BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
Principal Bench, New Delhi
In
Original Application No. 249/2020

In the Matter of: -

Tribunal on its own motion **Applicant(s)**

Vs.

Ministry of Environment, Forest & Climate Change and Ors. **Respondent(s)**

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(P.K. Gupta)
Scientist 'E'
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar
Delhi-110032

Place: Delhi
Date: 27th November, 2020

REPORT BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI O.A. NO 249 OF 2020

SUBMITTED BY

CENTRAL POLLUTION CONTROL BOARD

Report of CPCB in compliance to Hon'ble NGT Order dated 05.11.2020 in OA No. 249/2020 in the matter of Tribunal on its own motion Versus Ministry of Environment, Forest & Climate Change and Ors.

Hon'ble NGT in its Order dated 05.11.2020 in OA No. 249/2020 in the matter of Tribunal on its own motion Versus Ministry of Environment, Forest & Climate Change and Ors. regarding "Ban on fire-crackers" has issued certain directions. The relevant para [para 48 (i-vii)] is reproduced below:

"

(i). There will be total ban against sale or use of all kinds of fire crackers in the NCR from midnight of November, 9 -10, 2020 to the midnight of November 30 - December 1, 2020, to be reviewed thereafter.

(ii). Direction (i) will also apply to all cities/towns in the country where the average of ambient air quality during November (as per available data of last year) fall under 'poor' and above category.

(iii). The cities/towns where air quality is 'moderate' or below, only green crackers be sold and the timings for use and bursting of crackers be restricted to two hours during festivals, like Diwali, Chatt, New Year/Christmas Eve etc., as may be specified by the concerned State. This direction is on pattern of direction of the Hon'ble Supreme Court in (2019) 13 SCC 523 which we are applying to areas moderately polluted or below air quality due to aggravated effect during Covid-19, as already noted. If nothing is specified by the State, timing will be 8 to 10 pm on Diwali and Gurupurb, 6 am to 8 am on Chatt and 11.55 pm to 12.30 am during Christmas and New year eve (which have yet to come and do not fall in November but if ban continues) and not otherwise.

(iv). At other places, ban/restrictions are optional for the authorities but if there are more stringent measures under orders of the authorities, the same will prevail.

(v). All States/UTs/PCBs/PCCs may initiate special drives to contain air pollution from all sources in view of potential of aggravation of Covid-19

(vi). The Chief Secretaries and DGPs of all the States/UTs may issue and circulate an appropriate order in above terms with appropriate enforcement guidelines to all the District Magistrates and Superintendents of Police, PCBs/PCCs.

(vii). The CPCB and the State PCBs/PCCs may regularly monitor the air quality during this period which may be uploaded on their respective websites. CPCB may compile information on the subject, including the status of compliance of this order from all the States/UTs and file a consolidated report with data compiled till filing of report, before the next date by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF."

Following actions taken by CPCB are humbly submitted in compliance to the above direction of the Hon'ble NGT:

1. **Report on Ambient Air Quality and Noise on Deepawali 2020 carried out by CPCB**

   CPCB carried out ambient air quality and noise level monitoring (**Annexure-I**) on selected pre-Deepawali day (09.11.2020) and on Deepawali day (14.11.2020) in Delhi like previous years. Ambient Air Quality was monitored at 40 locations (3 manual stations and 37 real-time stations). Ambient Noise level was monitored at 16 locations (06 manual and 10 real-time noise monitoring stations). Three continuous air quality stations (operated by CPCB, NABL accredited) have been used for comparison with last five years' data. CPCB also measured meteorological parameters at Parivesh Bhawan, East Arjun Nagar.

   As observed from real-time monitoring network (37 CAAQM stations), the hourly average concentration of PM2.5 started increasing since 11 PM on 14th November, it reached peak in most of the stations at around 1 am and continued at higher levels till 5 am. The city level average calculated for PM10 and PM2.5 concentrations on Deepawali day (14.11.2020) were 645 µg/m3 and 483 µg/m3 respectively.

   In 2019 the PM10 was increased by 70% on Diwali day compared to Pre Diwali day. PM2.5 was increased by 149% on Diwali day over Pre Diwali day. In 2020, on Diwali day decrease in PM10 and PM2.5 was observed compared to Pre Diwali day by about 16% and 18%. This reduction is perhaps due to about 6% reduction in contribution of stubble burning this year.

Overall, this year Deepawali has witnessed higher background levels of pollutants during pre-diwali days and further addition of particulates during night from firecrackers.

2. Further, CPCB also compiled a list of all cities/towns in the country where the average of the ambient air quality during 1st to 23rd November, 2020 and November 2019 falls under Poor & above category and Moderate & below category. (**Annexure-II, Annexure III**)

3. In compliance to the Hon'ble NGT Order, Central Pollution Control Board requested:

   (i). State Pollution Control Boards and Pollution Control Committee of all Sates vide email dated November 13, 2020 for strict compliance of Hon'ble NGT Order and submit action taken report by November 22, 2020. (**Annexure-IV**)

   (ii). Further, CPCB vide letter dated November 20, 2020 sent reminder to all the State Pollution Control Boards and Pollution Control Committees for submitting compliance report by November 24, 2020. (**Annexure-V**)

In response, reports were received from 15 State Pollution Control Boards/Pollution Control Committees namely, Karnataka, Andhra Pradesh, Bihar, Maharashtra, Dadra and Nagar Haveli and Daman and Diu, Madhya Pradesh, Rajasthan, West Bengal, Chhattisgarh Environment Conservation Board, Jharkhand, Meghalaya, Chandigarh, Tripura, and Jammu & Kashmir along with a compliance report from Kerala Police Department, the details of which are given below:

(i). **Karnataka State Pollution Control Board** - Report on Ambient Air & Noise Quality of Karnataka State during Deepavali-2020 (**Annexure-VI**)

(ii). **Andhra Pradesh Pollution Control Board** - Ambient air quality and Noise monitoring data (**Annexure-VII**)

(iii). **Bihar State Pollution Control Board** - Year wise comparative status and data sheet for ambient noise monitoring and average air pollutant values (**Annexure-VIII**)

(iv). **Maharashtra State Pollution Control Board** - Air Quality Index observed pre and post Diwali at major cities, Noise level monitoring during Diwali (**Annexure- IX**)

(v). **Dadra and Nagar Haveli and Daman and Diu Pollution Control Committee** - Report on air quality status in 2019 and in 2020 during Diwali (**Annexure- X**)

(vi). **Madhya Pradesh Pollution Control Board** - Air quality report of district Chhindwara (**Annexure- XI**)

(vii). **Rajasthan State Pollution Control Board** - Compliance of Hon'ble NGT order regarding ban of Firecrackers and Report of monitoring of ambient air quality in major areas (**Annexure- XII**)

(viii). **West Bengal Pollution Control Board** - Compliance of Hon'ble NGT order regarding ban of Firecrackers (**Annexure- XIII**)

(ix). **Chhattisgarh Environment Conservation Board** - Compliance of Hon'ble NGT order regarding ban of Firecrackers and monitoring of ambient air quality (**Annexure- XIV**)

(x). **Jharkhand State Pollution Control Board**- Ambient Air Quality and Noise Level Monitoring Report During Diwali of major cities of Jharkhand (**Annexure- XV**)

(xi). **Meghalaya State Pollution Control Board** - Status Report on Air Quality and Noise Level Monitoring of Shillong City during Diwali Festival, 2019 (**Annexure- XVI**)

(xii). **Chandigarh Pollution Control Committee** – Order of compliance and comparative air quality data (**Annexure- XVII**)

(xiii). **Tripura State Pollution Control Board** - Action Taken Report on directions of Hon'ble NGT in connection with remedial action against pollution caused by use of fire crackers aggravating the menace of Covid-19 (**Annexure- XVIII**)

(xiv). **Mizoram State Pollution Control Board**- Action Taken Report in respect of the directions of hon'ble NGT (**Annexure- XIX**)

(xv). **Jammu & Kashmir Pollution Control Board**- Implementation of directions of Hon'ble NGT regarding restrictions on sale and use of firecrackers during festive season (**Annexure- XX**)

(xvi). **Kerala Police Department** – Remedial action against pollution by use of fire crackers (**Annexure- XXI**)

Further, it was observed that Order regarding compliance of NGT directions (before 14th November, 2020) were issued by Karnataka, Andhra Pradesh, Bihar, Maharashtra, Dadra and Nagar Haveli and Daman and Diu, Madhya Pradesh, Rajasthan, Chhattisgarh, Jharkhand, Tripura, Chandigarh, Jammu & Kashmir, and Kerala State Governments. However, Meghalaya issued communication in this regard.

State Pollution Control Boards of Karnataka, Bihar, West Bengal, Jharkhand, Tripura, and Jammu & Kashmir took steps for mass awareness such as Press Release, Appeal through print media and electronic media. Rajasthan and Tripura State Pollution Control Board set up mass awareness programs such as broadcasting on FM channels, TV, Newspapers; Social media campaigns and through banners. Jharkhand State Pollution Control Board published the Order in print media as well as by means of electronic media.

Websites of all the State Pollution Control Boards, and Pollution Control Committees were also visited to check the availability of report/data of air quality monitoring carried out during Deepawali period. It was observed that Uttarakhand and Odisha State Pollution Control Boards have uploaded data/report of monitoring during Deepawali in compliance to the Hon'ble NGT order whereas, State Pollution Control Boards of Assam, Kerala, Sikkim, and Tamil Nadu have uploaded Order/campaigns/notification/press release regarding use of firecrackers. (**Annexure XXII**)

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Report on Ambient Air Quality & Noise on Deepawali 2020

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय,

भारत सरकार

CENTRAL POLLUTION CONTROL BOARD

Website: http://www.cpcb.nic.in

Deepawali Monitoring

CPCB carried out ambient air quality and noise level monitoring on selected pre-Deepawali day (09.11.2020) and on Deepawali day (14.11.2020) in Delhi like previous years. Ambient Air Quality was monitored at 40 locations (3 manual stations and 37 real-time stations). Ambient Noise level was monitored at 16 locations (06 manual and 10 real-time noise monitoring stations). Three continuous air quality stations (operated by CPCB, NABL accredited) have been used for comparison with last five years' data. Noise level and air quality (both manual and Real time) on Pre-Deepawali day (09.11.2020) and Deepawali day (14.11.2020) are presented in this report for assessment of impact of Diwali celebration. As the meteorology is also important to interpret air quality, CPCB also measured meteorological parameters at Parivesh Bhawan, East Arjun Nagar.

Results and Discussion:

Noise Level

(A) Manual Monitoring Data: 06.00 p.m. to 12.00 mid night

The Pre-Deepawali monitoring was conducted on 09.11.2020, which is almost a week before Deepawali to capture impact of the festival. The pre-Deepawali location-wise data for past five years (2016–2020) is given in Table 1a. Pre-deepawali day's values are only indicative background when noise making activities (Fireworks) are not affecting ambient noise level. This year noise level (measured as Leq dB(A), decibles) was found declined at three out of six locations (Lajpat Nagar, Mayur Vihar Phase-II, Janakpuri), slightly increased at one location (Pitampura), and same at two locations (Kamla Nagar and Okhla) as against the previous year i.e. 2019. The highest level was recorded at Kamla Nagar this year on pre-deepawali day.

Table 1a: Ambient Noise Level data on during **Pre-Deepawali Days (2016-2020)**

$. No.	Monitoring Stations	Pre-Deepawali Day				
		24.10.16	12.10.17	01.11.2018	21.10.2019	09.11.2020
1	Lajpat Nagar (R)	55	62	62	63	60↓
2	Mayur Vihar Phase-II (R)	59	62	68	63	60↓
3	Pitam Pura (R)	43	55	43	49	55↑
4	Kamla Nagar (R)	60	61	59	62	62=
5	Janakpuri (R)	59	59	55	57	56↓
6	Okhla (I)	74	76	61	59	59=

Note: All values are in Leq dB(A)
The values reported in Table 1a should not be compared with prescribed noise level standards for designated areas as the time period for measurement (6 p.m. to 12 mid night) do not match with the period specified in the prescribed standards (day time: (06 a.m. to 10 p. m., and night time: 10 p.m. to 6 a.m.).

Data for noise level on Deepawali day for last five years are presented in the Table 1b. The data reveal that at three (Lajpat Nagar, Mayur Vihar Phase-II, Janakpuri) out of six locations noise level increased on Deepawali night compared to 2019, while it remained same at one location (Kamla Nagar) and decreased at two locations (Pitampura and Okhla).

Table 1b: Ambient Noise Level data on during **Deepawali Days (2016-2020**)

S.No.	Monitoring Stations	Deepawali Day				
		30.10.16	19.10.17	07.11.2018	27.10.2019	14.11.2020
1	Lajpat Nagar (R)	76	74	69	69	71↑
2	Mayur Vihar Phase-II (R)	80	75	74	68	72↑
3	Pitam Pura (R)	ID	69	75	68	57↓
4	Kamla Nagar (R)	74	69	74	70	70=
5	Janakpuri (R)	75	67	75	71	72↑
6	Okhla (I)	86	83	68	66	62↓

Note: All values are in Leq dB(A), ID = indicates Insufficient data
The values reported in Table 1a should not be compared with prescribed noise level standards for designated areas as the time period for measurement (6 p.m. to 12 mid night) do not match with the period specified in the prescribed standards (day time: (06 a.m. to 10 p. m., and night time: 10 p.m. to 6 a.m.).

(B) Real-time Noise Monitoring Data:

Round the clock (24X7) noise level monitoring at ten locations in Delhi is being conducted by CPCB. The data of selected pre-Deepawali day (09.11.2020) for five years is tabulated at Table 2a. The data reveal that day time noise levels have decreased in 2020 as compared to pre-deepawali day of 2019 at seven out of 10 locations. Only NSIT Dwarka, R. K. Puram and ITO stations have recorded slight increase in day time noise. The night time noise found increased at Anand Vihar and ITO only (both traffic area).

Table 2a: Online Ambient Noise Level data during **Pre-Deepawali (2016-2020)**

S. No.	Monitoring Stations	Pre-Deepawali Day (All values are in Leq dB(A)									
		24.10.2016		12.10.2017		01.11.2018		21.10.2019		09.11.2020	
		Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
1	Anand Vihar (C)	66	62	68	64	64	61	66	63	65↓	78↑
2	Punjabi Bagh (R)	59	49	60	59	59	52	60	50	56↓	50=
3	CPCB HQ (C)	66	57	66	56	63	59	67	59	66↓	54↓
4	Civil Lines (C)	61	59	61	57	61	58	62	58	60↓	57↓
5	DCE, Bawana (S)	54	50	55	50	57	53	60	58	51↓	50↓
6	Dilshad Garden(S)	54	49	53	53	62	62	85	79	74↓	74↓
7	ITO (C)	71	66	73	68	74	71	73	70	74↑	74↑
8	Mandir Marg (S)	60	45	55	46	62	57	70	53	49↓	48↓
9	NSIT, Dwarka (S)	57	53	57	54	57	56	56	55	58↑	54↓
10	R.K. Puram (S)	61	51	60	52	64	56	62	66	69↑	65↓

Notes : Day Time – 0600 hrs to 2200 hrs and Night time – 2200 hrs to 0600 hours
Area Designation (C) – Commercial, (R) – Residential, (S) – Sensitive
Prescribed Standards in Leq dB(A) : (C) – 65 (Day time) 55 (night time); (R) - 55 (Day time) 45 (night time) and (S) - 50 (Day time) 40 (night time)

The noise level data of five years recorded at 10 real-time monitoring stations in Delhi on Deepawali days is given at Table 2b. The data show that at 7 out of 10 locations, noise levels have increased on Deepawali night this year compared to 2019. Only three stations (ITO, Anand Vihar and Dilshad Garden have recorded slight decline in night time noise on Deepawali day, 2020 compared to last year Deepawali day. Day time noise had also similar trend.

Table 2(b): Online Ambient Noise Level data during **Deepawali Days (2016-2020)**

S.No.	Monitoring Stations	Deepawali Day (All values are in Leq dB(A)									
		30.10.2016		19.10.2017		07.11.2018		27.10.2019		14.11.2020	
		Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
1	Anand Vihar (C)	68	68	68	68	64	66	67	65	64↓	63↓
2	Punjabi Bagh (R)	60	58	56	54	57	57	56	55	61↑	61↑
3	CPCB HQ (C)	64	61	64	59	64	62	65	63	68↑	67↑
4	Civil Lines (C)	61	62	59	60	60	60	60	60	63↑	63↑
5	DCE, Bawana (S)	56	55	53	52	55	57	60	58	63↑	61↑
6	Dilshad Garden (S)	57	55	53	53	62	62	75	76	74↓	74↓
7	ITO (C)	70	67	71	68	72	70	71	69	66↓	65↓
8	Mandir Marg (S)	54	51	51	48	68	50	57	55	62↑	61↑
9	NSIT, Dwarka (S)	58	57	57	57	58	70	56	58	64↑	63↑
10	R.K. Puram (S)	61	57	59	53	77	61	76	60	64↓	63↑
Area Designation (C) – Commercial, (R) – Residential, (S) – Sensitive											
Prescribed Standards in Leq dB(A): (C) – 65 (Day time) 55 (night time); (R) - 55 (Day time) 45 (night time) and (S) - 50 (Day time) 40 (night time)											
Day Time – 0600 hrs to 2200 hrs and Night time – 2200 hrs to 0600 hours											

Ambient Air Quality

(A)Data of manual monitoring: 06.00 a.m. to 06.00 a.m.

The station-wise data for comparison of air quality on Pre-deepawali and Deepawali days are presented in the Table 3a, Table 3b and Table 3c. It is observed that if compared with 2019 pre-deepawali day (21.10.2019) concentrations of NO_2, PM_{10} and $PM_{2.5}$ were found to be much higher on pre Diwali day (on 09.11.2020) at all the monitored locations, while SO_2 concentrations were at similar level. It may be inferred that higher pollution levels in comparison to previous year are due to meteorological conditions and perennial issue of deteriorated air quality during November in Delhi-NCR, and

not on account of fire-cracker bursting. On Deepawali day (14.11.2020), almost all the pollutants reported higher values as compared to 2019 Diwali day. Pitampura recorded increase in PM and SO_2 indicating impact of firecracker bursting on Deepawali day.

Table 3a: Ambient Air Quality Status during Pre-Deepawali & Deepawali Day, **ITO**

Year and Dates →	Pre-Deepawali day					Deepawali day				
	2016	2017	2018	2019	2020	2016	2017	2018	2019	2020
Parameter↓	Oct 24	Oct 10	Nov 01	Oct 21	Nov 09	Oct 30	Oct 19	Nov 07	Oct 27	Nov 14
SO2	09	07	09	04	04=	16	11	5	5	4↓
NO2	83	87	100	63	109↑	77	74	50	69	96↑
PM10	203	208	284	151	654↑	878	438	470	383	533↑
PM2.5	104	-	221	105	645↑	797	180	322	291	454↑

Table 3b: Ambient Air Quality Status during Pre-Deepawali & Deepawali Day, Pitampura

Year and Dates →	Pre-Deepawali day					Deepawali day				
	2016	2017	2018	2019	2020	2016	2017	2018	2019	2020
Parameter↓	Oct 24	Oct 10	Nov 01	Oct 21	Nov 09	Oct 30	Oct 19	Nov 07	Oct 27	Nov 14
SO2	10	13	20	04	04=	16	28	29	18	25↑
NO2	58	73	130	45	61↑	43	61	82	51	79↑
PM10	368	226	296	160	833↑	1297	690	990	617	953↑
PM2.5	102	147	257	40	700↑	1238	677	831	511	865↑

Table 3c: Ambient Air Quality Status during Pre-Deepawali & Deepawali Day, Janakpur**i**

Year and Dates →	Pre-Deepawali day					Deepawali day				
	2016	2017	2018	2019	2020	2016	2017	2018	2019	2020
Parameter↓	Oct 24	Oct 10	Nov 01	Oct 21	Nov 09	Oct 30	Oct 19	Nov 07	Oct 27	Nov 14
SO_2	16	06	18	06	05↓	45	43	44	12	13↑
NO_2	71	62	100	53	75↑	65	73	73	64	101↑
PM_{10}	213	193	290	186	781↑	902	706	1076	582	589↑
$PM_{2.5}$	96	109	202	107	676↑	842	638	988	513	535↑

(B) Data of Real Time monitoring: 06.00 a.m. to 06.00 a.m.

The air quality on Pre-deepawali and Deepawali days for 2016-2020 of CAAQMS installed at IHBAS (Dilshad Garden), DMS (Shadipur) and NSIT (Dwarka) are presented in Tables 4a to 4c. Most of the parameters including $PM_{2.5}$ at all three CAAQMS were observed to be more on both Pre-deepawali and Deepawali days compared to 2019.

Table 4(a): Ambient Air Quality Status at **IHBAS**, Dilshad Garden during Deepawali Day										
Pollutants	Pre-Deepawali Day					Deepawali Day				
	2016	2017	2018	2019	2020	2016	2017	2018	2019	2020
	Oct 24	Oct 10	Nov 01	Oct 21	Nov 09	Oct 30	Oct 19	Nov 07	Oct 27	Nov 14
$PM_{2.5}$	119	147	177	105	423↑	602	183	334	307	468↑
SO_2	5	12	28	16	16=	40	24	36	10	17↑
NO_2	85	66	62	56	142↑	94	54	67	64	143↑
CO	1119	1413	780	1071	2421↑	983	1423	1441	1347	2411↑
Note : All values are in $\mu g/m^3$										

Table 4(b): Ambient Air Quality Status at **DMS**, Shadipur during Deepawali days										
Pollutants	Pre-Deepawali Day					Deepawali Day				
	2016	2017	2018	2019	2020	2016	2017	2018	2019	
	Oct 24	Oct 10	Nov 01	Oct 21	Nov 09	Oct 30	Oct 19	Nov 07	Oct 27	Nov 14
$PM_{2.5}$	62	123	207	73	348↑	474	421	437	232	202↓
SO_2	16	12	21	10	13↑	94	42	40	12	17↑
NO_2	63	25	91	92	160↑	102	58	94	73	150↑
CO	1148	1383	2000	1062	3227↑	1596	1789	1573	1488	2155↑
Note : All values are in µg/m3										

Table 4(c): Ambient Air Quality Status at **NSIT, Dwarka** during Deepawali Days										
Pollutants	Pre-Deepawali Day					Deepawali Day				
	2016	2017	2018	2019	2020	2016	2017	2018	2019	
	Oct 24	Oct 10	Nov 01	Oct 21	Nov 09	Oct 30	Oct 19	Nov 07	Oct 27	Nov 14
$PM_{2.5}$	118	79	175	111	107↓	457	373	341	205	120↓
SO_2	21	8	29	12	12=	11	23	19	20	15↓
NO_2	33	43	36	42	59↑	35	41	39	36	55↑
CO	660	844	1120	939	1718↑	908	1291	769	857	1245↑
Note : All values are in µg/m3										

Comparison of Meteorology

Comparative meteorolgy on pre-deepwali day and deepawali day observed during last five years (2016, 2017, 2018, 2019 and 2020) is presented in Table 5.

It reveals that average mixing height on pre-deepawali day as well as Diwali day were lowest this year (2020) This is due to falling of Diwali in mid November when the winter starts impacting decline in temperature and inversion starts.

On Deepawali day mixing height was 300 m, however, the minimum mixing height (in night hours) was recorded as low as 60 m. The

maximum mixing height was recorded as 1170 m on Deepawali day, 2020.

Mean wind speed at Parivesh Bhawan was 1.3 m/sec (3.4 Km/hour) on Deepawali day which is lowest in last five years creating unfavourable dispersion condition.

Table 5: 24 hourly averages of meteorological parameters monitored during Deepawali at Parivesh Bhawan

Parameters	2016		2017		2018		2019		2020	
	Pre-Diwali	Diwali	Pre-Diwali	Diwali	Pre-Diwali	Diwali	Pre-Diwali	Diwali	Pre-Diwali	Diwali
	24.10.16	30.10.16	12.10.17	19.10.17	01.11.18	07.11.18	21.10.19	27.10.19	09.11.20	14.11.20
Mixing Height (m)	657	492	622	481	468	574	779	544	335	300
Wind Speed (m/s)	2.6	1.3	1.1	1.5	1.5	1.6	2.6	2.3	1.2	1.3
Temperature (℃)	28.4	24.8	29.5	29.8	25.0	21.8	26.3	26.1	22.4	22.2
Relative Humidity (%)	38.9	56.9	44.3	47.1	55.9	41.6	48.4	51.9	52.5	51.1

Overall Observation

This year Deepawali was celebrated in mid-November, which, has unfavorable meteorological conditions for dispersal of pollutants in comparison to 2019 when the festival was in the last week of October. The surface temperature was recorded lowest, which might have attributed to more inversion condition with lowest average mixing height, which limits vertical dispersion. It was among lowest in last five years. Wind speed in both pre Diwali and Diwali day was similar. As such, impact of meteorology in air pollution levels during festival season is evident.

As observed from real-time monitoring network (37 CAAQM stations), the hourly average concentration of $PM_{2.5}$ started increasing since 11 PM on 14th November, it reached peak in most of the stations at around 1 am and continued at higher levels till 5 am. The city level average calculated for PM_{10} and $PM_{2.5}$ concentrations on Deepawali day (14.11.2020) were 645 µg/m^3 and 483 µg/m^3 respectively.

Contribution of stubble burning on $PM_{2.5}$ (Source: SAFAR, IITM) was 32% on Diwali day (14.11.2020) compared to 38% on pre Diwali day (09.11.2020). The contribution of stubble burning on both pre Diwali (12 % on 21.10.2019) and Diwali day (19 % on 27.10.2019) in 2019 was less. Therefore, it may be inferred that elevated $PM_{2.5}$ concentrations in 2020 in comparison to previous year had enhanced contribution of stubble burning and same is also reflected in elevated levels of CO and NO_2.

In 2019 the PM_{10} was increased by 70% on Diwali day compared to Pre Diwali day. $PM_{2.5}$ was increased by 149% on Diwali day over Pre Diwali day. In 2020, on Diwali day decrease in PM_{10} and $PM_{2.5}$ was observed compared to Pre Diwali day by about 16% and 18%. This reduction is perhaps due to about 6% reduction in contribution of stubble burning this year.

Overall, this year Deepawali has witnessed higher background levels of pollutants during pre-diwali days and further addition of particulates during night from firecrackers.

Brief Comparison of cities w.r.t. air quality during November in the year 2019 and 2020

Name of State	City	November, 2019	November, 2020 (till November 23rd)
Andhra Pradesh	Amaravati	Moderate and below	Moderate and below
	Rajamahendravaram	Moderate and below	Moderate and below
	Tirupati	Moderate and below	Moderate and below
	Visakhapatnam	Moderate and below	Moderate and below
Assam	Guwahati	Moderate and below	Moderate and below
Bihar	Gaya	Poor and above	Moderate and below
	Hajipur	-	Moderate and below
	Muzaffarpur	Poor and above	Poor and above
	Patna	Poor and above	Poor and above
Chandigarh	Chandigarh	Moderate and below	Moderate and below
Delhi	Delhi	Poor and above	Poor and above
Gujarat	Ahmedabad	Moderate and below	Moderate and below
	Ankleshwar	Moderate and below	Moderate and below
	Gandhinagar	Moderate and below	Moderate and below
	Nandesari	-	Moderate and below
	Vapi	Poor and above	Poor and above
	Vatva	Moderate and below	Moderate and below
Haryana	Ambala	Poor and above	Poor and above
	Bahadurgarh	Poor and above	Poor and above
	Ballabgarh	Poor and above	Poor and above
	Bhiwani	Poor and above	Poor and above
	Charkhi Dadri	-	Poor and above
	Dharuhera	Poor and above	Poor and above
	Faridabad	Poor and above	Poor and above
	Fatehabad	Poor and above	Poor and above
	Gurugram	Poor and above	Poor and above
	Hisar	Poor and above	Poor and above
	Jind	Poor and above	Poor and above
	Kaithal	Poor and above	Poor and above
	Karnal	Poor and above	Poor and above
	Kurukshetra	Poor and above	Poor and above
	Mandikhera	Moderate and below	Poor and above
	Manesar	Poor and above	Poor and above
	Narnaul	Poor and above (as number of days in both category are same)	Poor and above

	Palwal	Poor and above	Moderate and below
	Panchkula	Moderate and below	Moderate and below
	Panipat	Poor and above	Poor and above
	Rohtak	Poor and above	Poor and above
	Sirsa	Moderate and below	Poor and above
	Sonipat	Poor and above	Poor and above
	Yamunanagar	Poor and above	Poor and above
Jharkhand	Jorapokhar	Moderate and below	Moderate and below
Karnataka	Bagalkot	-	Moderate and below
	Bengaluru	Moderate and below	Moderate and below
	Chamarajanagar	-	Moderate and below
	Chikkaballapur	Moderate and below	Moderate and below
	Chikkamagaluru	-	Moderate and below
	Hubballi	Moderate and below	Moderate and below
	Kalaburagi	Moderate and below	Moderate and below
	Madikeri	-	Moderate and below
	Mysuru	Moderate and below	Moderate and below
	Ramanagara	Moderate and below	Moderate and below
	Shivamogga	-	Moderate and below
	Vijayapura	-	Moderate and below
	Yadgir	Moderate and below	Moderate and below
Kerala	Eloor	Moderate and below	Moderate and below
	Ernakulam	-	Moderate and below
	Kannur	-	Moderate and below
	Kochi	-	Moderate and below
	Kollam	-	Moderate and below
	Kozhikode	-	Moderate and below
	Thiruvananthapuram	Moderate and below	Moderate and below
	Thrissur	-	Moderate and below
Madhya Pradesh	Bhopal	Poor and above	Moderate and below
	Damoh	Moderate and below	Moderate and below
	Dewas	Moderate and below	Moderate and below
	Gwalior	-	Poor and above
	Indore	Moderate and below	Moderate and below
	Jabalpur	Moderate and below	Poor and above (as number of days in both category are same)
	Katni	Poor and above	Poor and above
	Maihar	Moderate and below	Moderate and below

	Mandideep	Poor and above	Moderate and below
	Pithampur	Moderate and below	Moderate and below
	Ratlam	Moderate and below	Moderate and below
	Sagar	-	Moderate and below
	Satna	Moderate and below	Moderate and below
	Singrauli	Poor and above	Poor and above
	Ujjain	Moderate and below	Poor and above
Maharashtra	Aurangabad	Moderate and below	Moderate and below
	Chandrapur	Moderate and below	Moderate and below
	Kalyan	Moderate and below	Moderate and below
	Mumbai	Moderate and below	Moderate and below
	Nagpur	Moderate and below	Moderate and below
	Nashik	Moderate and below	Moderate and below
	Navi Mumbai	Moderate and below	Moderate and below
	Pune	Moderate and below	Moderate and below
	Solapur	Moderate and below	Moderate and below
	Thane	Moderate and below	Moderate and below
Meghalaya	Shillong	Moderate and below	Moderate and below
Mizoram	Aizawl	-	Moderate and below
Nagaland	Kohima	-	Moderate and below
Odisha	Brajrajnagar	Moderate and below	Moderate and below
	Talcher	Moderate and below	Moderate and below
Punjab	Amritsar	Moderate and below	Poor and above
	Bathinda	Moderate and below	Poor and above (as number of days in both category are same)
	Jalandhar	Moderate and below	Poor and above
	Khanna	Moderate and below	Poor and above
	Ludhiana	Moderate and below	Poor and above
	Mandi Gobindgarh	Poor and above	Poor and above
	Patiala	Moderate and below	Poor and above
	Rupnagar	Poor and above	Poor and above
Rajasthan	Ajmer	Moderate and below	Moderate and below
	Alwar	Moderate and below	Moderate and below
	Bhiwadi	Poor and above	Poor and above
	Jaipur	Moderate and below	Moderate and below
	Jodhpur	Moderate and below	Poor and above
	Kota	Moderate and below	Moderate and below
	Pali	Moderate and below	Moderate and below

	Udaipur	Moderate and below	Moderate and below
Tamil Nadu	Chennai	Moderate and below	Moderate and below
	Coimbatore	Moderate and below	Moderate and below
	Thoothukudi	-	Moderate and below
Telangana	Hyderabad	Moderate and below	Moderate and below
Tripura	Agartala	-	Moderate and below
Uttar Pradesh	Agra	Moderate and below	Poor and above
	Baghpat	Poor and above	Poor and above
	Bulandshahr	Poor and above	Poor and above
	Ghaziabad	Poor and above	Poor and above
	Greater Noida	Poor and above	Poor and above
	Hapur	Poor and above	Poor and above
	Kanpur	Poor and above	Poor and above
	Lucknow	Poor and above	Poor and above
	Meerut	Poor and above	Poor and above
	Moradabad	Poor and above	Poor and above
	Muzaffarnagar	-	Poor and above
	Noida	Poor and above	Poor and above
	Varanasi	Poor and above	Poor and above
West Bengal	Asansol	Poor and above	Moderate and below
	Howrah	Poor and above	Poor and above
	Kolkata	Poor and above	Moderate and below
	Siliguri	Moderate and below	Moderate and below

CENTRAL POLLUTION CONTROL BOARD
Ambient Air Quality Data
AQMN Division

Comparative Air Quality Index Status of cities in India
01st Nov. to 23rd Nov., 2020

Name of State	City	Good (0–50)	Satisfactory (51–100)	Moderate (101–200)	Poor (201–300)	Very Poor (301–400)	Severe (>401)	No. of days: Good+ Satisfactory+ Moderate	No. of days: Poor+ Very Poor+ Severe
Andhra Pradesh	Amaravati	4	13	6	0	0	0	23	0
	Rajamahendravaram	0	10	11	2	0	0	21	2
	Tirupati	12	7	4	0	0	0	23	0
	Visakhapatnam	2	4	16	1	0	0	22	1
Assam	Guwahati	0	2	18	3	0	0	20	3
Bihar	Gaya	0	8	13	1	0	0	21	1
	Hajipur	0	10	11	1	0	0	21	1
	Muzaffarpur	0	0	9	12	2	0	9	14
	Patna	0	0	11	12	0	0	11	12
Chandigarh	Chandigarh	1	5	15	2	0	0	21	2
Delhi	Delhi	0	0	1	8	6	8	1	22
Gujarat	Ahmedabad	0	0	17	5	0	0	17	5
	Ankleshwar	0	0	11	4	2	0	11	6
	Gandhinagar	0	13	10	0	0	0	23	0
	Nandesari	0	0	21	0	0	0	21	0
	Vapi	0	0	9	12	0	0	9	12
	Vatva	0	1	14	4	1	0	15	5
Haryana	Ambala	0	2	2	13	5	1	4	19
	Bahadurgarh	0	0	2	8	7	3	2	18
	Ballabgarh	0	1	6	6	7	1	7	14
	Bhiwani	0	1	8	5	3	3	9	11
	Charkhi Dadri	0	0	0	1	4	2	0	7
	Dharuhera	0	0	4	8	5	6	4	19
	Faridabad	0	0	3	6	6	8	3	20
	Fatehabad	0	1	0	4	6	11	1	21
	Gurugram	0	0	1	11	4	7	1	22
	Hisar	0	1	1	6	9	6	2	21
	Jind	0	1	1	5	6	9	2	20
	Kaithal	0	3	5	3	10	2	8	15
	Karnal	0	4	4	11	3	0	8	14
	Kurukshetra	0	2	5	3	11	0	7	14
	Mandikhera	0	6	3	8	5	1	9	14
	Manesar	0	0	4	11	5	3	4	19
	Narnaul	0	0	6	7	2	0	6	9
	Palwal	0	1	13	6	2	0	14	8
	Panchkula	0	2	13	8	0	0	15	8
	Panipat	0	1	7	2	10	1	8	13
	Rohtak	0	0	4	8	7	4	4	19
	Sirsa	0	1	5	5	8	1	6	14
	Sonipat	0	1	7	3	9	3	8	15
	Yamunanagar	0	2	5	2	10	0	7	12
Jharkhand	Jorapokhar	0	8	0	0	0	0	8	0
Karnataka	Bagalkot	7	8	5	2	0	0	20	2
	Bengaluru	4	15	4	0	0	0	23	0
	Chamarajanagar	4	2	0	0	0	0	6	0
	Chikkaballapur	7	8	6	0	0	0	21	0
	Chikkamagaluru	7	12	2	0	0	0	21	0
	Hubballi	1	10	10	0	0	0	21	0
	Kalaburagi	1	7	11	0	1	0	19	1
	Madikeri	9	6	0	0	0	0	15	0
	Mysuru	9	10	0	0	0	0	19	0
	Ramanagara	7	5	6	0	0	0	18	0
	Shivamogga	4	7	0	0	0	0	11	0

Name of State	City	Good (0–50)	Satisfactory (51–100)	Moderate (101–200)	Poor (201–300)	Very Poor (301–400)	Severe (>401)	No. of days	
								Good+ Satisfactory+ Moderate	Poor+ Very Poor+ Severe
	Vijayapura	8	8	4	0	0	0	20	0
	Yadgir	0	3	9	0	0	0	12	0
Kerala	Eloor	18	5	0	0	0	0	23	0
	Ernakulam	0	11	6	0	0	0	17	0
	Kannur	5	18	0	0	0	0	23	0
	Kochi	0	9	10	1	0	0	19	1
	Kollam	2	7	8	1	0	0	17	1
	Kozhikode	6	17	0	0	0	0	23	0
	Thiruvananthapuram	6	15	2	0	0	0	23	0
	Thrissur	5	14	4	0	0	0	23	0
Madhya Pradesh	Bhopal	0	2	11	8	2	0	13	10
	Damoh	0	2	15	4	0	0	17	4
	Dewas	0	2	19	2	0	0	21	2
	Gwalior	0	0	6	6	9	2	6	17
	Indore	0	0	15	8	0	0	15	8
	Jabalpur	0	1	9	10	0	0	10	10
	Katni	0	0	8	11	4	0	8	15
	Maihar	10	6	0	0	0	0	16	0
	Mandideep	0	8	9	6	0	0	17	6
	Pithampur	0	3	18	2	0	0	21	2
	Ratlam	0	0	15	3	1	0	15	4
	Sagar	0	10	5	8	0	0	15	8
	Satna	0	23	0	0	0	0	23	0
	Singrauli	0	0	5	14	4	0	5	18
	Ujjain	0	0	10	12	0	0	10	12
Maharashtra	Aurangabad	0	12	7	0	0	0	19	0
	Chandrapur	0	9	14	0	0	0	23	0
	Kalyan	0	0	20	3	0	0	20	3
	Mumbai	0	0	23	0	0	0	23	0
	Nagpur	0	12	0	0	0	0	12	0
	Nashik	0	11	7	0	0	0	18	0
	Navi Mumbai	0	0	16	7	0	0	16	7
	Pune	0	18	3	0	0	0	21	0
	Solapur	1	8	8	0	0	0	17	0
	Thane	0	0	13	9	0	0	13	9
Meghalaya	Shillong	14	6	0	0	0	0	20	0
Mizoram	Aizawl	7	3	0	0	0	0	10	0
Nagaland	Kohima	4	11	5	0	0	0	20	0
Odisha	Brajrajnagar	0	1	18	3	0	0	19	3
	Talcher	0	5	18	0	0	0	23	0
Punjab	Amritsar	0	4	2	10	6	0	6	16
	Bathinda	1	1	9	8	3	0	11	11
	Jalandhar	0	1	7	13	2	0	8	15
	Khanna	1	2	6	12	1	0	9	13
	Ludhiana	0	1	9	9	3	0	10	12
	Mandi Gobindgarh	0	1	5	14	0	0	6	14
	Patiala	0	5	4	11	3	0	9	14
	Rupnagar	0	2	5	14	1	0	7	15
Rajasthan	Ajmer	0	8	10	4	0	0	18	4
	Alwar	0	12	7	2	0	0	19	2
	Bhiwadi	0	0	1	5	11	6	1	22
	Jaipur	0	1	13	8	1	0	14	9
	Jodhpur	0	0	5	16	2	0	5	18
	Kota	0	1	16	4	1	0	17	5
	Pali	0	3	19	1	0	0	22	1
	Udaipur	0	1	21	1	0	0	22	1
Tamil Nadu	Chennai	4	14	5	0	0	0	23	0
	Coimbatore	4	4	0	0	0	0	8	0
	Thoothukudi	7	7	0	0	0	0	14	0
Telangana	Hyderabad	0	8	15	0	0	0	23	0
Tripura	Agartala	0	5	6	3	0	0	11	3
	Agra	0	0	3	7	9	4	3	20
	Baghpat	0	0	2	6	5	9	2	20

Name of State	City	Good	Satisfactory	Moderate	Poor	Very Poor	Severe	No. of days	
		(0–50)	(51–100)	(101–200)	(201–300)	(301–400)	(>401)	Good+ Satisfactory+ Moderate	Poor+ Very Poor+ Severe
Uttar Pradesh	Bulandshahr	0	0	1	6	9	7	1	22
	Ghaziabad	0	0	1	4	9	9	1	22
	Greater Noida	0	0	1	5	9	8	1	22
	Hapur	0	0	5	6	9	3	5	18
	Kanpur	0	0	3	7	8	5	3	20
	Lucknow	0	0	3	9	10	1	3	20
	Meerut	0	1	3	6	12	1	4	19
	Moradabad	0	0	4	4	10	3	4	17
	Muzaffarnagar	0	1	5	7	8	2	6	17
	Noida	0	0	1	6	8	8	1	22
	Varanasi	0	0	6	13	4	0	6	17
West Bengal	Asansol	0	2	12	9	0	0	14	9
	Howrah	1	1	9	12	0	0	11	12
	Kolkata	1	2	12	8	0	0	15	8
	Siliguri	0	1	13	3	3	0	14	6

Comparative Air Quality Index Status of cities in India
01st Nov. to 30rd Nov., 2019

Name of state	City	Good (0–50)	Satisfactory (51–100)	Moderate (101–200)	Poor (201–300)	Very Poor (301–400)	Severe (>401)	Average AQI	Good days	Poor days
Andhra Pradesh	Amaravati	1	12	17	0	0	0	113	30	0
	Rajamahendravaram	1	12	17	0	0	0	110	30	0
	Tirupati	11	14	4	0	0	0	64	29	0
	Visakhapatnam	0	8	12	4	1	0	145	20	5
Assam	Guwahati	2	4	22	2	0	0	129	28	2
Bihar	Gaya	0	0	7	17	4	0	233	7	21
	Muzaffarpur	0	0	0	9	19	2	328	0	30
	Patna	0	0	0	5	17	7	347	0	29
Chandigarh	Chandigarh	0	10	8	11	1	0	168	18	12
Delhi	Delhi	0	1	3	8	11	7	320	4	26
Gujarat	Ahmedabad	0	1	22	6	0	0	166	23	6
	Ankleshwar	0	3	13	8	0	0	174	16	8
	GandhiNagar	1	23	6	0	0	0	89	30	0
	Vapi	3	3	6	16	0	0	187	12	16
	Vatva	0	2	18	9	0	0	162	20	9
Haryana	Ambala	1	2	11	11	4	1	219	14	16
	Bahadurgarh	1	3	6	12	6	2	240	10	20
	Ballabgarh	0	0	10	9	9	2	260	10	20
	Bhiwani	0	2	9	11	3	3	256	11	17
	Dharuhera	0	1	9	12	4	2	249	10	18
	Fatehabad	0	6	12	5	2	5	224	18	12
	Gurugram	0	2	8	8	6	6	282	10	20
	Hisar	0	3	7	8	5	7	285	10	20
	Jind	0	3	3	10	6	8	303	6	24
	Kaithal	1	6	9	5	6	3	214	16	14
	Karnal	0	3	8	7	9	2	256	11	18
	Kurukshetra	0	3	10	5	11	1	249	13	17
	Mandikhera	0	4	11	6	6	1	215	15	13
	Manesar	0	3	5	10	5	5	263	8	20
	Narnaul	0	5	8	10	3	0	189	13	13
	Palwal	0	1	7	5	10	4	294	8	19
	Panchkula	2	15	12	1	0	0	108	29	1
	Panipat	0	1	7	7	10	5	304	8	22
	Rohtak	1	2	8	8	6	5	263	11	19
	Sirsa	0	7	8	7	1	4	214	15	12
	Sonipat	1	3	8	10	3	0	199	12	13
	Yamunanagar	0	1	7	13	8	0	251	8	21
Jharkhand	Jorapokhar	0	1	17	9	0	0	172	18	9
Karnataka	Bengaluru	0	25	5	0	0	0	84	30	0
	Chikkaballapur	5	13	6	0	0	0	76	24	0
	Hubballi	0	7	15	0	0	0	107	22	0
	Kalaburagi	2	6	20	0	0	0	108	28	0
	Mysuru	5	21	3	0	0	0	69	29	0
	Ramanagara	8	22	0	0	0	0	63	30	0
	Yadgir	3	16	11	0	0	0	91	30	0
Kerala	Eloor	30	0	0	0	0	0	37	30	0
	Faridabad	0	1	5	9	5	8	310	6	22
	Thiruvananthapuram	11	18	1	0	0	0	59	30	0
Madhya Pradesh	Bhopal	0	2	12	15	0	0	193	14	15
	Damoh	0	3	15	3	0	0	150	18	3
	Dewas	0	4	23	1	0	0	141	27	1
	Indore	0	3	23	3	0	0	152	26	3
	Jabalpur	0	0	15	13	1	0	201	15	14
	Katni	0	0	2	25	3	0	256	2	28
	Maihar	10	20	0	0	0	0	56	30	0
	Mandideep	0	0	8	20	2	0	221	8	22
	Pithampur	0	7	21	2	0	0	127	28	2
	Ratlam	0	4	19	0	0	0	139	23	0
	Satna	0	1	26	3	0	0	154	27	3
	Singrauli	0	0	1	9	6	0	287	1	15
	Ujjain	0	6	21	3	0	0	149	27	3
Maharashtra	Aurangabad	0	29	0	0	0	0	80	29	0
	Chandrapur	1	4	21	0	0	0	126	26	0
	Kalyan	1	6	21	1	0	0	131	28	1

	Mumbai	2	7	17	4	0	0	130	26	4
	Nagpur	0	2	21	2	0	0	137	23	2
	Nashik	5	10	13	0	0	0	97	28	0
	Navi Mumbai	1	5	16	8	0	0	151	22	8
	Pune	0	11	15	4	0	0	141	26	4
	Solapur	0	9	17	0	0	0	106	26	0
	Thane	4	21	4	0	0	0	77	29	0
Meghalaya	Shillong	5	0	0	0	0	0	16	5	0
Odisha	Brajrajnagar	0	2	23	1	0	0	151	25	1
	Talcher	0	3	8	7	0	2	204	11	9
Punjab	Amritsar	2	8	5	10	3	0	188	15	13
	Bathinda	0	3	17	5	4	1	187	20	10
	Jalandhar	0	6	10	11	2	0	191	16	13
	Khanna	1	8	9	8	2	0	167	18	10
	Ludhiana	1	9	8	10	2	0	174	18	12
	Mandi Gobindgarh	0	4	7	12	4	0	206	11	16
	Patiala	1	8	10	7	3	1	184	19	11
	Rupnagar	0	1	11	13	0	0	200	12	13
Rajasthan	Ajmer	0	8	21	1	0	0	116	29	1
	Alwar	0	21	6	1	0	0	96	27	1
	Bhiwadi	0	0	2	17	8	3	297	2	28
	Jaipur	0	5	20	5	0	0	159	25	5
	Jodhpur	0	3	25	2	0	0	144	28	2
	Kota	1	7	18	4	0	0	143	26	4
	Pali	0	10	18	2	0	0	120	28	2
	Udaipur	0	8	19	1	0	0	116	27	1
Tamil Nadu	Chennai	4	15	4	7	0	0	118	23	7
	Coimbatore	4	10	0	0	0	0	58	14	0
Telangana	Hyderabad	0	4	26	0	0	0	136	30	0
Uttar Pradesh	Agra	0	5	12	11	1	0	174	17	12
	Baghpat	0	2	4	5	7	6	305	6	18
	Bulandshahr	0	1	4	6	7	3	295	5	16
	Ghaziabad	0	1	2	7	10	9	349	3	26
	Greater_Noida	0	1	2	9	9	8	331	3	26
	Hapur	0	2	8	11	5	4	272	10	20
	Kanpur	0	0	2	4	17	5	347	2	26
	Lucknow	0	0	3	6	17	3	310	3	26
	Meerut	0	2	7	9	9	3	274	9	21
	Moradabad	0	0	7	15	6	2	264	7	23
	Noida	0	1	2	8	10	9	333	3	27
	Varanasi	0	0	2	12	13	0	284	2	25
West Bengal	Asanol	1	2	2	19	6	0	234	5	25
	Haldia	0	8	18	0	0	0	111	26	0
	Howrah	2	1	4	16	7	0	233	7	23
	Kolkata	1	2	11	15	1	0	191	14	16
	Siliguri	0	8	18	2	0	0	131	26	2

Annexure-IV

NGT OA 249-2020 Fire Cracker Order dt. 09.11.2020.pdf
1 MB

From : CPCB K AQM Div <aqm.cpcb@gov.in> Fri, Nov 13, 2020 12:01 PM

Subject : Compliance of NGT order dated Nov 09, 2020 on ban of firecrackers - reg. 1 attachment

To : ms@pcb.ap.gov.in, ngilyang tam <ngilyang_tam@rediffmail.com>, membersecretary@pcbassam.org, bspcb@yahoo.com, hocecb@gmail.com, Member Secretary GSPCB <ms-gspcb.goa@nic.in>, goapcb@gspcb.in, membersecretarygpcb@gmail.com, hspcbms@gmail.com, hspcbho@gmail.com, mspcb-hp <mspcb-hp@nic.in>, membersecretaryjkspcb@gmail.com, rlbakshi@gmail.com, Member Secretary Karnataka State Pollution Control Board <memsecy@kspcb.gov.in>, Head office Karnataka State Pollution Control Board <ho@kspcb.gov.in>, Sreekala S <ms.kspcb@gov.in>, ms@mpcb.gov.in, pcb-manipur@nic.in, Pollution Control Board <pcb-man@nic.in>, rskori2762@gmail.com, megspcb@rediffmail.com, Jerold Hollis Nengnong <memsecy.spcb-meg@gov.in>, MPCB <mpcb@mizoram.gov.in>, K Vanlalfamkima <miz@envis.nic.in>, rusoviljohn@yahoo.co.in, membersecretary@ospcboard.org, d biswal <d.biswal@rediffmail.com>, msppcb@gmail.com, Member Secretary <member-secretary@rpcb.nic.in>, drgopalpradhan@gmail.com, membersecretary@spcbsikkim.org, TNPCB Chennai <tnpcb-chn@gov.in>, tnpcbmembersecretary@gmail.com, Neetu Kumari Prasad <ms-tspcb@telangana.gov.in>, Mukherjee manas <Mukherjee_manas@rediffmail.com>, msukpcb@yahoo.com, spsubudhi@gmail.com, ms@uppcb.com, ms@wbpcb.gov.in, nirajsinghal ifs <nirajsinghal.ifs@gmail.com>, Gopal Krishna <s.gopal@nic.in>, dstandamans@gmail.com, cf chandigarh <cf.chandigarh@gmail.com>, pccdmn@rediffmail.com, pccdddnh@gmail.com, Member Secretary <msdpcc@nic.in>, msdpcc2019@gmail.com, Director, S&T <lk-dst@nic.in>, Pondicherry Pollution Control Committee Pondicherry <ppcc.pon@nic.in>

Cc : P K GUPTA ADDITIONAL DIRECTOR <pkgupta.cpcb@nic.in>, sharan chem <sharan_chem@rediffmail.com>, SHARANDEEP SINGH <sharandeep.cpcb@nic.in>

Sir,

I am directed to enclose herewith the NGT order (OA No. 249/2020) dated November 09, 2020 on **"ban of fire-crackers"** for compliance and submission of Action taken report to CPCB latest by **November 22, 2020.**

Thanks & regards,
PA to Head, AQM,
CPCB

NGT OA 249-2020 Fire Cracker Order dt. 09.11.2020.pdf
1 MB

Email pkgupta.cpcb@nic.in

Compliance of Hon'ble NGT Order in OA No. 249/2020 dated 5.11.2020, uploaded on 9.11.2020- reg.

From : P K GUPTA ADDITIONAL DIRECTOR <pkgupta.cpcb@nic.in>

Fri, Nov 13, 2020 03:51 PM

1 attachment

Subject : Compliance of Hon'ble NGT Order in OA No. 249/2020 dated 5.11.2020, uploaded on 9.11.2020- reg.

To : Member Secretary <msdpcc@nic.in>, msdpcc2019 <msdpcc2019@gmail.com>, Member Secretary <member-secretary@rpcb.nic.in>, Haryana MS SPCB <hspcbms@gmail.com>, Haryana Pollution Control Boar <hspcb@hry.nic.in>, Uttar Pradesh SPCB <ms@uppcb.com>

Cc : Chairman CPCB <ccb.cpcb@nic.in>, shiv das <shiv_das@yahoo.com>, Member Secretary CPCB <mscb.cpcb@nic.in>, Prashant Gargava <prashant.cpcb@gov.in>, SHARANDEEP SINGH <sharandeep.cpcb@nic.in>

Sir,
As you are aware that NGT vide its order dated 9.11.2020 in OA No. 249/2020 has directed that "there will be total ban against sale or use of all kinds of fire crakers in NCR from midnight of Nov 9-10, 2020 to the mid night of Nov 30-Dec 1, 2020". For other directions, copy of the order is enclosed. Matter is listed for further consideration on 1.12.2020.

I am directed to communicate that, considering the concerns of air quality in NCR, please ensure the strict compliance of Hon'ble NGT Order and submit the Action taken report by 22.11.2020.

With regards,

P. K. Gupta
Divisional Head - AQM
Central Pollution Control Board
East Arjun Nagar
Delhi - 110032
Tel.:43102432
Mob: 9968276538

OA 249-2020 - Fire Cracker Order dt. 09.11.2020 (2).pdf
1 MB

Direction Issues From September 15th 2018 to August 2020

Directions issues for Delhi NCR Air Quality	Numbers of Directions	Number of Environmental Compensation Imposed	Prosecution
Under Section 18 (1) (b) of The Air Act, 1981	25	0	1. North DMC 2. Northern Railways
Under Section 5 of E (P) Act, 1986	134	7	
		1. IOCL 2. HPCL 3. BPCL 4. Nayara Energy Limited 5. North DMC 6. PWD 7. NBCC	
Under Section 31A of The Air Act, 1981	37	14	
		1. New Delhi 2. North DMC 3. Northern Railway 4. South DMC 5. East DMC 6. Cantonment Board 7. Irrigation and Flood Control Deptt. 8. DDA 9. Delhi University 10. DSIIDCL 11. PWD 12. EDMC 13. North DMC 14. SDMC	
Total No. of Direction/Environmental Compensation Issued	196	21	02

Direction Issues From January, 2019 to December, 2019

Directions issues for Delhi NCR Air Quality	Numbers of Directions	Number of Environmental Compensation Imposed	Prosecution
Under Section 18 (1) (b) of The Air Act, 1981	17	0	1. Northern Railways 2. North DMC
Under Section 5 of E (P) Act, 1986	57	04	
		1. Nayara Energy Limited 2. PWD 3. NBCC 4. North DMC	
Under Section 31A of The Air Act, 1981	24	14	
		1. New Delhi 2. North DMC 3. Northern Railway 4. South DMC 5. East DMC 6. Cantonment Board 7. Irrigation and Flood Control Deptt. 8. DDA 9. Delhi University 10. DSIIDCL 11. PWD 12. EDMC 13. North DMC 14. SDMC	
Total No. of Direction/Environmental Compensation Issued	98	18	02

Email **pkgupta.cpcb@nic.in**

Re: Reminder -I : Compliance of Hon'ble NGT Order in OA No. 249/2020 dated 5.11.2020, uploaded on 9.11.2020- reg.-

From : Kamal Kumar <kamalkumar.cpcb@nic.in> Tue, Nov 24, 2020 05:43 PM

Subject : Re: Reminder -I : Compliance of Hon'ble NGT Order in OA No. 249/2020 dated 5.11.2020, uploaded on 9.11.2020- reg.- 3 attachments

To : P K GUPTA ADDITIONAL DIRECTOR <pkgupta.cpcb@nic.in>

Cc : Member Secretary CPCB <mscb.cpcb@gov.in>, cpcb lucknow <cpcb.lucknow@gmail.com>

Sir,

please find the report of Project office Agra in compliance of Hon'ble NGT Order in OA No. 249/2020 dated 5.11.2020 as per the direction of HO Delhi for further necessary action.

With regards
Kamal Kumar
Sci. D & In-charge
PO Agra

From: "Kamal Kumar" <kamalkumar.cpcb@nic.in>
To: "cpcbagra" <cpcbagra@rediffmail.com>
Sent: Monday, November 23, 2020 10:26:17 AM
Subject: Fwd: Reminder -I : Compliance of Hon'ble NGT Order in OA No. 249/2020 dated 5.11.2020, uploaded on 9.11.2020- reg.-

PFA

REMINDER-I

From: "P K GUPTA ADDITIONAL DIRECTOR" <pkgupta.cpcb@nic.in>
To: ms@pcb.ap.gov.in, "ngilyang tam" <ngilyang_tam@rediffmail.com>, membersecretary@pcbassam.org, bspcb@yahoo.com, hocecb@gmail.com, "Member Secretary GSPCB" <ms-gspcb.goa@nic.in>, goapcb@gspcb.in, membersecretarygpcb@gmail.com, hspcbms@gmail.com, hspcbho@gmail.com, "mspcb-hp" <mspcb-hp@nic.in>, membersecretaryjkspcb@gmail.com, rlbakshi@gmail.com, "Member Secretary Karnataka State Pollution Control Board" <memsecy@kspcb.gov.in>, "Head office Karnataka State Pollution Control Board" <ho@kspcb.gov.in>, "Sreekala S" <ms.kspcb@gov.in>, ms@mpcb.gov.in, pcb-manipur@nic.in, "Pollution Control Board" <pcb-man@nic.in>, rskori2762@gmail.com, megspcb@rediffmail.com, "Jerold Hollis Nengnong" <memsecy.spcb-meg@gov.in>, "MPCB" <mpcb@mizoram.gov.in>, "K Vanlalfamkima" <miz@envis.nic.in>, rusoviljohn@yahoo.co.in, membersecretary@ospcboard.org, "d biswal" <d.biswal@rediffmail.com>, msppcb@gmail.com, "Member Secretary" <member-secretary@rpcb.nic.in>, drgopalpradhan@gmail.com, membersecretary@spcbsikkim.org, "TNPCB Chennai" <tnpcb-chn@gov.in>, tnpcbmembersecretary@gmail.com, "Neetu Kumari

Prasad" <ms-tspcb@telangana.gov.in>, "Mukherjee manas" <Mukherjee_manas@rediffmail.com>, msukpcb@yahoo.com, spsubudhi@gmail.com, ms@uppcb.com, ms@wbpcb.gov.in, "nirajsinghal ifs" <nirajsinghal.ifs@gmail.com>, "Gopal Krishna" <s.gopal@nic.in>, dstandamans@gmail.com, "cf chandigarh" <cf.chandigarh@gmail.com>, pccdmn@rediffmail.com, pccdddnh@gmail.com, "Member Secretary" <msdpcc@nic.in>, msdpcc2019@gmail.com, "Director, S&T" <lk-dst@nic.in>, "Pondicherry Pollution Control Committee Pondicherry" <ppcc.pon@nic.in>

Cc: "Suresh S" <ssuresh.cpcb@nic.in>, cpcbsuresh@gmail.com, "jagan baunty" <jagan_baunty@yahoo.co.in>, "Mrinal Kanti Biswas" <mkbiswas.cpcb@nic.in>, rsingh1962@rediffmail.com, "zchangsan.cpcb" <zchangsan.cpcb@nic.in>, "prasoon gargava" <prasoon_gargava@yahoo.com>, "sdave cpcb" <sdave.cpcb@nic.in>, "Kamal Kumar" <kamalkumar.cpcb@nic.in>, "BHARAT KUMAR SHARMA" <bksharma.cpcb@nic.in>, "SHARANDEEP SINGH" <sharandeep.cpcb@nic.in>, "shalini 2jan" <shalini.2jan@gmail.com>, deuvusharma@gmail.com, "sharan chem" <sharan_chem@rediffmail.com>

Sent: Friday, November 20, 2020 6:34:15 PM

Subject: Reminder -I : Compliance of Hon'ble NGT Order in OA No. 249/2020 dated 5.11.2020, uploaded on 9.11.2020- reg.-

Sir,

With reference to above mentioned Hon' ble NGT order dated November 09, 2020 (copy enclosed) regarding "Ban on fire-crackers" wherein

a) *Total ban against sale and use of all kinds of fire-crackers from midnight of November 09-10, 2020 to November 30-December 01, 2020 in Delhi- NCR and all the cities and towns in the country where average ambient air quality during November was under "Poor" and above category as per the available data of last year;*

b) *The cities with "moderate" and below air quality status, only green crackers are to be sold and used and timings for bursting of crackers is restricted to two hours.*

For compliance of the point no. 48 (i-vii) of the above order, CPCB already requested vide email dated November 13, 2020 for providing consolidated compliance action taken report (ATR), however Action taken report is still awaited.

In view of the above, it is again requested to provide a consolidated compliance report on the action taken by the state to comply the above directions of **Hon'ble NGT by 24.11.2020**, so that CPCB can compile the information and submit the report to Hon'ble NGT. The case is listed for hearing on 01.12.2020.

Consider the matter on Priority

regards

P. K. Gupta
Divisional Head - AQM
Central Pollution Control Board
East Arjun Nagar
Delhi - 110032

Tel.:43102432
Mob: 9968276538

Dipawli Report-2020.pdf
933 KB

Report.pdf
625 KB

Letter.jpg
146 KB

From : P K GUPTA ADDITIONAL DIRECTOR <pkgupta.cpcb@nic.in>

Sat, Nov 21, 2020 03:39 PM

3 attachments

Subject : Fwd: Reminder -I : Compliance of Hon'ble NGT Order in OA No. 249/2020 dated 5.11.2020, uploaded on 9.11.2020- reg.-

To : SHARANDEEP SINGH <sharandeep.cpcb@nic.in>

From: pccdddnh@gmail.com
To: "P K GUPTA ADDITIONAL DIRECTOR" <pkgupta.cpcb@nic.in>, "prasoon gargava" <prasoon_gargava@yahoo.com>
Sent: Saturday, November 21, 2020 10:36:04 AM
Subject: Re: Reminder -I : Compliance of Hon'ble NGT Order in OA No. 249/2020 dated 5.11.2020, uploaded on 9.11.2020- reg.-

Respected Sir,
Please find the attachment.

Regards,

Pollution Control Committee
DNH & DD
Daman

On Fri, 20 Nov 2020 at 18:35, P K GUPTA ADDITIONAL DIRECTOR <pkgupta.cpcb@nic.in> wrote:

Sir,

With reference to above mentioned Hon' ble NGT order dated November 09, 2020 (copy enclosed) regarding "Ban on fire-crackers" wherein

a) *Total ban against sale and use of all kinds of fire-crackers from midnight of November 09-10, 2020 to November 30-December 01, 2020 in Delhi- NCR and all the cities and towns in the country where average ambient air quality during November was under "Poor" and above category as per the available data of last year;*

b) *The cities with "moderate" and below air quality status, only green crackers are to be sold and used and timings for bursting of crackers is restricted to two hours.*

For compliance of the point no. 48 (i-vii) of the above order, CPCB already requested vide email dated November 13, 2020 for providing consolidated compliance action taken report (ATR), however Action taken report is still awaited.

In view of the above, it is again requested to provide a consolidated compliance report on the action taken by the state to comply the above directions of **Hon'ble NGT by 24.11.2020**, so that CPCB can compile the information and submit the report to Hon'ble NGT. The case is listed for hearing on 01.12.2020.

Consider the matter on Priority

regards

P. K. Gupta
Divisional Head - AQM
Central Pollution Control Board
East Arjun Nagar
Delhi - 110032
Tel.:43102432
Mob: 9968276538

scan0090.pdf

237 KB

Average AAQM Monitoring Data - November 20.xlsx
17 KB

AAQM Reports in CPCB Format for the year 2019 Deepawali festival.pdf
521 KB

From : pccdddnh@gmail.com Sat, Nov 21, 2020 10:35 AM

Subject : Re: Reminder -I : Compliance of Hon'ble NGT Order in OA No. 249/2020 dated 5.11.2020, uploaded on 9.11.2020- reg.- 3 attachments

To : P K GUPTA ADDITIONAL DIRECTOR <pkgupta.cpcb@nic.in>, prasoon gargava <prasoon_gargava@yahoo.com>

Respected Sir,

Please find the attachment.

Regards,
Pollution Control Committee
DNH & DD
Daman

On Fri, 20 Nov 2020 at 18:35, P K GUPTA ADDITIONAL DIRECTOR <pkgupta.cpcb@nic.in> wrote:

> Sir,
>
> With reference to above mentioned Hon' ble NGT order dated November 09, 2020 (copy enclosed) regarding "Ban on fire-crackers" wherein
>
> *a) Total ban against sale and use of all kinds of fire-crackers from midnight of November 09-10, 2020 to November 30-December 01, 2020 in Delhi- NCR and all the cities and towns in the country where average ambient air quality during November was under "Poor" and above category as per the available data of last year;*
>
> b) *The cities with "moderate" and below air quality status, only green crackers are to be sold and used and timings for bursting of crackers is restricted to two hours.*
>
> For compliance of the point no. 48 (i-vii) of the above order, CPCB already requested vide email dated November 13, 2020 for providing consolidated compliance action taken report (ATR), however Action taken report is still awaited.
>
> In view of the above, it is again requested to provide a consolidated compliance report on the action taken by the state to comply the above directions of **Hon'ble NGT by 24.11.2020**, so that CPCB can compile the information and submit the report to Hon'ble NGT. The case is listed for hearing on 01.12.2020.

Consider the matter on Priority

regards

P. K. Gupta
Divisional Head - AQM
Central Pollution Control Board
East Arjun Nagar
Delhi - 110032
Tel.:43102432
Mob: 9968276538

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scan0090.pdf
237 KB

Average AAQM Monitoring Data - November 20.xlsx
17 KB

AAQM Reports in CPCB Format for the year 2019 Deepawali festival.pdf
521 KB

From : BHARAT KUMAR SHARMA <bksharma.cpcb@nic.in> Fri, Nov 20, 2020 09:08 PM

Subject : Fwd: Reminder -I : Compliance of Hon'ble NGT Order in OA No. 249/2020 dated 5.11.2020, uploaded on 9.11.2020- reg.- 2 attachments

To : ms@mpcb.gov.in

Cc : jdair@mpcb.gov.in, P K GUPTA ADDITIONAL DIRECTOR <pkgupta.cpcb@nic.in>, lokhandesl@gmail.com

Sir,

The consolidated compliance report on the action taken by the state, as stated in the trailing email and attached letter, to comply directions of Hon'ble NGT may kindly be sent to CPCB HQ with intimation to this office on or before **24.11.2020** to enable CPCB in compiling the information and submit the report to Hon'ble NGT timely, please.

Regards,

Bharat K Sharma
Regional Director
RD Pune, CPCB

From: "P K GUPTA ADDITIONAL DIRECTOR" <pkgupta.cpcb@nic.in>
To: ms@pcb.ap.gov.in, "ngilyang tam" <ngilyang_tam@rediffmail.com>, membersecretary@pcbassam.org, bspcb@yahoo.com, hocecb@gmail.com, "Member Secretary GSPCB" <ms-gspcb.goa@nic.in>, goapcb@gspcb.in, membersecretarygpcb@gmail.com, hspcbms@gmail.com, hspcbho@gmail.com, "mspcb-hp" <mspcb-hp@nic.in>, membersecretaryjkspcb@gmail.com, rlbakshi@gmail.com, "Member Secretary Karnataka State Pollution Control Board" <memsecy@kspcb.gov.in>, "Head office Karnataka State Pollution Control Board" <ho@kspcb.gov.in>, "Sreekala S" <ms.kspcb@gov.in>, ms@mpcb.gov.in, pcb-manipur@nic.in, "Pollution Control Board" <pcb-man@nic.in>, rskori2762@gmail.com, megspcb@rediffmail.com, "Jerold Hollis Nengnong" <memsecy.spcb-meg@gov.in>, "MPCB" <mpcb@mizoram.gov.in>, "K Vanlalfamkima" <miz@envis.nic.in>, rusoviljohn@yahoo.co.in, membersecretary@ospcboard.org, "d biswal" <d.biswal@rediffmail.com>, msppcb@gmail.com, "Member Secretary" <member-secretary@rpcb.nic.in>, drgopalpradhan@gmail.com, membersecretary@spcbsikkim.org, "TNPCB Chennai" <tnpcb-chn@gov.in>, tnpcbmembersecretary@gmail.com, "Neetu Kumari Prasad" <ms-tspcb@telangana.gov.in>, "Mukherjee manas" <Mukherjee_manas@rediffmail.com>, msukpcb@yahoo.com, spsubudhi@gmail.com, ms@uppcb.com, ms@wbpcb.gov.in, "nirajsinghal ifs" <nirajsinghal.ifs@gmail.com>, "Gopal Krishna" <s.gopal@nic.in>, dstandamans@gmail.com, "cf chandigarh" <cf.chandigarh@gmail.com>, pccdmn@rediffmail.com, pccdddnh@gmail.com, "Member Secretary" <msdpcc@nic.in>, msdpcc2019@gmail.com, "Director, S&T" <lk-dst@nic.in>, "Pondicherry Pollution Control Committee Pondicherry" <ppcc.pon@nic.in>
Cc: "Suresh S" <ssuresh.cpcb@nic.in>, cpcbsuresh@gmail.com, "jagan baunty" <jagan_baunty@yahoo.co.in>, "Mrinal Kanti Biswas" <mkbiswas.cpcb@nic.in>, rsingh1962@rediffmail.com, "zchangsan.cpcb" <zchangsan.cpcb@nic.in>, "prasoon gargava" <prasoon_gargava@yahoo.com>, "sdave cpcb" <sdave.cpcb@nic.in>, "Kamal Kumar" <kamalkumar.cpcb@nic.in>, "BHARAT KUMAR SHARMA" <bksharma.cpcb@nic.in>, "SHARANDEEP SINGH" <sharandeep.cpcb@nic.in>, "shalini 2jan" <shalini.2jan@gmail.com>, deuvusharma@gmail.com, "sharan chem" <sharan_chem@rediffmail.com>
Sent: Friday, November 20, 2020 6:34:15 PM
Subject: Reminder -I : Compliance of Hon'ble NGT Order in OA No. 249/2020 dated 5.11.2020, uploaded on 9.11.2020- reg.-

Sir,

With reference to above mentioned Hon' ble NGT order dated November 09, 2020 (copy enclosed) regarding "Ban on fire-crackers" wherein

a) *Total ban against sale and use of all kinds of fire-crackers from midnight of November 09-10, 2020 to November 30-December 01, 2020 in Delhi- NCR and all the cities and towns in the country where average ambient air quality during November was under "Poor" and above category as per the available data of last year;*

b) *The cities with "moderate" and below air quality status, only green crackers are to be sold and used and timings for bursting of crackers is restricted to two hours.*

For compliance of the point no. 48 (i-vii) of the above order, CPCB already requested vide email dated November 13, 2020 for providing consolidated compliance action taken report (ATR), however Action taken report is still awaited.

In view of the above, it is again requested to provide a consolidated compliance report on the action taken by the state to comply the above directions of **Hon'ble NGT by 24.11.2020**, so that CPCB can compile the information and submit the report to Hon'ble NGT. The case is listed for hearing on 01.12.2020.

Consider the matter on Priority

regards

P. K. Gupta
Divisional Head - AQM
Central Pollution Control Board
East Arjun Nagar
Delhi - 110032
Tel.:43102432
Mob: 9968276538

Firecracker_letter.PDF- Hon'ble NGT matter - 9th Nov,2020.PDF
2 MB

OA 249-2020 - Fire Cracker Order dt. 09.11.2020 (2).pdf
1 MB

From : MPCB <mpcb@mizoram.gov.in> Fri, Nov 20, 2020 06:56 PM

Subject : Re: Reminder -I : Compliance of Hon'ble NGT Order in OA No. 249/2020 dated 5.11.2020, uploaded on 9.11.2020-reg.- 2 attachments

To : P K GUPTA ADDITIONAL DIRECTOR <pkgupta.cpcb@nic.in>, zoshillong.cpcb <zoshillong.cpcb@nic.in>

Dear Sir,

Please find attached herewith the action taken report of Mizoram in the matter of OA no. 249/2020 for necessary actions.

Regards,
Mizoram Pollution Control Board

From: "P K GUPTA ADDITIONAL DIRECTOR" <pkgupta.cpcb@nic.in>
To: ms@pcb.ap.gov.in, "ngilyang tam" <ngilyang_tam@rediffmail.com>, membersecretary@pcbassam.org, bspcb@yahoo.com, hocecb@gmail.com, "Member Secretary GSPCB" <ms-gspcb.goa@nic.in>, goapcb@gspcb.in, membersecretarygpcb@gmail.com, hspcbms@gmail.com, hspcbho@gmail.com, "mspcb-hp" <mspcb-hp@nic.in>, membersecretaryjkspcb@gmail.com, rlbakshi@gmail.com, "Member Secretary Karnataka State Pollution Control Board" <memsecy@kspcb.gov.in>, "Head office Karnataka State Pollution Control Board" <ho@kspcb.gov.in>, "Sreekala S" <ms.kspcb@gov.in>, ms@mpcb.gov.in, pcb-manipur@nic.in, "Pollution Control Board" <pcb-man@nic.in>, rskori2762@gmail.com, megspcb@rediffmail.com, "Jerold Hollis Nengnong" <memsecy.spcb-meg@gov.in>, "MPCB" <mpcb@mizoram.gov.in>, "K Vanlalfamkima" <miz@envis.nic.in>, rusoviljohn@yahoo.co.in, membersecretary@ospcboard.org, "d biswal" <d.biswal@rediffmail.com>, msppcb@gmail.com, "Member Secretary" <member-secretary@rpcb.nic.in>, drgopalpradhan@gmail.com, membersecretary@spcbsikkim.org, "TNPCB Chennai" <tnpcb-chn@gov.in>, tnpcbmembersecretary@gmail.com, "Neetu Kumari Prasad" <ms-tspcb@telangana.gov.in>, "Mukherjee manas" <Mukherjee_manas@rediffmail.com>, msukpcb@yahoo.com, spsubudhi@gmail.com, ms@uppcb.com, ms@wbpcb.gov.in, "nirajsinghal ifs" <nirajsinghal.ifs@gmail.com>, "Gopal Krishna" <s.gopal@nic.in>, dstandamans@gmail.com, "cf chandigarh" <cf.chandigarh@gmail.com>, pccdmn@rediffmail.com, pccdddnh@gmail.com, "Member Secretary" <msdpcc@nic.in>, msdpcc2019@gmail.com, "Director, S&T" <lk-dst@nic.in>, "Pondicherry Pollution Control Committee Pondicherry" <ppcc.pon@nic.in>
Cc: "Suresh S" <ssuresh.cpcb@nic.in>, cpcbsuresh@gmail.com, "jagan baunty" <jagan_baunty@yahoo.co.in>, "Mrinal Kanti Biswas" <mkbiswas.cpcb@nic.in>, rsingh1962@rediffmail.com, "zchangsan.cpcb" <zchangsan.cpcb@nic.in>, "prasoon gargava" <prasoon_gargava@yahoo.com>, "sdave cpcb" <sdave.cpcb@nic.in>, "Kamal Kumar" <kamalkumar.cpcb@nic.in>, "BHARAT KUMAR SHARMA" <bksharma.cpcb@nic.in>, "SHARANDEEP SINGH" <sharandeep.cpcb@nic.in>, "shalini 2jan" <shalini.2jan@gmail.com>, deuvusharma@gmail.com, "sharan chem" <sharan_chem@rediffmail.com>
Sent: Friday, November 20, 2020 6:34:15 PM
Subject: Reminder -I : Compliance of Hon'ble NGT Order in OA No. 249/2020 dated 5.11.2020, uploaded on 9.11.2020- reg.-

Sir,

With reference to above mentioned Hon' ble NGT order dated November 09, 2020 (copy enclosed) regarding "Ban on fire-crackers" wherein

a) *Total ban against sale and use of all kinds of fire-crackers from midnight of November 09-10, 2020 to November 30-December 01, 2020 in Delhi- NCR and all the cities and towns in the country where average ambient air quality during November was under "Poor" and above category as per the available data of last year;*

b) *The cities with "moderate" and below air quality status, only green crackers are to be sold and used and timings for bursting of crackers is restricted to two hours.*

For compliance of the point no. 48 (i-vii) of the above order, CPCB already requested vide email dated November 13, 2020 for providing consolidated compliance action taken report (ATR), however Action taken report is still awaited.

In view of the above, it is again requested to provide a consolidated compliance report on the action taken by the state to comply the above directions of **Hon'ble NGT by 24.11.2020**, so that CPCB can compile the information and submit the report to Hon'ble NGT. The case is listed for hearing on 01.12.2020.

Consider the matter on Priority

regards

P. K. Gupta
Divisional Head - AQM
Central Pollution Control Board
East Arjun Nagar
Delhi - 110032
Tel.:43102432
Mob: 9968276538

ACTION TAKEN REPORT IN RESPECT OF THE DIRECTIONS OF HON.doc
147 KB

Forwarding .doc
237 KB

From : P K GUPTA ADDITIONAL DIRECTOR <pkgupta.cpcb@nic.in>

Fri, Nov 20, 2020 06:34 PM

2 attachments

Subject : Reminder -I : Compliance of Hon'ble NGT Order in OA No. 249/2020 dated 5.11.2020, uploaded on 9.11.2020- reg.-

To : ms@pcb.ap.gov.in, ngilyang tam <ngilyang_tam@rediffmail.com>, membersecretary@pcbassam.org, bspcb@yahoo.com, hocecb@gmail.com, Member Secretary GSPCB <ms-

gspcb.goa@nic.in>, goapcb@gspcb.in, membersecretarygpcb@gmail.com, hspcbms@gmail.com, hspcbho@gmail.com, mspcb-hp <mspcb-hp@nic.in>, membersecretaryjkspcb@gmail.com, rlbakshi@gmail.com, Member Secretary Karnataka State Pollution Control Board <memsecy@kspcb.gov.in>, Head office Karnataka State Pollution Control Board <ho@kspcb.gov.in>, Sreekala S <ms.kspcb@gov.in>, ms@mpcb.gov.in, pcb-manipur@nic.in, Pollution Control Board <pcb-man@nic.in>, rskori2762@gmail.com, megspcb@rediffmail.com, Jerold Hollis Nengnong <memsecy.spcb-meg@gov.in>, MPCB <mpcb@mizoram.gov.in>, K Vanlalfamkima <miz@envis.nic.in>, rusoviljohn@yahoo.co.in, membersecretary@ospcboard.org, d biswal <d.biswal@rediffmail.com>, msppcb@gmail.com, Member Secretary <member-secretary@rpcb.nic.in>, drgopalpradhan@gmail.com, membersecretary@spcbsikkim.org, TNPCB Chennai <tnpcb-chn@gov.in>, tnpcbmembersecretary@gmail.com, Neetu Kumari Prasad <ms-tspcb@telangana.gov.in>, Mukherjee manas <Mukherjee_manas@rediffmail.com>, msukpcb@yahoo.com, spsubudhi@gmail.com, ms@uppcb.com, ms@wbpcb.gov.in, nirajsinghal ifs <nirajsinghal.ifs@gmail.com>, Gopal Krishna <s.gopal@nic.in>, dstandamans@gmail.com, cf chandigarh <cf.chandigarh@gmail.com>, pccdmn@rediffmail.com, pccdddnh@gmail.com, Member Secretary <msdpcc@nic.in>, msdpcc2019@gmail.com, Director, S&T <lk-dst@nic.in>, Pondicherry Pollution Control Committee Pondicherry <ppcc.pon@nic.in>

Cc : Suresh S <ssuresh.cpcb@nic.in>, cpcbsuresh@gmail.com, jagan baunty <jagan_baunty@yahoo.co.in>, Mrinal Kanti Biswas <mkbiswas.cpcb@nic.in>, rsingh1962@rediffmail.com, zchangsan.cpcb <zchangsan.cpcb@nic.in>, prasoon gargava <prasoon_gargava@yahoo.com>, sdave cpcb <sdave.cpcb@nic.in>, Kamal Kumar <kamalkumar.cpcb@nic.in>, BHARAT KUMAR SHARMA <bksharma.cpcb@nic.in>, SHARANDEEP SINGH <sharandeep.cpcb@nic.in>, shalini 2jan <shalini.2jan@gmail.com>, deuvusharma <deuvusharma@gmail.com>, Mr. Sharan Deep Singh <sharan_chem@rediffmail.com>

Sir,

With reference to above mentioned Hon' ble NGT order dated November 09, 2020 (copy enclosed) regarding "Ban on fire-crackers" wherein

a) *Total ban against sale and use of all kinds of fire-crackers from midnight of November 09-10, 2020 to November 30-December 01, 2020 in Delhi- NCR and all the cities and towns in the country where*

average ambient air quality during November was under "Poor" and above category as per the available data of last year;

b) *The cities with "moderate" and below air quality status, only green crackers are to be sold and used and timings for bursting of crackers is restricted to two hours.*

For compliance of the point no. 48 (i-vii) of the above order, CPCB already requested vide email dated November 13, 2020 for providing consolidated compliance action taken report (ATR), however Action taken report is still awaited.

In view of the above, it is again requested to provide a consolidated compliance report on the action taken by the state to comply the above directions of **Hon'ble NGT by 24.11.2020**, so that CPCB can compile the information and submit the report to Hon'ble NGT. The case is listed for hearing on 01.12.2020.

Consider the matter on Priority

regards

P. K. Gupta
Divisional Head - AQM
Central Pollution Control Board
East Arjun Nagar
Delhi - 110032
Tel.:43102432
Mob: 9968276538

Firecracker_letter.PDF- Hon'ble NGT matter - 9th Nov,2020.PDF
2 MB

OA 249-2020 - Fire Cracker Order dt. 09.11.2020 (2).pdf
1 MB

Email **pkgupta.cpcb@nic.in**

Fwd: NGT CZ Order dated 05.11.2020- In the matter of OA No. 93/2020(CZ) titled Dr. P. G. Najpande & Anr. Vs. State of M. P. & Ors. With OA No. 249/2020, OA No. 254/2020, OA No. 255/2020

From : cpcb bhopal <cpcb.bhopal@gmail.com> Thu, Nov 12, 2020 06:01 PM

Subject : Fwd: NGT CZ Order dated 05.11.2020- In the matter of OA No. 93/2020(CZ) titled Dr. P. G. Najpande & Anr. Vs. State of M. P. & Ors. With OA No. 249/2020, OA No. 254/2020, OA No. 255/2020 2 attachments

To : Member Secretary <member-secretary@rpcb.nic.in>

Cc : P K GUPTA ADDITIONAL DIRECTOR <pkgupta.cpcb@nic.in>, CPCB Law Cell <law.cpcb@gov.in>, biosunil2006@gmail.com, dryksaxena5@yahoo.com

R/Sir,

With reference to the Hon'ble NGT vide order dt. 05.11.2020 in OA No. 249/2020 under para 48 (vii) directed to SPCBs for regular monitoring of air quality during the period (09.11.2020 to 01.12.2020) and upload the data on respective websites. Also directed to submit the compliance status of para 48 (i) to (vi) related to banning/restriction of Fire Crackers in cities based on the Air Quality.

Please submit the Air Quality Monitoring results of said period i.e. 09.11.2020 to 01.12.2020 with compliance status report of Hon'ble NGT order to CPCB, Delhi so that CPCB can submit the consolidated report to Hon'ble NGT in compliance of the order.

In support of the same a letter is attached herewith for necessary action, please.

with kind regards

--
P. Jagan
Regional Director
Central Pollution Control Board
Regional Directorate (Central)
Parivesh Bhawan, Paryavaran Parisar
E-5, Arera Colony, Bhopal - 462016
Tel: 0755-2775386/85
Telefax: 0755-2775587
Mobile: +91-9755559745

NGT order dated 04 Nov 2020OA No. 93 of 2020.pdf
1 MB

OA 249 of 2020 RSPCB.pdf
71 KB

From : cpcb bhopal <cpcb.bhopal@gmail.com> Thu, Nov 12, 2020 05:55 PM

Subject : Fwd: NGT CZ Order dated 05.11.2020- In the matter of OA No. 93/2020(CZ) titled Dr. P. G. Najpande & Anr. Vs. State of M. P. & Ors. With OA No. 249/2020, OA No. 254/2020, OA No. 255/2020 2 attachments

To : hocecb@gmail.com

Cc : P K GUPTA ADDITIONAL DIRECTOR <pkgupta.cpcb@nic.in>, CPCB Law Cell <law.cpcb@gov.in>, biosunil2006@gmail.com, dryksaxena5@yahoo.com

R/Sir,

With reference to the Hon'ble NGT vide order dt. 05.11.2020 in OA No. 249/2020 under para 48 (vii) directed to SPCBs for regular monitoring of air quality during the period (09.11.2020 to 01.12.2020) and upload the data on respective websites. Also directed to submit the compliance status of para 48 (i) to (vi) related to banning/restriction of Fire Crackers in cities based on the Air Quality.

Please submit the Air Quality Monitoring results of said period i.e. 09.11.2020 to 01.12.2020 with compliance status report of Hon'ble NGT order to CPCB, Delhi so that CPCB can submit the consolidated report to Hon'ble NGT in compliance of the order.

In support of the same a letter is attached herewith for necessary action. please.

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--
P. Jagan
Regional Director
Central Pollution Control Board
Regional Directorate (Central)
Parivesh Bhawan, Paryavaran Parisar
E-5, Arera Colony, Bhopal - 462016
Tel: 0755-2775386/85
Telefax: 0755-2775587
Mobile: +91-9755559745

--
P. Jagan
Regional Director
Central Pollution Control Board
Regional Directorate (Central)
Parivesh Bhawan, Paryavaran Parisar
E-5, Arera Colony, Bhopal - 462016
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Telefax: 0755-2775587
Mobile: +91-9755559745

NGT order dated 04 Nov 2020OA No. 93 of 2020.pdf
1 MB

OA 249 of 2020 CECB.pdf
72 KB

From : cpcb bhopal <cpcb.bhopal@gmail.com> Thu, Nov 12, 2020 05:53 PM

Subject : Fwd: NGT CZ Order dated 05.11.2020- In the matter of OA No. 93/2020(CZ) titled Dr. P. G. Najpande & Anr. Vs. State of M. P. & Ors. With OA No. 249/2020, OA No. 254/2020, OA No. 255/2020 2 attachments

To : ms msoffice <ms-mppcb@mp.gov.in>

Cc : P K GUPTA ADDITIONAL DIRECTOR <pkgupta.cpcb@nic.in>, CPCB Law Cell <law.cpcb@gov.in>, biosunil2006@gmail.com, dryksaxena5@yahoo.com

R/Sir,

With reference to the Hon'ble NGT vide order dt. 05.11.2020 in OA No. 249/2020 under para 48 (vii) directed to SPCBs for regular monitoring of air quality during the period (09.11.2020 to 01.12.2020) and upload the data on respective websites. Also directed to submit the compliance status of para 48 (i) to (vi) related to banning/restriction of Fire Crackers in cities based on the Air Quality.

Please submit the Air Quality Monitoring results of said period i.e. 09.11.2020 to 01.12.2020 with compliance status report of Hon'ble NGT order to CPCB, Delhi so that CPCB can submit the consolidated report to Hon'ble NGT in compliance of the order.

In support of the same a letter is attached herewith for necessary action, please.

with kind regards

--
P. Jagan
Regional Director
Central Pollution Control Board
Regional Directorate (Central)
Parivesh Bhawan, Paryavaran Parisar
E-5, Arera Colony, Bhopal - 462016
Tel: 0755-2775386/85
Telefax: 0755-2775587
Mobile: +91-9755559745

NGT order dated 04 Nov 2020OA No. 93 of 2020.pdf
1 MB

OA 249 of 2020 MPPCB.pdf
72 KB

From : CPCB Law Cell <law.cpcb@gov.in> Thu, Nov 12, 2020 11:05 AM

Subject : NGT CZ Order dated 05.11.2020- In the matter of OA No. 93/2020(CZ) titled Dr. P. G. Najpande & Anr. Vs. State of M. P. & Ors. With OA No. 249/2020, OA No. 254/2020, OA No. 255/2020 1 attachment

To : cpcb bhopal <cpcb.bhopal@gmail.com>, Sunil Kr Meena <sunil.cpcb@gov.in>, poulamichakrabortyp@gmail.com, P K GUPTA ADDITIONAL DIRECTOR <pkgupta.cpcb@nic.in>

Cc : G Rambabu Scientist D <grbabu.cpcb@nic.in>, utlo1cpcb@gmail.com, Thakur Urmila <urmila.cpcb@gov.in>, narendra cpcb <narendra.cpcb@gmail.com>, preeti goyal123 <preeti.goyal123@gmail.com>

Sir,

I am directed to inform that the matter is related to the remedial action against pollution by use of fire crackers during the time air quality is unsatisfactory with potential of severity of Covid-19 pandemic.

The matter was heard by NGT, CZ through Video Conferencing on 05.11.2020 and notice issued to the MoEF&CC, **CPCB**, DPCC, Police Commissioner, Delhi, Governments of Delhi, Haryana, Uttar Pradesh and Rajasthan on the question whether the use of fire crackers may be banned for the period from 07.11.2020 to 30.11.2020 in the interest of public health and environment.

The CPCB and the State PCBs/PCCs may regularly monitor the air quality during this period which may be uploaded on their respective websites. CPCB may compile information on the subject, including the status of compliance of this order from all the States/UTs and file a consolidated report with data compiled till filing of report, before the next date by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

The matter is listed for hearing on **01.12.2020**.
The copy of NGT Order dated 05.11.2020 is attached herewith for your kind information and necessary action.

Regards
Preeti Goyal
Assistant Legal
9811718285

Attachment

NGT order dated 04 Nov 2020OA No. 93 of 2020.pdf
1 MB

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

Reminder-I
HON'BLE NGT MATTER

SPEED POST/E-MAIL

AQM/FireCrackers/2020-21 1332-1337 November 20, 2020

As per the list

Sub.: Reminder for submission of Consolidated Action taken report - reg.

Ref: Compliance of Hon'ble NGT order dated Nov 09, 2020 on ban of firecrackers.

Sir,

With reference to above mentioned NGT order dated November 09, 2020 (copy enclosed) regarding "Ban on fire-crackers" wherein

a) *Total ban against sale or use of all kinds of fire crackers from midnight of* ***November 9 -10, 2020 to November 30*** *- December 1, 2020 and all the cities and towns in the country where the average of ambient air quality during November was under* ***'poor' and above category as per the available data of last year.***
b) The cities with "moderate" and below air quality status, only green crackers are to be sold and used and timings for bursting of crackers is restricted to two hours.

For compliance of the point no. 48 (i-vii) of the above order, CPCB already requested vide email dated November 13, 2020 for providing consolidated compliance action taken report (ATR); however the report is still awaited.

In view of the above, it is again requested to provide consolidated action taken by the state to comply the above directions of Hon'ble NGT by November 24, 2020 so that CPCB can compile the information and submit to Hon'ble NGT. The case is listed for hearing on 01.12.2020.

Consider the matter on priority.

(P. K. Gupta)
Head, AQM division

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
निगति 25/11/2020
दिनांक

Encl: As Above

Copy to:

1. The Regional Director : for follow up, please
   Regional Directorate - Lucknow
   PICUP Bhawan, VibhutiKhand, GomtiNagar,
   Lucknow
2. **The Regional Director** : for follow up, please
   Regional Directorate – Kolkata
   'South end Conclave' Block502,
   5th & 6th Floor, 1582, Razidanga,
   Main Road, Kolkata-70010
3. **The Regional Director** : for follow up, please
   Regional Directorate- Bhopal
   3rd Floor, Sahkar Bhawan, North TT Nagar,
   Bhopal-462003
4. **The Regional Director** : for follow up, please
   Regional Directorate- Bengaluru
   A-Block, Nisarga Bhavan, 1st and 2nd Floors,
   7th D Cross,Thimmaiah Road,
   Shivanagar, Bengaluru-560079,
5. **The Regional Director** : for follow up, please
   Regional Directorate - Shillong
   "TUM-SIR",Lower Motinagar,
   Near Fire Brigade
   H.Q., Shillong-793014
6. **The Regional Director** : for follow up, please
   Regional Directorate- Vadodara,
   Parivesh Bhawan, Opp. Ward No. 10
   VMC Office Subhanpura,
   Vadodara – 390 023
7. **The Regional Director** : for follow up, please
   Regional Directorate-Pune
8. **The Regional Director** : for follow up, please
   Regional Directorate-Chandigarh
   Parivesh Bhawan, ' East Arjun Nagar,
   Delhi – 110032
9. **The Regional Director** : for follow up, please
   Regional Directorate-Chennai
   No. 76, Mount Salai, Guindy,
   Chennai - 600032
   Tamil Nadu
10. PS to MS : for information, please

S/Copy

(P. K. Gupta)

List:

1. The Member Secretary
   Delhi Pollution Control Committee
   5th and 6th Floor, ISBT Building
   Kashmere Gate, Delhi – 110 006

2. The Member Secretary
   U.P. Pollution Control Board
   3rd Floor, PICUP Bhawan, Vibhuti Khand, Gomti Nagar
   Lucknow – 226 020

3. The Member Secretary
   Haryana State Pollution Control Board
   C-11, Sector - 6, Panchkula - 134109, Haryana

4. The Member Secretary
   Rajasthan State Pollution Control Board
   A-4, Jalane Dungri Institutional Area
   Jaipur - 302 004

5. The Member Secretary
   Arunachal Pradesh State Pollution Control Board
   Paryavaran Bhawan, Yupia Road, Papu Nalah,
   Naharlagun-791110

6. The Member Secretary
   Assam State Pollution Control Board
   Bamunimaidam,
   Guwahati – 781021
   Assam

7. The Member Secretary
   Bihar State Pollution Control Board
   Parivesh Bhawan, Plot No. NS-B/2
   Paliputra Industrial Area,
   Patliputra, Patna (Bihar) - 800010

8. The Member Secretary
   Chhattisgarh Environment Conservation Board
   Paryavas Bhavan,
   North Block Sector-19,
   Atal Nagar Dist- Raipur(C.G.)492002

9. The Member Secretary
   Goa State Pollution Control Board
   Nr. Pilerne Industrial Estate,
   Opp. Saligao Seminary,
   Saligao - Bardez
   Goa – 403511

10. The Member Secretary
Gujarat State Pollution Control Board
Gujarat Pollution Control Board
Paryavaran Bhavan, Sector-10A,
Gandhinagar-382010

11. The Member Secretary
Himachal Pradesh State Pollution Control Board
Paryavaran Bhavan, Phase III,
New Shimla – 171009
Himachal Pradesh

12. The Member Secretary
J&K State Pollution Control Board, Parivesh Bhawan,
Forest Complex, Gladni, Narwal, transport Nagar,Jammu (J&K)

13. The Member Secretary
Jharkhand State Pollution Control Board
T.A Building, HEC Campus, P.O. Dhurwa
Ranchi – 834004, Jharkhand

14. The Member Secretary
Karnataka State Pollution Control Board
"Parisara Bhavan", #49,4th & 5th Floor,
Church Street, Bangalore-560001

15. The Member Secretary
Kerala State Pollution Control Board
Head Office, Pattom. P. O
Thiruvanathapuram – 695004
Kerala

16. The Member Secretary
Madhya Pradesh State Pollution Control Board
Paryavaran Parisar, E-5 Arera Colony
Bhopal – 462016
Madhya Pradesh

17. The Member Secretary
Manipur State Pollution Control Board
Lamphelpat,
Imphal West D.C. Office Complex – 795004, Manipur

18. The Member Secretary
Meghalaya State Pollution Control Board
Arden, Lumpyngngad,
Shillong – 793014

19. Meghalaya
The Member Secretary
Mizoram State Pollution Control Board
New Secretariat Complex,

Khatla,Thlanmual Peng, Aizawl
Mizoram 796001

20. The Member Secretary
Nagaland State Pollution Control Board
Signal Point, Dimapur,
Nagaland – 797112

21. The Member Secretary
Odisha State Pollution Control Board
Paribesh Bhawan
A-118, Nilakanta Nagar, Unit –VIII,
Bhubaneshwar – 751012, Odisha

22. The Member Secretary
Punjab State Pollution Control Board
Punjab Pollution Control Board, Vatavaran Bhawan,
Nabha Road, Patiala-147001

23. The Member Secretary
Sikkim State Pollution Control Board
Forest, Environment & Wildlife management department
Ground Floor, Forest Secretariat Annex I, Deorali
Rd, Gangtok, Sikkim-737102

24. The Member Secretary
Tamil Nadu State Pollution Control Board
No. 76, Mount Salai, Guindy,
Chennai - 600032
Tamil Nadu

25. The Member Secretary
Telangana State Pollution Control Board
Paryavaran Bhavan
A-3, Industrial Estate, Sanath Nagar,
Hyderabad – 500 018
Telangana

26. The Member Secretary
Tripura State Pollution Control Board
Parivesh Bhawan
Pt. Nehru Complex, Gorkhabasti P.O.,
Kunjaban, Agartala, West Tripura - 799 006
Tripura

27. The Member Secretary
Uttarakhand Pollution Control Board
Gaura Devi Bhawan, 46 B IT Park Sahastradhara, Dehradun-248001,
Uttarakhand

28. The Member Secretary

West Bengal State Pollution Control Board
Paribesh Bhavan
Building, No.10-A, Block –LA, Sector 3,
Salt Lake City,
Kolkata – 700 091
West Bengal

29. The Member Secretary
Daman, Diu and Dadra & Nagar Haveli State Pollution Control Committee
Fort Area, Court Compound, Moti Daman - 396 220

30. The Member Secretary
Puducherry Pollution Control Committee
III Floor, PHB Building, Anna Nagar, Puducherry-5

31. The Member Secretary
Chandigarh Pollution Control Committee
Paryavaran Bhawan, Madhya Marg, Sector - 19 B,
Chandigarh – 160019

32. The Member Secretary,
Lakshadweep Pollution Control Committee
Lakshadweep, Administration,
Department of Science, Technology & Environment
Kavarati Lakshadweep – 682555

33. The Member Secretary,
Ladakh Pollution Control Committee
Parivesh Bhawan, Forest Complex, Gladni,
Narwal, transport Nagar,Jammu (J&K)

34. The Member Secretary
Maharashtra State Pollution Control Board
Kalpataru Point, 3rd& 4th floors
Sion Matunga Scheme Road No. 6
Opp. Cine Planet, Sion Circle, Sion (E),
Mumbai 400 022

35. The Member Secretary,
Andhra Pradesh Pollution Control Board
D.No. 33-26-14 D/2, Near Sunrise Hospital,
Pushpa Hotel Centre,
Chalamalavari Street,Kasturibaipet
Vijayawada – 520 010

36. The Member Secretary,
Andaman & Nicobar Pollution Control Committee
Dolly Gunj, Port Blair,
Andaman and Nicobar

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25581383, 25589112
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25588142, 25586520

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
Karnataka State Pollution Control Board

"ಪರಿಸರ ಭವನ", 1 ರಿಂದ 5ನೇ ಮಹಡಿಗಳು, ನಂ. 49, ಚರ್ಚ್ ಸ್ಟ್ರೀಟ್, ಬೆಂಗಳೂರು - 560 001, ಕರ್ನಾಟಕ, ಭಾರತ
"Parisara Bhavana", 1st to 5th Floor, # 49, Church Street, Bengaluru - 560 001, Karnataka, INDIA

No.KSPCB/AQMC/CEO/2020/ 233

Dated: 24-11-2020

24 NOV 2020

ರವಾನಿಸಲಾಗಿದೆ

To,
The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110032

"Kind Attenditon : Shri P.K Gupta, Head, AQM Division".

Sir,

Subject: Compliance to Hon'ble NGT order dated:9-11-2020 on sale and ban of firecrackers – Reg.

Reference: 1) CPCB Letter No.Tech/39/NGT/RDS/2020-21/816, Dated:13-11-2020
2) CPCB Reminder No.AQM/Fire crackers/2020-21, Dated:20-11-2020.

****

With reference to above subject, please find herein attached the Compliance report from Karnataka State Pollution Control Board on sale and ban on firecrackers pertaing to Hon'ble NGT order Dated:9-11-2020.

This is for your kind information and needful.

Yours sincerely,
Sd/-
Member Secretary.

Copy to:

1) The Regional Director, CPCB, Regional Directorate (South) Nisarga Bhavan, Bengaluru for kind information.
2) Spare.

Member Secretary.

Report on Ambient Air & Noise Quality of Karnataka State during Deepavali-2020

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

ಬೆಂಗಳೂರು

KARNATAKA STATE POLLUTION CONTROLBOARD

Website:http://www.kspcb.gov.in

Ambient Air Monitoring in Karnataka State during Deepavali-2020

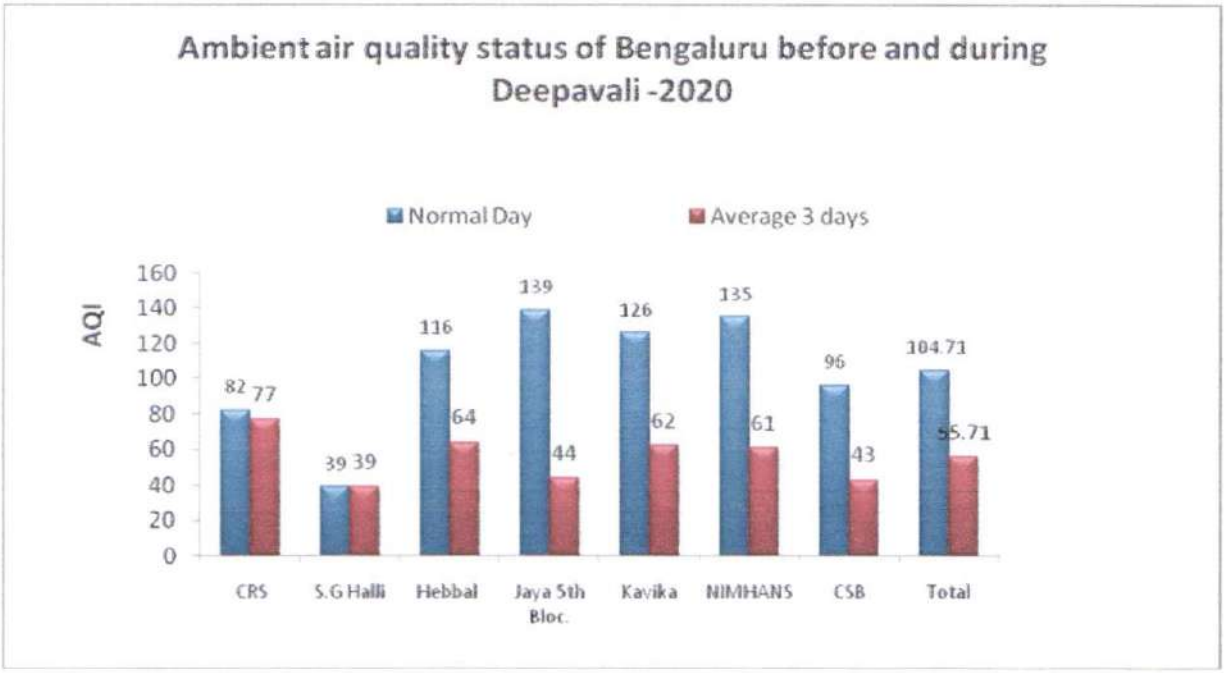
The Karnataka State Pollution Control Board (KSPCB) carried out ambient air quality monitoring on selected Pre –Deepavali day (09.11.2020) and on Deepavali days (14.11.2020 to 16.11.2020) in Bengaluru and other major cities of Karnataka to know the impact of firecrackers on Deepavali-2020.

I. Ambient Air monitoring in Bengaluru:

A. Real Time- Air Monitoring (CAAQMS)

Bengaluru city Ambient air quality was monitored using seven Continuous Ambient Air Quality Monitoring Stations (CAAQMS) on occasion of Deepavali festival 2020 to know the impact of bursting of fire crackers etc on Air quality, round-the-clock. Air quality monitoring was carried out as per the CPCB guidelines. Using measured data, Air Quality Index (AQI) of ambient air quality is calculated and depicted as follows.

	Ambient air quality status of Bengaluru before and during Deepavali festival-2020						
Sl. No	**Monitoring Location**	**AQI**					
		Normal Day (09.11.2020)	**Deepavali 1st day** (14.11.2020)	**Deepavali 2nd day** (15.11.2020)	**Deepavali 3rd day** (16.11.2020)	**Average of 3 days**	**Increase/ decrease in AQI in %**
1	City Railway Station	**82**	111	66	53	**77**	6.1 ↓
2	S.G Halli (Basaveshwaranagar)	**39**	44	38	36	**39**	No changes remains same
3	Veternary Hospital , Hebbal	**116**	73	47	71	**64**	45↓
4	Jayanagar 5th Block	**139**	44	37	51	**44**	68↓
5	Kavika, Mysore Road	**126**	66	50	69	**62**	51↓
6	NIMHANS	**135**	82	69	32	**61**	55↓
7	Central Silk Board	**96**	49	44	36	**43**	55 ↓
						Average Reduction in %	**46.7**



Observations:

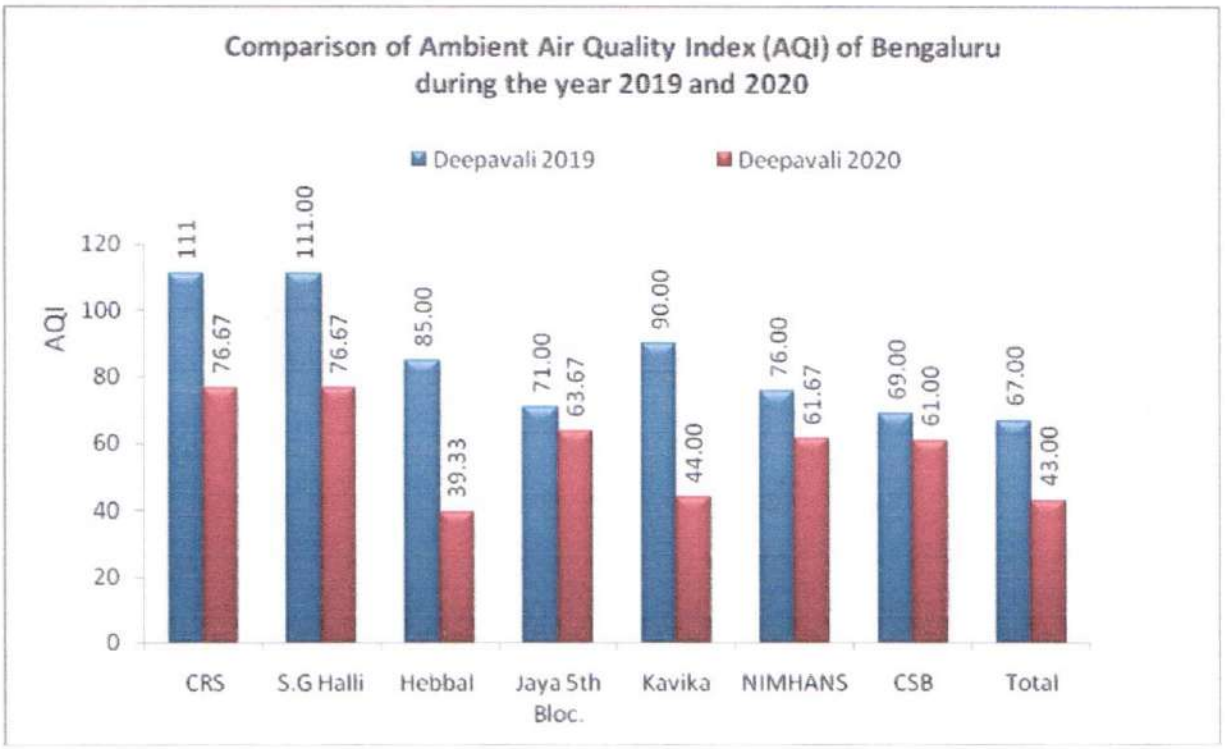
1. During normal day (9.11.2020) air quality monitored data at Bengaluru city reveals that, out of seven locations four locations AQI is moderate i.eVeternary Hospital , Hebbal, Jayanagar 5th Block, Kavika, Mysore Road and NIMHANS and 2 locations are satisfactory i.e City Railway Station and Central Silk Board. The remaining one location at S.G Halli(Basaveshwaranagar) is under good category.

2. During Deepavali days (**14.11.2020 to 16.11.2020**), air quality monitoring data of three days average AQI reveals that, the AQI value at City Railway Station (77), Veternary College-Hebbal(64),KAVIKA, Mysore Road (62), NIMHANS (61) are under Satisfactory (51-100) and remaining locations at S.G. Halli (39), Jayanagara-5th block (44) and Central Silk Board (43) are under Good (0-50) category.

3. The ambient air quality measured at seven Continuous Ambient Air Quality Monitoring Stations at Bengaluru city reveals that the average reduction of Air Quality Index (AQI) value is 46.7 during Deepavali 2020 in Bengaluru city.

	Comparison of Ambient Air Quality Index (AQI) of Bengaluru during the year 2019 and 2020					
Sl. No	Monitoring Location	Deepavali 2019		Deepavali 2020		Reduction of AQI in %
		AQI		AQI		AQI
1	City Railway Station	111.00	Moderate	76.67	Satisfactory	30.93↓
2	S.G Halli (Basaveshwaranagar)	85.00	Satisfactory	39.33	Good	53.73↓
3	Veternary Hospital , Hebbal	71.00	Satisfactory	63.67	Satisfactory	10.33↓
4	Jayanagar 5th Block	90.00	Satisfactory	44.00	Good	51.11↓
5	Kavika, Mysore Road	76.00	Satisfactory	61.67	Satisfactory	18.86↓
6	NIMHANS	69.00	Satisfactory	61.00	Satisfactory	11.59↓
7	Central Silk Board	67.00	Satisfactory	43.00	Good	35.82↓
	Total	**81.29**		**55.62**		**30.34 ↓**

The ambient air quality measured at seven Continuous Ambient Quality Monitoring Stations at Bengaluru city reveals that the Air Quality Index (AQI) values of Deepavali 2020 are decreased by **30.34 %**, when compared to Deepavali 2019 .



B.Manual Air Monitoring Stations (AAQMS)

Ambient Air Quality monitoring data of Bengaluru during Deepavali Festival - 2020

Sl. No.	Name of the location / Monitoring Location	Normal Day				During Deepavali Days											
		11/9/2020				11/14/2020				11/15/2020				11/16/2020			
		Regulatory parameters				Regulatory parameters				Regulatory parameters				Regulatory parameters			
		SO_2 µg/m³	NO_2 µg/m³	PM_{10} µg/m³	$PM_{2.5}$ µg/m³	SO_2 µg/m³	NO_2 µg/m³	PM_{10} µg/m³	$PM_{2.5}$ µg/m³	SO_2 µg/m³	NO_2 µg/m³	PM_{10} µg/m³	$PM_{2.5}$ µg/m³	SO_2 µg/m³	NO_2 µg/m³	PM_{10} µg/m³	$PM_{2.5}$ µg/m³
1	Amco Batteries, Mysuru Road.	BDL	34	48	31	BDL	53	72	46	BDL	51	59	33	BDL	13	61	42
2	Central Silk Board, Hosur Road	BDL	46	94	52	BDL	43	135	72	BDL	58	82	52	BDL	13	63	42
3	Export Promotion Industrial Park, ITPL,	BDL	18	86	35	BDL	24	113	45	BDL	13	82	37	BDL	14	57	35
4	KSPCB Office Premises, Kolar	BDL	19	36	13	BDL	24	129	75	BDL	10	90	57	BDL	12	103	38
5	Mr. Madhachari's House	BDL	47	61	NM	BDL	23	79	NM	BDL	12	56	NM	BDL	12	103	NM
6	Rail Wheel Factory, Yelahanka,	BDL	20	88	27	BDL	25	97	65	BDL	57	68	37	BDL	12	72	26
7	S.K.S.J K.R. Circle	BDL	18	27	NM	BDL	19	68	NM	BDL	11	41	NM	BDL	14	47	NM
8	M/s. Ace designers., Peenya Ind. Area	BDL	20	62	47	BDL	28	83	34	BDL	12	97	36	BDL	11	55	22
9	Terri Office Premises, Old Air Port Road	BDL	19	279	90	BDL	18	34	21	BDL	40	63	28	BDL	12	45	23
10	KSPCB Office Premises, Tumkur	BDL	20	46	18	BDL	18	59	39	BDL	68	77	42	BDL	52	70	27
11	KSPCB Office Premises, Urban Eco Park, Peenya	BDL	19	77	NM	BDL	27	76	38	BDL	13	90	35	BDL	13	112	40

12	Victoria Hospital, K. R. Market	BDL	41	36	19	BDL	36	64	25	BDL	37	54	25	BDL	22	60	29
13	Yeswanthapura Police Station	BDL	37	65	40	BDL	39	57	34	BDL	51	125	47	BDL	14	40	23
Standards		**80**	**80**	**100**	**60**	**80**	**80**	**100**	**60**	**80**	**80**	**100**	**60**	**80**	**80**	**100**	**60**
All values (24 hourly Avg.) are in $\mu g/m^3$.																	

Note: 1. BDL- Below detection level (SO_2 values are not reported since the dectction level is < 4 $\mu g/m^3$)

2. - * - Monitoring was not carried out/due to instrument maintenance

3. SO_2 - Sulphur Dioxide, NO2 - Nitrogen Dioxide, PM10 - Particular Mater (Size less than 10 µm or PM10) & PM2.5 - Particular Mater (Size less than 2.5µm or PM2.5)

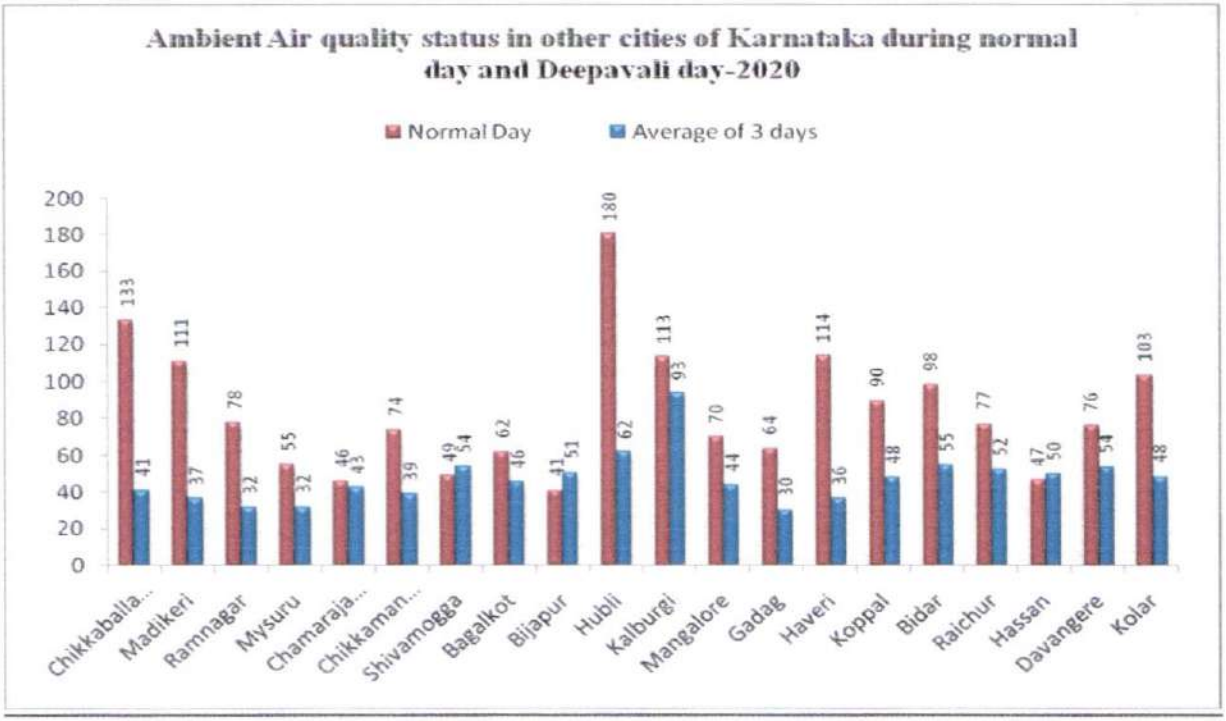
4. Metals are not analysed due to instrument maintenance, results will be communicated after analysis

5. NM- Not Monitoring

II. Ambient Air monitoring in other major cities of Karnataka

A. A. Real Time- Air Monitoring (CAAQMS)

Sl. No	Ambient air quality status of other major cities of Karnataka before and during Deepavali festival-2020						
	Monitoring Location	AQI					
		Normal Day (09.11.2020)	Deepavali 1st day (14.11.2020)	Deepavali 2nd day (15.11.2020)	Deepavali 3rd day (16.11.2020)	Average of 3 days	Increase/ decrease in AQI in %
1	Chikkaballapura	**133**	43	43	37	**41**	69 ↓
2	Madikeri	**78**	35	37	23	**32**	59 ↓
3	Ramanagar	**111**	37	41	32	**37**	67 ↓
4	Mysuru	**55**	37	36	23	**32**	42 ↓
5	Chamarajanagara	**46**	49	43	36	**43**	7 ↓
6	Chikkamangaluru	**74**	44	38	35	**39**	47 ↓
7	Shivamogga	**49**	62	57	43	**54**	10 ↑
8	Bagalkot	**62**	42	44	51	**46**	26 ↓
9	Bijapur	**41**	49	58	45	**51**	24 ↑
10	Hubli	**180**	50	73	62	**62**	66 ↓
11	Kalburgi	**113**	99	114	67	**93**	17 ↓
12	Mangalore	**70**	46	44	41	**44**	37 ↓
13	Gadag	**64**	26	33	32	**30**	52 ↓
14	Haveri	**114**	32	48	29	**36**	68 ↓
15	Koppal	**90**	52	53	39	**48**	46 ↓
16	Bidar	**98**	54	58	51	**55**	44 ↓
17	Raichur	**77**	43	54	60	**52**	32 ↓
18	Hassan	**47**	43	52	54	**50**	6 ↑
19	Davangere	**76**	54	52	55	**54**	30 ↓
20	Kolar	**103**	53	46	45	**48**	53 ↓



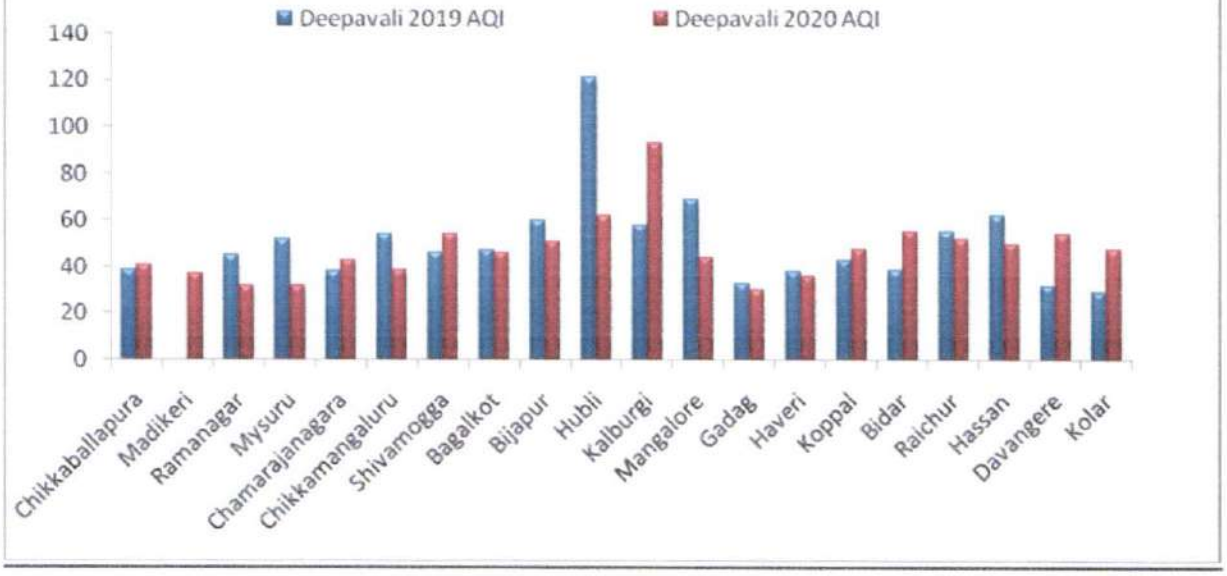
The Board has monitored at twenty locations in other major cities of Karnataka except Bengaluru. The calculated Air Quality Index (AQI) of all the locations revealed that during Deepavali days AQI is under Good (0-50) and Satisfactory (51-100) category when compare to the normal day (9.11.2020).

This is due to effort made by the Karnataka State Pollution Control Board (KSPCB) during Deepavali Festival to control air pollution effectively by implementing the rules and regulations of the central /State Government, court orders and also created public awareness through the AIR/FM Radio/Print Media/Visual Media & Social Media continuously. Effective implementation of action plans drawn as per the Hon'ble NGT order in O.A.No.681 (2018) and Enforcement actions taken by district level committees framed under NCAP plays significant role in reduction of air pollution during Deepavali-2020. Due to existence of pandemic Covid-19, the State Government has introduced green crackers in the market to decreased the air pollution to a larger extent.

Further, many NGO's created awareness in public by distributing lakhs of lamps made out of cow dung and clay.

	Comparison of Ambient Air Quality Index (AQI) of other major cities of Karnataka during the year 2019 and 2020					
Sl. No	Monitoring Location	Deepavali 2019		Deepavali 2020		Reduction of AQI in %
		AQI		AQI		AQI
1	Chikkaballapura	39	Good	41	Good	5 ↑
2	Madikeri	*	*	37	Good	*
3	Ramanagar	45	Good	32	Good	29 ↓
4	Mysuru	52	Satisfactory	32	Good	38 ↓
5	Chamarajanagara	38	Good	43	Good	13 ↑
6	Chikkamangaluru	54	Satisfactory	39	Good	28 ↓
7	Shivamogga	46	Good	54	Satisfactory	17 ↑
8	Bagalkot	47	Good	46	Good	2 ↓
9	Bijapur	60	Satisfactory	51	Satisfactory	15 ↓
10	Hubli	121	Moderate	62	Satisfactory	49 ↓
11	Kalburgi	58	Satisfactory	93	Satisfactory	60 ↑
12	Mangalore	69	Satisfactory	44	Good	36 ↓
13	Gadag	33	Good	30	Good	9 ↓
14	Haveri	38	Good	36	Good	5 ↓
15	Koppal	43	Good	48	Good	12 ↑
16	Bidar	39	Good	55	Satisfactory	41 ↑
17	Raichur	55	Satisfactory	52	Satisfactory	5 ↓
18	Hassan	62	Satisfactory	50	Good	19 ↓
19	Davangere	32	Good	54	Satisfactory	69 ↑
20	Kolar	29	Good	48	Good	66 ↑
Note: * CAAQMS at Madikeri not commissioned at that time.						

Comparison of Ambient Air Quality Index (AQI) of other major cities of Karnataka during the year 2019 and 2020



Category (Range)	Possible Health Impacts	Category (Range)	Possible Health Impacts
Good (0–50)	Minimal Impact	Poor (201–300)	Breathing discomfort to people on prolonged exposure
Satisfactory (51–100)	Minor breathing discomfort to sensitive people	Very Poor (301–400)	Respiratory illness to the people on prolonged exposure
Moderate (101–200)	Breathing discomfort to the people with lung, Heart disease, children and older adults	Severe (>401)	Respiratory effects even on healthy people

II.

Ambient Noise level monitoring in Karnataka State during Deepavali-2020

I. Ambient Noise level monitoring in Bengaluru

A. Real Time Noise monitoring (CANMS)

The Karnataka State Pollution Control Board has installed 10 Continuous Ambient Noise Monitoring Stations in Bengaluru city and conducted Noise level monitoring around the clock on **Normal day/Pre-Deepavali day (9.11.2020)** and during **Deepavali days (14.11.2020 to 16.11.2020)***(All the average values are in dB (A))*. The noise level data is presented in the below table;

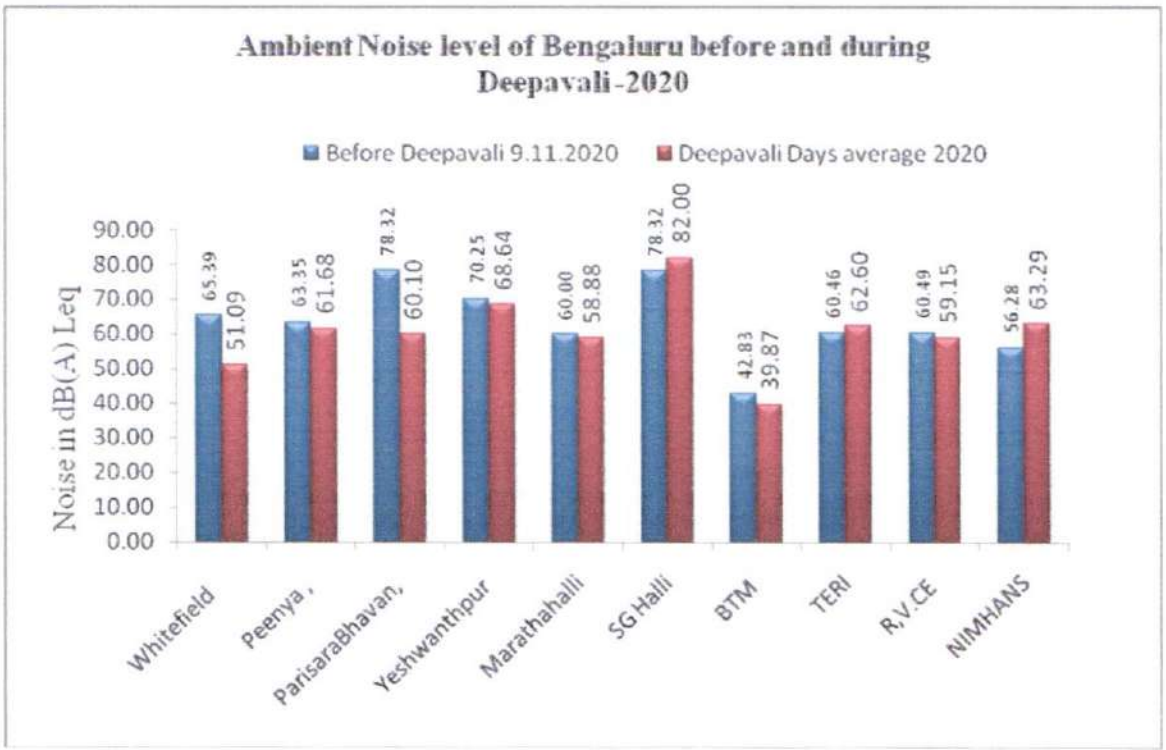
Sl. No	Place of Monitoring	Zone	National Noise Limits in dB(A) Leq*	Before Deepavali 9.11.2020	During Deepavali 14.11.2020	During Deepavali 15.11.2020	During Deepavali-16.11.2020	Average of 14th, 15th and 16th	% of Increase /decrease in noise levels
1	Whitefield Industrial Area	I	75	**65.39**	40.56	47.3	65.38	**51.1**	21.85 ↓
2	Peenya , Industrial area	I	75	**63.35**	61.11	60.7	63.26	**61.7**	2.60 ↓
3	ParisaraBhavan, Church Street	C	65	**78.32**	59.14	59.0	62.12	**60.1**	23.2 ↓
4	Yeshwanthpur Police Station	C	65	**70.25**	68.82	68.2	68.92	**68.6**	2.34 ↓
5	Marathahalli	C	65	**60.00**	59.38	60.5	56.8	**58.9**	1.83 ↓
6	NisargaBhavan,SGHalli	R	55	**78.32**	84.05	81.5	80.47	**82.0**	**4.69** ↑
7	BTM Layout	R	55	**42.83**	40.56	38.3	40.73	**39.9**	6.84 ↓
8	TERI Office, Domlur	R	55	**60.46**	64.75	61.4	61.67	**62.6**	**3.53** ↑
9	R,V.CE , Mysore Road	S	50	**60.49**	57.62	58.9	60.93	**59.2**	2.13 ↓
10	Indira Gandhi Institute of Child Health, (NIMHANS)	S	50	**56.28**	55.44	65.4	69.08	**63.3**	12.47 ↑

Note:-

1. I- Industrial Area , R – Residential Area, C – Commercial Area, S –Sensitive Area
2. dB(A) Leq denotes the time weighted average of the level of sound in decibels on scale A which is relatable to human hearing.
3. A "decibel" is a unit in which noise is measured.

4. Leq: It is an energy mean of the noise level over a specified period.

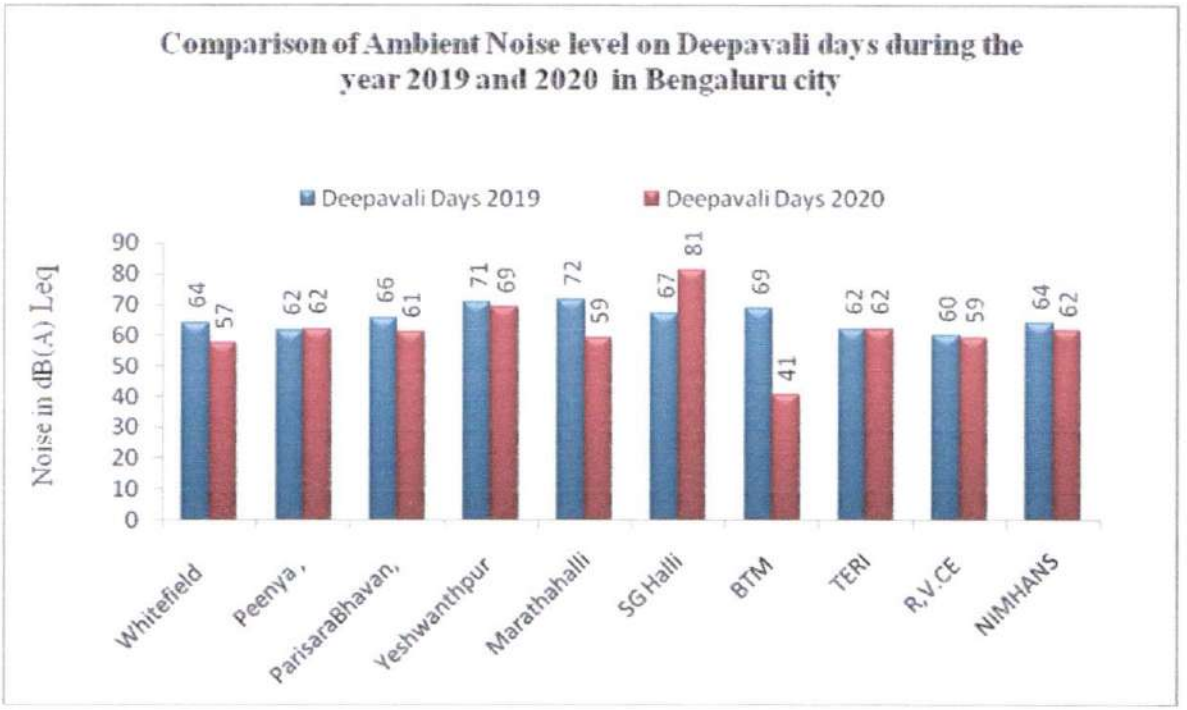
5. The measured noise levels at 10 Continuous Ambient Noise Stations in Bengaluru city shows that Noise levels at locations viz Nisarga Bhavan, SG Halli, TERI Office, Domlur and Indira Gandhi Institute of Child Health, (NIMHANS) are increased due to some Construction, residential and other activities and at remaining stations it is in reducing trend when compared to the normal day.



Comparison of Ambient Noise level on Deepavali days during the year 2019 and 2020 in Bengaluru city

Sl. No	Place of Monitoring	Zone	National Noise Limits in dB(A) Leq*	Deepavali Days 2019	Deepavali Days 2020	% of Increase /decrease in noise levels
1	Whitefield Industrial Area	I	75	64	57.3	10.5↓
2	Peenya , Industrial area	I	75	61.7	62.1	0.6↑
3	ParisaraBhavan, Church Street	C	65	65.7	60.9	7.3↓
4	Yeshwanthpur Police Station	C	65	70.6	69.0	2.3↓
5	Marathahalli	C	65	71.6	59.1	17.5↓
6	NisargaBhavan,SGHalli	R	55	67.3	81.1	20.5↓

7	BTM Layout	R	55	68.8	40.6	41.0↓
8	TERI Office, Domlur	R	55	62	62.1	**0.2↑**
9	R,V.CE , Mysore Road	S	50	59.7	59.2	0.8↓
10	Indira Gandhi Institute of Child Health, (NIMHANS)	S	50	63.8	61.5	3.6↓

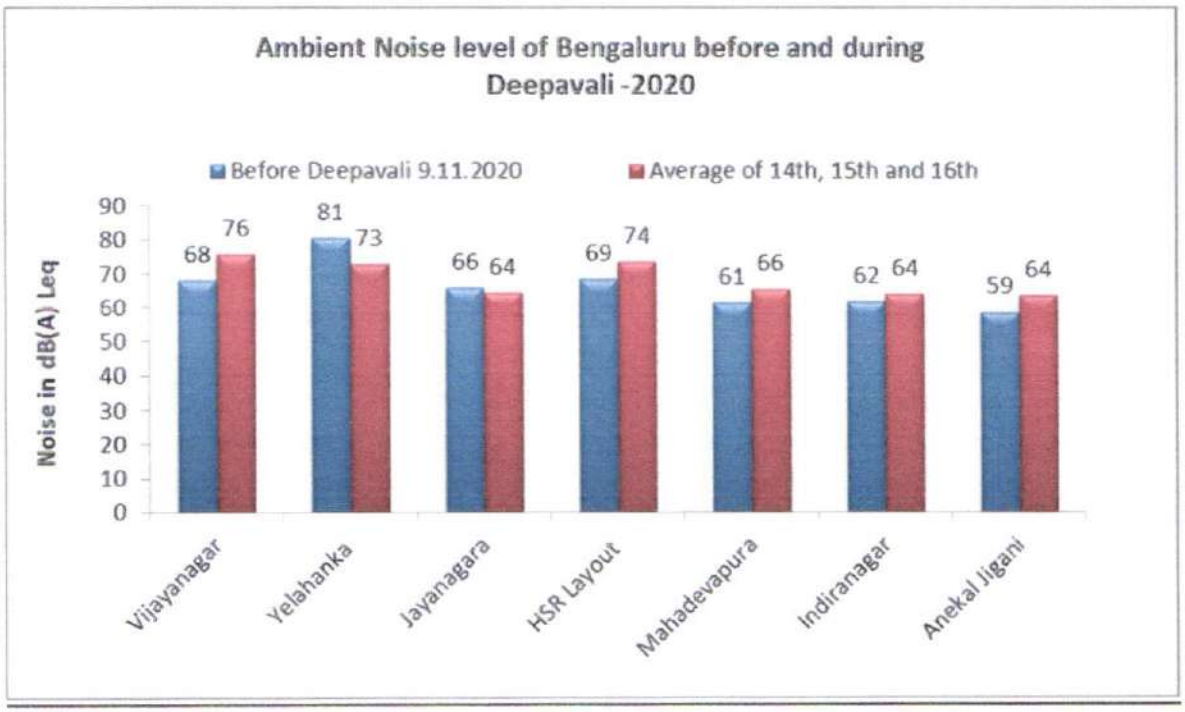


The Noise levels measured at ten Continuous Ambient Noise Monitoring Stations at Bengaluru city reveals that, the measured noise data is in decreasing trend when compared to Deepavali 2019 except Peenya industrial area (**0.6 ↑**) and TERI office, Domlur (**0.2 ↑**).

The Karnataka State Pollution Control Board made special effort during Deepavali festival 2020 i.e handing over of 108 Nos. Noise level monitoring instruments to Police Department to equip all the Police stations of Bengaluru for the effective implementation of Noise pollution (Regulation & Control) Rules-2000 and action taken as per the hon'ble NGT order in O.A No. 681 (2018). Due to existence of pandemic Covid-19, the State Government has introduced green crackers in the market to decreased the Noise/Air pollution to a larger extent and also created public awareness through the AIR/FM Radio/Print Media/Visual Media & Social Media continuously. Further, many NGO's also created awareness in public.

B. Manual Noise level Monitoring

Locations	Before Deepavali 9.11.2020	During Deepavali 14.11.2020	During Deepavali 15.11.2020	During Deepavali- 16.11.2020	Average of 14th, 15th and 16th	% of Increase /decrease in noise levels
Vijayanagar	68.11	79.9	78	77.6	75.9	-11
Yelahanka	80.6	64.3	73.1	73.6	72.9	10
Jayanagara	65.8	63.6	63.7	64.4	64.4	2
HSR Layout BDA Complex, Bommanhalli office	68.51	75.8	73.4	76.18	73.5	-7
ACS layout kundenahalli, Mahadevapura	61.4	75.83	61.3	63.8	65.6	-7
ESI Hospital, Indiranagar	61.76	67.38	64.75	61.91	64.0	-4
Anekal Jigani	58.78	63.63	62.95	69.09	63.6	-8



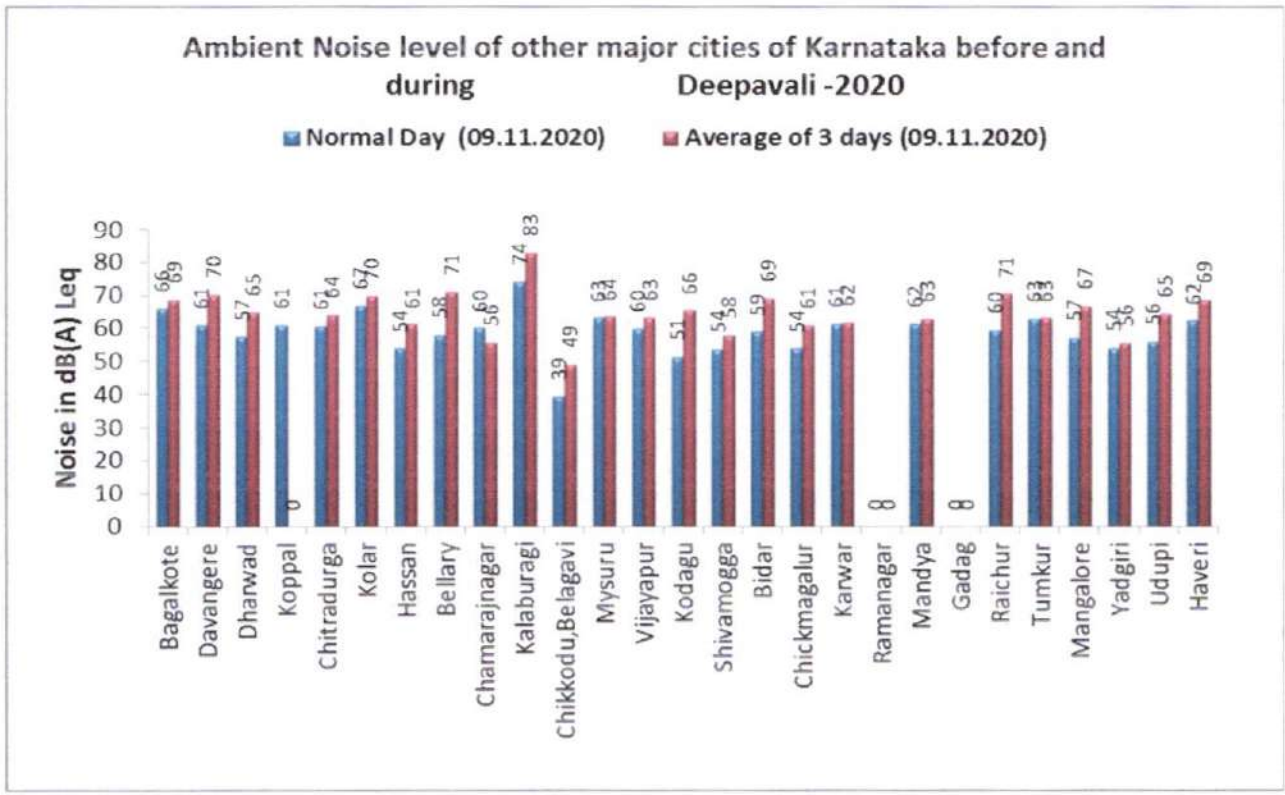
Comparison of Ambient Noise level on Deepavali days during the year 2019 and 2020 in Bengaluru city

Sl. No	Place of Monitoring	Deepavali Days 2019	Deepavali Days 2020	Percentage +/- over 2019
1	Vijayanagar	73.0	75.9	4.0 ↑
2	Yelahanka	80.2	72.9	9.1 ↓
3	Jayanagara	65.5	64.4	1.7 ↓
4	HSR Layout BDA Complex, Bommanhalli office	75.3	73.5	2.4 ↓
5	ACS layout kundenahalli, Mahadevapura	*	65.6	*
6	ESI Hospital,Indiranagar	69.2	64.0	7.5 ↓
7	Anekal Jigani	64.6	63.6	1.5 ↓

II. Ambient Noise level monitoring in other major cities of Karnataka

	Impact of Fire crackers on the ambient Noise level in other than Bangalore city before and during Deepavali festival-2020						
Sl. No	**Monitoring Location**	**Normal Day (09.11.2020)**	**Deepavali 1st day (14.11.2020)**	**Deepavali 2nd day (15.11.2020)**	**Deepavali 3rd day (16.11.2020)**	**Average of 3 days**	**Increase/ Decrease in Noise level in %**
1	Bagalkote	**66.0**	70.2	68.7	67.3	**68.7**	**4.1↑**
2	Davangere	**60.9**	68.9	71.0	71.1	**70.3**	**15.4↑**
3	Dharwad	**57.3**	62.8	66.5	65.5	**64.9**	**13.3↑**
4	Koppal	**60.9**	63.9	62.5	*	*	*
5	Chitradurga	**60.7**	61.7	62.7	68.4	**64.2**	**5.8↑**
6	Kolar	**66.8**	79.5	66.8	62.9	**69.7**	**4.3↑**

7	Hassan	**53.9**	58.7	61.0	63.8	**61.2**	**13.5↑**
8	Bellary	**58.0**	73.5	73.7	66.1	**71.1**	**22.6↑**
9	Chamarajnagar	**60.0**	56.2	56.2	54.2	**55.5**	7.5↓
10	Kalaburagi	**74.1**	81.1	82.6	85.3	**83.0**	**12.0↑**
11	Chikkodu,Belagavi	**39.4**	45.4	52.9	48.3	**49.0**	**24.3↑**
12	Mysuru	**63.1**	60.9	63.8	66.0	**63.5**	**0.6↑**
13	Vijayapur	**59.9**	62.2	62.9	64.6	**63.2**	**5.5↑**
14	Kodagu	**51.2**	67.8	73.1	55.6	**65.5**	**27.9↑**
15	Shivamogga	**53.6**	55.8	57.2	60.6	**57.8**	**7.8↑**
16	Bidar	**58.9**	70.3	69.2	67.5	**69.0**	**17.1↑**
17	Chickmagalur	**53.8**	65.7	62.5	54.9	**61.0**	**13.4↑**
18	Karwar	**61.4**	66.7	62.1	57	**61.9**	**0.8↑**
19	Ramanagar	*	71.8	65.1	56.1	*	*
20	Mandya	**61.5**	63.3	61.7	64.1	**63.0**	2.4↑
21	Gadag	*	54	55.3	56.6	*	*
22	Raichur	**59.5**	74.6	69.6	67.2	**70.5**	**18.5↑**
23	Tumkur	**63**	61.9	61	66.3	**63.1**	**0.1↑**
24	Mangalore	**57.1**	62.5	69.5	68.6	**66.9**	**17.2↑**
25	Yadgiri	**54**	56.5	56.8	53.2	**55.5**	**2.7↑**
26	Udupi	**55.9**	63.5	64.8	65.4	**64.6**	**15.6↑**
27	Haveri	**62.3**	67.6	69.2	69.2	**68.7**	**10.3↑**



Member Secretary,
Karnataka State Pollution Control Board.
BENGALURU.

Date: 13/11/2020

KARNTAKA STATE POLLUTION CONTROL BOARD

Press Note

Government of Karnataka has issued guidelines to celebrate Deepavali festival wherein, only Green crackers are permitted for sale and bursting. Stipulated timings for bursting of Green crackers is for 2 hours on festival days from 8.00 PM to 10.00 PM.

In the Green crackers the harmful chemicals such as Aluminum, Barium, Potassium Nitrate and Free Carbon are eliminated **or** decreased for reducing Air Pollution and noise levels considerably. It is established that Green Crackers emits 30% less of the particulate matter and noise level are below 125 decibels when compare to conventional fire crackers.

The manufacturers of Green crackers are as per the formulation developed by Council of Scientific and Industrial Research- National Environmental & Engineering Research Institute (CSIR-NEERI) and Product approval for new formulation is given by Petroleum and Explosives Safety Organization (PESO). The Green Crackers can be identified through distinct Green logo of CSIR-NEERI & PESO as well as Quick Response coding (QR) system displayed on cartoon boxes.

Any additional information with respect to Green Crackers may be obtained through KSPCB Website **www.kspcb.gov.in**

Public can file a complaint to the District Magistrate Office of concerned district if found / Notice sale of other than Green Crackers.

MEMBER SECRETARY
KSPCB
Bangalore

GOVERNMENT OF KARNATAKA

No. RD 465 TNR 2020

Karnataka Government Secretariat,
Vidhana Soudha,
Bengaluru, dated:12-11-2020

ORDER

Whereas, the State Government vide Revised Order No. RD 465 TNR 2020, dated 06-11-2020, had issued modified guidelines to celebrate Deepavali festivities, wherein, only Green Crackers are permitted to be sold by the licensed firecracker shops.

To bring in more clarity on the concept of Green Cracker and assist general public in differentiating Green crackers from the conventional crackers, the following facts about Green Crackers are given below.

As per the **Ministry of Environment, Forest and Climate Change, Government of India:**

"Green Crackers don't contain harmful chemicals, thereby reducing air-pollution due to firecrackers considerably. These crackers are less harmful in comparison to conventional firecrackers."

The Green Crackers are manufactured as per the formulation developed by **Council of Scientific and Industrial Research-National Environmental and Engineering Research Institute (NEERI) lab** (autonomous bodies under Ministry of Science & Technology, Govt. of India) and product approval for new formulation is given by **Petroleum and Explosives Safety Organisation** (PESO) which is under the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industries, Govt. of India. Green firecrackers are available as sparklers, flowerpots, and maroons, etc.

The Green Crackers packing can be identified through distinct **Green logo of CSIR-NEERI and PESO as well as a Quick Response (QR) coding system.** QR Code is a novel feature incorporated on the fire **crackers** to avoid manufacture and sale of counterfeit products. The specimen certificate issued by CSIR-NEERI is enclosed for reference. The above features will assist in differentiating Green crackers from conventional crackers.

(Anjum Parwez, IAS)
Principal Secretary to Govt., Revenue
Department (Disaster Management) and
Member Secretary, State Executive Committee

To:

The Compiler, Karnataka Gazette, Bengaluru

Definition of Green crackers

1.**Improved fireworks/firecrackers:**

Fireworks/firecrackers made with reduction in size of shell, elimination of ash usage etc., reduced usage of raw materials in the compositions, of uniform acceptable quality, and/or use of additives as dust suppressants to reduce emissions with specific reference to particulate matter(PM*) [SO_2 and NO_2 leading to:

- a minimum of PM reduction of 30 %
- a minimum of PM reduction of 20% and rest 10% of gaseous emission (mass of gases emitted based on composition) or more reduction of gaseous emission (mass of gases emitted based on composition)
- All of the above reduction shall be based on when compared with conventional composition for a given category of crackers/fireworks

2.New formulation fireworks/fire crackers:

Fireworks/fire crackers having new and improved formulations (substitution and reduction of raw materials in composition) to reduce emissions with specific reference to particulate matter(PM*), SO_2 and NO_2 as:

- a minimum of PM reduction of 30 %
- a minimum of PM reduction of 20% and rest 10% of gaseous emission (mass of gases emitted based on composition)
- All of the above reduction shall be based on when compared with conventional composition for a given category of crackers/fireworks

*metals are subset of PM

CSIR-National Environmental Engineering Research Institute, Nagpur - 440020

NEERI

REGISTRATION CERTIFICATE

To Whom so ever it may Concern

This is to notify that.....has signed Nondisclosure Agreement (NDA) with CSIR-NEERI for utilising the CSIR-NEERI's formulations of GREEN FIREWORKS. They are registered with CSIR-NEERI having registration No..

Issue Date: **20.08.2019** Valid upto: **19.08.2021**

(Green fireworks are reduced emission fireworks/ crackers developed by CSIR-NEERI as per Honourable Supreme Court Order. Manufacturers may proceed to manufacture the Green Fireworks following the prevailing regulations/ orders of Government of India.)

(Sadhana Rayalu)
Sci. & Head, EMD

(Amit Bansiwal)
Sci. & Head, BDG

Annexure-VII

ANDHRA PRADESH POLLUTION CONTROL BOARD

D. No. 33-26-14D/2, Near Sunrise Hospital, Chalamalavari street,

Kasturibaipet, Vijayawada – 520010.

Lr. No. 015/APPCB/LAB/Deepavali/2020- **24/11/2020**

To

The Member Secretary,

Central Pollution Control Board,

Parivesh Bhavan,

East Arjun nagar,

Delhi – 110032.

Sir,

Sub:	APPCB – LAB – Hon'ble NGT directions in its Order dated 09.11.2020 in O. A. No. 249/2020 on fire crackers – Compliance report submitted – Reg.
Ref:	1. Hon'ble NGT Order dated 09.11.2020 in O. A. No. 249/2020. 2. HM & FW Dept. G. O. Rt. No. 692, dated 10.11.2020. 3. CPCB letter No. AQM/Fire Crackers/2020-21, dated 20.11.2020.

It is to inform that the Air Quality Index (AQI) values during the month of November, 2019 in the cities and towns of Andhra Pradesh were found to be between good and moderate.

Accordingly, Health, Medical & Family Welfare Dept., Govt. of Andhra Pradesh has issued the G. O., vide reference 2nd cited, stipulating that only green crackers shall be sold and used and the timing for use and bursting of crackers is restricted to two hours, i.e., 08.00 PM to 10.00 pm on Deepavali day. Copy of the G. O. enclosed.

Further, Andhra Pradesh Pollution Control Board has carried out air & noise quality during Deepavali festival, 2020 in the cities and towns as per the CPCB protocol circulated. Air & noise quality data city / town wise along with the AQI values (Annexure - I, II & III) are herewith submitted for information.

Yours sincerely

Enclosures: As above.

Vivek Yadav I A S

Member Secretary

09 WF/MCC

FAX/RADIO MESSAGE

NAFD GR/ 4000.

To : All CsP
All SsP

Info : ADGP, Intelligence
All Range DIGs
PA to DGP
PS to ADGP (L&O) } (BH)

From : DGP, A.P, Mangalagiri.

MEMBER SECRETARY'S PESHI 12 NOV 2020 APPCB. VIJAYAWADA

A.P. POLLUTION CONTROL BOARD 414 12 NOV 2020 D.No.30-26-14 D/2 Chalamalavari St., KASTURIBAIPETA, VIJAYAWADA - 520 010

Rc.No. 626/L&O-III/2020-2 Date:11.11.2020

Sub:- Order of National Green Tribunal (NGT) on burning of crackers – **complications in COVID recovered patients due to smoke pollution** due to burning crackers – Restricted use of crackers in the state – orders issued on burning of Crackers by Government - Reg.

Ref:- G.O.Rt.No.692 (Health Medical & Family Welfare (B2) Department) dtd:10.11.2020.

* * *

Vide reference cited, certain instructions are issued by Government on burning of Fire Crackers. The Hon'ble National Green Tribunal (NGT) in its order dated 05.11.2020 in O. A. No. 249/2020 issued certain directions for remedial action against air pollution due to use of fire crackers aggravating the menace of COVID-19, posing higher danger to the lives and health of the vulnerable groups. The Hon'ble NGT directed to impose ban on sale or use of all kinds of fire crackers in areas where the air quality is Poor, Very Poor and Severe. In cities / towns where air quality is moderate or below, only green crackers be sold and the timings for use and **bursting of crackers be restricted to 2 hours i.e., 08.00 pm to 10.00 P.M during Deepavali & Gurpurab; 06.00 am to 08.00 am on Chatt and 11.55 P.M. to 12.30 A.M during Christmas and New Year eve(.)**

2) The Hon'ble National Green Tribunal (NGT) directed to initiate special drives to contain air pollution from all sources in view of potential of aggravation of COVID-19 and directed to issue appropriate orders with enforcement guidelines to all the District Magistrates and Superintendent of Police and AP Pollution Control Board (APPCB) (.)

JSO-Lab.

12.11.20

3) The Commissioner Health & Family Welfare, AP has indicated that as on 09.11.2020, as many as 8,16,322 persons recovered from COVID-19 and another 21,235 active cases are under treatment whose lung capacity might be at risk and requested to issue suitable instructions to concerned on restricted use of fire crackers in the interest of covid19 patients (recovered and active) and in the interest of public health at large(.)

1. As per the instructions issued vide reference cited, only green crackers shall be sold and used and the timings for use and bursting of crackers is restricted to 2 hours i.e., 08.00 P.M to 10.00 P.M. on Deepavali day.
2. All shops selling crackers shall maintain 10 feet distance between each shop and the persons coming for purchasing the crackers shall be made to maintain 6 feet social distance in the queue before shops. The purchasers shall also be advised not to use hand sanitizer during the Diwali celebrations but use normal soap in its place while bursting crackers and lighting diyas /candles.

Definition of Green crackers is as follows

1.Improved fireworks/firecrackers:

Fireworks/firecrackers made with reduction in size of shell, elimination of ash usage etc., reduced usage of raw materials in the compositions, of uniform acceptable quality, and/or use of additives as dust suppressants to reduce emissions with specific reference to particulate matter(PM) [SOz and NO2 leading to:

- a minimum of PM reduction of 30 %
- a minimum of PM reduction of 20% and rest 10% of gaseous emission (mass of gases emitted based on composition) or more reduction of gaseous emission (mass of gases emitted based on composition)

(2)

- All of the above reduction shall be based on when compared with conventional composition for a given category of crackers/fireworks

2. New formulation fireworks/fire crackers:

Fireworks/fire crackers having new and improved formulations (substitution and reduction of raw materials in composition) to reduce emissions with specific reference to particulate matter(PM). SO2 and NO2 as:

- a minimum of PM reduction of 30 %
- a minimum of PM reduction of 20% and rest 10% of gaseous emission (mass of gases emitted based on composition)
- All of the above reduction shall be based on when compared with conventional composition for a given category of crackers/fireworks **(Relevant copies enclosed)**

4) All Unit Officers are requested to implement above National Green Tribunal (NGT) orders across the state (.)

Director General of Police

(4)

GOVERNMENT OF ANDHRA PRADESH
ABSTRACT

COVID-19 – Orders of National Green Tribunal (NGT) on burning of crackers - Complications in COVID recovered patients due to smoke pollution due to burning crackers -Restricted use of crackers in the State -orders – Issued.

HEALTH MEDICAL & FAMILY WELFARE (B2) DEPARTMENT

G.O.Rt.No. 692 **Dated. 10/11/2020**

-0-

ORDER:

The Hon'ble National Green Tribunal (NGT) in its order dated 05.11.2020 in O. A. No. 249/2020 issued certain directions for remedial action against air pollution due to use of fire crackers aggravating the menace of COVID-19, posing higher danger to the lives and health of the vulnerable groups. The Hon'ble NGT directed to impose ban on sale or use of all kinds of fire crackers in areas where the air quality is Poor, Very Poor and Severe. In cities / towns where air quality is moderate or below, only green crackers be sold and the timings for use and bursting of crackers be restricted to 2 hours i.e., 08.00 pm to 10.00 P.M during Deepavali & Gurpurab; 06.00 am to 08.00 am on Chatt and 11.55 P.M. to 12.30 A.M during Christmas and New Year eve.

2. The AP Pollution Control Board, is monitoring ambient air quality in 20 cities & towns including 13 non-attainment cities in the State. As per the Hon'ble National Green Tribunal (NGT) order, the Air Quality Index (AQI) of November, 2019 (baseline) in many cities and towns is considered falling between Good to Moderate category only.

3. The Hon'ble National Green Tribunal (NGT) directed to initiate special drives to contain air pollution from all sources in view of potential of aggravation of COVID-19 and directed that the Chief Secretary and DGP of the State to issue appropriate orders with enforcement guidelines to all the District Magistrates and Superintendent of Police and AP Pollution Control Board (APPCB).

4. The Commissioner Health & Family Welfare, AP has indicated that as on 09.11.2020, as many as 8,16,322 persons recovered from COVID-19 and another 21,235 active cases are under treatment whose lung capacity might be at risk and requested to issue suitable instructions to concerned on restricted use of fire crackers in the interest of covid19 patients (recovered and active) and in the interest of public health at large.

5. After careful examination of the orders of the National Green Tribunal (NGT) and proposals of the Commissioner Health & Family Welfare, A.P., Government hereby order that only green crackers shall be sold and used and the timings for use and bursting of crackers is restricted to 2 hours i.e., 08.00 P.M to 10.00 P.M. on Deepavali day. All shops selling crackers shall maintain 10 feet distance between each shop and the persons coming for purchasing the crackers shall be made to maintain 6 feet social distance in the queue before shops. The purchasers shall also be advised to not to use hand sanitizer during the Diwali celebrations but use normal soap in its place while bursting crackers and lighting diyas /candles.

(P.T.O.)

6. The Collectors & District Magistrate, Superintendents of Police/ Commissioner of Police and Municipal Commissioners in the State are instructed implement above National Green Tribunal (NGT) orders across the state.

(BY ORDER AND IN THE NAME OF GOVERNER OF ANDHRA PRADESH)

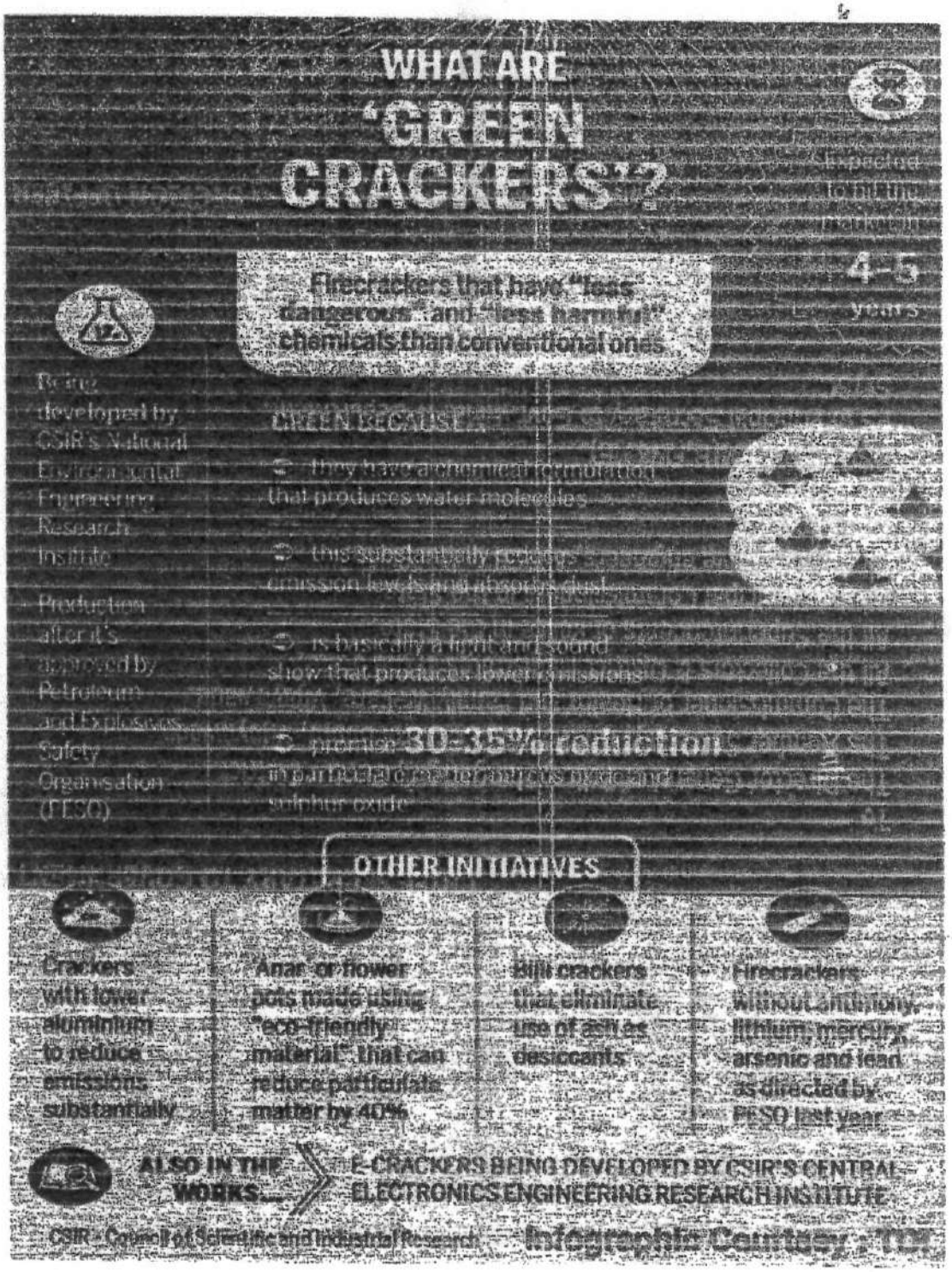
NILAM SAWHNEY
CHIEF SECRETARY TO GOVERNMENT

To
The Director General of Police, Mangalagiri, Guntur District.
The Member Secretary, A.P.Pollution Control Board, Vijayawada.
The Commissioner of Health and Family Welfare, Vijayawada.
All the Collectors & District Magistrates in the State.
All the Superintendents of Police in the State.
All the Municipal Commissioners in the State.
All the executive engineers, APPCB in the State.

Copy to:
PS to the CS.
OSD to Dy. CM(H,FW&ME).
PS to Principal Secretary to Govt.,HM&FW Department.
SF/SC.

// FORWARDED :: BY ORDER //

SECTION OFFICER


WHAT ARE 'GREEN CRACKERS'?
Firecrackers that have "less dangerous" and "least harmful" chemicals than conventional ones
Being developed by CSIR's National Environmental Engineering Research Institute
Production after it's approved by Petroleum and Explosives Safety Organisation (PESO)
GREEN BECAUSE...
they have a chemical formulation that produces water molecules
this substantially reduces emission levels and absorbs dust
is basically a light and sound show that produces lower emissions
promises 30-35% reduction in particulate matter, nitrogen oxides, sulphur oxide
Expected lifetime
4-5 years
OTHER INITIATIVES
Crackers with lower aluminium to reduce emissions substantially
Anar or flower pots made using "eco-friendly material" that can reduce particulate matter by 40%
Refill crackers that eliminate use of acids as desiccants
Firecrackers without antimony, lithium, mercury, arsenic and lead as directed by PESO last year
ALSO IN THE WORKS...
E-CRACKERS BEING DEVELOPED BY CSIR'S CENTRAL ELECTRONICS ENGINEERING RESEARCH INSTITUTE
CSIR - Council of Scientific and Industrial Research
Infographic Courtesy : TOI

Green Crackers: Meaning, Composition and Facts

Firecrackers are enjoyed by most of the children in the Diwali festival. And every time it is seen that due to crackers air pollution increases and affects health. CSIR developed green crackers which are better than previous sound-emitting crackers and other fireworks. Let us read more about green crackers, how they will help in combating air pollution, the composition of green crackers, etc.

SHIKHA GOYAL
MAR 19, 2018 15:38 IST

What are Green Crackers?

The green crackers developed by the Indian Council of Scientific and Industrial Research (CSIR) include flower pots, pencils, aparides, and chakkar. No doubt that green crackers are environment-friendly and are developed to reduce air pollution that causes health hazards.

Air pollution is one of the most serious environmental problems confronting our civilisation today. Mainly, it is caused by human activities like mining, construction, transportation, industry, etc. Also, some natural phenomena are also responsible like volcanic eruptions, wildfires etc. But their occurrence is rare and mostly it causes a local effect. Firecrackers on Diwali are some of the other way responsible for air pollution. So, to minimise air pollution green crackers are developed.

What are fireworks?
Fireworks is a device which contains gunpowder and other combustible chemicals which causes striking effects and when ignited they explode. Basically, used in celebrations, festivals etc.

Now, let us study about Green Crackers?
Green crackers do not contain harmful chemicals and reduce air pollution. They are eco-friendly. That is green crackers are less harmful as compared to conventional firecrackers and reduces air pollution.

In green crackers, the commonly used polluting chemicals like aluminium, barium, potassium nitrate and carbon have either been removed or sharply reduced to slow down the emissions by 15 to 30%.

Do you know that the idea of generating green firecrackers is of CSIR labs and is proposed by the Union Science and Technology Minister Dr. Harsh Vardhan?

Note: These green crackers have been developed by the National Environmental and Engineering Research Institute (NEERI), a CSIR lab.
At the first phase of producing green crackers focus was on reducing pollutants and then further strategies will cover to remove pollutants from the compositions. The team devised 3-4 formulations and focused at 30-40% of active materials which reduce particulate matter. Also, CSIR-CECRI has developed eco-friendly flower pots that can reduce particulate matter by 40%. CSIR-NEERI tested the efficacy of crackers known as Bijli crackers. They have eliminated the use of ash as desiccants. They have developed potential sound-emitting functional prototypes that do not emit sulphur dioxide. The crackers have been named as Safe Water Releaser (SWAS), Safe Thermite Cracker (STAR) and Safe Minimal Aluminium (SAFAL). The particulate matter will be reduced by 30-35 per cent in SWAS and 35 to 40 per cent in SAFAL and STAR.

According to the researchers, these crackers have the unique property of releasing water vapour, air as a dust suppressant and diluents for gaseous emissions that match with the performance in sound with traditional conventional crackers.

Basically, green crackers don't contain barium substance which is used in the firecrackers to add green colour. Do you know that barium can cause burns, poisoning and deaths? Green crackers will reduce at least 30 percent emissions using particulate matter Potassium Nitrate as an oxidant. The cost of these crackers will be less or equal to the market value. Let us tell you that green logo and QR that is quick response coding system has been developed by the government to differentiate green crackers from the regular ones.

Green Crackers: Facts at a Glance
- Green Crackers are formulated by CSIR-NEERI that has no barium nitrate which is one of the key ingredients of traditional firecrackers.

- Names of these crackers are: "safe water releaser (SWAS)", "safe minimal aluminium (SAFAL)" and "safe thermite cracker (STAR)".

- These crackers will release water vapour or air as a dust suppressant and diluent for gaseous emissions.

- These products can only be manufactured by those who have signed a non-disclosure agreement (NDA) with CSIR-NEERI.

- Only those green crackers will be sold that consist of a unique logo on the box, and also have a QR code with production and emission details.

About SWAS and STAR

- The reduce particulate matter including sulphur dioxide and nitrogen oxide by at least 30 percent and also eliminate the use of potassium nitrate and sulphur.

The two types have matching sound intensity with commercial crackers, that is, in the range of 105-120 dBA.

About SAFAL

- Minimum use of aluminium that results in at least 35 percent reduction in a particulate matter as compared to commercial crackers.

- Its sound intensity matches with commercial crackers in the 110-115 dBA range.

- Product category consists of Chinese crackers, maroons, atom bombs, flowerpots, pencils and sparklers.

What is Black Box? How does it Work?
So, now we understood that green crackers are those which reduce emission and decibel levels.

Let us study the chemistry of fireworks
Basically, fireworks chemistry is based on the theory of combustion. It consists of 6 vital ingredients.

1. Fuel: Charcoal basically known as black powder is the most common fuel used in fireworks. Therefore, all fuels will contain an organic element like charcoal or thermite.
How fuel functions in the fireworks?
Fuel loses electrons to atoms within the oxidiser thereby reduces the oxidiser and releases atoms from the oxidiser. During this process, bonds are formed between the oxygen and the fuel and form a stable product. Also, a minimal amount of energy is required to start the combustion of this fuel. After, the combustion massive energy is released, the solid mixture liquidifies and vaporises into the flame of ignition.

2. Oxidising Agents
The oxidising agent produces the oxygen needed for the mixture inside the firework to burn. Examples: nitrates, chlorates or perchlorates.

3. Reducing Agents
Reducing agent burn the oxygen provided by the oxidising agents to produce hot gases. Examples: Sulphur and Charcoal. By mixing both the reducing agents speed of the reaction can be controlled.

4. Regulators
Function of a regulator is to regulate the speed of the reaction. Example: metals.

5. Colouring Agents
For producing different colours various chemicals are used like strontium produces red colour, Copper-blue, Barium-green, Sodium-yellow or orange, Calcium- Orange, Gold-iron, Strontium and Copper are mixed together to give purple colour.

6. Binders
They are used to hold the mixture of the firework in the form of a paste-like mixture. Example: dextrin. It is a type of starch which holds the composition together.

How firecrackers are harmful?
Firecrackers can cause severe effects in the health of people like heart diseases, respiratory or nervous system disorders. Even the people suffering from common cold and coughs can cause congestion of throat and chest. Noise pollution causes restlessness, temporary or permanent hearing loss, high blood pressure; sleep disturbance and even poor cognitive development in kids. Firecrackers contain chemicals and substances like cadmium, lead, chromium, aluminium, magnesium, nitrates, carbon monoxide, copper, potassium, sodium, zinc oxide, manganese dioxide etc. which if accumulated can eventually damage health if inhaled or ingested.

So, now you may have come to know about green crackers and how they are safe from other firecrackers.

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cc9
INT

TH I 2030.

11/11/20.

SENT BY M.MAHESWARA RAO PC 1793 ON 11-11-2020

TI 2235 RCD BY SAILAJA WPC 2004

GOVERNMENT OF ANDHRA PRADESH
ABSTRACT

COVID-19 – Orders of National Green Tribunal (NGT) on burning of crackers - Complications in COVID recovered patients due to smoke pollution due to burning crackers -Restricted use of crackers in the State -orders – Issued.

HEALTH MEDICAL & FAMILY WELFARE (B2) DEPARTMENT

G.O.Rt.No. 692 **Dated. 10/11/2020**

-0-

ORDER:

The Hon'ble National Green Tribunal (NGT) in its order dated 05.11.2020 in O. A. No. 249/2020 issued certain directions for remedial action against air pollution due to use of fire crackers aggravating the menace of COVID-19, posing higher danger to the lives and health of the vulnerable groups. The Hon'ble NGT directed to impose ban on sale or use of all kinds of fire crackers in areas where the air quality is Poor, Very Poor and Severe. In cities / towns where air quality is moderate or below, only green crackers be sold and the timings for use and bursting of crackers be restricted to 2 hours i.e., 08.00 pm to 10.00 P.M during Deepavali & Gurpurab; 06.00 am to 08.00 am on Chatt and 11.55 P.M. to 12.30 A.M during Christmas and New Year eve.

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4. The Commissioner Health & Family Welfare, AP has indicated that as on 09.11.2020, as many as 8,16,322 persons recovered from COVID-19 and another 21,235 active cases are under treatment whose lung capacity might be at risk and requested to issue suitable instructions to concerned on restricted use of fire crackers in the interest of covid19 patients (recovered and active) and in the interest of public health at large.

5. After careful examination of the orders of the National Green Tribunal (NGT) and proposals of the Commissioner Health & Family Welfare, A.P., Government hereby order that only green crackers shall be sold and used and the timings for use and bursting of crackers is restricted to 2 hours i.e., 08.00 P.M to 10.00 P.M. on Deepavali day. All shops selling crackers shall maintain 10 feet distance between each shop and the persons coming for purchasing the crackers shall be made to maintain 6 feet social distance in the queue before shops. The purchasers shall also be advised to not to use hand sanitizer during the Diwali celebrations but use normal soap in its place while bursting crackers and lighting diyas /candles.

(P.T.O.)

6. The Collectors & District Magistrate, Superintendents of Police/ Commissioner of Police and Municipal Commissioners in the State are instructed implement above National Green Tribunal (NGT) orders across the state.

(BY ORDER AND IN THE NAME OF GOVERNER OF ANDHRA PRADESH)

NILAM SAWHNEY
CHIEF SECRETARY TO GOVERNMENT

To
The Director General of Police, Mangalagiri, Guntur District.
The Member Secretary, A.P.Pollution Control Board, Vijayawada.
The Commissioner of Health and Family Welfare, Vijayawada.
All the Collectors & District Magistrates in the State.
All the Superintendents of Police in the State.
All the Municipal Commissioners in the State.
All the executive engineers, APPCB in the State.

Copy to:

PS to the CS.
OSD to Dy. CM(H,FW&ME).
PS to Principal Secretary to Govt.,HM&FW Department.
SF/SC.

// FORWARDED :: BY ORDER //

SECTION OFFICER

Annexure - III

Day average PM10, PM2.5, SO2, NO2 & AQI values during Deepavali festival, 2020

S.No.	City/ Location	PM10		PM2.5		SO2		NO2		AQI	
		Normal day 09.11.2020	Deepavali day 14.11.2020	Normal day 09.11.2020	Deepavali day 14.11.2020	Normal day 09.11.2020	Deepavali day 14.11.2020	Normal day 09.11.2020	Deepavali day 14.11.2020	Normal day 09.11.2020	Deepavali day 14.11.2020
1	Ananthapur	61	81	30	39	6	13	16	26	**61** Satisfactory	**81** Satisfactory
2	Kurnool	74	84	35	40	6	17	16	23	**74** Satisfactory	**84** Satisfactory
3	Tirupati	41	80	15	33	5	6	10	12	**41** Good	**80** Satisfactory
4	Chittoor	38	96	13	32	5	6	6	13	**38** Good	**96** Satisfactory
5	Kadapa	64	78	35	40	6	16	15	24	**64** Satisfactory	**78** Satisfactory
6	Visakhapatnam	107	118	49	56	10	15	22	28	**105** Moderate	**112** Moderate
7	Srikakulam	78	104	-	-	9	12	22	23	**78** Satisfactory	**103** Moderate
8	Vizianagaram	73	110	26	54	9	15	21	24	**73** Satisfactory	**107** Moderate
9	Kakinada	94	74	43	36	7	8	11	12	**94** Satisfactory	**74** Satisfactory
10	Rajhamundry	97	114	59	64	10	12	13	13	**98** Satisfactory	**113** Moderate
11	Vijayawada	56	95	24	33	4	6	16	30	**56** Satisfactory	**95** Satisfactory
12	Guntur	64	118	24	39	5	6	18	22	**64** Satisfactory	**112** Moderate
13	Nellore	57	67	25	25	4	5	16	19	**57** Satisfactory	**67** Satisfactory
14	Eluru	49	54	-	-	5	6	16	21	**49** Good	**54** Satisfactory
15	Ongole	65	67	-	-	4	6	16	19	**65** Satisfactory	**67** Satisfactory
16	Tirumala	94	31	61	18	6	4	23	14	**103** Moderate	**31** Good
17	Yerraguntla	52	79	-	-	6	16	16	24	**52** Satisfactory	**79** Satisfactory
18	Pydibheemavaram	98	177	31	63	10	14	22	22	**98** Satisfactory	**151** Moderate
19	Bobbili	60	116	25	36	9	12	18	17	**60** Satisfactory	**111** Moderate
20	Velagapudi, Amaravati	110	80	55	43	21	16	21	11	**107** Moderate	**80** Satisfactory
State Average		**72**	**91**	**34**	**41**	**7**	**10**	**17**	**20**	**72 Satisfactory**	**89 Satisfactory**

All values are expressed in µg/m3, except AQI.

Remarks: AQI for the cities / towns of Andhra Pradesh found to be in between Good and Moderate during Deepavali festival, 2020.

Good (0-50)	Minimal Impact
Satisfactory (51–100)	Minor breathing discomfort to sensitive people
Moderate (101–200)	Breathing discomfort to the people with lung, heart disease, children and older adults
Poor (201–300)	Breathing discomfort to people on prolonged exposure
Very Poor (301–400)	Respiratory illness to the people on prolonged exposure
Severe (>401)	Respiratory effects even on healthy people

ANNEXURE- I

AMBIENT AIR QUALITY MONITORING DATA - DEEPAVALI, 2020

Ananthapuramu town

S. No.	Location	Shift	RSPM (PM10)		PM 2.5		Time	SO_2		NO_2	
			09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)		09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)
1	Kamala Nagar	I st (06.00 - 14.00)	53	90	25	41	06.00-10.00	6.6	7.8	16.1	16.2
							10.00-14.00	7.9	9.0	16.9	18.0
		2nd (14.00 - 22.00)	62	92			14.00-18.00	7.2	13.9	19.1	23.8
							18.00-22.00	6.0	19.1	16.2	46.7
		3rd (22.00 - 06.00)	33	67			22.00-02.00	5.4	17.5	14.4	46.4
							02.00-06.00	4.7	10.1	13.0	26.8
		24 hour Average	**49**	**83**	**25**	**41**		**6.3**	**12.9**	**16.0**	**29.6**
2	D.No.6/5/545,Ram Nagar colony	I st (06.00 - 14.00)	61	64	30	32	06.00-10.00	6	6.6	13.3	16.1
							10.00-14.00	7.2	9.0	16.7	19.0
		2nd (14.00 - 22.00)	77	96			14.00-18.00	6.7	12.7	16.3	29.0
							18.00-22.00	6.0	19.2	15.0	39.8
		3rd (22.00 - 06.00)	47	61			22.00-02.00	5.5	15.6	14.0	37.6
							02.00-06.00	4.7	9.5	12.4	19.0
		24 hour Average	**62**	**74**	**30**	**32**		**6.0**	**12.1**	**14.6**	**26.8**
3	IE, APIIC - zonal office	I st (06.00 - 14.00)	68	86	36	43	06.00-10.00	6.6	7.8	16.8	15.6
							10.00-14.00	7.2	10.2	17.9	17.9
		2nd (14.00 - 22.00)	94	107			14.00-18.00	7.8	9.0	17.4	22.5
							18.00-22.00	6.6	21.0	16.2	32.9
		3rd (22.00 - 06.00)	53	67			22.00-02.00	6.0	18.0	15.1	27.2
							02.00-06.00	5.4	8.8	13.9	19.9
		24 hour Average	**72**	**87**	**36**	**43**		**6.6**	**12.5**	**16.2**	**22.7**
Average values of Ananthapuramu Town			**61**	**81**	**30**	**39**		**6.3**	**12.5**	**15.6**	**26.4**
Standard (24 hour Average)			**100**		**60**			**80**		**80**	

All values are expressed in $\mu g/M^3$

Remarks: Observed hike in the concentrations of PM10, PM2.5, SO_2 and NO_2 values during Deepavali day particularly in the seond shift between 14.00 to 22.00 hours in comparison with the normal day values and other two shifts on Deepavali day. This can be attributed to firing of crackers on Deepavali day in the second shift period predominantly.

ANNEXURE- I

AMBIENT AIR QUALITY MONITORING DATA - DEEPAVALI, 2020

Kurnool town

S. No.	Location	Shift	RSPM (PM10)		PM 2.5		Time	SO_2		NO_2	
			09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)		09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)
1	Krishna nagar	I st (06.00 - 14.00)	71	68	35	40	06.00-10.00	6.6	7.8	13.2	17.2
							10.00-14.00	7.1	9.5	16.0	19.4
		2nd (14.00 - 22.00)	82	102			14.00-18.00	7.7	7.7	17.6	17.8
							18.00-22.00	6.0	47.3	17.2	36.4
		3rd (22.00 - 06.00)	61	76			22.00-02.00	5.4	23.9	16.0	35.1
							02.00-06.00	4.7	17.0	13.7	19.8
		24 hour Average	**71**	**82**	**35**	**40**		**6.3**	**18.9**	**15.6**	**24.3**
2	Raj Vihar Circle	I st (06.00 - 14.00)	89	88	40	45	06.00-10.00	6.0	9.0	16.1	17.8
							10.00-14.00	8.3	10.6	17.6	19.3
		2nd (14.00 - 22.00)	95	110			14.00-18.00	9.0	15.5	19.0	21.3
							18.00-22.00	6.5	23.8	17.1	30.9
		3rd (22.00 - 06.00)	64	85			22.00-02.00	6.0	19.5	15.5	24.5
							02.00-06.00	5.3	16.0	14.2	18.8
		24 hour Average	**83**	**94**	**40**	**45**		**6.9**	**15.7**	**16.6**	**22.1**
3	Pump House, Venkata Ramana Colony	I st (06.00 - 14.00)	56	62	30	36	06.00-10.00	5.3	7.1	14.8	14.9
							10.00-14.00	7.7	9.5	17.1	17.1
		2nd (14.00 - 22.00)	85	92			14.00-18.00	6.5	10.7	16.0	24.1
							18.00-22.00	6.0	26.8	14.9	32.1
		3rd (22.00 - 06.00)	43	65			22.00-02.00	5.3	48.0	13.7	30.2
							02.00-06.00	4.8	16.1	12.1	18.9
		24 hour Average	**61**	**73**	**30**	**36**		**5.9**	**19.7**	**14.8**	**22.9**
4	APIIC Building, IE, Kallur	I st (06.00 - 14.00)	84	82	38	40	06.00-10.00	6.6	7.1	15.4	15.4
							10.00-14.00	8.3	8.9	16.6	18.9
		2nd (14.00 - 22.00)	95	104			14.00-18.00	9.5	13.7	20.6	26.3
							18.00-22.00	6.5	19	18.3	34.3
		3rd (22.00 - 06.00)	62	76			22.00-02.00	5.9	8.5	15.4	23.1
							02.00-06.00	4.8	PF	13.7	PF
		24 hour Average	**80**	**87**	**38**	**40**		**6.9**	**11.4**	**16.7**	**23.6**
Average values of Kurnool town			**74**	**84**	**35**	**40**		**6.4**	**16.7**	**15.8**	**23**
Standard (24 hour Average)			**100**		**60**			**80**		**80**	

All values are expressed in $\mu g/M^3$

Remarks: Observed hike in the concentrations of PM10, PM2.5, SO_2 and NO_2 values during Deepavali day particularly in the seond shift between 14.00 to 22.00 hours in comparison with that of the normal day values and other two shifts on Deepavali day. This can be attributed to firing of crackers on Deepavali day in the second shift period predominantly.

ANNEXURE- I

AMBIENT AIR QUALITY MONITORING DATA - DEEPAVALI, 2020

Tirupathi town

S. No.	Location	Shift	RSPM (PM10)		PM 2.5		Time	SO_2		NO_2	
			09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)		09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)
1	S.V.Guest House, near APSRTC Bus Stand.	I st (06.00 - 14.00)	40	71	–	–	06.00-10.00	5.9	7.5	9.7	16.2
							10.00-14.00	6.4	5.8	9.8	14.4
		II nd (14.00 - 22.00)	44	88			14.00-18.00	5.3	6.9	10.2	12.3
							18.00-22.00	4.8	8.5	10.1	15.9
		III rd (22.00 - 06.00)	52	92			22.00-02.00	4.3	4.8	9.2	10.4
							02.00-06.00	4.0	4.2	9.6	9.5
		24 hour Average	**45**	**84**	_	_		**5.1**	**6.3**	**9.8**	**13.1**
2	APPCB Office, Near LIC Office, Tirupathi	I st (06.00 - 14.00)	36	104	15	33	06.00-10.00	5.8	5.9	9.2	11.6
							10.00-14.00	4.8	4.3	9.4	10.4
		II nd (14.00 - 22.00)	42	102			14.00-18.00	5.3	4.8	10.0	9.9
							18.00-22.00	4.3	6.9	9.6	10.2
		III rd (22.00 - 06.00)	34	86			22.00-02.00	4.0	4.8	9.2	9.9
							02.00-06.00	4.3	4.2	9.3	9.6
		24 hour Average	**37**	**97**	**15**	**33**		**4.8**	**5.2**	**9.5**	**10.3**
3	Regional Science Center, Near Alipiri.	I st (06.00 - 14.00)	39	43	–	–	06.00-10.00	4.8	5.3	9.2	11.1
							10.00-14.00	4.3	4.3	9.5	9.9
		II nd (14.00 - 22.00)	47	61			14.00-18.00	4.8	5.3	9.7	9.2
							18.00-22.00	5.8	5.8	9.4	10.6
		III rd (22.00 - 06.00)	29	26			22.00-02.00	4.3	4.3	9.2	9.7
							02.00-06.00	4.0	4	9.3	9.2
		24 hour Average	**38**	**43**	_	_		**4.7**	**4.8**	**9.4**	**10.0**
4	Premises of Municipal Office -Tilak road.	I st (06.00 - 14.00)	49	96	–	–	06.00-10.00	5.7	7.9	10.1	18.3
							10.00-14.00	4.8	6.9	10.7	16.4
		II nd (14.00 - 22.00)	43	98			14.00-18.00	5.3	8.5	10.7	12.3
							18.00-22.00	4.3	7.4	10.4	19.3
		III rd (22.00 - 06.00)	37	92			22.00-02.00	4.8	5.3	9.2	13.5
							02.00-06.00	4.0	4.3	9.3	12.8
		24 hour Average	**43**	**95**	_	_		**4.8**	**6.7**	**10.7**	**15.4**
Average values of Tirupathi Town			**41**	**80**	**15**	**33**		**5**	**6**	**9.7**	**12.2**
Standard (24 hour Average)			**100**		**60**			**80**		**80**	

All values are expressed in $\mu g/M^3$

Remarks: Observed hike in the concentrations of PM10, PM2.5, SO_2 and NO_2 values during Deepavali day particularly in the seond shift between 14.00 to 22.00 hours in comparison with the normal day values and other two shifts on Deepavali day. This can be attributed to firing of crackers on Deepavali day in the second shift period predominantly.

ANNEXURE- I

AMBIENT AIR QUALITY MONITORING DATA - DEEPAVALI, 2020

Chittoor town

S. No.	Location	Shift	RSPM (PM10)		PM 2.5		Time	SO_2		NO_2	
			09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)		09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)
1	Nutrine Confectionery factory (NCF)	I st (06.00 - 14.00)	43	108	–	33	06.00-10.00	4.8	6.9	9.7	17.1
							10.00-14.00	5.8	4.8	10	15.2
		2nd (14.00 - 22.00)	48	116			14.00-18.00	5.3	5.3	10.2	14.5
							18.00-22.00	4.8	7.4	10.9	15.4
		3rd (22.00 - 06.00)	37	82			22.00-02.00	4.3	5.3	9.7	12.8
							02.00-06.00	4.8	4.3	9.2	10.4
		24 hour Average	**43**	**102**	–	**33**		**5.0**	**5.7**	**10.0**	**14.2**
2	Sanker Foundy, IE, adjacent to DIC office.	I st (06.00 - 14.00)	44	79	–	–	06.00-10.00	4.3	7.4	9.4	16.2
							10.00-14.00	5.8	5.8	9.8	13.3
		2nd (14.00 - 22.00)	50	99			14.00-18.00	4.8	6.4	10.3	14.2
							18.00-22.00	5.3	8.5	10.1	15.4
		3rd (22.00 - 06.00)	21	91			22.00-02.00	4	5.8	9.9	11.6
							02.00-06.00	4.3	4.3	9.1	10.6
		24 hour Average	**38**	**90**	–	–		**4.8**	**6.4**	**9.8**	**13.6**
3	O/o the Asst director of Mines& Geology, Old Collector Office, Greamspet.	I st (06.00 - 14.00)	31	128	13	30	06.00-10.00	4.3	5.3	9.3	14.1
							10.00-14.00	4.8	4.8	9.8	12.5
		2nd (14.00 - 22.00)	44	111			14.00-18.00	5.3	5.9	9.7	10.6
							18.00-22.00	4.8	5.3	10.1	13.7
		3rd (22.00 - 06.00)	26	70			22.00-02.00	4.2	4.8	9.3	11.6
							02.00-06.00	4.0	4.3	9.7	10.4
		24 hour Average	**34**	**103**	**13**	**30**		**4.6**	**5.1**	**9.7**	**12.2**
4	Rangachari Street, Santhapeta.	I st (06.00 - 14.00)	35	101	–	–	06.00-10.00	4.3	6.4	9.9	14.7
							10.00-14.00	5.8	5.9	9.7	13.8
		2nd (14.00 - 22.00)	43	100			14.00-18.00	4.8	5.3	10.2	14.0
							18.00-22.00	5.3	6.9	9.6	13.6
		3rd (22.00 - 06.00)	27	67			22.00-02.00	4.8	4.8	9.4	11.8
							02.00-06.00	4.3	4.3	9.3	10.9
		24 hour Average	**35**	**89**	–	–		**4.9**	**5.6**	**9.7**	**13.1**
Average values of Chittoor town			**38**	**96**	**13**	**32**		**4.8**	**5.7**	**5.6**	**13.3**
Standard (24 hour Average)			**100**		**60**			**80**		**80**	

All values are expressed in µg/M^3

Remarks: Observed hike in the concentrations of PM10, PM2.5, SO_2 and NO_2 values during Deepavali day in comparison with that of the normal day values. This can be attributed to firing of crackers on Deepavali day.

ANNEXURE- I

AMBIENT AIR QUALITY MONITORING DATA - DEEPAVALI, 2020

Kadapa town

S. No.	Location	Shift	RSPM (PM10)		PM 2.5		Time	SO_2		NO_2	
			09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)		09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)
1	District Industrial Center, near Kottireddy Circle.	I st (06.00 - 14.00)	87	75	35	40	06.00-10.00	5.3	7.7	14.8	15.5
							10.00-14.00	7.2	10.7	17.3	18.3
		II nd (14.00 - 22.00)	77	100			14.00-18.00	6.5	17.9	16.5	24.1
							18.00-22.00	5.9	19.4	15.4	44.9
		III rd (22.00 - 06.00)	52	72			22.00-02.00	5.4	20.7	14.1	46.8
							02.00-06.00	4.8	13.8	12.6	23.5
		24 hour Average	**72**	**82**	**35**	**40**		**5.9**	**15.0**	**15.1**	**28.9**
2	Devi Diabetes &Hormone Centre, 7 roads.(RO-Kadapa)	I st (06.00 - 14.00)	77	78	–	–	06.00-10.00	5.4	7.8	14.4	15.7
							10.00-14.00	6.6	10.1	17.2	16.5
		II nd (14.00 - 22.00)	60	96			14.00-18.00	7.2	15.4	16.7	21.6
							18.00-22.00	6.4	22.9	15.2	32.3
		III rd (22.00 - 06.00)	47	62			22.00-02.00	5.4	25.0	13.8	25.2
							02.00-06.00	4.2	19.7	12.6	19.0
		24 hour Average	**61**	**79**	–	–		**5.9**	**16.8**	**15.0**	**21.7**
3	Rajiv gandhi Institute of Medical Sciences (RIMS) Putlampally.	I st (06.00 - 14.00)	44	57	–	–	06.00-10.00	5.4	7.2	13.2	14.9
							10.00-14.00	6.5	8.9	15.3	17.1
		II nd (14.00 - 22.00)	62	82			14.00-18.00	6.1	12.0	15.7	20.2
							18.00-22.00	5.8	25.3	13.5	31.2
		III rd (22.00 - 06.00)	38	64			22.00-02.00	4.8	23.6	12.1	30.8
							02.00-06.00	4.1	13.6	10.8	20.5
		24 hour Average	**48**	**68**	–	–		**5.5**	**15.1**	**13.4**	**22.5**
4	Municipal Primary School, Police lane.	I st (06.00 - 14.00)	71	87	–	–	06.00-10.00	6.6	7.8	16.2	16.7
							10.00-14.00	8.2	9.6	17.5	20.2
		II nd (14.00 - 22.00)	91	93			14.00-18.00	7.9	12.6	17.0	28.3
							18.00-22.00	7.4	23.4	16.8	31.2
		III rd (22.00 - 06.00)	64	64			22.00-02.00	5.9	25.2	13.6	26.6
							02.00-06.00	4.8	13.8	12.7	20.8
		24 hour Average	**75**	**81**				**6.8**	**15.4**	**15.6**	**24.0**
Average values of Kadapa town			**64**	**78**	**35**	**40**		**6**	**15.6**	**14.8**	**24.3**
Standard (24 hour Average)			**100**		**60**			**80**		**80**	

All values are expressed in $\mu g/M^3$

Remarks: Observed hike in the concentrations of PM10, PM2.5, SO_2 and NO_2 values during Deepavali day particularly in the seond shift between 14.00 to 22.00 hours in comparison with the normal day values and other two shifts on Deepavali day. This can be attributed to firing of crackers on Deepavali day in the second shift period predominantly.

ANNEXURE- I

AMBIENT AIR QUALITY MONITORING DATA - DEEPAVALI, 2020

Visakhapatnam city

S. No.	Location	Shift	RSPM (PM10)		PM 2.5		Time	SO_2		NO_2	
			09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)		09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)
1	Mindi	I st (06.00 - 14.00)	112	130	45	60	06.00-10.00	10	8	13	16
							10.00-14.00	12	12	30	26
		2nd (14.00 - 22.00)	120	172			14.00-18.00	4	14	16	30
							18.00-22.00	5	26	18	37
		3rd (22.00 - 06.00)	104	96			22.00-02.00	12	13	17	27
							02.00-06.00	7	8	14	21
		24 hour Average	**112**	**133**	**45**	**60**		**8**	**14**	**18**	**26**
2	Industial Estate, Autonagar	I st (06.00 - 14.00)	96	124	53	55	06.00-10.00	14	12	25	26
							10.00-14.00	15	20	29	32
		2nd (14.00 - 22.00)	144	163			14.00-18.00	10	16	18	37
							18.00-22.00	15	16	27	30
		3rd (22.00 - 06.00)	106	102			22.00-02.00	10	13	16	28
							02.00-06.00	8	12	14	27
		24 hour Average	**115**	**130**	**53**	**55**		**12**	**15**	**22**	**30**
3	Police Barracks	I st (06.00 - 14.00)	164	116	55	62	06.00-10.00	12	12	25	24
							10.00-14.00	14	14	27	26
		2nd (14.00 - 22.00)	102	177			14.00-18.00	12	19	22	28
							18.00-22.00	15	23	25	34
		3rd (22.00 - 06.00)	67	85			22.00-02.00	13	25	26	38
							02.00-06.00	12	12	23	22
		24 hour Average	**111**	**126**	**55**	**62**		**13**	**18**	**25**	**29**
4	ESI Hospital	I st (06.00 - 14.00)	120	69	61	74	06.00-10.00	11	13	22	27
							10.00-14.00	7	16	16	30
		2nd (14.00 - 22.00)	115	306			14.00-18.00	9	18	17	28
							18.00-22.00	9	27	17	30
		3rd (22.00 - 06.00)	135	114			22.00-02.00	5	23	11	27
							02.00-06.00	10	16	16	26
		24 hour Average	**123**	**163**	**61**	**74**		**9**	**19**	**17**	**28**
5	Seethammadhara	I st (06.00 - 14.00)	123	63	39	41	06.00-10.00	14	14	25	34
							10.00-14.00	10	10	24	41
		2nd (14.00 - 22.00)	73	150			14.00-18.00	9	13	18	17
							18.00-22.00	10	25	20	37
		3rd (22.00 - 06.00)	58	78			22.00-02.00	9	14	17	19
							02.00-06.00	7	11	15	23
		24 hour Average	**85**	**97**	**39**	**41**		**10**	**15**	**20**	**29**

S. No.	Location	Shift	RSPM (PM10)		PM 2.5		Time	SO_2		NO_2	
			09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)		09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)
6	Gnanapuram	I st (06.00 - 14.00)	115	95	40	52	06.00-10.00	6	12	18	40
							10.00-14.00	5	10	15	15
		2nd (14.00 - 22.00)	98	168			14.00-18.00	8	12	21	23
							18.00-22.00	10	25	27	42
		3rd (22.00 - 06.00)	78	100			22.00-02.00	12	17	30	27
							02.00-06.00	5	12	12	35
		24 hour Average	**97**	**121**	**40**	**52**		**8**	**15**	**21**	**30**
7	Pedagantyada	I st (06.00 - 14.00)	102	85	50	51	06.00-10.00	13	16	27	30
							10.00-14.00	12	17	22	27
		2nd (14.00 - 22.00)	89	147			14.00-18.00	13	17	21	30
							18.00-22.00	12	20	25	31
		3rd (22.00 - 06.00)	124	101			22.00-02.00	9	17	16	28
							02.00-06.00	8	14	14	27
		24 hour Average	**105**	**111**	**50**	**51**		**11**	**17**	**21**	**29**
8	Ramky (CWMP)	I st (06.00 - 14.00)	108	140	57	58	06.00-10.00	14	16	26	27
							10.00-14.00	16	23	29	38
		2nd (14.00 - 22.00)	127	142			14.00-18.00	13	21	23	27
							18.00-22.00	11	24	21	40
		3rd (22.00 - 06.00)	139	114			22.00-02.00	13	18	26	29
							02.00-06.00	11	17	20	26
		24 hour Average	**125**	**132**	**57**	**58**		**13**	**20**	**24**	**31**
9	Rythu bazar, MVP Colony.	I st (06.00 - 14.00)	69	71	32	38	06.00-10.00	12	11	21	26
							10.00-14.00	14	13	25	32
		2nd (14.00 - 22.00)	81	94			14.00-18.00	13	16	22	25
							18.00-22.00	9	19	19	38
		3rd (22.00 - 06.00)	76	82			22.00-02.00	8	13	18	26
							02.00-06.00	8	10	16	19
		24 hour Average	**75**	**82**	**32**	**38**		**11**	**14**	**20**	**28**
10	GVMC Building, Ramnagar,Visakhapatnam.(CAAQM station).	I st (06.00 - 14.00)	126	93	56	68	06.00-10.00	2.9	4.3	49.2	20.0
							10.00-14.00	5.6	3.8	26.7	15.9
		2nd (14.00 - 22.00)	133	78			14.00-18.00	9.9	4.5	25.2	13.4
							18.00-22.00	12.8	7.5	67.6	20.5
		3rd (22.00 - 06.00)	99	89			22.00-02.00	12.3	3.7	26.6	13.0
							02.00-06.00	-	5.0	17.7	10.9
		24 hour Average	**119**	**87**	**56**	**68**		**9**	**5**	**36**	**16**
Average values of Visakhapatnam City			**107**	**118**	**49**	**56**		**10.4**	**15.2**	**22.4**	**27.6**
Standard (24 hour Average)			**100**		**60**			**80**		**80**	

All values are expressed in $\mu g/M^3$

Remarks: Observed hike in the concentrations of PM10, PM2.5, SO_2 and NO_2 values during Deepavali day particularly in the seond shift between 14.00 to 22.00 hours in comparison with the normal day values and other two shifts on Deepavali day. This can be attributed to firing of crackers on Deepavali day in the second shift period. But, the impact of burning of fire crackers on ambient air quality has not been observed at the location mentioned against Point No. 10.

ANNEXURE- I

AMBIENT AIR QUALITY MONITORING DATA - DEEPAVALI, 2020

Srikakulam town

S. No.	Location	Shift	RSPM (PM10)		PM 2.5		Time	SO_2		NO_2	
			09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)		09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)
1	District Cooparative office at SKLM Old Bridge.	I st (06.00 - 14.00)	51	22	–	–	06.00-10.00	10	10	24	17
							10.00-14.00	5	13	13	22
		2nd (14.00 - 22.00)	75	178			14.00-18.00	6	11	17	23
							18.00-22.00	13	16	30	27
		3rd (22.00 - 06.00)	72	44			22.00-02.00	10	13	26	25
							02.00-06.00	7	7	19	15
		24 hour Average	**66**	**81**	_	_		**9**	**12**	**22**	**22**
2	Municipal Cooparative office, Old Bus -Stand	I st (06.00 - 14.00)	60	60	–	–	06.00-10.00	8	9	20	17
							10.00-14.00	10	13	24	21
		2nd (14.00 - 22.00)	45	227			14.00-18.00	15	16	27	25
							18.00-22.00	9	19	21	27
		3rd (22.00 - 06.00)	106	124			22.00-02.00	7	9	17	21
							02.00-06.00	7	10	18	26
		24 hour Average	**70**	**137**	_	_		**9**	**13**	**21**	**23**
3	APIIC-Building-Kushulapuram	I st (06.00 - 14.00)	111	58	–	–	06.00-10.00	5	5	15	15
							10.00-14.00	7	7	22	22
		2nd (14.00 - 22.00)	132	174			14.00-18.00	13	13	30	30
							18.00-22.00	12	20	24	29
		3rd (22.00 - 06.00)	51	52			22.00-02.00	9	9	27	27
							02.00-06.00	4	4	12	12
		24 hour Average	**98**	**95**	_	_		**8**	**10**	**22**	**23**
Average values of Srikakulam town			**78**	**104**				**8.7**	**11.7**	**21.6**	**22.7**
Standard (24 hour Average)			**100**		**60**			**80**		**80**	

All values are expressed in $\mu g/M^3$

Remarks: Observed hike in the concentrations of PM10, PM 2.5, SO_2 and NO_2 values during Deepavali day particularly in the seond shift between 14.00 to 22.00 hours in comparison with the normal day values and other two shifts on Deepavali day. This can be attributed to firing of crackers on Deepavali day in the second shift period predominantly.

ANNEXURE- I

AMBIENT AIR QUALITY MONITORING DATA - DEEPAVALI, 2020

Vizianagaram town

S. No.	Location	Shift	RSPM (PM10)		PM 2.5		Time	SO_2		NO_2	
			09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)		09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)
1	APIIC Office, Industrial Estate, VT Agraharam.	I st (06.00 - 14.00)	70	120	28	60	06.00-10.00	7	13	17	21
							10.00-14.00	10	16	26	25
		2nd (14.00 - 22.00)	74	123			14.00-18.00	9	20	21	26
							18.00-22.00	16	24	28	34
		3rd (22.00 - 06.00)	65	113			22.00-02.00	13	16	26	24
							02.00-06.00	6	11	13	22
		24 hour Average	**70**	**119**	**28**	**60**		**10**	**17**	**22**	**25**
2	Municipal Kaspa High School , near three lamp junction.	I st (06.00 - 14.00)	71	101	24	48	06.00-10.00	6	9	14	17
							10.00-14.00	12	14	27	23
		2nd (14.00 - 22.00)	53	109			14.00-18.00	13	18	28	24
							18.00-22.00	11	20	26	30
		3rd (22.00 - 06.00)	74	94			22.00-02.00	10	14	24	24
							02.00-06.00	7	15	20	25
		24 hour Average	**66**	**101**	**24**	**48**		**10**	**15**	**23**	**24**
3	Viziangaram Municipal Office.	I st (06.00 - 14.00)	58	102	–	–	06.00-10.00	7	7	16	19
							10.00-14.00	5	13	12	21
		2nd (14.00 - 22.00)	87	113			14.00-18.00	9	18	20	25
							18.00-22.00	7	15	17	21
		3rd (22.00 - 06.00)	103	111			22.00-02.00	11	16	27	25
							02.00-06.00	9	11	20	22
		24 hour Average	**83**	**109**	–	–		**8**	**13**	**19**	**22**
Average values of ViziangaramTown			**73**	**110**	**26**	**54**		**9.3**	**15**	**21.3**	**23.7**
Standard (24 hour Average)			**100**		**60**			**80**		**80**	

All values are expressed in $\mu g/M^3$

Remarks: Observed hike in the concentrations of PM10, PM 2.5, SO_2 and NO_2 values during Deepavali day particularly in the seond shift between 14.00 to 22.00 hours in comparison with that of the normal day values and other two shifts on Deepavali day. This can be attributed to firing of crackers on Deepavali day in the second shift period predominantly.

ANNEXURE- I

AMBIENT AIR QUALITY MONITORING DATA - DEEPAVALI, 2020

Kakinada town

S. No.	Location	Shift	RSPM (PM10)		PM 2.5		Time	SO_2		NO_2	
			09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)		09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)
1	On top of the APPCB, RO buillding, Ramanayyapeta.	I st (06.00 - 14.00)	104	63	46	31	06.00-10.00	8	7	11	9
							10.00-14.00	7	8	10	12
		2nd (14.00 - 22.00)	110	114			14.00-18.00	8	8	11	14
							18.00-22.00	7	10	12	15
		3rd (22.00 - 06.00)	84	76			22.00-02.00	7	9	10	14
							02.00-06.00	6	7	9	11
		24 hour Average	**99**	**84**	**46**	**31**		**7**	**8**	**10**	**13**
2	On top of gram panchayathi building, Suryaraopeta.	I st (06.00 - 14.00)	89	70	0	35	06.00-10.00	8	7	10	10
							10.00-14.00	7	10	13	10
		2nd (14.00 - 22.00)	106	53			14.00-18.00	8	9	10	11
							18.00-22.00	7	10	10	14
		3rd (22.00 - 06.00)	115	66			22.00-02.00	9	9	11	11
							02.00-06.00	8	8	10	9
		24 hour Average	**103**	**63**	**0**	**35**		**8**	**9**	**11**	**11**
3	On top of MEE seva / MEMA buiding Salipeta.	I st (06.00 - 14.00)	65	94	49	42	06.00-10.00	5	6	11	9
							10.00-14.00	6	6	12	13
		2nd (14.00 - 22.00)	149	83			14.00-18.00	7	8	11	13
							18.00-22.00	6	6	12	14
		3rd (22.00 - 06.00)	116	69			22.00-02.00	7	9	11	13
							02.00-06.00	6	6	9	10
		24 hour Average	**110**	**82**	**49**	**42**		**6**	**7**	**11**	**12**
4	On top of Petro chemical engineering of JNTU Campus.	I st (06.00 - 14.00)	56	52	34	37	06.00-10.00	6	6	11	11
							10.00-14.00	7	5	10	9
		2nd (14.00 - 22.00)	92	45			14.00-18.00	6	7	11	11
							18.00-22.00	6	8	10	11
		3rd (22.00 - 06.00)	43	97			22.00-02.00	8	8	11	12
							02.00-06.00	6	7	9	10
		24 hour Average	**64**	**65**	**34**	**37**		**7**	**7**	**10**	**11**
Average values of Kakinada town			**94**	**74**	**43**	**36**		**7**	**8**	**11**	**12**
Standard (24 hour Average)			**100**		**60**			**80**		**80**	

All values are expressed in $\mu g/M^3$

Remarks: PM10 & PM2.5 values on Deepavali day found to be lesser in comparison to the values on normal day. The reason could be suppresion of road-side dust due to previous days rain in the town.

ANNEXURE- I

AMBIENT AIR QUALITY MONITORING DATA - DEEPAVALI, 2020

Rajamahendravaram town

S. No.	Location	Shift	RSPM (PM10)		PM 2.5		Time	SO_2		NO_2	
			09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)		09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)
1	Top of the Staff club of AP Paper mill.	I st (06.00 - 14.00)	148	121	60	60	06.00-10.00	8	7	11	10
							10.00-14.00	7	10	12	15
		2nd (14.00 - 22.00)	143	187			14.00-18.00	9	9	11	15
							18.00-22.00	7	11	13	16
		3rd (22.00 - 06.00)	109	80			22.00-02.00	10	10	16	15
							02.00-06.00	7	9	10	13
		24 hour Average	**133**	**129**	**60**	**60**		**8**	**9**	**12**	**14**
2	Top of the GAIL Administrative Office, A. V. Apparao Road.	I st (06.00 - 14.00)	122	69	–	–	06.00-10.00	7	6	12	9
							10.00-14.00	6	7	10	11
		2nd (14.00 - 22.00)	115	112			14.00-18.00	7	8	11	12
							18.00-22.00	7	10	11	15
		3rd (22.00 - 06.00)	74	62			22.00-02.00	5	9	12	13
							02.00-06.00	5	6	9	10
		24 hour Average	**104**	**81**	–	–		**6**	**8**	**11**	**12**
3	M/s. on the Terrace of the MCH block district hospital near central Prision, Lalcheruvu.	I st (06.00 - 14.00)	29	79	–	–	06.00-10.00	5	6	11	9
							10.00-14.00	4	8	9	11
		2nd (14.00 - 22.00)	24	110			14.00-18.00	5	7	11	12
							18.00-22.00	6	6	9	11
		3rd (22.00 - 06.00)	34	73			22.00-02.00	7	8	10	12
							02.00-06.00	6	6	9	9
		24 hour Average	**29**	**87**	–	–		**5**	**7**	**10**	**11**
4	M/s. APPEPDCL, Circle Office, Godavarigattu.	I st (06.00 - 14.00)	65	95	–	–	06.00-10.00	7	6	11	9
							10.00-14.00	8	8	13	12
		2nd (14.00 - 22.00)	127	274			14.00-18.00	7	7	12	10
							18.00-22.00	9	10	13	13
		3rd (22.00 - 06.00)	93	91			22.00-02.00	9	8	13	11
							02.00-06.00	7	7	10	9
		24 hour Average	**95**	**153**	–	–		**8**	**8**	**12**	**11**
5	Top of Sri venkateshwara Anam kala kendram building, lakshmivarrapu pet, Seshayyametta.	I st (06.00 - 14.00)	115	91	58	68	06.00-10.00	35.9	9.3	13.5	15.2
							10.00-14.00	14.8	11.8	14.2	12.4
		2nd (14.00 - 22.00)	145	189			14.00-18.00	17.9	17.1	15.9	13.0
							18.00-22.00	21.5	101.7	47.2	38.9
		3rd (22.00 - 06.00)	106	85			22.00-02.00	13.7	25.6	21.4	14.0
							02.00-06.00	13.4	12.0	10.9	9.1
		24 hour Average	**122**	**122**	**58**	**68**		**19.5**	**29.6**	**20.5**	**17.1**
Average values of Rajahmundry town			**97**	**114**	**59**	**64**		**9.5**	**12.3**	**13.1**	**13.0**
Standard (24 hour Average)			**100**		**60**			**80**		**80**	

All values are expressed in $\mu g/M^3$

Remarks: Observed hike in the concentrations of PM10, PM2.5, SO_2 and NO_2 values during Deepavali day particularly in the seond shift between 14.00 to 22.00 hours in comparison with the normal day values and other two shifts on Deepavali day. This can be attributed to firing of crackers on Deepavali day in the second shift period. But, the impact of burning of fire crackers on ambient air quality has not been observed at the location mentioned against Point No. 2.

ANNEXURE- I

AMBIENT AIR QUALITY MONITORING DATA - DEEPAVALI, 2020

Vijayawada city

S. No.	Location	Shift	RSPM (PM10)		PM 2.5		Time	SO_2		NO_2	
			09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)		09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)
1	Benz Circle	I st (06.00 - 14.00)	62	76	26	36	06.00-10.00	4.3	4.8	14.8	17.5
							10.00-14.00	5.1	5.6	15.2	20.3
		2nd (14.00 - 22.00)	68	142			14.00-18.00	5.8	8.4	19.4	46.8
							18.00-22.00	5.2	8.6	18.7	42.9
		3rd (22.00 - 06.00)	60	88			22.00-02.00	4.1	6.9	16.0	38.2
							02.00-06.00	4.2	5.3	14.0	29.5
		24 hour Average	**63**	**102**	**26**	**36**		**4.8**	**6.6**	**16.4**	**32.5**
2	Indian Medial Association Hall (IMAH) , Eluru road, Governpet.	I st (06.00 - 14.00)	56	72	–	–	06.00-10.00	3.8	4.5	14.2	15.9
							10.00-14.00	4.2	5.3	15.2	19.8
		2nd (14.00 - 22.00)	60	133			14.00-18.00	4.8	7.5	18.5	38.9
							18.00-22.00	4.5	8.0	18.0	34.6
		3rd (22.00 - 06.00)	53	83			22.00-02.00	3.4	6.4	13.6	30.5
							02.00-06.00	3.6	5.5	13.9	27.4
		24 hour Average	**56**	**96**	–	–		**4.1**	**6.2**	**15.6**	**27.9**
3	Gram Panchayat Office, Yenamalakuduru.	I st (06.00 - 14.00)	46	68	22	29	06.00-10.00	4.5	4.5	15.0	15.8
							10.00-14.00	4.8	5.7	16.8	17.9
		2nd (14.00 - 22.00)	53	119			14.00-18.00	5.1	7.8	18.5	40.8
							18.00-22.00	4.9	7.4	16.5	39.6
		3rd (22.00 - 06.00)	42	77			22.00-02.00	3.9	6.0	12.4	34.9
							02.00-06.00	4.3	5.1	13.5	27.2
		24 hour Average	**47**	**88**	**22**	**29**		**4.6**	**6.1**	**15.5**	**29.4**
Average values of Vijayawada city			**56**	**95**	**24**	**33**		**4**	**6**	**16**	**30**
Standard (24 hour Average)			**100**		**60**			**80**		**80**	

All values are expressed in $\mu g/M^3$

Remarks: Observed hike in the concentrations of PM10, PM2.5, SO_2 and NO_2 values during Deepavali day particularly in the seond shift between 14.00 to 22.00 hours in comparison with the normal day values and other two shifts on Deepavali day. This can be attributed to firing of crackers on Deepavali day in the second shift period.

ANNEXURE- I

AMBIENT AIR QUALITY MONITORING DATA - DEEPAVALI, 2020

Guntur town

S. No.	Location	Shift	RSPM (PM10)		PM 2.5		Time	SO_2		NO_2	
			09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)		09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)
1	Terrace of Regional Office, Navabharathnagar	I st (06.00 - 14.00)	46	58	–	–	06.00-10.00	4.3	4.3	15.0	14.8
							10.00-14.00	4.8	4.9	16.9	15.6
		2nd (14.00 - 22.00)	59	146			14.00-18.00	5.5	5.3	18.5	19.2
							18.00-22.00	4.8	7.5	18.3	27.3
		3rd (22.00 - 06.00)	43	106			22.00-02.00	4.0	7.2	16.0	24.1
							02.00-06.00	4.1	5.6	14.8	19.0
		24 hour Average	**49**	**103**	–	–		**4.6**	**5.8**	**16.6**	**20.0**
2	Municipal Travelers Bunglow	I st (06.00 - 14.00)	52	86	24	39	06.00-10.00	4.5	4.6	14.5	14.6
							10.00-14.00	4.8	4.8	15.3	15.9
		2nd (14.00 - 22.00)	59	188			14.00-18.00	5.5	5.4	17.5	19.6
							18.00-22.00	5.0	7.8	19.9	34.2
		3rd (22.00 - 06.00)	50	126			22.00-02.00	3.9	7.3	14.0	30.5
							02.00-06.00	4.0	5.8	14.3	25.0
		24 hour Average	**54**	**133**	**24**	**39**		**4.6**	**6.0**	**15.9**	**23.3**
Average values of Guntur town			**64**	**118**	**24**	**39**		**4.8**	**5.9**	**17.9**	**21.7**
Standard (24 hour Average)			**100**		**60**			**80**		**80**	

All values are expressed in $\mu g/M^3$

Remarks: Observed hike in the concentrations of PM10, PM2.5, SO_2 and NO_2 values during Deepavali day particularly in the seond shift between 14.00 to 22.00 hours in comparison with that of the normal day values and other two shifts on Deepavali day. This can be attributed to firing of crackers on Deepavali day in the second shift period.

ANNEXURE- I

AMBIENT AIR QUALITY MONITORING DATA - DEEPAVALI, 2020

Nellore Town

S. No.	Location	Shift	RSPM (PM10)		PM 2.5		Time	SO_2		NO_2	
			09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)		09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)
1	APPCB, Regional office. A.K.Nagar.	I st (06.00 - 14.00)	63	77	25	25	06.00-10.00	4.2	4.3	14.6	14.3
							10.00-14.00	4.6	4.5	16.8	15.4
		2nd (14.00 - 22.00)	68	66			14.00-18.00	4.9	5.1	18.2	18.6
							18.00-22.00	5.2	7.2	19.3	26.4
		3rd (22.00 - 06.00)	57	Rain			22.00-02.00	4.0	Rain	13.8	Rain
							02.00-06.00	4.1	Rain	14.3	Rain
		24 hour Average	**63**	**72**	**25**	**25**		**4.5**	**5.3**	**16.2**	**18.7**
2	D.No.26-3-1502, 2nd Cross road, Chandramouli nagar.	I st (06.00 - 14.00)	48	60	–	–	06.00-10.00	4.1	4.3	14.8	14.5
							10.00-14.00	4.5	4.6	15.3	15.7
		2nd (14.00 - 22.00)	56	66			14.00-18.00	4.9	5.1	17.4	18.3
							18.00-22.00	5.3	7.5	16.8	24.3
		3rd (22.00 - 06.00)	54	Rain			22.00-02.00	3.5	Rain	10.5	Rain
							02.00-06.00	3.9	Rain	13.2	Rain
		24 hour Average	**53**	**63**	–	–		**4.4**	**5.4**	**14.7**	**18.2**
3	Dr.P.V. Ramachandra reddy peoples poly clinic, D.No.16/11-524,Sankara agraharamme.	I st (06.00 - 14.00)	52	62	–	–	06.00-10.00	4.0	4.2	15.6	15.0
							10.00-14.00	4.3	4.6	17.5	16.0
		2nd (14.00 - 22.00)	60	70			14.00-18.00	4.8	5.0	19.0	17.8
							18.00-22.00	5.0	7.1	20.3	28.9
		3rd (22.00 - 06.00)	53	Rain			22.00-02.00	3.2	Rain	14.1	Rain
							02.00-06.00	3.9	Rain	14.5	Rain
		24 hour Average	**55**	**66**	–	–		**4.2**	**5.2**	**16.8**	**19.4**
Average values of Nellore town			**57**	**67**	**25**	**25**		**4.3**	**5.3**	**15.9**	**18.8**
Standard (24 hour Average)			**100**		**60**			**80**		**80**	

All values are expressed in $\mu g/M^3$

Remarks: There was rain during Deepavali day, due to which impact of burning of fire crackers on ambient air was not seen much in the town.

ANNEXURE- I

AMBIENT AIR QUALITY MONITORING DATA - DEEPAVALI, 2020

Eluru town

S. No.	Location	Shift	RSPM (PM10)		PM 2.5		Time	SO_2		NO_2	
			09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)		09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)
1	Asram Diagnostic Center, Near Fire station.	I st (06.00 - 14.00)	61	59	–	–	06.00-10.00	4.0	4.5	13.9	15.0
							10.00-14.00	4.5	4.8	15.6	16.3
		2nd (14.00 - 22.00)	58	62			14.00-18.00	4.9	5.3	18.4	18.4
							18.00-22.00	4.4	8.0	18.0	34.1
		3rd (22.00 - 06.00)	57	64			22.00-02.00	3.5	7.5	14.0	28.9
							02.00-06.00	3.6	5.6	13.2	18.0
		24 hour Average	**59**	**62**	_	_		**4.2**	**6.0**	**15.5**	**21.8**
2	Industrial Park on the building of M/s. Jasper Industry, Satrampadu.	I st (06.00 - 14.00)	53	56	–	–	06.00-10.00	4.3	4.4	14.8	14.3
							10.00-14.00	4.6	4.8	16.4	15.7
		2nd (14.00 - 22.00)	49	60			14.00-18.00	5.4	5.0	19.5	19.0
							18.00-22.00	5.2	7.9	18.6	30.1
		3rd (22.00 - 06.00)	47	62			22.00-02.00	4.0	7.2	14.3	23.6
							02.00-06.00	4.1	5.4	14.3	16.5
		24 hour Average	**50**	**59**	_	_		**4.6**	**5.8**	**16.3**	**19.9**
3	Eastern Street on the building of somalingeshwara Nilyayam, Thoorpuveedhi, Paidichintapadu	I st (06.00 - 14.00)	44	54	–	–	06.00-10.00	4.2	4.2	15.0	14.2
							10.00-14.00	4.5	4.6	16.3	15.4
		2nd (14.00 - 22.00)	38	58			14.00-18.00	5.6	5.0	19.5	19.3
							18.00-22.00	5.3	7.5	18.1	31.8
		3rd (22.00 - 06.00)	36	61			22.00-02.00	4.0	7.0	13.5	27.4
							02.00-06.00	4.1	5.3	14.8	17.6
		24 hour Average	**39**	**58**	_	_		**4.6**	**5.6**	**16.2**	**21.0**
Average values of Eluru Town			**49**	**54**				**4.5**	**5.8**	**16.0**	**20.9**
Standard (24 hour Average)			**100**					**80**		**80**	

All values are expressed in $\mu g/M^3$

Remarks: Observed marginal hike in the concentrations of PM10 & SO_2 and considerable hike in NO_2 values during Deepavali day in comparison with the normal day values. Overall impact of burning of fire crackers on ambient air during Deepavali day is minimal.

ANNEXURE- I

AMBIENT AIR QUALITY MONITORING DATA - DEEPAVALI, 2020

Ongole town

S. No.	Location	Shift	RSPM (PM10)		PM 2.5		Time	SO_2		NO_2	
			09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)		09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)
1	Terrace of Sri Nilayam, Sambasiva Nagar.	I st (06.00 - 14.00)	66	64	–	–	06.00-10.00	4.0	4.5	14.5	15.2
							10.00-14.00	4.4	4.8	16.9	16.0
		2nd (14.00 - 22.00)	75	79			14.00-18.00	4.9	5.6	18.1	18.0
							18.00-22.00	5.2	7.9	16.5	32.6
		3rd (22.00 - 06.00)	61	70			22.00-02.00	3.0	7.2	12.4	25.3
							02.00-06.00	3.6	5.8	14.0	16.9
		24 hour Average	**67**	**71**	_	_		**4.2**	**6.0**	**15.4**	**20.7**
2	Muncipal office	I st (06.00 - 14.00)	60	58	–	–	06.00-10.00	4.6	4.3	15.3	14.5
							10.00-14.00	5.2	4.6	16.8	15.7
		2nd (14.00 - 22.00)	65	76			14.00-18.00	5.8	5.2	19.4	18.0
							18.00-22.00	4.6	7.9	18.4	25.9
		3rd (22.00 - 06.00)	58	64			22.00-02.00	3.8	7.1	14.0	19.4
							02.00-06.00	4.2	5.2	15.0	15.8
		24 hour Average	**61**	**66**	_	_		**4.7**	**5.7**	**16.5**	**18.2**
3	M/s. Prakasam Milk Producer Company Ltd.(Ongole Dairy).	I st (06.00 - 14.00)	64	60	–	–	06.00-10.00	4.1	4.3	15.5	14.6
							10.00-14.00	4.4	4.6	16.2	15.3
		2nd (14.00 - 22.00)	79	72			14.00-18.00	4.9	5.0	18.6	17.5
							18.00-22.00	4.5	7.4	19.5	28.5
		3rd (22.00 - 06.00)	60	63			22.00-02.00	3.2	6.5	14.0	20.1
							02.00-06.00	3.6	5.2	15.0	16.8
		24 hour Average	**68**	**65**	_	_		**4.1**	**5.5**	**16.5**	**18.8**
Average values of Ongole town			**65**	**67**				**4.3**	**5.7**	**16.1**	**19.2**
Standard (24 hour Average)			**100**		**60**			**80**		**80**	

All values are expressed in $\mu g/M^3$

Remarks: Observed hike in the concentrations NO2 during Deepavali day in comparison with that of the normal day values. But, found little impact on the concentrations of PM10 & SO2.

ANNEXURE- I

AMBIENT AIR QUALITY MONITORING DATA - DEEPAVALI, 2020

Tirumala town

S. No.	Location	Shift	RSPM (PM10)		PM 2.5		Time	SO_2		NO_2	
			09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)		09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)	09.11.2020 (Normal Day)	14.11.2020 (Deepavali Day)
1	GNC building (Near toll gate-CAAQM station.), Tirumala.	I st (06.00 - 14.00)	107	17	61	18	06.00-10.00	6.5	5.1	10.1	7.4
							10.00-14.00	7.5	3.8	22.9	11.6
		2nd (14.00 - 22.00)	97	34			14.00-18.00	7.8	3.2	24.2	15.6
							18.00-22.00	6.6	6.6	34.7	19.5
		3rd (22.00 - 06.00)	79	41			22.00-02.00	4.9	4.0	21.5	14.7
							02.00-06.00	4.8	2.4	27.5	13.4
24 hour Average			**94**	**31**	**61**	**18**		**6.4**	**4.2**	**23.5**	**13.7**
Standard (24 hour Average)			**100**		**60**			**80**		**80**	

All values are expressed in µg/M^3

Remarks: Tirumala town is a pilgrimage center where, generally there will not bursting of fire crackers takes place during Deepavali festival. Hence, the quality of ambient air generally depend upon the other local factors.

Yerraguntla town

1	Guest house of India Cements ltd,Yerraguntla	I st (06.00 - 14.00)	50	95	–	–	06.00-10.00	6.0	7.2	15.5	17.8
							10.00-14.00	6.8	9.1	19.5	20.4
		2nd (14.00 - 22.00)	64	86			14.00-18.00	7.1	16.0	17.8	25.1
							18.00-22.00	6.5	23.8	16.5	33.2
		3rd (22.00 - 06.00)	41	56			22.00-02.00	5.4	23.9	15.5	27.1
							02.00-06.00	4.7	13.0	13.7	18.7
24 hour Average			**52**	**79**				**6.1**	**15.5**	**16.4**	**23.7**
Standard (24 hour Average)			**100**		**60**			**80**		**80**	

All values are expressed in µg/M^3

Remarks: Observed hike in the concentrations of PM10, SO2 and NO2 values during Deepavali day in comparison with that of normal day values. This may be attributed to firing of crackers on Deepavali day to some extent. Also, the station is located in the close proximity of cement industries. Ambient air quality at this location is also influenced by the activities of cement industries.

Pydibheemavaram

1	SAMKRG Pistons quarters, IDA, Pydibheemavaram	I st (06.00 - 14.00)	98	173	31	63	06.00-10.00	7	11	18	17
							10.00-14.00	10	16	23	23
		2nd (14.00 - 22.00)	156	215			14.00-18.00	14	14	28	21
							18.00-22.00	11	18	24	25
		3rd (22.00 - 06.00)	41	143			22.00-02.00	9	13	21	23
							02.00-06.00	6	13	19	20
24 hour Average			**98**	**177**	**31**	**63**		**10**	**14**	**22**	**22**
Standard (24 hour Average)			**100**		**60**			**80**		**80**	

All values are expressed in µg/M^3

Remarks: Observed hike in the concentrations of PM10, PM2.5, SO2 and NO2 values during Deepavali day in comparison with that of normal day values. This may be attributed to firing of crackers on Deepavali day to some extent. Also, the station is located in the Industrial Estate. Ambient air quality at this location is also influenced by the activities of various industries.

Bobbili											
1	APIIC Building at IDA, Bobbili growth center.	I st (06.00 - 14.00)	62	100	25	36	06.00-10.00	9	10	19	14
							10.00-14.00	13	13	24	17
		2nd (14.00 - 22.00)	58	151			14.00-18.00	11	11	20	18
							18.00-22.00	9	14	16	21
		3rd (22.00 - 06.00)	59	98			22.00-02.00	7	15	13	21
							02.00-06.00	7	8	15	13
24 hour Average			**60**	**116**	**25**	**36**		**9**	**12**	**18**	**17**
Standard (24 hour Average)			**100**		**60**			**80**		**80**	
All values are expressed in µg/M3											
Remarks: Observed hike in the concentrations of PM10, PM2.5, SO2 and NO2 values during Deepavali day in comparison with that of normal day values. This may be attributed to firing of crackers on Deepavali day to some extent. Also, the station is located in the Industrial Estate. Ambient air quality at this location is also influenced by the activities of various industries.											
Velagapudi, Amaravati											
1	Velagapudi (CAAQM Station)	I st (06.00 - 14.00)	119	60	55	43	06.00-10.00	10.6	9.7	21.6	16.1
							10.00-14.00	35.9	5.5	23.8	8.6
		2nd (14.00 - 22.00)	100	102			14.00-18.00	29.6	13.7	12.3	9.2
							18.00-22.00	17.3	22.0	26.6	17.3
		3rd (22.00 - 06.00)	112	79			22.00-02.00	19.1	22.3	22.5	9.9
							02.00-06.00	12.8	21.0	21.2	7.5
24 hour Average			**110**	**80**	**55**	**43**		**20.9**	**15.7**	**21.3**	**11.4**
Standard (24 hour Average)			**100**		**60**			**80**		**80**	
All values are expressed in µg/M3											
Remarks: Observed no impact of bursting of fire crackers on air quality during Deepavali at this location.											

Annexure - II

Noise monitoring data during Deepavali festival- 2020

Tirupathi town

S. No.	Name of the station	Category	Time Duration (Hr)	Pre-Deepavali Day (09.11.2020)			Deepavali Day (14.11.2020)		
				L_{min}	L_{max}	Leq db(A)	L_{min}	L_{max}	Leq db(A)
1	Balaji Colony	Residential	18:00 -19:00	50.2	93.6	**67.6**	51.9	125.7	**92.4**
			19:00-20:00	51.4	96.3	**71.6**	58.7	123.3	**94**
2	N.T.Road	Residential	20:00-21:00	46.4	97.1	**75.5**	57.8	118.5	**90.3**
			21:00-22:00	45.3	94.6	**74.5**	50.4	111.6	**82.0**
3	S.V.University	Sensitive	11:00-23:00	49.9	86.6	**63.0**	42.9	77.0	**68.4**
			23:00-24:00	48.4	87.8	**63.8**	42.8	84.3	**65.8**
4	S.V.Campus, School	Sensitive	14:00-15:00	61.6	89.0	**69.4**	57.4	94.4	**73.7**
			15:00-16:00	61.0	85.1	**70.8**	56.0	101.0	**74.5**
5	Municipal Office	Commercial	06:00-07:00	58.3	85.6	**68.3**	61.2	89.1	**75.1**
			07:00-08:00	61	85.6	**69.1**	60.6	87.2	**78.2**
6	Gandhi Road	Commercial	08:00-09:00	55.2	96	**72.4**	61.3	99.2	**76.8**
			09:00-10:00	60.5	98.7	**77.2**	630	99.1	**77.2**
Average values of Tirupati town :						**70.3**			**79**

Remarks: 12.4 % hike in noise level could be observed during Deepavali day during the period of monitoring in Tirupati town.

Ambient Air Quality standards in respect of Noise

	Industrial Area	Commercial Area	Residential Area	Silence zone
Day time	75	65	55	50
Night time	70	55	45	40

All values are expressed in dB (A) Leq

Day time means 06.00 AM to 10.00 PM

Nighttime means 10.00 PM to 06.00 AM

Annexure - II

Noise monitoring data during Deepavali festival- 2020

Kakinada town

S. No.	Name of the station	Category	Time Duration (Hr)	Pre-Deepavali Day (09.11.2020)			Deepavali Day (14.11.2020)		
				L_{min}	L_{max}	Leq db(A)	L_{min}	L_{max}	Leq db(A)
1	Ramanayyapeta	Residential	18:00-24:00	54.0	85.0	**70.0**	55.0	91.0	**78.0**
2	Suryaraopeta	Industrial	18:00-24:00	53.0	74.0	**66.0**	58.0	88.0	**73.0**
3	Salipeta	Commercial	18:00-24:00	65.0	82.0	**72.0**	66.0	89.0	**79.0**
4	JNTU Campus	Sensitive	18:00-24:00	49.0	71.0	**63.0**	60.0	89.0	**75.0**
Average values of Kakinada town :						**67.8**			**76.3**

Remarks: 12.5 % hike in noise level could be observed during Deepavali day during the said period of monitoring in Kakinada town.

Ambient Air Quality standards in respect of Noise

	Industrial Area	Commercial	Residential Area	Silence zone
Day time	75	65	55	50
Night time	70	55	45	40

All values are expressed in dB (A) Leq

Day time means 06.00 AM to 10.00 PM

Nighttime means 10.00 PM to 06.00 AM

Annexure - II

Noise monitoring data during Deepavali festival- 2020

Vizianagaram town

S. No.	Name of the station	Category	Time Duration (Hr)	Pre-Deepavali Day (09.11.2020)			Deepavali Day (14.11.2020)		
				L_{min}	L_{max}	Leq db(A)	L_{min}	L_{max}	Leq db(A)
1	RO-building, Thotapalem.	Residential	18:00 -18:30	57.4	75.9	**63.4**	71.4	93.6	**79.9**
			21:00-21:30	56.8	77.8	**63.0**	61.6	104.3	**81.3**
2	Kota Junction	Commercial	19:10-19:40	70.2	79.8	**74.3**	71.6	81.1	**77.3**
			22:10-22:40	52.9	53.6	**74.3**	71.6	81.1	**77.3**
3	Mayuri Junction		18:35-19:05	70.4	89	**79.2**	69.6	79.9	**74.5**
			21:35-22:05	64.4	74.4	**69.5**	56.5	72.7	**74.5**
4	Three Lamp Junction	Residential	19:50-20:20	77.5	83.8	**79.6**	77.2	91.2	**84.8**
			22:50-23:20	53.4	55.6	**54.2**	57	74.8	**64.2**
5	Municipal Office	Commercial	20:25-20:55	73.2	82.6	**76.2**	69.1	82.1	**74.4**
			23:25-23:55	53.3	54	**53.6**	50	54.4	**52.0**
Average values of Vizianagaram town :						**68.7**			**74**

Remarks: 7.7 % hike in noise level could be observed during Deepavali day during the said period of monitoring in Vizianagaram town.

Ambient Air Quality standards in respect of Noise

	Industrial Area	Commercial	Residential Area	Silence zone
Day time	75	65	55	50
Night time	70	55	45	40

All values are expressed in dB (A) Leq

Day time means 06.00 AM to 10.00 PM

Nighttime means 10.00 PM to 06.00 AM

Annexure - II

Noise monitoring data during Deepavali festival- 2020

Visakhapatnam city

S. No.	Name of the station	Category	Time Duration (Hr)	Pre-Deepavali Day (09.11.2020)			Deepavali Day (14.11.2020)		
				L_{min}	L_{max}	Leq db(A)	L_{min}	L_{max}	Leq db(A)
1	St.Anthony School	Silence Zone	18:00 -18:30	56.2	88.9	**71.9**	56.2	85.4	**70.0**
			22:23-22:38	45.8	76	**61.8**	49.4	88.2	**66.1**
2	Pandurangapuram	Residential Zone	18:50-19:20	51.3	88.9	**69.2**	50.5	85.9	**67.4**
			22:44-22:59	43.4	78.0	**62.5**	49.4	92.9	**68.2**
3	King George Hospital	Silence Zone	19:45-20:15	47.5	83.0	**66.5**	59.5	96.8	**73.9**
			23:07-23:22	72.4	72.8	**57.4**	41.2	78.1	**59.3**
4	Kurpam Market	Commercial Zone	20:25-20:55	56.4	94.4	**73.3**	61.4	109.2	**88.7**
			23:29-23:44	49.1	79.6	**62.7**	39.9	81.5	**58.0**
5	Jagadamba Junction	Commercial Zone	21:10-21:40	57.9	94.6	**73.8**	59.5	95.4	**75.6**
			23:51-24:06	51.1	76.9	**62.1**	41.1	80.5	**63.9**
6	RTC Complex	Commercial Zone	21:46-22:16	62.5	94.2	**72.6**	62.2	91.3	**70.8**
			24:10-24:25	43.5	81.8	**64.8**	49.4	78.6	**64.7**
Average values of Visakhapatnam city:						**66.6**			**68.9**

Remarks: 3.5 % hike in noise level could be observed during Deepavali day during the said period in Visakhapatnam City.

Ambient Air Quality standards in respect of Noise

	Industrial Area	Commercial	Residential Area	Silence zone
Day time	75	65	55	50
Night time	70	55	45	40

All values are expressed in dB (A) Leq

Day time means 06.00 AM to 10.00 PM

Nighttime means 10.00 PM to 06.00 AM

Annexure - II

Noise monitoring data during Deepavali festival- 2020

Vijayawada city

S. No.	Name of the station	Category	Time Duration (Hr)	Pre-Deepavali Day (09.11.2020)			Deepavali Day (14.11.2020)		
				L_{min}	L_{max}	Leq db(A)	L_{min}	L_{max}	Leq db(A)
1	Benz Circle	Commercial	18:00 -19:00	46.3	72.4	**61.9**	66.9	99.8	**79.7**
			19:00-20:00	50.5	72.2	**63.5**	64.6	105.1	**80.9**
			20:00-21:00	58.9	84.3	**72.3**	82.1	102.2	**92.3**
			21:00-22:00	59.3	85.2	**74.0**	77.5	108.6	**89.6**
			22:00-23:00	50.2	78.1	**67.0**	66.9	99.1	**82.5**
			23:00-24:00	40.3	70.7	**61.9**	60.9	87.4	**78.5**
2	Indian Medical Assciation Hall (IMAH)	Commercial	18:00 -19:00	48.8	82.5	**60.2**	50.8	98.3	**74.6**
			19:00-20:00	52.2	72.5	**60.2**	59.7	92.9	**77.0**
			20:00-21:00	53.7	80.2	**65.4**	80.5	102.6	**89.6**
			21:00-22:00	40.1	72.4	**61.9**	62.8	102.3	**80.0**
			22:00-23:00	49.2	67.8	**58.0**	59.9	90.1	**78.2**
			23:00-24:00	45.7	64.9	**58.7**	56.2	87.0	**69.6**
3	Yenamalakuduru	Residential	18:00 -19:00	50.6	67.8	**57.8**	48.3	72.4	**77.1**
			19:00-20:00	49.2	71.5	**61.5**	50.5	72.2	**79.2**
			20:00-21:00	51.0	75.2	**63.8**	58.9	84.3	**83.6**
			21:00-22:00	53.6	72.5	**62.7**	59.3	85.2	**82.1**
			22:00-23:00	48.2	70.2	**59.3**	58.2	78.1	**77.8**
			23:00-24:00	44.4	66.0	**47.2**	40.3	70.7	**74.4**
Average values of Vijayawada City :						**62**			**80.3**

Remarks: 30 % hike in noise level could be observed during Deepavali day during the said period of monitoring in Vijayawada City.

Ambient Air Quality standards in respect of Noise

	Industrial Area	Commercial	Residential Area	Silence zone
Day time	75	65	55	50
Night time	70	55	45	40

All values are expressed in dB (A) Leq

Day time means 06.00 AM to 10.00 PM

Nighttime means 10.00 PM to 06.00 AM

Annexure - II

Noise monitoring data during Deepavali festival- 2020

Nellore town

S. No.	Name of the station	Category	Time Duration (Hr)	Pre-Deepavali Day (09.11.2020)			Deepavali Day (14.11.2020)		
				L_{min}	L_{max}	Leq db(A)	L_{min}	L_{max}	Leq db(A)
1	On Terrace of Regional office	Residential	18:00 -19:00	55.2	61.5	**59.7**	59.8	67.2	**63.4**
			19:00-20:00	58.2	64.2	**61.9**	64.0	66.2	**61.2**
			20:00-21:00	60.2	65.2	**62.9**	65.1	68.2	**60.2**
			21:00-22:00	60.2	68.5	**66.5**	61.2	67.5	**65.7**
			22:00-23:00	57.5	61.4	**60.0**	Rain	Rain	**Rain**
			23:00-24:00	53.8	57.2	**55.6**	Rain	Rain	**Rain**
2	Chandramouli Nagar	Residential	18:00 -19:00	48.2	50.2	**49.5**	50.5	53.8	**51.9**
			19:00-20:00	47.8	52.6	**50.6**	50.8	55.4	**52.5**
			20:00-21:00	49.6	53.6	**51.5**	53.2	55.8	**54.3**
			21:00-22:00	49.8	55.6	**52.2**	51.0	57.8	**54.8**
			22:00-23:00	50.8	54.5	**52.7**	Rain	Rain	**Rain**
			23:00-24:00	47.5	51.2	**49.5**	Rain	Rain	**Rain**
3	Dr. PV. Ramachandra Reddy Hospital.	Commercial/ Sensitive	18:00 -19:00	49.6	52.3	**50.7**	51.8	57.5	**54.3**
			19:00-20:00	46.2	53.5	**50.3**	49.6	55.9	**53.5**
			20:00-21:00	47.5	52.6	**50.2**	50.8	56.7	**54.9**
			21:00-22:00	47.3	53.6	**50.0**	50.9	58.5	**55.9**
			22:00-23:00	46.2	52.6	**49.0**	Rain	Rain	**Rain**
			23:00-24:00	45.8	50.2	**48.1**	Rain	Rain	**Rain**
Average values of Nellore town:						**53.9**			**56.8**

Remarks: 5.4 % hike in noise level could be observed during Deepavali day during the said period of monitoring in Nellore town.

Ambient Air Quality standards in respect of Noise

	Industrial Area	Commercial Area	Residential Area	Silence zone
Day time	75	65	55	50
Night time	70	55	45	40

All values are expressed in dB (A) Leq

Day time means 06.00 AM to 10.00 PM

Nighttime means 10.00 PM to 06.00 AM

Annexure - II

Noise monitoring data during Deepavali festival- 2020

Ongole town

S. No.	Name of the station	Category	Time Duration (Hr)	Pre-Deepavali Day (09.11.2020)			Deepavali Day (14.11.2020)		
				L_{min}	L_{max}	Leq db(A)	L_{min}	L_{max}	Leq db(A)
1	Terrace of Municipal Corporation.	Commercial/ Residential	18:00 -19:00	62.4	70.9	**67.7**	68.4	82.4	**76.0**
			19:00-20:00	63.3	71.6	**67.5**	69.8	86.9	**75.9**
			20:00-21:00	64.2	69.6	**67.3**	70.6	89.8	**82.3**
			21:00-22:00	63.9	71.1	**68.4**	69.6	78.9	**75.1**
			22:00-23:00	60.6	64.5	**62.9**	68.4	83.8	**75.7**
			23:00-24:00	60.1	63.5	**62.1**	65.6	69.8	**67.5**
2	Terrace of Sri Nilayam, Sambasiva Nagar.	Residential	18:00 -19:00	68.6	83.9	**76.9**	69.8	84.5	**78.1**
			19:00-20:00	69.9	86.8	**80.7**	67.2	88.4	**80.8**
			20:00-21:00	68.9	85.6	**80.9**	68.4	90.6	**83.3**
			21:00-22:00	67.5	81.6	**78.9**	69.1	88.6	**83.6**
			22:00-23:00	65.9	70.2	**68.1**	66.2	86.1	**78.8**
			23:00-24:00	64.9	69.5	**67.4**	65.6	69.0	**66.9**
3	Terrace of Prakasam milk producer Company.	Residential	18:00 -19:00	75.1	81.2	**78.6**	77.0	81.6	**80.2**
			19:00-20:00	74.5	80.6	**77.9**	75.8	82.9	**79.8**
			20:00-21:00	76.8	81.2	**78.6**	76.2	84.8	**78.0**
			21:00-22:00	75.6	79.9	**78.3**	73.1	83.1	**76.1**
			22:00-23:00	72.9	78.8	**76.5**	69.6	75.1	**72.3**
			23:00-24:00	71.6	77.3	**75.5**	68.7	71.6	**69.7**
Average values of Ongole town:						**72.8**			**76.6**

Remarks: 5.3 % hike in noise level could be observed during Deepavali day during the said period of monitoring in Vijayawada Ongole town.

Ambient Air Quality standards in respect of Noise

	Industrial Area	Commercial	Residential Area	Silence zone
Day time	75	65	55	50
Night time	70	55	45	40

All values are expressed in dB (A) Leq

Day time means 06.00 AM to 10.00 PM

Nighttime means 10.00 PM to 06.00 AM

Annexure - II

Noise monitoring data during Deepavali festival- 2020

Eluru town

S. No.	Name of the station	Category	Time Duration (Hr)	Pre-Deepavali Day (09.11.2020)			Deepavali Day (14.11.2020)		
				L_{min}	L_{max}	Leq db(A)	L_{min}	L_{max}	Leq db(A)
1	Ashok Nagar	Residential	18:00 -18:45	42.8	74.2	**58.5**	45.2	95.6	**70.4**
2	District Govt Hospital.	Sensitive	18:50 -19:20	41.0	65.1	**53.1**	49.8	77.8	**63.8**
3	R.R Pet	Residential	19:30-20:10	48.8	88.5	**68.7**	54.0	96.0	**75.0**
4	Fire Station Center.	Residential	20:20-20:50	42.6	76.8	**59.7**	56.2	89.5	**72.9**
5	Thoorpu Veedhi, Eastern Street.	Residential	21:00-21;40	41.2	67.6	**54.4**	60.2	85.2	**72.7**
6	Industrial Park	Industrial	22:00-22:50	58.2	74.5	**66.4**	59.2	92.9	**76.1**
			Average values of Eluru town:			**60.1**			**71.8**

Remarks: 19.5% hike in noise level could be observed during Deepavali day during the said period of monitoring in Eluru town.

Ambient Air Quality standards in respect of Noise

	Industrial Area	Commercial Area	Residential Area	Silence zone
Day time	75	65	55	50
Night time	70	55	45	40

All values are expressed in dB (A) Leq

Day time means 06.00 AM to 10.00 PM

Nighttime means 10.00 PM to 06.00 AM

Annexure - II

Noise monitoring data during Deepavali festival- 2020

Guntur town

S. No.	Name of the station	Category	Time Duration (Hr)	Pre-Deepavali Day (09.11.2020)			Deepavali Day (14.11.2020)		
				L_{min}	L_{max}	Leq db(A)	L_{min}	L_{max}	Leq db(A)
1	Lakshmi Puram	Residential	18:00 -19:00	62.8	75.5	**68.6**	58.5	85.5	**86.8**
			19:00-20:00	60.6	78.5	**68.7**	64.4	94.8	**96.8**
			20:00-21:00	58.4	82.6	**77.6**	68.4	98.4	**95.6**
			21:00-22:00	61.5	79.6	**74.0**	66.4	96.4	**91.4**
			22:00-23:00	58.8	81.4	**71.1**	64.8	99.7	**93.1**
			23:00-24:00	57.6	77.8	**68.2**	58.4	86.4	**79.8**
2	Brodipet	Commercial	18:00 -19:00	58.8	74.6	**73.0**	56.8	81.5	**78.0**
			19:00-20:00	56.4	78.5	**79.7**	60.5	94.6	**91.0**
			20:00-21:00	61.6	81.6	**74.5**	64.4	98.8	**95.1**
			21:00-22:00	58.4	76.9	**72.1**	66.4	96.6	**87.8**
			22:00-23:00	56.6	80.6	**80.0**	62.6	84.7	**76.9**
			23:00-24:00	54.6	78.8	**72.6**	58.8	80.6	**72.5**
3	Brundhavan Gardens.	Sensitive area	18:00 -19:00	56.6	76.8	**70.2**	58.8	80.6	**74.5**
			19:00-20:00	60.6	80.6	**75.5**	56.6	88.6	**88.7**
			20:00-21:00	58.8	78.5	**68.9**	60.8	98.7	**96.5**
			21:00-22:00	54.6	72.6	**65.0**	62.6	96.4	**93.6**
			22:00-23:00	56.6	76.8	**68.4**	58.8	94.6	**89.2**
			23:00-24:00	52.7	74.6	**66.4**	54.6	84.6	**77.6**
			Average values of Guntur town:			**71.9**			**86.9**

Remarks: 20.9 % hike in noise level could be observed during Deepavali day during the said period of monitoring in Guntur town.

Ambient Air Quality standards in respect of Noise

	Industrial Area	Commercial Area	Residential Area	Silence zone
Day time	75	65	55	50
Night time	70	55	45	40

All values are expressed in dB (A) Leq

Day time means 06.00 AM to 10.00 PM

Nighttime means 10.00 PM to 06.00 AM

Annexure - II

Noise monitoring data during Deepavali festival- 2020

Kurnool town

S. No.	Name of the station	Category	Time Duration (Hr)	Pre-Deepavali Day (09.11.2020)			Deepavali Day (14.11.2020)		
				L_{min}	L_{max}	Leq db(A)	L_{min}	L_{max}	Leq db(A)
1	Govt Hospital	Sensitive	19:00 -20:00	67.2	79.1	**71.4**	63.8	93.7	**75.5**
			21:00-22:00	65.9	78.9	**70.7**	61.4	95.4	**81.2**
			23:00 -24:00	67.1	79.9	**72.5**	62.2	79.3	**69.9**
2	Montessori High School	Sensitive	18:00 -19:00	64.7	81.2	**71.3**	63.6	92.3	**74.9**
			20:00-21:00	61.1	73.3	**67.6**	45.4	85.5	**64.7**
			22:00-23:00	60.2	69.6	**65.0**	43.2	80.8	**60.8**
3	Venkataramana colony.	Residential	18:00 -19:00	58.3	82.6	**71.9**	59.9	98.2	**75.1**
			20:00-21:00	63.5	77.3	**69.4**	60.1	93.7	**74.5**
			22:00-23:00	62.1	83.1	**71.5**	58.2	97.5	**73.2**
4	Krishna nagar	Residential	18:00 -19:00	50.2	68.4	**59.6**	53.5	83.8	**60.9**
			20:00-21:00	56.4	74.8	**63.8**	53.2	81.4	**62.0**
			22:00-23:00	50.7	62.5	**55.4**	50.8	63.3	**56.8**
5	"C" Camp	Commercial	19:00 -20:00	70.6	83.0	**76.0**	60.3	84.3	**71.5**
			21:00-22:00	70.3	83.4	**76.4**	51.5	67.5	**58.7**
			23:00 -24:00	59.6	85.6	**73.2**	47.6	61.3	**52.6**
6	Rajvihar Centre	Commercial	19:00 -20:00	64.4	81.5	**70.8**	64.8	96.4	**73.4**
			21:00-22:00	64.2	80.2	**69.7**	63.4	77.7	**71.5**
			23:00 -24:00	64.2	80.6	**70.1**	64.0	77.1	**71.3**
Average values of Kurnool town :						**69.2**			**68.3**

Remarks: Impact of burning of crackers during Deepavali festival, 2020 in Kurnool town in minimal.

Ambient Air Quality standards in respect of Noise

	Industrial Area	Commercial Area	Residential Area	Silence zone
Day time	75	65	55	50
Night time	70	55	45	40

All values are expressed in dB (A) Leq

Day time means 06.00 AM to 10.00 PM

Nighttime means 10.00 PM to 06.00 AM

Annexure - II

Noise monitoring data during Deepavali festival- 2020

Srikakulam town

S. No.	Name of the station	Category	Time Duration (Hr)	Pre-Deepavali Day (09.11.2020)			Deepavali Day (14.11.2020)		
				L_{min}	L_{max}	Leq db(A)	L_{min}	L_{max}	Leq db(A)
1	Near Municipal Corporation Office,	Commercial	18:00 -19:00				64.6	110	**93.1**
			21:40 - 22:30				58.4	76.2	**75.7**
2	Near District Co-oparative office	Commercial	19:15 -20:15				66.8	102.4	**87.6**
			22:40-23:10				45.2	64.4	**58.4**
3	Near APIIC building, Kushalapuram.	Residential	20:20 -21:20				56.2	88.4	**76.8**
			23:20-23:50				64.3	76.4	**62.5**
			Average values of Srikakulam town :						**75.7**

Remarks: Noise monitoring could not be carried out on normal day (09.11.2020) due to development of technical snag in the equipment. However, the noise levels recorded on Deepavali day found to exceeding the standard limits stipulated for silence, residential and commercial zones during the period of monitoring in Srikakulam town.

Ambient Air Quality standards in respect of Noise

	Industrial Area	Commercial	Residential Area	Silence zone
Day time	75	65	55	50
Night time	70	55	45	40

All values are expressed in dB (A) Leq

Day time means 06.00 AM to 10.00 PM

Nighttime means 10.00 PM to 06.00 AM

-विशेष दूत से-

बिहार राज्य प्रदूषण नियंत्रण पर्षद्

परिवेश भवन, पाटलिपुत्र औद्योगिक क्षेत्र, पटना-800 010

पत्रांक- पटना, दिनांक:-

प्रेषक,

डॉ. अशोक कुमार घोष,
अध्यक्ष।

सेवा में,

1. मुख्य सचिव,
   बिहार सरकार।
2. पुलिस महानिदेशक,
   बिहार।

विषय:-माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश के अनुपालन में राज्य के तीन प्रदूषित शहरों (Non Attainment Cities) में पटाखों की बिक्री एवं उपयोग पर संपूर्ण प्रतिबंध लगाने के संबंध में।

महोदय,

उपरोक्त विषयक सूचित करना है कि माननीय राष्ट्रीय हरित अधिकरण, प्रिंसिपल बेंच, नई दिल्ली द्वारा ओ.ए. न0.- 249/2020 के मामले में दिनांक 05 नवम्बर, 2020 को पारित आदेश में दिल्ली एन.सी.आर के अतिरिक्त देश के वैसे सभी शहरों जहाँ गत नवम्बर, 2019 के दौरान औसत परिवेशीय वायु गुणवत्ता खराब (Poor- 201-300); एवं उससे उपर की श्रेणी में थी, में किसी प्रकार के पटाखों (Fire Crackers) की बिक्री अथवा उपयोग पर पूर्ण प्रतिबंध लगाने का निदेश दिया गया है। सुलभ संकेत हेतु आदेश की प्रति संलग्न है।

ज्ञातव्य है कि बिहार के तीन प्रदूषित शहरों यथा- पटना, गया व मुजफ्फरपुर में गत नवम्बर, 2019 के दौरान वायु प्रदूषण का स्तर क्रमश: बहुत खराब (Very Poor), खराब(Poor) व बहुत खराब (Very Poor) पाया गया था। अत: उपरोक्त निदेश के आलोक में राज्य के पटना, गया व मुजफ्फरपुर में पटाखों की बिक्री एवं उपयोग को पूर्णत: प्रतिबंधित किया जाना है।

उपरोक्त आदेश में यह भी निदेशित है कि वैसे शहर जहां वायु गुणवत्ता स्तर 'थोड़ा' प्रदूषित (Moderately Polluted- 101-200) श्रेणी अथवा इससे निम्न श्रेणी में आते हैं, वहां केवल 'हरित पटाखे' (Green Crackers) की ही बिक्री की जा सकेगी;

ऐसे शहरों में जहां पटाखें की बिक्री/उपयोग प्रतिबंधित नहीं है, वहां दीपावली, छठ, नव वर्ष, क्रिसमस आदि के समय पटाखे राज्य सरकार द्वारा निर्धारित मात्र दो घंटो तक ही चलाये जा सकेंगे। यदि सरकार द्वारा समय निर्धारित नहीं किया जाता है तो आदेशानुसार दीवाली एवं गुरू पर्व पर रात्रि

08 बजे से रात्रि 10 बजे तक; छठ में प्रात: 06 बजे से 08 बजे तक एवं क्रिसमस एवं नव वर्ष के दिन मध्य रात्रि 11:55 से मध्य रात्रि 12:30 पटाखे छोड़े जा सकेंगे।

माननीय राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश में सभी संबंधित राज्यों के मुख्य सचिवों एवं पुलिस महानिदेशकों को इस आदेश के प्रवर्त्तन हेतु सभी संबंधित जिला पदाधिकारियों एवं पुलिस अधीक्षकों, को समुचित मार्ग-दर्शिका जारी करते हुए आदेश जारी करने का निदेश दिया गया है।

अत: उपरोक्त वर्णित तीन शहरों यथा- पटना, गया एवं मुजफ्फरपुर में पटाखों की बिक्री एवं उपयोग पर पूर्ण प्रतिबंध लगाये जाने एवं अन्य शहरों हेतु माननीय राष्ट्रीय हरित अधिकरण द्वारा पारित निदेश के अक्षरसः अनुपालन के लिये संबंधित पदाधिकारियों को आवश्यक आदेश जारी करने की कृपा करना चाहेंगे।

संलग्नः यथा उपरोक्त।

विश्वासभाजन,

ह/-
(अशोक कुमार घोष)
अध्यक्ष।

ज्ञापांक पटना, दिनांक

प्रतिलिपि: अपर मुख्य सचिव, गृह विभाग, बिहार सरकार को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

ह/-
(अशोक कुमार घोष)
अध्यक्ष।

ज्ञापांक पटना, दिनांक

प्रतिलिपि: प्रधान सचिव पर्यावरण, वन एवं जलवायु परिवर्त्तन विभाग, बिहार सरकार को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

ह/-
(अशोक कुमार घोष)
अध्यक्ष।

ज्ञापांक 1514 पटना, दिनांक 10.11.2020

प्रतिलिपि: राज्य के सभी जिला पदाधिकारी / सभी वरीय पुलिस अधीक्षक/ सभी पुलिस अधीक्षक को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

अशोक घोष 10/11/20
(अशोक कुमार घोष)
अध्यक्ष।

EPABX: 0612-2261250/2262265, Fax: 0612-2261050
E-mail: bspcb@yahoo.com, Website http://bspcb.bih.nic.in

बिहार राज्य प्रदूषण नियंत्रण पर्षद्

परिवेश भवन, पाटलीपुत्र औद्योगिक क्षेत्र, पटना-800 010
दूरभाष नं0-0612-2261250/2262265, फैक्स-0612-2261050 वेबसाईट-http://bspcb.bih.nic.in.

पत्रांक:- पटना, दिनांक :-

प्रेषक,

एस. चन्द्रशेखर, भा0व0से0,
सदस्य सचिव।

सेवा में,

1. सभी जिला पदाधिकारी,
2. सभी वरीय पुलिस अधीक्षक एवं पुलिस अधीक्षक, बिहार।

विषय: माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश के अनुपालन में राज्य के तीन प्रदूषित शहरों (Non-Attainment Cities) में पटाखों की बिक्री एवं उपयोग पर संपूर्ण प्रतिबंध एवं अन्य शहरों में 2 घंटों के लिए हरित पटाखें छोड़े जाने के संबंध में।

प्रसंग :- पर्षद् के पत्रांक 1514 दिनांक 10.11.2020.

महाशय,

उपरोक्त प्रासंगिक विषय के संबंध में सूचित करना है कि माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0 ए0 न0- 249/2020 के मामले में दिनांक 05.11.2020 को पारित आदेश में दिल्ली एन0 सी0 आर0 एवं देश के वैसे शहरों जहाँ कि परिवेशीय वायु गुणवत्ता गत नवम्बर, 2019 में खराब (AQI 200 से ज्यादा) पायी गयी थी, पटाखों की बिक्री एवं उपयोग पर पूर्ण प्रतिबंध लगाने का निदेश दिया गया था। बिहार के तीन शहरों पटना, गया एवं मुजफ्फरपुर गत नवम्बर, 2019 में वायु प्रदूषण स्तर खराब एवं बहुत खराब स्तर पर होने के कारण इन शहरों में पटाखों की बिक्री एवं उपयोग पूर्णत: प्रतिबंधित किया गया था। उन अन्य शहरों, जिसमें वायु गुणवत्ता मध्यम श्रेणी (Moderate) में है उनमें हरित पटाखें की बिक्री एवं उपयोग किया जाना था एवं इन शहरों में पटाखों का उपयोग दीपावली एवं गुरूपर्व पर रात्रि 8 बजे से 10 बजे तक, छठ पर्व में प्रात: 6 बजे से 8 बजे तक एवं क्रिसमस तथा नव वर्ष के दिन मध्य रात्रि 11:55 बजे से मध्य रात्रि 12:30 तक हरित पटाखे छोड़े जा सकते है। तदनुसार पर्षद द्वारा भी इसकी सूचना पर्षद् पत्रांक 1514 दिनांक 10.11.2020 के माध्यम से आपको उपलब्ध करायी गयी थी।

इस संबंध में केन्द्रीय प्रदूषण नियंत्रण पर्षद, दिल्ली द्वारा माननीय अधिकरण के आदेश के अनुपालन प्रतिवेदन (Action Taken Report) की माँग की गयी है।

अत: अनुरोध है कि माननीय राष्ट्रीय हरित अधिकरण के प्रासंगिक आदेश का अुनपालन प्रतिवेदन (Action Taken Report) दिनांक 23.11.2020 तक पर्षद् को उपलब्ध कराने की कृपा करें। जिससे अनुपालन प्रतिवेदन ससमय केन्द्रीय प्रदूषण नियंत्रण पर्षद् को उपलब्ध कराया जा सके। **विदित है कि उक्त वाद की अगली सुनवाई दिनांक 01.12.2020 को निर्धारित है।**

विश्वासभाजन,
ह0/-
(एस. चन्द्रशेखर)
सदस्य सचिव

ज्ञापांक: 1548 पटना, दिनांक: 18.11.2020

प्रतिलिपि: मुख्य सचिव, बिहार सरकार एवं पुलिस महानिदेशक, बिहार को सादर सूचनार्थ एवं आवश्यक कार्रवाई हेतु समर्पित।

18/11/20
(एस. चन्द्रशेखर)
सदस्य सचिव

बिहार राज्य प्रदूषण नियंत्रण पर्षद्

परिवेश भवन, पाटलीपुत्र औद्योगिक क्षेत्र, पटना-800 010
दूरभाष नं0-0612-2261250/2262265, फैक्स-0612-2261050 वेबसाईट-http://bspcb.bih.nic.in.

पत्रांक:- पटना, दिनांक :-

प्रेषक,

एस. चन्द्रशेखर, भा0व0से0,
सदस्य सचिव।

सेवा में,

1. सभी जिला पदाधिकारी,
2. सभी वरीय पुलिस अधीक्षक एवं पुलिस अधीक्षक, बिहार।

विषयः माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश के अनुपालन में राज्य के तीन प्रदूषित शहरों (Non-Attainment Cities) में पटाखों की बिक्री एवं उपयोग पर संपूर्ण प्रतिबंध एवं अन्य शहरों में 2 घंटों के लिए हरित पटाखें छोड़े जाने के संबंध में।

प्रसंग :- पर्षद् के पत्रांक 1514 दिनांक 10.11.2020 एवं 1548 दिनांक 18.11.2020.

महाशय,

उपरोक्त प्रासंगिक विषय के संबंध में सूचित करना है कि केन्द्रीय प्रदूषण नियंत्रण पर्षद्, दिल्ली द्वारा माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0 ए0 न0- 249/2020 के मामले में दिनांक 05.11.2020 को पारित आदेश के उल्लंघनकर्त्ताओं के विरूद्ध की गयी कार्रवाई का प्रतिवेदन दिनांक 24.11.2020 तक उपलब्ध कराने का निदेश दिया गया है जिससे उनके द्वारा सूचनाओं का संकलन कर माननीय राष्ट्रीय हरित अधिकरण को अगली सुनवाई दिनांक 01.12.2020 को उपलब्ध कराया जा सके।

अतः अनुरोध है कि उपरोक्त का अनुपालन प्रतिवेदन (Action Taken Report) दिनांक 24.11.2020 को 12 बजे अपराहन तक निश्चित रूप से उपलब्ध कराने का कष्ट करें, जिससे प्रतिवेदन का संकलन कर ससमय केन्द्रीय प्रदूषण नियंत्रण पर्षद्, दिल्ली को उपलब्ध कराया जा सके।

विश्वासभाजन,
ह0/-
(एस. चन्द्रशेखर)
सदस्य सचिव

ज्ञापांक: 1564 पटना, दिनांक: 23-11-2020

प्रतिलिपि: मुख्य सचिव, बिहार सरकार एवं पुलिस महानिदेशक, बिहार को सादर सूचनार्थ एवं आवश्यक कार्रवाई हेतु समर्पित।

23/11/20
(एस. चन्द्रशेखर)
सदस्य सचिव

Hindustan Times
PATNA
WEDNESDAY
NOVEMBER 11, 2020
P-17

सभी संबंधित कृपया ध्यान दें!

वायु प्रदूषण (ध्वनि समेत) पर नियंत्रण हेतु अति आवश्यक सूचना

विभिन्न भौगोलिक गतिविधियों के कारण ठंड के मौसम में वायु प्रदूषण का स्तर बढ़ जाता है जिससे मानव स्वास्थ्य एवं पर्यावरण पर प्रतिकूल असर पड़ता है। ऐसे शहरों में वायु प्रदूषण के स्तर को नियंत्रित रखने हेतु माननीय राष्ट्रीय हरित अधिकरण, प्रिंसिपल बेंच, नई दिल्ली द्वारा मूल आवेदन संख्या 249/2020 में दिनांक 05 नवम्बर, 2020 को सुनवाई के उपरान्त पारित आदेश में निदेश दिया गया है कि :-

1. दिनांक 09-10 नवम्बर की मध्य रात्रि से दिनांक 30-01 दिसम्बर, 2020 की मध्य रात्रि तक देश के वैसे सभी शहरों में, जहां वायु प्रदूषण का स्तर गत वर्ष नवम्बर माह, 2019 के दौरान खराब (Poor-201-300), बहुत खराब (Very Poor-301-400) अथवा गंभीर (Severe-401-500) श्रेणी में पाया गया था, वहां सभी प्रकार के पटाखों (Fire Crackers) की बिक्री अथवा उपयोग पर सम्पूर्ण प्रतिबंध रहेगा।

   ज्ञातव्य है कि बिहार के तीन प्रदूषित शहरों यथा- पटना, गया व मुजफ्फरपुर में गत नवम्बर, 2019 के दौरान वायु प्रदूषण का स्तर क्रमशः बहुत खराब (Very Poor); खराब(Poor) व बहुत खराब (Very Poor) पाया गया था।

   अतः उपरोक्त निदेश के आलोक में राज्य के पटना, गया व मुजफ्फरपुर में पटाखों की बिक्री एवं उपयोग पूर्णतः प्रतिबंधित है।

2. उपरोक्त आदेश में यह भी निदेशित है कि वैसे शहर जहां वायु गुणवत्ता स्तर 'थोड़ा प्रदूषित' (Moderately Polluted-101-200) श्रेणी अथवा इससे निम्न श्रेणी में आते हैं, वहां केवल 'हरित पटाखे'(Green Crackers) की ही बिक्री की जा सकेगी;
3. ऐसे शहरों में जहां पटाखों की बिक्री/उपयोग प्रतिबंधित नहीं है, वहां दीपावली, छठ, नव वर्ष, क्रिसमस आदि के समय पटाखे मात्र दो घंटों तक ही चलाये जा सकेंगे। इन शहरों में दीवाली एवं गुरू पर्व पर रात्रि 08 बजे से रात्रि 10 बजे तक; छठ में प्रातः 06 बजे से प्रातः 08 बजे तक एवं क्रिसमस एवं नव वर्ष के दिन मध्य रात्रि 11:55 से मध्य रात्रि 12:30 बजे तक अथवा इस संबंध में राज्य सरकार द्वारा जारी निर्धारित समयानुसार पटाखे छोड़े जा सकेंगे।

सदस्य–सचिव

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पटना • बुधवार • 11 नवम्बर 2020 • 06

सभी संबंधित कृपया ध्यान दें!

वायु प्रदूषण (ध्वनि समेत) पर नियंत्रण हेतु अति आवश्यक सूचना

विभिन्न भौगोलिक गतिविधियों के कारण ठंड के मौसम में वायु प्रदूषण का स्तर बढ़ जाता है जिससे मानव स्वास्थ्य एवं पर्यावरण पर प्रतिकूल असर पड़ता है। ऐसे शहरों में वायु प्रदूषण के स्तर को नियंत्रित रखने हेतु माननीय राष्ट्रीय हरित अधिकरण, प्रिंसिपल बेंच, नई दिल्ली द्वारा मूल आवेदन संख्या 249/2020 में दिनांक 05 नवम्बर, 2020 को सुनवाई के उपरान्त पारित आदेश में निदेश दिया गया है कि :-

1. दिनांक 09-10 नवम्बर की मध्य रात्रि से दिनांक 30-01 दिसम्बर, 2020 की मध्य रात्रि तक देश के वैसे सभी शहरों में, जहां वायु प्रदूषण का स्तर गत वर्ष नवम्बर माह, 2019 के दौरान खराब (Poor-201-300), बहुत खराब (Very Poor-301-400) अथवा गंभीर (Severe-401-500) श्रेणी में पाया गया था, वहां सभी प्रकार के पटाखों (Fire Crackers) की बिक्री अथवा उपयोग पर सम्पूर्ण प्रतिबंध रहेगा।

   ज्ञातव्य है कि बिहार के तीन प्रदूषित शहरों यथा- पटना, गया व मुजफ्फरपुर में गत नवम्बर, 2019 के दौरान वायु प्रदूषण का स्तर क्रमशः बहुत खराब (Very Poor); खराब(Poor) व बहुत खराब (Very Poor) पाया गया था।

   अतः उपरोक्त निदेश के आलोक में राज्य के पटना, गया व मुजफ्फरपुर में पटाखों की बिक्री एवं उपयोग पूर्णतः प्रतिबंधित है।

2. उपरोक्त आदेश में यह भी निदेशित है कि वैसे शहर जहां वायु गुणवत्ता स्तर 'थोड़ा प्रदूषित' (Moderately Polluted-101-200) श्रेणी अथवा इससे निम्न श्रेणी में आते हैं, वहां केवल 'हरित पटाखे'(Green Crackers) की ही बिक्री की जा सकेगी;
3. ऐसे शहरों में जहां पटाखों की बिक्री/उपयोग प्रतिबंधित नहीं है, वहां दीपावली, छठ, नव वर्ष, क्रिसमस आदि के समय पटाखे मात्र दो घंटों तक ही चलाये जा सकेंगे। इन शहरों में दीवाली एवं गुरू पर्व पर रात्रि 08 बजे से रात्रि 10 बजे तक; छठ में प्रातः 06 बजे से प्रातः 08 बजे तक एवं क्रिसमस एवं नव वर्ष के दिन मध्य रात्रि 11:55 से मध्य रात्रि 12:30 बजे तक अथवा इस संबंध में राज्य सरकार द्वारा जारी निर्धारित समयानुसार पटाखे छोड़े जा सकेंगे।

सदस्य–सचिव

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बुधवार, 11 नवम्बर, 2020
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सभी संबंधित कृपया ध्यान दें!

वायु प्रदूषण (ध्वनि समेत) पर नियंत्रण हेतु अति आवश्यक सूचना

विभिन्न भौगोलिक गतिविधियों के कारण ठंड के मौसम में वायु प्रदूषण का स्तर बढ़ जाता है जिससे मानव स्वास्थ्य एवं पर्यावरण पर प्रतिकूल असर पड़ता है। ऐसे शहरों में वायु प्रदूषण के स्तर को नियंत्रित रखने हेतु माननीय राष्ट्रीय हरित अधिकरण, प्रिंसिपल बेंच, नई दिल्ली द्वारा मूल आवेदन संख्या 249/2020 में दिनांक 05 नवम्बर, 2020 को सुनवाई के उपरान्त पारित आदेश में निदेश दिया गया है कि :-

1. दिनांक 09-10 नवम्बर की मध्य रात्रि से दिनांक 30-01 दिसम्बर, 2020 की मध्य रात्रि तक देश के वैसे सभी शहरों में, जहां वायु प्रदूषण का स्तर गत वर्ष नवम्बर माह, 2019 के दौरान खराब (Poor-201-300), बहुत खराब (Very Poor-301-400) अथवा गंभीर (Severe-401-500) श्रेणी में पाया गया था, वहां सभी प्रकार के पटाखों (Fire Crackers) की बिक्री अथवा उपयोग पर सम्पूर्ण प्रतिबंध रहेगा।

   ज्ञातव्य है कि बिहार के तीन प्रदूषित शहरों यथा- पटना, गया व मुजफ्फरपुर में गत नवम्बर, 2019 के दौरान वायु प्रदूषण का स्तर क्रमशः बहुत खराब (Very Poor); खराब(Poor) व बहुत खराब (Very Poor) पाया गया था।

   अतः उपरोक्त निदेश के आलोक में राज्य के पटना, गया व मुजफ्फरपुर में पटाखों की बिक्री एवं उपयोग पूर्णतः प्रतिबंधित है।

2. उपरोक्त आदेश में यह भी निदेशित है कि वैसे शहर जहां वायु गुणवत्ता स्तर 'थोड़ा प्रदूषित' (Moderately Polluted-101-200) श्रेणी अथवा इससे निम्न श्रेणी में आते हैं, वहां केवल 'हरित पटाखे'(Green Crackers) की ही बिक्री की जा सकेगी;
3. ऐसे शहरों में जहां पटाखों की बिक्री/उपयोग प्रतिबंधित नहीं है, वहां दीपावली, छठ, नव वर्ष, क्रिसमस आदि के समय पटाखे मात्र दो घंटों तक ही चलाये जा सकेंगे। इन शहरों में दीवाली एवं गुरू पर्व पर रात्रि 08 बजे से रात्रि 10 बजे तक; छठ में प्रातः 06 बजे से प्रातः 08 बजे तक एवं क्रिसमस एवं नव वर्ष के दिन मध्य रात्रि 11:55 से मध्य रात्रि 12:30 बजे तक अथवा इस संबंध में राज्य सरकार द्वारा जारी निर्धारित समयानुसार पटाखे छोड़े जा सकेंगे।

सदस्य–सचिव

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विभिन्न भौगोलिक गतिविधियों के कारण ठंड के मौसम में वायु प्रदूषण का स्तर बढ़ जाता है जिससे मानव स्वास्थ्य एवं पर्यावरण पर प्रतिकूल असर पड़ता है। ऐसे शहरों में वायु प्रदूषण के स्तर को नियंत्रित रखने हेतु माननीय राष्ट्रीय हरित अधिकरण, प्रिंसिपल बेंच, नई दिल्ली द्वारा मूल आवेदन संख्या 249/2020 में दिनांक 05 नवम्बर, 2020 को सुनवाई के उपरान्त पारित आदेश में निदेश दिया गया है कि :-

1. दिनांक 09-10 नवम्बर की मध्य रात्रि से दिनांक 30-01 दिसम्बर, 2020 की मध्य रात्रि तक देश के वैसे सभी शहरों में, जहां वायु प्रदूषण का स्तर गत वर्ष नवम्बर माह, 2019 के दौरान खराब (Poor-201-300), बहुत खराब (Very Poor-301-400) अथवा गंभीर (Severe-401-500) श्रेणी में पाया गया था, वहां सभी प्रकार के पटाखों (Fire Crackers) की बिक्री अथवा उपयोग पर सम्पूर्ण प्रतिबंध रहेगा।

   ज्ञातव्य है कि बिहार के तीन प्रदूषित शहरों यथा- पटना, गया व मुजफ्फरपुर में गत नवम्बर, 2019 के दौरान वायु प्रदूषण का स्तर क्रमशः बहुत खराब (Very Poor); खराब(Poor) व बहुत खराब (Very Poor) पाया गया था।

   अतः उपरोक्त निदेश के आलोक में राज्य के पटना, गया व मुजफ्फरपुर में पटाखों की बिक्री एवं उपयोग पूर्णतः प्रतिबंधित है।

2. उपरोक्त आदेश में यह भी निदेशित है कि वैसे शहर जहां वायु गुणवत्ता स्तर 'थोड़ा प्रदूषित' (Moderately Polluted-101-200) श्रेणी अथवा इससे निम्न श्रेणी में आते हैं, वहां केवल 'हरित पटाखे'(Green Crackers) की ही बिक्री की जा सकेगी;
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सदस्य–सचिव

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सभी संबंधित कृपया ध्यान दें!

वायु प्रदूषण (ध्वनि समेत) पर नियंत्रण हेतु अति आवश्यक सूचना

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1. दिनांक 09-10 नवम्बर की मध्य रात्रि से दिनांक 30-01 दिसम्बर, 2020 की मध्य रात्रि तक देश के वैसे सभी शहरों में, जहां वायु प्रदूषण का स्तर गत वर्ष नवम्बर माह, 2019 के दौरान खराब (Poor-201-300), बहुत खराब (Very Poor-301-400) अथवा गंभीर (Severe-401-500) श्रेणी में पाया गया था, वहां सभी प्रकार के पटाखों (Fire Crackers) की बिक्री अथवा उपयोग पर सम्पूर्ण प्रतिबंध रहेगा।

   ज्ञातव्य है कि बिहार के तीन प्रदूषित शहरों यथा- पटना, गया व मुजफ्फरपुर में गत नवम्बर, 2019 के दौरान वायु प्रदूषण का स्तर क्रमशः बहुत खराब (Very Poor); खराब(Poor) व बहुत खराब (Very Poor) पाया गया था।

   अतः उपरोक्त निदेश के आलोक में राज्य के पटना, गया व मुजफ्फरपुर में पटाखों की बिक्री एवं उपयोग पूर्णतः प्रतिबंधित है।

2. उपरोक्त आदेश में यह भी निदेशित है कि वैसे शहर जहां वायु गुणवत्ता स्तर 'थोड़ा प्रदूषित' (Moderately Polluted-101-200) श्रेणी अथवा इससे निम्न श्रेणी में आते हैं, वहां केवल 'हरित पटाखे'(Green Crackers) की ही बिक्री की जा सकेगी;
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सदस्य–सचिव

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THE TIMES OF INDIA, PATNA
THURSDAY, NOVEMBER 12, 2020 P-13

सभी संबंधित कृपया ध्यान दें!

वायु प्रदूषण (ध्वनि समेत) पर नियंत्रण हेतु अति आवश्यक सूचना

विभिन्न भौगोलिक गतिविधियों के कारण ठंड के मौसम में वायु प्रदूषण का स्तर बढ़ जाता है जिससे मानव स्वास्थ्य एवं पर्यावरण पर प्रतिकूल असर पड़ता है। ऐसे शहरों में वायु प्रदूषण के स्तर को नियंत्रित रखने हेतु माननीय राष्ट्रीय हरित अधिकरण, प्रिंसिपल बेंच, नई दिल्ली द्वारा मूल आवेदन संख्या 249/2020 में दिनांक 05 नवम्बर, 2020 को सुनवाई के उपरान्त पारित आदेश में निदेश दिया गया है कि :-

1. दिनांक 09-10 नवम्बर की मध्य रात्रि से दिनांक 30-01 दिसम्बर, 2020 की मध्य रात्रि तक देश के वैसे सभी शहरों में, जहां वायु प्रदूषण का स्तर गत वर्ष नवम्बर माह, 2019 के दौरान खराब (Poor-201-300), बहुत खराब (Very Poor-301-400) अथवा गंभीर (Severe-401-500) श्रेणी में पाया गया था, वहां सभी प्रकार के पटाखों (Fire Crackers) की बिक्री अथवा उपयोग पर सम्पूर्ण प्रतिबंध रहेगा।

   ज्ञातव्य है कि बिहार के तीन प्रदूषित शहरों यथा- पटना, गया व मुजफ्फरपुर में गत नवम्बर, 2019 के दौरान वायु प्रदूषण का स्तर क्रमशः बहुत खराब (Very Poor); खराब(Poor) व बहुत खराब (Very Poor) पाया गया था।

   अतः उपरोक्त निदेश के आलोक में राज्य के पटना, गया व मुजफ्फरपुर में पटाखों की बिक्री एवं उपयोग पूर्णतः प्रतिबंधित है।

2. उपरोक्त आदेश में यह भी निदेशित है कि वैसे शहर जहां वायु गुणवत्ता स्तर 'थोड़ा प्रदूषित' (Moderately Polluted-101-200) श्रेणी अथवा इससे निम्न श्रेणी में आते हैं, वहां केवल 'हरित पटाखे'(Green Crackers) की ही बिक्री की जा सकेगी;
3. ऐसे शहरों में जहां पटाखों की बिक्री/उपयोग प्रतिबंधित नहीं है, वहां दीपावली, छठ, नव वर्ष, क्रिसमस आदि के समय पटाखे मात्र दो घंटों तक ही चलाये जा सकेंगे। इन शहरों में दीवाली एवं गुरू पर्व पर रात्रि 08 बजे से रात्रि 10 बजे तक; छठ में प्रातः 06 बजे से प्रातः 08 बजे तक एवं क्रिसमस एवं नव वर्ष के दिन मध्य रात्रि 11:55 से मध्य रात्रि 12:30 बजे तक अथवा इस संबंध में राज्य सरकार द्वारा जारी निर्धारित समयानुसार पटाखे छोड़े जा सकेंगे।

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वायु प्रदूषण (ध्वनि समेत) पर नियंत्रण हेतु अति आवश्यक सूचना

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   ज्ञातव्य है कि बिहार के तीन प्रदूषित शहरों यथा- पटना, गया व मुजफ्फरपुर में गत नवम्बर, 2019 के दौरान वायु प्रदूषण का स्तर क्रमशः बहुत खराब (Very Poor); खराब(Poor) व बहुत खराब (Very Poor) पाया गया था।

   अतः उपरोक्त निदेश के आलोक में राज्य के पटना, गया व मुजफ्फरपुर में पटाखों की बिक्री एवं उपयोग पूर्णतः प्रतिबंधित है।

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पत्रांकः- पी.सी./पी.आर.-105/प्रेस विज्ञप्ति/2020/ 1539 **दिनांकः- 13.11.2020**

प्रेस विज्ञप्ति

विभिन्न भौगोलिक कारणों व मानवीय गतिविधियों के कारण ठंड के मौसम में परिवेशीय वायु गुणवत्ता का औसत मान निर्धारित मानकों से ज्यादा पाया जाता है।

माननीय राष्ट्रीय हरित अधिकरण, प्रिंसिपल बेंच, नई दिल्ली द्वारा मूल आवेदन संख्या-249/2020 के मामले में दिनांक 05 नवम्बर, 2020 को सुनवाई के पश्चात पारित आदेश में एन.सी.आर. के अतिरिक्त देश के वैसे सभी शहरों, जहाँ गत नवम्बर, 2019 के दौरान औसत परिवेशीय वायु गुणवत्ता खराब (Poor- 201-300); एवं उससे उपर की श्रेणी में पायी गयी थी, में किसी प्रकार के पटाखों (Fire Crackers) की बिक्री अथवा उपयोग पर पूर्ण प्रतिबंध लगाने का निदेश दिया गया है।

ज्ञातव्य हो कि बिहार के तीन प्रदूषित शहरों यथा- पटना, गया व मुजफ्फरपुर में गत नवम्बर, 2019 के दौरान वायु प्रदूषण का स्तर क्रमशः बहुत खराब (Very Poor); खराब (Poor) व बहुत खराब (Very Poor) पाया गया था। अतः उपरोक्त निदेश के आलोक में राज्य के पटना, गया व मुजफ्फरपुर में पटाखों की बिक्री एवं उपयोग पूर्णतः प्रतिबंधित है।

उपरोक्त आदेश में यह भी निदेशित है कि वैसे शहर जहां वायु गुणवत्ता स्तर 'थोड़ा प्रदूषित' (Moderately Polluted) श्रेणी अथवा इससे निम्न श्रेणी में आते हैं, वहां केवल 'हरित पटाखे' (Green Crackers) की ही बिक्री की जा सकेगी।

ऐसे शहरों में जहां पटाखों की बिक्री/ का उपयोग प्रतिबंधित नहीं है, वहां दीपावली, छठ, नव-वर्ष, गुरूपर्व, क्रिसमस आदि के समय राज्य सरकार द्वारा निर्धारित मात्र दो घंटे तक ही छोड़े जा सकेंगे। यदि राज्य सरकार द्वारा समय निर्धारित नहीं किया जाता है तो आदेशानुसार दीवाली एवं गुरू पर्व पर रात्रि 08 बजे से रात्रि 10 बजे तक; छठ में प्रातः 06 बजे से प्रातः 08 बजे तक एवं क्रिसमस एवं नव वर्ष के दिन मध्य रात्रि 11:55 से मध्य रात्रि 12:30 बजे तक ही पटाखे छोड़े जा सकते हैं।

माननीय राष्ट्रीय हरित अधिकरण के आदेश के आलोक में पर्षद् पत्रांक 1514 दिनांक 10.11.2020 द्वारा मुख्य सचिव, बिहार सरकार; पुलिस महानिदेशक, बिहार को उक्त आशय का पत्र प्रेषित करते हुए राज्य के तीन शहरों यथा- पटना, गया एवं मुजफ्फरपुर में पटाखों की बिक्री एवं उपयोग पर पूर्ण प्रतिबंध लगाये जाने एवं अन्य शहरों में माननीय राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश के अक्षरशः अनुपालन के लिए संबंधित पदाधिकारियों को आवश्यक आदेश जारी करने का अनुरोध किया गया है। पत्र की प्रतिलिपि अपर मुख्य सचिव, गृह विभाग; प्रधान सचिव, पर्यावरण, वन एवं जलवायु परिवर्त्तन विभाग, बिहार सरकार तथा राज्य के सभी जिला पदाधिकारी, सभी वरीय

आरक्षी अधीक्षक / सभी आरक्षी अधीक्षक को प्रेषित करते हुए माननीय राष्ट्रीय हरित अधिकरण द्वारा जारी निदेश का अनुपालन सुनिश्चित करने का अनुरोध किया गया है।

इसी क्रम में राज्य पर्षद् के अध्यक्ष डॉ. अशोक कुमार घोष ने राज्य के सजग नागरिकों से अपील किया है कि वे माननीय राष्ट्रीय हरित अधिकरण के आदेश का अनुपालन कर पर्यावरण संरक्षण के प्रति अपने कर्त्तव्य की पूर्ति करें ताकि राज्य के प्रदूषित शहरों में परिवेशीय वायु गुणवत्ता के स्तर को बढ़ने से रोका जा सके।

वीरेन्द्र कुमार
13.11.2020
(वीरेन्द्र कुमार)
जन-सम्पर्क पदाधिकारी।

हिन्दुस्तान | 04
•पटना • शनिवार • 14 नवम्बर 2020 •

अपील : पर्यावरण का रखें ध्यान, नहीं छोड़ें पटाखे

पटना। प्रदूषण नियंत्रण बोर्ड के अध्यक्ष डॉ. अशोक घोष ने अपील की है कि एनजीटी के आदेश का पालन करें। पर्यावरण संरक्षण के प्रति अपने कर्त्तव्य का पालन करें।

पटना, गया और मुजफ्फरपुर में पिछले वर्ष नवंबर में वायु गुणवत्ता सूचकांक खराब से खतरनाक स्तर तक पहुंच गया था। इस वर्ष भी पटना के प्रमुख स्थलों पर वायु गुणवत्ता सूचकांक अधिकतम 500 तक पहुंच गया था। ऐसे में दीपावली के दिन भी वायु प्रदूषण खतरनाक स्तर तक पहुंचने की संभावना है। एनजीटी के आदेश के मुताबिक ऐसे शहरों में जहां 201 से 300 एवं इससे उपर के सूचकांक वाले शहर में पटाखा पर प्रतिबंध लगा दिया गया है। प्रदूषण नियंत्रण बोर्ड का कहना है कि पिछले वर्ष नवंबर महीने में पटना, गया और मुजफ्फरपुर में वायु गुणवत्ता सूचकांक क्रमशः बहुत खराब, खराब और बहुत खराब पाया गया था। इन तीनों शहर में पूर्ण रूप से प्रतिबंध लगा है। वैसे शहर जहां वायु गुणवत्ता का स्तर थोड़ा प्रदूषित श्रेणी या इससे निम्न श्रेणी में है, वहां केवल ग्रीन पटाखे की बिक्री हो सकेगी।

17/11

Hindustan Times
PATNA
SATURDAY
NOVEMBER 14, 2020

Patna, Gaya record 'moderate' air quality

Megha
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PATNA: The capital city Patna and Gaya recorded 'moderate' air quality while Muzaffarpur recorded 'poor' air quality on Friday, a day before Diwali.

As per the bulletin issued by the Central Pollution Control Board, the overall air quality index (AQI) of Patna, based on six monitoring stations across the city, stood at 190 which was classified as 'moderate'.

Of the six air monitoring stations in Patna, IGSC Planetarium Complex air monitoring station recorded a maximum index value of 278 which falls into 'poor' air quality along with Rajbanshi Nagar and Shikarpur-based stations which recorded AQI of 216 and 219 respectively.

Two stations at Muradpur and Samanpura recorded 'moderate' AQI where index value stood around 170. Danapur-based air monitoring station recorded 'satisfactory' air quality with index value of 62.

Meanwhile, overall AQI of Gaya stood at 106 which marked 'moderate' air quality while Muzaffarpur recorded 'poor' air quality with 206 index value.

Ashok Ghosh, chairman of Bihar State Pollution Control Board, appealed the residents to avoid bursting firecrackers in view of public health safety.

He said, "Despite banning firecrackers for minimising environmental pollution, effective result cannot be achieved without public participation. Residents should voluntarily avoid bursting crackers to minimise air pollution. Our state's air quality is comparatively better than several metro cities where air quality is severely polluted. If we neglect air pollution, we will lose clean air to breathe with time."

He also emphasized that increase in air pollution may surge Covid cases.

He said, "It is scientifically proven that air containing pollutants and moisture facilitates viruses to live longer."

Despite banning firecrackers for minimising environmental pollution, effective result cannot be achieved without public participation. Residents should voluntarily avoid bursting crackers to minimise air pollution

ASHOK GHOSH, chairman of Bihar State Pollution Control Board

17/11

दैनिक जागरण पटना, 14 नवंबर, 2020

पटना, गया व मुजफ्फरपुर में पटाखों की बिक्री पर रोक

पटना : राष्ट्रीय हरित अधिकरण (एनजीटी) के निर्देश पर बिहार राज्य प्रदूषण नियंत्रण पर्षद ने पटना, गया और मुजफ्फरपुर में पटाखों की बिक्री पर पूर्ण रूप से प्रतिबंध लगा दिया है। इन शहरों में किसी प्रकार के पटाखों की बिक्री नहीं की जाएगी। • पेज 6

पटाखों की बिक्री पर पूर्ण रूप से प्रतिबंध

जागरण संवाददाता, पटना : राष्ट्रीय हरित अधिकरण के निर्देश पर बिहार राज्य प्रदूषण नियंत्रण पर्षद ने पटना, गया एवं मुजफ्फरपुर में पटाखों की बिक्री पर पूर्ण रूप से प्रतिबंध लगा दिया है। इन शहरों में किसी प्रकार के पटाखों की बिक्री नहीं की जाएगी। इन शहरों की वायु की गुणवता पहले ही काफी खराब हो चुकी है। पटना, गया एवं मुजफ्फरपुर के अलावा राज्य के अन्य शहरों में केवल ग्रीन पटाखे छोड़े जा सकते हैं।

रात्रि 8 से 10 बजे तक ही छोड़े जा सकते पटाखे : प्रदूषण बोर्ड ने इस बात पर विशेष जोर दिया है कि दीपावली के अवसर पर राज्य के अन्य शहरों में मात्र दो घंटे तक ही पटाखे छोड़े जा सकते हैं। शनिवार रात्रि आठ से दस बजे तक पटना, गया एवं मुजफ्फरपुर में पटाखे छोड़े जाएंगे। वहीं छठ के अवसर पर सुबह छह बजे से शाम आठ बजे तक पटाखे छोड़े जाएंगे। क्रिसमस एवं नववर्ष पर मध्य रात्रि 11.55 से लेकर 12.30 तक पटाखे छोड़े जा सकते हैं।

प्रदूषण बोर्ड ने अपने आदेश से राज्य के मुख्य सचिव एवं पुलिस महानिदेशक को अवगत करा दिया है। बिहार राज्य प्रदूषण नियंत्रण पर्षद के अध्यक्ष डॉ.अशोक कुमार घोष का कहना है कि पटना की हवा काफी

प्रदूषित हो चुकी है। ऐसे में यहां पर पटाखा छोड़ना मानव स्वास्थ्य के लिए खतरनाक हो सकता है। उन्होंने कहा कि राज्य के मुख्य सचिव एवं पुलिस महानिदेशक से आग्रह किया गया है कि जिलाधिकारियों एवं पुलिस अधीक्षकों को निर्देश दें कि अधिकरण के निर्देशों का सही तरीके से पालन किया जा सके।

विशेषज्ञों का कहना है कि ठंड के दौरान पटाखा छोड़ने से प्रदूषण की समस्या और गंभीर हो सकती है। इससे लोगों को एलर्जी, अस्थमा एवं तनाव की समस्या और गंभीर हो जाएगी। पीएमसीएच के चर्म रोग विशेषज्ञ डॉ.अभिषेक कुमार झा का कहना है कि वातावरण में प्रदूषण की समस्या गंभीर होने के कारण लोग स्क्रीन एलर्जी की समस्या के शिकार हो रहे हैं। यह भविष्य के लिए अत्यंत खतरनाक संकेत है।

कोरोना का खतरा बढ़ाएंगे तेज आवाज वाले पटाखे

जासं, पटना : कोरोना काल की पहली दीवाली में डॉक्टर कुछ खास एहतियात बरतने की जरूरत बता रहे हैं। उनकी चिंता का विषय पटाखे जलाने के बाद होने वाला स्मॉग है। इसके साथ तेज आवाज वाले पटाखों से बढ़े 2.5 पीएम पार्टिकल्स से कोरोना संक्रमण की रफ्तार बढ़ने की भी आशंका है। एम्स में कार्डियोथोरेसिक सर्जरी के विभागाध्यक्ष सह कोरोना के नोडल पदाधिकारी डॉ. संजीव कुमार ने बताया कि पीएम 2.5 पार्टिकल्स का आकार कोरोना वायरस (1 से 3 माइक्रो मीटर) से काफी बड़ा होता है। इससे कोरोना संक्रमित के छींकने-खांसने से निकले ड्रॉपलेट्स पीएम2.5 पार्टिकल्स में चिपक जाते हैं। दिवाली के बाद पूरे वातावरण में स्मॉग छाया रहता है, इससे वायरस काफी देरतक हवा में रहते हैं। बिना मास्क जो भी लोग चपेट में आएंगे, वे संक्रमित हो सकते हैं।

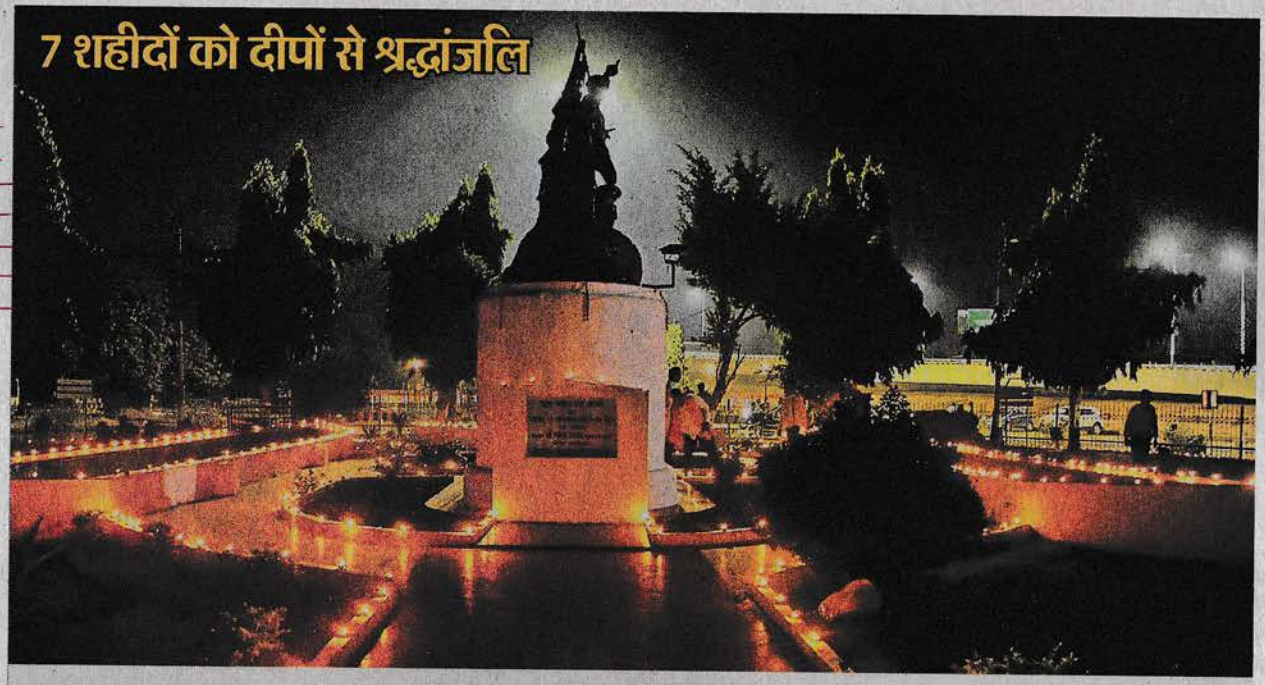
स्मॉग से फेफड़े के अन्य रोगों की भी आशंका : डॉ. संजीव ने बताया कि पटाखों के धुएं से बने स्मॉग में बड़ी मात्रा पीएम2.5 पार्टिकल्स की होती है। ये नाक से अंदर जाकर फेफड़ों की गहराई तक समा जाते हैं। इससे सांस के पुराने रोगियों के साथ सामान्य लोगों को भी समस्याएं हो सकती है।

दिवाली आज, सुरक्षा कड़ी • 50 से अधिक मजिस्ट्रेट, 2 कंपनी रैप, 3 कंपनी बीएमपी व जिला पुलिस बल

राजधानी में पटाखा बिक्री के लिए एक भी लाइसेंस नहीं, दुकानें अवैध, बेचने वाले हो रहे चिह्नित, होगी कार्रवाई

सिटी रिपोर्टर | पटना

बिहार राज्य प्रदूषण नियंत्रण पर्षद ने पटना जिले में पटाखों की बिक्री और उपयोग को रोक लगा दी है। इस आदेश के आलोक में जिले के अंदर पटाखा बिक्री के लिए नया लाइसेंस जारी नहीं किया गया है। शुक्रवार को डीएम कुमार रवि ने समीक्षा के दौरान सभी एसडीओ, बीडीओ को पर्षद के आदेश का शत-प्रतिशत अनुपालन सुनिश्चित कराने का निर्देश दिया। उन्होंने कहा कि पटाखों के उपयोग से मानव को कई प्रकार की बीमारियां पैदा होने के साथ वायु प्रदूषण का खतरा बढ़ता है। सभी एसडीओ और बीडीओ को अपने-अपने क्षेत्र में पटाखों की दुकानों पर विशेष नजर रखने, आदेश का उल्लंघन करने वाले लोगों को चिह्नित कर आवश्यक कार्रवाई करने का निर्देश दिया गया है। सदर एसडीओ नितिन कुमार सिंह ने कहा कि एक भी पटाखा दुकान खोलने के लिए नया लाइसेंस जारी नहीं किया गया है। यानी, पटना शहरी क्षेत्र में एक भी दुकान को लाइसेंस नहीं मिला है। जो भी दुकान खुली हैं, वो अवैध हैं। बेचने वाले चिह्नित किए जा रहे हैं। उन पर कार्रवाई होगी।



अस्पतालों को इलाज की व्यवस्था रखने का निर्देश

पटना शहरी क्षेत्र में 50 से अधिक मजिस्ट्रेट, 2 कंपनी रैप, 3 कंपनी बीएमपी के साथ जिला पुलिस बल को तैनात किया गया है। सभी थानाध्यक्षों को अपने-अपने क्षेत्र में लगातार भ्रमण कर विधि व्यवस्था बनाए रखने, अस्पतालों को इलाज की समुचित व्यवस्था सुदृढ़ रखने, अग्निशमन विभाग के पदाधिकारियों को अलर्ट पर रहने का निर्देश दिया गया है ताकि किसी भी जगह आग लगने की सूचना मिलने पर कार्रवाई के साथ घायलों का इलाज सुनिश्चित हो सके।

आग लगे तो यहां करें कॉल

• लोदीपुर फायर स्टेशन	9473199838
• सचिवालय फायर स्टेशन	9473199837
• फुलवारी फायर स्टेशन	7485806113
• कंकड़बाग फायर स्टेशन	9473199834
• पटना सिटी फायर स्टेशन	9473199836
• दानापुर फायर स्टेशन	9473199832
• बाढ़ फायर स्टेशन	7485805823
• मसौढ़ी फायर स्टेशन	7485805894
• पालीगंज फायर स्टेशन	7485805918
• जिला नियंत्रण कक्ष	0612-2219810
• पुलिस नियंत्रण कक्ष	0612-2201977
• फायर नियंत्रण कक्ष	7485805818
• फायर नियंत्रण कक्ष	0612- 2222223
• फायर ब्रिगेड	101
• डायल	100

40 दमकल अलर्ट पर : अग्निशमन विभाग की ओर से 200 फायरकर्मियों को अलर्ट कर दिया गया है। 9 फायर ब्रिगेड स्टेशन को सतर्क पर रखा गया है। करीब 40 दमकल डाकबंगला चौराहा, बोरिंग रोड, कदमकुआं, पटना सिटी, न्यू मार्केट, दानापुर, कंकड़बाग समेत भीड़-भाड़ वाले इलाकों में स्थित मार्केट में तैनात कर दिया गया है।

दी

शाम 5:4
तक पूजा

दीपावली शनि
दिन मां लक्ष्मी
की पूजा होगी
से शाम 8 तरव
समृद्धि आती
बजे तक चतुर्द
अमावस्या ति
शाम 5:40 से
तक पूजा का
पंडित श्रीपति
इस शुभ मुहूर्त
गणेश पूजा क

पूजन साम
मां लक्ष्मी और भ
रोली, कुमुकम,

चंदन, सिंदूर, पंच
जनेऊ, श्वेत वस्
कमल गट्टा की म
हवन कुंड, हवन
और प्रसाद की ज

THE TIMES OF INDIA, PATNA *
SATURDAY, NOVEMBER 14, 2020

Pollution board bans sale, use of crackers

Step Taken To Maintain Ambient Air Quality In Three Cities Where It Was 'Poor' In Nov Last

Patna: The Bihar State Pollution Control Board (BSPCB) on Friday put a complete ban on the sale or use of firecrackers in Patna, Muzaffarpur and Gaya, abiding by the National Green Tribunal's (NGT) directive for maintaining ambient air quality in all cities and towns where it was "poor or worse" in November last.

The sale or use of crackers has been banned in the three cities as their air pollution levels were found to be "very poor" and "poor" respectively, the state pollution watchdog said in a statement.

The principal bench of the NGT on Monday unequivocally imposed a total ban on sale and use of crackers in all "cities and towns where the average ambient air quality in November last year was poor or worse".

Only green crackers can be sold in the cities or towns where the air quality is "moderate" or below, and the timings for use and bursting of crackers be restricted to two hours during festivals like Diwali, Chhath, New Year and Christmas eve, the NGT had said.

The BSPCB had on November 10 written to the chief secretary and the director general of police informing them about the NGT order. Principal secretaries of home and environment, forest departments, district magistrates and superintendents of police were also apprised of the order.

Rahul Sharma

Houses in Patna illuminated with colourful lights on Friday night

Board chairman Ashok Kumar Ghosh has appealed to the people to follow the order and be responsible citizens for protecting the environment.

Ignoring the pollution watchdog's initiative, the sale of firecrackers in the three cities, including the state capital, is rampant as sellers and buyers do not have any information about the ban on the sale or use of firecrackers.

FESTIVE SPIRIT

"We do not have any such information that sale of crackers has been banned in Patna. We heard that there are some states which have banned bursting of crackers," a shopkeeper, who put up a roadside firecracker stall in Rajiv Nagar, said.

Policemen were also not seen preventing them from selling crackers.

"What I know is that there is no ban on sale of crackers in any city of Bihar. Had I known it, I would not have purchased crackers for my 14-year-old son," claimed Ajay Kumar, who was buying firecrackers from a shop on Boring Road in Patna.

When approached for his comment, Patna district magistrate Kumar Ravi said, "We have not received any order. As and when we get the order, we will take necessary action to enforce the ban." PTI

आज
पटना
शनिवार, १४ नवम्बर, २०२० 3

पटाखों की बिक्री व उपयोग पर प्रतिबंध

पटना (आससे)। राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा पारित आदेश के अनुपालन में बिहार राज्य प्रदूषण नियंत्रण पर्षद द्वारा वायु की गुणवत्ता के स्तर में गिरावट को देखते हुए पटना शहरी क्षेत्र में पटाखों की बिक्री एवं उपयोग पर प्रतिबंध लगाने का निर्देश दिया गया है। उक्त निदेश के अनुपालन में जिलाधिकारी पटना कुमार रवि ने संबंधित अनुमंडल पदाधिकारी को किसी भी दुकानदार को पटाखा की बिक्री से संबंधित लाइसेंस निर्गत नहीं करने का निर्देश दिया है। साथ ही संबंधित थानाध्यक्षों को पटाखा की बिक्री एवं उपयोग पर रोक लगाने संबंधी आदेश का सख्ती से अनुपालन सुनिश्चित कराने का निर्देश दिया है। उन्होंने संबंधित अनुमंडल पदाधिकारी एवं अनुमंडल पुलिस पदाधिकारी को इस आदेश का प्रभावी कार्यान्वयन कराने एवं मानिटरिंग करने को कहा है।

दैनिक भास्कर
dainikbhaskar.com
पटना, शनिवार 14 नवंबर, 2020

खराब वायु गुणवत्ता वाली जगहों में पटाखा बिक्री पर रोक

पटना | राष्ट्रीय हरित अधिकरण की दिल्ली स्थित प्रिंसिपल बेंच ने एनसीआर के अलावा देश के वैसे शहरों में पटाखों की बिक्री और उपयोग पर रोक लगा दी है जहां नवंबर 2019 में औसत परिवेशीय वायु गुणवत्ता खराब और उससे ऊपर की श्रेणी में पाई गई थी। इस आदेश के तहत पटना, गया और मुजफ्फरपुर में पटाखों की बिक्री एवं उपयोग पूर्णतः प्रतिबंधित है।

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

PARIVESH BHAWAN, PATLIPUTRA INDUSTRIAL AREA, PATNA - 800 010

DATA SHEET FOR AMBIENT NOISE MONITORING DURING PRE-DEEPAWALI DAY - 2020

DESCRIPTION OF LOATION	Near Boring Road Crossing, Patna	DATE	09.11.2020
NOISE LEVEL METER			
MAKE	Pulsar Instruments Plc (Made in EU)		
MODEL	Model 33 Type / Class 1		
SERIAL NO	T232614		
CALIBRATION RESULT OF NOISE LEVEL METER			
CALIBRATION	94 dB at 1000 Hz	114 dB at 1000 Hz	
INITIAL	93.2	xxxxx	
FINAL	94	xxxxx	

SAMPLING RATE

SL. NO.	TIME DURATION	FILE NO.	L eq	L_{10}	L_{50}	L_{90}	L_{min}	L_{max}
1	18:00 Hr. to 19:00 Hr.	96	82.6	85.5	78.6	74.4	69.0	102.3
2	19:00 Hr. to 20:00 Hr.	97	83.3	86.5	80.3	74.4	68.7	102.5
3	20:00 Hr. to 21:00 Hr.	98	81.3	84.7	77.7	73.1	68.2	102.2
4	21:00 Hr. to 22:00 Hr.	99	78.4	81.8	73.8	69.8	64.5	97.5
5	22:00 Hr. to 23:00 Hr.	100	74.5	77.0	69.5	65.2	59.1	96.7
6	23:00 Hr. to 24:00 Hr.	101	70.3	72.1	65.4	59.6	52.0	94.9

Average L equivalent dB(A)	80.3	Over All (06:00 PM to12:00 AM)
	81.8	Day Time (06:00 PM to 10:00 PM)
	72.9	Night Time (10:00 PM to 12:00 AM)
Name & Signature of Officer	Sri Arun Kunar, Scientist & Sri Ramagayan Ram, Field Assitant	

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

PARIVESH BHAWAN, PATLIPUTRA INDUSTRIAL AREA, PATNA - 800 010

DATA SHEET FOR AMBIENT NOISE MONITORING DURING DEEPAWALI DAY - 2020

DESCRIPTION OF LOATION	Near Boring Road Crossing, Patna	DATE	14.11.2020
NOISE LEVEL METER			
MAKE	Pulsar Instruments Plc (Made in EU)		
MODEL	Model 33 Type / Class 1		
SERIAL NO	T232614		
CALIBRATION RESULT OF NOISE LEVEL METER			
CALIBRATION	94 dB at 1000 Hz	114 dB at 1000 Hz	
INITIAL	96.2	xxxxx	
FINAL	94	xxxxx	

SAMPLING RATE

SL. NO.	TIME DURATION	FILE NO.	L eq	L_{10}	L_{50}	L_{90}	L_{min}	L_{max}
1	18:00 Hr. to 19:00 Hr.	102	75.9	78.3	76.6	75.6	73.6	80.2
2	19:00 Hr. to 20:00 Hr.	103	76.7	78.2	76.5	75.2	74.3	79.0
3	20:00 Hr. to 21:00 Hr.	104	82.9	84.8	76.1	70.6	65.0	114.7
4	21:00 Hr. to 22:00 Hr.	105	81.9	83.1	75.1	70.3	73.4	107.9
5	22:00 Hr. to 23:00 Hr.	106	87.0	79.8	71.3	66.9	60.5	129.8
6	23:00 Hr. to 24:00 Hr.	107	76.1	77.5	68.0	62.8	54.5	104.3

Average L equivalent dB(A)	82.1	Over All (06:00 PM to12:00 AM)
	80.4	Day Time (06:00 PM to 10:00 PM)
	84.3	Night Time (10:00 PM to 12:00 AM)
Name & Signature of Officer	Sri Arun Kunar, Scientist & Sri Ramagayan Ram, Field Assitant	

Average L equivalent dB(A)	**Date**	**09.11.2020**	**14.11.2020**
	Over All (06:00 PM to12:00 AM)	**80.3**	**82.1**
	Day Time (06:00 PM to 10:00 PM)	**81.8**	**80.4**
	Night Time (10:00 PM to 12:00 AM)	**72.9**	**84.3**

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

PARIVESH BHAWAN, PATLIPUTRA INDUSTRIAL AREA, PATNA - 800 010

DATA SHEET FOR AMBIENT NOISE MONITORING DURING PRE-DEEPAWALI DAY - 2020

DESCRIPTION OF LOATION	Beltron Bhawan, Shastri Nagar, Patna	DATE	09.11.2020
NOISE LEVEL METER			
MAKE	Cirrus Research Plc. (Made in EU)		
MODEL	Type - CR: 161B Class 1		
SERIAL NO	G053880		
CALIBRATION RESULT OF NOISE LEVEL METER			
CALIBRATION	94 dB at 1000 Hz	114 dB at 1000 Hz	
INITIAL	93.7	xxxxx	
FINAL	93.7	xxxxx	
SAMPLING RATE			

SL. NO.	TIME DURATION	FILE NO.	L eq	L_{10}	L_{50}	L_{90}	L_{min}	L_{max}
1	18:00 Hr. to 19:00 Hr.	7	63.4				55.2	90.2
2	19:00 Hr. to 20:00 Hr.	8	61.0				56.6	87.5
3	20:00 Hr. to 21:00 Hr.	9	60.8				54.9	81.5
4	21:00 Hr. to 22:00 Hr.	10	60.3				51.8	82.9
5	22:00 Hr. to 23:00 Hr.	11	58.9				51.3	80.5
6	23:00 Hr. to 24:00 Hr.	12	58.4				55.0	77.8

Average L equivalent dB(A)	60.8	Over All (06:00 PM to12:00 AM)
	61.6	Day Time (06:00 PM to 10:00 PM)
	58.7	Night Time (10:00 PM to 12:00 AM)
Name & Signature of Officer	Sri Rajiv Kumar, A.S.O. & Sri Ajit Kumar Das, Field Assistant	

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

PARIVESH BHAWAN, PATLIPUTRA INDUSTRIAL AREA, PATNA - 800 010

DATA SHEET FOR AMBIENT NOISE MONITORING DURING DEEPAWALI DAY - 2020

DESCRIPTION OF LOATION	Beltron Bhawan, Shastri Nagar, Patna	DATE	14.11.2020
NOISE LEVEL METER			
MAKE	Cirrus Research Plc. (Made in EU)		
MODEL	Type - CR: 161B Class 1		
SERIAL NO	G053880		
CALIBRATION RESULT OF NOISE LEVEL METER			
CALIBRATION	94 dB at 1000 Hz	114 dB at 1000 Hz	
INITIAL	93.7	xxxxx	
FINAL	93.7	xxxxx	

SAMPLING RATE

SL. NO.	TIME DURATION	FILE NO.	L eq	L_{10}	L_{50}	L_{90}	L_{min}	L_{max}
1	18:00 Hr. to 19:00 Hr.	14	68.9				56.6	97.6
2	19:00 Hr. to 20:00 Hr.	15	71.9				58.0	99.5
3	20:00 Hr. to 21:00 Hr.	16	75.8				59.0	113.8
4	21:00 Hr. to 22:00 Hr.	17	79.3				59.0	121.1
5	22:00 Hr. to 23:00 Hr.	18	80.6				57.2	105.6
6	23:00 Hr. to 24:00 Hr.	19	67.3				54.3	98.3

Average L equivalent dB(A)	76.5	Over All (06:00 PM to12:00 AM)
	75.6	Day Time (06:00 PM to 10:00 PM)
	77.8	Night Time (10:00 PM to 12:00 AM)
Name & Signature of Officer	Sri Rajiv Kumar, A.S.O. & Sri Ajit Kumar Das, Field Assistant	

Average L equivalent dB(A)	**Date**	**09.11.2020**	**14.11.2020**
	Over All (06:00 PM to12:00 AM)	**60.8**	**76.5**
	Day Time (06:00 PM to 10:00 PM)	**61.6**	**75.6**
	Night Time (10:00 PM to 12:00 AM)	**58.7**	**77.8**

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

PARIVESH BHAWAN, PATLIPUTRA INDUSTRIAL AREA, PATNA - 800 010

DATA SHEET FOR AMBIENT NOISE MONITORING DURING PRE-DEEPAWALI DAY - 2020

DESCRIPTION OF LOATION	Parivesh Bhawan, Shastri Nagar, Patna	DATE	09.11.2020
NOISE LEVEL METER			
MAKE	Pulsar Instruments Plc. (Made in EU)		
MODEL	Model 33 Type / Class 1		
SERIAL NO	T235530		
CALIBRATION RESULT OF NOISE LEVEL METER			
CALIBRATION	94 dB at 1000 Hz	114 dB at 1000 Hz	
INITIAL	93.5	xxxxx	
FINAL	93.7	xxxxx	

SAMPLING RATE

SL. NO.	TIME DURATION	FILE NO.	L eq	L_{10}	L_{50}	L_{90}	L_{min}	L_{max}
1	18:00 Hr. to 19:00 Hr.	49	58.3	57.5	54.0	52.2	49.7	92.1
2	19:00 Hr. to 20:00 Hr.	50	56.3	58.0	53.8	52.3	50.0	82.3
3	20:00 Hr. to 21:00 Hr.	51	56.5	57.7	53.4	51.8	49.7	84.8
4	21:00 Hr. to 22:00 Hr.	52	54.4	55.7	52.0	50.0	47.7	77.1
5	22:00 Hr. to 23:00 Hr.	53	53.7	56.1	50.2	48.0	45.9	77.2
6	23:00 Hr. to 24:00 Hr.	54	52.7	55.9	49.2	47.4	45.7	76.2

Average L equivalent dB(A)	55.7	Over All (06:00 PM to12:00 AM)
	56.6	Day Time (06:00 PM to 10:00 PM)
	53.2	Night Time (10:00 PM to 12:00 AM)
Name & Signature of Officer	Sri Ashok Kumar, Junior Research Fellow	

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

PARIVESH BHAWAN, PATLIPUTRA INDUSTRIAL AREA, PATNA - 800 010

DATA SHEET FOR AMBIENT NOISE MONITORING DURING DEEPAWALI DAY - 2020

DESCRIPTION OF LOATION	Parivesh Bhawan, Shastri Nagar, Patna	DATE	14.11.2020
NOISE LEVEL METER			
MAKE	Pulsar Instruments Plc. (Made in EU)		
MODEL	Model 33 Type / Class 1		
SERIAL NO	T235530		
CALIBRATION RESULT OF NOISE LEVEL METER			
CALIBRATION	94 dB at 1000 Hz	114 dB at 1000 Hz	
INITIAL	93.7	*****	
FINAL	93.7	*****	

SAMPLING RATE

SL. NO.	TIME DURATION	FILE NO.	L eq	L_{10}	L_{50}	L_{90}	L_{min}	L_{max}
1	18:00 Hr. to 19:00 Hr.	63	66.0	67.5	58.4	44.4	50.5	95.7
2	19:00 Hr. to 20:00 Hr.	64	73.4	72.0	62.3	57.5	53.6	106.2
3	20:00 Hr. to 21:00 Hr.	66	79.7	79.2	67.7	62.2	56.2	110.0
4	21:00 Hr. to 22:00 Hr.	67	81.5	81.2	69.5	63.2	55.6	111.7
5	22:00 Hr. to 23:00 Hr.	68	77.6	76.5	65.3	58.8	50.5	110.2
6	23:00 Hr. to 24:00 Hr.	69	74.3	71.0	59.2	51.6	47.3	107.1

Average L equivalent dB(A)	77.6	Over All (06:00 PM to12:00 AM)
	78.1	Day Time (06:00 PM to 10:00 PM)
	76.3	Night Time (10:00 PM to 12:00 AM)
Name & Signature of Officer	Sri Ashok Kumar, Junior Research Fellow	

Average L equivalent dB(A)	**Date**	**09.11.2020**	**14.11.2020**
	Over All (06:00 PM to12:00 AM)	**55.7**	**77.6**
	Day Time (06:00 PM to 10:00 PM)	**56.6**	**78.1**
	Night Time (10:00 PM to 12:00 AM)	**53.2**	**76.3**

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

PARIVESH BHAWAN, PATLIPUTRA INDUSTRIAL AREA, PATNA - 800 010

DATA SHEET FOR AMBIENT NOISE MONITORING

DESCRIPTION OF LOATION	Planetarium IGSC, Patna	DATE	09.11.2020
NOISE LEVEL METER			
MAKE	**Continuous Noise Monitoring Centre**		
MODEL			
SERIAL NO			
CALIBRATION RESULT OF NOISE LEVEL METER			
CALIBRATION	94 dB at 1000 Hz	114 dB at 1000 Hz	
INITIAL			
FINAL			

SAMPLING RATE

SL. NO.	TIME DURATION	FILE NO.	L eq	L_{10}	L_{50}	L_{90}	L_{min}	L_{max}
1	18:00 Hr. to 19:00 Hr.		65.3				49.8	91.3
2	19:00 Hr. to 20:00 Hr.		64.0				47.4	85.6
3	20:00 Hr. to 21:00 Hr.		62.9				48.2	87.1
4	21:00 Hr. to 22:00 Hr.		60.7				46.2	83.8
5	22:00 Hr. to 23:00 Hr.		58.4				42.8	83.5
6	23:00 Hr. to 24:00 Hr.		57.8				36.3	87.1

Average L equivalent dB(A)	62.4	Over All (06:00 PM to12:00 AM)
	63.5	Day Time (06:00 PM to 10:00 PM)
	58.1	Night Time (10:00 PM to 12:00 AM)
Name & Signature of Officer		

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

PARIVESH BHAWAN, PATLIPUTRA INDUSTRIAL AREA, PATNA - 800 010

DATA SHEET FOR AMBIENT NOISE MONITORING

DESCRIPTION OF LOATION	Planetarium IGSC, Patna	DATE	14.11.2020
NOISE LEVEL METER			
MAKE	**Continuous Noise Monitoring Centre**		
MODEL			
SERIAL NO			
CALIBRATION RESULT OF NOISE LEVEL METER			
CALIBRATION	94 dB at 1000 Hz	114 dB at 1000 Hz	
INITIAL			
FINAL			

SAMPLING RATE

SL. NO.	TIME DURATION	FILE NO.	L eq	L_{10}	L_{50}	L_{90}	L_{min}	L_{max}
1	18:00 Hr. to 19:00 Hr.		63.3				46.4	94.2
2	19:00 Hr. to 20:00 Hr.		67.3				46.9	102.6
3	20:00 Hr. to 21:00 Hr.		72.3				47.3	105.0
4	21:00 Hr. to 22:00 Hr.		65.2				48.5	99.1
5	22:00 Hr. to 23:00 Hr.		62.2				46.8	100.5
6	23:00 Hr. to 24:00 Hr.		58.9				42.5	89.5

Average L equivalent dB(A)	67.0	Over All (06:00 PM to12:00 AM)
	68.4	Day Time (06:00 PM to 10:00 PM)
	60.9	Night Time (10:00 PM to 12:00 AM)
Name & Signature of Officer		

Average L equivalent dB(A)	**Date**	**09.11.2020**	**14.11.2020**
	Over All (06:00 PM to12:00 AM)	**62.4**	**67.0**
	Day Time (06:00 PM to 10:00 PM)	**63.5**	**68.4**
	Night Time (10:00 PM to 12:00 AM)	**58.1**	**60.9**

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

PARIVESH BHAWAN, PATLIPUTRA INDUSTRIAL AREA, PATNA - 800 010

DATA SHEET FOR AMBIENT NOISE MONITORING

DESCRIPTION OF LOATION	IGIMS (Main Gate), Shekhpura, Patna	DATE	09.11.2020
NOISE LEVEL METER			
MAKE	**Continuous Noise Monitoring Centre**		
MODEL			
SERIAL NO			
CALIBRATION RESULT OF NOISE LEVEL METER			
CALIBRATION	94 dB at 1000 Hz	114 dB at 1000 Hz	
INITIAL			
FINAL			
SAMPLING RATE			

SL. NO.	**TIME DURATION**	**FILE NO.**	**L eq**	**L_{10}**	**L_{50}**	**L_{90}**	**L_{min}**	**L_{max}**
1	18:00 Hr. to 19:00 Hr.		58.7				48.0	83.6
2	19:00 Hr. to 20:00 Hr.		60.8				47.1	85.3
3	20:00 Hr. to 21:00 Hr.		56.4				44.5	75.2
4	21:00 Hr. to 22:00 Hr.		54.5				42.6	75.7
5	22:00 Hr. to 23:00 Hr.		52.9				40.9	76.3
6	23:00 Hr. to 24:00 Hr.		50.4				35.0	72.1

Average L equivalent dB(A)	56.9	Over All (06:00 PM to12:00 AM)
	58.2	Day Time (06:00 PM to 10:00 PM)
	51.8	Night Time (10:00 PM to 12:00 AM)
Name & Signature of Officer		

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

PARIVESH BHAWAN, PATLIPUTRA INDUSTRIAL AREA, PATNA - 800 010

DATA SHEET FOR AMBIENT NOISE MONITORING

DESCRIPTION OF LOATION	IGIMS (Main Gate), Shekhpura, Patna	DATE	14.11.2020
NOISE LEVEL METER			
MAKE	**Continuous Noise Monitoring Centre**		
MODEL			
SERIAL NO			
CALIBRATION RESULT OF NOISE LEVEL METER			
CALIBRATION	94 dB at 1000 Hz	114 dB at 1000 Hz	
INITIAL			
FINAL			

SAMPLING RATE

SL. NO.	TIME DURATION	FILE NO.	L eq	L_{10}	L_{50}	L_{90}	L_{min}	L_{max}
1	18:00 Hr. to 19:00 Hr.		70.2				44.1	104.7
2	19:00 Hr. to 20:00 Hr.		69.4				45.8	103.7
3	20:00 Hr. to 21:00 Hr.		66.5				46.7	94.7
4	21:00 Hr. to 22:00 Hr.		66.9				46.1	98.7
5	22:00 Hr. to 23:00 Hr.		66.5				44.0	96.3
6	23:00 Hr. to 24:00 Hr.		66.0				35.2	100.5

Average L equivalent dB(A)	67.9	Over All (06:00 PM to12:00 AM)
	68.5	Day Time (06:00 PM to 10:00 PM)
	66.3	Night Time (10:00 PM to 12:00 AM)
Name & Signature of Officer		

Average L equivalent dB(A)	**Date**	**09.11.2020**	**14.11.2020**
	Over All (Day + Night)	**56.9**	**67.9**
	Day Time (06.00 am to 10.00 pm)	**58.2**	**68.5**
	Night Time (10.00 pm to 06.00 am)	**51.8**	**66.3**

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

PARIVESH BHAWAN, PATLIPUTRA INDUSTRIAL AREA, PATNA - 800 010

DATA SHEET FOR AMBIENT NOISE MONITORING

DESCRIPTION OF LOATION	Hindustan Coca Cola Beverages Pvt. Ltd., Industrial Area Patriputra, Patna	DATE	09.11.2020
NOISE LEVEL METER			
MAKE	**Continuous Noise Monitoring Centre**		
MODEL			
SERIAL NO			
CALIBRATION RESULT OF NOISE LEVEL METER			
CALIBRATION	94 dB at 1000 Hz	114 dB at 1000 Hz	
INITIAL			
FINAL			

SAMPLING RATE

SL. NO.	TIME DURATION	FILE NO.	L eq	L_{10}	L_{50}	L_{90}	L_{min}	L_{max}
1	18:00 Hr. to 19:00 Hr.		68.5				66.5	77.2
2	19:00 Hr. to 20:00 Hr.		68.5				66.7	76.8
3	20:00 Hr. to 21:00 Hr.		68.3				66.5	77.7
4	21:00 Hr. to 22:00 Hr.		68.7				66.6	78.6
5	22:00 Hr. to 23:00 Hr.		68.5				66.8	80.8
6	23:00 Hr. to 24:00 Hr.		68.7				66.7	79.5

Average L equivalent dB(A)	68.5	Over All (06:00 PM to12:00 AM)
	68.5	Day Time (06:00 PM to 10:00 PM)
	68.6	Night Time (10:00 PM to 12:00 AM)
Name & Signature of Officer		

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

PARIVESH BHAWAN, PATLIPUTRA INDUSTRIAL AREA, PATNA - 800 010

DATA SHEET FOR AMBIENT NOISE MONITORING

DESCRIPTION OF LOATION	Hindustan Coca Cola Beverages Pvt. Ltd., Industrial Area Patriputra, Patna	DATE	14.11.2020
NOISE LEVEL METER			
MAKE	**Continuous Noise Monitoring Centre**		
MODEL			
SERIAL NO			
CALIBRATION RESULT OF NOISE LEVEL METER			
CALIBRATION	94 dB at 1000 Hz	114 dB at 1000 Hz	
INITIAL			
FINAL			

SAMPLING RATE

SL. NO.	TIME DURATION	FILE NO.	L eq	L_{10}	L_{50}	L_{90}	L_{min}	L_{max}
1	18:00 Hr. to 19:00 Hr.		67.2				65.8	78.2
2	19:00 Hr. to 20:00 Hr.		65.9				59.4	85.1
3	20:00 Hr. to 21:00 Hr.		64.8				60.0	84.3
4	21:00 Hr. to 22:00 Hr.		65.3				95.7	84.8
5	22:00 Hr. to 23:00 Hr.		72.2				61.3	91.0
6	23:00 Hr. to 24:00 Hr.		70.1				59.5	91.2

Average L equivalent dB(A)	68.5	Over All (06:00 PM to12:00 AM)
	65.9	Day Time (06:00 PM to 10:00 PM)
	71.3	Night Time (10:00 PM to 12:00 AM)
Name & Signature of Officer		

Average L equivalent dB(A)	**Date**	**09.11.2020**	**14.11.2020**
	Over All (Day + Night)	**68.5**	**68.5**
	Day Time (06.00 am to 10.00 pm)	**68.5**	**65.9**
	Night Time (10.00 pm to 06.00 am)	**68.6**	**71.3**

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

YEAR WISE COMPARATIVE STATEMENT OF ANL MONITORING AT BORING ROAD CORSSING

YEAR	DAYS (PRE/ON)	DAY (6:00 PM to 10:00 PM)		NIGHT (10:00 PM to 12:00AM)		OVER ALL (6:00 PM to 12:00 AM)	
		PRE DEEPAWALI	ON DEEPAWALI	PRE DEEPAWALI	ON DEEPAWALI	PRE DEEPAWALI	ON DEEPAWALI
2017	12.10.2017/ 19.10.2017	80.4	82.2	74.9	80.2	79.2	81.6
2018	01.11.2018/ 07.11.2018	77.4	81.3	72.1	83.0	76.2	81.9
2019	21.10.2019/ 27.10.2019	81.8	83	76.6	84.4	80.6	83.5
2020	09.11.2020/ 14.11.2020	81.8	80.4	72.9	84.3	80.3	82.1

Values are expressed in dB(A)Leq.

YEAR WISE COMPARATIVE STATEMENT OF ANL MONITORING AT BELTRON BHAWNA

YEAR	DAYS (PRE/ON)	DAY (6:00 PM to 10:00 PM)		NIGHT (10:00 PM to 12:00AM)		OVER ALL (6:00 PM to 12:00 AM)	
		PRE DEEPAWALI	ON DEEPAWALI	PRE DEEPAWALI	ON DEEPAWALI	PRE DEEPAWALI	ON DEEPAWALI
2017	12.10.2017/ 19.10.2017	45.1	61.8	41.9	64.5	44.3	62.9
2018	01.11.2018/ 07.11.2018	45.7	58.8	40.5	55.9	44.8	58.1
2019	21.10.2019/ 27.10.2019	57.7	77.9	55.8	92.3	57.1	87.8
2020	09.11.2020/ 14.11.2020	61.6	75.6	58.7	77.8	60.8	76.5

Values are expressed in dB(A)Leq.

YEAR WISE COMPARATIVE STATEMENT OF ANL MONITORING ATP PARIVESH BHAWAN

YEAR	DAYS (PRE/ON)	DAY		NIGHT		OVER ALL	
		PRE DEEPAWALI	ON DEEPAWALI	PRE DEEPAWALI	ON DEEPAWALI	PRE DEEPAWALI	ON DEEPAWALI
2018	01.11.2018/ 07.11.2018	64	79.9	59.6	75.9	62.9	78.9
2019	21.10.2019/ 27.10.2019						
2020	09.11.2020/ 14.11.2020	56.6	78.1	53.2	76.3	55.7	77.6

Values are expressed in dB(A)Leq.

YEAR WISE COMPARATIVE STATEMENT OF ANL MONITORING AT

M/s HINDUSTAN COCA COLA BEVERAGES LTD.

YEAR	DAYS (PRE/ON)	DAY (6:00 PM to 10:00 PM)		NIGHT (10:00 PM to 12:00AM)		OVER ALL (6:00 PM to 12:00 AM)	
		PRE DEEPAWALI	ON DEEPAWALI	PRE DEEPAWALI	ON DEEPAWALI	PRE DEEPAWALI	ON DEEPAWALI
2017	12.10.2017/ 19.10.2017	58.6	68.0	58.5	72.6	58.6	70.2
2018	01.11.2018/ 07.11.2018	58.3	54.4	58.4	58.6	58.3	56.3
2019	21.10.2019/ 27.10.2019	56.4	54.5	57.7	56.5	56.9	55.3
2020	09.11.2020/ 14.11.2020	68.5	65.9	68.6	71.3	68.5	68.5

Values are expressed in dB(A)Leq.

YEAR WISE COMPARATIVE STATEMENT OF ANL MONITORING AT

PATNA PLANETARIUM

YEAR	DAYS (PRE/ON)	DAY (6:00 PM to 10:00 PM)		NIGHT (10:00 PM to 12:00AM)		OVER ALL (6:00 PM to 12:00 AM)	
		PRE DEEPAWALI	ON DEEPAWALI	PRE DEEPAWALI	ON DEEPAWALI	PRE DEEPAWALI	ON DEEPAWALI
2017	12.10.2017/ 19.10.2017	67.2	66.5	64	72.7	66.4	69.6
2018	01.11.2018/ 07.11.2018	63.4	65.2	59.6	62.0	62.5	64.3
2019	21.10.2019/ 27.10.2019	62.7	65	56.8	62.5	61.4	64.3
2020	09.11.2020/ 14.11.2020	63.5	68.4	58.1	60.9	62.4	67.0

Values are expressed in dB(A)Leq.

YEAR WISE COMPARATIVE STATEMENT OF ANL MONITORING AT IGIMS

YEAR	DAYS (PRE/ON)	DAY (6:00 PM to 10:00 PM)		NIGHT (10:00 PM to 12:00AM)		OVER ALL (6:00 PM to 12:00 AM)	
		PRE DEEPAWALI	ON DEEPAWALI	PRE DEEPAWALI	ON DEEPAWALI	PRE DEEPAWALI	ON DEEPAWALI
2017	12.10.2017/ 19.10.2017	67.2	71.7	62.1	71.2	66.1	71.5
2018	01.11.2018/ 07.11.2018	60.5	67.5	52	67.9	59	67.8
2019	21.10.2019/ 27.10.2019	57.8	71.3	54.5	72.9	56.9	71.9
2020	09.11.2020/ 14.11.2020	58.2	68.5	51.8	66.3	56.9	67.9

Values are expressed in dB(A)Leq.

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

Name of Station:- IGSC Planetarium, Patna

Eight- Hourly Average Report

	PM2.5				SO2				NO2			
Date	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg
07/11/2020	169.91	250.44	315.81	**245.39**	12.015	13.205	11.55	**12.26**	..	..	..	..
08/11/2020	227.78	170.56	201.47	**199.94**	10.78	22.10	20.60	**17.83**	105.92	13.49	24.52	**47.98**
09/11/2020	152.09	153.53	207.19	**170.94**	22.34	21.53	19.64	**21.17**	91.30	98.31	94.19	**94.60**
10/11/2020	152.09	60.07	137.59	**116.59**	23.93	29.22	19.07	**24.08**	106.73	99.99	85.56	**97.43**
11/11/2020	75.06	82.19	118.81	**92.02**	20.54	20.91	16.17	**19.21**	84.54	100.08	91.37	**92.00**
12/11/2020	81.69	127.31	144.54	**117.85**	18.47	25.27	17.46	**20.40**	106.45	116.82	118.59	**113.95**
13/11/2020	141.59	125.69	199.91	**155.73**	42.32	26.21	17.06	**28.53**	121.61	122.76	115.37	**119.91**
14/11/2020	154.50	212.09	311.69	**226.09**	19.21	22.62	20.02	**20.62**	110.78	98.62	81.15	**96.85**
15/11/2020	187.09	127.25	240.75	**185.03**	18.28	20.67	20.13	**19.69**	86.41	106.25	94.53	**95.73**
16/11/2020	160.78	136.94	73.47	**123.73**	20.05	21.50	17.23	**19.59**	109.13	102.06	96.96	**102.72**
17/11/2020	55.47	63.13	92.19	**70.26**	20.24	19.91	18.33	**19.49**	98.72	101.37	80.53	**93.54**
18/11/2020	101.59	88.59	122.50	**104.23**	19.82	21.19	23.04	**21.35**	95.58	116.63	94.34	**102.18**
19/11/2020	155.66	217.78	189.50	**187.65**	18.14	23.34	17.79	**19.76**	116.30	108.13	109.36	**111.26**
20/11/2020	139.94	135.22	142.03	**139.06**	21.69	18.13	23.48	**21.10**	100.01	113.59	98.37	**103.99**
21/11/2020	124.34	81.13	121.31	**108.93**	17.50	23.97	18.55	**20.01**	106.41	112.76	107.44	**108.87**

1st Shift- 06:00 AM to 02:00 PM; 2nd Shift- 02:00 PM to 10:00 ; 3rd Shift- 10:00 PM to 06:00 AM

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

Name of Station:- S.K. Memorial Hall Gandhi Maidan (Muradpur), Patna

Eight- Hourly Average Report

	PM10				PM2.5				SO2				NO2			
Date	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg
07/11/2020	210.05	219.00	283.27	**237.44**	133.20	110.30	168.39	**137.30**	5.09	4.17	3.15	**4.14**	64.97	98.21	93.59	**85.59**
08/11/2020	250.08	148.91	179.30	**192.76**	172.86	84.47	105.26	**120.86**	5.03	3.47	5.80	**4.77**	76.50	67.75	67.03	**70.43**
09/11/2020	169.63	196.74	190.98	**185.78**	105.20	82.80	109.67	**99.22**	6.24	3.99	3.26	**4.50**	51.00	82.82	82.57	**72.13**
10/11/2020	137.96	98.92	122.21	**119.69**	95.28	41.64	63.48	**66.80**	3.91	3.51	2.96	**3.46**	60.00	67.65	60.57	**62.74**
11/11/2020	115.65	104.98	113.16	**111.26**	72.40	34.94	57.78	**55.04**	3.80	3.76	3.03	**3.53**	53.54	61.35	67.74	**60.88**
12/11/2020	121.62	132.64	186.33	**146.86**	74.90	41.62	90.97	**69.16**	3.99	4.15	3.85	**3.99**	52.42	89.04	81.75	**74.41**
13/11/2020	142.67	155.27	177.80	**158.58**	98.79	71.30	110.20	**93.43**	5.18	5.97	4.07	**5.07**	55.95	86.52	70.84	**71.11**
14/11/2020	177.56	174.17	528.29	**293.34**	120.23	98.68	441.42	**220.11**	4.90	6.06	9.86	**6.94**	68.32	82.95	82.40	**77.89**
15/11/2020	173.94	139.27	230.43	**181.21**	130.18	61.23	161.84	**117.75**	5.88	4.82	5.03	**5.24**	48.71	80.20	81.80	**70.23**
16/11/2020	197.51	171.41	99.74	**156.22**	118.78	102.49	50.93	**90.73**	5.81	4.32	4.00	**4.71**	62.57	56.76	37.63	**52.32**
17/11/2020	68.07	94.46	114.42	**92.31**	41.11	46.76	54.67	**47.51**	4.28	4.37	4.28	**4.31**	37.80	85.83	47.61	**57.08**
18/11/2020	123.69	109.56	146.73	**126.66**	68.67	55.06	77.12	**66.95**	4.71	5.13	5.42	**5.08**	47.31	80.66	55.69	**61.22**
19/11/2020	146.21	170.06	173.35	**163.20**	98.10	94.59	101.14	**97.94**	4.36	5.55	3.83	**4.58**	59.72	107.89	74.24	**80.61**
20/11/2020	123.55	149.45	143.57	**138.86**	84.93	69.22	94.89	**83.01**	5.23	4.82	4.01	**4.69**	47.53	76.80	54.52	**59.62**
21/11/2020	112.27	110.53	116.22	**113.01**	87.40	69.76	76.29	**77.82**	4.08	5.37	4.10	**4.52**	42.94	57.57	51.14	**50.55**

1st Shift- 06:00 AM to 02:00 PM; 2nd Shift- 02:00 PM to 10:00 ; 3rd Shift- 10:00 PM to 06:00 AM

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

Name of Station:- Eco Park (Rajbansi Nagar), Patna

Eight- Hourly Average Report

	PM10				PM2.5				SO2				NO2			
Date	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg
07/11/2020	223.91	253.07	288.85	**255.28**	129.23	139.70	182.28	**150.40**	8.94	8.72	4.20	**7.28**	49.47	84.41	43.98	**59.29**
08/11/2020	276.05	233.74	183.84	**231.21**	175.15	113.00	132.46	**140.20**	12.64	7.83	3.84	**8.10**	44.28	70.95	37.25	**50.83**
09/11/2020	167.65	141.52	174.90	**161.35**	101.68	59.51	96.74	**85.98**	8.71	7.08	4.28	**6.69**	40.66	61.20	41.04	**47.63**
10/11/2020	172.14	164.24	169.32	**168.56**	98.23	47.58	84.11	**76.64**	10.17	6.61	5.46	**7.41**	34.70	58.47	23.40	**38.86**
11/11/2020	117.06	139.83	183.33	**146.74**	63.74	59.81	97.99	**73.85**	6.80	7.42	3.49	**5.90**	28.33	58.54	38.53	**41.80**
12/11/2020	148.11	108.82	252.96	**169.96**	82.06	50.68	143.14	**91.96**	5.34	5.51	3.46	**4.77**	50.36	59.10	34.12	**47.86**
13/11/2020	201.86	161.54	204.98	**189.46**	115.53	80.40	127.87	**107.94**	5.58	8.78	5.90	**6.75**	44.85	78.71	41.38	**54.98**
14/11/2020	206.55	209.83	521.97	**312.78**	119.58	129.35	503.28	**250.74**	10.58	9.71	13.84	**11.38**	39.10	68.57	37.89	**48.52**
15/11/2020	210.15	194.27	456.86	**287.09**	143.19	104.21	354.14	**200.51**	13.13	9.33	6.68	**9.71**	38.39	74.34	38.03	**50.25**
16/11/2020	225.41	209.91	96.72	**177.35**	115.45	122.34	53.38	**97.05**	11.18	6.78	4.73	**7.57**	53.01	48.59	19.10	**40.24**
17/11/2020	77.94	103.41	128.93	**103.43**	43.57	45.51	72.32	**53.80**	6.59	7.44	4.40	**6.14**	27.26	62.41	32.73	**40.80**
18/11/2020	138.43	122.86	138.40	**133.23**	78.29	61.39	87.46	**75.71**	7.92	8.87	4.23	**7.01**	38.50	62.68	29.05	**43.41**
19/11/2020	176.69	196.86	205.32	**192.96**	107.85	117.45	133.74	**119.68**	6.40	6.90	4.11	**5.80**	35.07	62.39	36.50	**44.65**
20/11/2020	148.70	139.92	174.26	**154.30**	97.11	89.76	120.88	**102.58**	9.52	9.79	4.94	**8.08**	28.76	58.81	31.00	**39.52**
21/11/2020	127.55	110.36	133.19	**123.70**	88.12	64.91	76.38	**76.47**	7.97	7.47	5.04	**6.83**	29.81	61.91	35.51	**42.41**

1st Shift- 06:00 AM to 02:00 PM; 2nd Shift- 02:00 PM to 10:00 ; 3rd Shift- 10:00 PM to 06:00 AM

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

Name of Station:- Govt. High School Patna City (Shikarpur), Patna

Eight- Hourly Average Report

	PM10				PM2.5				SO2				NO2			
Date	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg
07/11/2020	134.22	160.27	268.13	**187.54**	85.59	121.89	215.45	**140.98**	12.66	11.02	9.29	**10.99**	32.76	22.85	..	**27.80**
08/11/2020	184.01	95.82	97.34	**125.72**	165.94	88.53	94.45	**116.30**	11.10	10.65	8.74	**10.16**	49.80	43.70	45.80	**46.43**
09/11/2020	127.20	132.56	221.12	**160.29**	96.99	75.91	185.27	**119.39**	11.22	10.97	10.02	**10.73**	40.74	18.46	..	**29.60**
10/11/2020	94.83	48.54	106.25	**83.21**	74.27	43.44	78.80	**65.50**	10.86	9.81	8.42	**9.70**	32.52	43.70	25.65	**33.96**
11/11/2020	101.80	92.97	107.10	**100.62**	75.96	47.11	71.17	**64.74**	9.65	9.46	10.32	**9.81**	..	6.49	6.51	**6.50**
12/11/2020	113.14	99.09	163.19	**125.14**	72.24	55.98	115.87	**81.36**	10.19	11.47	10.66	**10.77**	6.29	21.40	26.52	**18.07**
13/11/2020	147.82	184.21	147.27	**159.76**	111.20	144.87	108.96	**121.68**	12.22	10.80	8.66	**10.56**	26.54	25.29	28.19	**26.67**
14/11/2020	113.62	272.24	485.68	**290.51**	83.36	196.07	412.74	**230.72**	10.71	18.70	23.42	**17.61**	28.29	28.15	28.18	**28.21**
15/11/2020	156.81	62.12	..	**109.47**	117.43	43.24	..	**80.33**	12.85	10.97	..	**11.91**	28.13	..	..	**28.13**
16/11/2020	120.60	245.50	192.37	**186.16**	65.36	133.91	61.02	**86.76**	..	9.55	9.22	**9.38**	28.20	28.05	28.19	**28.15**
17/11/2020	181.18	200.99	200.39	**194.19**	50.53	93.78	117.52	**87.28**	10.26	9.76	9.49	**9.84**	28.20	28.15	28.17	**28.18**
18/11/2020	182.65	178.12	189.11	**183.29**	115.46	112.87	135.12	**121.15**	10.10	10.32	8.98	**9.80**	28.22	..	..	**28.22**
19/11/2020	192.70	180.73	152.40	**175.28**	139.09	126.97	134.16	**133.40**	11.53	11.66	12.08	**11.76**	3.23	3.78	3.79	**3.60**
20/11/2020	126.09	145.08	166.71	**145.96**	106.74	85.13	110.60	**100.82**	11.27	13.49	10.27	**11.68**	5.27	6.76	5.21	**5.75**
21/11/2020	144.61	141.29	114.95	**133.62**	74.64	66.70	90.71	**77.35**	12.12	11.34	8.61	**10.69**	9.83	8.49	8.97	**9.10**

1st Shift- 06:00 AM to 02:00 PM; 2nd Shift- 02:00 PM to 10:00 ; 3rd Shift- 10:00 PM to 06:00 AM

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

Name of Station:- BIT Mesra Patna Branch (Samanpura), Patna

Eight- Hourly Average Report

	PM10				PM2.5				SO2				NO2			
Date	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg
07/11/2020	235.78	280.11	431.98	**315.96**	143.29	123.00	189.39	**151.90**	7.68	6.93	6.21	**6.94**	39.84	60.78	56.35	**52.32**
08/11/2020	300.07	280.91	220.50	**267.16**	117.73	99.54	106.89	**108.06**	10.02	8.54	5.37	**7.98**	41.73	56.92	53.39	**50.68**
09/11/2020	159.89	163.14	277.52	**200.18**	78.21	50.25	83.59	**70.68**	7.21	5.44	6.56	**6.40**	37.31	56.48	86.52	**60.10**
10/11/2020	198.25	99.01	193.02	**163.43**	70.91	35.10	69.79	**58.60**	6.49	7.51	6.58	**6.86**	94.36	46.18	56.80	**65.78**
11/11/2020	132.38	145.03	219.38	**165.60**	53.39	63.81	78.64	**65.28**	6.58	4.73	6.91	**6.07**	31.97	49.13	90.12	**57.07**
12/11/2020	160.16	156.77	250.47	**189.13**	55.53	45.14	86.02	**62.23**	6.26	8.91	7.41	**7.53**	81.57	55.82	58.73	**65.37**
13/11/2020	208.96	181.49	230.17	**206.87**	89.65	64.72	107.72	**87.36**	9.45	7.02	7.08	**7.85**	39.93	55.65	49.99	**48.52**
14/11/2020	177.90	238.07	465.31	**293.76**	91.04	83.35	356.16	**176.85**	8.90	8.45	14.27	**10.54**	37.77	38.57	53.02	**43.12**
15/11/2020	226.13	189.15	415.00	**276.76**	109.24	77.86	226.17	**137.75**	14.42	10.56	8.16	**11.04**	32.42	56.36	61.54	**50.11**
16/11/2020	203.93	216.60	112.67	**177.73**	86.50	94.48	50.81	**77.26**	10.04	6.98	6.54	**7.85**	44.71	37.16	37.77	**39.88**
17/11/2020	74.55	104.32	147.75	**108.88**	37.63	31.18	58.45	**42.42**	6.69	7.46	6.25	**6.80**	30.97	42.53	41.40	**38.30**
18/11/2020	141.94	127.60	175.40	**148.31**	56.32	43.38	78.78	**59.50**	9.04	8.29	6.26	**7.87**	39.04	44.35	47.54	**43.64**
19/11/2020	192.90	209.01	195.89	**199.27**	87.69	89.19	94.36	**90.41**	8.41	8.58	6.08	**7.69**	44.84	59.39	51.54	**51.92**
20/11/2020	156.03	163.56	190.93	**170.17**	77.40	76.48	100.57	**84.82**	11.36	9.88	6.81	**9.35**	41.80	41.54	41.91	**41.75**
21/11/2020	143.71	143.35	155.20	**147.42**	72.11	52.34	81.49	**68.65**	8.64	8.01	7.04	**7.89**	33.10	40.68	48.92	**40.90**

1st Shift- 06:00 AM to 02:00 PM; 2nd Shift- 02:00 PM to 10:00 ; 3rd Shift- 10:00 PM to 06:00 AM

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

Name of Station:- DRM office Danapur, Patna

Eight- Hourly Average Report

	PM10				PM2.5				SO2				NO2			
Date	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg
07/11/2020	57.69	82.33	77.15	**72.39**	14.48	21.75	27.09	**21.11**	8.68	8.01	4.65	**7.11**	51.81	63.49	49.32	**54.87**
08/11/2020	65.59	66.49	63.40	**65.16**	16.12	27.09	31.16	**24.79**	8.13	7.41	5.00	**6.85**	48.48	51.69	46.66	**48.94**
09/11/2020	62.72	73.55	77.42	**71.23**	10.91	10.31	11.09	**10.77**	8.33	7.11	5.03	**6.82**	47.34	55.54	48.72	**50.54**
10/11/2020	42.89	61.30	60.96	**55.05**	7.37	8.96	13.47	**9.93**	9.48	7.38	5.82	**7.56**	44.19	48.66	63.25	**52.03**
11/11/2020	51.88	57.69	75.80	**61.79**	20.25	11.90	9.20	**13.78**	8.45	11.33	6.15	**8.64**	63.25	63.25	63.25	**63.25**
12/11/2020	31.10	74.33	63.57	**56.33**	5.98	17.11	11.04	**11.38**	7.80	6.89	4.98	**6.56**	63.25	9.10	9.07	**27.14**
13/11/2020	48.10	57.82	66.65	**57.52**	13.47	27.89	16.08	**19.15**	8.05	7.82	5.29	**7.05**	8.83	48.85	47.06	**34.91**
14/11/2020	36.22	81.83	136.17	**84.74**	13.34	65.07	87.28	**55.23**	8.86	12.25	13.09	**11.40**	42.96	58.71	41.48	**47.72**
15/11/2020	117.44	97.13	125.65	**113.41**	33.33	42.53	41.64	**39.17**	9.41	12.10	9.16	**10.22**	42.64	64.72	44.39	**50.58**
16/11/2020	92.66	86.73	92.60	**90.66**	36.60	46.89	27.29	**36.93**	10.76	7.22	5.03	**7.67**	50.56	45.11	30.37	**42.01**
17/11/2020	89.34	78.29	80.42	**82.68**	28.22	29.01	24.39	**27.21**	6.08	7.33	4.53	**5.98**	36.27	59.52	44.67	**46.82**
18/11/2020	86.68	104.62	104.69	**98.66**	31.28	38.64	30.83	**33.58**	6.76	7.06	5.49	**6.43**	43.17	55.60	38.93	**45.90**
19/11/2020	92.66	95.32	90.39	**92.79**	27.46	47.34	56.79	**43.86**	6.07	7.20	4.27	**5.85**	36.46	55.38	41.22	**44.35**
20/11/2020	80.45	95.15	88.96	**88.19**	35.82	35.08	31.70	**34.20**	7.82	8.29	4.71	**6.94**	35.71	43.15	29.35	**36.07**
21/11/2020	76.35	78.20	95.16	**83.23**	30.59	48.49	41.87	**40.32**	5.71	7.21	5.22	**6.04**	31.14	58.37	46.82	**45.44**

1st Shift- 06:00 AM to 02:00 PM; 2nd Shift- 02:00 PM to 10:00 ; 3rd Shift- 10:00 PM to 06:00 AM

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

Name of Station:- Collectorate Gaya

Eight- Hourly Average Report

	PM2.5				SO2				NO2			
Date	1st Shift	2nd Shift	3rd Shift	24 hr- Avg	1st Shift	2nd Shift	3rd Shift	24 hr- Avg	1st Shift	2nd Shift	3rd Shift	24 hr- Avg
07/11/2020	60.88	97.53	85.66	**81.35**	16.56	20.50	14.24	**17.10**	11.72	**14.58**	12.57	**12.95**
08/11/2020	65.42	50.75	..	**58.08**	11.47	14.46	..	**12.96**	11.41	13.19	..	**12.30**
09/11/2020	60.00	83.34	61.22	**68.19**	15.62	19.08	9.68	**14.79**	12.09	13.63	12.19	**12.63**
10/11/2020	77.75	74.50	88.16	**80.14**	14.58	15.36	12.23	**14.06**	11.74	13.49	12.16	**12.46**
11/11/2020	59.56	51.31	57.88	**56.25**	13.89	13.89	12.50	**13.43**	12.07	13.53	12.55	**12.72**
12/11/2020	53.84	45.41	58.88	**52.71**	12.34	12.18	11.59	**12.04**	12.13	12.92	12.32	**12.46**
13/11/2020	63.72	64.16	73.41	**67.09**	10.28	12.46	11.27	**11.34**	11.59	13.39	11.78	**12.25**
14/11/2020	56.56	93.91	156.59	**102.35**	11.02	14.68	16.40	**14.04**	11.00	11.74	11.19	**11.31**
15/11/2020	61.19	88.44	68.75	**72.79**	13.32	16.18	13.34	**14.28**	10.49	12.35	11.16	**11.33**
16/11/2020	48.63	71.94	55.25	**58.60**	15.25	14.06	10.79	**13.37**	10.71	11.50	11.17	**11.13**
17/11/2020	42.81	37.88	40.78	**40.49**	12.75	15.21	10.85	**12.94**	11.48	13.05	12.26	**12.26**
18/11/2020	46.97	30.88	..	**38.92**	12.81	14.60	..	**13.70**	11.15	12.71	..	**11.93**
19/11/2020	51.29	45.50	..	**48.39**	14.02	14.51	..	**14.26**	10.96	10.56	..	**10.76**
20/11/2020	58.85	34.69	40.09	**44.54**	12.04	16.72	12.85	**13.87**	10.55	10.35	10.81	**10.57**
21/11/2020	50.50	46.75	41.63	**46.29**	15.02	14.42	10.14	**13.20**	9.04	12.57	12.39	**11.33**

1st Shift- 06:00 AM to 02:00 PM; 2nd Shift- 02:00 PM to 10:00 ; 3rd Shift- 10:00 PM to 06:00 AM

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

Name of Station:- State Forest Training Institute (Kusdihra), Gaya

Eight- Hourly Average Report

	PM10				PM2.5				SO2				NO2			
Date	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg
07/11/2020	84.83	79.19	89.18	**84.40**	54.26	66.54	64.91	**61.90**	4.09	2.49	0.95	**2.51**	8.73	8.00	8.00	**8.24**
08/11/2020	104.60	93.35	75.84	**91.26**	66.59	65.69	63.51	**65.26**	2.95	1.85	0.42	**1.74**	8.00	8.00	8.00	**8.00**
09/11/2020	79.92	74.55	71.75	**75.40**	50.74	62.74	64.10	**59.19**	2.08	1.77	0.52	**1.46**	7.99	8.66	9.00	**8.55**
10/11/2020	82.97	67.60	81.51	**77.36**	46.94	41.60	52.65	**47.06**	2.85	2.66	0.75	**2.09**	8.51	8.01	8.00	**8.17**
11/11/2020	81.04	68.81	76.90	**75.58**	44.85	37.48	45.46	**42.60**	2.09	2.71	1.42	**2.07**	8.36	9.00	8.99	**8.78**
12/11/2020	61.06	58.41	65.15	**61.54**	25.81	27.50	33.67	**28.99**	3.65	3.15	1.38	**2.72**	9.00	9.00	9.01	**9.00**
13/11/2020	71.91	58.27	66.41	**65.53**	36.25	41.23	51.76	**43.08**	4.70	3.33	0.95	**2.99**	8.60	8.00	8.00	**8.20**
14/11/2020	75.20	96.28	134.00	**101.83**	44.44	66.43	81.91	**64.26**	3.19	3.04	1.30	**2.51**	7.99	8.00	8.88	**8.29**
15/11/2020	88.10	85.22	100.05	**91.12**	59.79	50.12	81.90	**63.94**	5.69	6.66	2.36	**4.90**	9.00	9.00	9.00	**9.00**
16/11/2020	80.39	108.10	86.43	**91.64**	49.73	69.70	64.50	**61.31**	5.76	3.15	0.92	**3.28**	8.62	8.00	8.01	**8.21**
17/11/2020	59.42	39.50	46.72	**48.55**	35.48	21.94	28.97	**28.80**	3.20	2.08	0.80	**2.03**	8.00	8.00	8.00	**8.00**
18/11/2020	59.96	62.29	59.08	**60.44**	30.80	43.09	37.60	**37.16**	2.51	1.86	1.03	**1.80**	8.01	8.00	7.99	**8.00**
19/11/2020	59.13	81.65	82.56	**74.45**	35.84	51.48	65.07	**50.80**	2.13	1.86	0.77	**1.59**	7.96	7.00	7.00	**7.32**
20/11/2020	67.66	48.23	51.53	**55.81**	51.49	37.39	34.39	**41.09**	4.58	2.81	1.55	**2.98**	7.00	7.01	7.00	**7.00**
21/11/2020	73.65	49.80	53.61	**59.02**	48.42	31.65	39.48	**39.85**	2.86	1.64	1.00	**1.84**	7.00	7.00	7.01	**7.00**

1st Shift- 06:00 AM to 02:00 PM; 2nd Shift- 02:00 PM to 10:00 ; 3rd Shift- 10:00 PM to 06:00 AM

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

Name of Station:- Collectorate Muzaffarpur

Eight- Hourly Average Report

	PM2.5				SO2				NO2			
Date	1st Shift	2nd Shift	3rd Shift	24 hr- Avg	1st Shift	2nd Shift	3rd Shift	24 hr- Avg	1st Shift	2nd Shift	3rd Shift	24 hr- Avg
07/11/2020	..	..	..	..	..	..	..	..	..	..	..	..
08/11/2020	..	254.50	200.00	227.25	..	54.73	31.88	43.30	..	24.18	24.63	24.40
09/11/2020	173.56	111.81	172.22	152.53	34.81	46.24	25.22	35.42	23.49	24.40	23.95	23.94
10/11/2020	95.44	74.38	172.00	113.94	34.79	40.49	34.09	36.45	24.35	24.02	23.91	24.09
11/11/2020	100.00	87.88	158.67	115.51	34.91	43.08	24.77	34.25	24.25	23.85	24.78	24.29
12/11/2020	96.75	81.19	157.25	111.73	53.42	38.55	36.94	42.97	25.62	24.07	24.68	24.79
13/11/2020	187.34	91.81	161.00	146.72	58.61	46.06	35.94	46.87	24.32	23.95	24.89	24.39
14/11/2020	155.63	140.03	305.69	200.45	42.42	48.02	40.09	43.51	24.50	21.67	13.55	19.91
15/11/2020	199.94	151.78	417.28	256.33	46.00	47.39	47.38	46.92	9.86	4.60	4.53	6.33
16/11/2020	214.97	139.19	96.72	150.29	32.87	39.19	35.59	35.88	5.25	4.88	..	5.07
17/11/2020	54.81	67.34	140.09	87.42	40.23	38.34	38.12	38.90	..	14.21	12.96	13.59
18/11/2020	92.69	89.31	147.50	109.83	38.65	45.67	38.01	40.78	11.92	3.45	3.78	6.38
19/11/2020	177.56	145.19	215.59	179.45	42.62	42.73	41.91	42.42	3.50	3.08	3.30	3.29
20/11/2020	192.94	188.53	141.59	174.35	63.25	53.45	41.33	52.68	4.01	3.73	3.40	3.71
21/11/2020	140.31	104.41	99.25	114.66	45.93	46.11	43.71	45.25	3.97	4.10	4.01	4.02

1st Shift- 06:00 AM to 02:00 PM; 2nd Shift- 02:00 PM to 10:00 ; 3rd Shift- 10:00 PM to 06:00 AM

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

Name of Station:- Govt. Zila School, Muzaffarpur

Eight- Hourly Average Report

	PM10				PM2.5				SO2				NO2			
Date	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg
07/11/2020	216.19	209.53	295.46	**240.39**	82.79	59.53	93.01	**78.44**	4.85	4.46	3.13	**4.15**	10.46	17.83	16.63	**14.98**
08/11/2020	203.77	162.89	225.38	**197.35**	81.57	35.02	52.24	**56.27**	4.24	4.57	3.20	**4.00**	11.22	20.97	19.26	**17.15**
09/11/2020	170.76	128.26	182.00	**160.34**	59.17	33.31	45.46	**45.98**	4.23	3.95	3.01	**3.73**	10.64	16.60	16.81	**14.68**
10/11/2020	122.58	80.93	141.97	**115.16**	43.41	20.06	38.94	**34.14**	3.89	3.88	3.11	**3.62**	9.15	13.06	13.19	**11.80**
11/11/2020	111.64	155.14	185.27	**150.68**	41.90	25.18	47.67	**38.25**	3.93	4.48	3.49	**3.97**	9.19	19.19	14.40	**14.26**
12/11/2020	131.60	120.27	153.95	**135.27**	42.30	25.43	43.88	**37.20**	7.10	5.10	4.53	**5.58**	11.78	15.45	12.57	**13.27**
13/11/2020	170.13	129.38	155.09	**151.53**	56.04	31.17	43.43	**43.55**	13.35	5.24	4.31	**7.63**	12.03	14.34	10.62	**12.33**
14/11/2020	147.07	184.62	299.51	**210.40**	43.80	49.10	103.07	**65.32**	6.64	6.21	4.94	**5.93**	11.66	14.52	12.51	**12.90**
15/11/2020	190.51	207.39	276.28	**224.73**	70.47	43.43	93.62	**69.17**	5.20	5.24	3.68	**4.71**	10.23	21.33	15.50	**15.69**
16/11/2020	188.19	139.52	96.41	**141.37**	72.07	42.29	33.06	**49.14**	5.12	4.07	3.28	**4.16**	12.42	13.68	9.04	**11.71**
17/11/2020	71.88	85.56	132.21	**96.55**	23.10	20.15	37.40	**26.88**	3.91	3.97	3.38	**3.75**	9.08	12.77	10.89	**10.91**
18/11/2020	109.41	107.53	144.64	**120.53**	35.39	22.95	43.02	**33.79**	4.36	4.18	3.68	**4.07**	9.99	13.53	10.42	**11.31**
19/11/2020	167.95	158.77	198.30	**175.01**	56.55	48.26	61.14	**55.32**	5.27	3.91	3.27	**4.15**	10.32	12.96	13.52	**12.27**
20/11/2020	189.61	159.98	149.23	**166.27**	70.54	47.60	51.08	**56.40**	13.81	4.73	4.19	**7.58**	12.48	11.94	8.00	**10.81**
21/11/2020	148.45	120.04	105.68	**124.72**	47.90	32.37	29.92	**36.73**	5.32	4.35	3.70	**4.46**	8.74	11.36	9.09	**9.73**

1st Shift- 06:00 AM to 02:00 PM; 2nd Shift- 02:00 PM to 10:00 ; 3rd Shift- 10:00 PM to 06:00 AM

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

Name of Station:- Britannia Industrial Area Hajipur, Vaishali

Eight- Hourly Average Report

	PM10				PM2.5				SO2				NO2			
Date	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg	1st Shift	2nd Shift	3rd Shift	24 hr-Avg
07/11/2020	104.36	101.59	119.43	**108.46**	77.33	76.19	132.86	**95.46**	4.63	4.96	6.63	**5.41**	28.63	27.69	41.57	**32.63**
08/11/2020	91.70	83.58	94.05	**89.78**	82.63	54.43	78.77	**71.94**	5.21	4.80	4.79	**4.93**	27.95	25.00	28.95	**27.30**
09/11/2020	71.57	80.22	82.65	**78.15**	51.21	43.58	73.61	**56.13**	4.60	4.49	5.01	**4.70**	22.27	24.05	33.89	**26.74**
10/11/2020	69.70	67.36	61.84	**66.30**	46.45	23.92	46.73	**39.03**	4.00	3.70	4.60	**4.10**	24.56	21.35	25.28	**23.73**
11/11/2020	60.12	71.40	67.99	**66.51**	28.43	39.03	53.01	**40.15**	4.04	4.72	4.55	**4.44**	19.28	23.18	27.51	**23.32**
12/11/2020	65.45	77.10	83.83	**75.46**	37.56	38.75	67.87	**48.06**	3.66	4.89	4.42	**4.32**	21.59	25.53	29.08	**25.40**
13/11/2020	68.02	71.34	71.55	**70.30**	43.87	48.53	57.05	**49.82**	4.16	4.96	4.47	**4.53**	21.49	23.19	24.64	**23.11**
14/11/2020	69.26	72.50	264.60	**135.45**	54.08	46.26	156.55	**85.63**	4.00	3.53	3.62	**3.72**	21.54	18.90	24.36	**21.60**
15/11/2020	206.80	179.97	172.51	**186.43**	57.99	43.55	75.37	**58.97**	3.03	2.83	3.88	**3.24**	18.74	18.47	25.22	**20.81**
16/11/2020	174.15	170.31	140.74	**161.73**	62.29	50.93	31.51	**48.24**	3.65	2.74	3.32	**3.23**	20.49	19.17	21.04	**20.23**
17/11/2020	87.85	100.79	110.84	**99.83**	26.66	36.23	47.05	**36.65**	3.32	3.30	3.14	**3.25**	18.19	19.65	23.06	**20.30**
18/11/2020	92.75	91.30	84.53	**89.53**	39.29	34.20	40.03	**37.84**	2.61	3.05	3.39	**3.01**	20.65	18.34	20.58	**19.86**
19/11/2020	86.62	88.13	88.69	**87.81**	47.38	52.63	77.02	**59.01**	3.58	3.59	3.63	**3.60**	20.77	19.79	22.95	**21.17**
20/11/2020	91.24	88.31	86.24	**88.60**	51.79	33.16	46.56	**43.84**	3.41	3.78	3.35	**3.51**	18.63	16.29	19.42	**18.11**
21/11/2020	79.90	87.69	86.31	**84.63**	34.88	31.01	35.18	**33.69**	2.67	2.92	3.15	**2.91**	17.44	18.84	21.40	**19.22**

1st Shift- 06:00 AM to 02:00 PM; 2nd Shift- 02:00 PM to 10:00 ; 3rd Shift- 10:00 PM to 06:00 AM

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

BELTRON BHAWAN, Patna

DATE	PM10				PM2.5				SO2							NO2						
	1st Shift	2nd Shift	3rd Shift	24 hr Avg.	1st Shift	2nd Shift	3rd Shift	24 hr Avg.	06 AM - 10 AM	10 AM -02 PM	02 PM - 06 PM	06 PM - 10 PM	10 PM - 02 AM	02 AM - 06 AM	24 hr Avg.	06 AM - 10 AM	10 AM -02 PM	02 PM - 06 PM	06 PM - 10 PM	10 PM - 02 AM	02 AM - 06 AM	24 hr Avg.
07.11.2020	224	333	276	278	126	133	112	124	10.9	BDL	BDL	BDL	BDL	BDL	10.9	70.4	43.9	83.6	84.9	76.9	48.3	68.0
08.11.2020	296	285	173	251	200	177	158	178	BDL	BDL	BDL	BDL	BDL	BDL	BDL	75.6	22.4	34.9	88.2	71.7	46.2	56.5
09.11.2020	183	186	159	176	74	116	86	92	BDL	BDL	BDL	BDL	BDL	BDL	BDL	49.5	51.2	33.9	86.8	74.3	47.8	57.3
10.11.2020	179	125	133	146	81	99	58	79	BDL	BDL	BDL	BDL	BDL	BDL	BDL	73.9	31.7	37.6	101.0	81.1	59.7	64.2
11.11.2020	174	189	121	161	85	112	45	81	BDL	10.75	12.4	9.1	4.8	BDL	9.3	42.9	66.1	49.5	92.9	84.9	43.6	63.3
12.11.2020	193	221	171	195	120	114	117	117	BDL	BDL	BDL	BDL	BDL	BDL	BDL	80.0	50.7	52.7	120.8	108.5	61.1	79.0
13.11.2020	230	185	186	200	90	122	101	104	BDL	BDL	5	BDL	BDL	BDL	5	74.4	36.1	41.5	101.6	85.2	103.3	73.7
14.11.2020	**245**	**272**	**491**	**336**	**156**	**167**	**294**	**206**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**54.0**	**12.5**	**38.3**	**85.1**	**72.7**	**49.5**	**52.0**
15.11.2020	236	190	389	272	109	114	243	155	BDL	BDL	BDL	BDL	BDL	BDL	BDL	58.2	28.0	36.9	88.9	79.7	91.0	63.8
16.11.2020	218	187	118	174	117	117	71	102	BDL	BDL	BDL	BDL	BDL	BDL	BDL	67.3	40.9	39.0	29.0	70.5	25.9	45.4
17.11.2020	129	138	127	131	58	71	90	73	BDL	BDL	BDL	BDL	BDL	BDL	BDL	45.2	25.0	33.6	73.9	48.7	39.9	44.4
18.11.2020	174	216	175	188	45	184	113	114	BDL	BDL	BDL	BDL	BDL	7.7	7.7	40.6	24.1	49.1	65.7	45.8	34.9	43.4
19.11.2020	217	162	157	179	139	98	88	108	15.8	4.7	4.5	BDL	BDL	5	7.5	47.7	46.1	56.9	135.5	76.4	51.5	69.0
20.11.2020	124	165	113	134	79	114	99	97	BDL	BDL	BDL	BDL	BDL	BDL	BDL	61.9	43.8	30.9	69.7	54.1	25.5	47.7
21.11.2020	194	177	106	159	88	74	71	78	BDL	BDL	BDL	BDL	BDL	BDL	BDL	29.7	22.2	37.2	42.5	50.0	30.0	35.3

All values are expressed in micro gram per cubic meter

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

PARIVESH BHAWAN, Patna

DATE	PM10				PM2.5				SO2							NO2						
	1st Shift	2nd Shift	3rd Shift	24 hr Avg.	1st Shift	2nd Shift	3rd Shift	24 hr Avg.	06 AM - 10 AM	10 AM -02 PM	02 PM - 06 PM	06 PM - 10 PM	10 PM - 02 AM	02 AM - 06 AM	24 hr Avg.	06 AM - 10 AM	10 AM -02 PM	02 PM - 06 PM	06 PM - 10 PM	10 PM - 02 AM	02 AM - 06 AM	24 hr Avg.
07.11.2020	210	233	293	245.3	118	117	107	114	BDL	BDL	BDL	BDL	BDL	BDL	BDL	35.9	25.7	28.5	67	52.8	25.3	39.20
08.11.2020	272	274	187	244.3	158	165	118	147	5.5	BDL	BDL	BDL	BDL	BDL	5.5	60.8	18.6	18.6	42.1	36.9	19	32.67
09.11.2020	194	172	181	182.3	119	94	129	114	BDL	BDL	BDL	BDL	BDL	BDL	BDL	52.8	53.1	32	87.3	74.1	50.2	58.25
10.11.2020	168	102	148	139.3	119	59	106	94.67	BDL	BDL	BDL	BDL	BDL	BDL	BDL	34.2	26	18.3	41.2	61.1	55.4	39.37
11.11.2020	119	138	126	127.7	59	47	72	59.33	BDL	BDL	BDL	BDL	BDL	BDL	BDL	38.2	24.6	21.8	59.8	41	27.4	35.47
12.11.2020	190	219	163	190.7	129	153	105	129	BDL	BDL	BDL	BDL	BDL	BDL	BDL	70	39	18.2	58.9	62.4	28	46.08
13.11.2020	188	208	212	202.7	130	167	129	142	BDL	BDL	BDL	BDL	BDL	BDL	BDL	36.2	23.3	15.5	42.2	34.3	29.6	30.18
14.11.2020	**210**	**454**	**488**	**384**	**94**	**163**	**189**	**148.7**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**44.6**	**30.5**	**20**	**57.3**	**75.4**	**30**	**42.97**
15.11.2020	231	257	282	256.7	71	140	164	125	BDL	BDL	BDL	BDL	BDL	BDL	BDL	22.5	23.1	20.1	70.6	63.6	72.7	45.43
16.11.2020	231	185	135	183.7	130	117	105	117.3	BDL	BDL	BDL	BDL	BDL	BDL	BDL	50.8	32.2	23.6	36.6	14.3	12.9	28.40
17.11.2020	56	152	136	114.7	12	118	70	66.67	BDL	BDL	BDL	BDL	BDL	BDL	BDL	23.4	14.9	19.5	35.1	24.7	24.3	23.65
18.11.2020	110	165	184	153	59	70	95	74.67	BDL	BDL	BDL	BDL	BDL	BDL	BDL	31.9	14.1	16.6	26.7	16.9	18.7	20.82
19.11.2020	175	215	188	192.7	71	140	94	101.7	BDL	BDL	BDL	BDL	BDL	BDL	BDL	28.7	29.9	31.2	75.8	80.3	46.8	48.78
20.11.2020	175	189	140	168	129	129	94	117.3	BDL	BDL	BDL	BDL	BDL	BDL	BDL	22.8	35.7	22	18.8	44.1	35.4	29.80
21.11.2020	215	125	107	149	106	81	58	81.67	BDL	BDL	BDL	BDL	BDL	BDL	BDL	22	15.5	18.5	23.6	26.1	22.5	21.37

All values are expressed in micro gram per cubic meter

BIHAR STATE POLLUTION CONTROL BOARD, PATNA

BORING ROAD, Patna

DATE	PM10				PM2.5				SO2							NO2						
	1st Shift	2nd Shift	3rd Shift	24 hr Avg.	1st Shift	2nd Shift	3rd Shift	24 hr Avg.	06 AM - 10 AM	10 AM -02 PM	02 PM - 06 PM	06 PM - 10 PM	10 PM - 02 AM	02 AM - 06 AM	24 hr Avg.	06 AM - 10 AM	10 AM -02 PM	02 PM - 06 PM	06 PM - 10 PM	10 PM - 02 AM	02 AM - 06 AM	24 hr Avg.
07.11.2020	244	359	349	317.3	126	144	172	147.3	BDL	BDL	BDL	BDL	BDL	BDL	BDL	85.1	48.6	56	153	157	168.7	#####
08.11.2020	245	262	262	256.3	132	128	174	144.7	BDL	BDL	BDL	BDL	BDL	BDL	BDL	90.4	40.7	62	89.7	114.6	64.6	77.00
09.11.2020	178	199	249	208.7	85	98	157	113.3	BDL	BDL	BDL	BDL	BDL	BDL	BDL	72.4	48.6	57.7	122.4	112.1	96.7	84.98
10.11.2020	159	140	158	152.3	66	76	83	75	BDL	BDL	BDL	BDL	BDL	BDL	BDL	80.9	55.8	43.2	118.2	104.6	75.7	79.73
11.11.2020	154	180	135	156.3	102	113	98	104.3	BDL	BDL	BDL	BDL	BDL	BDL	BDL	57.6	44.4	63.1	149.5	109	50.1	78.95
12.11.2020	119	223	169	170.3	86	162	81	109.7	BDL	BDL	BDL	BDL	BDL	BDL	BDL	81.7	47.7	66.2	138	118	53.9	84.25
13.11.2020	168	233	200	200.3	116	128	144	129.3	BDL	BDL	BDL	BDL	BDL	BDL	BDL	66.5	45.9	62.2	136.6	110.1	84	84.22
14.11.2020	**200**	**352**	**568**	**373.3**	**132**	**269**	**382**	**261**	**BDL**	**BDL**	**BDL**	**BDL**	**5.3**	**BDL**	**5.3**	**71**	**46.7**	**58.7**	**134.2**	**144.7**	**59.6**	**85.82**
15.11.2020	198	226	388	270.7	101	97	246	148	BDL	BDL	BDL	BDL	BDL	BDL	BDL	54.5	112.9	67.3	66	42.8	52.2	65.95
16.11.2020	177	122	66	121.7	103	59	37	66.33	BDL	BDL	BDL	BDL	BDL	BDL	BDL	67.7	62.9	52.1	71.5	45.7	20.6	53.42
17.11.2020	47	80	83	70	17	49	66	44	BDL	BDL	BDL	BDL	BDL	BDL	BDL	30.3	31.4	38.3	94.9	43.2	55	48.85
18.11.2020	104	98	135	112.3	80	64	83	75.67	BDL	BDL	BDL	BDL	BDL	BDL	BDL	48.3	39.5	68.2	65.1	41.7	31.4	49.03
19.11.2020	170	213	149	177.3	128	154	115	132.3	BDL	BDL	BDL	BDL	BDL	BDL	BDL	43.1	59.9	69.1	114.5	80.5	63.8	71.82
20.11.2020	124	186	140	150	79	65	77	73.67	BDL	BDL	BDL	BDL	BDL	BDL	BDL	32.4	56.5	46.7	42.1	96.2	60.2	55.68
21.11.2020	163	110	101	124.7	66	63	78	69	BDL	BDL	BDL	BDL	BDL	BDL	BDL	32.9	26.7	38.1	43.6	53.6	32.4	37.88

All values are expressed in micro gram per cubic meter

MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 4010437/4020781 /4037124/4035273
Fax : 24044532/4024068 /4023516
Website: http://mpcb.gov.in
E-mail: jdair@mpcb.gov.in

Kalpataru Point, 3rd& 4thfloor,
Sion-Matunga Scheme Road No. 8,
Opp. Sion Circle, Sion (East),
Mumbai - 400 022

No. MPCB/JDAPC/Fire Cracker /B- 201123-FTS-0206 Date: 23 / 11 /2020

To,
P.K.Gupta
Head, AQM Division.
Central Pollution Control Board
Parivesh Bhavan, East Arjun Nagar, Shahadra,
New Delhi – 110032.

Sub: Compliance of Hon'ble NGT (PB) order dtd: 09.11.2020 on ban of Fire crackers.
Ref: CPCB letter: AQM/Fire Crackers/2020-21. 20.11.2020

Sir,

With reference to above, the above compliance of Hon'ble NGT (PB) order dtd: 9.11.2020 is submitted as follows:

1. Board has communicated Hon'ble NGT order all concerned along with the Air Quality Index (AQI) recorded at major cities of Maharashtra for the month of October and November'2019. Copy of the same is enclosed at Annexure-I for your reference.
2. Air Quality Index (AQI) observed pre & post Diwali at major cities is enclosed at Annexure-II.
3. Ambient Noise Levels overserved from Continuous Noise Monitoring Stations installed at Mumbai and its suburban cities is enclosed at Annexure-III.
4. Board has undertaken Noise Level monitoring Survey during Diwali festival period at selected locations covering 27 corporation cities in Maharashtra. Results of Noise levels recorded in this Diwali period along with last year data of Diwali period is enclosed at Annexure-IV.
5. Board has instructed its Field offices to monitor Ambient Air Quality before, during and after Diwali period at 2 to 3 locations for monitoring of special metal parameters to identify impact of bursting of Firecrackers. Sample collection is completed, and laboratory analysis is in progress.
   Monitoring data of Ambient Air Quality and Noise levels are hosted on MPCB website for dissemination of information.

DA: As above.

Yours faithfully.

(Dr.V.M.Motghare) 23/11/2020
Joint Director, APC

Copy Submitted to: 1. Member Secretary, CPCB, New Delhi.
2. Member Secretary, MPC Board, Sion, Mumbai.
Copy fwc to: Regional Director, Central Pollution Control Board,, Pune.

अशोक शिनगारे, भाप्रसे
सदस्य सचिव
Ashok Shingare, IAS
MEMBER SECRETARY

महाराष्ट्र प्रदूषण नियंत्रण मंडळ
MAHARASHTRA POLLUTION CONTROL BOARD

No: MPCB/JD (APC)/ TB-B/201110 - FTS - 0001 Date:09/11/2020

To,

1. All Divisional Commissioner
2. All Municipal Commissioner
3. All Commissioner of Police
4. All District Magistrate
5. All Superintendent of Police

Sub: Implementation of Hon'ble NGT order in O.A. No: 249/2020; dated: 09.11.2020
Ref: Hon'ble NGT order in O.A. No: 249/2020; dated: 09.11.2020 **on Fire Crackers**

Sir / Madam,

This is with reference to the Hon'ble NGT order in O.A. No: 249/2020; dated: 09.11.2020, regarding remedial actions against pollution by use of firecrackers aggravating the menace of Covid-19 pandemic, posing higher danger to the lives and health of the vulnerable groups. In the view of the above subject, Hon'ble NGT has issued various directives and summary of the directions as mentioned in *para 48, P.N. 56* of above said order is enclosed herewith for your ready reference and necessary actions. The complete NGT order can be downloaded from Hon'ble NGT portal.

(Link: https://greentribunal.gov.in/caseDetails/DELHI/0701102013922020?page=order)

With reference to above order, last year's Air Quality Index (AQI) of cities as per available record, for the Months of October & November-2019 is enclosed herewith for your reference and further needful actions, please.

D.A:1. Hon'ble NGT directions in O.A. 249/2020; dtd. 09.11.2020
2. AQI information of cities for the month of Oct& Nov-2019

(Ashok Shingare, IAS)
Member Secretary

Copy submitted to -

1. Hon'ble Chief Secretary, GoM.
2. Director General of Police, Maharashtra
3. Hon'ble Chairman, MPCB, Sion, Mumbai
4. The Principal Secretary, Environment & Climate Change Department, GoM, Mantralaya, Mumbai.

Copy to:

Regional Officer, MPCB- you are hereby directed to communicate above letter along with NGT orders dtd. 9/11/2020 to respective authorities within your jurisdiction and ensure compliance of the same

कल्पतरु पॉईंट, सायन सर्कल, सायन (पूर्व), मुंबई - ४०० ०२२. टेलि. : २४०१ ०७०६
Kalpataru Point, Sion Circle, Sion (East), Mumbai - 400 022. Tel.: 2401 0706
E-mail : ms@mpcb.gov.in • Website : www.mpcb.gov.in

E.1715

Time	MMB_Bndr
Location	Bandra

Pre-Diwali Day	Noise level (Leq dB) on 11th Nov,20	Noise level (Leq dB) on 14 th Nov,20	Diwali Day	Noise level (Leq dB)
11-11-2020 00:00	54.43	44.65	14-11-2020 00:00	44.65
11-11-2020 01:00	53.69	41.97	14-11-2020 01:00	41.97
11-11-2020 02:00	53.46	40.42	14-11-2020 02:00	40.42
11-11-2020 03:00	52.05	42.44	14-11-2020 03:00	42.44
11-11-2020 04:00	54.47	48.12	14-11-2020 04:00	48.12
11-11-2020 05:00	55.13	43.61	14-11-2020 05:00	43.61
11-11-2020 06:00	56.85	42.35	14-11-2020 06:00	42.35
11-11-2020 07:00	57.36	47.97	14-11-2020 07:00	47.97
11-11-2020 08:00	58.36	47.94	14-11-2020 08:00	47.94
11-11-2020 09:00	63.26	47.77	14-11-2020 09:00	47.77
11-11-2020 10:00	59.42	49.24	14-11-2020 10:00	49.24
11-11-2020 11:00	57.92	53.05	14-11-2020 11:00	53.05
11-11-2020 12:00	57.66	53.72	14-11-2020 12:00	53.72
11-11-2020 13:00	56.36	52.65	14-11-2020 13:00	52.65
11-11-2020 14:00	58.46	52.27	14-11-2020 14:00	52.27
11-11-2020 15:00	55.93	52.09	14-11-2020 15:00	52.09
11-11-2020 16:00	56.77	52.73	14-11-2020 16:00	52.73
11-11-2020 17:00	57.53	47.40	14-11-2020 17:00	47.40
11-11-2020 18:00	58.77	47.59	14-11-2020 18:00	47.59
11-11-2020 19:00	59.27	50.73	14-11-2020 19:00	50.73
11-11-2020 20:00	58.65	48.74	14-11-2020 20:00	48.74
11-11-2020 21:00	58.70	45.85	14-11-2020 21:00	45.85
11-11-2020 22:00	57.16	47.95	14-11-2020 22:00	47.95
11-11-2020 23:00	56.81	44.44	14-11-2020 23:00	44.44

Avg.	57.02		Avg.	47.74
Max.	63.26		Max.	53.72
	(11/11/2020 09:00)			(14/11/2020 12:0
Min.	52.05		Min.	40.42
	(11/11/2020 03:00)			(14/11/2020 02:0

E.1718

Time	MMB_HQ
Location	MPCB, HQ, Sion

Pre-Diwali Day	Noise level (Leq dB)
11-11-2020 00:00	54.43
11-11-2020 01:00	53.69
11-11-2020 02:00	53.46
11-11-2020 03:00	52.05
11-11-2020 04:00	54.47
11-11-2020 05:00	55.13
11-11-2020 06:00	56.85
11-11-2020 07:00	57.36
11-11-2020 08:00	58.36
11-11-2020 09:00	63.26
11-11-2020 10:00	59.42
11-11-2020 11:00	57.92
11-11-2020 12:00	57.66
11-11-2020 13:00	56.36
11-11-2020 14:00	58.46
11-11-2020 15:00	55.93
11-11-2020 16:00	56.77
11-11-2020 17:00	57.53
11-11-2020 18:00	58.77
11-11-2020 19:00	59.27
11-11-2020 20:00	58.65
11-11-2020 21:00	58.70
11-11-2020 22:00	57.16
11-11-2020 23:00	56.81

Avg.	57.02
Max.	63.26
	(11/11/2020 09:00)
Min.	52.05
	(11/11/2020 03:00)

Diwali Day	Noise level (Leq dB)
14-11-2020 00:00	62.39
14-11-2020 01:00	60.71
14-11-2020 02:00	59.77
14-11-2020 03:00	60.07
14-11-2020 04:00	59.45
14-11-2020 05:00	60.52
14-11-2020 06:00	62.12
14-11-2020 07:00	62.87
14-11-2020 08:00	64.77
14-11-2020 09:00	65.63
14-11-2020 10:00	65.71
14-11-2020 11:00	65.44
14-11-2020 12:00	65.61
14-11-2020 13:00	65.89
14-11-2020 14:00	65.74
14-11-2020 15:00	65.92
14-11-2020 16:00	66.13
14-11-2020 17:00	66.19
14-11-2020 18:00	66.23
14-11-2020 19:00	65.05
14-11-2020 20:00	64.20
14-11-2020 21:00	63.18
14-11-2020 22:00	62.71
14-11-2020 23:00	60.10

Avg.	63.60
Max.	66.23
	(14/11/2020 18:00)
Min.	59.45
	(14/11/2020 04:00)

Time
Location

E.2723
Mmb_MM
M&M, Kandivali

Pre-Diwali Day	Noise level (Leq dB)
11-11-2020 00:00	50.01
11-11-2020 01:00	56.31
11-11-2020 02:00	50.29
11-11-2020 03:00	54.47
11-11-2020 04:00	52.33
11-11-2020 05:00	54.11
11-11-2020 06:00	58.15
11-11-2020 07:00	66.06
11-11-2020 08:00	69.35
11-11-2020 09:00	67.54
11-11-2020 10:00	67.97
11-11-2020 11:00	66.89
11-11-2020 12:00	69.23
11-11-2020 13:00	65.96
11-11-2020 14:00	66.70
11-11-2020 15:00	66.34
11-11-2020 16:00	59.66
11-11-2020 17:00	57.13
11-11-2020 18:00	53.30
11-11-2020 19:00	56.54
11-11-2020 20:00	52.55
11-11-2020 21:00	52.61
11-11-2020 22:00	52.41
11-11-2020 23:00	48.95

Avg.	58.95
Max.	69.35
	(11/11/2020 08:00)
Min.	48.95
	(11/11/2020 23:00)

Diwali Day	Noise level (Leq dB)
14-11-2020 00:00	53.11
14-11-2020 01:00	49.59
14-11-2020 02:00	47.83
14-11-2020 03:00	46.86
14-11-2020 04:00	46.65
14-11-2020 05:00	50.41
14-11-2020 06:00	56.24
14-11-2020 07:00	57.68
14-11-2020 08:00	58.07
14-11-2020 09:00	57.68
14-11-2020 10:00	58.49
14-11-2020 11:00	58.29
14-11-2020 12:00	59.05
14-11-2020 13:00	58.94
14-11-2020 14:00	57.39
14-11-2020 15:00	58.09
14-11-2020 16:00	57.84
14-11-2020 17:00	58.50
14-11-2020 18:00	58.46
14-11-2020 19:00	55.42
14-11-2020 20:00	56.80
14-11-2020 21:00	60.02
14-11-2020 22:00	59.25
14-11-2020 23:00	57.20

Avg.	55.74
Max.	60.02
	(14/11/2020 21:00)
Min.	46.65
	(14/11/2020 04:00)

E.2724

Time	Mmb_Ambs
Location	Ambassador Hotel, Marine Drive, Mumbai

Pre-Diwali Day	Noise level (Leq dB) on 11th Nov,20	Noise level (Leq dB) on 14 th Nov,20	Diwali Day	Noise level (Leq dB)
11-11-2020 00:00	73.13	66.00	14-11-2020 00:00	66.00
11-11-2020 01:00	67.92	64.02	14-11-2020 01:00	64.02
11-11-2020 02:00	71.58	59.26	14-11-2020 02:00	59.26
11-11-2020 03:00	70.45	58.00	14-11-2020 03:00	58.00
11-11-2020 04:00	68.71	58.20	14-11-2020 04:00	58.20
11-11-2020 05:00	67.50	60.65	14-11-2020 05:00	60.65
11-11-2020 06:00	68.97	66.32	14-11-2020 06:00	66.32
11-11-2020 07:00	72.81	68.71	14-11-2020 07:00	68.71
11-11-2020 08:00	73.66	67.49	14-11-2020 08:00	67.49
11-11-2020 09:00	76.42	66.52	14-11-2020 09:00	66.52
11-11-2020 10:00	76.31	68.64	14-11-2020 10:00	68.64
11-11-2020 11:00	74.72	68.92	14-11-2020 11:00	68.92
11-11-2020 12:00	74.99	69.95	14-11-2020 12:00	69.95
11-11-2020 13:00	74.77	69.03	14-11-2020 13:00	69.03
11-11-2020 14:00	75.39	68.56	14-11-2020 14:00	68.56
11-11-2020 15:00	75.43	68.22	14-11-2020 15:00	68.22
11-11-2020 16:00	75.41	69.53	14-11-2020 16:00	69.53
11-11-2020 17:00	75.01	69.70	14-11-2020 17:00	69.70
11-11-2020 18:00	74.39	68.95	14-11-2020 18:00	68.95
11-11-2020 19:00	74.09	68.67	14-11-2020 19:00	68.67
11-11-2020 20:00	72.76	69.30	14-11-2020 20:00	69.30
11-11-2020 21:00	72.31	71.01	14-11-2020 21:00	71.01
11-11-2020 22:00	71.89	70.62	14-11-2020 22:00	70.62
11-11-2020 23:00	72.48	72.12	14-11-2020 23:00	72.12

Avg.	72.96		Avg.	67.02
Max.	76.42		Max.	72.12
(11/11/2020 09:00)			(14/11/2020 23:00	
Min.	67.50		Min.	58.00
(11/11/2020 05:00)			(14/11/2020 03:00	

Location	MMB_Ahsp (Real time National Ambient Noise Monitoring Station)
	Acworth Hospital, Matunga (Silence Zone)

Pre-Diwali Day	Noise level dB (A) Leq
11-11-2020 00:00	75.75
11-11-2020 01:00	75.75
11-11-2020 02:00	75.47
11-11-2020 03:00	75.27
11-11-2020 04:00	75.04
11-11-2020 05:00	75.20
11-11-2020 06:00	76.32
11-11-2020 07:00	77.53
11-11-2020 08:00	78.35
11-11-2020 09:00	79.06
11-11-2020 10:00	79.83
11-11-2020 11:00	80.56
11-11-2020 12:00	80.79
11-11-2020 13:00	80.53
11-11-2020 14:00	79.44
11-11-2020 15:00	77.39
11-11-2020 16:00	76.77
11-11-2020 17:00	76.84
11-11-2020 18:00	76.68
11-11-2020 19:00	75.94
11-11-2020 20:00	76.13
11-11-2020 21:00	76.43
11-11-2020 22:00	76.39
11-11-2020 23:00	76.25

Diwali Day	Noise level dB (A) Leq
14-11-2020 00:00	76.45
14-11-2020 01:00	76.23
14-11-2020 02:00	76.20
14-11-2020 03:00	76.32
14-11-2020 04:00	76.43
14-11-2020 05:00	76.39
14-11-2020 06:00	77.04
14-11-2020 07:00	77.71
14-11-2020 08:00	78.43
14-11-2020 09:00	78.73
14-11-2020 10:00	79.12
14-11-2020 11:00	79.41
14-11-2020 12:00	78.84
14-11-2020 13:00	78.22
14-11-2020 14:00	77.57
14-11-2020 15:00	77.10
14-11-2020 16:00	76.98
14-11-2020 17:00	76.97
14-11-2020 18:00	77.07
14-11-2020 19:00	77.08
14-11-2020 20:00	76.63
14-11-2020 21:00	76.60
14-11-2020 22:00	76.64
14-11-2020 23:00	76.67

Avg.	77.24
Max.	80.79
	(11/11/2020 12:00)
Min.	75.04
	(11/11/2020 04:00)

Avg.	77.28
Max.	79.41
	(14/11/2020 11:00)
Min.	76.20
	(14/11/2020 02:00)

Noise Level Standards under EPA (1986): Noise Pollution (Regulation & Control) Rules, 2000				
Area Code	Category of Area		Limits in dB(A) Leq	
			Day time	Night time
A	Industrial area		75	70
B	Commercial area		65	55
C	Residential area		55	45
D	Silence Zone		50	40

E.2727

Time	Mmb_Bisl
Location	Bisleri, Andheri

Pre-Diwali Day	Noise level (Leq dB) on 11th Nov,20	Noise level (Leq dB) on 14th Nov,20	Diwali Day	Noise level (Leq dB) on 14th Nov,20
11-11-2020 00:00	66.40	66.74	14-11-2020 00:00	66.74
11-11-2020 01:00	67.67	66.17	14-11-2020 01:00	66.17
11-11-2020 02:00	67.86	66.10	14-11-2020 02:00	66.10
11-11-2020 03:00	64.51	63.95	14-11-2020 03:00	63.95
11-11-2020 04:00	65.88	63.45	14-11-2020 04:00	63.45
11-11-2020 05:00	65.97	64.07	14-11-2020 05:00	64.07
11-11-2020 06:00	65.04	64.43	14-11-2020 06:00	64.43
11-11-2020 07:00	65.89	66.40	14-11-2020 07:00	66.40
11-11-2020 08:00	68.25	69.44	14-11-2020 08:00	69.44
11-11-2020 09:00	65.81	65.72	14-11-2020 09:00	65.72
11-11-2020 10:00	65.99	66.77	14-11-2020 10:00	66.77
11-11-2020 11:00	66.46	64.97	14-11-2020 11:00	64.97
11-11-2020 12:00	64.64	63.35	14-11-2020 12:00	63.35
11-11-2020 13:00	66.87	66.98	14-11-2020 13:00	66.98
11-11-2020 14:00	67.11	65.89	14-11-2020 14:00	65.89
11-11-2020 15:00	65.77	67.59	14-11-2020 15:00	67.59
11-11-2020 16:00	68.83	68.14	14-11-2020 16:00	68.14
11-11-2020 17:00	68.79	66.46	14-11-2020 17:00	66.46
11-11-2020 18:00	68.29	65.08	14-11-2020 18:00	65.08
11-11-2020 19:00	67.91	67.61	14-11-2020 19:00	67.61
11-11-2020 20:00	76.19	66.08	14-11-2020 20:00	66.08
11-11-2020 21:00	74.88	65.12	14-11-2020 21:00	65.12
11-11-2020 22:00	74.19	64.12	14-11-2020 22:00	64.12
11-11-2020 23:00	74.23	64.93	14-11-2020 23:00	64.93

Avg.	68.06		Avg.	65.82
Max.	76.19		Max.	69.44
	(11/11/2020 20:00)			(14/11/2020 08:0
Min.	64.51		Min.	63.35
	(11/11/2020 03:00)			(14/11/2020 12:0

E.2725

Time	Mmb_LT
Location	L & T, Powai

Pre-Diwali Day	Noise level (Leq dB)
11-11-2020 00:00	58.33
11-11-2020 01:00	57.05
11-11-2020 02:00	56.85
11-11-2020 03:00	56.83
11-11-2020 04:00	56.54
11-11-2020 05:00	56.79
11-11-2020 06:00	58.16
11-11-2020 07:00	59.38
11-11-2020 08:00	59.75
11-11-2020 09:00	60.31
11-11-2020 10:00	61.42
11-11-2020 11:00	59.76
11-11-2020 12:00	60.32
11-11-2020 13:00	60.94
11-11-2020 14:00	61.50
11-11-2020 15:00	61.95
11-11-2020 16:00	61.13
11-11-2020 17:00	60.02
11-11-2020 18:00	59.67
11-11-2020 19:00	59.27
11-11-2020 20:00	59.20
11-11-2020 21:00	58.53
11-11-2020 22:00	57.54
11-11-2020 23:00	58.84

Avg.	59.17
Max.	61.95
	(11/11/2020 15:00)
Min.	56.54
	(11/11/2020 04:00)

Diwali Day	Noise level (Leq dB)
14-11-2020 00:00	71.39
14-11-2020 01:00	75.78
14-11-2020 02:00	75.42
14-11-2020 03:00	66.79
14-11-2020 04:00	66.74
14-11-2020 05:00	63.40
14-11-2020 06:00	65.54
14-11-2020 07:00	65.49
14-11-2020 08:00	74.95
14-11-2020 09:00	63.18
14-11-2020 10:00	68.02
14-11-2020 11:00	62.41
14-11-2020 12:00	61.42
14-11-2020 13:00	66.27
14-11-2020 14:00	68.91
14-11-2020 15:00	66.92
14-11-2020 16:00	69.28
14-11-2020 17:00	75.17
14-11-2020 18:00	65.89
14-11-2020 19:00	64.93
14-11-2020 20:00	67.41
14-11-2020 21:00	69.12
14-11-2020 22:00	68.69
14-11-2020 23:00	76.31

Avg.	68.31
Max.	76.31
	(14/11/2020 23:00)
Min.	61.42
	(14/11/2020 12:00)

E.2726

Time	Mmb_Peps
Location	Pepsico, Chembur

Pre-Diwali Day	Noise level (Leq dB)
11-11-2020 00:00	73.32
11-11-2020 01:00	74.63
11-11-2020 02:00	71.26
11-11-2020 03:00	70.88
11-11-2020 04:00	72.08
11-11-2020 05:00	74.58
11-11-2020 06:00	76.18
11-11-2020 07:00	77.09
11-11-2020 08:00	77.85
11-11-2020 09:00	79.85
11-11-2020 10:00	79.91
11-11-2020 11:00	80.17
11-11-2020 12:00	80.08
11-11-2020 13:00	79.95
11-11-2020 14:00	79.86
11-11-2020 15:00	80.16
11-11-2020 16:00	79.95
11-11-2020 17:00	80.79
11-11-2020 18:00	82.03
11-11-2020 19:00	82.28
11-11-2020 20:00	83.06
11-11-2020 21:00	79.02
11-11-2020 22:00	77.88
11-11-2020 23:00	76.78

Avg.	77.90
Max.	83.06
	(11/11/2020 20:00)
Min.	70.88
	(11/11/2020 03:00)

Diwali Day	Noise level (Leq dB)
14-11-2020 00:00	75.77
14-11-2020 01:00	74.05
14-11-2020 02:00	73.09
14-11-2020 03:00	72.19
14-11-2020 04:00	73.30
14-11-2020 05:00	73.57
14-11-2020 06:00	75.72
14-11-2020 07:00	76.66
14-11-2020 08:00	75.84
14-11-2020 09:00	76.55
14-11-2020 10:00	77.72
14-11-2020 11:00	77.32
14-11-2020 12:00	77.59
14-11-2020 13:00	77.31
14-11-2020 14:00	76.93
14-11-2020 15:00	76.90
14-11-2020 16:00	77.05
14-11-2020 17:00	77.71
14-11-2020 18:00	77.42
14-11-2020 19:00	77.08
14-11-2020 20:00	77.38
14-11-2020 21:00	76.91
14-11-2020 22:00	76.95
14-11-2020 23:00	76.79

Avg.	76.16
Max.	77.72
	(14/11/2020 10:00
Min.	72.19
	(14/11/2020 03:00

E.1702

Time	MMB_TMCO
Location	TMCO

Pre-Diwali Day	Noise level (Leq dB)
11-11-2020 00:00	69.82
11-11-2020 01:00	70.34
11-11-2020 02:00	72.02
11-11-2020 03:00	73.50
11-11-2020 04:00	73.70
11-11-2020 05:00	72.92
11-11-2020 06:00	71.69
11-11-2020 07:00	72.25
11-11-2020 08:00	70.99
11-11-2020 09:00	67.11
11-11-2020 10:00	67.25
11-11-2020 11:00	66.85
11-11-2020 12:00	67.43
11-11-2020 13:00	68.84
11-11-2020 14:00	69.26
11-11-2020 15:00	68.61
11-11-2020 16:00	67.20
11-11-2020 17:00	66.89
11-11-2020 18:00	66.79
11-11-2020 19:00	67.11
11-11-2020 20:00	68.20
11-11-2020 21:00	68.67
11-11-2020 22:00	68.34
11-11-2020 23:00	69.61

Diwali Day	Noise level (Leq dB)
14-11-2020 00:00	68.59
14-11-2020 01:00	68.43
14-11-2020 02:00	68.33
14-11-2020 03:00	68.33
14-11-2020 04:00	68.44
14-11-2020 05:00	68.72
14-11-2020 06:00	69.14
14-11-2020 07:00	69.16
14-11-2020 08:00	67.91
14-11-2020 09:00	67.01
14-11-2020 10:00	67.09
14-11-2020 11:00	68.09
14-11-2020 12:00	68.26
14-11-2020 13:00	69.64
14-11-2020 14:00	71.44
14-11-2020 15:00	70.81
14-11-2020 16:00	67.57
14-11-2020 17:00	67.07
14-11-2020 18:00	67.21
14-11-2020 19:00	67.10
14-11-2020 20:00	66.96
14-11-2020 21:00	67.15
14-11-2020 22:00	67.30
14-11-2020 23:00	68.14

Avg.	69.39		Avg.	68.25
Max.	73.70		Max.	71.44
	(11/11/2020 04:00)			(14/11/2020 14:00)
Min.	66.79		Min.	66.96
	(11/11/2020 18:00)			(14/11/2020 20:00)

E.1703

Time	MMB_Vhsp
Location	Vashi Hospital

Pre-Diwali Day	Noise level (Leq dB)
11-11-2020 00:00	70.80
11-11-2020 01:00	71.45
11-11-2020 02:00	73.12
11-11-2020 03:00	-
11-11-2020 04:00	-
11-11-2020 05:00	-
11-11-2020 06:00	-
11-11-2020 07:00	71.23
11-11-2020 08:00	71.09
11-11-2020 09:00	70.98
11-11-2020 10:00	75.86
11-11-2020 11:00	76.27
11-11-2020 12:00	82.16
11-11-2020 13:00	81.85
11-11-2020 14:00	78.18
11-11-2020 15:00	79.48
11-11-2020 16:00	77.93
11-11-2020 17:00	76.95
11-11-2020 18:00	75.11
11-11-2020 19:00	74.62
11-11-2020 20:00	70.05
11-11-2020 21:00	71.38
11-11-2020 22:00	72.25
11-11-2020 23:00	72.32

Avg.	74.65
Max.	82.16
	(11/11/2020 12:00)
Min.	70.05
	(11/11/2020 20:00)

Diwali Day	Noise level (Leq dB)
14-11-2020 00:00	71.07
14-11-2020 01:00	71.07
14-11-2020 02:00	69.66
14-11-2020 03:00	67.13
14-11-2020 04:00	66.94
14-11-2020 05:00	66.33
14-11-2020 06:00	68.29
14-11-2020 07:00	67.16
14-11-2020 08:00	66.70
14-11-2020 09:00	64.97
14-11-2020 10:00	64.39
14-11-2020 11:00	67.20
14-11-2020 12:00	65.14
14-11-2020 13:00	65.96
14-11-2020 14:00	64.90
14-11-2020 15:00	65.63
14-11-2020 16:00	70.64
14-11-2020 17:00	67.97
14-11-2020 18:00	66.87
14-11-2020 19:00	66.84
14-11-2020 20:00	65.53
14-11-2020 21:00	66.58
14-11-2020 22:00	67.77
14-11-2020 23:00	70.95

Avg.	67.32
Max.	71.07
	(14/11/2020 01:00)
Min.	64.39
	(14/11/2020 10:00)

Annexure -IV

Noise Level Monitoring Before Diwali- for the year 2019 and 2020				
Dates →	11-Nov-20	26-Oct-19	11-Nov-20	26-Oct-19
Time Slots →	Day Time (6 am to 10pm)		Night Time (10pm to 6 am)	
Standards →	65 dBA (C)		55 dBA (C)	
City ↓	L_{eq} dBA	L_{eq}dBA	L_{eq}dBA	L_{eq}dBA
Mumbai South	71.3	69.6	59.8	60.1
Mumbai Western Suberbs	70.3	70.2	58.7	63.8
Mumbai Eastern Suberbs	71.1	69.4	60.3	64.8
Navi Mumbai	69.7	69.9	57.7	60.0
Thane	69.1	68.9	57.1	61.6
Panvel	69.8	74.6	57.5	62.3
Pune	70.5	75.3	59.1	65.8
Nashik	67.4	68.9	61.3	64.0
Aurangabad	59.9	60.1	53.6	53.5
Nagpur	66.5	64.2	57.2	59.5
Kalyan	69.5	70.0	56.4	62.6
Amravathi	66.1	67.4	59.1	57.7
Jalgaon	72.8	68.9	60.8	66.6
Kolhapur	72.5	77.5	54.9	64.2
Sangli	67.6	77.5	51.9	59.3
Mira-Bhayander	64.9	66.9	56.8	55.3
Vasai-Virar	68.7	67.2	57.0	62.7
Ulhasnagar	67.1	67.1	56.5	66.7
Bhiwandi-Nizampur	67.4	69.3	57.4	63.3
Chandrapur	71.9	73.6	60.1	63.9
Nanded-Waghala	62.4	62.9	54.2	56.0
Ahmednagar	66.8	67.8	59.2	61.2
Dhule	68.1	69.2	60.6	67.8
Malegaon	67.5	68.5	61.6	64.5
Pimpri-Chinchwad	69.1	75.5	57.6	61.1
Parbhani	65.6	61.5	54.7	50.9
Latur	63.7	63.9	51.7	55.5
Akola	73.7	65.1	60.2	69.9
Solapur	65.3	77.5	57.8	68.4

Noise Level Monitoring During Diwali- for the year 2019 and 2020				
Dates →	14-Nov-20	27-Oct-19	14-Nov-20	27-Oct-19
Time Slots →	Day Time (6 am to 10 pm)		Night Time (10 pm to 6 am)	
Standards →	65 dBA (C)		55 dBA (C)	
City ↓	$L_{eq\ dBA}$	$L_{eq\ dBA}$	$L_{eq\ dBA}$	$L_{eq\ dBA}$
Mumbai South	70.1	70.6	59.0	60.3
Mumbai Western Suberbs	70.7	65.8	59.0	62.3
Mumbai Eastern Suberbs	71.1	69.4	60.9	60.9
Navi Mumbai	68.4	67.4	59.4	60.8
Thane	72.7	68.3	65.0	59.1
Panvel	73.7	66.2	61.2	59.0
Pune	76.0	80.2	66.4	70.7
Nashik	71.1	71.6	71.0	70.8
Aurangabad	64.0	64.9	54.3	55.6
Nagpur	70.2	68.7	66.9	63.0
Kalyan	69.7	70.1	59.4	61.8
Amravathi	70.6	70.6	60.2	60.7
Jalgaon	71.8	76.3	63.8	71.7
Kolhapur	75.5	79.3	59.8	65.4
Sangli	76.6	87.5	55.7	65.7
Mira-Bhayander	64.9	66.2	55.5	63.8
Vasai-Virar	64.8	69.6	58.2	59.3
Ulhasnagar	70.5	69.0	59.0	58.0
Bhiwandi-Nizampur	69.5	69.7	57.0	61.1
Chandrapur	73.0	75.0	61.6	65.6
Nanded-Waghala	63.2	63.6	54.3	52.8
Ahmednagar	68.0	66.8	64.4	64.1
Dhule	67.8	68.8	63.8	64.9
Malegaon	68.5	66.9	60.6	62.7
Pimpri-Chinchwad	77.1	81.6	66.8	68.9
Parbhani	65.5	62.0	56.1	45.2
Latur	64.2	62.5	54.5	52.8
Akola	76.9	75.2	66.6	59.7
Solapur	68.9	79.3	59.8	74.7

Noise Level Monitoring on *Bhaubij* (Diwali)- for the year 2019 and 2020				
Dates →	16-Nov-20	29-Oct-19	16-Nov-20	29-Oct-19
Time Slots →	Day Time (6 am to 10pm)		Night Time (10pm to 6 am)	
Standards →	65 dBA (C)		55 dBA (C)	
City ↓	L_{eq} dBA	L_{eq}dBA	L_{eq}dBA	L_{eq}dBA
Mumbai South	70.6	68.5	60.8	58.9
Mumbai Western Sut	72.5	69.4	64.1	61.4
Mumbai Eastern Sub	72.1	69.8	61.5	58.7
Navi Mumbai	69.9	70.3	62.1	63.5
Thane	75.9	66.5	63.6	58.1
Panvel	71.8	69.1	61.4	58.1
Pune	71.9	74.8	59.6	63.4
Nashik	65.2	69.9	61.1	64.9
Aurangabad	63.8	64.1	53.6	53.8
Nagpur	66.5	66.5	58.0	59.1
Kalyan	70.2	68.3	59.3	62.3
Amravathi	68.1	68.5	59.0	59.9
Jalgaon	71.3	75.2	59.7	63.9
Kolhapur	74.1	80.6	63.4	69.4
Sangli	70.4	78.0	53.9	58.7
Mira-Bhayander	73.4	68.2	59.8	57.4
Vasai-Virar	71.3	70.0	56.2	62.0
Ulhasnagar	74.8	68.6	64.0	60.9
Bhiwandi-Nizampur	66.3	74.0	62.5	66.3
Chandrapur	72.8	73.3	62.3	65.0
Nanded-Waghala	63.7	63.5	49.5	50.2
Ahmednagar	65.3	66.9	59.8	65.4
Dhule	65.3	67.8	60.0	62.7
Malegaon	64.7	68.7	60.2	65.7
Pimpri-Chinchwad	70.7	72.5	57.7	60.4
Parbhani	64.6	61.8	52.3	44.5
Latur	63.0	63.6	51.0	48.2
Akola	73.7	73.2	61.9	59.8
Solapur	74.2	79.4	56.4	71.1

AIR QUALITY INDEX (AQI) : MAHARASHTRA		
YEAR- 2019		
Location	October	November
Akola	66	66
Ambernath	82	107
Amravati	70	80
Aurangabad	69	77
Badlapur	93	107
Bhiwandi	71	67
Chandrapur	111	110
Dombivali	104	102
Jalgaon	66	57
Jalna	92	97
Kolhapur	87	84
Latur	74	89
Nagpur	86	106
Nashik	37	48
Navi Mumbai	58	53
Pune	85	83
Sangli	38	70
Solapur	70	67
Thane	120	132
Ulhasnagar	80	94
Mumbai	85	118
Vasai - Virar	68	100
Kalyan	82	115

AQI	AQI Associated Health Impacts
Good (0–50)	Minimal Impact.
Satisfactory (51–100)	Minor breathing discomfort to sensitive people.
Moderate (101–200)	Breathing discomfort to the people with lung disease such as asthma and discomfort to people with heart disease, children and older adults.
Poor (201–300)	Breathing discomfort to people on prolonged exposure and discomfort to people with heart disease.
Very Poor (301–400)	Respiratory illness to the people on prolonged exposure specially in people with lung and heart diseases.
Severe (401-500)	Respiratory effects even on healthy people and serious health impacts on people with lung/heart diseases. The health impacts may be experienced even during light physical activity.

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Air Quality Index (AQI) of Major cities of Maharahstra before-During and After DIWALI Festival-2020

City	Air Quality on							
	13.11.2020*(Pre Diwali)*		14.11.2020 (Diwali)		15.11.2020 *(Post Diwali)*		16.11.2020 (Post Diwali))	
	MUMBAI							
	Category	**Air Quality Category**	**Category**	**Air Quality Category**	**Category**	**Air Quality Category**	**Category**	**Air Quality Category**
Airport	Moderate		Moderate		Moderate		Moderate	
Bandra	Moderate		Moderate		Moderate		Satisfactory	
Borivali	Moderate		Satisfactory		Satisfactory		Satisfactory	
Colaba	Moderate		Moderate		Poor		Moderate	
Kalyan	Moderate	Average Air Quality	Moderate	Average Air Quality	Poor	Average Air Quality	Moderate	Average Air Quality
Kandiwali east	Moderate	of Mumbai is Moderate	Moderate	of Mumbai is Moderate	Moderate	of Mumbai is Moderate	Moderate	of Mumbai is Moderate
Kurla East	Poor		Moderate		Poor		Moderate	
Mulund	Moderate		Moderate		Moderate		Moderate	
Powai	Moderate		Satisfactory		Satisfactory		Moderate	
Sion East	Poor		Moderate		Moderate		Moderate	
Vasai	Poor		Moderate		Poor		Moderate	
Vileparle	Moderate		Moderate		Poor		Moderate	
Worli	Moderate		Moderate		Poor		Moderate	
Navi Mumbai								
Navi Mumbai, Mahape	Moderate	Average Air Quality of Navi	Satisfactory	Average Air Qulity of Navi	Moderate	Average Air Quality Index of Navi	Moderate	Average Air Quality of Navi Mumbai is
Navi Mumbai, Nerul	Poor	Mumbai is Moderate	Moderate	Mumbai is Moderate	Poor	Mumbai is Moderate	Moderate	Moderate
Thane								
Dombivali	Moderate	Average Air Quality of Thane is Moderate	Moderate	Average Air Quality of Thane is Moderate.	Moderate	Average Air Quality of Thane is Moderate	Moderate	Average Air Quality of Thane is Moderate
Other Cities								
Aurangabad	Moderate	Average Air Quality of Aurangabad is Moderate	Moderate	Average Air Quality of Aurangabad is Moderate	Moderate	Average Air Quality Index of Aurangabad city is Moderate	Moderate	Average Air Quality Index of Aurangabad city is Moderate
Chandrapur	Satisfactory	Average Air Quality of Chandrapur is satisfactory	Satisfactory	Average Air Quality of Chandrapur is satisfactory	Satisfactory	Average Air Quality Index of Chandrapur city is Satisfactory	Satisfactory	Average Air Quality Index of Chandrapur city is Satisfactory
Nagpur	Satisfactory	Average Air Quality of Nagpur is satisfactory	Satisfactory	Average Air Quality of Nagpur is satisfactory	Moderate	Average Air Quality Index of Nagpur is Moderate	Moderate	Average Air Quality Index of Nagpur is Moderate
Nashik	Satisfactory	Average Air Quality of Nashik is satisfactory	Moderate	Average Air Quality of Nashik is Moderate	Satisfactory	Average Air Quality Index of Nashik is Satisfactory	Satisfactory	Average Air Quality Index of Nashik is Satisfactory
Pune	NA	NA	Moderate	Average Air Quality of Pune is Moderate	Moderate	Average Air Quality Index of Pune is Moderate	Satisfactory	Average Air Quality Index of Nashik is Satisfactory
Solapur	Satisfactory	Average Air Quality of Solapur is satisfactory	Moderate	Average Air Quality of Solapur is Moderate	Satisfactory	Average Air Quality Index of Solapur is Satisfactory	Satisfactory	Average Air Quality Index of Solapur is Satisfactory

Good	Minimal Impact
Satisfactory	Minor breathing discomfort to sensitive people
Moderate	Breathing discomfort to the people with lungs, asthma and heart diseases
Poor	Breathing discomfort to most people on prolonged exposure
Very Poor	Respiratory illness on prolonged exposure
Severe	Affects healthy people and seriously impacts those with existing diseases

No. PCC/DDD/NGT-249/2020-21/347
Office of the Member Secretary,
Pollution Control Committee,
DNH & DD,
Daman

Date:- 24/11/2020

To,
The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110032.

Sub: - Action taken report against the order dated 09/11/2020 on "Ban of fire-crackers" passed by the Hon'ble National Green Tribunal in the matter of O.A. No. 254 of 2020 - Reg.

Ref: - Your e-mail dated 17/11/2020.

Sir,

With reference to above cited subject, the compliance against the order dated 09/11/2020 on "Ban of fire-crackers" passed by the Hon'ble National Green Tribunal in the matter of O.A. No. 254 of 2020 and it is to inform that the Pollution Control Committee, DNH & DD has carried out the Ambient Air Quality Monitoring during prior to Deepawali 7 days & after Deepawali 7 days at Taxi Stand, Nani Daman, the Collectorate, Moti Daman, Kilvani Chokdi Gram Panchayat, Silvassa and at Naroli Bridge, Silvassa. The action take report along with ambient air quality data is enclosed .

This is for kind information and further needful please.

Yours faithfully,

Member Secretary,
Pollution Control Committee,
Dadra & Nagar Haveli and Daman & Diu,
Daman

Encl: - As above

Copy to;

(i) Shri Prasoon Gargava, Regional Director, Regional Director (W), Central Pollution Control Board, "Parivesh Bhawan", Opp. Ward No. 10 VMC Office, Subhanpura, Vadodara-390023.

Action taken report against the order dated 09/11/2020 passed by the Hon'ble National Green Tribunal in the matter of O.A. No. 254 of 2020 regarding "Ban of fire-crackers"

In compliance with the direction of the Hon'ble National Green Tribunal in the matter of O.A. No. 254 of 2020, Tribunal on its own Motion Vs Ministry of Environment, Forest & Climate Change & Ors, the action taken report is submitted as under,

1. The average Ambient Air Quality for DNH & Daman for the month of November, 2019 was well within the prescribed limit and falls under satisfactory level.

2. The Pollution Control Committee, DNH & DD issued an order wherein **green fire crackers** are only permitted in the Union Territory of Dadra & Nagar Haveli and Daman & Diu & the timings for use and bursting of fire crackers have been restricted to only two hours i.e. from 8.00 to 10.00 PM on Diwali, 6.00 to 8.00 AM on Chatt Puja and 11.55 to 12.30 PM on Christmas & New Year eve. The copy of the said order is enclosed as **Annexure-I**.

3. The ambient air quality is being monitored every year during Deepawali festival. Below mentioned places were inspected during the Deepawali festival;
    a) Kilvani Chokdi Gram Panchayat, Silvassa and Hotel Yatri Niwas, Near Naroli Bridge in Silvassa.
    b) Taxi Stand, Nani Daman, Daman and Security Gate of the Collector office, Moti Daman in Daman.

4. Report on air quality status in 2019 and in 2020 during Diwali festival is enclosed as **Annexure-II**.

Annexure-I

UT ADMINISTRATION OF
DADRA & NAGAR HAVELI AND DAMAN & DIU
POLLUTION CONTROL COMMITTEE
DAMAN

No. PCC/DDD/NGT-249/2020-21/ 808 Date 10.11.2020

ORDER

In compliance with the directions contained in Hon'ble National Green Tribunal, Principal Bench, New Delhi Order dated 09.11.2020 in the matter of Original Application No. 249/2020 (IA No. 370/2020; IA No. 371/2020, IA No. 372/2020 and IA No. 373/2020) and in furtherance of the Circular issued by the Secretary (Industries), DNH & DD vide No. Secy(Ind.)/DMN/PA/2020-21/786 dated 08.11.2020, in order to maintain the ambient air quality as per prescribed norms, it is hereby ordered that only **green fire crackers** are permitted to be sold in the Union Territory of Dadra & Nagar Haveli and Daman & Diu and the timings for use and bursting of crackers shall be as follows:-

(i) Diwali and Gurupurb - 8:00 to 10:00 PM
(ii) Chatt – 6:00 to 8:00 AM and;
(iii) Christmas & New Year eve - 11:55 PM to 12:30 AM.

The District Collectors and Superintendents of Police shall implement the aforesaid order in their respective districts and ensure strict compliance. Any violations should be dealt as per relevant Rules/Acts including penal action.

The PCC, DNH & DD may initiate special drive to contain air pollution and regularly monitor the air quality during this period and upload the data in their website.

This issues with the approval of the Hon'ble Administrator vide Diary No. 660199 dated 10/11/2020

Muthamma
(A. Muthamma) 10/11/2020
Chairman
Pollution Control Committee
DNH & DD

To:

1. The Collectors, DNH/Daman/Diu.
2. The Superintendents of Police, DNH/Daman/Diu.

Copy to:

1. PS to the Hon'ble Administrator, DNH & DD.
2. PS to the Advisor to the Hon'ble Administrator, DNH & DD.
3. The Member Secretary, PCC, DNH & DD.
4. Dy. Inspector General of Police, DNH & DD for information and necessary action.

Ambient Air Quality Monitoring Data During Deepawali Festival - 2019

For Pollution Control Committee, Daman and Dadra & Nagar Haveli

By – UniStar Environment and Research Labs Pvt. Ltd.

Dadra & Nagar Haveli

Location : AAQM - 1 (At Hotel Yatri Niwas, Silvassa), (Lat.N 20.27128° & Long. E 72.98942°) | **Test Reports No. UERL/19/11/A-PCC003**

Sr. No.	Date of Monitoring	Regulatory Parameters with Results							Proposed New Parameters with Results						
						Metals in PM_{10}			Metals/Elements in $PM_{2.5}$						
		PM_{10} ($\mu g/m^3$)	$PM_{2.5}$ ($\mu g/m^3$)	SO_2 ($\mu g/m^3$)	NO_2 ($\mu g/m^3$)	Pb ($\mu g/m^3$)	Ni (ng/m^3)	As (ng/m^3)	Pb ($\mu g/m^3$)	Ni (ng/m^3)	As (ng/m^3)	Al ($\mu g/m^3$)	Ba ($\mu g/m^3$)	Fe ($\mu g/m^3$)	Sr ($\mu g/m^3$)
1	20-10-2019	74	23	11.1	11.8	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
2	21-10-2019	77	26	11.3	12.1	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
3	22-10-2019	88	27	11.3	12.8	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
4	23-10-2019	75	23	11.3	12.0	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
5	24-10-2019	86	27	12.9	14.2	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
6	25-10-2019	89	30	11.3	13.0	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
7	26-10-2019	76	25	12.3	14.9	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
8	27-10-2019	92	31	14.1	14.2	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
9	28-10-2019	90	29	13.2	14.0	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
10	29-10-2019	74	22	13.9	14.5	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
11	30-10-2019	77	25	12.5	13.0	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
12	31-10-2019	87	30	11.6	14.2	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.

UNISTAR ENVIRONMENT & RESEARCH LABS PVT. LTD. GUJARAT VAPI

Ambient Air Quality Monitoring Data During Deepawali Festival - 2019

For Pollution Control Committee, Daman and Dadra & Nagar Haveli

By – UniStar Environment and Research Labs Pvt. Ltd.

Dadra & Nagar Haveli

Location : AAQM - 1 (At Hotel Yatri Niwas, Silvassa), (Lat.N 20.27128° & Long. E 72.98942°) | **Test Reports No. UERL/19/11/A-PCC003**

Sr. No.	Date of Monitoring	Regulatory Parameters with Results							Proposed New Parameters with Results						
						Metals in PM_{10}			Metals/Elements in $PM_{2.5}$						
		PM_{10} ($\mu g/m^3$)	$PM_{2.5}$ ($\mu g/m^3$)	SO_2 ($\mu g/m^3$)	NO_2 ($\mu g/m^3$)	Pb ($\mu g/m^3$)	Ni (ng/m^3)	As (ng/m^3)	Pb ($\mu g/m^3$)	Ni (ng/m^3)	As (ng/m^3)	Al ($\mu g/m^3$)	Ba ($\mu g/m^3$)	Fe ($\mu g/m^3$)	Sr ($\mu g/m^3$)
13	01-11-2019	73	22	12.3	12.4	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
14	02-11-2019	80	28	11.6	12.2	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
15	03-11-2019	89	30	11.1	12.5	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
Max.		**92**	**31**	**14.1**	**14.9**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**N.A.**
Min.		**73**	**22**	**11.1**	**11.8**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**N.A.**
Avg.		**82**	**27**	**12.1**	**13.2**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**N.A.**
Permissible Value as per NAAQMS		**100.0**	**60.0**	**80.0**	**80.0**	**1.0**	**20.0**	**6.0**	**1.0**	**20.0**	**6.0**	--	--	--	--

NOTE: ALL VALUE (24 Hourly Avg.) are in $\mu g/m^3$, Note: BDL <1 ppb, N.A: Not Analysed.

Prepared By:

(Chemist)/(Sr. Chemist)

Authorized By :

(Manager - Operations)

UNISTAR ENVIRONMENT & RESEARCH LABS PVT. LTD. GUJARAT VAPI

Ambient Air Quality Monitoring Data During Deepawali Festival - 2019

For Pollution Control Committee, Daman and Dadra & Nagar Haveli

By – UniStar Environment and Research Labs Pvt. Ltd.

Dadra & Nagar Haveli

Location : AAQM - 2 (At Kilvani Naka, Silvassa), (Lat.N 20.27307° & Long. E 73.00750°) | **Test Reports No. UERL/19/11/A-PCC004**

Sr. No.	Date of Monitoring	Regulatory Parameters with Results							Proposed New Parameters with Results						
						Metals in PM_{10}			Metals/Elements in $PM_{2.5}$						
		PM_{10} ($\mu g/m^3$)	$PM_{2.5}$ ($\mu g/m^3$)	SO_2 ($\mu g/m^3$)	NO_2 ($\mu g/m^3$)	Pb ($\mu g/m^3$)	Ni (ng/m^3)	As (ng/m^3)	Pb ($\mu g/m^3$)	Ni (ng/m^3)	As (ng/m^3)	Al ($\mu g/m^3$)	Ba ($\mu g/m^3$)	Fe ($\mu g/m^3$)	Sr ($\mu g/m^3$)
1	20-10-2019	68	21	9.9	11.0	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
2	21-10-2019	79	25	10.3	11.1	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
3	22-10-2019	72	22	12.5	11.3	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
4	23-10-2019	80	27	11.5	10.7	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
5	24-10-2019	73	22	11.6	12.0	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
6	25-10-2019	82	24	11.2	12.0	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
7	26-10-2019	85	27	10.7	13.4	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
8	27-10-2019	89	30	13.5	13.5	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
9	28-10-2019	83	26	13.6	12.7	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
10	29-10-2019	84	28	10.7	13.4	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
11	30-10-2019	74	23	10.4	13.4	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
12	31-10-2019	71	20	12.8	12.7	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.

Ambient Air Quality Monitoring Data During Deepawali Festival - 2019

For Pollution Control Committee, Daman and Dadra & Nagar Haveli

By – UniStar Environment and Research Labs Pvt. Ltd.

Dadra & Nagar Haveli

Location : AAQM - 2 (At Silvassa Kilvani Naka), (Lat.N 20.27307° & Long. E 73.00750°)									Test Reports No. UERL/19/11/A-PCC004							
Sr. No.	Date of Monitoring	Regulatory Parameters with Results							Proposed New Parameters with Results							
						Metals in PM_{10}			Metals/Elements in $PM_{2.5}$							
		PM_{10} ($\mu g/m^3$)	$PM_{2.5}$ ($\mu g/m^3$)	SO_2 ($\mu g/m^3$)	NO_2 ($\mu g/m^3$)	Pb ($\mu g/m^3$)	Ni (ng/m^3)	As (ng/m^3)	Pb ($\mu g/m^3$)	Ni (ng/m^3)	As (ng/m^3)	Al ($\mu g/m^3$)	Ba ($\mu g/m^3$)	Fe ($\mu g/m^3$)	Sr ($\mu g/m^3$)	
13	01-11-2019	85	27	11.9	11.3	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.	
14	02-11-2019	69	21	11.5	11.9	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.	
15	03-11-2019	71	24	10.3	11.4	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.	
Max.		89	30	13.6	13.5	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.	
Min.		68	20	9.9	10.7	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.	
Avg.		78	24	11.5	12.1	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.	
Permissible Value as per NAAQMS		100.0	60.0	80.0	80.0	1.0	20.0	6.0	1.0	20.0	6.0	--	--	--	--	

NOTE: ALL VALUE (24 Hourly Avg.) are in $\mu g/m^3$, Note: BDL <1 ppb, N.A: Not Analysed.

Prepared By:

(Chemist)/(Sr. Chemist)

Authorized By :

(Manager - Operations)

UNISTAR ENVIRONMENT & RESEARCH LABS PVT. LTD. GUJARAT VAPI

Ambient Air Quality Monitoring Data During Deepawali Festival - 2019

For Pollution Control Committee, Daman and Dadra & Nagar Haveli

By – UniStar Environment and Research Labs Pvt. Ltd.

Daman area

Location : AAQM - 1 (At Collector Office Security Gate) Moti Daman, Daman
(Lat.N 20.39423° & Long. E 72.83270°)

Test Reports No. URA/19/11/A-PCC001

Sr. No.	Date of Monitoring	Regulatory Parameters with Results							Proposed New Parameters with Results						
						Metals in PM_{10}			Metals/Elements in $PM_{2.5}$						
		PM_{10} ($\mu g/m^3$)	$PM_{2.5}$ ($\mu g/m^3$)	SO_2 ($\mu g/m^3$)	NO_2 ($\mu g/m^3$)	Pb ($\mu g/m^3$)	Ni (ng/m^3)	As (ng/m^3)	Pb ($\mu g/m^3$)	Ni (ng/m^3)	As (ng/m^3)	Al ($\mu g/m^3$)	Ba ($\mu g/m^3$)	Fe ($\mu g/m^3$)	Sr ($\mu g/m^3$)
1	20-10-2019	59	15	7.7	10.5	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
2	21-10-2019	70	23	8.7	11.3	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
3	22-10-2019	62	20	9.6	13.1	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
4	23-10-2019	58	18	8.7	11.9	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
5	24-10-2019	73	21	9.3	11.1	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
6	25-10-2019	68	19	9.2	12.2	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
7	26-10-2019	59	16	9.7	12.9	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
8	27-10-2019	74	23	10.4	12.8	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
9	28-10-2019	68	22	11.6	13.3	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
10	29-10-2019	61	20	10.1	12.1	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
11	30-10-2019	55	17	10.8	12.0	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
12	31-10-2019	50	15	9.6	11.7	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.

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Ambient Air Quality Monitoring Data During Deepawali Festival - 2019

For Pollution Control Committee, Daman and Dadra & Nagar Haveli

By – UniStar Environment and Research Labs Pvt. Ltd.

Daman area

Location : AAQM - 1 (At Collector Office Security Gate), moti Daman, Daman
(Lat.N 20.39423° & Long. E 72.83270°)

Test Reports No. URA/19/11/A-PCC001

Sr. No.	Date of Monitoring	Regulatory Parameters with Results							Proposed New Parameters with Results						
						Metals in PM_{10}			Metals/Elements in $PM_{2.5}$						
		PM_{10} ($\mu g/m^3$)	$PM_{2.5}$ ($\mu g/m^3$)	SO_2 ($\mu g/m^3$)	NO_2 ($\mu g/m^3$)	Pb ($\mu g/m^3$)	Ni (ng/m^3)	As (ng/m^3)	Pb ($\mu g/m^3$)	Ni (ng/m^3)	As (ng/m^3)	Al ($\mu g/m^3$)	Ba ($\mu g/m^3$)	Fe ($\mu g/m^3$)	Sr ($\mu g/m^3$)
13	01-11-2019	65	21	10.5	11.4	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
14	02-11-2019	70	23	10.3	10.5	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
15	03-11-2019	58	19	10.1	11.0	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
Max.		**74**	**23**	**11.6**	**13.3**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**N.A.**
Min.		**50**	**15**	**7.7**	**10.5**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**N.A.**
Avg.		**63**	**19**	**9.8**	**11.8**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**N.A.**
Permissible Value as per NAAQMS		**100.0**	**60.0**	**80.0**	**80.0**	**1.0**	**20.0**	**6.0**	**1.0**	**20.0**	**6.0**	--	--	--	--

NOTE: ALL VALUE (24 Hourly Avg.) are in $\mu g/m^3$, Note: BDL <1 ppb, N.A: Not Analysed.

Prepared By:

(Chemist)/(Sr. Chemist)

Authorized By :

(Manager - Operations)

UNISTAR ENVIRONMENT & RESEARCH LABS PVT. LTD. GUJARAT VAPI

Ambient Air Quality Monitoring Data During Deepawali Festival - 2019

For Pollution Control Committee, Daman and Dadra & Nagar Haveli

By – UniStar Environment and Research Labs Pvt. Ltd.

Daman area

Location : AAQM - 2 (At Near Commercial Market Taxi Stand), Nani Daman, Daman (Lat.N 20.41771° & Long. E 72.83432°) — **Test Reports No. URA/19/11/A-PCC002**

Sr. No.	Date of Monitoring	Regulatory Parameters with Results							Proposed New Parameters with Results						
						Metals in PM_{10}			Metals/Elements in $PM_{2.5}$						
		PM_{10} ($\mu g/m^3$)	$PM_{2.5}$ ($\mu g/m^3$)	SO_2 ($\mu g/m^3$)	NO_2 ($\mu g/m^3$)	Pb ($\mu g/m^3$)	Ni (ng/m^3)	As (ng/m^3)	Pb ($\mu g/m^3$)	Ni (ng/m^3)	As (ng/m^3)	Al ($\mu g/m^3$)	Ba ($\mu g/m^3$)	Fe ($\mu g/m^3$)	Sr ($\mu g/m^3$)
1	20-10-2019	67	23	11.2	12.3	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
2	21-10-2019	81	28	12.4	13.7	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
3	22-10-2019	65	23	10.1	13.8	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
4	23-10-2019	75	26	12.1	14.8	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
5	24-10-2019	84	30	12.8	14.4	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
6	25-10-2019	68	22	13.1	13.3	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
7	26-10-2019	80	28	11.5	15.0	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
8	27-10-2019	75	23	14.0	15.4	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
9	28-10-2019	84	27	13.5	16.4	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
10	29-10-2019	91	32	14.1	15.3	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
11	30-10-2019	71	22	11.5	14.1	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
12	31-10-2019	74	23	12.4	13.9	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.

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Ambient Air Quality Monitoring Data During Deepawali Festival - 2019

For Pollution Control Committee, Daman and Dadra & Nagar Haveli

By – UniStar Environment and Research Labs Pvt. Ltd.

Daman area

Location : AAQM - 2 (At Near Commercial Market Taxi Stand), Nani Daman, Daman (Lat.N 20.41771° & Long. E 72.83432°) — **Test Reports No. URA/19/11/A-PCC002**

Sr. No.	Date of Monitoring	Regulatory Parameters with Results							Proposed New Parameters with Results						
						Metals in PM_{10}			Metals/Elements in $PM_{2.5}$						
		PM_{10} ($\mu g/m^3$)	$PM_{2.5}$ ($\mu g/m^3$)	SO_2 ($\mu g/m^3$)	NO_2 ($\mu g/m^3$)	Pb ($\mu g/m^3$)	Ni (ng/m^3)	As (ng/m^3)	Pb ($\mu g/m^3$)	Ni (ng/m^3)	As (ng/m^3)	Al ($\mu g/m^3$)	Ba ($\mu g/m^3$)	Fe ($\mu g/m^3$)	Sr ($\mu g/m^3$)
13	01-11-2019	76	27	11.9	13.7	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
14	02-11-2019	73	25	12.4	14.2	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
15	03-11-2019	65	22	11.3	14.3	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
Max.		91	32	14.1	16.4	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
Min.		65	22	10.1	12.3	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
Avg.		75	25	12.3	14.3	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	N.A.
Permissible Value as per NAAQMS		100.0	60.0	80.0	80.0	1.0	20.0	6.0	1.0	20.0	6.0	--	--	--	--

NOTE: ALL VALUE (24 Hourly Avg.) are in $\mu g/m^3$, Note: BDL <1 ppb, N.A: Not Analysed.

Prepared By:

(Chemist)/(Sr. Chemist)

Authorized By :

(Manager - Operations)

UNISTAR ENVIRONMENT & RESEARCH LABS PVT. LTD. GUJARAT VAPI

Ambient Air Quality Monitoring Data During Deepawali Festival - 2020
For Pollution Control Committee, Daman and Dadra & Nagar Haveli
By – UniStar Environment and Research Labs Pvt. Ltd.

Location : AAQM - 3 (At Hotel Yatri Niwas, Silvassa), (Lat.N 20.27128° & Long. E 72.98942°)

Sr. No.	Date of Monitoring	Parameters with Results									
		PM_{10} ($\mu g/m^3$)	$PM_{2.5}$ ($\mu g/m^3$)	SO_2 ($\mu g/m^3$)	NO_2 ($\mu g/m^3$)	Metals in PM_{10}			Metals/Elements in $PM_{2.5}$		
						Pb ($\mu g/m^3$)	Ni (ng/m^3)	As (ng/m^3)	Al ($\mu g/m^3$)	Ba ($\mu g/m^3$)	Fe ($\mu g/m^3$)
1	07/11/2020	91	32	13.2	16.9	BDL	BDL	BDL	BDL	BDL	BDL
2	08/11/2020	98	35	12.8	17.4	BDL	BDL	BDL	BDL	BDL	BDL
3	09/11/2020	100	34	12.3	16.1	BDL	BDL	BDL	BDL	BDL	BDL
4	10/11/2020	103	37	12.8	17.3	BDL	BDL	BDL	BDL	BDL	BDL
5	11/11/2020	95	34	12.4	17.6	BDL	BDL	BDL	BDL	BDL	BDL
6	12/11/2020	105	37	13.1	19.1	BDL	BDL	BDL	BDL	BDL	BDL
7	13/11/2020	99	35	13.5	19.0	BDL	BDL	BDL	BDL	BDL	BDL
8	14/11/2020	112	39	15.1	21.2	BDL	BDL	BDL	BDL	BDL	BDL
9	15/11/2020	104	37	14.7	20.1	BDL	BDL	BDL	BDL	BDL	BDL
10	16/11/2020	98	33	13.7	19.0	BDL	BDL	BDL	BDL	BDL	BDL
11	17/11/2020	93	29	12.8	17.5	BDL	BDL	BDL	BDL	BDL	BDL
12	18/11/2020	90	34	12.1	17.0	BDL	BDL	BDL	BDL	BDL	BDL
13	19/11/2020	88	30	11.7	16.4	BDL	BDL	BDL	BDL	BDL	BDL
14	20/11/2020	84	27	11.9	16.0	BDL	BDL	BDL	BDL	BDL	BDL
15	21/11/2020	87	29	12.7	16.7	BDL	BDL	BDL	BDL	BDL	BDL
Max.		112	39	15.1	21.2	BDL	BDL	BDL	BDL	BDL	BDL
Min.		84	27	11.7	16.0	BDL	BDL	BDL	BDL	BDL	BDL
Avg.		96	33	13.0	17.8	BDL	BDL	BDL	BDL	BDL	BDL
Permissible Value as per NAAQMS		100.0	60.0	80.0	80.0	1.0	20.0	6.0	--	--	--

Ambient Air Quality Monitoring Data During Deepawali Festival - 2020
For Pollution Control Committee, Daman and Dadra & Nagar Haveli
By – UniStar Environment and Research Labs Pvt. Ltd.

Location : AAQM - 4 (At Kilvani Naka), (Lat.N 20.27289° & Long. E 73.00666°)

Sr. No.	Date of Monitoring	Parameters with Results									
						Metals in PM_{10}			Metals/Elements in $PM_{2.5}$		
		PM_{10} ($\mu g/m^3$)	$PM_{2.5}$ ($\mu g/m^3$)	SO_2 ($\mu g/m^3$)	NO_2 ($\mu g/m^3$)	Pb ($\mu g/m^3$)	Ni (ng/m^3)	As (ng/m^3)	Al ($\mu g/m^3$)	Ba ($\mu g/m^3$)	Fe ($\mu g/m^3$)
1	07/11/2020	98	35	14.0	18.8	BDL	BDL	BDL	BDL	BDL	BDL
2	08/11/2020	109	37	12.5	18.2	BDL	BDL	BDL	BDL	BDL	BDL
3	09/11/2020	104	36	13.8	17.1	BDL	BDL	BDL	BDL	BDL	BDL
4	10/11/2020	113	39	14.2	19.3	BDL	BDL	BDL	BDL	BDL	BDL
5	11/11/2020	100	35	14.2	19.5	BDL	BDL	BDL	BDL	BDL	BDL
6	12/11/2020	104	38	14.6	20.9	BDL	BDL	BDL	BDL	BDL	BDL
7	13/11/2020	111	40	15.8	21.0	BDL	BDL	BDL	BDL	BDL	BDL
8	14/11/2020	123	43	16.9	22.4	BDL	BDL	BDL	BDL	BDL	BDL
9	15/11/2020	112	40	15.8	21.3	BDL	BDL	BDL	BDL	BDL	BDL
10	16/11/2020	99	35	16.0	21.1	BDL	BDL	BDL	BDL	BDL	BDL
11	17/11/2020	103	37	15.8	20.7	BDL	BDL	BDL	BDL	BDL	BDL
12	18/11/2020	98	33	15.5	20.4	BDL	BDL	BDL	BDL	BDL	BDL
13	19/11/2020	96	31	14.8	19.3	BDL	BDL	BDL	BDL	BDL	BDL
14	20/11/2020	94	30	13.5	18.4	BDL	BDL	BDL	BDL	BDL	BDL
15	21/11/2020	88	28	12.0	16.1	BDL	BDL	BDL	BDL	BDL	BDL
Max.		**123**	**43**	**16.9**	**22.4**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**
Min.		**88**	**28**	**12.0**	**16.1**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**
Avg.		**104**	**36**	**14.6**	**19.6**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**
Permissible Value as per NAAQMS		**100.0**	**60.0**	**80.0**	**80.0**	**1.0**	**20.0**	**6.0**	--	--	--

Ambient Air Quality Monitoring Data During Deepawali Festival - 2020
For Pollution Control Committee, Daman and Dadra & Nagar Haveli
By – UniStar Environment and Research Labs Pvt. Ltd.

Location : AAQM - 2 (At Commercial Market Taxi Stand, Nani Daman, Daman)(Lat.N 20.41771° & Long. E 72.83432°)

Sr. No.	Date of Monitoring	Parameters with Results									
		PM_{10} ($\mu g/m^3$)	$PM_{2.5}$ ($\mu g/m^3$)	SO_2 ($\mu g/m^3$)	NO_2 ($\mu g/m^3$)	Metals in PM_{10}			Metals/Elements in $PM_{2.5}$		
						Pb ($\mu g/m^3$)	Ni (ng/m^3)	As (ng/m^3)	Al ($\mu g/m^3$)	Ba ($\mu g/m^3$)	Fe ($\mu g/m^3$)
1	07/11/2020	92	34	13.6	17.5	BDL	BDL	BDL	BDL	BDL	BDL
2	08/11/2020	96	37	14.1	18.6	BDL	BDL	BDL	BDL	BDL	BDL
3	09/11/2020	104	35	15.0	18.3	BDL	BDL	BDL	BDL	BDL	BDL
4	10/11/2020	96	33	15.6	20.1	BDL	BDL	BDL	BDL	BDL	BDL
5	11/11/2020	108	38	14.6	19.4	BDL	BDL	BDL	BDL	BDL	BDL
6	12/11/2020	98	34	14.1	19.7	BDL	BDL	BDL	BDL	BDL	BDL
7	13/11/2020	105	36	15.3	20.6	BDL	BDL	BDL	BDL	BDL	BDL
8	14/11/2020	114	39	16.4	21.5	BDL	BDL	BDL	BDL	BDL	BDL
9	15/11/2020	101	36	15.1	20.3	BDL	BDL	BDL	BDL	BDL	BDL
10	16/11/2020	98	37	16.3	20.6	BDL	BDL	BDL	BDL	BDL	BDL
11	17/11/2020	107	39	15.2	19.1	BDL	BDL	BDL	BDL	BDL	BDL
12	18/11/2020	98	35	14.8	19.4	BDL	BDL	BDL	BDL	BDL	BDL
13	19/11/2020	92	30	13.7	18.6	BDL	BDL	BDL	BDL	BDL	BDL
14	20/11/2020	95	33	13.3	18.4	BDL	BDL	BDL	BDL	BDL	BDL
15	21/11/2020	88	30	13.2	18.2	BDL	BDL	BDL	BDL	BDL	BDL
Max.		114	39	16.4	21.5	BDL	BDL	BDL	BDL	BDL	BDL
Min.		88	30	13.2	17.5	BDL	BDL	BDL	BDL	BDL	BDL
Avg.		100	35	14.7	19.3	BDL	BDL	BDL	BDL	BDL	BDL
Permissible Value as per NAAQMS		100.0	60.0	80.0	80.0	1.0	20.0	6.0	--	--	--

Ambient Air Quality Monitoring Data During Deepawali Festival - 2020
For Pollution Control Committee, Daman and Dadra & Nagar Haveli
By – UniStar Environment and Research Labs Pvt. Ltd.

Location : AAQM - 1 (At Collector Office Security Gate, Moti Dmamn, Daman) (Lat.N 20.39423° & Long. E 72.83270°)

Sr. No.	Date of Monitoring	Parameters with Results									
						Metals in PM_{10}			Metals/Elements in $PM_{2.5}$		
		PM_{10} ($\mu g/m^3$)	$PM_{2.5}$ ($\mu g/m^3$)	SO_2 ($\mu g/m^3$)	NO_2 ($\mu g/m^3$)	Pb ($\mu g/m^3$)	Ni (ng/m^3)	As (ng/m^3)	Al ($\mu g/m^3$)	Ba ($\mu g/m^3$)	Fe ($\mu g/m^3$)
1	07/11/2020	70	22	10.9	15.7	BDL	BDL	BDL	BDL	BDL	BDL
2	08/11/2020	76	25	10.0	14.3	BDL	BDL	BDL	BDL	BDL	BDL
3	09/11/2020	73	20	9.9	13.2	BDL	BDL	BDL	BDL	BDL	BDL
4	10/11/2020	71	24	10.5	14.5	BDL	BDL	BDL	BDL	BDL	BDL
5	11/11/2020	79	27	10.2	15.0	BDL	BDL	BDL	BDL	BDL	BDL
6	12/11/2020	74	25	10.7	15.5	BDL	BDL	BDL	BDL	BDL	BDL
7	13/11/2020	85	29	11.1	15.0	BDL	BDL	BDL	BDL	BDL	BDL
8	14/11/2020	96	30	12.0	16.1	BDL	BDL	BDL	BDL	BDL	BDL
9	15/11/2020	89	28	10.7	15.2	BDL	BDL	BDL	BDL	BDL	BDL
10	16/11/2020	85	30	11.4	15.8	BDL	BDL	BDL	BDL	BDL	BDL
11	17/11/2020	77	26	10.0	14.3	BDL	BDL	BDL	BDL	BDL	BDL
12	18/11/2020	71	23	10.5	15.0	BDL	BDL	BDL	BDL	BDL	BDL
13	19/11/2020	79	25	9.6	13.2	BDL	BDL	BDL	BDL	BDL	BDL
14	20/11/2020	72	21	9.1	13.6	BDL	BDL	BDL	BDL	BDL	BDL
15	21/11/2020	69	24	8.7	13.1	BDL	BDL	BDL	BDL	BDL	BDL
Max.		**96**	**30**	**12.0**	**16.1**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**
Min.		**69**	**20**	**8.7**	**13.1**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**
Avg.		**78**	**25**	**10.3**	**14.6**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**	**BDL**
Permissible Value as per NAAQMS		**100.0**	**60.0**	**80.0**	**80.0**	**1.0**	**20.0**	**6.0**	--	--	--

मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड
पर्यावरण परिसर, ई-5, अरेरा कालोनी, भोपाल- 462 016 (म.प्र.)
Tel: 0755-2464428,2466191 Fax: 0755-2463742

क्रमांक/307/मॉनि.शा/प्रनिबो/2020 भोपाल, दिनांक 23/11/20

प्रति,

श्री पी.के. गुप्ता,
हेड, एयर क्वॉलिटी मॉनिटरिंग डिवीजन,
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,
परिवेश भवन, ईस्ट अर्जुन नगर,
नई दिल्ली- 110 032

विषयः- मान्नीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 09.11.2020 के अनुपालन में की गई कार्यवाही के संबंध में।

संदर्भः- आपका पत्र क्रमांक AQM/Fire Crackers/2020-21 दिनांक 20.11.2020

उपरोक्त विषयान्तर्गत संदर्भित पत्र के तारतम्य में मान्नीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा दिनांक 09.11.2020 को पारित आदेश के अनुपालन में की गई **कार्यवाही का विवरण** निम्नानुसार है :-

- मान्नीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा प्रकरण क्रमांक 249/2020 में दिनांक 09.11.2020 को पारित आदेश अनुसार देश के ऐसे समस्त जिले जिनमें माह-नवम्बर, 2019 की औसत वायु गुणवत्ता **Poor** श्रेणी की है, मे दिनांक 9 नवम्बर, 2020 की रात्रि से 30 दिसम्बर, 2020 तक सभी प्रकार के फटाखों पर प्रतिबंध लगाया जाना था। अतः आदेश के पालनार्थ मध्यप्रदेश के 52 जिलों की वर्ष 2019 की औसत वायु गुणवत्ता म.प्र. प्रदूषण नियंत्रण बोर्ड द्वारा आवश्यक कार्यवाही हेतु म.प्र. शासन को प्रेषित की गई। (**संलग्नक-1**)
- **म.प्र. शासन के गृह विभाग** ने प्रदेश के समस्त कलेक्टर एवं जिला दण्डाधिकारी तथा पुलिस अधीक्षकों को पत्र क्रमांक 5098/4040/2020/दो/सी-दो 9 नवम्बर, 2020 द्वारा प्रदेश के 52 जिलों की माह-नवम्बर, 2019 की औसत वायु गुणवत्ता संबंधी जानकारी प्रेषित कर एन.जी.टी. के निर्देशों का पालनार्थ आवश्यक कार्यवाही हेतु पत्र जारी किया गया। (**संलग्नक-2**)
- वर्ष 2019 माह-नवम्बर की औसत वायु गुणवत्ता अनुसार सिंगरौली,जबलपुर, रायसेन (मण्डीदीप) एवं कटनी की वायु गुणवत्ता Poor श्रेणी की पाई गई थी। अतः उक्त जिलों के जिलाध्यक्षों द्वारा

प्रतिबंधात्मक आदेश जारी किये गये। आदेश की प्रति **संलग्नक–3** अनुसार है।

- इसी प्रकार अन्य जिलों के जिलाध्यक्षों द्वारा मान्नीय एन.जी.टी. के आदेश के अनुपालन में ग्रीन पटाखों के विक्रय एवं उनके चलाने हेतु निर्धारित तिथि तथा समय–सीमा संबंधी आदेश जारी किये गये। आदेश की प्रति संलग्नक–4 अनुसार है।
- म.प्र. प्रदूषण नियंत्रण बोर्ड के पत्र क्रमांक 295 दिनांक 04.11.2020 द्वारा दीपावली पर्व के दौरान पटाखों के प्रस्फोटन से होने वाली ध्वनि प्रदूषण नियंत्रण के संबंध में समस्त जिला कलेक्टर/पुलिस अधीक्षक को आवश्यक कार्यवाही हेतु पत्र प्रेषित किया गया। (**संलग्नक–5**)
- दीपावली पर्व के दौरान पटाखों से होने वाले ध्वनि एवं वायु प्रदूषण के संबंध में प्रदेश के विभिन्न समाचार पत्रों में प्रकाशित अपील के माध्यम से आम–जनता से अनुरोध किया गया। (**संलग्नक–6**)
- म.प्र. प्रदूषण नियंत्रण बोर्ड द्वारा दीपावली पर्व 2020 के दौरान परिवेशीय वायु एवं ध्वनि स्तर मापन के संबंध में केन्द्रीय प्रदूषण नियंत्रण बोर्ड के निर्देशानुसार प्रदेश में मॉनिटरिंग कार्य करवाया गया। सामान्य दिनों, दीपावली पर्व 2019 एवं दीपावली पर्व 2020 के दिन की परिवेशीय वायु एवं ध्वनि स्तर मापन के तुलनात्मक आंकड़ें बोर्ड की वेबसाईट पर अपलोड किये गये। (**संलग्नक–7**)
- मान्नीय सर्वोच्च न्यायालय द्वारा पारित के अनुपालन में 125 डेसीबल से अधिक ध्वनि वाले पटाखे प्रतिबंधित है। अतः प्रदेश के विभिन्न शहरों में दुकानों का निरीक्षण कर पटाखों के नमूनों का ध्वनि स्तर मापन कार्य निर्धारित प्रक्रिया अनुसार किया गया। पटाखों के ध्वनि स्तर मापन प्रतिवेदन **संलग्नक– 8** अनुसार है।

संलग्न :– उपरोक्तानुसार

(ए.ए. मिश्रा)
सदस्य सचिव

प्रतिलिपिः–

क्षेत्रीय निर्देशक, क्षेत्रीय निदेशालय (मध्य) भोपाल, केन्द्रीय प्रदूषण नियंत्रण बोर्ड (पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार) परिवेश भवन, ई–5, अरेरा कालोनी, भोपाल की ओर आवश्यक कार्यवाही हेतु प्रेषित।

कार्यालय कलेक्टर एवं जिला दण्डाधिकारी शिवपुरी (म.प्र.)

क्रमांक/आरडीएम/2020/1215,

शिवपुरी दिनांक 12.11.2020

:: आदेश ::-

म.प्र. शासन गृह विभाग मंत्रालय वल्लभ भवन भोपाल के पत्र क्रमांक 5098/4040/2020/टी/सी-2 भोपाल दिनांक 09 नवम्बर 2020 द्वारा मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड की ओर से नवम्बर 2019 की स्थिति में जारी परिवेशीय वायु गुणवत्ता की रिपोर्ट एवं प्रिंसिपल बैंच, माननीय राष्ट्रीय हरित अधिकरण (NGT) नई दिल्ली के प्रकरण क्रमांक 249/2020 में पारित आदेश दिनांक 09.11.2020 की प्रति प्रेषित कर उक्त आदेश का अनुपालन सुनिश्चित कराये जाने के निर्देश दिये गये है।

माननीय राष्ट्रीय हरित अधिकरण (NGT) के द्वारा प्रकरण क्रमांक 249/2020 में पारित आदेश दिनांक 09.11.2020 के बिन्दु क्रमांक 45 में आदेशित किया गया है कि "Further[case is made out for restricting sale and use of fire crackers in areas with moderale and poor air quality were also on account of Covid 19, there will be serious adverse effects, though less than areas where air quality is poor and above. In such areas, unless covered by the ban or restrictions by the authorities, restrictions on the pottern of those imposed by the Hon'ble Supreme Court vide order date 23.10.2018 (2019) 13 SCC 523,reproduced in para 32 above will apply Le. Only green crackers be sold and use of crackers will be allowed only for two hours during festivals and not on any other day during November 9 to 30,

मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड की ओर से नम्बर 2019 की स्थिति में जारी परिवेशीय वायु गुणवत्ता की संलग्न रिपोर्ट के अनुसार शिवपुरी जिले की AQI Moderale है। आगामी कुछ दिनों में ठंड प्रारम्भ होने एवं त्यौहारों के दौरान बहुत अधिक संख्या में पटाखों के उपयोग से परिवेशीय वायु गुणवत्ता खराब होने की सम्भावना है।

माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली के प्रकरण क्रमांक 249/2020 में पारित आदेश दिनांक09.11.2020 की कण्डिका 45 का पालन कराये जाने का निर्देश दिये जाते है दीपावली पर्व दिनांक 14.11.2020 को ग्रीन पटाखों का उपयोग मात्र 2 घण्टे, रात्रि 08 बजे से 10 बजे तक किया जावेगा।

यह आदेश तत्काल प्रभावशील होगा।

(अक्षय कुमार सिंह)
जिला दण्डाधिकारी
जिला शिवपुरी (म.प्र.)

पृ.क/आरडीएम/2020/1215,

शिवपुरी दिनांक 12.11.2020

प्रतिलिपि:- सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

1- पुलिस अधीक्षक, जिला शिवपुरी
2- समस्त अनुविभागीय दण्डाधिकारी जिला शिवपुरी ।
3- समस्त अनुविभागीय अधिकारी (पुलिस) जिला शिवपुरी ।
4- समस्त कार्यपालिक दण्डाधिकारी जिला शिवपुरी।
5- समस्त थाना प्रभारी जिला शिवपुरी।
6- समस्त नगर पालिका अधिकारी/नगर पंचायत/नगर परिषद जिला शिवपुरी
7- उप संचालक सूचना एवं प्रकाशन विभाग शिवपुरी की ओर प्रकाशनार्थ।

जिला दण्डाधिकारी
जिला शिवपुरी (म.प्र.)

कार्यालय जिला दण्डाधिकारी जिला राजगढ़ (ब्यावरा) म.प्र.

क्रमांक/1216 सात–लायसेंस/2020 राजगढ दिनांक 11/11/2020

प्रति,

1– अनुविभागीय दण्डाधिकारी.(समस्त)
अनुविभाग _____

जिला राजगढ

2– तसीलदार (समस्त)

तहसील_____

जिला राजगढ।

3– नायब तहसीलदार(समस्त)

टप्पा _____

तह0_____जिला राजगढ

4– थाना प्रभारी (समस्त),

थाना_____

तह0_____जिला राजगढ।

विषय– आतिशबाजी निनिर्माण फैक्टरी एवं आतिशबाजी की बिकी हेतु अस्थाई शैड में दुकानो क लिए अनुज्ञप्ति जारी करने के संबंध में तथा प्रिन्सीपल बैंच,एनजीटी,नई दिल्ली द्वारा पारित आदेश दिनांक 09.11.2020 के संबंध में।

संदर्भ:– अपर मुख्य सचिव म0प्र0 शासन गृह विभाग भोपाल के पत्र कमांक 5098/4040/दो/सी–2 दि0 09.11.2020 एवं उप विस्फोटक नियन्त्रक भोपाल के पत्र कमांक ई–1।1/मिस. दिनांक 29.11.2020,एवं म.प्र.प्रदूषण नियंत्रण बोर्ड भोपाल द्वारा प्राप्त अपील पत्र

विषयान्तर्गत संदर्भित पत्र का कृपया अवलोकन करने का कष्ट करें। उपरोक्त पत्र अनुसार संलग्न संदर्भित पत्र में उल्लेखित निर्देशो का कडाई से पालन करना सुनिश्चित करें। तथा की गई कार्यवाही से इस कार्यालय को अवगत कराना सुनिश्चित करें।

संलग्न– उपरोक्तानुसार

कार्यपालिक दण्डाधिकारी,–
वास्ते जिला दण्डाधिकारी
जिला राजगढ म0प्र0

क्षेत्रीय कार्यालय, मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड

टैंकर पार्किंग पेटिया, गैस काम्पलेक्स विजयपुर, जिला-गुना (म.प्र.)-473112-☎ 07544-274098

ई-मेल -ropcb-guna@mp.gov.in

क्रमांक 590 क्षे.का/प्र.नि.बो./2020 गुना, दिनांक 16-11-2020

प्रति,

विधि अधिकारी
म.प्र.पदूषण नियंत्रण बोर्ड
भोपाल (म.प्र.)

विषयः– पटाखो के विक्रय एवं उपयोग के संबंध में प्रतिबंधात्मक आदेश ।

उपरोक्त विषयांतर्गत लेख है कि क्षेत्रीय कार्यालय गुना के अंतर्गत क्रमशः 4 जिले गुना, शिवपुरी, अशोकनगर एवं राजगढ़ जिले आते हैं। कलेक्टर एवं जिला दण्डाधिकारी गुना एवं राजगढ़ द्वारा दीपावली त्योहार के अवसर पर पटाखे जलाने के संबंधी प्रतिबंधात्मक आदेश जारी किये गये है, एवं आदेश की प्रतियां संलग्न है। शिवपुरी एवं अशोकनगर कलेक्टर एवं जिला दण्डाधिकारी द्वारा आदेश जारी नहीं किये गये है।

संलग्नः–उपरोक्तानुसार।

16/11/20

क्षेत्रीय अधिकारी
विजयपुर–गुना

कार्यालय जिला दण्डाधिकारी, जिला गुना (म.प्र.)

क्रमांक/ एस० डब्ल्यू० /9-4/ 2020 /1340 गुना दिनांक 12-11-2020

आदेश

(अंतर्गत धारा 144 दण्ड प्रक्रिया संहिता 1973)

म.प्र. शासन गृह विभाग, मंत्रालय वल्लभ भवन भोपाल द्वारा पत्र कमांक/5098/4040/2020/दो/सी–2 भोपाल दिनांक 09.11.2020 से म.प्र. प्रदूषण नियंत्रण बोर्ड की ओर से नवम्बर –2019 की स्थिति में जारी परिवेशीय वायु गुणवत्ता की रिपोर्ट एवं प्रिन्सिपल बोर्ड बैंच, माननीय राष्ट्रीय हरित अधिकरण (एन.जी.टी.) नई दिल्ली में प्रचलित प्रकरण कमांक/ 249/2020 में पारित आदेश दिनांक 09.11.2020 की प्रति प्रेषित कर उक्त आदेश का पालन सुनिश्चित कराये जाने. के निर्देश दिये गये है ।

2– माननीय राष्ट्रीय हरित अधिकरण (एन.जी.टी) नई द्वारा प्रकरण कमांक 249/2020 में पारित आदेश दिनांक 09.11.2020 के बिन्दु कमांक 48 (iii) में आदेशित किया गया है कि :–

" The cities / towns where Air quality is ' moderate ' or below , only green crackers be sold and the timings for use and bursing of crackers be restricted to two hours during festivals , like Diwali , Chatt , New Year / Christmas Eve etc. , as may be specified by the concerned State . The direction is on pattern of direction of the Hon'ble Supreme Court in (2019) 13 SCC 523 which we are applying to areas moderately polluted or below air quality due to aggravated effect during Covid - 19 , as already noted . If nothing is specified by the State , timing will be 8 to 10 pm on Diwali and Gurupurb , 6 am to 8 am on Chatt and 11.55 pm to 12.30 am durig Christmas and New year eve (which have yet to come and do not fall in November but if ban continues) and not otherwise . "

3– म.प्र. प्रदूषण नियंत्रण बोर्ड की ओर से नवम्बर 2019 की स्थिति में जारी परिवेशीय वायु गुणवत्ता की रिपोर्ट के अनुसार "गुना" का एयर क्वालिटी इण्डेक्स –63 था, जो संतुष्टीकारक दर्शाया गया है । आगामी कुछ दिनों में ठण्ड प्रारंभ होने के कारण एवं त्यौहारों के दौरान बहुत अधिक संख्या में फटाकों के उपयोग से परिपेशीय वायु गुणवत्ता और अधिक खराब होने की आशंका है ।

अतएव उपरोक्त निर्देशों के पालन में गुना में आने वाले **दीपावली, गुरूपर्व, नववर्ष इत्यादि त्यौहारों** के दौरान वायु प्रदूषण की स्थिति फटाकों के इस्तेमाल से खराब होने की संभावना को दृष्टिगत रखते हुए एवं माननीय राष्ट्रीय हरित अधिकरण (एन.जी.टी.) नई द्वारा प्रकरण कमांक 249/2020 में पारित आदेश दिनांक 09.11.2020 के बिन्दु कमांक 48 (iii) के पालन में दण्ड प्रकिया संहिता 1973 की धारा 144 के अंतर्गत जन सामान्य के स्वास्थ्य के हित को बनाये रखने हेतु जिला गुना की संपूर्ण राजस्व सीमा में, मैं कुमार पुरूषोत्तम, कलेक्टर एवं जिला दण्डाधिकारी, जिला गुना निम्नानुसार प्रतिबंधात्मक आदेश जारी करता हूँ :–

1. यह कि "**संपूर्ण जिला गुना**" के क्षेत्रान्तर्गत केवल ग्रीन केकर्स के प्रस्फोटन की अनुमति रहेगी । अन्य समस्त प्रकार के पटाखों का विक्रय एवं उपयोग प्रतिबंधित रहेगा ।
2. उपरोक्त अवधि के दौरान ग्रीन केकर्स के प्रस्फोटन की अनुमति रात्रि 08.00 बजे से रात्रि 10.00 बजे तक (दो घण्टे) के लिये होगी । शेष अवधि के दौरान सभी प्रकार के फटाखों (ग्रीन केकर्स सहित) का प्रस्फोटन प्रतिबंधित होगा ।

चूंकि यह आदेश जन साधारण की सुविधा हेतु तत्काल पालन हेतु प्रभावशील किया जाना आवश्यक हो गया है । इतना समय उपलब्ध नही है कि जन सामान्य व सभी संबंधित पक्षो को उक्त आदेश की तामिली की जा सकें । अतः यह आदेश दण्ड प्रकिया संहिता 1973 की धारा 144 (2) के अंतर्गत एक पक्षीय पारित किया जाता है । आदेश से व्यथित व्यक्ति दण्ड प्रकिया संहिता 1973 की धारा 144 (5) के अंतर्गत अधोहस्ताक्षरकर्ता के न्यायालय में आवेदन प्रस्तुत कर सकेगा ।

यह आदेश तत्काल प्रभाव से प्रभावशील रहेगा । उक्त आदेश का उल्लंघन भारतीय दण्ड विधान की धारा –188 के अंतर्गत दण्डनीय अपराध की श्रेणी में आवेगा ।

यह आदेश दिनांक 12/11/2020 को मेरे हस्ताक्षर एवं न्यायालीन मुद्रा से जारी किया गया । उक्त आदेश दिनांक 12/11/2020 से 01/01/2021 तक प्रभावशील रहेगा तथा उक्त प्रभावशील अवधि में उक्त आदेश का उल्लंघन धारा–188 भारतीय दण्ड विधान अंतर्गत दण्डनीय अपराध की श्रेणी में आवेगा ।

(कुमार पुरूषोत्तम)
कलेक्टर एवं जिला दण्डाधिकारी,
कलेक्टर एवं जिला दण्डाधिकारी
जिला गुना (म.प्र.)

पृ. क्रमांक/ एस0 डब्ल्यू0 /9-4/ 2020/1341 गुना दिनांक 12-11-2020

प्रतिलिपि :–

1. सचिव, म.प्र. शासन, गृह विभाग, मंत्रालय, वल्लभ भवन भोपाल।
2. पुलिस महानिदेशक, म0प्र0 भोपाल
3. आयुक्त ग्वालियर संभाग ग्वालियर की ओर सूचनार्थ।
4. पुलिस महानिरीक्षक, ग्वालियर रेन्ज की ओर सूचनार्थ।
5. पुलिस अधीक्षक जिला गुना की ओर पालनार्थ एवं आदेश की प्रतियॉ समस्त थाना प्रभारियों को तामील एवं आवश्यक कार्यवाही हेतु।
6. मुख्य कार्यपालन अधिकारी जिला पंचायत गुना की ओर सूचनार्थ।
7. अपर कलेक्टर, जिला गुना की ओर सूचनार्थ।
8. अतिरिक्त पुलिस अधीक्षक जिला गुना की ओर पालनार्थ।
9. समस्त अनुविभागीय दण्डाधिकारी, जिला गुना की ओर पालनार्थ।
10. समस्त मुख्य कार्यपालन अधिकारी, जनपद पंचायत जिला गुना की ओर आदेश के प्रचार–प्रसार की मुनादी हेतु ।
11. क्षेत्रीय अधिकारी, प्रदूषण नियंत्रण बोर्ड विजयपुर राधौगढ ।
12. नगर पुलिस अधीक्षक, जिला गुना ।
13. समस्त अनुविभागीय अधिकारी (पुलिस) जिला गुना की ओर पालनार्थ।
14. समस्त कार्यपालिक दण्डाधिकारी, जिला गुना ।
15. समस्त मुख्य नगर पालिका अधिकारी जिला गुना की ओर की ओर आदेश के प्रचार–प्रसार की मुनादी हेतु ।
16. समस्त थाना प्रभारी, जिला गुना ।
17. सहायक संचालक, सूचना एवं प्रकाशन विभाग, गुना की ओर उक्त आदेश प्रसारित करने हेतु।

कलेक्टर एवं जिला दण्डाधिकारी
कलेक्टर एवं जिला दण्डाधिकारी
जिला गुना (म.प्र.)

कार्यालय जिला दण्डाधिकारी जिला राजगढ़ (ब्यावरा) म.प्र.

क्रमांक/12168 सात–लायसेंस/2020 राजगढ़ दिनांक 11/11/2020

प्रति,

1– अनुविभागीय दण्डाधिकारी,(समस्त)
अनुविभाग .....

जिला राजगढ़

2– तसीलदार (समस्त)

तहसील.....

जिला राजगढ़।

3– नायब तहसीलदार(समस्त)

टप्पा .....

तह0.....जिला राजगढ़

4– थाना प्रभारी (समस्त),

थाना.....

तह0.....जिला राजगढ़।

विषय:– आतिशबाजी निनिर्माण फैक्टरी एवं आतिशबाजी की बिक्री हेतु अस्थाई शैड में दुकानो क लिए अनुज्ञप्ति जारी करने के संबंध में तथा प्रिन्सीपल बैंच,एनजीटी,नई दिल्ली द्वारा पारित आदेश दिनांक 09.11.2020 के संबंध में।

संदर्भ:– अपर मुख्य सचिव म0प्र0 शासन गृह विभाग भोपाल के पत्र कमांक 5098/4040/दो/सी–2 दि0 09.11.2020 एवं उप विस्फोटक नियन्त्रक भोपाल के पत्र कमांक ई–1।1/मिस. दिनांक 29.11.2020,एवं म.प्र.प्रदूषण नियंत्रण बोर्ड भोपाल द्वारा प्राप्त अपील पत्र

विषयान्तर्गत संदर्भित पत्र का कृपया अवलोकन करने का कष्ट करें। उपरोक्त पत्र अनुसार संलग्न संदर्भित पत्र में उल्लेखित निर्देशो का कड़ाई से पालन करना सुनिश्चित करें। तथा की गई कार्यवाही से इस कार्यालय को अवगत कराना सुनिश्चित करें।

संलग्न:– उपरोक्तानुसार

कार्यपालिक दण्डाधिकारी,–
वास्ते जिला दण्डाधिकारी
जिला राजगढ़ म0प्र0

क्षेत्रीय कार्यालय
म.प्र. प्रदूषण नियंत्रण बोर्ड
मुल्लाजी पेट्रोल पम्प के सामने, परासिया रोड, छिंदवाडा
दू: 07162-220311/12 (O), ई–मेल: : E-mail–romppcbcwh@gmail.com, ropcb-chhindwara@mp.gov.in, वेब: www.mppcb.mp.gov.in

क्रमांक / **448** / क्षे.का.छि. / 2020 छिन्दवाडा, दिनांक **20.11.2020**

प्रति,

विधि अधिकारी
म.प्र. प्रदूषण नियंत्रण बोर्ड
भोपाल

विषय :– माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली के प्रकरण क्रमांक 249 / 2020 दिनांक 09.11.2020 के परिपालन के संबंध में।

संदर्भ:– माननीय राष्ट्रीय हरित अधिकरण (NGT) के द्वारा प्रकरण क्रमांक 249 / 2020 में पारित आदेश दिनांक 09 / 11 / 2020

उपरोक्त विषयांतर्गत संदर्भित पत्र के तारतम्य लेख है कि क्षेत्रीय कार्यालय छिन्दवाडा के अन्तर्गत बैतूल एवं छिन्दवाडा जिले में वायु गुणवत्ता के आधार पर दीपावली पर पटाखे चलाने पर पूर्ण प्रतिबंध नहीं लगाया गया। दोनों ही जिलो में प्रशासन द्वारा केवल Green Crackers के विक्रय एवं पटाखों का उपयोग केवल रात्रि 8 – 10 बजे तक किये जाने हेतु आदेश जारी किए गए थे। माननीय राष्ट्रीय हरित अधिकरण (NGT) के द्वारा प्रकरण क्रमांक 249 / 2020 में पारित आदेश दिनांक 09 / 11 / 2020 के पालनार्थ जिला – छिन्दवाडा एवं जिला – बैतूल में दीपावली पर्व के पूर्व एवं दौरान वायु गुणवत्ता मापन कार्य सम्पादित किया गया जिसमें दोनो जिलो की वायु गुणवत्ता संतोषप्रद श्रेणी के अंतर्गत पायी गयी। सुलभ संदर्भ हेतु आदेशो की प्रति एवं वायु गुणवत्ता मापन रिपोर्ट संलग्न है।

संलग्नक – 1. जिला अध्यक्ष छिन्दवाडा एवं बैतूल द्वारा जारी आदेश।
2. जिला छिन्दवाडा एंव बैतूल की वायु गुणवत्ता मापन रिपोर्ट।

(डॉ. अविनाशचंद्र करेरा)
क्षेत्रीय अधिकारी

कार्यालय कलेक्टर एवं जिला दण्डाधिकारी छिन्दवाड़ा

प्रकरण कमांक/9205/2020,
दं.प्र.सं.1973 की धारा 144 के अधीन

आदेश

(पारित दिनांक 12/11/2020)

मध्यप्रदेश शासन, गृह विभाग मंत्रालय वल्लभ भवन भोपाल द्वारा पत्र कमांक 5098/4040/2020/दो/सी–2 भोपाल दिनांक 09 नवम्बर, 2020 से मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड की ओर से नवम्बर 2019 की स्थिति में जारी परिवेशीय वायु गुणवत्ता की रिपोर्ट एवं प्रिंसिपल बेंच, माननीय राष्ट्रीय हरित अधिकरण (NGT) नई दिल्ली के प्रकरण कमांक 249/2020 में पारित आदेश दिनांक 09/11/2020 की प्रति प्रेषित कर उक्त आदेश का अनुपालन सुनिश्चित कराये जाने के निर्देश दिये गये है।

माननीय राष्ट्रीय हरित अधिकरण (NGT) के द्वारा प्रकरण कमांक 249/2020 में पारित आदेश दिनांक 09/11/2020 के बिन्दु कमांक 48 मे निम्नानुसार आदेशित किया गया है :–

1. There will be total ban against sale or use of all kinds of fire crackers in the NCR from Midnight of November, 9-10, 2020 to the midnight of November 30 – December 1, 2020, to be reviewed thereafter.
2. Direction (1) will also apply to all cities / towns in the country where the average of ambient air quality during November (as per available data of last year) fall under "poor" and above category.
3. The cities/towns where air quality is 'moderate' or below, only green crackers be sold and the timings for use and bursting of crackers be restricted to two hours during festivals, like Diwali, Chatt, New Year/Christmas Eve etc., as may be specified by the concerned State.

   This direction is on pattern of direction of the Hon'ble Supreme Court in (2019) 13 SCC 523 which we are applying to areas moderately polluted or below air quality due to aggravated effect during Covid-19, as already noted. If nothing is specified by the State, timing will be 8 to 10 pm on Diwali and Gurupurb, 6 am to 8 am on Chatt and 11.55 pm to 12.30 am during Christmas and New year eve (which have yet to come and do not fall in November but if ban continues) and not otherwise.

आगामी कुछ दिनों मे ठंड प्रारम्भ होने एवं त्यौहारों के दौरान बहुत अधिक संख्या में पटाखों के उपयोग से परिवेशीय वायु गुणवत्ता और अधिक खराब होने की संभावना है। अतएव जिले मे वायु प्रदूषण की स्थिति को दृष्टिगत रखते हुये माननीय राष्ट्रीय हरित अधिकरण (NGT), नई दिल्ली के प्रकरण कमांक 249/2020 में पारित आदेश दिनांक 09/11/2020 की कण्डिका 48(iii) के परिपालन में निम्नानुसार प्रतिबंधात्मक आदेश जारी किया जाता है :–

"छिंदवाडा जिले में सिर्फ ग्रीन पटाखों (हानिकारक रसायनों रहित) का विकय एवं उपयोग किया जा सकेगा। ग्रीन पटाखों के अतिरिक्त अन्य सभी प्रकार के पटाखों का विकय एवं उपयोग प्रतिबंधित रहेगा "।

यह आदेश आम जनता को सम्बोधित है । चूंकि वर्तमान में मेरे समक्ष ऐसी परिस्थितियां नहीं है, और न ही यह सम्भव है कि इस आदेश की पूर्व सूचना प्रत्येक व्यक्ति को दी जाये । अतः यह आदेश एक पक्षीय पारित किया जाता है । इस आदेश का उल्लंघन करने वाले व्यक्ति के विरूद्ध भारतीय दण्ड संहिता की धारा–188 के अंतर्गत वैधानिक कार्यवाही की जायेगी ।

आज दिनांक 12/11/2020 को मेरे हस्ताक्षर एवं पदमुद्रा से जारी किया गया।

कार्यालय जिला दण्डाधिकारी छिन्दवाड़ा (म.प्र.)

(सौरभ कुमार सुमन)
कलेक्टर एवं जिला दण्डाधिकारी
छिन्दवाड़ा

जिला दण्डाधिकारी छिन्दवाड़ा

पृ.क./9205/सां.लि./2020

छिन्दवाड़ा दिनांक 12/11/2020

प्रतिलिपि :–

1 सचिव, मध्यप्रदेश शासन गृह विभाग मंत्रालय वल्लभ भवन भोपाल की ओर सूचनार्थ प्रेषित।
2 कमिश्नर जबलपुर संभाग जबलपुर की ओर सूचनार्थ प्रेषित ।
3 उप महानिरीक्षक पुलिस छिंदवाड़ा रेंज की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित ।
4 पुलिस अधीक्षक, छिन्दवाड़ा की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु
5 अतिरिक्त जिला दण्डाधिकारी छिंदवाड़ा की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित ।
6 मुख्य कार्यपालन अधिकारी जिला पंचायत छिंदवाड़ा ।
7 आयुक्त नगरपालिक निगम छिंदवाड़ा ।
8 अनुविभागीय दण्डाधिकारी / अनुविभागीय अधिकारी पुलिस समस्त .....जिला छिंदवाड़ा ।
9 मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी छिंदवाड़ा ।
10 परियोजना अधिकारी जिला शहरी विकास अभिकरण छिंदवाड़ा ।
11 तहसीलदार/थाना प्रभारी समस्त जिला छिंदवाड़ा की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।
12 सर्व संबंधित .....की ओर सूचनार्थ एवं पालनार्थ ।
13 उप संचालक, सूचना एवं प्रकाशन की ओर सूचनार्थ एवं समस्त दैनिक समाचार पत्रों में प्रकाशनार्थ अग्रेषित ।

कार्यालय जिला दण्डाधिकारी छिन्दवाड़ा (म.प्र.)

कलेक्टर एवं जिला दण्डाधिकारी

जिला दण्डाधिकारी छिन्दवाड़ा

कार्यालय कलेक्टर एवं जिला दण्डाधिकारी, जिला बैतूल (म.प्र.)

क्रमांक/...../LC...//3059 बैतूल दिनांक 12 नवम्बर 2020

आदेश

मध्यप्रदेश शासन, गृह विभाग मंत्रालय वल्लभ भवन भोपाल द्वारा पत्र क्रमांक 5098/4040/2020/दो/सी-2 भोपाल दिनांक 09 नवम्बर, 2020 से मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड की ओर से नवम्बर 2019 की स्थिति में जारी परिवेशीय वायु गुणवत्ता की रिपोर्ट एवं प्रिंसिपल बेंच, माननीय राष्ट्रीय हरित अधिकरण (NGT) नई दिल्ली के प्रकरण क्रमांक 249/2020 में पारित आदेश दिनांक 09/11/2020 की प्रति प्रेषित कर उक्त आदेश का अनुपालन सुनिश्चित कराये जाने के निर्देश दिये गये है।

माननीय राष्ट्रीय हरित अधिकरण (NGT) के द्वारा प्रकरण क्रमांक 249/2020 में पारित आदेश दिनांक 09/11/2020 के बिन्दु क्रमांक 48 मे आदेशित किया गया है कि,

1. There will be total ban against sale or use of all kinds of fire crackers in the NCR from Midnight of November, 9-10, 2020 to the midnight of November 30 – December 1, 2020, to be reviewed thereafter.
2. Direction (1) will also apply to all cities / towns in the country where the average of ambient air quality during November (as per available data of last year) fall under "poor" and above category.
3. The cities/towns where air quality is 'moderate' or below, only green crackers be sold and the timings for use and bursting of crackers be restricted to two hours during festivals, like Diwali, Chatt, New Year/Christmas Eve etc., as may be specified by the concerned State.

   This direction is on pattern of direction of the Hon'ble Supreme Court in (2019) 13 SCC 523 which we are applying to areas moderately polluted or below air quality due to aggravated effect during Covid-19, as already noted. If nothing is specified by the State, timing will be 8 to 10 pm on Diwali and Gurupurb, 6 am to 8 am on Chatt and 11.55 pm to 12.30 am during Christmas and New year eve (which have yet to come and do not fall in November but if ban continues) and not otherwise.

आगामी कुछ दिनों मे ठंड प्रारम्भ होने एवं त्यौहारों के दौरान बहुत अधिक संख्या में पटाखों के उपयोग से परिवेशीय वायु गुणवत्ता और अधिक खराब होने की संभावना है। अतएव जिले मे वायु प्रदूषण की स्थिति को दृष्टीगत रखते हुये माननीय राष्ट्रीय हरित अधिकरण (NGT), नई दिल्ली के प्रकरण क्रमांक 249/2020 में पारित आदेश दिनांक 09/11/2020 की कण्डिका 48(iii) के परिपालन में निम्नानुसार प्रतिबंधात्मक आदेश जारी किये जाते है:

1. बैतूल जिले में सिर्फ ग्रीन पटाखों का विक्रय एवं उपयोग किया जा सकेगा। ग्रीन पटाखों के अतिरिक्त अन्य सभी प्रकार के पटाखों का विक्रय एवं उपयोग प्रतिबंधित रहेगा।

12/11/20

जिला मजिस्ट्रेट
बैतूल

2- ग्रीन पटाखों को चलाने हेतु निम्नानुसार समयावधि का पालन करना होगा।

i. दीपावली एवं गुरूपर्व त्यौहारों के दिन 02:00 घण्टे (रात्रि 08:00 से 10:00 बजे तक)
ii. छठ पर्व के दिन 02:00 घण्टे (प्रातः 06:00 से 08:00 बजे तक)
iii. क्रिसमस एवं नववर्ष की संध्या पर - 35 मिनिट (रात्रि 11:55 से 12:30 बजे तक)

यह आदेश आम जनता को सम्बोधित है। चूंकि वर्तमान मे मेरे समक्ष ऐसी परिस्थितियां नही है, और न ही यह सम्भव है कि इस आदेश की पूर्व सूचना प्रत्येक व्यक्ति को दी जायें। अतः यह आदेश एक पक्षीय पारित किया जाता है। इस आदेश का उल्लंघन करने वाले व्यक्ति के विरूद्ध भारतीय दण्ड संहिता की धारा-188 के अंतर्गत कार्यवाही की जावेगी। यह आदेश आज दिनांक 12/11/2020 को मेरे हस्ताक्षर एवं पदमुद्रा से जारी किया गया।

उपरोक्त आदेश तत्काल प्रभावशील होगा।

12/11/20

राकेश सिंह
कलेक्टर, जिला बैतूल

पृ. कमांक/...../13059 बैतूल दिनांक.12 नवम्बर 2020

प्रतिलिपिः-

1) अपर मुख्य सचिव, गृह विभाग, मंत्रालय, वल्लभ भवन, भोपाल।
2) आयुक्त, नगर पालिक निगम, बैतूल।
3) माननीय जिला एवं सत्र न्यायाधीश, बैतूल की ओर सादर सूचनार्थ प्रेषित।
4) पुलिस अधीक्षक, बैतूल।
5) मुख्य कार्यपालन अधिकारी, जिला पंचायत, बैतूल।
6) अपर जिला मजिस्ट्रेट, समस्त अनुविभागीय दंडाधिकारी (राजस्व), समस्त कार्यपालिक मजिस्ट्रेट, बैतूल।
7) अतिरिक्त पुलिस अधीक्षक, समस्त थाना प्रभारी जिला बैतूल।
8) अनुविभागीय अधिकारी, (पुलिस) बैतूल।
9) परियोजना अधिकारी, शहरी विकास अभिकरण, बैतूल।
10) उप संचालक, जन संपर्क बैतूल की ओर आदेश का प्रकाशन हेतु अग्रेषित।
11) प्रभारी अधिकारी, कलेक्टोरेट, एन.आई.सी. बैतूल की ओर जिला प्रशासन की वेबसाईट पर अपलोड करने हेतु।
12) प्रभारी अधिकारी, पुलिस कंट्रोल रूम, बैतूल।
13) मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी, बैतूल।
14) थाना प्रभारी, समस्त जिला बैतूल।
15) सर्व संबंधित ..... समस्त अधिकारी की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

राकेश सिंह 12/11/2020
कलेक्टर, जिला बैतूल

Regional Office Chhindwara

District- Chhindwara

AMBIENT AIR QUALITY MONITORING During Dipawali 2020 & 2021																		
City	**Zone/ Area**	Normal Day		**Deepawali Day**		Normal Day		**Deepawali Day**		Normal Day		**Deepawali Day**		Normal Day		**Deepawali Day**		**Remark**
		24 Hourly Average				**24 Hourly Average**				**24 Hourly Average**				**24 Hourly Average**				**Compare with Normal day data & Last year data**
		(RSPM)PM 10 (µg/ m³)				**(RSPM)PM 2.5 (µg/**				**SO2 (µg/ m³)**				**NO2 (µg/ m³)**				
		2019	**2020**	**2019**	**2020**	**2019**	**2020**	**2019**	**2020**	**2019**	**2020**	**2019**	**2020**	**2019**	**2020**	**2019**	**2020**	
Chhindwada	**Residential**	61.99	80.83	64.70	92.81		31.56		46.91	2.98	4.16	3.15	8.88	11.24	15.56	12.98	21.49	**Increase**
	Industrial	60.21	78.01	62.21	85.48		29.07		38.40	1.96	3.47	2.30	10.13	8.40	14.19	10.20	25.09	**Increase**
	Commercial	65.10	83.23	67.55	90.72		32.38		44.76	2.91	5.41	3.12	7.91	10.62	22.23	11.75	19.48	**Increase**
	Sensitive	67.59	67.67	67.78	73.33		23.79		31.31	3.20	3.19	3.50	5.83	12.54	12.49	14.41	16.41	**Increase**
	MIN	**60.21**	**67.67**	**62.21**	**73.33**	**0.00**	**23.79**	**0.00**	**31.31**	**1.96**	**3.19**	**2.30**	**5.83**	**8.40**	**12.49**	**10.20**	**16.41**	
	MAX	**67.59**	**83.23**	**67.78**	**92.81**	**0.00**	**32.38**	**0.00**	**46.91**	**3.20**	**5.41**	**3.50**	**10.13**	**12.54**	**22.23**	**14.41**	**25.09**	

Regional Office Chhindwara

District- Betul

AMBIENT AIR QUALITY MONITORING During Dipawali 2020 & 2021																		
City	**Zone/ Area**	Normal Day		**Deepawali Day**		Normal Day		**Deepawali Day**		Normal Day		**Deepawali Day**		Normal Day		**Deepawali Day**		**Remark**
		24 Hourly Average				**24 Hourly Average**				**24 Hourly Average**				**24 Hourly Average**				**Compare with Normal day data & Last year data**
		(RSPM)PM 10 (µg/ m³)				**(RSPM)PM 2.5 (µg/**				**SO2 (µg/ m³)**				**NO2 (µg/ m³)**				
		2019	**2020**	**2019**	**2020**	**2019**	**2020**	**2019**	**2020**	**2019**	**2020**	**2019**	**2020**	**2019**	**2020**	**2019**	**2020**	
Chhindwada	**Residential**		57.79		93.28		29.83		52.22		3.61		12.45		13.76		18.46	**Increase**
	Industrial		53.98		85.66		24.2		47.72		3.5		8.46		13.13		15.64	**Increase**
	Commercial		56.1		90.03		28.4		51.55		3.47		9.84		13.55		16.66	**Increase**
	Sensitive		53.14		81.91		21.63		37.28		3.19		5.47		9.21		11.25	**Increase**
	MIN		**53.14**		**81.91**		**21.63**		**37.28**		**3.19**		**5.47**		**9.21**		**11.25**	
	MAX		**57.79**		**93.28**		**29.83**		**52.22**		**3.61**		**12.45**		**13.76**		**18.46**	

	राजस्थान राजपत्र विशेषांक	RAJASTHAN GAZETTE Extraordinary
सत्यमेव जयते	**साधिकार प्रकाशित**	***Published by Authority***
	कार्तिक 12, मंगलवार, शाके 1942–नवम्बर 3, 2020 *Kartika 12, Tuesday, Saka 1942–November 3, 2020*	

भाग 4 (ग)

उप-खण्ड (I)

राज्य सरकार तथा अन्य राज्य-प्राधिकारियों द्वारा जारी किये गये (सामान्य आदेशों, उप-विधियों आदि को सम्मिलित करते हुए) सामान्य कानूनी नियम।

Home (Gr.V) Department

Notification

Jaipur, November 03, 2020

G.S.R.220 :-In exercise of the powers conferred by section 4 of the Rajasthan Epidemic Diseases Act, 2020 (Act No. 21 of 2020), the State Government hereby makes the following amendments in regulations issued by this department's even number notification dated 03.05.2020 and published in Gazette vide GSR 113 dated 03.05.2020, as amended from time to time namely:-

AMENDMENTS

In the said regulations, after the existing regulation 13, the following new regulations 14 and 15 shall be added, namely:-

"14. No shopkeeper shall sell any kind of fireworks.

15. No person shall use or allow to fire any kind of fireworks."

[No.F. 9(16) Home-5/2020]
By order of the Governor,
Abhay Kumar,
Principal Secretary to the Government.

1151

Government Central Press, Jaipur.

सत्यमेव जयते

राजस्थान राजपत्र विशेषांक	RAJASTHAN GAZETTE Extraordinary
साधिकार प्रकाशित	***Published by Authority***
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भाग 4 (ग)
उप–खण्ड (II)
राज्य सरकार तथा अन्य राज्य प्राधिकारियों द्वारा जारी किये गये
कानूनी आदेश तथा अधिसूचनाएं।

Home (Gr.V) Department

Notification

Jaipur, November 03, 2020

S.O.402 :-In continuation of this department's notification even number dated 03.05.2020, 12.05.2020, 21.05.2020, 27.07.2020 and 17.10.2020, in exercise of the powers conferred by section 11 of the Rajasthan Epidemic Diseases Act, 2020 (Act No. 21 of 2020), the State Government hereby authorizes all Executive Magistrates, all Police Officers not below the rank of Assistant Sub-Inspector, all officers of Municipal Corporation/ Council/Board not below the rank of Revenue Inspector, all Chief Executive Officers of Zila Parisad and all Block Development Officers, within their respective jurisdiction, to compound the offences committed under section 4 of the said Act, by violating the order or regulation prohibiting the actions specified in column 2 of the schedule given below for the amount specified against each of them in column 3 of the said schedule.

Schedule

S.No.	Offence	Amount in Rupees for which the offence is to be compounded
1	**2**	**3**
1.	Any shopkeeper selling any kind of fireworks.	Rs. 10,000/-
2.	Any person found using or allow the firing of any kind of fireworks.	Rs. 2000/-

[No.F. 9(16) Home-5/2020]

By order of the Governor,
Abhay Kumar,
Principal Secretary to the Government.

766
Government Central Press, Jaipur.

राजस्थान सरकार
गृह (ग्रुप–9) विभाग

क्रमांकः प. 2(1) गृह–9/2012 जयपुर, दिनांकः 02/11/2020.

परामर्शदात्री

वर्तमान में सम्पूर्ण भारत वर्ष में वैश्विक महामारी कोविड–19 (कोरोना वाइरस डिजीज –2019) फैली हुई है। इसी वजह से राज्य सरकार ने राजस्थान महामारी अध्यादेश, 2020 दिनांक 1 मई, 2020 को जारी किया एवं उक्त अध्यादेश की धारा 3 में अधिसूचना जारी कर कोविड–19 को सम्पूर्ण राज्य के लिए महामारी अधिसूचित किया। राज्य में कोविड–19 के रोगियों की संख्या दिन प्रतिदिन बढ रही हैं।

कोविड–19 से प्रभावित व्यक्तियों की श्वसनक्रिया प्रभावित होती है, इसलिये यह आवश्यक है कि वायुमण्डल प्रदूषण रहित हो।

राज्य सरकार के सलाहकार समूह (कोविड 19) द्वारा भी एसएमएस मेडिकल कॉलेज जयपुर के विशेषज्ञों द्वारा प्रस्तुत रिपोर्ट के आधार पर यह अवगत कराया है कि पटाखों के चलन से होने वाले वायु प्रदूषण (धुंए) से श्वसन तंत्र विशेषकर फेफडों में खराबी होने की संभावना होती है, प्रतिरोधक क्षमता कमजोर होती है। पटाखों के धुओं से वृद्धजन, बीमार व्यक्ति, सीओपीडी, अस्थमा, और कोविड–19 के रोगियों के पश्चातवर्ती प्रभाव विपरीत रूप से प्रभावित होते है। कमेटी ने अपनी रिपोर्ट में विभिन्न प्रकार के शोध प्रकाशनों, का हवाला भी दिया है। उक्त आधारों पर सलाहकार समूह ने दीपावली के अवसर पर आतिशबाजी का इस्तेमाल नही करने की अनुशंसा की है।

राज्य में कोविड–19 से ग्रसित व्यक्तियों के स्वास्थ्य की एवं श्वसन–रोगों से पीड़ित नागरिको के स्वास्थ्य की रक्षार्थ तुरन्त प्रभाव से दिनांक 31 दिसम्बर 2020 तक आतिशबाजी पर प्रतिबन्ध लागू किया जाना आवश्यक हो गया है।

अतः राज्य सरकार विस्फोटक अधिनियम, 1884 सपठित विस्फोटक नियम, 2008 में आतिशबाजी की अनुज्ञापत्र जारी करने के लिए प्राधिकृत अनुज्ञापन प्राधिकारी (Licencing Authority) को यह परामर्श देती है कि वे राज्य में कोविड–19 (कोरोना वाइरस डिजीज –2019) से ग्रसित व्यक्तियों के स्वास्थ्य को दृष्टिगत रखते हुए राज्य में आतिशबाजी के अस्थायी अनुज्ञापत्र जारी न करें।

इसकी कठोरता से पालना सुनिश्चित की जावें।

आज्ञा से,

(अभय कुमार)
प्रमुख शासन सचिव गृह

प्रतिलिपि निम्न को सूचनार्थ एवं पालनार्थ प्रेषित हैः–
1.महानिदेशक पुलिस, राजस्थान जयपुर।
2.महानिदेशक पुलिस (अपराध) राजस्थान जयपुर।
3.प्रमुख सचिव, माननीय मुख्यमंत्री।
4.संभागीय आयुक्त, समस्त।
5. महानिरीक्षक रेंज, समस्त।
6.पुलिस आयुक्त, जयपुर/ जोधपुर।
7. जिला मजिस्ट्रेट, समस्त।
8. जिला पुलिस अधीक्षक, समस्त।
9. निदेशक जनसम्पर्क विभाग, जयपुर।
10.रक्षित पत्रावली ।

02/11/2020
संयुक्त शासन सचिव, गृह

Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004
Phone: 0141-5159699, 5159600 e-mail : member-secretary@rpcb.nic.in

F11(589)/ RSPCB/Lab/١٦٢١ Date 25/11/2020

Shri P K Gupta,
Additional Director & Head AQM Div,
Central Pollution Control Board,
'Parivesh Bhawan',
East Arjun Nagar, Delhi - 110 032-

Subject: Interim Action taken report in compliance to Hon'ble NGT order dated November 09, 2020.

Sir,

With reference to above, it is to inform that Rajasthan State Government has already issued notification vide dated 3/11/2020, regarding prohibitation sale and use of fire crackers November 09, 2020.and Hon'ble NGT has also taken into consideration of this notification in above referred order dated direction (Copy of notification is enclosed).

State Board has been directed to monitor the air quality during the period (November, 9 -10, 2020 to the midnight of November 30 - December 1, 2020), in this regard please find enclosed the ambient air quality data along with the AQI for is submitted that CPCB may be provided data from 9/11/2020 to 22/11/2020 and further ambient air quality data may be forwarded accordingly.

Yours Sincerely,

(Uday Shankar)
Member Secretary

	राजस्थान राजपत्र विशेषांक	RAJASTHAN GAZETTE Extraordinary
सत्यमेव जयते	साधिकार प्रकाशित	*Published by Authority*
	कार्तिक 12, मंगलवार, शाके 1942–नवम्बर 3, 2020 *Kartika 12, Tuesday, Saka 1942–November 3, 2020*	

भाग 4 (ग)
उप–खण्ड (II)
राज्य सरकार तथा अन्य राज्य प्राधिकारियों द्वारा जारी किये गये
कानूनी आदेश तथा अधिसूचनाएं।

Home (Gr.V) Department
Notification
Jaipur, November 03, 2020

S.O.402 :-In continuation of this department's notification even number dated 03.05.2020, 12.05.2020, 21.05.2020, 27.07.2020 and 17.10.2020, in exercise of the powers conferred by section 11 of the Rajasthan Epidemic Diseases Act, 2020 (Act No. 21 of 2020), the State Government hereby authorizes all Executive Magistrates, all Police Officers not below the rank of Assistant Sub-Inspector, all officers of Municipal Corporation/ Council/Board not below the rank of Revenue Inspector, all Chief Executive Officers of Zila Parisad and all Block Development Officers, within their respective jurisdiction, to compound the offences committed under section 4 of the said Act, by violating the order or regulation prohibiting the actions specified in column 2 of the schedule given below for the amount specified against each of them in column 3 of the said schedule.

Schedule

S.No.	Offence	Amount in Rupees for which the offence is to be compounded
1	2	3
1.	Any shopkeeper selling any kind of fireworks.	Rs. 10,000/-
2.	Any person found using or allow the firing of any kind of fireworks.	Rs. 2000/-

[No.F. 9(16) Home-5/2020]

By order of the Governor,
Abhay Kumar,
Principal Secretary to the Government.

766
Government Central Press, Jaipur.

Daily Average Data of CAAQMS, Ajmer

Date	NO_2	NH_3	SO_2	CO	O_3	PM_{10}	$PM_{2.5}$	AQI
09.11.20	48.46	23.50	4.93	1.12	36.06	135.83	95.95	220
10.11.20	53.10	26.86	5.16	1.12	45.82	181.73	104.53	248
11.11.20	37.09	28.03	5.42	1.05	65.96	196.30	110.92	270
12.11.20	46.17	29.38	6.44	1.23	48.36	150.34	86.87	190
13.11.20	49.29	32.82	5.05	1.19	40.42	148.18	76.47	155
14.11.20	43.02	33.06	5.57	1.07	43.45	166.07	107.35	258
15.11.20	34.14	32.67	5.59	0.96	36.69	114.40	64.05	114
16.11.20	25.37	38.91	6.00	0.63	47.10	80.54	42.07	[illegible]
17.11.20	19.91	29.19	6.15	0.78	51.98	79.77	46.00	[illegible]
18.11.20	33.71	26.74	5.93	0.84	53.09	94.04	42.18	[illegible]
19.11.20	32.57	23.50	5.41	0.80	57.86	95.03	45.73	[illegible]
20.11.20	27.64	19.39	5.90	0.62	67.71	93.73	47.83	[illegible]
21.11.20	34.05	18.01	6.28	0.78	37.70	86.32	44.93	[illegible]
22.11.20	39.74	22.32	6.69	0.88	37.21	99.57	42.41	[illegible]

Daily Average Data of CAAQMS, Alwar

Date	NO_2	NH_3	SO_2	CO	O_3	PM_{10}	$PM_{2.5}$	AQI
09.11.20	57.72	21.87	12.73	1.78	26.51	185.33	104.21	247
10.11.20	48.78	25.32	12.39	1.45	26.55	158.81	82.53	175
11.11.20	43.18	24.72	11.25	1.15	22.99	120.56	62.38	114
12.11.20	43.64	22.21	11.01	1.05	28.48	107.33	55.92	105
13.11.20	44.28	16.93	10.87	1.01	35.30	103.02	53.01	102
14.11.20	41.24	20.37	13.32	1.33	42.69	146.93	77.39	158
15.11.20	39.18	16.48	13.18	1.07	29.37	110.90	63.24	111
16.11.20	30.88	16.64	12.79	0.75	18.25	70.45	43.09	[illegible]
17.11.20	40.50	16.79	10.74	0.77	27.34	75.69	44.60	[illegible]
18.11.20	39.10	15.44	10.35	0.88	32.30	87.30	49.57	[illegible]
19.11.20	47.74	14.03	10.60	0.89	31.23	101.56	53.89	101
20.11.20	38.33	18.94	10.15	0.78	32.18	92.73	50.63	[illegible]
21.11.20	38.73	15.94	9.96	0.83	37.46	88.19	48.11	[illegible]
22.11.20	40.00	14.68	10.23	0.88	34.70	95.47	50.47	[illegible]

Daily Average Data of CAAQMS, Bhiwadi

Date	NO_2	NH_3	SO_2	CO	O_3	PM_{10}	$PM_{2.5}$	AQI
09.11.20	129.53	104.28	62.79	2.87	14.78	846.30	513.09	
10.11.20	71.03	81.02	43.77	2.49	27.69	497.92	280.06	
11.11.20	48.38	48.17	33.56	2.22	29.40	388.17	215.50	
12.11.20	50.63	45.35	37.50	2.25	30.03	387.32	197.11	
13.11.20	55.89	52.15	39.85	1.78	29.85	426.70	222.76	
14.11.20	33.00	40.07	23.99	1.40	67.67	329.00	176.88	
15.11.20	26.48	39.01	26.41	0.93	68.44	181.20	98.96	230
16.11.20	32.13	38.82	18.95	0.99	15.74	150.57	98.34	228
17.11.20	46.26	36.41	59.39	1.02	13.59	219.87	117.68	292
18.11.20	58.69	35.97	83.36	1.10	20.82	272.27	153.37	
19.11.20	62.48	35.34	56.84	1.17	26.73	331.32	179.36	
20.11.20	68.32	32.86	66.05	0.97	26.43	268.87	134.10	
21.11.20	59.02	33.05	70.17	0.92	25.40	272.99	127.48	
22.11.20	44.85	35.56	59.45	1.02	31.28	274.24	138.88	

Daily Average Data of CAAQMS, Police Commissionerate Office, Jaipur

Date	NO_2	NH_3	SO_2	CO	O_3	PM_{10}	$PM_{2.5}$	AQI
09.11.20	87.61	75.35	10.65	1.44	49.54	283.48	140.02	
10.11.20	80.65	51.26	11.21	1.51	65.17	363.38	192.07	
11.11.20	81.43	49.97	11.60	1.36	57.72	245.64	123.78	
12.11.20	91.53	85.73	10.03	1.62	48.40	227.11	109.45	265
13.11.20	90.73	95.45	10.06	1.55	49.46	245.17	115.86	286
14.11.20	58.02	37.05	10.24	1.11	69.65	178.82	93.55	212
15.11.20	43.00	23.25	9.18	0.90	58.24	119.52	73.65	146
16.11.20	42.96	24.98	8.97	0.89	38.17	86.18	55.04	
17.11.20	73.98	48.56	9.34	0.92	39.60	112.90	59.52	109
18.11.20	65.78	40.03	10.38	0.76	65.63	103.51	60.12	102
19.11.20	96.75	71.69	10.94	0.97	50.64	171.73	70.38	148
20.11.20	90.25	61.83	11.17	0.89	54.87	136.88	72.12	140
21.11.20	108.85	101.73	12.45	1.20	38.64	171.76	76.88	156
22.11.20	102.69	70.31	11.92	1.30	39.85	145.16	73.33	144

Daily Average Data of CAAQMS, Science Park, Jaipur

Date	NO_2	NH_3	SO_2	CO	O_3	PM_{10}	$PM_{2.5}$	AQI
09.11.20	51.86	68.58	15.06	1.56	73.16	227.62	143.10	
10.11.20	47.86	60.61	17.48	1.66	88.39	291.34	205.37	
11.11.20	24.34	39.01	14.00	1.31	81.99	200.47	129.99	
12.11.20	32.10	49.37	14.12	1.73	59.09	192.01	92.11	207
13.11.20	36.90	63.14	13.07	1.82	58.78	161.92	80.62	169
14.11.20	17.63	35.83	15.77	0.97	93.05	163.61	69.33	142
15.11.20	11.60	32.49	11.84	0.80	72.93	153.96	69.95	136
16.11.20	14.95	37.03	12.27	0.79	39.84	102.94	47.06	102
17.11.20	24.37	42.05	10.37	0.80	44.63	90.31	52.74	
18.11.20	23.42	42.98	11.50	0.78	72.36	108.03	48.41	105
19.11.20	26.35	45.75	11.50	0.87	63.46	127.83	56.07	119
20.11.20	22.49	37.23	13.26	0.80	70.34	125.41	60.39	117
21.11.20	27.15	40.51	13.47	0.83	56.22	130.72	59.32	120
22.11.20	47.71	117.02	13.76	2.16	35.58	146.24	75.90	153

Daily Average Data of CAAQMS, Psychiatric Centre, Jaipur

Date	NO_2	NH_3	SO_2	CO	O_3	PM_{10}	$PM_{2.5}$	AQI
09.11.20	81.64	118.20	14.35	1.42	55.70	246.57	161.84	
10.11.20	38.54	52.04	15.73	1.66	85.00	270.00	186.12	
11.11.20	49.28	64.04	12.27	1.30	70.92	177.24	124.00	
12.11.20	75.13	97.70	11.60	1.68	54.41	166.68	110.54	268
13.11.20	84.79	124.29	11.71	1.62	53.09	178.04	112.98	277
14.11.20	27.44	42.01	10.93	1.21	83.54	125.23	78.17	161
15.11.20	15.83	37.07	10.81	1.29	57.29	103.52	67.80	126
16.11.20	17.97	44.00	10.68	0.81	31.90	53.00	36.40	
17.11.20	40.16	60.55	10.60	1.10	36.24	88.34	58.41	
18.11.20	30.58	45.53	8.34	1.13	60.20	76.57	49.81	
19.11.20	47.43	61.91	10.05	1.09	49.70	97.82	54.26	
20.11.20	49.14	59.21	11.99	1.05	55.15	101.47	61.11	104
21.11.20	63.29	85.98	11.54	1.33	34.22	113.48	77.96	160
22.11.20	78.17	113.71	12.18	1.32	30.78	124.47	83.47	178

Daily Average Data of CAAQMS, Jodhpur

Date	NO_2	NH_3	SO_2	CO	O_3	PM_{10}	$PM_{2.5}$	AQI
09.11.20	77.54	86.90	18.46	3.36	35.90	318.35	151.20	
10.11.20	57.31	61.02	13.31	1.80	30.86	280.44	138.79	
11.11.20	49.62	31.15	9.83	1.08	42.97	301.52	155.35	
12.11.20	57.25	38.18	11.03	0.86	32.38	245.07	125.74	
13.11.20	50.26	26.38	8.47	0.89	43.78	206.83	114.02	280
14.11.20	74.71	61.25	15.69	2.62	33.16	313.73	171.65	
15.11.20	42.23	24.57	9.11	1.33	48.84	199.53	102.88	243
16.11.20	38.19	24.11	13.77	1.15	36.05	230.45	115.40	285
17.11.20	30.61	15.98	12.84	0.67	22.95	113.88	67.38	125
18.11.20	24.70	21.07	10.74	0.79	36.80	123.72	72.70	142
19.11.20	41.19	19.43	7.79	0.66	23.39	115.49	58.09	110
20.11.20	41.54	23.45	7.32	0.59	28.08	135.21	72.49	142
21.11.20	62.08	58.05	9.04	1.17	25.80	192.53	100.87	236
22.11.20	49.94	63.71	9.23	1.50	27.81	205.22	93.26	211

Daily Average Data of CAAQMS, Kota

Date	NO_2	NH_3	SO_2	CO	O_3	PM_{10}	$PM_{2.5}$	AQI
09.11.20	27.68	44.86	9.71	1.12	36.97	134.98	108.66	262
10.11.20	33.83	58.01	9.75	1.28	22.57	207.86	167.10	
11.11.20	29.30	43.45	9.39	1.18	21.60	228.66	171.42	
12.11.20	23.48	34.14	9.52	0.79	19.21	132.65	87.00	190
13.11.20	22.71	34.71	9.63	0.87	18.41	124.41	94.43	215
14.11.20	37.28	78.79	9.79	1.18	21.83	214.36	165.36	
15.11.20	15.33	24.15	9.49	0.70	18.50	89.18	58.07	[illegible]
16.11.20	12.91	20.44	9.65	0.59	18.20	83.07	59.67	[illegible]
17.11.20	10.62	17.61	9.32	0.57	16.89	94.63	61.26	104
18.11.20	11.31	17.74	9.53	0.60	21.57	96.94	63.48	112
19.11.20	12.27	19.28	9.45	0.60	21.18	98.24	73.59	145
20.11.20	14.71	21.75	9.63	0.63	22.20	112.35	80.35	168
21.11.20	18.57	27.67	9.92	0.63	22.09	136.94	64.91	125
22.11.20	24.36	37.15	9.80	0.77	22.02	166.45	83.70	179

Daily Average Data of CAAQMS, Pali

Date	NO_2	NH_3	SO_2	CO	O_3	PM_{10}	$PM_{2.5}$	AQI
09.11.20	9.92	14.68	10.74	0.68	49.19	118.39	61.48	112
10.11.20	21.03	21.09	9.11	0.80	41.69	145.76	73.04	143
11.11.20	20.77	18.43	10.48	0.76	40.45	178.68	96.12	220
12.11.20	20.18	18.01	9.30	0.76	57.27	170.51	88.49	195
13.11.20	19.94	17.87	8.16	0.69	61.86	137.27	76.71	156
14.11.20	21.39	19.98	8.65	0.79	46.48	145.09	74.77	149
15.11.20	13.95	19.54	8.23	0.65	29.24	108.29	56.43	106
16.11.20	16.12	21.61	9.28	0.59	46.62	156.54	81.42	171
17.11.20	17.38	24.52	9.64	0.67	43.12	99.95	53.32	100
18.11.20	18.07	22.94	8.44	0.50	46.43	93.18	48.15	93
19.11.20	18.06	24.35	10.31	0.53	47.53	103.53	50.29	102
20.11.20	17.32	24.30	10.41	0.54	43.17	114.12	52.88	109
21.11.20	18.30	23.40	8.63	0.55	45.49	108.30	54.45	106
22.11.20	18.03	24.20	10.77	0.63	44.12	111.59	52.18	108

Daily Average Data of CAAQMS, Udaipur

Date	NO_2	NH_3	SO_2	CO	O_3	PM_{10}	$PM_{2.5}$	AQI
09.11.20	51.97	31.75	6.54	1.40	32.69	180.68	83.08	177
10.11.20	50.37	47.05	9.46	1.59	33.24	155.33	70.03	137
11.11.20	59.93	33.97	9.11	1.58	42.22	217.00	111.82	273
12.11.20	55.07	18.53	17.00	1.20	57.38	196.70	104.98	250
13.11.20	40.13	20.42	11.92	1.40	52.59	177.78	81.33	171
14.11.20	30.52	19.90	14.84	1.06	42.38	158.13	73.97	147
15.11.20	23.35	22.43	11.30	0.93	40.89	112.31	55.84	108
16.11.20	25.72	24.27	10.93	0.79	45.92	107.75	52.74	105
17.11.20	9.13	22.11	11.45	0.79	51.64	127.15	70.20	134
18.11.20	24.88	12.58	8.68	1.15	49.43	129.35	68.80	129
19.11.20	22.09	14.70	9.08	0.70	70.76	99.95	51.79	110
20.11.20	26.98	17.11	11.00	0.93	60.17	115.31	54.30	110
21.11.20	33.53	17.79	8.83	1.33	57.09	138.66	67.80	126
22.11.20	31.99	17.46	8.36	1.00	49.89	130.79	62.97	121

Fwd: Campaign for "Pollution Free Deepawali, 2020" by RSPCB

1 message

P K GUPTA ADDITIONAL DIRECTOR <pkgupta.cpcb@nic.in> Thu, Nov 26, 2020 at 12:57 PM
To: deuvusharma <deuvusharma@gmail.com>

From: "P K GUPTA ADDITIONAL DIRECTOR" <pkgupta.cpcb@nic.in>
To: "SHARANDEEP SINGH" <sharandeep.cpcb@nic.in>
Sent: Friday, November 13, 2020 6:15:00 PM
Subject: Fwd: Campaign for "Pollution Free Deepawali, 2020" by RSPCB

From: "Member Secretary CPCB" <mscb.cpcb@gov.in>
To: "P K GUPTA ADDITIONAL DIRECTOR" <pkgupta.cpcb@nic.in>, "Mantu Kumar Choudhury" <mkc.cpcb@gov.in>
Cc: "Prashant Gargava" <prashant.cpcb@gov.in>
Sent: Friday, November 13, 2020 2:45:08 PM
Subject: Fwd: Campaign for "Pollution Free Deepawali, 2020" by RSPCB

From: envishubrspcb@gmail.com
To: "Yashvir" <yashvir@nic.in>, "Urmila" <b.urmila@gov.in>, "ENVIS Secretariat" <envisect@nic.in>, cpcb-envi@nic.in, "SulabhENVIS" <sulabh@envis.nic.in>, "CPCB-ENVIS" <cpcb@envis.nic.in>, "Partha Kalyan Bhattacharya" <teri@envis.nic.in>, "SPA ENVIS" <spa@envis.nic.in>, "jnu-env" <jnu@envis.nic.in>, cii@envis.nic.in, da@envis.nic.in, es@envis.nic.in, "cms-env" <cms@envis.nic.in>, stem@envis.nic.in, witt@envis.nic.in, "GEC ENVIS" <guj@envis.nic.in>, "gcpcenv" <gcpc@envis.nic.in>, "ENVIS-NIOH Ahmedabad" <nioh@envis.nic.in>, "ENVIS EE" <cee@envis.nic.in>, "cerc-env" <cerc@envis.nic.in>, "Manas" <trp@envis.nic.in>, "K Vanlalfamkima" <miz@envis.nic.in>, "ENVIS Centre (GBPIHED), Almora" <gbpihed@envis.nic.in>, kar@envis.nic.in, "Dr. Ramachandra" <iisc@envis.nic.in>, "Omprakash" <nlsiu@envis.nic.in>, "frlht-env" <frlht@envis.nic.in>, "mp-env" <mp@envis.nic.in>, "ori-env" <ori@envis.nic.in>, "pun-env" <pun@envis.nic.in>, "ENVIS Hub, Chandigarh" <ch@envis.nic.in>, "ENVIS TN" <tn@envis.nic.in>, mse@envis.nic.in, "dzum-env" <dzum@envis.nic.in>, "ENVIS Coordinator" <iom@envis.nic.in>, "cpreec-env" <cpreec@envis.nic.in>, "Goldin Quadros" <sacon@envis.nic.in>, dd@envis.nic.in, "utr-env" <utr@envis.nic.in>, "FRI-ENVIS" <fri@envis.nic.in>, "WII ENVIS" <wii@envis.nic.in>, "ism-env" <ism@envis.nic.in>, "ENVIS HUB SIKKIM" <sik@envis.nic.in>, "ENVIS Ecotourism" <scsts@envis.nic.in>, goa@envis.nic.in, "ENVIS-Assam" <asm@envis.nic.in>, "iict-env" <iict@envis.nic.in>, "Dr.M.Suneela" <eptri@envis.nic.in>, "Dr. M. Suneela" <ap@envis.nic.in>, "ENVIS Manipur" <man@envis.nic.in>, raj@envis.nic.in, "CAZRI ENVIS" <cazri@envis.nic.in>, "Dr Vizovol Mekro Coordinator" <nag@envis.nic.in>, wb@envis.nic.in, "zsi-env" <zsi@envis.nic.in>, "up-env" <up@envis.nic.in>, "itrc-env" <itrc@envis.nic.in>, "Dr. Pankaj Kumar" <nbri@envis.nic.in>, "mah env" <mah@envis.nic.in>, "bnhs-envis" <bnhs@envis.nic.in>, "TKB" <icpe@envis.nic.in>, "NSWAI" <nswai@envis.nic.in>, "iip-env" <iip@envis.nic.in>, "neeri-envis" <neeri@envis.nic.in>, "bh-env" <bh@envis.nic.in>, pon@envis.nic.in, an@envis.nic.in, "iitmenv" <iitm@envis.nic.in>, "Chhattisgarh ENVIS Centre" <cht@envis.nic.in>, "jhar-env" <jhar@envis.nic.in>, "L.P. Singh" <cbri@envis.nic.in>, "ENVIS" <hp@envis.nic.in>, "JK ENVIS" <jk@envis.nic.in>, "ENVIS Kerala" <ker@envis.nic.in>, "Dr. Paramjit Singh,BSI" <paramjitsingh@bsi.gov.in>, "ENVIS CENRE ON ENVL BIOTECH" <desku@envis.nic.in>, "Member Secretary CPCB" <mscb.cpcb@nic.in>, "J Majumder NIOH" <majumder.j@gov.in>, nioh@gov.in, "kamalesh sarkar" <kamalesh.sarkar@gmail.com>, "Kamalesh Sarkar" <director-nioh@gov.in>, envis@ces.iisc.ernet.in, cestvr@ces.iisc.ernet.in, tvr@iisc.ac.in, "ENVIS CASMB" <casmb-env@nic.in>, casenvis@gmail.com, mahasrini1@gmail.com, "mohana skumar" <mohana.skumar@gmail.com>, kailash611@rediffmail.com, "Kailash Chandra" <director@zsi.gov.in>, "hod ese" <hod_ese@iitismac.in>, vipinmicro1@gmail.com, "himenvis.gbpihed" <himenvis@gbpihed.nic.in>, negigcs@gmail.com, gcsnegi@yahoo.co.in, "bsienvis" <bsi@envis.nic.in>, "bsi headquarter" <bsi_headquarter@rediffmail.com>, "dir fri" <dir_fri@icfre.org>, santan@icfre.org, "barthwal santan" <barthwal.santan@gmail.com>, envis@wii.gov.in, dwii@wii.gov.in, dthinlay@hotmail.com, dthinlay@yahoo.co.in, director@cazri.res.in, enviscoordinator@gmail.com, munuswamynm@yahoo.com, bvmudgal@gmail.com, "ENVIS Coordinator" <iom-env@nic.in>, beig@tropmet.res.in, ravisn@tropmet.res.in, "Director IICT" <director@iict.res.in>,

"Pankaj Kumar" <pankajk@nbri.res.in>, "Director, CSIR-NBRI" <director@nbri.res.in>, gcpc11@yahoo.com, "gcpcenv" <gcpc-env@nic.in>, "kausik mondal2007" <kausik.mondal2007@gmail.com>, vcklyuniv@gmail.com, "SPA ENVIS" <spa-env@nic.in>, "m dhote" <m.dhote@spa.ac.in>, "jnu-env" <jnu-env@nic.in>, "UMESH UMESH" <umesh@mail.jnu.ac.in>, umeshkulshrestha@gmail.com, sradv-mef@gov.in
Sent: Friday, November 13, 2020 2:21:10 PM
Subject: Campaign for "Pollution Free Deepawali, 2020" by RSPCB

Dear all,

In order to create mass awareness on the occasion of Deepawali, the State Board is organizing a campaign for a “Pollution Free Deepawali”. The following activities are being carried out as part of the campaign:

- Broadcasting of spots on FM channels
- Broadcasting of spots on Television channels.
- Advertising through leading Newspapers
- Social Media Campaign on various platforms like Facebook, WhatsApp, Instagram, Twitter, You Tube.
- Advertising through Hoardings and banners
- Advertising through Video Walls

Please come join us in our campaign for a "Pollution Free Deepawali".

Diwali Wish -https://envisrspcb.blogspot.com/?bl=&m=1

https://envisrspcb.blogspot.com/?bl=&m=1

RSPCB on twitter

https://twitter.com/rspcb_official/status/1326777733880442886?s=21

https://twitter.com/rspcb_official/status/1326511004449009665?s=21

https://twitter.com/rspcb_official/status/1326488597889839105?s=21

https://twitter.com/rspcb_official/status/1326488169991213058?s=21

https://twitter.com/rspcb_official/status/1326487072035672066?s=21

https://twitter.com/rspcb_official/status/1326485763672862721?s=21

https://twitter.com/rspcb_official/status/1326405035518005249?s=21

https://twitter.com/rspcb_official/status/1326164061155807234?s=21

https://twitter.com/rspcb_official/status/1326142870638612480?s=21

RSPCB on instagram

https://www.instagram.com/p/CHc0rzAh9_X/?igshid=z5k5qe7oi54h

https://www.instagram.com/p/CHc0PYaB6eW/?igshid=5ylq9y9omb0i

https://www.instagram.com/p/CHczy0FhYez/?igshid=l6v2e663jw5s

https://www.instagram.com/p/CHczZUgBHlP/?igshid=1238y7q75bx1u

https://www.instagram.com/p/CHcysXhhSzE/?igshid=1thawyj5855h1

https://www.instagram.com/p/CHcycLDhT82/?igshid=dbym89uemhvh

https://www.instagram.com/p/CHcx56Xhhyl/?igshid=u900g1gzbi0t

https://www.instagram.com/p/CHcxusIBKtW/?igshid=hiokb4wyh4qv

https://www.instagram.com/p/CHcxR-Zh1XR/?igshid=1ghkm2mzlttly

https://www.instagram.com/p/CHcIuBqBcEX/?igshid=q0n9e24l5j1a

https://www.instagram.com/p/CHaTXCHhh5s/?igshid=nbs4y37oc6fz

https://www.instagram.com/p/CHZ9jvln6-h/?igshid=1ixqhwmdyx6g6

RSPCB on Facebook

https://www.facebook.com/233501317134334/posts/1005030193314772/?d=n

https://www.facebook.com/233501317134334/posts/1005204586630666/?d=n

https://www.facebook.com/233501317134334/posts/1005910819893376/?vh=e&d=n

https://www.facebook.com/233501317134334/posts/1005276669956791/?d=n

https://www.facebook.com/233501317134334/posts/1005108926640232/?d=n

https://www.facebook.com/233501317134334/posts/1004495723368219/?d=n

https://www.facebook.com/233501317134334/posts/1004449220039536/?d=n

https://www.facebook.com/233501317134334/posts/1003632843454507/?d=n

Bloggers :

https://www.facebook.com/639613539500570/posts/3478832965578599/?d=n

https://www.instagram.com/p/CHe_0nGjluK/?igshid=1hregpd83ac2n

https://www.instagram.com/p/CHfMUrpgabl/?igshid=y00nfw1hn4nz

www.facebook.com/profilepicframes/?selected_overlay_id=802281070686519

कोरोना है एक महामारी सभी स्वस्थ रहे है ये सबकी जिम्मेदारी

दिवाली की शुभकामनाओं के साथ इस दिवाली को प्रदुषण रहित बनाने के लिए अपना समर्थन दे , नीचे दिए गए ३ स्टेप फॉलो करे :

1 लिंक पे जाके अपनी profile picture update करे

2 . अपलोड की हुई profile picture को सेव करके अपने Whatsapp , Twitter अथवा Instagram पर अपडेट करे |

ये दिवाली दीयों - मिठास और बिना प्रदूषण वाली, क्यूँकि जान है तो जश्न है |

www.facebook.com/profilepicframes/?selected_overlay_id=802281070686519

जिनके पास फेसबुक नहीं है वह संलग्न स्टीकर को अपनी तस्वीर पे लगा के अपनी whatsapp profile picture पर अपलोड करे |

राजस्थान राज्य प्रदूषण नियंत्रण मंडल द्वारा जनहित में जारी।

Best Wishes

ENVIS TEAM

RSPCB

5 attachments

WhatsApp Image 2020-11-13 at 11.58.50 AM.jpeg
26K

WhatsApp Image 2020-11-13 at 11.58.49 AM.jpeg
173K

WhatsApp Video 2020-11-13 at 11.58.25 AM.mp4
5172K

WhatsApp Video 2020-11-13 at 11.58.24 AM.mp4
6095K

WhatsApp Video 2020-11-13 at 11.58.15 AM.mp4
9688K

Dr. Rajesh Kumar, IPS
Member Secretary

WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Govt. of West Bengal)
Paribesh Bhawan, Bldg. No. 10A, LA Block,
Sector-III, Bidhannagar, Kolkata-700 106
Tel: 2335-8265, 2335-9088, 2335-8211, Fax: (0091) (033) 2335-9911

Memo No: 1367- 4K- 2/2020 Date: 23.11.2020

Dr. Prashant Gargava
Member Secretary
Central Pollution Control Board
'PARIVESH BHAVAN',
East Arjun Nagar,
Delhi- 110 032.

Sub: Compliance of Hon'ble NGT order dated 09.11.2020 on ban of Firecrackers-reg.

Sir,

Please refer to your office Memo No. AQM/Firecrackers/2020-21 dated 20.11.2020 on the above cited subject.

The action taken report of the Hon'ble NGT order dated 09.11.2020 in O.A. No. 249/2020 in the State of West Bengal regarding ban on the sale and use of fire crackers for containment of air pollution is enclosed for your information.

This is for favour of your kind action.

Yours faithfully,

23/11/2020

(Dr. Rajesh Kumar)
Member Secretary

Enclo. As stated.

ANNEXURE I

Anandabazar Patrika 14.11.2020

পশ্চিমবঙ্গ দূষণ নিয়ন্ত্রণ পর্ষদ

আবেদন

- মহামান্য সুপ্রিম কোর্ট, মহামান্য হাই কোর্ট এবং মহামান্য জাতীয় পরিবেশ আদালতের আদেশ অনুসারে এই অতিমারির সময়ে কালি পুজো, দীপাবলি, ছট, জগদ্ধাত্রী এবং কার্তিক পুজো উপলক্ষ্যে যে কোনও ধরনের আতসবাজি ক্রয়, বিক্রয় এবং ফাটানো সম্পূর্ণ নিষিদ্ধ এবং আইনত দণ্ডনীয় অপরাধ।
- হাসপাতাল, আদালত এবং শিক্ষা প্রতিষ্ঠানের মতো নিঃশব্দ অঞ্চলে মাইক্রোফোন ব্যবহার নিষিদ্ধ। অন্যত্র মাইক্রোফোনে সাউন্ড লিমিটার লাগানো বাধ্যতামূলক। এছাড়াও ডিজে জাতীয় উচ্চ শব্দাঙ্কের যন্ত্র ব্যবহার নিষিদ্ধ।
- প্রতিমা বিসর্জন ও ছট পুজোর সময় নদী এবং জলাশয়গুলিকে দূষণ থেকে রক্ষা করার জন্য স্থানীয় কর্তৃপক্ষের নিয়মাবলি মেনে চলতে অনুরোধ করা হচ্ছে।
- দূষণ সংক্রান্ত অভিযোগ পরিবেশ অ্যাপ বা নিম্নলিখিত টেলিফোন নম্বরগুলিতে করা যেতে পারে ঃ–

রাজ্য জুড়ে পশ্চিমবঙ্গ দূষণ নিয়ন্ত্রণ পর্ষদের বিভিন্ন কার্যালয়ের কন্ট্রোল রুমের টেলিফোন নম্বর ঃ কলকাতা (পরিবেশ ভবন) ঃ (০৩৩) ২৩৩৫৩৯১৩, ১৮০০ ৩৪৫ ৩৩৯০ (টোল ফ্রি), শিলিগুড়ি কার্যালয় ঃ (০৩৫৩) ২৫৭১১১৩ / ২৫৭১১১৫, মালদা কার্যালয় ঃ (০৩৫১২) ২২৩৪৪৯, আসানসোল কার্যালয় ঃ (০৩৪১) ২৩০৫৪০৭/০৮, দুর্গাপুর কার্যালয় ঃ (০৩৪৩) ২৫৪৬৭০৮, ব্যারাকপুর কার্যালয় ঃ (০৩৩) ২৫০২১১৮৯/২৫৮০০৫৭৩, হুগলি কার্যালয় ঃ (০৩৩) ২৬৫৯০১০৪, হলদিয়া কার্যালয় ঃ (০৩২২৪) ২৭৪১৯০।

আপনার আনন্দ যেন পরিবেশের ভারসাম্যে বিঘ্ন না ঘটায়

ICA-1413 (8)/2020

The Times of India 14.11.2020

WEST BENGAL POLLUTION CONTROL BOARD

APPEAL

- As per the order of Hon'ble Supreme Court, Hon'ble High Court and Hon'ble National Green Tribunal, the use, sale and bursting of firecracker of any form is prohibited during Kali Puja, Dipawali, Chhat, Jagadhatri and Kartik Puja in this pandemic situation.
- Use of loudspeaker is prohibited in silence zones such as hospitals, courts and educational institutions. The retrofitting of sound limiter in sound system is mandatory. Moreover, the use of high frequency machine like DJ is also prohibited.
- For the immersion of idols after Kali Puja and during celebration of Chhat, the organisers and citizens are advised to follow the guideline of the local authorities to protect the rivers and water bodies from pollution.
- Complaints related to pollution can be lodged on the Paribesh App or at the telephone lines mentioned below:-

Telephone numbers of control room at different Regional Offices of the West Bengal Pollution Control Board

Kolkata (Paribesh Bhawan) : (033) 23353913, 1800 345 3390 (Toll Free), Siliguri Regional Office : (0353) 2571113 / 2571115, Malda Regional Office : (03512) 223449, Asansol Regional Office : (0341) 2305407/08, Durgapur Regional Office : (0343) 2546708, Barrackpur Regional Office : (033) 25021189/25800573, Hooghly Regional Office : (033) 26590104, Haldia Regional Office : (03224) 274190.

YOUR ENJOYMENT SHOULD NOT CREATE IMBALANCE IN ENVIRONMENT

ICA-1413(8)/2020

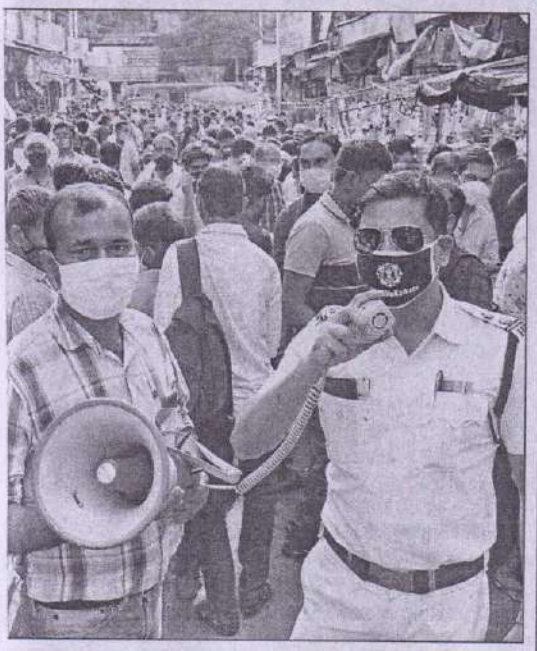
ANNEXURE II

আনন্দবাজার ২৩.১১.২০২০

য় স্বাস্থ্য পরীক্ষা অম্বেডকর সেতুর ১৪ আগুনে মৃত্যু বৃদ্ধার ১৫

আনন্দবাজার পত্রিকা

লকাতা



র: এ বার বাজি নিষিদ্ধ— কলকাতা হাইকোর্টের সেই নির্দেশ প্রচারে ব্যস্ত । বৃহস্পতিবার, চাঁদনি চক মার্কেটে। *ছবি: সুমন বল্লভ*

বাজির দূষণ ঠেকাতে জোর সচেতনতায়

নিজস্ব সংবাদদাতা

বাজি ফাটানোর জন্য গত বছর দীপাবলিতে শহরের বাতাসে ভাসমান ধূলিকণার (পিএম ১০) পরিমাণ সহনমাত্রার প্রায় দশ গুণ বেশি ছিল। আর অতি সূক্ষ্ম ধূলিকণা (পিএম ২.৫) ছিল সহনমাত্রার প্রায় ১২ গুণ বেশি। করোনা পরিস্থিতিতে এর পুনরাবৃত্তি হলে যে পরিবেশের উপরে মারাত্মক প্রভাব পড়বে, সেই সম্পর্কে স্কুলপড়ুয়াদের সচেতন করা হয়েছে বলে বৃহস্পতিবার এক সাংবাদিক বৈঠকে জানাল রাজ্য দূষণ নিয়ন্ত্রণ পর্ষদ।

পর্ষদের সদস্য-সচিব রাজেশ কুমার জানান, প্রতি ঘনমিটারে পিএম ১০-এর মাত্রা যেখানে ১০০ মাইক্রোগ্রাম থাকার কথা, গত দীপাবলিতে তা ছিল হাজারের উপরে। আর পিএম ২.৫-এর মাত্রা প্রতি ঘনমিটারে ছিল ৭০০ মাইক্রোগ্রামের বেশি। যেখানে তার সহনমাত্রা ৬০ মাইক্রোগ্রাম। রাজেশবাবুর কথায়, "শীতে কী ভাবে বাতাসের মান নামতে থাকে, তা বলার পাশাপাশি করোনার সময়ে যে কোনও বাজি ফাটালেই যে বিপদ অনিবার্য, সে সম্পর্কে পড়ুয়াদের সচেতন করা হয়েছে।"

যদিও পরিবেশকর্মীদের একাংশের বক্তব্য, বাজারে বাজির কেনা-বেচা বন্ধ করতে না পারলে হাজারো সচেতনতা কর্মসূচিতেও লাভ হবে না। দূষণ নিয়ন্ত্রণ পর্ষদের তরফে অবশ্য এ দিন দাবি করা হয়েছে, যে সব জায়গা থেকে গত বছর বাজি সংক্রান্ত সব চেয়ে বেশি অভিযোগ এসেছিল, সেই এলাকার থানাকে ইতিমধ্যেই সতর্ক করা হয়েছে। গত বছর নিয়ম ভেঙে বাজি ফাটানোর জন্য ১৫টি ক্ষেত্রে আইনি পদক্ষেপ করা হয়েছিল। এ বার প্রয়োজনে আরও কড়া পদক্ষেপ করা হবে।

ন্ধ করতে না পারলে এই তাণ্ডব া মুশকিল।"

বে বাজির এই আওয়াজ চলবে নবে না, সেটা নির্ভর করছে প্রশাসনের সক্রিয়তা এবং ষণ রোখার পরিকল্পনার উপরে নে করছেন পরিবেশবিদেরা।

প্রতি বছরই বাজির উপরে ণর কথা বলা হয়। কিন্তু বাস্তবে য়, কালীপুজো ও দীপাবলিতে নিয়ন্ত্রণ অগ্রাহ্য করে তুমুল ৎব চলে।

নকের আবার বক্তব্য, সংক্রমণ ত মাস্ক পরা, দূরত্ব-বিধি লা, হাত পরিষ্কার করা-সহ লি পালনের কথা গত কয়েক ার বার প্রচার করা হয়েছে। ার পরেও জনগোষ্ঠীর একাংশ ম্পর্কে উদাসীন। ফলে বাজি জ্ঞার বিষয়টিও যে সকলে অক্ষরে মানবেন, তার নিশ্চয়তা ই যাদবপুর বিশ্ববিদ্যালয়ের অব এনভায়রনমেন্টাল -এর অধ্যাপক-গবেষক তড়িৎ রীর বক্তব্য, "গত চার দশকে বাতাস কী ভাবে দূষিত হয়েছে, াখার জন্য পরিসংখ্যানের ম নেই। বরং নিজেদের বৃত্তের দিকে তাকালেই বোঝা যাবে, শ্বাসকষ্টজনিত রোগীর সংখ্যা কী হারে বেড়েছে।" 'ইন্ডিয়ান চেস্ট সোসাইটি'র সদস্য পালমোনোলজিস্ট বি বি মাথুর বলছেন, "সারা বছর ধরেই দূষিত বাতাস ফুসফুসে প্রবেশ করে। ফলে দেশের জনগোষ্ঠীর বড় অংশেরই ফুসফুসের সমস্যা রয়েছে।"

এরই মধ্যে বাজির 'স্টক ক্লিয়ারেন্স'-এর কারণে চলতি বছরে পরিস্থিতি আরও ঘোরালো হয়ে ওঠার আশঙ্কা করছেন পরিবেশবিদেরা। পরিবেশকর্মী সুভাষ দত্ত আবার জানাচ্ছেন, নিয়ম ভাঙার প্রবণতাই বাজি ফাটাতে উৎসাহ জোগায়। যেন মনোভাবটা এমন, 'আমরা বাজি ফাটাবই। তোমরা কী করবে কর!' তাঁর কথায়, "এ যেন অনেকটা চ্যালেঞ্জ ছুড়ে দেওয়া। পুলিশ-প্রশাসন এ বছর যদি সেই চ্যালেঞ্জ নিতে ব্যর্থ হয়, তা হলে তাদের অপদার্থতাই প্রমাণিত হবে।" যদিও প্রশাসনিক কর্তাদের একাংশ এই ভাবনার সঙ্গে সহমত নন। তাঁদের বক্তব্য, বাজি ফাটার কোনও অভিযোগ এখনও পর্যন্ত দায়ের হয়নি। ফলে বাজি ফাটছে, সেই প্রমাণ কোথায়? বরং পরিবেশমন্ত্রী সৌমেন মহাপাত্রের আশ্বাস, "এ বছর কোনও আপস নয়। বাজি-দূষণ ঠেকাতে যা যা করা দরকার, তা-ই করা হবে।"

এক নজরে

কিশোরীর আত্মহত্যার চেষ্টা

এক কিশোরীর আত্মহত্যার চেষ্টার ঘটনায় জড়িত সন্দেহে এক যুবক ও তাঁর বাবাকে গ্রেফতার করল পুলিশ। ধৃতদের নাম আরবাজ আলি ও মহম্মদ ইসমাইল। তাঁদের বাড়ি নাদিয়ালে। পুলিশ জানিয়েছে, গত মঙ্গলবার সকালে নাদিয়াল থানায় খবর আসে, রিভারসাইড রোডে এক কিশোরী আত্মঘাতী হওয়ার চেষ্টা করছে। পুলিশ কিশোরীকে অগ্নিদগ্ধ অবস্থায় উদ্ধার করে এসএসকেএমে ভর্তি করে। হাসপাতাল সূত্রের খবর, তার অবস্থা আশঙ্কাজনক। কিশোরীর মায়ের অভিযোগ, "আরবাজের সঙ্গে মেয়ের সম্পর্ক ছিল। সম্প্রতি আরবাজ ও তাঁর বাবা ওকে প্রকাশ্যে অপমান করে। সেই অপমানেই আত্মঘাতী হতে গিয়েছিল মেয়েটা।"

বাজি নষ্ট করে মিষ্টি

কোনও কোনও বাসিন্দা আতশবাজি মজুত করেছিলেন। চলতি বছরে আদালতের নির্দেশের পরে সেই সব একত্রিত করেছিলেন ঠাকুরপুকুরের একটি পুজো কমিটির সদস্যেরা। বৃহস্পতিবার প্রায় দেড় কুইন্টাল বাজি জল ঢেলে নষ্ট করা হল। পরিবর্তে বাসিন্দাদের বিতরণ করা হল মিষ্টি। পুজো কমিটির তরফে সঞ্জয় মজুমদার বলেন, "এলাকার কিছু খুচরো বাজি ব্যবসায়ীকে আর্থিক সাহায্যও করা হয়েছে।"

বাজেয়াপ্ত বাজি, ধৃত

কালীপুজোর আগে অভিযান চালিয়ে ১২০ কিলোগ্রামের উপর নিষিদ্ধ বাজি উদ্ধার করল পুলিশ। গ্রেফতার করা হল তিন জনকে। পুলিশ জানিয়েছে, ধৃতদের নাম মহম্মদ জুম্মান, মনু মুখিয়া এবং জয়প্রকাশ মুখিয়া। পুলিশ সূত্রের খবর, বৃহস্পতিবার বড়বাজার থানার বিভিন্ন এলাকায় বিশেষ করে ওল্ড চায়না বাজার ও সংলগ্ন এলাকায় পুলিশি অভিযান চলে। ওই সব এলাকা থেকেই এই বাজি বাজেয়াপ্ত হয়েছে।

এ বার আনন্দবাজার পত্রিকার সঙ্গে যোগাযোগ আপনার হাতের মুঠোয়। হোয়াটসঅ্যাপেই সরাসরি জানাতে পারবেন কোনও খবর, বা এলাকার সমস্যা। পাঠাতে পারবেন ছবিও।

যোগাযোগের নম্বর: 80177 61234

এই নম্বরে কোনও ফোন করা যাবে না।

এই সময় ১৩.১১.2020

পাখি খেতে এসে খাঁচায় আটকে গেল বিষধর গোখরো। প্রাণে বাঁচলেন বাড়ির মালিক। চাঞ্চল্য ধূপগুড়িতে

বাজি নিয়ে কড়া নজর কোভিড হাসপাতালে

এই সময়: করোনাকালে গোটা রাজ্যেই বাজি কেনা-বেচা ও পোড়ানোর নিষেধাজ্ঞা আরোপ করেছে কলকাতা হাইকোর্ট। কোভিড-আক্রান্ত এবং যাঁদের কোমর্বিডিটি রয়েছে, তাঁদের জন্য বাজির দূষণ মারাত্মক হতে পারে বলে মনে করছেন চিকিৎসকরা। তা মাথায় রেখেই কালীপুজো-দেওয়ালির রাতে শহরের বিভিন্ন হাসপাতাল, বিশেষ করে কোভিড হাসপাতালগুলির আশপাশে কড়া নজরদারির নির্দেশ দিল লালবাজার। যাতে কোনও ভাবেই ওই সব হাসপাতাল এলাকায় বাজি না-পোড়ে, তা নিশ্চিত করতে বাড়তি পুলিশও মোতায়েন করা হচ্ছে। বৃহস্পতিবার শহরের বিভিন্ন থানাকে সতর্ক করে দেওয়া হয়েছে লালবাজারের তরফে। পশ্চিমবঙ্গ দূষণ নিয়ন্ত্রণ পর্ষদ জানিয়েছে, গত বছর শুধুমাত্র নিষিদ্ধ শব্দবাজি ফাটানোর ক্ষেত্রে তারা পরিবেশ আইনে মামলা করেছিল। এ বার সব ধরনের বাজিতেই নিয়মভঙ্গে মামলা রুজু হবে। পর্ষদের সদস্য সচিব রাজেশ কুমার জানিয়েছেন, গত বছর যে সব জায়গা থেকে সবচেয়ে বেশি পরিমাণে বাজি ফাটানোর অভিযোগ এসেছে, কলকাতা ও রাজ্য পুলিশকে সেই তালিকাও দেওয়া হয়েছে।

কলকাতা পুলিশও জানিয়েছে, 'ব্ল্যাক-স্পটে' বাড়তি নজর থাকবে। পর্ষদের তরফে বলা হচ্ছে, গত বারের অভিযোগের নিরিখে কলকাতার কসবা, বেহালা, পর্ণশ্রী, এন্টালি, ভবানীপুর, বেলেঘাটা, মানিকতলা, ফুলবাগান, পাটুলি, চাঁদ মার্কেট, যাদবপুর, টালিগঞ্জ, বালিগঞ্জ-সহ অনেকগুলি থানা এলাকা বিশেষ গুরুত্বপূর্ণ। আবার কলকাতার কোভিড হাসপাতালগুলির বেশ কয়েকটি রয়েছে এই সব থানা এলাকাতেই। যেমন বেলেঘাটা আইডি, এনআরএস, এমআর বাঙ্গুর, কেপিসি, অ্যাপোলো, ঢাকুরিয়া আমরি। বিধাননগর কমিশনারেটের অন্তর্গত বাগুইআটি, সেকচাটন থানাও রয়েছে বেশি বাজি-অভিযোগের তালিকায়। ওই চত্বরেও বেসরকারি কোভিড হাসপাতাল রয়েছে। অন্য বেশ কয়েকটি বেসরকারি হাসপাতালেও কোভিড চিকিৎসা চলছে। সব মিলিয়ে এই সব হাসপাতাল এলাকায় বাজি পোড়ানো বন্ধে বাড়তি নজর রাখতে বলা হয়েছে সংশ্লিষ্ট ডিসি ও থানার ওসিদের। সেফ হাউস, বৃদ্ধাশ্রম ও অন্য হাসপাতালের এলাকায় থানাগুলিকেও সতর্ক করা হয়েছে। পর্ষদের তরফে যেমন ভুলপড়ুয়া, আবাসনের প্রেসিডেন্ট-সেক্রেটারিদের নিয়ে বৈঠক করে সচেতন করা হচ্ছে, পুলিশের তরফেও প্রচার চলছে।

রাজেশ কুমার জানান, সরকারের তরফে পৃথক নির্দেশিকা জারি না-হলেও হাইকোর্ট বা পরিবেশ আদালতের বাজি বন্ধের নির্দেশিকার ভিত্তিতেই নিষেধাজ্ঞা অমান্যে ব্যবস্থা নেওয়া যেতে পারে। পর্ষদ গত বার নিষিদ্ধ শব্দবাজি ফাটানোর অভিযোগে পরিবেশ সুরক্ষা আইনে ১২টি মামলা করেছিল। তার অনেকগুলিতেই চার্জশিট জমা দিয়েছে পুলিশ। বেশ কয়েকটি ক্ষেত্রে জামিন নিতে হয়েছে আবাসনের প্রেসিডেন্ট-সেক্রেটারিদের। এ বছর সব রকম বাজিই নিষিদ্ধ। কিন্তু আদালতের নির্দেশ আসার আগেই অনেক জায়গায় খোলা বাজারে বাজি বিক্রি হয়েছে বলে সুস্পষ্টা থাকছে। এই অবস্থায় কলকাতা পুলিশ, পর্ষদ এবং পরিবেশকর্মীদের সংগঠন সবুজ মঞ্চের তরফে অভিযোগ জানানোর জন্য কন্ট্রোলরুম খোলা হচ্ছে এ বারও। যোগাও বাজি কেনাবেচা বা পোড়ানো হলে যাতে বেশি সংখ্যায় নাগরিকরা অভিযোগ জানান, তাও বলা হচ্ছে প্রশাসনের তরফে।

নিষেধাজ্ঞার পরও বাজির দোকান খোলা মুরিতে। — শুভজিৎ চক্র

বাজি-মাতে যোগাযোগ

কলকাতা পুলিশ: ১০০, ৯৪৩২৬১০৪৪৪

দূষণ নিয়ন্ত্রণ পর্ষদ: ১৮০০-৩৪৫-৩৩৯০ (টোল-ফ্রি), ০৩৩-২৩৩৫ ০২৬১, ০৩৩-২৩৩৫ ০৬৬৩, ওয়েস্ট বেঙ্গল পরিবেশ অ্যাপ

সবুজ মঞ্চ: ৯৪৩২২০৯৭৭০, ৯৮৩১৩১৮২৬৫ (হোয়াটসঅ্যাপ), ৯৬৩৫৯১২০৪৯ (হোয়াটসঅ্যাপ)

শুধু ধোঁয়া নয়, বিপদের বিষ বাজির আলোতেও

এই সময়: বিপদ শুধু শব্দবাজিতেই নয়, লাল-নীল, হলুদ-সবুজ—চোখধাঁধানো সব রকম আলোর বাজিতেও রয়েছে বিষ। করোনাকালে কালীপুজো-দেওয়ালিতে সব রকম বাজিই নিষিদ্ধ করেছে হাইকোর্ট। এর মূল কারণ হিসাবে চিকিৎসকদের বিভিন্ন রিপোর্ট তুলে বলা হয়েছিল, বাজির ধোঁয়ায় বাতাসের দূষণমাত্রা অনেক বেড়ে যায় এবং কোভিড আক্রান্ত বা যাঁদের কোমর্বিডিটি রয়েছে, তাঁদের জন্য এই দূষণ অত্যন্ত ক্ষতিকর। চিকিৎসক থেকে শুরু করে পশ্চিমবঙ্গ দূষণ নিয়ন্ত্রণ পর্ষদের কর্তারাও বলছেন, বাজির ধোঁয়া ফুসফুস বা শ্বাসনালিকে আরও দুর্বল করে কোভিড আক্রান্তদের আরও বেশি ক্ষতি করবে, কোমর্বিডদের আরও বিপদে ঠেলে দেবে। সেই সঙ্গে আলোর বাজিতে আরও এমন অনেক রাসায়নিক থাকে যা শরীরে নানা ভাবে ক্ষতি করে এবং নতুন করে কোমর্বিডিটি তৈরি করতে পারে।

বৃহস্পতিবার পর্ষদের আধিকারিকরা বাজি বন্ধে সচেতনতা তৈরিতে ভুলপড়ুয়াদের সঙ্গে ভার্চুয়াল বৈঠক করেন। সেখানে চিকিৎসকদের পাশাপাশি ছিলেন পর্ষদের চেয়ারম্যান কল্যাণ রুদ্র, সদস্যসচিব রাজেশ কুমাররা। পড়ুয়াদের বোঝানো হয়, শীতের শহরে এমনিতেই শ্বাসে দূষণমাত্রা বেশি এবং বাজির জন্য তা অনেক বেড়ে যায়। রাজেশ পরে সাংবাদিকদের জানান, গত বছর দেওয়ালির দিন শহরে বাতাসে ভাসমান ধূলিকণার (পিএম-১০) মাত্রা একটা সময় প্রতি ঘনমিটারে ১০০০ মাইক্রোগ্রাম হয়েছিল, স্বাভাবিক সময়ে তা থাকার কথা মাত্র ১০০। আবার অতি-সূক্ষ্ম ধূলিকণার (পিএম ২.৫) মাত্রা ছুঁয়েছিল ৭০০, যা সহনমাত্রার ১০ গুণেরও বেশি। করোনা-আবহে এটা বন্ধ করতেই হবে।

কীসে কী ক্ষতি

নাইট্রেট যৌগ: মানসিক অস্থিরতা ও মানসিক ব্যাধি

ক্যাডমিয়াম: অ্যানিমিয়া, কিডনির বিভিন্ন অসুখ

ম্যাগনেসিয়াম: পাকস্থলীর ক্ষতি

তামা: শ্বাসযন্ত্র ও শ্বাসনালীর রোগ

জিঙ্ক: বমি ভাব

সোডিয়াম: ত্বকের অসুখ

সীসা: স্নায়ুতন্ত্রের সমস্যা

বিশেষজ্ঞরা বলছেন, বিভিন্ন ধরনের আলোর বাজিতে থাকা নানা রাসায়নিকের প্রতিটিই শরীরে নানা ধরনের রোগের কারণ হয়ে উঠতে পারে। যে সব বাজি পুড়লে সাদা আলো হয়, তাতে অ্যালুমিনিয়াম, ম্যাগনেসিয়াম, অ্যান্টিমনি বা টাইটেনিয়ামের যৌগ থাকে। কমলা আলোয় ব্যবহার করা হয় লোহা ও বিভিন্ন ধরনের কার্বনেট যৌগ, হলুদ আলোর জন্য সোডিয়াম, নীল আলোর জন্য তামা, লাল আলোর জন্য স্ট্রোনসিয়াম যৌগ, সবুজ আলোর জন্য বেরিয়াম নাইট্রেট, বেরিয়াম ক্লোরাইডের মতো যৌগ। এ ছাড়া অধিকাংশ বাজিতেই কমবেশি সীসা থাকেই। বাজি পুড়লে বাতাসে কার্বন মনোক্সাইড, নাইট্রেট, সালফার যৌগ অথবা পিএম ১০ বা পিএম ২.৫-এর মাত্রা বেড়ে যেমন শ্বাসযন্ত্রের ক্ষতি, তেমনই আলো তৈরিতে ব্যবহৃত ধাতু বা রাসায়নিক যৌগগুলি ত্বক, খাদ্যনালী থেকে মস্তিষ্ক, শরীরের বিভিন্ন অংশের ক্ষতি করে। সব রকমের বাজি বন্ধে তাই পর্ষদের পাশাপাশি প্রচার চালাচ্ছে সবুজ মঞ্চ, বোতল স্টিল এয়ার নেটওয়ার্ক, সুইচ অনের মতো পরিবেশ

অধীরের 'ঘর ওয়াপসি'র বার্তা

বিহারে বিপর্যস্ত, বাংলায় তৃণমূলে ছিপ কংগ্রেসের

এই সময়: 'ঘর ওয়াপসি'র ডাক দিলেন অধীর চৌধুরী। শুভেন্দু অধিকারীর রাজনৈতিক ভবিষ্যৎ নিয়ে জল্পনা চলছে। সিঙ্গুরের দুই তৃণমূল নেতা রবীন্দ্রনাথ ভট্টাচার্য ও ভোগরাম মান্ডাও পরস্পরের দিকে আঙুল তুলে 'বিদ্রোহ' করছেন। বৃহস্পতিবার বেচারাম বিধায়ক পদেও ইস্তফা দেওয়ার সিদ্ধান্ত নেন। উত্তরবঙ্গের তৃণমূল বিধায়ক মিহির গোস্বামীও 'বিদ্রোহ' করেছেন। শাসকশিবিরের এহেন বিবাদকে উস্কে দিতে প্রদেশ কংগ্রেস সভাপতি টুইটে বিক্ষুব্ধ তৃণমূল নেতাদের কংগ্রেসে ফেরার ডাক দিয়েছেন। অধীর বলেছেন, 'তৃণমূলে থাকতে কারও সমস্যা হলে কংগ্রেসের দরজা খোলা। কংগ্রেস থেকে তৃণমূলের জন্ম হয়েছিল। আপনারা আবার কংগ্রেসে ফিরে আসুন। আপনাদের মর্যাদা দেওয়ার ক্ষমতা কংগ্রেসের রয়েছে।'

কয়েক দিন আগেই শুভেন্দুর 'বিদ্রোহ' স্বাভাবিক বলে মন্তব্য করে অবাক করেছিলেন অধীর। এ বার সরাসরিই তৃণমূলের বিক্ষুব্ধদের কংগ্রেসে ফেরার আহ্বান জানালেন। বিরোধী নেতা আব্দুল মান্নানও তৃণমূলের একাংশের সঙ্গে যোগাযোগ রাখছেন বলে খবর। কিন্তু বিহারের ছোটে কংগ্রেসের হতাশাজনক ফলের প্রেক্ষাপটে অধীরদের বার্তা আদৌ দাগ কাটবে কি না, সেই প্রশ্ন উঠেছে। তীব্র কটাক্ষে রাজ্যের মন্ত্রী তাপস রায়ের দুর্বল নেতৃত্বের কারণেই বিজেপির উত্থান। অধীর চৌধুরী আগে নিজের ঘর সামলান।'

> উত্তরবঙ্গের তৃণমূল বিধায়ক মিহির গোস্বামীও 'বিদ্রোহ' করেছেন। শাসকশিবিরের এহেন বিবাদকে উস্কে দিতে প্রদেশ কংগ্রেস সভাপতি টুইটে বিক্ষুব্ধ তৃণমূল নেতাদের কংগ্রেসে ফেরার ডাক দিয়েছেন

ঘটনাচক্রে বৃহস্পতিবারই দিল্লিতে তারিক আনোয়ার বিহারে মহাজোটের ক্ষমতায় না-পৌঁছতে পারা নিয়ে কংগ্রেসের দায়ের দিকে ইঙ্গিত করেছেন। তিনি বলেন, 'বিহারের ক্ষেত্রে কংগ্রেসের ব্যর্থতা অনেকাংশে দায়ী। বিহারে কংগ্রেসের যে উদ্যোগ জরুরি ছিল, তা হয়নি।' মোদ্দা কথা, কংগ্রেস যে নিজের ঘর ঠিক রাখতে পারছে না, সেই বার্তা দিয়েছেন তারিকও। তবে তৃণমূলের কাঁটাকে প্যাঁচা মুখ খুলেছেন অধীর-ঘনিষ্ঠ মনোজ চক্রবর্তী। বহরমপুরের বিধায়কের কথায়, "বাংলা কংগ্রেসের

ক্রেডিট কার্ডে বেজায় বিপত্তি

এই সময়: পাওনাগণ্ডা মিটিয়ে ব্যাঙ্কের ক্রেডিট কার্ড ব্যাঙ্কেই ফেরত দিয়েছিলেন। অথচ তার পরেও ভুয়ো বিল, 'লেট ফাইন' মিলিয়ে পাওনা দাবি করে বার বার ফোন, ইমেল, মেসেজে ব্যতিব্যস্ত তিনি। খোদ কেন্দ্রীয় অর্থমন্ত্রী নির্মলা সীতারমন এবং সংশ্লিষ্ট রাষ্ট্রায়ত্ত ব্যাঙ্কের চেয়ারম্যানকে তাই অভিযোগ জানালেন পরিবেশকর্মী সুভাষ দত্ত। বৃহস্পতিবার তিনি জানান, ক্রেডিট কার্ড ব্যবহার করতে গিয়ে তিতিবিরক্ত হয়ে তিনি গত ২৪ জুন বকেয়া ৩২৭৪ টাকার চেক-সহ কার্ডটি ফেরত দিয়েছিলেন ব্যাঙ্কের ক্রেডিট কার্ড বিভাগে। কিন্তু গত ৯ সেপ্টেম্বর হঠাৎ ব্যাঙ্ক থেকে তাঁকে বলা হয়, তিনি বকেয়া মেটাননি। ওই টাকা তাঁকে মেটাতে হবে। সুভাষের কথায়, 'ক্রমগত ওই ভুতুড়ে বিলের অঙ্ক বেড়ে চলেছে।' এ ভাবে অনেকেই সমস্যায় পড়ছেন বলে অভিযোগ সুভাষের। এ নিয়ে খোদ কেন্দ্রীয় অর্থমন্ত্রীকেই চিঠি দিয়েছেন তিনি।

কলেজে শিক্ষক নিয়োগের দাবি

এই সময়: রাজ্যের কলেজ-বিশ্ববিদ্যালয়ে বিস্তর শূন্যপদে বিশ্ববিদ্যালয় মঞ্জুরি কমিশনের (ইউজিসি) নির্দেশিকা মেনে অবিলম্বে যোগ্যতাসম্পন্ন স্থায়ী শিক্ষক নিয়োগের জন্য মুখ্যমন্ত্রী মমতা বন্দ্যোপাধ্যায়কে চিঠি দিল ফরোয়ার্ড ও বাম পরিষদীয় দল। বিরোধী দলনেতা আব্দুল মান্নান ও বাম পরিষদীয় নেতা সুজন চক্রবর্তী লিখেছেন, পশ্চিমবঙ্গের সাহায্যপ্রাপ্ত কলেজে স্থায়ী শিক্ষকের ঘাটতি রয়েছে। তাই কলেজ সার্ভিস

জিঙ্ক: বমি ভাব
সোডিয়াম: ত্বকের অসুখ
সীসা: স্নায়ুতন্ত্রের সমস্যা

কল্যাণ রুদ্র, সদস্যসচিব রাজেশ কুমাররা। পড়ুয়াদের বোঝানো হয়, শীতের শহরে এমনিতেই বাতাসে দূষণমাত্রা বেশি এবং বাজির জন্য তা অনেক বেড়ে যায়। বাজেশ পরে সাংবাদিকদের জানান, গত বছর দেওয়ালির দিন শহরে বাতাসে ভাসমান ধূলিকণার (পিএম-১০) মাত্রা একটা সময় প্রতি ঘনমিটারে ১০০০ মাইক্রোগ্রাম হয়েছিল, স্বাভাবিক সময়ে তা থাকার কথা মাত্র ১০০। আবার অতি-সূক্ষ্ম ধূলিকণার (পিএম ২.৫) মাত্রা ছুঁয়েছিল ৭০০, যা সহনমাত্রার ১০ গুণেরও বেশি। করোনা-আবহে এটা বন্ধ করতেই হবে।

বিশেষজ্ঞরা বলছেন, বিভিন্ন ধরনের আলোর বাজিতে থাকা নানা রাসায়নিকের প্রতিটিই শরীরে নানা ধরনের রোগের কারণ হয়ে উঠতে পারে। যে সব বাজি পুড়লে সাদা আলো হয়, তাতে অ্যালুমিনিয়াম, ম্যাগনেসিয়াম, ক্যাডমিয়াম বা টাইটেনিয়ামের যৌগ থাকে। কমলা আলোয় ব্যবহার করা হয় লোহা ও বিভিন্ন ধরনের কার্বনেট যৌগ, হলুদ আলোর জন্য সোডিয়াম, নীল আলোর জন্য তামা, লাল আলোর জন্য স্ট্রোনসিয়াম যৌগ, সবুজ আলোর জন্য বেরিয়াম নাইট্রেট, বেরিয়াম ক্লোরাইডের মতো যৌগ। এ ছাড়া অধিকাংশ বাজিতেই কমবেশি সীসা থাকেই। বাজি পুড়লে বাতাসে কার্বন মনোক্সাইড, নাইট্রেট, সালফার যৌগ অথবা পিএম ১০ বা পিএম ২.৫-এর মাত্রা বেড়ে যেমন শ্বাসযন্ত্রের ক্ষতি, তেমনই আলো তৈরিতে ব্যবহৃত ধাতু বা রাসায়নিক যৌগগুলি ত্বক, খাদ্যনালী থেকে মস্তিষ্ক, শরীরের বিভিন্ন অংশের ক্ষতি করে। সব রকমের বাজি বন্ধে তাই পর্ষদের পাশাপাশি প্রচার চালাচ্ছে সবুজ মঞ্চ, বেঙ্গল ক্লিন এয়ার নেটওয়ার্ক, সুইচ অনের মতো পরিবেশ সংগঠনগুলি। বেঙ্গল ক্লিন এয়ারের তরফে শহরের কয়েকটি জায়গায় পথনাটিকা করা হয়েছে।

অধীরের 'ঘর ওয়াপসি'র বার্তা

বিহারে বিপর্যস্ত, বাংলায় তৃণমূলে ছিপ কংগ্রেসের

এই সময়: 'ঘর ওয়াপসি'র ডাক দিলেন অধীর চৌধুরী। শুভেন্দু অধিকারীর রাজনৈতিক ভবিষ্যৎ নিয়ে জল্পনা চলছে। সিঙ্গুরের দুই তৃণমূল নেতা রবীন্দ্রনাথ ভট্টাচার্য ও বেচারাম মান্নাও পরস্পরের দিকে আঙুল তুলে 'বিদ্রোহ' করছেন। বৃহস্পতিবার বেচারাম বিধায়ক পদেও ইস্তফা দেওয়ার সিদ্ধান্ত নেন। উত্তরবঙ্গের তৃণমূল বিধায়ক মিহির গোস্বামীও 'বিদ্রোহ' করেছেন। শাসকশিবিরের এহেন বিবাদকে উস্কে দিতে প্রদেশ কংগ্রেস সভাপতি টুইটে বিক্ষুব্ধ তৃণমূল নেতাদের কংগ্রেসে ফেরার ডাক দিয়েছেন। অধীর বলেছেন, 'তৃণমূলে থাকতে কারও সমস্যা হলে কংগ্রেসের দরজা খোলা। কংগ্রেস থেকে তৃণমূলের জন্ম হয়েছিল। আপনারা আবার কংগ্রেসে ফিরে আসুন। আপনাদের মর্যাদা দেওয়ার ক্ষমতা কংগ্রেসের রয়েছে।'

কয়েক দিন আগেই শুভেন্দুর 'বিদ্রোহ' স্বাভাবিক বলে মন্তব্য করে অবাক করেছিলেন অধীর। এ বার সরাসরিই তৃণমূলের বিক্ষুব্ধদের কংগ্রেসে ফেরার আহ্বান জানালেন। বিরোধী নেতা আব্দুল মান্নানও তৃণমূলের একাংশের সঙ্গে যোগাযোগ রাখছেন বলে খবর। কিন্তু বিহারের ভোটে কংগ্রেসের হতাশাজনক ফলের প্রেক্ষাপটে অধীরদের বার্তা আদৌ দাগ কাটবে কি না, সেই প্রশ্ন উঠেছে। তীব্র কটাক্ষে রাজ্যের মন্ত্রী তাপস রায়ের মন্তব্য, 'এই রাজ্যে কংগ্রেসের অস্তিত্ব কোথায়? বিহারে কংগ্রেস কী ফল করেছে? সর্বভারতীয় স্তরে কংগ্রেসের দুর্বল নেতৃত্বের কারণেই বিজেপির উত্থান। অধীর চৌধুরী আগে নিজের ঘর সামলান।'

> উত্তরবঙ্গের তৃণমূল বিধায়ক মিহির গোস্বামীও 'বিদ্রোহ' করেছেন। শাসকশিবিরের এহেন বিবাদকে উস্কে দিতে প্রদেশ কংগ্রেস সভাপতি টুইটে বিক্ষুব্ধ তৃণমূল নেতাদের কংগ্রেসে ফেরার ডাক দিয়েছেন

ঘটনাচক্রে বৃহস্পতিবারই দিল্লিতে তারিক আনোয়ার বিহারে মহাজোটের ক্ষমতায় না-পৌঁছতে পারা নিয়ে কংগ্রেসের দায়ের দিকে ইঙ্গিত করেছেন। তিনি বলেন, 'বিহারের ক্ষেত্রে কংগ্রেসের ব্যর্থতা অনেকাংশে দায়ী। বিহারে কংগ্রেসের যে উদ্যোগ জরুরি ছিল, তা হয়নি।' মোদ্দা কথা, কংগ্রেস যে নিজের ঘর ঠিক রাখতে পারছে না, সেই বার্তা দিয়েছেন তারিকও। তবে তৃণমূলের কটাক্ষে পাল্টা মুখ খুলেছেন অধীর-ঘনিষ্ঠ মনোজ চক্রবর্তী। বহরমপুরের বিধায়কের কথায়, 'বাংলা কংগ্রেসের মতোই তৃণমূল কংগ্রেসও উবে যাবে। সে দিন তাপস রায়কেও কংগ্রেসেই আসতে হবে।'

ক্রেডিট কার্ডে বেজায় বিপত্তি

এই সময়: পাওনাগণ্ডা মিটিয়ে ব্যাঙ্কের ক্রেডিট কার্ড ব্যাঙ্কেই ফেরত দিয়েছিলেন। অথচ তার পরেও ভুয়ো বিল, 'লেট ফাইন' মিলিয়ে পাওনা দাবি করে বার বার ফোন, ইমেল, মেসেজে বিব্রতব্যস্ত তিনি। খোদ কেন্দ্রীয় অর্থমন্ত্রী নির্মলা সীতারমন এবং সংশ্লিষ্ট রাষ্ট্রায়ত্ত ব্যাঙ্কের চেয়ারম্যানকে তাই অভিযোগ জানালেন পরিবেশকর্মী সুভাষ দত্ত। বৃহস্পতিবার তিনি জানান, ক্রেডিট কার্ড ব্যবহার করতে গিয়ে তিতিবিরক্ত হয়ে তিনি গত ২৪ জুন বকেয়া ৩২৭৪ টাকার চেক-সহ কার্ডটি ফেরত দিয়েছিলেন ব্যাঙ্কের ক্রেডিট কার্ড বিভাগে। কিন্তু গত ৯ সেপ্টেম্বর হঠাৎ ব্যাঙ্ক থেকে তাঁকে বলা হয়, তিনি বকেয়া মেটাননি। ওই টাকা তাঁকে মেটাতে হবে। সুভাষের কথায়, 'ক্রমাগত ওই ভূতুড়ে বিলের অঙ্ক বেড়ে চলেছে।' এ ভাবে অনেকেই সমস্যায় পড়ছেন বলে অভিযোগ সুভাষের। এ নিয়ে খোদ কেন্দ্রীয় অর্থমন্ত্রীকেই চিঠি দিয়েছেন তিনি।

কলেজে শিক্ষক নিয়োগের দাবি

এই সময়: রাজ্যের কলেজ-বিশ্ববিদ্যালয়ে বিস্তর শূন্যপদে বিশ্ববিদ্যালয় মঞ্জুরি কমিশনের (ইউজিসি) নির্দেশিকা মেনে অবিলম্বে যোগ্যতাসম্পন্ন স্থায়ী শিক্ষক নিয়োগের জন্য মুখ্যমন্ত্রী মমতা বন্দ্যোপাধ্যায়কে চিঠি দিল কংগ্রেস ও বাম পরিষদীয় দল। বিরোধী দলনেতা আব্দুল মান্নান ও বাম পরিষদীয় নেতা সুজন চক্রবর্তী লিখেছেন, পশ্চিমবঙ্গের সাহায্যপ্রাপ্ত কলেজে স্থায়ী শিক্ষকের ঘাটতি রয়েছে। তাই কলেজ সার্ভিস কমিশনের ২০১৮ সালের বিজ্ঞাপিত প্যানেলের মেয়াদ বাড়িয়ে শূন্যপদে স্থায়ী শিক্ষক নিয়োগ করা হোক।

বুটিক গয়নার নকশা চুরির নালিশ কোর্টে

অমিত চক্রবর্তী

আবোল তাবোলে গোঁফ চুরি গিয়েছিল। এ বার মামলা হল সোনার গয়নার নকশা চুরি নিয়ে। নকশা চুরি বা নকল ঠেকাতেই কপিরাইটের নতুন ট্রেন্ড হয়েছে ট্রেন্ড। কিন্তু নকল ঠেকানো যাচ্ছে না। আবার এই করোনাকালে গয়না কেনাবেচা, দেখা—সবই প্রায় চলছে ভার্চুয়ালি। নিজেদের ফেসবুক, ইনস্টাগ্রাম অ্যাকাউন্টে গয়নার ছবি আপলোড করে ব্যবসা বাড়ানোর চেষ্টা চালাচ্ছেন আধুনিক ব্যবসায়ীরা। আর সেই পথেই চুরি যাচ্ছে নকশা।

কলকাতার এক নামী স্বর্ণ-বিপণী এহেন চুরিরই অভিযোগ করেছে অন্য এক স্বর্ণ-বিপণীর বিরুদ্ধে। আলিপুরের বাণিজ্যিক আদালত গত মাসে প্রাথমিক শুনানির পর অভিযুক্ত সংস্থার ন'টি নকশার গয়না বিক্রিতে স্থগিতাদেশ দিয়েছিল। সে নির্দেশ চ্যালেঞ্জ করে দ্বিতীয় সংস্থাটি হাইকোর্টে আপিল

করেছিল। সম্প্রতি বিচারপতি সুব্রত তালুকদার ও বিচারপতি অনিরুদ্ধ রায়ের ডিভিশন বেঞ্চ নিম্ন আদালতের নির্দেশই বহাল রেখে মামলা ফিরিয়েছে আলিপুরেই। গত কয়েক বছর ধরেই কলকাতার একটি প্রতিষ্ঠিত স্বর্ণ-বিপণী পোশাকের বুটিকের মডেলে বাংলার ঐতিহ্যবাহী সোনার কারুকাজের সঙ্গে আধুনিকতার মিশেলে অলঙ্কার তৈরি ও বিক্রি করে। হাতে তৈরি হয় নকশা। সেই সব আপলোড করা হয় সোশ্যাল মিডিয়ায়। গত মাসে আলিপুর বাণিজ্যিক আদালতে ওই সংস্থা অভিযোগ করে, অন্য একটি সংস্থা তাদের নকশা চুরি করে হুবহু একই রকম গয়না তৈরি করছে। এতে তাদের ব্যবসা মার খাচ্ছে। অথচ তাদের এই সব গয়নার কপিরাইট রয়েছে। ১৪ অক্টোবরের শুনানিতে অভিযুক্ত সংস্থার বিরুদ্ধে ইনজাংশন জারি করে বিচারক শ্রীকুমার গোস্বামী বিস্তারিত শুনানির জন্য ২৫ নভেম্বর থেকে ১৪ ডিসেম্বর পর্যন্ত দিন স্থির করেন। সেই রায়ই বলবৎ রেখেছে হাইকোর্ট।

বুটিক গয়না

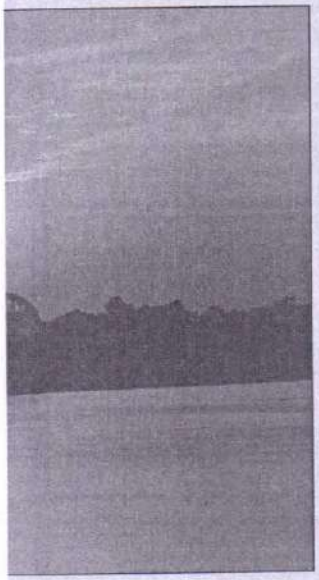
মেশিনে নয়, পুরো কাজটাই হয় হাতে। মেশিনে তৈরি গয়নার তুলনায় একটু ভারি। ক্রেতার চাহিদা বুঝে শিল্পী ছবি আঁকেন। ছবি যায় স্বর্ণশিল্পীর কাছে। তিনি বোর্ডে সেই ছবি তোলেন। এর পর সুচ জাতীয় জিনিস দিয়ে সেই ছবিই সোনার পাতে ফোটানো হয়। তার পরে খুলি দিয়ে গালা লাগিয়ে চলে খোদাই। যত বেশি খোদাই, তত নকশা সুন্দর হয়। ফুটে ওঠে ফুল, পাতা, ময়ূর। হারিয়ে যেতে বসা একটা শিল্প এ ভাবেই ফের প্রাণ পাচ্ছে।

নিম্ন আদালতে মামলাকারী বিপণীর পক্ষে আইনজীবী সুহৃদা মজুমদার বলেন, সোনার গয়নার এক্সক্লুসিভ কাজের কপিরাইটের প্রবণতা এখনও কম। কিন্তু আমাদের মক্কেল সেই কাজটাই করছেন। তাঁদের তৈরি গয়নার নকশা নকলের অভিযোগে মামলা হয়েছে।' ইতিমধ্যে ফেসবুক ও ইনস্টাগ্রাম কর্তৃপক্ষের কাছে মামলার অন্তর্বর্তী রায় দেখানোয় পরে নটি গয়নার নকশা অন্য সংস্থাটির পেজ থেকে সরেছে। মঙ্গলবার হাইকোর্টে গয়নার কপিরাইট নিয়ে মামলায় বিস্তার হয়। আপিল করা দ্বিতীয় সংস্থাটির আইনজীবী বলেন, আলিপুর আদালতে ইনজাংশনে উৎসবের মরসুমে তাঁদের ব্যবসা মার খাচ্ছে। হাইকোর্ট মামলা ফিরিয়েছে আলিপুরেই।

বর্তমান
১৭.১১.২০২০

া কাজের
া কেন্দ্রের

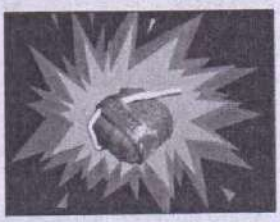
ীদের আনতে সাহায্য করবে। কোনও কর্মী
ভজ্ঞতা কতটা, কোন বিষয়ে তাঁদের দক্ষতা
ত পারবেন পোর্টালে। এর ফলে যিনি কাজ
নিতে পারবেন যোগ্য কর্মীটিকে। অসংগঠিত
রেন, তাঁদের মধ্যে অন্যতম নির্মাণ কর্মী,
ও ছোট শিল্পের সঙ্গে যুক্ত কর্মী এবং বিভিন্ন
র অনেকেই বিভিন্ন ক্ষেত্রে এজেন্ট হিসেবে
ক্ষেত্রের ফ্রিলান্সার সহ অনেকেই। সেক্ষেত্রে
য্য করতে পারে পোর্টাল? বিভাগীয় কর্তারা
এমনভাবে গড়ে তোলা হবে, যেখানে অংশ
। কর্মীদের আধার সংযোগ করার ব্যবস্থা
যেভাবে এখন সামাজিক সুরক্ষা প্রকল্পের
ভাবেই পাবেন। তাছাড়া যেভাবে দেশে স্মার্ট
ছ, তাতে বহু মানুষ ধীরে ধীরে অনলাইন
য়ে যাচ্ছেন। তাই সমস্যা খুব একটা হবে না
রা।



পথে পর্ষদ

নির্দেশ দেওয়া হয়েছে জানিয়েছেন সদস্য
জেশ কুমার।
দিকে, বাজি সম্পর্কে সম্প্রতি কলকাতা তথা
একটি সমীক্ষা চালানো হয়। কেন্দ্রীয় সরকারি
সংস্থার বিজ্ঞানী, চিকিৎসক, সমাজের বিশিষ্ট
র নিয়ে গঠিত 'বেঙ্গল ক্লিন এয়ার
র্ক'- এর সমীক্ষায় রাজ্যের ৩৫ শতাংশ মানুষ
সম্পূর্ণ বন্ধ করে দেওয়ার পক্ষে বলেছেন।
মানুষের দাবি, ক্ষেত্রবিশেষে সরকারি
রিতে বাজি ফাটানোর অনুমতি দেওয়া হোক।
ীক্ষায় ৭০ শতাংশ মানুষের দাবি, 'সবুজ
(পরিবেশ বান্ধব) দামের কারণে এখনও
তা পায়নি। রাজ্যের তিনটি বড় বাজি বিক্রির
তেও সমীক্ষা চালিয়েছে এই দল। তাতে দেখা
৪৩ শতাংশ বাজি বিক্রেতা এই সবুজ বাজি
রে। তবে এর মধ্যে ৮০ শতাংশই অনেক কম
াজি মজুত করে থাকে। ফলে বেশি সংখ্যক
কাছে এখনও সবুজ বাজি অধরা। সমীক্ষায়
ট বক্তব্যও উঠে এসেছে। ৬৯ শতাংশ
মত, শুধুমাত্র সবুজ বাজি সরকারি
াতে শুধু নির্দিষ্ট জায়গায় এবং সময়ে ফাটাতে
চিত।

হাইকোর্টের রায়ে বাজি নিষিদ্ধ, সরকারি সার্কুলার জারির আর্জি মুখ্যমন্ত্রীকে



নিজস্ব প্রতিনিধি, কলকাতা: কালীপুজো ও দীপাবলিসহ আসন্ন বিভিন্ন ধর্মীয় পার্বণ উপলক্ষে এবার রাজ্যে কোনও ধরনের বাজি ফাটানো নিষিদ্ধ ঘোষণা করেছে হাইকোর্ট। উচ্চ আদালতের এই রায়কে বহাল রেখেছে সুপ্রিম কোর্টও। কিন্তু বৃহস্পতিবার বিকেল পর্যন্ত হাইকোর্টের এই রায় কার্যকর করার ব্যাপারে রাজ্য সরকারের কোনও দপ্তর থেকে সার্কুলার জারি করা হয়নি বলে মুখ্যমন্ত্রী মমতা বন্দ্যোপাধ্যায়ের দৃষ্টি আকর্ষণ করল পরিবেশ বিষয়ক আন্দোলনকারী স্বেচ্ছাসেবী সংস্থা সবুজ মঞ্চ। এদিন মমতাকে সরাসরি চিঠি দিয়ে এবিষয়ে তাঁর দ্রুত হস্তক্ষেপ দাবি করেছে সংগঠনটি। পাশাপাশি সরকারের ভরসায় না থেকে আগামীকাল ১৪ থেকে ১৬ তারিখ পর্যন্ত সংগঠনের তরফে বিভিন্ন জেলায় বাজি ফাটানোর বিষয়ে অভিযোগ নথিভুক্ত করতে একাধিক মোবাইল নম্বর প্রকাশ করা হয়েছে জনগণের জ্ঞাতার্থে। এই নম্বরগুলি তারা প্রশাসনের কাছেও পাঠিয়েছে।

এদিন মুখ্যমন্ত্রীকে লেখা চিঠি এবং প্রেস বিবৃতিতে সংগঠনের সাধারণ সম্পাদক নব দত্ত জানিয়েছেন, কোভিড পরিস্থিতিতে আক্রান্ত রোগীদের স্বার্থে রুজু হওয়া জনস্বার্থ মামলার পরিপ্রেক্ষিতে গত ৫ তারিখ হাইকোর্ট কালীপুজো, দিওয়ালি, ছট পুজো, জগদ্ধাত্রী পুজো এবং গুরু নানকের জন্মদিবস উপলক্ষে রাজ্যে যে কোনও ধরনের আতসবাজি বিক্রি বা ফাটানো নিষিদ্ধ ঘোষণা করেছে। এবিষয়ে প্রশাসনকে যথাযথ পদক্ষেপ করার জন্য নির্দেশ দিয়েছে উচ্চ আদালত। পরবর্তীকালে ১০ তারিখের অপর একটি আদেশে হাইকোর্ট এই সব উৎসবে ডিজে জাতীয় যে কোনও ধরনের সাউন্ড বক্স বাজানোর ক্ষেত্রেও নিষেধাজ্ঞা জারি করেছে। হাইকোর্টের এই রায় পরে পুরোপুরি বহাল রেখেছে দেশের সর্বোচ্চ আদালতও। কিন্তু এই রায় কার্যকর করার ব্যাপারে পরিবেশ দপ্তর, দূষণ নিয়ন্ত্রণ পর্ষদ বা সরকারের অন্য কোনও বিভাগ সরকারি সার্কুলার জারি করেনি। উপরন্তু সংবাদমাধ্যমের রিপোর্ট অনুযায়ী পরিবেশ-বান্ধব বাজি ফাটানোর পক্ষে পরিবেশমন্ত্রী সওয়াল করেছেন। এর ফলে চরম বিভ্রান্তি তৈরি হয়েছে। এই অবস্থায় মুখ্যমন্ত্রীকে দ্রুত এবিষয়ে হস্তক্ষেপ করে এই ধরনের সার্কুলার জারির জন্য আর্জি জানানো হয়েছে সবুজ মঞ্চের তরফে।

The Telegraph
13.11.2020.

ture by Pradip Sanyal

to the state government.

re "The railways, particularly
ce Eastern Railway, was asked to
id increase the number of trains,
n number of ticket counters
al and the number of compart-
ments. They agreed to run
ly 95 percent of trains during
of rush hour from Friday. It is ex-
" pected that 100 per cent subur-
r ban trains will start running in
0 the next few days," an official
n said.

PCB lists cracker hotspots

JAYANTA BASU

Calcutta: The West Bengal pollution control board has sent a list of firework violation hotspots to both city and state police based on cracker-related complaints received last year.

A senior official of the state board said on Thursday that this would help ensure better monitoring this year.

The board pointed out that the onus to implement the high court's blanket ban on fireworks lies with the police. Last year, the level of most toxic PM2.5 pollutants rose 10 times over the national permissible limit in Calcutta on Diwali night.

"We have prepared a list of firework bursting hotspots with both Calcutta Police and state police based on the last year complaints," said Rajesh Kumar, member secretary of state PCB.

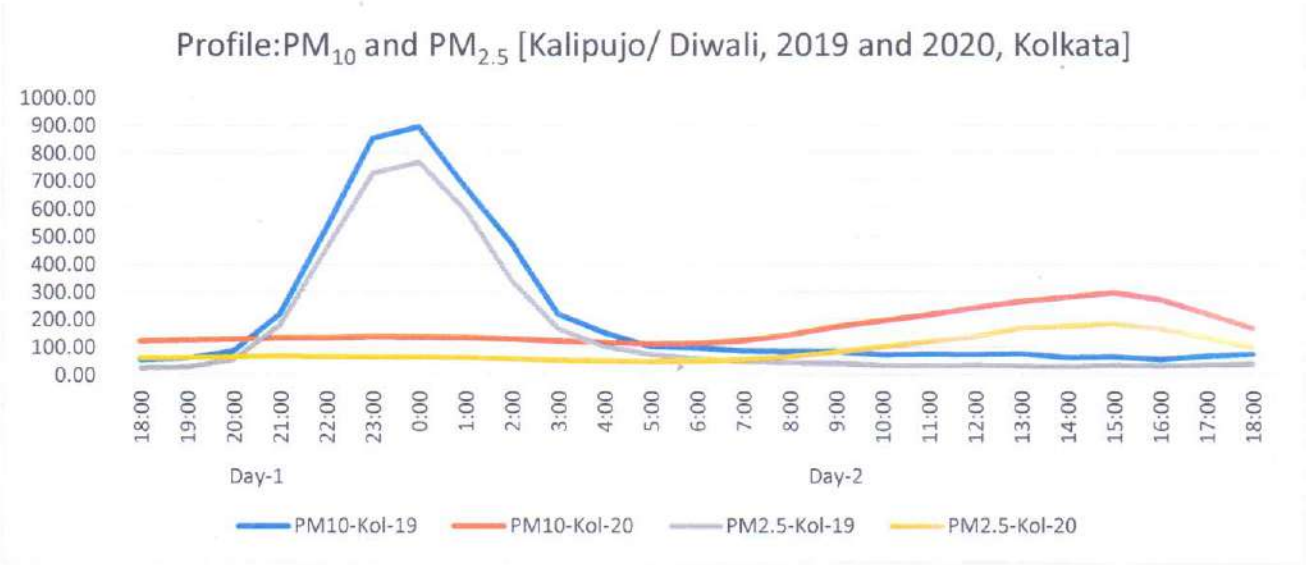
Last year, PCB lodged 15 firework-related complaints to the cops on the basis of the environmental protection act, but not much progress has been made on those cases. "I have to check the current status of those complaints," said Kumar.

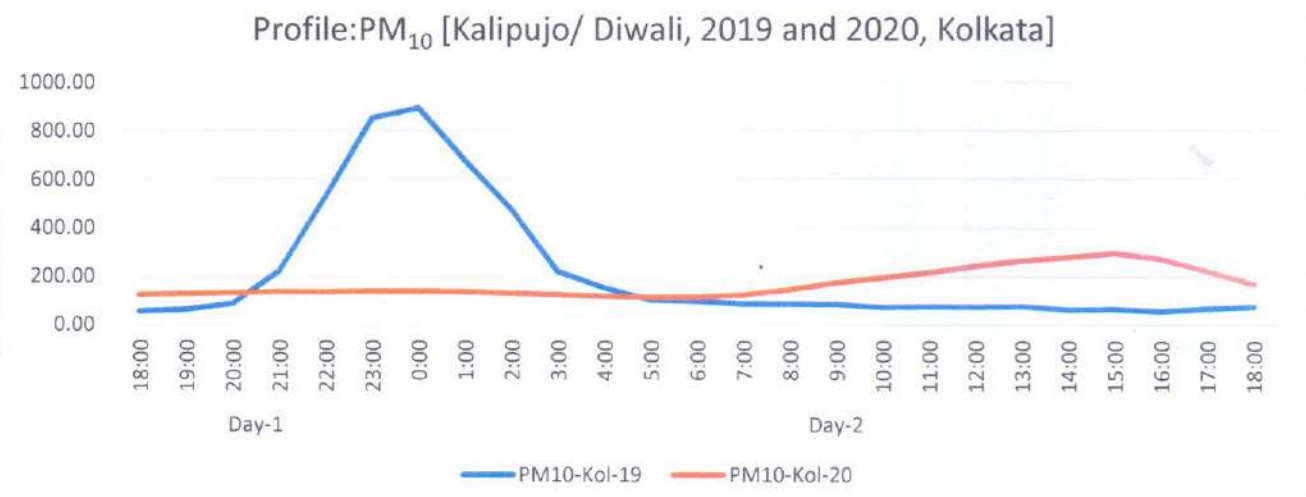
The PCB, like earlier years, will maintain a control room to accept complaints and have mobile teams on the road to locate violations.

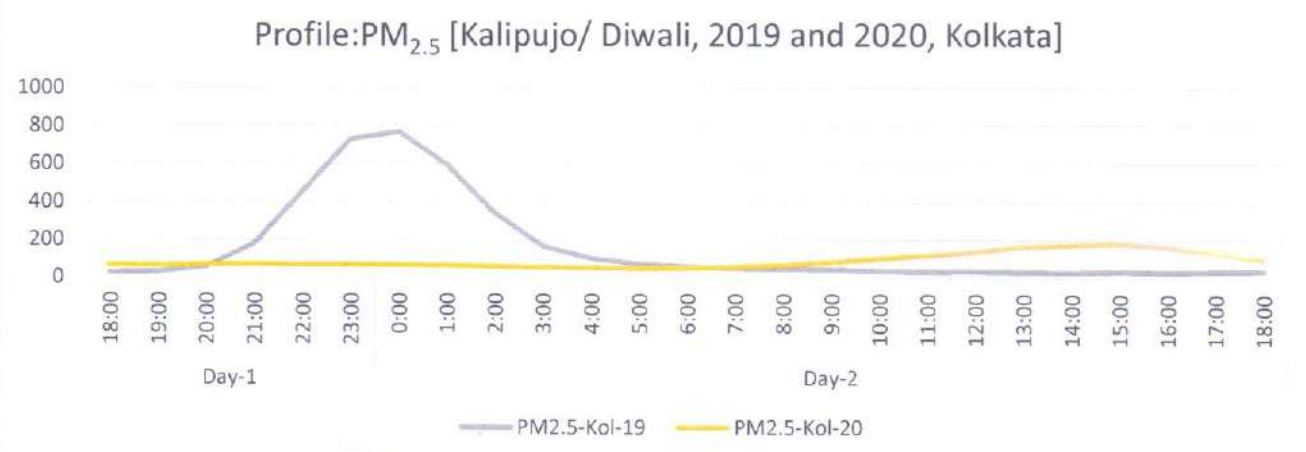
PES ARE PINNED ON GOLD

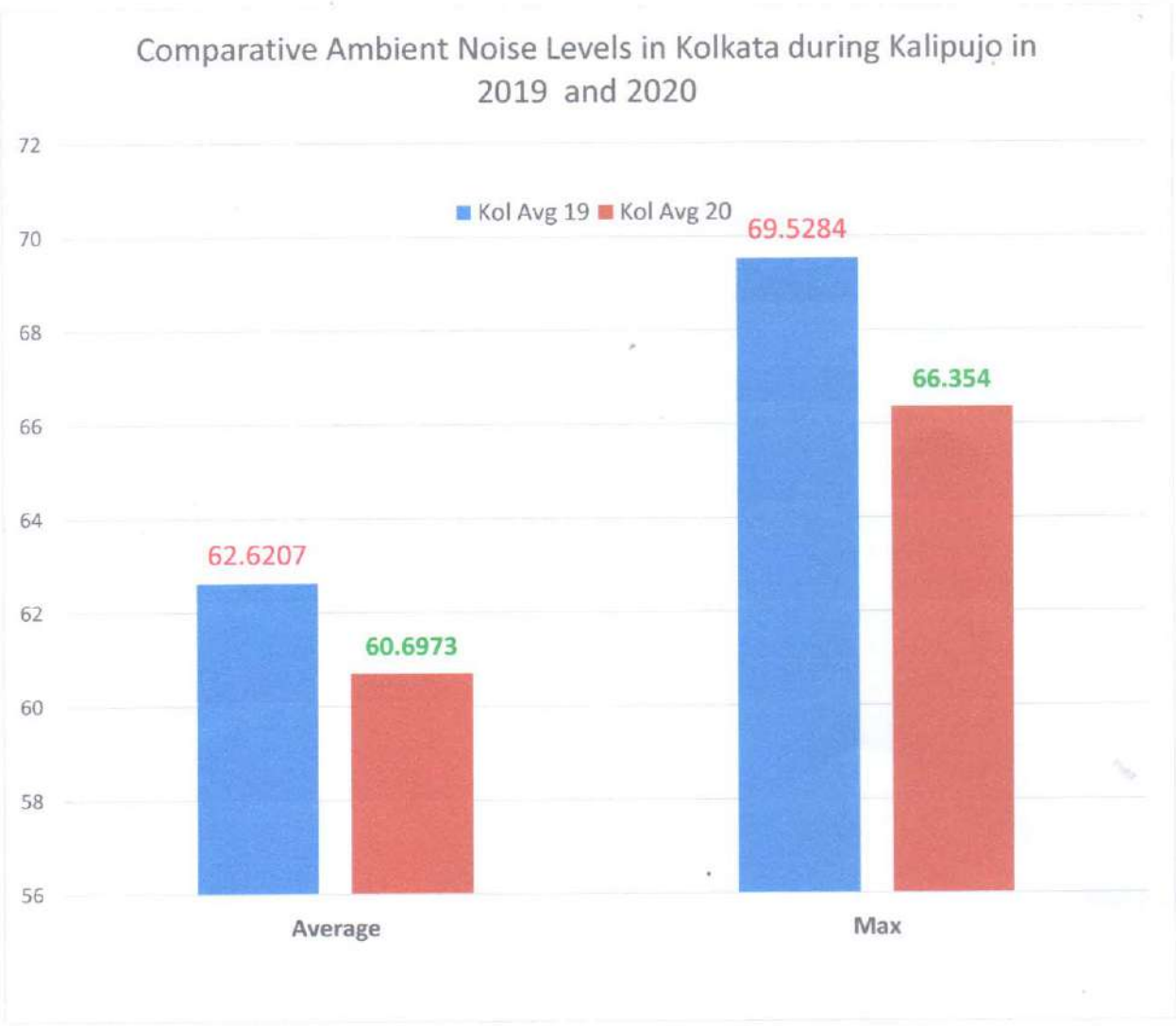
ter than nothing

ANNEXURE III








Comparative Ambient Noise Levels in Kolkata during Kalipujo in 2019 and 2020
72
70
68
66
64
62
60
58
56
Kol Avg 19
Kol Avg 20
62.6207
60.6973
69.5284
66.354
Average
Max

महत्वपूर्ण/
माननीय नेशनल ग्रीन ट्रिब्यूनल से संबंधित

छत्तीसगढ़ पर्यावरण संरक्षण मंडल

पर्यावास भवन, सेक्टर – 19,
नवा रायपुर अटल नगर, जिला– रायपुर (छ.ग.) 492002
e-mail - hocecb@gmail.com

क्रमांक 7166 /मुख्या./वैज्ञा./छ.ग.प.सं.मं./2020 नवा रायपुर अटल नगर, दिनांक 9/11/2020

प्रति,

क्षेत्रीय अधिकारी,
क्षेत्रीय कार्यालय,
छत्तीसगढ़ पर्यावरण संरक्षण मंडल,
रायपुर/दुर्ग–भिलाई/बिलासपुर/कोरबा/रायगढ़/अंबिकापुर/जगदलपुर (छ.ग.)

विषयः– माननीय नेशनल ग्रीन ट्रिब्यूनल, प्रिंसिपल बेंच, नई दिल्ली द्वारा पटाखों के उपयोग के संबंध में दिनांक 09/11/2020 को पारित आदेश के परिपालन में परिवेशीय वायु गुणवत्ता मानिटरिंग किये जाने के संबंध में।

संदर्भः– 1. केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली से प्राप्त पत्र कमांक 21016/1/8–Mon./7628, दिनांक 17/09/2020

2. मुख्य सचिव, छत्तीसगढ़ शासन द्वारा जारी आदेश पृष्ठांकन कमांक 626/CS/2020, दिनांक 09/11/2020

——:: 00 ::——

उपरोक्त विषयांतर्गत् कृपया संदर्भित पत्रों का अवलोकन करें। संदर्भ–1 पर उल्लेखित पत्र आपको पूर्व में भेजा जा चुका है। संदर्भ–2 पर उल्लेखित पत्र की छायाप्रति संलग्न है। माननीय नेशनल ग्रीन ट्रिब्यूनल, प्रिंसिपल बेंच, नई दिल्ली द्वारा पटाखों के उपयोग के संबंध में आवेदन कमांक 249/2020, 254/2020, 255/2020 एवं 93/2020, दिनांक 09/11/2020 को पारित आदेश के परिपालन में संदर्भ–2 पर उल्लेखित आदेश द्वारा सभी संबंधितों को निम्नानुसार निर्देशित किया गया हैः–

1. जिन शहरों में वायु गुणवत्ता का स्तर Good या Satisfactory (अच्छा या संतोषजनक) अथवा Moderate (मध्यम श्रेणी) हो, वहां केवल हरित पटाखे ही विक्रय एवं उपयोग किये जाये। दीपावली, छठ, गुरू पर्व तथा नया वर्ष/क्रिसमस इत्यादि के अवसर पर पटाखों को फोड़ने की अवधि भी 02 घण्टे की निर्धारित की गई है।
2. बिन्दु कमांक–1 के अनुकम में हरित पटाखों के फोड़े जाने की अवधि निम्नानुसार निर्धारित की जाती हैः–
    1. दीपावली – रात्रि 8:00 बजे से रात्रि 10:00 बजे तक
    2. छठ पूजा – प्रातः 6:00 बजे से प्रातः 8:00 बजे तक
    3. गुरू पर्व – रात्रि 8:00 बजे से रात्रि 10:00 बजे तक
    4. नया वर्ष/क्रिसमस – रात्रि 11:55 बजे से 12:30 बजे तक
3. पटाखों के उपयोग के संबंध में अन्य निर्देश माननीय उच्चतम न्यायालय द्वारा याचिका कमांक 728/2015 में दिनांक 23/10/2018 को पारित आदेश के अनुरूप निम्नानुसार होंगेः–

1. कम प्रदूषण उत्पन्न करने वाले इम्प्रूव्ड एवं हरित पटाखों की बिक्री केवल लाईसेंस्ड ट्रेडर्स द्वारा की जा सकेगी।
2. केवल उन्हीं पटाखों को उपयोग के लिये बाजार में बेचा जा सकेगा, जिनसे उत्पन्न ध्वनि का स्तर निर्धारित सीमा के भीतर हो।
3. सीरीज पटाखे अथवा लडियों की बिक्री, उपयोग एवं निर्माण प्रतिबंधित किया गया है।
4. पटाखों के ऐसे निर्माताओं का लाईसेंस भी रदद् करने के निर्देश दिये गये हैं जिनके द्वारा पटाखों में लिथीयम, आरसेनिक, एन्टिमनी, लेड एवं मर्करी का उपयोग किया गया है।
5. ऑनलाईन अर्थात ई–व्यापारिक वेबसाईटों जैसे – फ्लिपकार्ट, अमेजॉन आदि से पटाखों की बिक्री प्रतिबंधित रहेगा।

4. उपरोक्त निर्देशों का व्यापक प्रचार–प्रसार किया जाये एवं जिलाधीश व पुलिस अधीक्षक इनका कड़ाई से पालन सुनिश्चित करायेंगे।

5. छत्तीसगढ़ पर्यावरण संरक्षण मण्डल द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड से प्राप्त मार्गदर्शिका अनुसार, सभी 07 क्षेत्रीय कार्यालय (रायपुर, दुर्ग–भिलाई, बिलासपुर, कोरबा, रायगढ़, अंबिकापुर एवं जगदलपुर) निम्नानुसार परिवेशयी वायु गुणवत्ता की नियमित मॉनिटरिंग करेंगे तथा इसके परिणाम वेबसाईट में अपलोड करेंगेः–
    1. राजधानी रायपुर–02 से 03 स्थलों पर (दिनांक 07/11/2020 से 21/11/2020 तक)
    2. दुर्ग–भिलाई, बिलासपुर, कोरबा, रायगढ़, अंबिकापुर एवं जगदलपुर–02 से 03 स्थलों पर (दिनांक 09/11/2020 एवं 14/11/2020)
    3. वायु गुणवत्ता के अंतर्गत् PM10 में भारी धातु Pb, Ni, As एवं PM2.5 में भारी धातु Al, Ba एवं Fe तथा SO2, NOx पैरामीटर की मानिटरिंग की जानी है।

उल्लेखनीय है कि पटाखों का बहुतायत में उपयोग होने से वायु प्रदूषण के स्तर में वृद्धि होती है। वायु प्रदूषण बढ़ने के कारण कोविड–19 वायरस के घातक रूप की संभावना से इंकार नहीं किया जा सकता है। वायु प्रदूषण अधिक होने से कोविड–19 वायरस के रोगियों की संख्या बढ़ने की भी संभावना हो सकती है। अतः निर्देशित है कि संबंधित जिला कलेक्टर एवं पुलिस अधीक्षक से संपर्क एवं समन्वय कर उपरोक्तानुसार कार्यवाही करें तथा बिन्दु कमांक–5 पर उल्लेख अनुसार मानिटरिंग कार्य संपादित कर केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा प्रेषित प्रपत्र में रिपोर्ट प्रेषित करें। कृपया इन निर्देशों का कड़ाई से पालन सुनिश्चित करें।

संलग्नः– उपरोक्तानुसार।

सदस्य सचिव
छत्तीसगढ़ पर्यावरण संरक्षण मंडल
नवा रायपुर अटल नगर, जिला–रायपुर (छ.ग.)

क्रमांक 7167/मुख्या./वैज्ञा./छ.ग.प.सं.मं./2020 नवा रायपुर अटल नगर, दिनांक 9/11/2020

प्रतिलिपिः–

1. विशेष सचिव (स्वतंत्र प्रभार), छत्तीसगढ़ शासन, मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर, जिला–रायपुर की ओर सूचनार्थ प्रेषित।
2. उप सचिव, कार्यालय मुख्य सचिव, छत्तीसगढ़ शासन, मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर, जिला–रायपुर की ओर सूचनार्थ प्रेषित।
3. विशेष कर्तव्यस्थ अधिकारी, मंत्री, छत्तीसगढ़ शासन, आवास एवं पर्यावरण विभाग की ओर सूचनार्थ प्रेषित।

सदस्य सचिव
छत्तीसगढ़ पर्यावरण संरक्षण मंडल
नवा रायपुर अटल नगर, जिला–रायपुर (छ.ग.)

D:\CECB\Hindi Letter.doc

मुख्य सचिव कार्यालय
छत्तीसगढ़ शासन
::– मंत्रालय –::
महानदी भवन, अटल नगर, जिला–रायपुर (छ.ग.)

क्रमांक 685/CS/2020 नवा रायपुर अटल नगर, रायपुर दिनांक09 /11 / 2020

//आदेश//

माननीय नेशनल ग्रीन ट्रिब्यूनल, प्रिंसिपल बेंच, नई दिल्ली द्वारा पटाखों के उपयोग के संबंध में आवेदन कमांक 249/2020, 254/2020, 255/2020 एवं 93/2020, दिनांक 09/11/2020 को पारित आदेश के परिपालन में सभी संबंधितों को निर्देशित किया जाता है कि:–

1. जिन शहरों में वायु गुणवत्ता का स्तर Good या Satisfactory (अच्छा या संतोषजनक) अथवा Moderate (मध्यम श्रेणी) हो, वहां केवल हरित पटाखे ही विक्रय एवं उपयोग किये जाये। दीपावली, छठ, गुरू पर्व तथा नया वर्ष/क्रिसमस इत्यादि के अवसर पर पटाखों को फोड़ने की अवधि भी 02 घण्टे की निर्धारित की गई है।
2. बिन्दु क्रमांक–1 के अनुक्रम में हरित पटाखों के फोड़े जाने की अवधि निम्नानुसार निर्धारित की जाती है:–
    1. दीपावली – रात्रि 8:00 बजे से रात्रि 10:00 बजे तक
    2. छठ पूजा – प्रातः 6:00 बजे से प्रातः 8:00 बजे तक
    3. गुरू पर्व – रात्रि 8:00 बजे से रात्रि 10:00 बजे तक
    4. नया वर्ष/क्रिसमस – रात्रि 11:55 बजे से 12:30 बजे तक
3. पटाखों के उपयोग के संबंध में अन्य निर्देश माननीय उच्चतम न्यायालय द्वारा याचिका क्रमांक 728/2015 में दिनांक 23/10/2018 को पारित आदेश के अनुरूप निम्नानुसार होंगे:–
    1. कम प्रदूषण उत्पन्न करने वाले इम्प्रूव्ड एवं हरित पटाखों की बिक्री केवल लाईसेंस्ड ट्रेडर्स द्वारा की जा सकेगी।
    2. केवल उन्हीं पटाखों को उपयोग के लिये बाजार में बेचा जा सकेगा, जिनसे उत्पन्न ध्वनि का स्तर निर्धारित सीमा के भीतर हो।
    3. सीरीज पटाखे अथवा लडियों की बिक्री, उपयोग एवं निर्माण प्रतिबंधित किया गया है।
    4. पटाखों के ऐसे निर्माताओं का लाईसेंस भी रदद् करने के निर्देश दिये गये हैं जिनके द्वारा पटाखों में लिथीयम, आरसेनिक, एन्टिमनी, लेड एवं मर्करी का उपयोग किया गया है।

5. ऑनलाईन अर्थात ई–व्यापारिक वेबसाईटों जैसे – फ्लिपकार्ट, अमेजॉन आदि से पटाखों की बिक्री प्रतिबंधित रहेगा।

4. उपरोक्त निर्देशों का व्यापक प्रचार–प्रसार किया जाये एवं जिलाधीश व पुलिस अधीक्षक इनका कड़ाई से पालन सुनिश्चित करायेंगे।

5. छत्तीसगढ़ पर्यावरण संरक्षण मण्डल द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड से प्राप्त मार्गदर्शिका अनुसार, सभी 07 क्षेत्रीय कार्यालय (रायपुर, दुर्ग–भिलाई, बिलासपुर, कोरबा, रायगढ़, अंबिकापुर एवं जगदलपुर) निम्नानुसार परिवेशयी वायु गुणवत्ता की नियमित मॉनिटरिंग करेंगे तथा इसके परिणाम वेबसाईट में अपलोड करेंगे:–

   1. राजधानी रायपुर – 02 से 03 स्थलों पर (दिनांक 07/11/2020 से 21/11/2020 तक)
   2. दुर्ग–भिलाई, बिलासपुर, कोरबा, रायगढ़, अंबिकापुर एवं जगदलपुर – 02 से 03 स्थलों पर (दिनांक 09/11/2020 एवं 14/11/2020)
   3. वायु गुणवत्ता के अंतर्गत् PM10 में भारी धातु Pb, Ni, As एवं PM2.5 में भारी धातु Al, Ba एवं Fe तथा SO2, NOx पैरामीटर की मानिटरिंग की जानी है।

पटाखों का बहुतायत में उपयोग होने से वायु प्रदूषण के स्तर में वृद्धि होती है। वायु प्रदूषण बढ़ने के कारण कोविड–19 वायरस के घातक रूप की संभावना से इंकार नहीं किया जा सकता है। वायु प्रदूषण अधिक होने से कोविड–19 वायरस के रोगियों की संख्या बढ़ने की भी संभावना हो सकती है। अतः निर्देशित है कि सभी संबंधित माननीय नेशनल ग्रीन ट्रिब्यूनल, प्रिंसिपल बेंच, नई दिल्ली के उपरोक्त आदेश का कड़ाई से पालन सुनिश्चित करायें।

Mondal

मुख्य सचिव
छत्तीसगढ़ शासन 09/11/2020

पृ. क्रमांक 626/CS/2020 नवा रायपुर अटल नगर, रायपुर दिनांक 09/11/2020

प्रतिलिपि :–

1. पुलिस महानिदेशक, पुलिस मुख्यालय, सेक्टर–19, नवा रायपुर अटल नगर, जिला–रायपुर की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
2. विशेष सचिव (स्वतंत्र प्रभार), छत्तीसगढ़ शासन, आवास एवं पर्यावरण विभाग, नवा रायपुर अटल नगर, जिला–रायपुर की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
3. सदस्य सचिव, छत्तीसगढ़ पर्यावरण संरक्षण मंडल, नवा रायपुर अटल नगर, जिला–रायपुर की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
4. समस्त जिलाध्यक्ष, छत्तीसगढ़ की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
5. समस्त पुलिस अधीक्षक की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
6. संचालक, जनसंपर्क संचालनालय, जनसंपर्क विभाग की ओर व्यापक प्रचार–प्रसार हेतु प्रेषित।
7. विशेष कर्तव्यस्थ अधिकारी, मंत्री, छत्तीसगढ़ शासन, आवास एवं पर्यावरण विभाग की ओर सूचनार्थ प्रेषित।

Mondal

मुख्य सचिव 09/11/2020
छत्तीसगढ़ शासन

झारखण्ड
JSPCB

JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

By Email **Hon'ble NGT Matter**
Urgent

Ref. No...B.-1861 Ranchi, Dated....25.11.2020

From,
Rajeev Lochan Bakshi,
Member Secretary.

To,
The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110032.

Sub: Status of compliance of direction dated 09/11/2020 in O. A. No. 249/2020 of Hon'ble National Green Tribunal, Principal Bench, New Delhi – Regarding.

Sir,

With reference to the subject noted above, it is to inform that Jharkhand State Pollution Control Board has issued an order vide Memo No. – B- 1834 dated 12.11.2020 to all Deputy Commissioner / Superintendent of Police of state of Jharkhand for compliance of the direction dated 09/11/2020 in O. A. No. 249/2020 of Hon'ble National Green Tribunal, Principal Bench, New Delhi. Moreover, the same order was publicized widely by the help of print media as well as electronic media for strict compliance within the state of Jharkhand.

Air Quality Monitoring and Noise Level Monitoring were also carried out at various places by JSPCB. The analysis reports along with the copy of the order are enclosed herewith for your perusal and necessary action please.

Thanking You.

Encl: A/a

Yours sincerely,

(Rajeev Lochan Bakshi)
Member Secretary

KMB/199

झारखण्ड
JSPCB

झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद

नगर प्रशासन भवन, एच0 ई0 सी0, धुर्वा, राँची
Phone No:-0651- 2400852, 2400851, 2400979, Fax No:- 2400850/138
New Web : www.jspcb.nic.in; e-mail- ranchijspcb@gmail.com

आदेश

वायु प्रदूषण (ध्वनि समेत) पर नियंत्रण हेतु आदेश

माननीय राष्ट्रीय हरित अधिकरण (NGT), प्रधान खंडपीठ, नई दिल्ली द्वारा मूल आवेदन संख्या (O.A. No.) 249/2020 में दिनांक 05 नवम्बर, 2020 को सुनवाई के उपरान्त पारित आदेश के अनुपालन में झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद द्वारा वायु (प्रदूषण निवारण और नियंत्रण) अधिनियम, 1981 की धारा 31(A) के तहत प्रदत्त शक्तियों का उपयोग करते हुये निम्नांकित निर्देश दिए जाते है :–

1) राँची, रामगढ़, बोकारो, पलामू, पूर्वी सिंहभूम, पश्चिमी सिंहभूम, सरायकेला–खरसावाँ, हजारीबाग, गिरिडीह, धनबाद, देवघर, गोड्डा, पाकुड़ एवं साहेबगंज के शहरी क्षेत्रों में जहाँ की वायु गुणवत्ता स्तर गत नवम्बर, 2019 के दौरान 'थोड़ा प्रदूषित' (Moderately Polluted – 101-200) श्रेणी में आते हैं, वहाँ केवल 'हरित पटाखे' (Green Crackers) की ही बिक्री की जा सकेगी। साथ ही दीपावली के दिन पटाखे मात्र दो घंटे शाम 08.00 बजे से रात्रि 10.00 बजे तक ही चलाये जा सकेंगे।

2) चतरा, गढ़वा, लातेहार, लोहरदगा, गुमला, सिमडेगा, खूँटी, कोडरमा, जामताड़ा एवं दुमका के शहरी क्षेत्रों तथा ग्रामीण क्षेत्रों जहाँ की वायु गुणवत्ता स्तर गत नवम्बर, 2019 के दौरान 'अच्छी या संतोषप्रद' (Good or Satisfactory-1-50 and 51-100) श्रेणी में आते हैं, वहाँ अन्य वैसे पटाखों की ही बिक्री की जा सकेगी जिनकी ध्वनि सीमा 125 dB(A) से कम हो। साथ ही दीपावली के दिन पटाखे मात्र दो घंटे शाम 08.00 बजे से रात्रि 10.00 बजे तक ही चलाये जा सकेंगे।

3) जो भी व्यक्ति उक्त निर्देशो का उल्लघन करते हुए पाये जायेगें उन पर IPC की धारा 188 एवं वायु (प्रदूषण निवारण और नियंत्रण) अधिनियम, 1981 की धारा 37 एवं अन्य संगत अधिनियमों के तहत विधि सम्मत कार्रवाई संबंधित उपायुक्त द्वारा की जायेगी।

4) राज्य में दीपावली, छठ, क्रिसमस, नव वर्ष आदि त्योहारों के समय पटाखे मात्र दो घंटे तक ही चलाये जा सकेंगे। दीपावली एवं गुरूपर्व पर रात्रि 08.00 बजे से रात्रि 10.00 बजे तक, छठ में प्रातः 06.00 बजे से प्रातः 08.00 बजे तक एवं क्रिसमस एवं नव वर्ष के दिन मध्य रात्रि 11.55 से मध्य रात्रि 12.30 बजे तक पटाखे चलाये जा सकेंगे।

ह0/–
(राजीव लोचन बक्शी)
सदस्य सचिव

ज्ञापांक : B-1834 राँची, दिनांक : 12/11/2020

प्रतिलिपि – सभी उपायुक्त/पुलिस अधीक्षक, झारखण्ड को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

Rajiv L. 12/11/2020
(राजीव लोचन बक्शी)
सदस्य सचिव

JHARKHAND STATE POLLUTION CONTROL BOARD

Central Laboratory, Hatia, Ranchi ,Phone: - 0651- 2291449

Ref. No. 256 Ranchi, Dated 23-11-2020

From,

R.N. Kashyap
Board Analyst

To,

Member Secretary
Jharkhand State pollution Control Board
Ranchi

Sub : Special monitoring of Ambient Air Quality and Noise Level during Deepawali Festival 2020 regarding.

Ref. : HO letter no.-B-1665 dated 27.10.2020

Sir,

With reference to above subject, please find enclosed Ambient Air Quality monitoring report of Albert Ekka Chowk, Ranchi for the period 07.11.2020 to 15.11.2020 during Deepawali Festival' 2020 and Noise Level monitoring report of Ranchi City monitored on 09.11.2020 (Pre Deepawali Day) and 14.11.2020 (On Deepawali Day) at four places for needful action.

Encl-A/A

Yours Faithfully,

23/11/2020

(R.N. Kashyap)
Board Analyst

Letter English/78

JHARKHAND STATE POLLUTION CONTROL BOARD

Central Laboratory, Mano Balram Bhawan, Hatia, Ranchi ,Phone: - 0651- 2291449

Annexure-IV

Data/Observation of Noise Level During Deepawali Festival 2020

Location A	Pre Deepawali Day (09.11.2020)			Deepawali Day (14.11.2020)		
Time Duration	Lmin	Lmax	Leq dB(A)	Lmin	Lmax	Leq dB(A)
18.00 to 19.00 Hr	64.1	75.0	72.7	61.0	70.0	66.1
19.00 to 20.00 Hr	64.9	74.8	72.0	65.1	73.9	70.7
20.00 to 21.00 Hr	63.0	73.9	72.2	62.4	68.9	68.4
21.00 to 22.00 Hr	60.2	70.8	70.1	62.0	68.4	68.2
22.00 to 23.00 Hr	58.9	69.8	68.8	61.2	68.9	67.0
23.00 to 24.00 Hr	56.7	67.7	65.9	60.4	68.0	66.1

Location B	Pre Deepawali Day (09.11.2020)			Deepawali Day (14.11.2020)		
Time Duration	Lmin	Lmax	Leq dB(A)	Lmin	Lmax	Leq dB(A)
18.00 to 19.00 Hr	68.4	76.7	74.8	69.4	89.2	86.3
19.00 to 20.00 Hr	67.2	75.2	74.2	66.0	75.7	74.9
20.00 to 21.00 Hr	68.0	74.3	72.8	66.5	84.9	80.5
21.00 to 22.00 Hr	67.5	72.0	70.6	67.2	86.0	81.3
22.00 to 23.00 Hr	62.9	70.1	69.4	66.1	83.3	77.3
23.00 to 24.00 Hr	61.2	66.2	63.6	60.0	74.1	70.2

Location C	Pre Deepawali Day (09.11.2020)			Deepawali Day (14.11.2020)		
Time Duration	Lmin	Lmax	Leq dB(A)	Lmin	Lmax	Leq dB(A)
18.00 to 19.00 Hr	68.9	80.1	76.4	67.1	79.5	73.4
19.00 to 20.00 Hr	69.0	79.0	73.0	64.1	73.1	72.2
20.00 to 21.00 Hr	65.8	76.8	72.9	62.1	82.8	78.7
21.00 to 22.00 Hr	66.0	75.2	72.0	63.4	83.3	79.0
22.00 to 23.00 Hr	62.8	71.6	70.8	62.4	77.2	73.4
23.00 to 24.00 Hr	61.1	70.3	69.1	60.0	71.5	69.2

Location D	Pre Deepawali Day (09.11.2020)			Deepawali Day (14.11.2020)		
Time Duration	Lmin	Lmax	Leq dB(A)	Lmin	Lmax	Leq dB(A)
18.00 to 19.00 Hr	45.1	65.3	63.0	46.0	61.2	58.1
19.00 to 20.00 Hr	42.3	64.0	61.2	55.0	86.7	77.5
20.00 to 21.00 Hr	42.6	61.8	60.1	57.0	80.6	75.3
21.00 to 22.00 Hr	40.7	58.3	57.0	57.6	77.9	73.6
22.00 to 23.00 Hr	40.2	56.0	54.2	60.1	75.8	72.8
23.00 to 24.00 Hr	40.1	53.7	51.6	57.2	75.1	70.4

Note : Location A – High Court, Doranda, Ranchi (Silence Area)
Location B – Albert Ekka Chowk, Ranchi (Commercial Area)
Location C – Kutchery Chowk (Com. Area)
Location D – Ashok Nagar, Ranchi (Residential Area)

15.11.20
(S.K. Singh)
ASO

15/11/2020
(R.N. Kashyap)
Board Analyst

JHARKHAND STATE POLLUTION CONTROL BOARD

Central Laboratory, Mano Balram Bhawan, Hatia, Ranchi ,Phone: - 0651- 2291449

Annexure-III

Ambient Air Quality of Ranchi
Data Sheet for Gaseous Air Pollutants

Station : Albert Ekka Chowk, Ranchi					**Date :07-11-2020 to 08-11-2020**							
Shift	**I st Shift**				**II nd Shift**				**III rd Shift**			
Monitoring Period	**6.00 AM - 10.00AM**		**10.00 AM- 2.00PM**		**2.00 PM – 6.00 PM**		**6.00 PM – 10.00 PM**		**10.00 PM – 2.00 AM**		**2.00 AM – 6.00 AM**	
Parameter	**SO_2**	**NO_2**	**SO_2**	**NO_2**	**SO_2**	**NO_2**	**SO_2**	**NO_2**	**SO_2**	**NO_2**	**SO_2**	**NO_2**
Hourly Flow Rate (Ipm)	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5
	0.5	0.5	0.4	0.4	0.4	0.4	0.4	0.5	0.5	0.5	0.4	0.3
	0.5	0.5	0.4	0.4	0.4	0.4	0.4	0.5	0.4	0.4	0.4	0.3
Average Flow Rate (Ipm)	0.5	0.5	0.4	0.4	0.4	0.4	0.4	0.5	0.5	0.5	0.4	0.3
Total Operation Time (Minutes)	240	240	240	240	240	240	240	240	240	240	240	240
Initial Volume of Sample (ml)	30	30	30	30	30	30	30	30	30	30	30	30
Final Volume of Sample (ml)	27	25	27	25	26	27	27	27	25	28	27	25
Volume Taken For Analysis (ml)	10	10	10	10	10	10	10	10	10	10	10	10
Total Volume of Air Sampled (lit.)	120	120	96	96	96	96	96	120	120	120	96	72
Absorbance (Blank)	0.021	0.019	0.021	0.019	0.021	0.019	0.021	0.019	0.021	0.019	0.021	0.019
Absorbance (Sample)	0.132	0.081	0.131	0.081	0.138	0.080	0.129	0.081	0.128	0.081	0.132	0.081
Concentration ($\mu g/m^3$)	15.36	45.12	15.21	44.92	16.19	44.24	14.96	45.29	14.89	45.19	15.46	45.08
24 Hourly Average SO_2 ($\mu g/m^3$) : 15.345					**24 Hourly Average NO_2 (ug/m^3) : 44.97**							
Remarks :	**SO_2 found within prescribed limits. NO_2 found within prescribed limits**											
Name & Signature of Official on Duty:	**A.K.Mishra**				**S. Singh**				**R. K. P. Singh**			

23.11.20

(Kumari Usha)
ASO

23.11.20

(S.K. Singh)
ASO

23/11/2020

(R.N. Kashyap)
Board Analyst

1 /Deepawali/Report

JHARKHAND STATE POLLUTION CONTROL BOARD

Central Laboratory, Mano Balram Bhawan, Hatia, Ranchi, Phone: - 0651- 2291449

Annexure-III

Ambient Air Quality of Ranchi
Data Sheet for Gaseous Air Pollutants

Station : Albert Ekka Chowk, Ranchi					Date : 08-11-2020 to 09-11-2020							
Shift	I st Shift				II nd Shift				III rd Shift			
Monitoring Period	6.00 AM - 10.00AM		10.00 AM- 2.00PM		2.00 PM – 6.00 PM		6.00 PM – 10.00 PM		10.00 PM – 2.00 AM		2.00 AM – 6.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Hourly Flow Rate (Ipm)	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5
	0.5	0.5	0.4	0.4	0.5	0.5	0.5	0.5	0.5	0.5	0.4	0.4
	0.5	0.5	0.4	0.4	0.4	0.5	0.4	0.4	0.4	0.4	0.4	0.4
Average Flow Rate (Ipm)	0.5	0.5	0.4	0.4	0.5	0.5	0.5	0.5	0.5	0.5	0.4	0.4
Total Operation Time (Minutes)	240	240	240	240	240	240	240	240	240	240	240	240
Initial Volume of Sample (ml)	30	30	30	30	30	30	30	30	30	30	30	30
Final Volume of Sample (ml)	27	28	27	27	27	28	28	28	27	29	29	27
Volume Taken For Analysis (ml)	10	10	10	10	10	10	10	10	10	10	10	10
Total Volume of Air Sampled (lit.)	120	120	96	96	120	120	120	120	120	120	96	96
Absorbance (Blank)	0.021	0.016	0.021	0.016	0.021	0.016	0.021	0.016	0.021	0.016	0.021	0.016
Absorbance (Sample)	0.138	0.072	0.140	0.074	0.144	0.074	0.146	0.071	0.143	0.072	0.142	0.072
Concentration ($\mu g/m^3$)	16.21	40.41	16.46	42.36	17.13	41.86	17.41	40.26	16.91	40.81	16.82	40.32
24 Hourly Average SO_2 ($\mu g/m^3$) : 16.82					24 Hourly Average NO_2 (ug/m^3) : 41.00							
Remarks :	SO_2 found within prescribed limits. NO_2 found within prescribed limits											
Name & Signature of Official on Duty:	A.K.Mishra				S. Singh				R. K. P. Singh			

23.11.20
(Kumari Usha)
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23.11.20
(S.K. Singh)
ASO

23/11/2020
(R.N. Kashyap)
Board Analyst

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JHARKHAND STATE POLLUTION CONTROL BOARD

Central Laboratory, Mano Balram Bhawan, Hatia, Ranchi ,Phone: - 0651- 2291449

Annexure-III

Ambient Air Quality of Ranchi
Data Sheet for Gaseous Air Pollutants

Station : Albert Ekka Chowk, Ranchi					Date : 09-11-2020 to 10-11-2020							
Shift	I st Shift				II nd Shift				III rd Shift			
Monitoring Period	6.00 AM - 10.00AM		10.00 AM- 2.00PM		2.00 PM – 6.00 PM		6.00 PM – 10.00 PM		10.00 PM – 2.00 AM		2.00 AM – 6.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Hourly Flow Rate (Ipm)	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5
	0.5	0.5	0.4	0.3	0.5	0.5	0.4	0.4	0.5	0.4	0.4	0.5
	0.5	0.5	0.4	0.4	0.5	0.5	0.4	0.4	0.5	0.4	0.4	0.4
Average Flow Rate (Ipm)	0.5	0.5	0.4	0.4	0.5	0.5	0.4	0.4	0.5	0.4	0.4	0.5
Total Operation Time (Minutes)	240	240	240	240	240	240	240	240	240	240	240	240
Initial Volume of Sample (ml)	30	30	30	30	30	30	30	30	30	30	30	30
Final Volume of Sample (ml)	27	28	28	27	29	28	27	27	28	27	27	28
Volume Taken For Analysis (ml)	10	10	10	10	10	10	10	10	10	10	10	10
Total Volume of Air Sampled (lit.)	120	120	96	96	120	120	96	96	120	96	96	120
Absorbance (Blank)	0.019	0.017	0.019	0.017	0.019	0.017	0.019	0.017	0.019	0.017	0.019	0.017
Absorbance (Sample)	0.106	0.070	0.114	0.071	0.109	0.071	0.119	0.072	0.120	0.073	0.110	0.072
Concentration ($\mu g/m^3$)	12.13	38.11	13.18	38.92	12.44	39.42	13.94	40.12	14.09	40.36	12.62	40.14
24 Hourly Average SO_2 ($\mu g/m^3$) : 13.066					24 Hourly Average NO_2 (ug/m^3) : 39.51							
Remarks :	SO_2 found within prescribed limits. NO_2 found within prescribed limits											
Name & Signature of Official on Duty:	A.K.Mishra				S. Singh				R. K. P. Singh			

23.11.20
(Kumari Usha)
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23.11.20
(S.K. Singh)
ASO

23/11/2020
(R.N. Kashyap)
Board Analyst

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JHARKHAND STATE POLLUTION CONTROL BOARD

Central Laboratory, Mano Balram Bhawan, Hatia, Ranchi ,Phone: - 0651- 2291449

Annexure-III

Ambient Air Quality of Ranchi
Data Sheet for Gaseous Air Pollutants

Station : Albert Ekka Chowk, Ranchi					**Date : 10-11-2020 to 11-11-2020**							
Shift	**I st Shift**				**II nd Shift**				**III rd Shift**			
Monitoring Period	**6.00 AM - 10.00AM**		**10.00 AM- 2.00PM**		**2.00 PM – 6.00 PM**		**6.00 PM – 10.00 PM**		**10.00 PM – 2.00 AM**		**2.00 AM – 6.00 AM**	
Parameter	**SO_2**	**NO_2**	**SO_2**	**NO_2**	**SO_2**	**NO_2**	**SO_2**	**NO_2**	**SO_2**	**NO_2**	**SO_2**	**NO_2**
Hourly Flow Rate (Ipm)	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5
	0.5	0.5	0.4	0.4	0.5	0.4	0.5	0.5	0.5	0.5	0.5	0.5
	0.5	0.4	0.4	0.4	0.4	0.4	0.4	0.4	0.3	0.4	0.4	0.4
Average Flow Rate (Ipm)	0.5	0.5	0.4	0.4	0.5	0.4	0.5	0.5	0.4	0.5	0.5	0.5
Total Operation Time (Minutes)	240	240	240	240	240	240	240	240	240	240	240	240
Initial Volume of Sample (ml)	30	30	30	30	30	30	30	30	30	30	30	30
Final Volume of Sample (ml)	28	28	28	29	27	27	29	28	27	27	28	28
Volume Taken For Analysis (ml)	10	10	10	10	10	10	10	10	10	10	10	10
Total Volume of Air Sampled (lit.)	120	120	96	96	120	96	120	120	96	120	120	120
Absorbance (Blank)	0.028	0.017	0.028	0.017	0.028	0.017	0.028	0.017	0.028	0.017	0.028	0.017
Absorbance (Sample)	0.141	0.083	0.128	0.079	0.132	0.076	0.136	0.084	0.127	0.083	0.137	0.080
Concentration ($\mu g/m^3$)	20.76	47.90	18.38	45.00	19.11	42.82	19.85	48.63	18.19	47.90	20.03	45.72
24 Hourly Average SO_2 ($\mu g/m^3$) : 19.38					**24 Hourly Average NO_2 (ug/m^3) : 46.32**							
Remarks :	**SO_2 found within prescribed limits. NO_2 found within prescribed limits**											
Name & Signature of Official on Duty:	**A.K.Mishra**				**S. Singh**				**R. K. P. Singh**			

23.11.20

(Kumari Usha)
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23.11.20

(S.K. Singh)
ASO

23/11/2020

(R.N. Kashyap)
Board Analyst

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JHARKHAND STATE POLLUTION CONTROL BOARD

Central Laboratory, Mano Balram Bhawan, Hatia, Ranchi ,Phone: - 0651- 2291449

Annexure-III

Ambient Air Quality of Ranchi
Data Sheet for Gaseous Air Pollutants

Station : Albert Ekka Chowk, Ranchi					**Date : 11-11-2020 to 12-11-2020**							
Shift	**I st Shift**				**II nd Shift**				**III rd Shift**			
Monitoring Period	**6.00 AM - 10.00AM**		**10.00 AM- 2.00PM**		**2.00 PM – 6.00 PM**		**6.00 PM – 10.00 PM**		**10.00 PM – 2.00 AM**		**2.00 AM – 6.00 AM**	
Parameter	**SO_2**	**NO_2**	**SO_2**	**NO_2**	**SO_2**	**NO_2**	**SO_2**	**NO_2**	**SO_2**	**NO_2**	**SO_2**	**NO_2**
Hourly Flow Rate (Ipm)	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5
	0.5	0.5	0.4	0.4	0.5	0.5	0.4	0.4	0.4	0.4	0.4	0.4
	0.5	0.5	0.4	0.3	0.5	0.5	0.4	0.4	0.4	0.3	0.4	0.4
Average Flow Rate (Ipm)	0.5	0.5	0.4	0.4	0.5	0.5	0.4	0.4	0.4	0.4	0.4	0.4
Total Operation Time (Minutes)	240	240	240	240	240	240	240	240	240	240	240	240
Initial Volume of Sample (ml)	30	30	30	30	30	30	30	30	30	30	30	30
Final Volume of Sample (ml)	120	120	96	96	120	120	96	96	96	96	96	96
Volume Taken For Analysis (ml)	10	10	10	10	10	10	10	10	10	10	10	10
Total Volume of Air Sampled (lit.)	28	27	27	29	28	29	28	27	28	28	28	27
Absorbance (Blank)	0.025	0.019	0.025	0.019	0.025	0.019	0.025	0.019	0.025	0.019	0.025	0.019
Absorbance (Sample)	0.126	0.079	0.124	0.084	0.131	0.083	0.129	0.076	0.135	0.078	0.130	0.084
Concentration ($\mu g/m^3$)	18.56	43.55	18.19	47.17	19.48	46.45	19.11	41.37	20.21	42.82	19.29	47.17
24 Hourly Average SO_2 ($\mu g/m^3$) : 19.14					**24 Hourly Average NO_2 (ug/m^3) : 44.75**							
Remarks :	**SO_2 found within prescribed limits. NO_2 found within prescribed limits**											
Name & Signature of Official on Duty:	**A.K.Mishra**				**S. Singh**				**R. K. P. Singh**			

23.11.20
(Kumari Usha)
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23.11.20
(S.K. Singh)
ASO

23/11/2020
(R.N. Kashyap)
Board Analyst

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JHARKHAND STATE POLLUTION CONTROL BOARD

Central Laboratory, Mano Balram Bhawan, Hatia, Ranchi ,Phone: - 0651- 2291449

Annexure-III

Ambient Air Quality of Ranchi
Data Sheet for Gaseous Air Pollutants

Station : Albert Ekka Chowk, Ranchi					Date : 12-11-2020 to 13-11-2020							
Shift	I st Shift				II nd Shift				III rd Shift			
Monitoring Period	6.00 AM - 10.00AM		10.00 AM- 2.00PM		2.00 PM – 6.00 PM		6.00 PM – 10.00 PM		10.00 PM – 2.00 AM		2.00 AM – 6.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Hourly Flow Rate (Ipm)	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5
	0.5	0.5	0.4	0.4	0.3	0.4	0.4	0.4	0.5	0.5	0.5	0.5
	0.5	0.5	0.4	0.3	0.3	0.4	0.4	0.4	0.4	0.5	0.4	0.4
Average Flow Rate (Ipm)	0.5	0.5	0.4	0.4	0.4	0.4	0.4	0.4	0.5	0.5	0.5	0.5
Total Operation Time (Minutes)	240	240	240	240	240	240	240	240	240	240	240	240
Initial Volume of Sample (ml)	30	30	30	30	30	30	30	30	30	30	30	30
Final Volume of Sample (ml)	120	120	96	96	96	96	96	96	120	120	120	120
Volume Taken For Analysis (ml)	10	10	10	10	10	10	10	10	10	10	10	10
Total Volume of Air Sampled (lit.)	28	27	27	29	28	29	28	27	28	28	28	27
Absorbance (Blank)	0.023	0.015	0.023	0.015	0.023	0.015	0.023	0.015	0.023	0.015	0.023	0.015
Absorbance (Sample)	0.130	0.076	0.129	0.078	0.127	0.080	0.136	0.079	0.133	0.076	0.131	0.083
Concentration (µg/m^3)	19.66	44.27	19.48	45.72	19.11	47.17	20.76	46.45	20.21	44.27	19.85	49.35
24 Hourly Average SO_2 (µg/m^3) : 19.84					24 Hourly Average NO_2 (ug/m^3) : 46.20							
Remarks :	SO_2 found within prescribed limits. NO_2 found within prescribed limits											
Name & Signature of Official on Duty:	A.K.Mishra				S. Singh				R. K. P. Singh			

23.11.20
(Kumari Usha)
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23.11.20
(S.K. Singh)
ASO

23/11/2020
(R.N. Kashyap)
Board Analyst

6 /Deepawali/Report

JHARKHAND STATE POLLUTION CONTROL BOARD

Central Laboratory, Mano Balram Bhawan, Hatia, Ranchi ,Phone: - 0651- 2291449

Annexure-III

Ambient Air Quality of Ranchi
Data Sheet for Gaseous Air Pollutants

Station : Albert Ekka Chowk, Ranchi					**Date : 13-11-2020 to 14-11-2020**							
Shift	**I st Shift**				**II nd Shift**				**III rd Shift**			
Monitoring Period	**6.00 AM - 10.00AM**		**10.00 AM- 2.00PM**		**2.00 PM – 6.00 PM**		**6.00 PM – 10.00 PM**		**10.00 PM – 2.00 AM**		**2.00 AM – 6.00 AM**	
Parameter	**SO_2**	**NO_2**	**SO_2**	**NO_2**	**SO_2**	**NO_2**	**SO_2**	**NO_2**	**SO_2**	**NO_2**	**SO_2**	**NO_2**
Hourly Flow Rate (Ipm)	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5
	0.5	0.5	0.4	0.4	0.4	0.4	0.4	0.3	0.5	0.5	0.4	0.4
	0.5	0.5	0.4	0.3	0.4	0.4	0.4	0.4	0.3	0.4	0.4	0.4
Average Flow Rate (Ipm)	0.5	0.5	0.4	0.4	0.4	0.4	0.4	0.4	0.4	0.5	0.4	0.4
Total Operation Time (Minutes)	240	240	240	240	240	240	240	240	240	240	240	240
Initial Volume of Sample (ml)	30	30	30	30	30	30	30	30	30	30	30	30
Final Volume of Sample (ml)	120	120	96	96	96	96	96	96	96	120	96	96
Volume Taken For Analysis (ml)	10	10	10	10	10	10	10	10	10	10	10	10
Total Volume of Air Sampled (lit.)	27	28	28	29	28	27	28	27	29	28	29	28
Absorbance (Blank)	0.028	0.014	0.028	0.014	0.028	0.014	0.028	0.014	0.028	0.014	0.028	0.014
Absorbance (Sample)	0.137	0.095	0.135	0.087	0.143	0.089	0.140	0.091	0.139	0.098	0.139	0.085
Concentration ($\mu g/m^3$)	20.03	58.79	19.66	52.98	21.13	54.43	20.58	55.88	20.40	60.96	20.40	51.53
24 Hourly Average SO_2 ($\mu g/m^3$) : 20.36					**24 Hourly Average NO_2 (ug/m^3) : 55.76**							
Remarks :	**SO_2 found within prescribed limits. NO_2 found within prescribed limits**											
Name & Signature of Official on Duty:	**A.K.Mishra**				**S. Singh**				**R. K. P. Singh**			

23.11.20

(Kumari Usha)
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(R.N. Kashyap)
Board Analyst

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JHARKHAND STATE POLLUTION CONTROL BOARD

Central Laboratory, Mano Balram Bhawan, Hatia, Ranchi ,Phone: - 0651- 2291449

Annexure-III

Ambient Air Quality of Ranchi
Data Sheet for Gaseous Air Pollutants

Station : Albert Ekka Chowk, Ranchi					Date : 14-11-2020 to 15-11-2020							
Shift	I st Shift				II nd Shift				III rd Shift			
Monitoring Period	6.00 AM - 10.00AM		10.00 AM- 2.00PM		2.00 PM – 6.00 PM		6.00 PM – 10.00 PM		10.00 PM – 2.00 AM		2.00 AM – 6.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Hourly Flow Rate (Ipm)	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5
	0.5	0.5	0.4	0.4	0.4	0.4	0.4	0.5	0.5	0.4	0.4	0.3
	0.5	0.5	0.4	0.3	0.4	0.3	0.4	0.3	0.4	0.4	0.4	0.3
Average Flow Rate (Ipm)	0.5	0.5	0.4	0.4	0.4	0.4	0.4	0.4	0.5	0.4	0.4	0.4
Total Operation Time (Minutes)	240	240	240	240	240	240	240	240	240	240	240	240
Initial Volume of Sample (ml)	30	30	30	30	30	30	30	30	30	30	30	30
Final Volume of Sample (ml)	120	120	96	96	96	96	96	96	120	96	96	96
Volume Taken For Analysis (ml)	10	10	10	10	10	10	10	10	10	10	10	10
Total Volume of Air Sampled (lit.)	28	28	29	28	27	27	28	28	29	27	28	28
Absorbance (Blank)	0.025	0.015	0.025	0.015	0.025	0.015	0.025	0.015	0.025	0.015	0.025	0.015
Absorbance (Sample)	0.245	0.139	0.250	0.141	0.247	0.142	0.252	0.143	0.254	0.145	0.258	0.144
Concentration ($\mu g/m^3$)	40.42	90.12	41.29	91.36	40.76	91.98	41.69	92.87	42.01	94.01	42.78	93.85
24 Hourly Average $SO_2(\mu g/m^3)$:-41.49					24 Hourly Average $NO_2(\mu g/m^3)$:- 92.36							
Remarks :	SO_2 found within prescribed limits. NO_2 found beyond prescribed limits											
Name & Signature of Official on Duty:	A.K.Mishra				S. Singh				R. K. P. Singh			

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JHARKHAND STATE POLLUTION CONTROL BOARD

Central Laboratory, Mano Balram Bhawan, Hatia, Ranchi ,Phone: - 0651- 2291449

Annexure-III

Ambient Air Quality of Ranchi
Data Sheet for Gaseous Air Pollutants

Station : Albert Ekka Chowk, Ranchi					Date : 15-11-2020 to 16-11-2020							
Shift	I st Shift				II nd Shift				III rd Shift			
Monitoring Period	6.00 AM - 10.00AM		10.00 AM- 2.00PM		2.00 PM – 6.00 PM		6.00 PM – 10.00 PM		10.00 PM – 2.00 AM		2.00 AM – 6.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Hourly Flow Rate (Ipm)	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5	0.5
	0.5	0.5	0.4	0.4	0.5	0.5	0.5	0.4	0.5	0.5	0.4	0.4
	0.4	0.5	0.4	0.5	0.4	0.4	0.5	0.4	0.4	0.4	0.4	0.4
Average Flow Rate (Ipm)	0.5	0.5	0.4	0.5	0.5	0.5	0.5	0.4	0.5	0.5	0.4	0.4
Total Operation Time (Minutes)	240	240	240	240	240	240	240	240	240	240	240	240
Initial Volume of Sample (ml)	30	30	30	30	30	30	30	30	30	30	30	30
Final Volume of Sample (ml)	120	120	96	120	120	120	120	96	120	120	96	96
Volume Taken For Analysis (ml)	10	10	10	10	10	10	10	10	10	10	10	10
Total Volume of Air Sampled (lit.)	28	27	28	27	28	29	28	29	28	27	28	29
Absorbance (Blank)	0.022	0.018	0.022	0.018	0.022	0.018	0.022	0.018	0.022	0.018	0.022	0.018
Absorbance (Sample)	0.148	0.097	0.149	0.103	0.139	0.105	0.151	0.099	0.145	0.103	0.143	0.095
Concentration ($\mu g/m^3$)	23.15	57.34	23.34	61.69	21.50	63.14	23.70	58.79	61.69	22.60	55.88	22.23
24 Hourly Average $SO_2(\mu g/m^3)$:- 22.75					24 Hourly Average $NO_2(\mu g/m^3)$:- 59.75							
Remarks :	SO_2 found within prescribed limits. NO_2 found within prescribed limits											
Name & Signature of Official on Duty:	A.K.Mishra				S. Singh				R. K. P. Singh			

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9 /Deepawali/Report

JHARKHAND STATE POLLUTION CONTROL BOARD

Central Laboratory, Mano Balram Bhawan, Hatia, Ranchi ,Phone: - 0651- 2291449

Annexure-1I

Ambient Air Quality Data Sheet for PM_{10} & $PM_{2.5}$

Station :	**Albert Ekka Chowk, Ranchi**			
Date	07.11.2020 - 08.11.2020			
Parameter	**PM_{10}**			**$PM_{2.5}$**
Shift	I[st] Shift	II[nd] Shift	III[rd] Shift	24 Hour
Monitoring Period	06:00AM – 02:00PM	02:00PM – 10:00PM	10:00PM – 06:00AM	06:00AM – 06:00AM
Filter Paper No.	JSPCB-15	JSPCB-14	JSPCB-13	D6027555
Hourly Flow Rate (m^3/minute)	1.225	1.225	1.225	16.67
	1.225	1.2	1.225	
	1.225	1.2	1.2	
	1.225	1.2	1.2	
	1.2	1.2	1.2	
	1.2	1.2	1.2	
Average Flow Rate (m^3/minute)	1.217	1.204	1.208	16.67
Total Operation Time (Minutes)	480	480	480	1440
Initial Weight of Filter Paper (gms.)	2.91056	2.80682	2.69441	0.16742
Final Weight of Filter Paper (gms.)	3.01609	2.91806	2.78938	0.17134
Dust Contents (gms.)	0.10553	0.11124	0.09497	0.00392
Total Volume of Air Sampled (m^3)	584.16	577.92	579.84	24.0048
Concentration ($\mu g/m^3$)	180.65	192.48	163.78	
24 Hourly Average ($\mu g/m^3$)	178.97			116.89
Remarks :	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits
Name & Signature of Official on Duty:	A.K.Mishra	S. Singh	R. K. P. Singh	A.K.Mishra, S.Singh, R.K.P.Singh

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JHARKHAND STATE POLLUTION CONTROL BOARD

Central Laboratory, Mano Balram Bhawan, Hatia, Ranchi ,Phone: - 0651- 2291449

Annexure-1I

Ambient Air Quality Data Sheet for PM_{10} & $PM_{2.5}$

Station :	**Albert Ekka Chowk, Ranchi**			
Date	08.11.2020 - 09.11.2020			
Parameter	**PM_{10}**			**$PM_{2.5}$**
Shift	I[st] Shift	II[nd] Shift	III[rd] Shift	24 Hour
Monitoring Period	06:00AM – 02:00PM	02:00PM – 10:00PM	10:00PM – 06:00AM	06:00AM – 06:00AM
Filter Paper No.	JSPCB-12	JSPCB-11	JSPCB-10	D6027559
Hourly Flow Rate (m^3/minute)	1.25	1.225	1.225	16.67
	1.25	1.225	1.225	
	1.25	1.225	1.125	
	1.25	1.225	1.125	
	1.225	1.225	1.2	
	1.225	1.2	1.2	
Average Flow Rate (m^3/minute)	1.242	1.221	1.183	16.67
Total Operation Time (Minutes)	480	480	480	1440
Initial Weight of Filter Paper (gms.)	2.7043	2.6328	2.69788	0.16557
Final Weight of Filter Paper (gms.)	2.80646	2.7375	2.78784	0.16849
Dust Contents (gms.)	0.10216	0.1047	0.08996	0.00292
Total Volume of Air Sampled (m^3)	596.16	586.08	567.84	24.0048
Concentration ($\mu g/m^3$)	171.36	178.64	158.42	
24 Hourly Average ($\mu g/m^3$)	169.57			121.75
Remarks :	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits
Name & Signature of Official on Duty:	A.K.Mishra	S. Singh	R. K. P. Singh	A.K.Mishra, S.Singh, R.K.P.Singh

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Annexure-1I

Ambient Air Quality Data Sheet for PM_{10} & $PM_{2.5}$

Station :	**Albert Ekka Chowk, Ranchi**			
Date	09.11.2020 - 10.11.2020			
Parameter	**PM_{10}**			**$PM_{2.5}$**
Shift	I[st] Shift	II[nd] Shift	III[rd] Shift	24 Hour
Monitoring Period	06:00AM – 02:00PM	02:00PM – 10:00PM	10:00PM – 06:00AM	06:00AM – 06:00AM
Filter Paper No.	JSPCB-09	JSPCB-08	JSPCB-07	D6027556
Hourly Flow Rate (m^3/minute)	1.175	1.175	1.175	16.67
	1.175	1.175	1.175	
	1.175	1.175	1.175	
	1.175	1.175	1.175	
	1.15	1.15	1.15	
	1.15	1.15	1.15	
Average Flow Rate (m^3/minute)	1.167	1.167	1.167	16.67
Total Operation Time (Minutes)	480	480	480	1440
Initial Weight of Filter Paper (gms.)	2.65764	2.72945	2.69043	0.16788
Final Weight of Filter Paper (gms.)	2.76054	2.83495	2.77429	0.17065
Dust Contents (gms.)	0.1029	0.1055	0.08386	0.00277
Total Volume of Air Sampled (m^3)	560.16	560.16	560.16	24.0048
Concentration ($\mu g/m^3$)	183.69	188.34	149.71	115.37
24 Hourly Average ($\mu g/m^3$)	173.91			115.37
Remarks :	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits
Name & Signature of Official on Duty:	A.K.Mishra	S. Singh	R. K. P. Singh	A.K.Mishra, S.Singh, R.K.P.Singh

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Annexure-1I

Ambient Air Quality Data Sheet for PM_{10} & $PM_{2.5}$

Station :	**Albert Ekka Chowk, Ranchi**			
Date	10.11.2020 - 11.11.2020			
Parameter	**PM_{10}**			**$PM_{2.5}$**
Shift	I[st] Shift	II[nd] Shift	III[rd] Shift	24 Hour
Monitoring Period	06:00AM – 02:00PM	02:00PM – 10:00PM	10:00PM – 06:00AM	06:00AM – 06:00AM
Filter Paper No.	JSPCB-06	JSPCB-05	JSPCB-04	D6027557
Hourly Flow Rate (m^3/minute)	1.175	1.15	1.15	16.67
	1.175	1.15	1.15	
	1.175	1.125	1.125	
	1.175	1.125	1.125	
	1.15	1.125	1.125	
	1.15	1.125	1.1	
Average Flow Rate (m^3/minute)	1.167	1.133	1.129	16.67
Total Operation Time (Minutes)	480	480	480	1440
Initial Weight of Filter Paper (gms.)	2.71007	2.67916	2.64165	0.16841
Final Weight of Filter Paper (gms.)	2.81081	2.77697	2.73911	0.17079
Dust Contents (gms.)	0.10074	0.09781	0.09746	0.00238
Total Volume of Air Sampled (m^3)	560.01	543.98	541.96	24.0048
Concentration ($\mu g/m^3$)	179.85	183.63	161.72	99.16
24 Hourly Average ($\mu g/m^3$)	175.06			99.16
Remarks :	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits
Name & Signature of Official on Duty:	A.K.Mishra	S. Singh	R. K. P. Singh	A.K.Mishra, S.Singh, R.K.P.Singh

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Annexure-1I

Ambient Air Quality Data Sheet for PM_{10} & $PM_{2.5}$

Station :	**Albert Ekka Chowk, Ranchi**			
Date	11.11.2020 - 12.11.2020			
Parameter	**PM_{10}**			**$PM_{2.5}$**
Shift	I[st] Shift	II[nd] Shift	III[rd] Shift	24 Hour
Monitoring Period	06:00AM – 02:00PM	02:00PM – 10:00PM	10:00PM – 06:00AM	06:00AM – 06:00AM
Filter Paper No.	JSPCB-03	JSPCB-02	JSPCB-01	D6027562
Hourly Flow Rate (m^3/minute)	1.15	1.15	1.15	16.67
	1.15	1.15	1.15	
	1.15	1.15	1.125	
	1.15	1.15	1.125	
	1.125	1.125	1.1	
	1.1	1.125	1.1	
Average Flow Rate (m^3/minute)	1.138	1.142	1.125	16.67
Total Operation Time (Minutes)	480	480	480	1440
Initial Weight of Filter Paper (gms.)	2.64461	2.75621	2.65702	0.16445
Final Weight of Filter Paper (gms.)	2.74232	2.84679	2.73959	0.16445
Dust Contents (gms.)	0.09771	0.09058	0.08257	0.0021
Total Volume of Air Sampled (m^3)	546	547.96	540	24.0048
Concentration ($\mu g/m^3$)	178.87	165.24	152.9	87.65
24 Hourly Average ($\mu g/m^3$)	165.67			87.65
Remarks :	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits
Name & Signature of Official on Duty:	A.K.Mishra	S. Singh	R. K. P. Singh	A.K.Mishra, S.Singh, R.K.P.Singh

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JHARKHAND STATE POLLUTION CONTROL BOARD

Central Laboratory, Mano Balram Bhawan, Hatia, Ranchi ,Phone: - 0651- 2291449

Annexure-1I

Ambient Air Quality Data Sheet for PM_{10} & $PM_{2.5}$

Station :	**Albert Ekka Chowk, Ranchi**			
Date	12.11.2020 - 13.11.2020			
Parameter	**PM_{10}**			**$PM_{2.5}$**
Shift	I[st] Shift	II[nd] Shift	III[rd] Shift	24 Hour
Monitoring Period	06:00AM – 02:00PM	02:00PM – 10:00PM	10:00PM – 06:00AM	06:00AM – 06:00AM
Filter Paper No.	JSPCB-46	JSPCB-36	JSPCB-38	D6027572
Hourly Flow Rate (m^3/minute)	1.15	1.15	1.15	16.67
	1.15	1.15	1.15	
	1.15	1.15	1.15	
	1.15	1.15	1.15	
	1.125	1.125	1.15	
	1.1	1.1	1.125	
Average Flow Rate (m^3/minute)	1.138	1.138	1.146	16.67
Total Operation Time (Minutes)	480	480	480	1440
Initial Weight of Filter Paper (gms.)	2.61824	2.63337	2.63688	0.16336
Final Weight of Filter Paper (gms.)	2.71918	2.73886	2.72644	0.16582
Dust Contents (gms.)	0.10094	0.10549	0.08956	0.00246
Total Volume of Air Sampled (m^3)	546	546	549.98	24.0048
Concentration ($\mu g/m^3$)	184.79	193.12	162.82	102.46
24 Hourly Average ($\mu g/m^3$)	180.24			102.46
Remarks :	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits
Name & Signature of Official on Duty:	A.K.Mishra	S. Singh	R. K. P. Singh	A.K.Mishra, S.Singh, R.K.P.Singh

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Central Laboratory, Mano Balram Bhawan, Hatia, Ranchi ,Phone: - 0651- 2291449

Annexure-1I

Ambient Air Quality Data Sheet for PM_{10} & $PM_{2.5}$

Station :	**Albert Ekka Chowk, Ranchi**			
Date	13.11.2020 - 14.11.2020			
Parameter	**PM_{10}**			**$PM_{2.5}$**
Shift	I[st] Shift	II[nd] Shift	III[rd] Shift	24 Hour
Monitoring Period	06:00AM – 02:00PM	02:00PM – 10:00PM	10:00PM – 06:00AM	06:00AM – 06:00AM
Filter Paper No.	JSPCB-47	JSPCB-48	JSPCB-49	D6027565
Hourly Flow Rate (m^3/minute)	1.15	1.15	1.15	16.67
	1.15	1.15	1.15	
	1.15	1.125	1.125	
	1.15	1.125	1.125	
	1.125	1.125	1.125	
	1.1	1.125	1.125	
Average Flow Rate (m^3/minute)	1.1375	1.1333	1.1333	16.67
Total Operation Time (Minutes)	480	480	480	1440
Initial Weight of Filter Paper (gms.)	2.65591	2.73372	2.65024	0.16023
Final Weight of Filter Paper (gms.)	2.73286	2.8203	2.72508	0.16251
Dust Contents (gms.)	0.07695	0.08658	0.07484	0.00228
Total Volume of Air Sampled (m^3)	546	543.98	543.98	24.0048
Concentration ($\mu g/m^3$)	140.93	159.15	137.57	95.16
24 Hourly Average ($\mu g/m^3$)	145.88			95.16
Remarks :	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits
Name & Signature of Official on Duty:	A.K.Mishra	S. Singh	R. K. P. Singh	A.K.Mishra, S.Singh, R.K.P.Singh

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Central Laboratory, Mano Balram Bhawan, Hatia, Ranchi ,Phone: - 0651- 2291449

Annexure-1I

Ambient Air Quality Data Sheet for PM_{10} & $PM_{2.5}$

Station :	**Albert Ekka Chowk, Ranchi**			
Date	14.11.2020 - 15.11.2020			
Parameter	**PM_{10}**			**$PM_{2.5}$**
Shift	I[st] Shift	II[nd] Shift	III[rd] Shift	24 Hour
Monitoring Period	06:00AM – 02:00PM	02:00PM – 10:00PM	10:00PM – 06:00AM	06:00AM – 06:00AM
Filter Paper No.	JSPCB-50	JSPCB-43	JSPCB-44	D6027550
Hourly Flow Rate (m^3/minute)	1.15	1.15	1.15	16.67
	1.15	1.15	1.15	
	1.15	1.125	1.125	
	1.15	1.125	1.125	
	1.125	1.125	1.1	
	1.125	1.125	1.1	
Average Flow Rate (m^3/minute)	1.1416	1.1333	1.125	16.67
Total Operation Time (Minutes)	480	480	480	1440
Initial Weight of Filter Paper (gms.)	2.6669	2.65253	2.66553	0.16339
Final Weight of Filter Paper (gms.)	2.76043	2.85618	2.85955	0.16928
Dust Contents (gms.)	0.09353	0.20365	0.19402	0.00589
Total Volume of Air Sampled (m^3)	547.96	543.98	540	24.0048
Concentration (µg/m^3)	170.68	374.37	359.29	245.36
24 Hourly Average (µg/m^3)	301.44			245.36
Remarks :	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits
Name & Signature of Official on Duty:	A.K.Mishra	S. Singh	R. K. P. Singh	A.K.Mishra, S.Singh, R.K.P.Singh

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Annexure-1I

Ambient Air Quality Data Sheet for PM_{10} & $PM_{2.5}$

Station :	**Albert Ekka Chowk, Ranchi**			
Date	15.11.2020 - 16.11.2020			
Parameter	**PM_{10}**			**$PM_{2.5}$**
Shift	I[st] Shift	II[nd] Shift	III[rd] Shift	24 Hour
Monitoring Period	06:00AM – 02:00PM	02:00PM – 10:00PM	10:00PM – 06:00AM	06:00AM – 06:00AM
Filter Paper No.	JSPCB-31	JSPCB-37	JSPCB-45	D6027552
Hourly Flow Rate (m^3/minute)	1.15	1.15	1.15	16.67
	1.15	1.15	1.15	
	1.15	1.125	1.125	
	1.15	1.125	1.125	
	1.125	1.1	1.1	
	1.125	1.1	1.1	
Average Flow Rate (m^3/minute)	1.1416	1.125	1.125	16.67
Total Operation Time (Minutes)	480	480	480	1440
Initial Weight of Filter Paper (gms.)	2.67539	2.66679	2.66788	0.1629
Final Weight of Filter Paper (gms.)	2.78069	2.81357	2.76797	0.16865
Dust Contents (gms.)	0.1053	0.14678	0.10009	0.00575
Total Volume of Air Sampled (m^3)	547.96	540	540	24.0048
Concentration ($\mu g/m^3$)	192.16	271.81	185.35	239.53
24 Hourly Average ($\mu g/m^3$)	216.44			239.53
Remarks :	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits	Found Beyond Prescribed Limits
Name & Signature of Official on Duty:	A.K.Mishra	S. Singh	R. K. P. Singh	A.K.Mishra, S.Singh, R.K.P.Singh

23.11.20
(Kumari Usha)
ASO

23.11.20
(S.K. Singh)
ASO

23/11/2020
(R.N. Kashyap)
Board Analyst

Ph: 0326-2204933

झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद्
Jharkhand State Pollution Control Board
HIG-1, Housing Colony, Dhanbad-826001

Letter No :

Dated :

From,

Regional Officer,
Regional Office,
Dhanbad

To,

Board Analyst,
Jharkhand State Pollution Control Board,
Central Laboratory, Hatia Ranchi.

Sub: **Regarding submission of Ambient Air Quality Report from 15-16/11/2020 to 21-22/11/2020, on the occasion of Deepawali festival, 2020**

Sir,

Please find enclosed herewith Ambient Air Quality Report from 15-16/11/2020 to 21-22/11/2020, on the occasion of Deepawali festival, 2020 for information & necessary action.

Enc-A/a

Your's faithfully,

24/11/2020

(Regional Officer)
Dhanbad.

JHARKHAND STATE POLLUTION CONTROL BOARD, DHANBAD
AMBIENT AIR QUALITY OF DHANBAD
DATA SHEET FOR PM_{10} & $PM_{2.5}$

Station: **Bartand, Dhanbad.**				
Date- **15-16/11/2020 (W/C-Clear)**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	Ist Shift	IInd Shift	IIIrd Shift	24 hour
Monitoring Period	06:00 AM–02:00 PM	02:00 PM–10:00 PM	10:00 PM–06:00 AM	06:00 AM – 06:00AM
Filter Paper No.	**25**	**26**	**27**	**D6026154(9)**
Hourly Flow Rate (M^3/minute)	**1.200**	**1.200**	**1.200**	
	1.200	**1.190**	**1.190**	
	1.190	**1.180**	**1.190**	
	1.180	**1.170**	**1.180**	
	1.160	**1.160**	**1.170**	
	1.150	**1.150**	**1.150**	
	1.140	**1.130**	**1.140**	
	1.130	**1.120**	**1.130**	
	1.120	**1.110**	**1.120**	
Average Flow Rate (M^3/minute)	**1.16333**	**1.15666**	**1.16333**	
Total Operation Time (Minutes)	**480**	**480**	**480**	**1440**
Initial Weight of Filter Paper (gms.)	**2.6768**	**2.6896**	**2.6782**	**0.15644**
Final Weight of Filter Paper (gms.)	**2.77.35**	**2.7715**	**2.8195**	**0.16024**
Dust Contents (gms.)	**0.0967**	**0.0819**	**0.1313**	**0.00380**
Total Volume of Air Sampled (m^3)	**558.39**	**555.19**	**558.39**	**43.847**
Concentration ($\mu g/m^3$)	**173.17**	**147.51**	**235.14**	**86.66**
24 Hourly Average SPM ($\mu g/m^3$):	**185.27**			**87.0**
Remarks:	**The Values of PM_{10} & $PM_{2.5}$ were found beyond the prescribed limit.**			
Name & Signature of Official on Duty:	K. Singh		S. Ram	

(U.K. Das)
L.A.

(Regional Officer)
Dhanbad.

(Board Analyst)
Ranchi

JHARKHAND STATE POLLUTION CONTROL BOARD, DHANBAD

AMBIENT AIR QUALITY OF DHANBAD

DATA SHEET FOR GASEOUS AIR POLLUTANTS

Station: **Bartand, Dhanbad**					Date: **15-16/11/2020**							
Shift	Ist Shift				IInd Shift				IIIrd Shift			
Monitoring Period	06:00AM-10:00AM		10:00AM-02:00PM		02:00PM-06:00PM		06:00PM-10:00PM		10:00PM-02:00AM		02:00AM-06:00AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Hourly Flow Rate(lpm)	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5
	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5
	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5
	.5	.5	.4	.4	.4	.4	.5	.5	.5	.5	.5	.5
Average Flow Rate (lpm)	.5	.5	.47	.47	.47	.47	.5	.5	.5	.5	.5	.5
Total Operation Time (Minutes)	240	240	240	240	240	240	240	240	240	240	240	240
Initial Volume of Sample (ml)	20	20	20	20	20	20	20	20	20	20	20	20
Final Volume of Sample (ml)	20	20	20	20	20	20	20	20	20	20	20	20
Volume Taken For Analysis (ml)	10	10	10	10	10	10	10	10	10	10	10	10
Total Volume of Air Sampled (lit)	120	120	112.8	112.8	112.8	112.8	120	120	120	120	120	120
Absorbance (Blank)	00	00	00	00	00	00	00	00	00	00	00	00
Absorbance (Sample)	0.023	0.035	0.027	0.034	0.025	0.033	0.024	0.037	0.023	0.035	0.026	0.036
Concentration ($\mu g/m^3$)	12.03	33.33	15.02	34.44	13.91	33.43	12.55	35.23	12.03	33.33	13.60	34.28
24 Hourly Average SO_2 ($\mu g/m^3$) :	**13.19**				24 Hourly Average NO_2 ($\mu g/m^3$) :	**34.00**						
Remarks :	**Value of Sox & Nox were found within the prescribed limit.**											
Name & Signature of Official on Duty :	K. Singh				S. Ram							

(U.K. Das)
L.A.

(Regional Officer)
Dhanbad.

(Board Analyst)
Ranchi

2.5 DATA SHEET

2.5 DATA SHEET

Filter ID :- **D6026154**

Sample Start Date :- **15.11.2020**

Sample Start Time :- **06:00 AM**

Sample Stop Date :- **16.11.2020**

Sample Stop Time :- **06:00 AM**

Sample Collection Period(ET):- **24 hrs.**

Total Air Volume (Read from the Screen) M^3:- **43.847**

Filter Paper Initial wt. :- **0.15644**

Filter Paper Final wt.:- **0.16024**

Filter Paper Difference in wt.:_ **0.00380**

Concentration M^3 :- **86.66**

Name & Signature of official on duty :- (1) K. Singh

(2) S. Roy

(U.K. Das)
L.A.

(Regional Officer)
Dhanbad.

JHARKHAND STATE POLLUTION CONTROL BOARD, DHANBAD
AMBIENT AIR QUALITY OF DHANBAD
DATA SHEET FOR PM_{10} & $PM_{2.5}$

Station: **Bartand, Dhanbad.**				
Date- **16-17/11/2020 (W/C-Clear)**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	Ist Shift	IInd Shift	IIIrd Shift	24 hour
Monitoring Period	06:00 AM–02:00 PM	02:00 PM–10:00 PM	10:00 PM–06:00 AM	06:00 AM – 06:00AM
Filter Paper No.	**28**	**29**	**30**	**D6026155(10)**
Hourly Flow Rate (M^3/minute)	**1.200**	**1.200**	**1.200**	
	1.200	**1.190**	**1.190**	
	1.190	**1.180**	**1.180**	
	1.180	**1.180**	**1.160**	
	1.160	**1.170**	**1.150**	
	1.150	**1.160**	**1.130**	
	1.140	**1.150**	**1.120**	
	1.130	**1.130**	**1.110**	
	1.110	**1.120**	**1.100**	
Average Flow Rate (M^3/minute)	**1.16222**	**1.16222**	**1.14888**	
Total Operation Time (Minutes)	**480**	**480**	**480**	**1440**
Initial Weight of Filter Paper (gms.)	**2.6667**	**2.6838**	**2.6930**	**0.15582**
Final Weight of Filter Paper (gms.)	**2.7424**	**2.7678**	**2.8433**	**0.15964**
Dust Contents (gms.)	**0.0757**	**0.0840**	**0.1503**	**0.00382**
Total Volume of Air Sampled (m^3)	**557.86**	**557.86**	**551.46**	**42.949**
Concentration ($\mu g/m^3$)	**135.69**	**150.57**	**272.54**	**88.94**
24 Hourly Average SPM ($\mu g/m^3$):	**186.26**			**89.00**
Remarks:	**The Values of PM_{10} & $PM_{2.5}$ were found beyond the prescribed limit.**			
Name & Signature of Official on Duty:	K. Singh		S. Ram	

(U.K. Das)
L.A.

(Regional Officer)
Dhanbad.

(Board Analyst)
Ranchi

JHARKHAND STATE POLLUTION CONTROL BOARD, DHANBAD
AMBIENT AIR QUALITY OF DHANBAD
DATA SHEET FOR GASEOUS AIR POLLUTANTS

Station: **Bartand, Dhanbad**					Date: **16-17/11/2020**							
Shift	Ist Shift				IInd Shift				IIIrd Shift			
Monitoring Period	06:00AM-10:00AM		10:00AM-02:00PM		02:00PM-06:00PM		06:00PM-10:00PM		10:00PM-02:00AM		02:00AM-06:00AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Hourly Flow Rate(lpm)	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5
	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5
	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5
	.5	.5	.5	.5	.4	.4	.4	.4	.5	.5	.5	.5
Average Flow Rate (lpm)	.5	.5	.5	.5	.47	.47	.47	.47	.5	.5	.5	.5
Total Operation Time (Minutes)	240	240	240	240	240	240	240	240	240	240	240	240
Initial Volume of Sample (ml)	20	20	20	20	20	20	20	20	20	20	20	20
Final Volume of Sample (ml)	20	20	20	20	20	20	20	20	20	20	20	20
Volume Taken For Analysis (ml)	10	10	10	10	10	10	10	10	10	10	10	10
Total Volume of Air Sampled (lit)	120	120	120	120	112.8	112.8	112.8	112.8	120	120	120	120
Absorbance (Blank)	00	00	00	00	00	00	00	00	00	00	00	00
Absorbance (Sample)	0.027	0.038	0.028	0.036	0.024	0.035	0.026	0.037	0.026	0.036	0.027	0.038
Concentration ($\mu g/m^3$)	14.12	36.19	14.64	34.28	13.35	35.46	14.46	37.48	13.60	34.28	14.12	36.19
24 Hourly Average SO_2 ($\mu g/m^3$) :	14.04				24 Hourly Average NO_2 ($\mu g/m^3$) : 35.64							
Remarks :	Value of Sox & Nox were found within the prescribed limit.											
Name & Signature of Official on Duty :	K. Singh				S. Ram							

(U.K. Das)
L.A.

(Regional Officer)
Dhanbad.

(Board Analyst)
Ranchi

2.5 DATA SHEET

Filter ID :- **D6026155**

Sample Start Date :- **16.11.2020** Sample Start Time :- **06:00 AM**

Sample Stop Date :- **17.11.2020** Sample Stop Time :- **06:00 AM**

Sample Collection Period(ET):- **24 hrs.**

Total Air Volume (Read from the Screen) M^3:- **42.949**

Filter Paper Initial wt. :- **0.15582** Filter Paper Final wt.:- **0.15964**

Filter Paper Difference in wt.:_ **0.00382** Concentration M^3 :- **88.94**

Name & Signature of official on duty :- (1) K. Singh

(2) S. Ram

(U.K. Das)
L.A.

(Regional Officer)
Dhanbad.

JHARKHAND STATE POLLUTION CONTROL BOARD, DHANBAD

AMBIENT AIR QUALITY OF DHANBAD

DATA SHEET FOR PM_{10} & $PM_{2.5}$

Station: **Bartand, Dhanbad.**				
Date- **17-18/11/2020 (W/C-Clear)**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	Ist Shift	IInd Shift	IIIrd Shift	24 hour
Monitoring Period	06:00 AM–02:00 PM	02:00 PM–10:00 PM	10:00 PM–06:00 AM	06:00 AM – 06:00AM
Filter Paper No.	**31**	**32**	**33**	**D6026156(11)**
Hourly Flow Rate (M^3/minute)	**1.200**	**1.200**	**1.200**	
	1.200	**1.200**	**1.200**	
	1.190	**1.190**	**1.190**	
	1.180	**1.180**	**1.180**	
	1.170	**1.160**	**1.170**	
	P. Cut	**1.150**	**1.160**	
	1.150	**P. Cut**	**1.140**	
	1.140	**1.140**	**1.130**	
	1.130	**1.130**	**1.120**	
Average Flow Rate (M^3/minute)	**1.17**	**1.1687**	**1.1655**	
Total Operation Time (Minutes)	**420**	**420**	**480**	**1320**
Initial Weight of Filter Paper (gms.)	**2.6760**	**2.6807**	**2.6672**	**0.15800**
Final Weight of Filter Paper (gms.)	**2.7395**	**2.7403**	**2.8162**	**0.15980**
Dust Contents (gms.)	**0.0635**	**0.0596**	**0.1490**	**0.00180**
Total Volume of Air Sampled (m^3)	**491.4**	**490.85**	**559.44**	**41.735**
Concentration ($\mu g/m^3$)	**129.22**	**121.42**	**266.33**	**43.12**
24 Hourly Average SPM ($\mu g/m^3$):	**172.32**			**43.00**
Remarks:	**The Values of PM_{10} & $PM_{2.5}$ were found beyond the prescribed limit.**			
Name & Signature of Official on Duty:	K. Sinh		S. Rchm	

(U.K. Das)
L.A.

(Regional Officer)
Dhanbad.

(Board Analyst)
Ranchi

JHARKHAND STATE POLLUTION CONTROL BOARD, DHANBAD
AMBIENT AIR QUALITY OF DHANBAD
DATA SHEET FOR GASEOUS AIR POLLUTANTS

Station: **Bartand, Dhanbad**					Date: **17-18/11/2020**							
Shift	Ist Shift				IInd Shift				IIIrd Shift			
Monitoring Period	06:00AM-10:00AM		10:00AM-02:00PM		02:00PM-06:00PM		06:00PM-10:00PM		10:00PM-02:00AM		02:00AM-06:00AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Hourly Flow Rate(lpm)	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5
	.5	.5	Power	Cut	.5	.5	.5	.5	.5	.5	.5	.5
	.5	.5	.5	.5	.5	.5	Power	Cut	.5	.5	.5	.5
	.5	.5	.5	.5	.4	.4	.5	.5	.4	.4	.5	.5
Average Flow Rate (lpm)	.5	.5	.5	.5	.47	.47	.5	.5	.47	.47	.5	.5
Total Operation Time (Minutes)	240	240	180	180	240	240	180	180	240	240	240	240
Initial Volume of Sample (ml)	20	20	20	20	20	20	20	20	20	20	20	20
Final Volume of Sample (ml)	20	20	20	20	20	20	20	20	20	20	20	20
Volume Taken For Analysis (ml)	10	10	10	10	10	10	10	10	10	10	10	10
Total Volume of Air Sampled (lit)	120	120	90	90	112.8	112.8	90	90	112.8	112.8	120	120
Absorbance (Blank)	00	00	00	00	00	00	00	00	00	00	00	00
Absorbance (Sample)	0.026	0.036	0.023	0.033	0.026	0.034	0.022	0.032	0.025	0.034	0.024	0.036
Concentration ($\mu g/m^3$)	13.60	34.28	16.04	41.90	14.46	34.44	15.34	40.63	13.91	34.44	12.55	34.28
24 Hourly Average SO_2 ($\mu g/m^3$) :	14.31				24 Hourly Average NO_2 ($\mu g/m^3$) : 36.66							
Remarks :	**Value of Sox & Nox were found within the prescribed limit.**											
Name & Signature of Official on Duty :	K. Singh				S. Ram							

(U.K. Das)
L.A.

(Regional Officer)
Dhanbad.

(Board Analyst)
Ranchi

2.5 DATA SHEET

Filter ID :- **D6026156**

Sample Start Date :- **17.11.2020** Sample Start Time :- **06:00 AM**

Sample Stop Date :- **18.11.2020** Sample Stop Time :- **06:00 AM**

Sample Collection Period(ET):- **22 hrs.**

Total Air Volume (Read from the Screen) M^3:- **41.735**

Filter Paper Initial wt. :- **0.15800** Filter Paper Final wt.:- **0.15980**

Filter Paper Difference in wt.:_ **0.00180** Concentration M^3 :- **43.12**

Name & Signature of official on duty :- (1) K. Singh

(2) S. Ram

(U.K. Das)
L.A.

(Regional Officer)
Dhanbad.

JHARKHAND STATE POLLUTION CONTROL BOARD, DHANBAD
AMBIENT AIR QUALITY OF DHANBAD
DATA SHEET FOR PM_{10} & $PM_{2.5}$

Station: **Bartand, Dhanbad.**				
Date- **18-19/11/2020 (W/C-Clear)**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	Ist Shift	IInd Shift	IIIrd Shift	24 hour
Monitoring Period	06:00 AM–02:00 PM	02:00 PM–10:00 PM	10:00 PM–06:00 AM	06:00 AM – 06:00AM
Filter Paper No.	**34**	**35**	**36**	**D6026157(12)**
Hourly Flow Rate (M^3/minute)	**1.200**	**1.200**	**1.200**	
	1.200	**1.200**	**1.200**	
	1.190	**1.190**	**1.190**	
	1.180	**1.190**	**1.180**	
	1.170	**1.180**	**1.170**	
	1.150	**1.170**	**1.150**	
	1.140	**1.150**	**1.140**	
	1.120	**1.140**	**1.130**	
	1.110	**1.130**	**1.120**	
Average Flow Rate (M^3/minute)	**1.1622**	**1.1722**	**1.1644**	
Total Operation Time (Minutes)	**480**	**480**	**480**	**1440**
Initial Weight of Filter Paper (gms.)	**2.6794**	**2.6861**	**2.6877**	**0.15835**
Final Weight of Filter Paper (gms.)	**2.7623**	**2.7941**	**2.9002**	**0.16100**
Dust Contents (gms.)	**0.0829**	**0.1080**	**0.2125**	**0.00265**
Total Volume of Air Sampled (m^3)	**557.85**	**562.65**	**558.91**	**42.343**
Concentration ($\mu g/m^3$)	**148.60**	**191.94**	**380.20**	**62.58**
24 Hourly Average SPM ($\mu g/m^3$):	**240.24**			**63.00**
Remarks:	**The Values of PM_{10} & $PM_{2.5}$ were found beyond the prescribed limit.**			
Name & Signature of Official on Duty:	K. Singh		S. Ram	

(U.K. Das)
L.A.

(Regional Officer)
Dhanbad.

(Board Analyst)
Ranchi

Annexure – II

JHARKHAND STATE POLLUTION CONTROL BOARD, DHANBAD

AMBIENT AIR QUALITY OF DHANBAD

DATA SHEET FOR GASEOUS AIR POLLUTANTS

Station: **Bartand, Dhanbad**					Date: **18-19/11/2020**							
Shift	Ist Shift				IInd Shift				IIIrd Shift			
Monitoring Period	06:00AM-10:00AM		10:00AM-02:00PM		02:00PM-06:00PM		06:00PM-10:00PM		10:00PM-02:00AM		02:00AM-06:00AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Hourly Flow Rate(lpm)	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5
	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5
	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5
	.5	.5	.5	.5	.4	.4	.4	.4	.5	.5	.5	.5
Average Flow Rate (lpm)	.5	.5	.5	.5	.475	.475	.475	.475	.5	.5	.5	.5
Total Operation Time (Minutes)	240	240	240	240	240	240	240	240	240	240	240	240
Initial Volume of Sample (ml)	20	20	20	20	20	20	20	20	20	20	20	20
Final Volume of Sample (ml)	20	20	20	20	20	20	20	20	20	20	20	20
Volume Taken For Analysis (ml)	10	10	10	10	10	10	10	10	10	10	10	10
Total Volume of Air Sampled (lit)	120	120	120	120	114	114	114	114	120	120	120	120
Absorbance (Blank)	00	00	00	00	00	00	00	00	00	00	00	00
Absorbance (Sample)	0.027	0.038	0.025	0.036	0.023	0.035	0.025	0.034	0.026	0.036	0.027	0.037
Concentration ($\mu g/m^3$)	14.12	36.19	13.07	34.28	12.66	35.08	13.76	34.08	13.60	34.28	14.12	35.23
24 Hourly Average SO_2 ($\mu g/m^3$) :	**13.55**				24 Hourly Average NO_2 ($\mu g/m^3$) : **34.85**							
Remarks :	**Value of Sox & Nox were found within the prescribed limit.**											
Name & Signature of Official on Duty :	K. Singh				S. Rcm							

(U.K. Das)
L.A.

(Regional Officer)
Dhanbad.

(Board Analyst)
Ranchi

2.5 DATA SHEET

Filter ID :- **D6026157**

Sample Start Date :- **18.11.2020** Sample Start Time :- **06:00 AM**

Sample Stop Date :- **19.11.2020** Sample Stop Time :- **06:00 AM**

Sample Collection Period(ET):- **24 hrs.**

Total Air Volume (Read from the Screen) M^3:- **42.343**

Filter Paper Initial wt. :- **0.15835** Filter Paper Final wt.:- **0.16100**

Filter Paper Difference in wt.:-**0.00265** Concentration M^3 :- **62.58**

Name & Signature of official on duty :- (1) K. Singh

(2) S. Ram

(U.K. Das)
L.A.

(Regional Officer)
Dhanbad.

JHARKHAND STATE POLLUTION CONTROL BOARD, DHANBAD
AMBIENT AIR QUALITY OF DHANBAD
DATA SHEET FOR PM_{10} & $PM_{2.5}$

Station: **Bartand, Dhanbad.**				
Date- **19-20/11/2020** **(W/C-Cloudy/Rainy)**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	Ist Shift	IInd Shift	IIIrd Shift	24 hour
Monitoring Period	06:00 AM–02:00 PM	02:00 PM–10:00 PM	10:00 PM–06:00 AM	06:00 AM – 06:00AM
Filter Paper No.	**37**	**38**	**39**	**D6026158(13)**
Hourly Flow Rate (M^3/minute)	**1.200**	**1.200**	**1.200**	
	1.200	**1.200**	**1.200**	
	1.190	**1.190**	**1.190**	
	1.180	**1.180**	**1.180**	
	1.170	**1.170**	**1.160**	
	P. Cut	**1.150**	**1.150**	
	1.160	**1.140**	**1.140**	
	1.150	**1.130**	**1.120**	
	1.140	**1.120**	**1.110**	
Average Flow Rate (M^3/minute)	**1.1737**	**1.1644**	**1.1611**	
Total Operation Time (Minutes)	**420**	**480**	**480**	**1380**
Initial Weight of Filter Paper (gms.)	**2.6839**	**2.6882**	**2.6715**	**0.15741**
Final Weight of Filter Paper (gms.)	**2.7825**	**2.7744**	**2.8455**	**0.15989**
Dust Contents (gms.)	**0.0986**	**0.0862**	**0.1740**	**0.00248**
Total Volume of Air Sampled (m^3)	**492.95**	**558.91**	**557.32**	**41.356**
Concentration ($\mu g/m^3$)	**200.02**	**154.22**	**312.20**	**59.96**
24 Hourly Average SPM ($\mu g/m^3$):	**222.14**			**60.00**
Remarks:	**The Values of PM_{10} was found beyond the prescribed limit.**			
Name & Signature of Official on Duty:	K. Singh		S. Ram	

(U.K. Das)
L.A.

(Regional Officer)
Dhanbad.

(Board Analyst)
Ranchi

Annexure – II

JHARKHAND STATE POLLUTION CONTROL BOARD, DHANBAD
AMBIENT AIR QUALITY OF DHANBAD
DATA SHEET FOR GASEOUS AIR POLLUTANTS

Station: **Bartand, Dhanbad**					Date: **19-20/11/2020**							
Shift	Ist Shift				IInd Shift				IIIrd Shift			
Monitoring Period	06:00AM-10:00AM		10:00AM-02:00PM		02:00PM-06:00PM		06:00PM-10:00PM		10:00PM-02:00AM		02:00AM-06:00AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Hourly Flow Rate(lpm)	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5
	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5
	.5	.5	Power	Cut	.5	.5	.5	.5	.5	.5	.5	.5
	.5	.5	.5	.5	.4	.4	.4	.4	.4	.4	.5	.5
Average Flow Rate (lpm)	.5	.5	.5	.5	.475	.475	.475	.475	.475	.475	.5	.5
Total Operation Time (Minutes)	240	240	180	180	240	240	240	240	240	240	240	240
Initial Volume of Sample (ml)	20	20	20	20	20	20	20	20	20	20	20	20
Final Volume of Sample (ml)	20	20	20	20	20	20	20	20	20	20	20	20
Volume Taken For Analysis (ml)	10	10	10	10	10	10	10	10	10	10	10	10
Total Volume of Air Sampled (lit)	120	120	90	90	114	114	114	114	114	114	120	120
Absorbance (Blank)	00	00	00	00	00	00	00	00	00	00	00	00
Absorbance (Sample)	0.028	0.040	0.022	0.033	0.026	0.035	0.025	0.037	0.026	0.036	0.028	0.037
Concentration ($\mu g/m^3$)	14.64	38.09	15.34	41.90	14.31	35.09	13.76	37.09	14.31	36.09	14.64	35.23
24 Hourly Average SO_2 ($\mu g/m^3$) :	14.50				24 Hourly Average NO_2 ($\mu g/m^3$) : **37.24**							
Remarks :	**Value of Sox & Nox were found within the prescribed limit.**											
Name & Signature of Official on Duty :	K. Singh				S. Ram							

(U.K. Das)
L.A.

(Regional Officer)
Dhanbad

(Board Analyst)
Ranchi

2.5 DATA SHEET

Filter ID :- **D6026158**

Sample Start Date :- **19.11.2020** Sample Start Time :- **06:00 AM**

Sample Stop Date :- **20.11.2020** Sample Stop Time :- **06:00 AM**

Sample Collection Period(ET):- **23 hrs.**

Total Air Volume (Read from the Screen) M^3:- **41.356**

Filter Paper Initial wt. :- **0.15741** Filter Paper Final wt.:- **0.15989**

Filter Paper Difference in wt.:-**0.00248** Concentration M^3 :- **59.96**

Name & Signature of official on duty :- (1) K. Singh

(2) S. Ram

(U.K. Das)
L.A.

(Regional Officer)
Dhanbad.

JHARKHAND STATE POLLUTION CONTROL BOARD, DHANBAD
AMBIENT AIR QUALITY OF DHANBAD
DATA SHEET FOR PM_{10} & $PM_{2.5}$

Station: **Bartand, Dhanbad.**				
Date- **20-21/11/2020 (W/C-Cloudy)**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	Ist Shift	IInd Shift	IIIrd Shift	24 hour
Monitoring Period	06:00 AM--02:00 PM	02:00 PM–10:00 PM	10:00 PM–06:00 AM	06:00 AM – 06:00AM
Filter Paper No.	**40**	**41**	**42**	**D6026159(14)**
Hourly Flow Rate (M^3/minute)	**1.200**	**1.200**	**1.200**	
	1.200	**1.200**	**1.190**	
	P. Cut	**1.190**	**P. Cut**	
	P. Cut	**1.180**	**P. Cut**	
	P. Cut	**P. Cut**	**P. Cut**	
	P. Cut	**P. Cut**	**1.180**	
	1.190	**P. Cut**	**1.170**	
	1.180	**1.170**	**1.160**	
	1.170	**1.160**	**1.150**	
Average Flow Rate (M^3/minute)	**1.188**	**1.1833**	**1.1750**	
Total Operation Time (Minutes)	**300**	**360**	**360**	**1020**
Initial Weight of Filter Paper (gms.)	**2.6836**	**2.6791**	**2.6872**	**0.15794**
Final Weight of Filter Paper (gms.)	**2.7851**	**2.7441**	**2.7901**	**0.16099**
Dust Contents (gms.)	**0.1015**	**0.0650**	**0.1029**	**0.00305**
Total Volume of Air Sampled (m^3)	**356.4**	**425.98**	**423.00**	**43.729**
Concentration ($\mu g/m^3$)	**284.79**	**152.58**	**243.26**	**69.74**
24 Hourly Average SPM ($\mu g/m^3$):	**226.87**			**70.00**
Remarks:	**The Values of PM_{10} & $PM_{2.5}$ were found beyond the prescribed limit.**			
Name & Signature of Official on Duty:	K. Singh.		S. Ram	

(U.K. Das)
L.A.

(Regional Officer)
Dhanbad.

(Board Analyst)
Ranchi

Annexure – II

JHARKHAND STATE POLLUTION CONTROL BOARD, DHANBAD
AMBIENT AIR QUALITY OF DHANBAD
DATA SHEET FOR GASEOUS AIR POLLUTANTS

Station: **Bartand, Dhanbad**					Date: **20-21/11/2020**							
Shift	Ist Shift				IInd Shift				IIIrd Shift			
Monitoring Period	06:00AM-10:00AM		10:00AM-02:00PM		02:00PM-06:00PM		06:00PM-10:00PM		10:00PM-02:00AM		02:00AM-06:00AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Hourly Flow Rate(lpm)	.5	.5	Power	Cut	.5	.5	Power	Cut	.5	.5	Power	Cut
	.5	.5	Power	Cut	.5	.5	Power	Cut	.5	.5	.5	.5
	Power	Cut	.5	.5	.5	.5	.5	.5	Power	Cut	.5	.5
	Power	Cut	.5	.5	Power	Cut	.5	.5	Power	Cut	.5	.5
Average Flow Rate (lpm)	.5	.5	.5	.5	.5	. 5	.5	.5	.5	.5	.5	.5
Total Operation Time (Minutes)	120	120	120	120	180	180	120	120	120	120	180	180
Initial Volume of Sample (ml)	20	20	20	20	20	20	20	20	20	20	20	20
Final Volume of Sample (ml)	20	20	20	20	20	20	20	20	20	20	20	20
Volume Taken For Analysis (ml)	10	10	10	10	10	10	10	10	10	10	10	10
Total Volume of Air Sampled (lit)	60	60	60	60	90	90	60	60	60	60	90	90
Absorbance (Blank)	00	00	00	00	00	00	00	00	00	00	00	00
Absorbance (Sample)	0.017	0.025	0.019	0.023	0.021	0.029	0.018	0.023	0.020	0.024	0.022	0.030
Concentration ($\mu g/m^3$)	17.78	47.61	19.87	43.80	14.64	36.82	18.83	43.80	20.92	45.71	15.34	38.09
24 Hourly Average SO_2 ($\mu g/m^3$) :	17.89				24 Hourly Average NO_2 ($\mu g/m^3$) : 42.63							
Remarks :	**Values of Sox & Nox were found within the prescribed limit.**											
Name & Signature of Official on Duty :	K. Singh				S. Rem							

(U.K. Das)
L.A.

(Regional Officer)
Dhanbad.

(Board Analyst)
Ranchi

2.5 DATA SHEET

Filter ID :- **D6026159**

Sample Start Date :- **20.11.2020** Sample Start Time :- **06:00 AM**

Sample Stop Date :- **21.11.2020** Sample Stop Time :- **06:00 AM**

Sample Collection Period(ET):- **17 hrs.**

Total Air Volume (Read from the Screen) M^3:- **43.729**

Filter Paper Initial wt. :- **0.15794** Filter Paper Final wt.:- **0.16099**

Filter Paper Difference in wt.:-**0.00305** Concentration M^3 :- **69.74**

Name & Signature of official on duty :- (1) K. Singh

(2) S. Ram

(U.K. Das)
L.A.

(Regional Officer)
Dhanbad.

Annexure – II

JHARKHAND STATE POLLUTION CONTROL BOARD, DHANBAD
AMBIENT AIR QUALITY OF DHANBAD
DATA SHEET FOR PM_{10} & $PM_{2.5}$

Station: **Bartand, Dhanbad.**				
Date- **21-22/11/2020 (W/C-Cloudy)**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	Ist Shift	IInd Shift	IIIrd Shift	24 hour
Monitoring Period	06:00 AM–02:00 PM	02:00 PM–10:00 PM	10:00 PM–06:00 AM	06:00 AM – 06:00AM
Filter Paper No.	**43**	**44**	**45**	**D6026160(15)**
Hourly Flow Rate (M^3/minute)	**1.200**	**1.200**	**1.200**	
	P. Cut	**1.200**	**1.200**	
	1.200	**1.190**	**1.190**	
	1.190	**P. Cut**	**1.180**	
	1.180	**1.180**	**1.170**	
	1.170	**1.170**	**1.160**	
	1.160	**1.150**	**1.150**	
	1.150	**1.140**	**1.140**	
	1.140	**1.130**	**1.130**	
Avcrage Flow Rate (M^3/minute)	**1.1737**	**1.1700**	**1.1688**	
Total Operation Time (Minutes)	**420**	**420**	**480**	**1320**
Initial Weight of Filter Paper (gms.)	**2.6880**	**2.7065**	**2.6835**	**0.15760**
Final Weight of Filter Paper (gms.)	**2.7464**	**2.7807**	**2.8315**	**0.16009**
Dust Contents (gms.)	**0.0584**	**0.0742**	**0.1480**	**0.00249**
Total Volume of Air Sampled (m^3)	**492.95**	**491.40**	**561.02**	**42.327**
Concentration ($\mu g/m^3$)	**118.47**	**150.99**	**263.80**	**58.82**
24 Hourly Average SPM ($\mu g/m^3$):	**177.75**			**59.00**
Remarks:	**The Value of PM_{10} was found beyond the prescribed limit.**			
Name & Signature of Official on Duty:	K Singh		S. Ram	

(U.K. Das)
I.A.

(Regional Officer)
Dhanbad.

(Board Analyst)
Ranchi

JHARKHAND STATE POLLUTION CONTROL BOARD, DHANBAD
AMBIENT AIR QUALITY OF DHANBAD
DATA SHEET FOR GASEOUS AIR POLLUTANTS

Station: **Bartand, Dhanbad**					Date: **21-22/11/2020**							
Shift	Ist Shift				IInd Shift				IIIrd Shift			
Monitoring Period	06:00AM-10:00AM		10:00AM-02:00PM		02:00PM-06:00PM		06:00PM-10:00PM		10:00PM-02:00AM		02:00AM-06:00AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Hourly Flow Rate(lpm)	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5
	Power	Cut	.5	.5	.5	.5	.5	.5	.5	.5	.5	.5
	.5	.5	.5	.5	Power	Cut	.5	.5	.5	.5	.5	.5
	.5	.5	.4	.4	.5	.5	.4	.4	.4	.4	.5	.5
Average Flow Rate (lpm)	.5	.5	.475	.475	.5	. 5	.475	.475	.475	.475	.5	.5
Total Operation Time (Minutes)	180	180	240	240	180	180	240	240	240	240	240	240
Initial Volume of Sample (ml)	20	20	20	20	20	20	20	20	20	20	20	20
Final Volume of Sample (ml)	20	20	20	20	20	20	20	20	20	20	20	20
Volume Taken For Analysis (ml)	10	10	10	10	10	10	10	10	10	10	10	10
Total Volume of Air Sampled (lit)	90	90	114	114	90	90	114	114	114	114	120	120
Absorbance (Blank)	00	00	00	00	00	00	00	00	00	00	00	00
Absorbance (Sample)	0.021	0.029	0.027	0.035	0.022	0.028	0.026	0.034	0.025	0.036	0.028	0.038
Concentration ($\mu g/m^3$)	14.64	36.82	14.86	35.09	15.34	35.55	14.31	34.09	13.76	36.09	14.64	36.19
24 Hourly Average SO_2 ($\mu g/m^3$) :	14.59				24 Hourly Average NO_2 ($\mu g/m^3$) :	35.63						
Remarks :	**Values of Sox & Nox were found within the prescribed limit.**											
Name & Signature of Official on Duty :	K. Singh				S. Ram							

(U.K. Das)
L.A.

(Regional Officer)
Dhanbad.

(Board Analyst)
Ranchi

2.5 DATA SHEET

Filter ID :- **D6026160**

Sample Start Date :- **21.11.2020** Sample Start Time :- **06:00 AM**

Sample Stop Date :- **22.11.2020** Sample Stop Time :- **06:00 AM**

Sample Collection Period(ET):- **22 hrs.**

Total Air Volume (Read from the Screen) M^3:- **42.327**

Filter Paper Initial wt. :- **0.15760** Filter Paper Final wt.:- **0.16009**

Filter Paper Difference in wt.:-**0.00249** Concentration M^3 :- **58.82**

Name & Signature of official on duty :- (1) K. Singh

(2) S. Ram

(U.K. Das)
L.A.

(Regional Officer)
Dhanbad.

Ph: 0326-2204933
Jharkhand State Pollution Control Board
Regional Office-cum-Laboratory
HIG-I, Housing Colony,Dhanbad-826001

Noise Level Before & On Deepawali festival, 2020 (Dhanbad)

Location: **Bartand**	**Pre- Deepawali Day (09.11.2020)**			**Deepawali Day (14.11.2020)**		
Time duration	**Lmin**	**Lmax**	**Leq dB(A)**	**Lmin**	**Lmax**	**Leq dB(A)**
18:00 to 19:00 Hr.	59.2	67.8	61.7	60.4	71.2	69.8
19:00 to 20:00 Hr.	62.5	72.3	64.8	65.3	84.6	72.4
20:00 to 21:00 Hr.	64.2	77.4	70.6	75.2	87.5	79.3
21:00 to 22:00 Hr.	69.3	82.6	73.5	85.3	100.6	90.8
22:00 to 23:00 Hr.	61.4	75.7	64.2	88.7	102.3	100.4
23:00 to 24:00 Hr.	58.6	68.3	62.5	78.6	94.8	80.2

Location: **Hirapur**	**Pre- Deepawali Day (09.11.2020)**			**Deepawali Day (14.11.2020)**		
Time duration	**Lmin**	**Lmax**	**Leq dB(A)**	**Lmin**	**Lmax**	**Leq dB(A)**
18:00 to 19:00 Hr.	57.3	66.5	59.8	62.5	79.3	72.8
19:00 to 20:00 Hr.	60.4	71.6	62.5	73.7	84.2	78.4
20:00 to 21:00 Hr.	64.7	79.3	67.2	83.4	95.7	92.3
21:00 to 22:00 Hr.	66.4	80.7	69.3	88.5	103.2	101.8
22:00 to 23:00 Hr.	60.3	76.5	63.8	86.3	102.6	98.5
23:00 to 24:00 Hr.	59.2	67.4	60.7	73.6	97.4	79.2

Location: **Bank More**	**Pre- Deepawali Day (09.11.2020)**			**Deepawali Day (14.11.2020)**		
Time duration	**Lmin**	**Lmax**	**Leq dB(A)**	**Lmin**	**Lmax**	**Leq dB(A)**
18:00 to 19:00 Hr.	61.4	72.8	64.2	66.3	80.4	78.6
19:00 to 20:00 Hr.	64.3	75.8	69.4	75.8	89.5	81.3
20:00 to 21:00 Hr.	66.7	79.4	72.5	90.2	102.8	97.5
21:00 to 22:00 Hr.	68.2	83.5	75.6	91.3	104.7	102.7
22:00 to 23:00 Hr.	70.2	81.7	72.4	89.7	100.2	93.7
23:00 to 24:00 Hr.	62.5	74.3	68.7	78.3	90.6	83.7

15/11/20

(A.K. Sinha)
S.T.

15/11/2020

(U.K. Das)
L.A

15/11/2020

(Regional Officer)
Dhanbad

Annexure III

Data Sheet for Ambient Noise Monitoring before & On Deepawali, 2020

Location : Bartand, Dhanbad		**Date: 09.11.20 & 14.11.20**
Noise Level Meter		
Make	:	**Delta. ONM. ITALY**
Model	:	**HD2110L**
Serial No.	:	**N-17040734702**

Calibration Result of Noise Level Meter

Calibration	94 dB at 1000 Hz	114 dB at 1000 Hz
Initial		
Final		
Sampling rate		

	Date	09.11.2020		14.11.2020	
S.No.	Period	Particular time of monitoring	L equivalent dB (A)	Particular time of monitoring	L equivalent dB (A)
1	18:00 Hrs. to 19:00 Hrs	18:00	**61.7**	18:00	**69.8**
2	19:00 Hrs. to 20:00 Hrs	19:05	**64.8**	19:05	**72.4**
3	20:00 Hrs. to 21:00 Hrs	20:00	**70.6**	20:00	**79.3**
4	21:00 Hrs. to 22:00 Hrs	21:05	**73.5**	21:05	**90.8**
5	22:00 Hrs. to 23:00 Hrs	22:05	**64.2**	22:05	**100.4**
6	23:00 Hrs. to 24:00 Hrs	23:00	**62.5**	23:00	**80.2**
Average L equivalent dB(A) Between (18:00 to 24:00 hrs)			**66.21**		**82.15**

Name & Signature of Official on Duty.

15/11/20

Lmax between (18:00 to 24:00 hrs) - **73.5** **100.4**

Lmin between (18:00 to 24:00 hrs) - **61.7** **69.8**

15/11/2020

(U.K. Das)
L.A

15/11/2020

(Regional Officer)
Dhanbad

Annexure III

Data Sheet for Ambient Noise Monitoring before & On Deepawali, 2020

Location : Hirapur, Dhanbad		**Date: 09.11.20 & 14.11.20**
Noise Level Meter		
Make	:	**Delta. ONM. ITALY**
Model	:	**HD2110L**
Serial No.	:	**N-17040734702**

Calibration Result of Noise Level Meter

Calibration	94 dB at 1000 Hz	114 dB at 1000 Hz
Initial		
Final		
Sampling rate		

	Date	09.11.2020		14.11.2020	
S.No.	Period	Particular time of monitoring	L equivalent dB (A)	Particular time of monitoring	L equivalent dB (A)
1	18:00 Hrs. to 19:00 Hrs	18:20	**59.8**	18:20	**72.8**
2	19:00 Hrs. to 20:00 Hrs	19:25	**62.5**	19:25	**78.4**
3	20:00 Hrs. to 21:00 Hrs	20:20	**67.2**	20:20	**92.3**
4	21:00 Hrs. to 22:00 Hrs	21:25	**69.3**	21:25	**101.8**
5	22:00 Hrs. to 23:00 Hrs	22:20	**63.8**	22:20	**98.5**
6	23:00 Hrs. to 24:00 Hrs	23:20	**60.7**	23:20	**79.2**
Average L equivalent dB(A) Between (18:00 to 24:00 hrs)			**63.88**		**87.16**

Name & Signature of Official on Duty.

15/11/20

Lmax between (18:00 to 24:00 hrs) - **69.3** **101.8**

Lmin between (18:00 to 24:00 hrs) - **59.8** **72.8**

15/11/2020

(U.K. Das)
L.A

15/11/2020

(Regional Officer)
Dhanbad

Annexure III

Data Sheet for Ambient Noise Monitoring before & On Deepawali, 2020

Location : Bank More, Dhanbad		**Date: 09.11.20 & 14.11.20**
Noise Level Meter		
Make	:	**Delta. ONM. ITALY**
Model	:	**HD2110L**
Serial No.	:	**N-17040734702**

Calibration Result of Noise Level Meter		
Calibration	94 dB at 1000 Hz	114 dB at 1000 Hz
Initial		
Final		
Sampling rate		

	Date	09.11.2020		14.11.2020	
S.No.	Period	Particular time of monitoring	L equivalent dB (A)	Particular time of monitoring	L equivalent dB (A)
1	18:00 Hrs. to 19:00 Hrs	18:45	**64.2**	18:45	**78.6**
2	19:00 Hrs. to 20:00 Hrs	19:45	**69.4**	19:45	**81.3**
3	20:00 Hrs. to 21:00 Hrs	20:45	**72.5**	20:45	**97.5**
4	21:00 Hrs. to 22:00 Hrs	21:45	**75.6**	21:45	**102.7**
5	22:00 Hrs. to 23:00 Hrs	22:45	**72.4**	22:45	**93.7**
6	23:00 Hrs. to 24:00 Hrs	23:50	**68.7**	23:50	**83.7**
Average L equivalent dB(A) Between (18:00 to 24:00 hrs)			**70.46**		**89.58**

Name & Signature of Official on Duty.

15/11/20

Lmax between (18:00 to 24:00 hrs)	-	**75.6**	**102.7**
Lmin between (18:00 to 24:00 hrs)	-	**64.2**	**78.6**

15/11/2020

(U.K. Das)
L.A

15/11/2020

(Regional Officer)
Dhanbad

JHARKHAND STATE POLLUTION CONTROL BOARD
ADITYAPUR, JAMSHEDPUR

AMBIENT AIR QUALITY REPORT MONITORED ON DIWALI

Date of Sampling :- 14.11.2020

Weather Condition :- Clear

Sampling Locatio :-

1. Regional Office
2. Bistupur Vehicle Testing Centre

Time	SO_2	NOx	PM_{10}	$PM_{2.5}$
Point -1				
6.00 AM TO 10.00 AM	39.65	46.29	333.33	
10.00 AM TO 02.00 AM	37.87	47.06		
02.00 PM TO 06.00 PM	44.48	54.99	524.39	245.68
06.00 PM TO 10.00 PM	53.78	65.47		
10.00 PM TO 02.00 AM	49.86	62.16	361.21	
02.00 AM TO 06.00 AM	47.65	56.99		
Maximum	53.78	65.47	524.39	
Average	45.55	55.49	406.31	
Point-2				
6.00 AM TO 10.00 AM	34.72	41.40	195.87	
10.00 AM TO 02.00 PM	31.82	38.17		
02.00 PM TO 06.00 PM	42.82	50.46	261.73	187.12
06.00 PM TO 10.00 PM	48.68	59.52		
10.00 PM TO 02.00 AM	45.28	55.09	304.58	
02.00 AM TO 06.00 AM	45.47	54.89		
Maximum	48.68	59.52	304.58	
Average	41.46	49.92	254.06	

Note :- All value are expressed in micro gram/ cubic meter

Remarks ;- The value of PM_{10} and $PM_{2.5}$ at both the station were observed beyond the limit prescribed.(24 hrly.)

19/11/2020

ASO
Jamshedpur

19-11-2020

Board Analyst
Jamshedpur

Regional Officer
Jamshedpur

JHARKHAND STATE POLLUTION CONTROL BOARD
ADITYAPUR, JAMSHEDPUR

AMBIENT AIR QUALITY REPORT MONITORED BEFOR DIWALI

Date of Sampling :- 09.11.2020

Weather Condition :- Clear

Sampling Locatio :-

1. Regional Office
2. Bistupur Vehicle Testing Centre

Time	SO_2	NOx	PM_{10}	$PM_{2.5}$
Point -1				
6.00 AM TO 10.00 AM	30.00	39.23	249.07	
10.00 AM TO 02.00 PM	33.96	42.70		
02.00 PM TO 06.00 PM	32.13	41.93	220.80	87.37
06.00 PM TO 10.00 PM	41.42	50.05		
10.00 PM TO 02.00 AM	28.93	35.84	294.27	
02.00 AM TO 06.00 AM	39.65	45.28		
Maximum	41.42	50.05	294.27	
Average	34.35	42.51	254.71	
Point-2				
6.00 AM TO 10.00 AM	37.12	46.95	184.00	
10.00 AM TO 02.00 PM	32.13	41.66		
02.00 PM TO 06.00 PM	37.97	49.17	181.97	45.74
06.00 PM TO 10.00 PM	39.60	51.11		
10.00 PM TO 02.00 AM	30.47	36.87	126.20	
02.00 AM TO 06.00 AM	35.46	45.31		
Maximum	39.60	51.11	184.00	
Average	35.46	45.18	164.05	

Note :- All value are expressed in micro gram/ cubic meter

Remarks ;- I) The value of PM_{10} and $PM_{2.5}$ at Regional Office were observed beyond the limit prescribed.(24 hrly.)

II) The value of PM10 was observed beyond the limit prescribed at Bistupur Vehicle Testing Centre. (24hrly.)

19.11.2020
ASO
Jamshedpur

19.11.2020
Board Analyst
Jamshedpur

Regional Officer
Jamshedpur

Ref. No- 1704 Dated- 18/11/020

झारखण्ड
JSPCB

JHARKHAND STATE POLLUTION CONTROL BOARD

Regional Office-Cum-Laboratory, Dumka,Phone: - 06434- 230203

Data/Observation of Noise Level During Deepawali Festival 2020

Location A	Normal Day (12.11.2020)			Deepawali Day (14.11.2020)		
Time Duration	Lmin	Lmax	Leq dB(A)	Lmin	Lmax	Leq dB(A)
18.00 to 19.00 Hr	61.2	73.0	71.5	60.1	69.2	64.5
19.00 to 20.00 Hr	59.5	69.6	70.0	65.3	72.4	68.6
20.00 to 21.00 Hr	64.1	71.1	72.3	61.4	65.2	67.2
21.00 to 22.00 Hr	56.4	70.5	70.2	62.3	66.9	68.2
22.00 to 23.00 Hr	57.6	66.5	69.4	59.2	63.8	67.0
23.00 to 24.00 Hr	55.3	64.7	63.6	55.4	62.2	61.8

Location B	Normal Day (12.11.2020)			Deepawali Day (14.11.2020)		
Time Duration	Lmin	Lmax	Leq dB(A)	Lmin	Lmax	Leq dB(A)
18.00 to 19.00 Hr	69.4	76.1	73.6	69.1	90.1	87.2
19.00 to 20.00 Hr	67.8	73.3	72.1	67.0	74.6	75.8
20.00 to 21.00 Hr	66.2	74.3	74.8	69.4	83.3	82.6
21.00 to 22.00 Hr	67.0	71.0	72.6	70.1	86.2	83.9
22.00 to 23.00 Hr	63.5	69.1	68.2	65.2	81.7	77.3
23.00 to 24.00 Hr	60.9	66.2	64.3	62.3	74.1	76.5

Location C	Normal Day (12.11.2020)			Deepawali Day (14.11.2020)		
Time Duration	Lmin	Lmax	Leq dB(A)	Lmin	Lmax	Leq dB(A)
18.00 to 19.00 Hr	44.2	63.1	62.9	47.1	69.3	57.8
19.00 to 20.00 Hr	45.3	64.1	61.6	57.0	88.1	76.3
20.00 to 21.00 Hr	42.1	62.2	61.1	58.2	81.6	77.1
21.00 to 22.00 Hr	41.5	59.0	63.0	55.6	74.2	71.0
22.00 to 23.00 Hr	40.1	54.6	57.4	62.3	78.0	72.1
23.00 to 24.00 Hr	40.3	51.9	50.4	59.0	75.3	70.9

Note : Location A – Sadar Hospital, Dumka (Silence Area)
Location B – Tin Bazar Chock, Dumka (Commercial Area)
Location C – Near Rajbhawan, Dumka (Residential Area)

18/11/2020
(Ravi Kumar)
ASO

Kamak 18/11/2020
(Kamlakant Pathak)
Regional Officer

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Ref. No- 1703

Dated- 18/11/2020

JHARKHAND STATE POLLUTION CONTROL BOARD

Regional Office-Cum-Laboratory, Dumka,Phone: - 06434- 230203

Data/Observation of Noise Level During Deepawali Festival 2020

Location A	Normal Day (12.11.2020)			Deepawali Day (14.11.2020)		
Time Duration	Lmin	Lmax	Leq dB(A)	Lmin	Lmax	Leq dB(A)
18.00 to 19.00 Hr	61.2	73.0	71.5	60.1	69.2	64.5
19.00 to 20.00 Hr	59.5	69.6	70.0	65.3	72.4	68.6
20.00 to 21.00 Hr	64.1	71.1	72.3	61.4	65.2	67.2
21.00 to 22.00 Hr	56.4	70.5	70.2	62.3	66.9	68.2
22.00 to 23.00 Hr	57.6	66.5	69.4	59.2	63.8	67.0
23.00 to 24.00 Hr	55.3	64.7	63.6	55.4	62.2	61.8

Location B	Normal Day (12.11.2020)			Deepawali Day (14.11.2020)		
Time Duration	Lmin	Lmax	Leq dB(A)	Lmin	Lmax	Leq dB(A)
18.00 to 19.00 Hr	69.4	76.1	73.6	69.1	90.1	87.2
19.00 to 20.00 Hr	67.8	73.3	72.1	67.0	74.6	75.8
20.00 to 21.00 Hr	66.2	74.3	74.8	69.4	83.3	82.6
21.00 to 22.00 Hr	67.0	71.0	72.6	70.1	86.2	83.9
22.00 to 23.00 Hr	63.5	69.1	68.2	65.2	81.7	77.3
23.00 to 24.00 Hr	60.9	66.2	64.3	62.3	74.1	76.5

Location C	Normal Day (12.11.2020)			Deepawali Day (14.11.2020)		
Time Duration	Lmin	Lmax	Leq dB(A)	Lmin	Lmax	Leq dB(A)
18.00 to 19.00 Hr	44.2	63.1	62.9	47.1	69.3	57.8
19.00 to 20.00 Hr	45.3	64.1	61.6	57.0	88.1	76.3
20.00 to 21.00 Hr	42.1	62.2	61.1	58.2	81.6	77.1
21.00 to 22.00 Hr	41.5	59.0	63.0	55.6	74.2	71.0
22.00 to 23.00 Hr	40.1	54.6	57.4	62.3	78.0	72.1
23.00 to 24.00 Hr	40.3	51.9	50.4	59.0	75.3	70.9

Note : Location A – Sadar Hospital, Dumka (Silence Area)
Location B – Tin Bazar Chock, Dumka (Commercial Area)
Location C – Near Rajbhawan, Dumka (Residential Area)

18/11/2020

(Ravi Kumar)
ASO

Kamal 18/11/2020

(Kamlakant Pathak)
Regional Officer

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Ref No – 1703 Dated- 18/11/2020

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JSPCB

JHARKHAND STATE POLLUTION CONTROL BOARD

Regional Office-Cum-Laboratory, Dumka,Phone: - 06434- 230203

Data/Observation of Noise Level During Deepawali Festival 2020

Location A	Normal Day (12.11.2020)		
Time Duration	Lmin	Lmax	Leq dB(A)
18.00 to 19.00 Hr	61.2	73.0	71.5
19.00 to 20.00 Hr	59.5	69.6	70.0
20.00 to 21.00 Hr	64.1	71.1	72.3
21.00 to 22.00 Hr	56.4	70.5	70.2
22.00 to 23.00 Hr	57.6	66.5	69.4
23.00 to 24.00 Hr	55.3	64.7	63.6

Location B	Normal Day (12.11.2020)		
Time Duration	Lmin	Lmax	Leq dB(A)
18.00 to 19.00 Hr	69.4	76.1	73.6
19.00 to 20.00 Hr	67.8	73.3	72.1
20.00 to 21.00 Hr	66.2	74.3	74.8
21.00 to 22.00 Hr	67.0	71.0	72.6
22.00 to 23.00 Hr	63.5	69.1	68.2
23.00 to 24.00 Hr	60.9	66.2	64.3

Location C	Normal Day (12.11.2020)		
Time Duration	Lmin	Lmax	Leq dB(A)
18.00 to 19.00 Hr	44.2	63.1	62.9
19.00 to 20.00 Hr	45.3	64.1	61.6
20.00 to 21.00 Hr	42.1	62.2	61.1
21.00 to 22.00 Hr	41.5	59.0	63.0
22.00 to 23.00 Hr	40.1	54.6	57.4
23.00 to 24.00 Hr	40.3	51.9	50.4

Note : Location A – Sadar Hospital, Dumka (Silence Area)
Location B – Tin Bazar Chowk, Dumka (Commercial Area)
Location C – Near Rajbhawan, Dumka (Residential Area)

18/11/2020

(Ravi Kumar)
ASO

18/11/2020

(Kamlakant Pathak)
Regional Officer

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JHARKAHND STATE POLLUTION CONTROL BOARD

Regional Office cum Laboratory **DUMKA**

Tower Chowk, Rashikpur Road, Dudhani, 814101

Ambient Air Quality Datasheet for Particulate Matter (Size less Than 2.5 µm) or PM2.5

Station Name	Tower Chowk, Dudhani Dumka
Shift	
Date of Sampling	07-11-2020 to 08-11-2020
Monitoring Period	24 hr.
Parameters	PM -2.5
Filter paper No.	B1
Flow Rate (m^3/minute)	16.65
Average Flow Rate (m^3/minute)	16.65
Total operation time (Minute)	1440
Initial weight of filter paper (gms.)	0.16470
Final weight of filter paper (gms.)	0.17132
Dust Contents (gms.)	0.00662
Total Volume of Air Sampled (m^3)	24.0046
24 hourly Average PM 2.5 (µg/m^3):	275.91
Remarks:	Found Beyond prescribed limits
Name & signature of Official on duty :	Sri R. K. Mishra, F.A, Sri Giridhar Prasad, Khalasi

18/11/2020
(Ravi Kumar)
ASO

18/11/2020
(Kamlakant Pathak)
Regional Officer

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JHARKAHND STATE POLLUTION CONTROL BOARD

Regional Office cum Laboratory **DUMKA**

Tower Chowk, Rashikpur Road, Dudhani, 814101

Ambient Air Quality Datasheet for Particulate Matter (Size less Than 2.5 µm) or PM2.5

Station Name	**Tower Chowk, Dudhani Dumka**
Shift	
Date of Sampling	**08-11-2020 to 09-11-2020**
Monitoring Period	24 hr.
Parameters	PM -2.5
Filter paper No.	B2
Flow Rate (m^3/minute)	16.65
Average Flow Rate (m^3/minute)	16.65
Total operation time (Minute)	1440
Initial weight of filter paper (gms.)	0.16620
Final weight of filter paper (gms.)	0.16890
Dust Contents (gms.)	0.00270
Total Volume of Air Sampled (m^3)	24.0046
24 hourly Average PM 2.5 (µg/m^3):	112.80
Remarks:	**Found Beyond prescribed limits**
Name & signature of Official on duty :	**Sri R. K. Mishra, F.A, Sri Giridhar Prasad, Khalasi**

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JHARKAHND STATE POLLUTION CONTROL BOARD

Regional Office cum Laboratory **DUMKA**

Tower Chowk, Rashikpur Road, Dudhani, 814101

Ambient Air Quality Datasheet for Particulate Matter (Size less Than 2.5 µm) or PM2.5

Station Name	Tower Chowk, Dudhani Dumka
Shift	
Date of Sampling	09-11-2020 to 10-11-2020
Monitoring Period	24 hr.
Parameters	PM -2.5
Filter paper No.	B3
Flow Rate (m^3/minute)	16.65
Average Flow Rate (m^3/minute)	16.65
Total operation time (Minute)	1440
Initial weight of filter paper (gms.)	0.16535
Final weight of filter paper (gms.)	0.16646
Dust Contents (gms.)	0.00111
Total Volume of Air Sampled (m^3)	24.0046
24 hourly Average PM 2.5 (µg/m^3):	52.50
Remarks:	Found within prescribed limits.
Name & signature of Official on duty :	Sri R. K. Mishra, F.A, Sri Giridhar Prasad, Khalasi

18/11/2020

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18/11/2020

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JHARKAHND STATE POLLUTION CONTROL BOARD

Regional Office cum Laboratory **DUMKA**

Tower Chowk, Rashikpur Road, Dudhani, 814101

Ambient Air Quality Datasheet for Particulate Matter (Size less Than 2.5 µm) or PM2.5

Station Name	**Tower Chowk, Dudhani Dumka**
Shift	
Date of Sampling	**10-11-2020 to 11-11-2020**
Monitoring Period	24 hr.
Parameters	PM -2.5
Filter paper No.	B4
Flow Rate (m^3/minute)	16.65
Average Flow Rate (m^3/minute)	16.65
Total operation time (Minute)	1440
Initial weight of filter paper (gms.)	0.16621
Final weight of filter paper (gms.)	0.16697
Dust Contents (gms.)	0.00076
Total Volume of Air Sampled (m^3)	24.0046
24 hourly Average PM 2.5 (µg/m^3):	36.70
Remarks:	**Found within prescribed limits.**
Name & signature of Official on duty :	**Sri R. K. Mishra, F.A, Sri Giridhar Prasad, Khalasi**

18/11/2020

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ASO

18/11/2020

(Kamlakant Pathak)
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JHARKAHND STATE POLLUTION CONTROL BOARD

Regional Office cum Laboratory **DUMKA**

Tower Chowk, Rashikpur Road, Dudhani, 814101

Ambient Air Quality Datasheet for Particulate Matter (Size less Than 2.5 µm) or PM2.5

Station Name	Tower Chowk, Dudhani Dumka
Shift	
Date of Sampling	11-11-2020 to 12-11-2020
Monitoring Period	24 hr.
Parameters	PM -2.5
Filter paper No.	B5
Flow Rate (m^3/minute)	16.65
Average Flow Rate (m^3/minute)	16.65
Total operation time (Minute)	1440
Initial weight of filter paper (gms.)	0.16562
Final weight of filter paper (gms.)	0.16674
Dust Contents (gms.)	0.00112
Total Volume of Air Sampled (m^3)	24.0046
24 hourly Average PM 2.5 (µg/m^3):	52.68
Remarks:	Found within prescribed limits.
Name & signature of Official on duty :	Sri R. K. Mishra, F.A, Sri Giridhar Prasad, Khalasi

18/11/2020
(Ravi Kumar)
ASO

Kamal 18/11/2020
(Kamlakant Pathak)
Regional Officer

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JHARKAHND STATE POLLUTION CONTROL BOARD

Regional Office cum Laboratory **DUMKA**

Tower Chowk, Rashikpur Road, Dudhani, 814101

Ambient Air Quality Datasheet for Particulate Matter (Size less Than 2.5 µm) or PM2.5

Station Name	**Tower Chowk, Dudhani Dumka**
Shift	
Date of Sampling	**12-11-2020 to 13-11-2020**
Monitoring Period	24 hr.
Parameters	PM -2.5
Filter paper No.	B6
Flow Rate (m^3/minute)	16.65
Average Flow Rate (m^3/minute)	16.65
Total operation time (Minute)	1440
Initial weight of filter paper (gms.)	0.16516
Final weight of filter paper (gms.)	0.16777
Dust Contents (gms.)	0.00161
Total Volume of Air Sampled (m^3)	24.0046
24 hourly Average PM 2.5 (µg/m^3):	87.70
Remarks:	**Found within prescribed limits.**
Name & signature of Official on duty :	**Sri R. K. Mishra, F.A, Sri Giridhar Prasad, Khalasi**

18/11/2020

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ASO

18/11/2020

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JHARKAHND STATE POLLUTION CONTROL BOARD

Regional Office cum Laboratory **DUMKA**

Tower Chowk, Rashikpur Road, Dudhani, 814101

Ambient Air Quality Datasheet for Particulate Matter (Size less Than 2.5 µm) or PM2.5

Station Name	**Tower Chowk, Dudhani Dumka**
Shift	
Date of Sampling	**13-11-2020 to 14-11-2020**
Monitoring Period	24 hr.
Parameters	PM -2.5
Filter paper No.	B7
Flow Rate (m^3/minute)	16.65
Average Flow Rate (m^3/minute)	16.65
Total operation time (Minute)	1440
Initial weight of filter paper (gms.)	0.16562
Final weight of filter paper (gms.)	0.16673
Dust Contents (gms.)	0.00111
Total Volume of Air Sampled (m^3)	24.0046
24 hourly Average PM 2.5 (µg/m^3):	52.50
Remarks:	**Found within prescribed limits.**
Name & signature of Official on duty :	**Sri R. K. Mishra, F.A, Sri Giridhar Prasad, Khalasi**

18/11/2020

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ASO

18/11/2020

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JHARKAHND STATE POLLUTION CONTROL BOARD

Regional Office cum Laboratory **DUMKA**

Tower Chowk, Rashikpur Road, Dudhani, 814101

Ambient Air Quality Datasheet for Particulate Matter (Size less Than 2.5 µm) or PM2.5

Station Name	**Tower Chowk, Dudhani Dumka**
Shift	
Date of Sampling	**14-11-2020 to 15-11-2020**
Monitoring Period	24 hr.
Parameters	PM -2.5
Filter paper No.	B8
Flow Rate (m^3/minute)	16.65
Average Flow Rate (m^3/minute)	16.65
Total operation time (Minute)	1440
Initial weight of filter paper (gms.)	0.16516
Final weight of filter paper (gms.)	0.16789
Dust Contents (gms.)	0.00273
Total Volume of Air Sampled (m^3)	24.0046
24 hourly Average PM 2.5 (µg/m^3):	112.72
Remarks:	**Found beyond prescribed limits.**
Name & signature of Official on duty :	**Sri R. K. Mishra, F.A, Sri Giridhar Prasad, Khalasi**

18/11/2020

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ASO

Kamal 18/11/2020

(Kamlakant Pathak)
Regional Officer

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JHARKAHND STATE POLLUTION CONTROL BOARD

Regional Office cum Laboratory **DUMKA**

Tower Chowk, Rashikpur Road, Dudhani, 814101

Ambient Air Quality Datasheet for Particulate Matter (Size less Than 2.5 µm) or PM2.5

Station Name	Tower Chowk, Dudhani Dumka
Shift	
Date of Sampling	15-11-2020 to 16-11-2020
Monitoring Period	24 hr.
Parameters	PM -2.5
Filter paper No.	B9
Flow Rate (m^3/minute)	16.65
Average Flow Rate (m^3/minute)	16.65
Total operation time (Minute)	1440
Initial weight of filter paper (gms.)	0.16745
Final weight of filter paper (gms.)	0.16887
Dust Contents (gms.)	0.00122
Total Volume of Air Sampled (m^3)	24.0046
24 hourly Average PM 2.5 (µg/m^3):	57.75
Remarks:	Found within prescribed limits.
Name & signature of Official on duty :	Sri R. K. Mishra, F.A, Sri Giridhar Prasad, Khalasi

18/11/2020

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ASO

Kamal 18/11/2020

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Regional Officer

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JHARKAHND STATE POLLUTION CONTROL BOARD

Regional Office cum Laboratory **DUMKA**

Tower Chowk, Rashikpur Road, Dudhani, 814101

Ambient Air Quality Datasheet for Particulate Matter (Size less Than 2.5 µm) or PM2.5

Station Name	**Tin Bazar, Dumka**
Shift	
Date of Sampling	**07-11-2020 to 08-11-2020**
Monitoring Period	24 hr.
Parameters	PM -2.5
Filter paper No.	A1
Flow Rate (m^3/minute)	16.65
Average Flow Rate (m^3/minute)	16.65
Total operation time (Minute)	1440
Initial weight of filter paper (gms.)	0.16470
Final weight of filter paper (gms.)	0.17133
Dust Contents (gms.)	0.00663
Total Volume of Air Sampled (m^3)	24.0046
24 hourly Average PM 2.5 (µg/m^3):	276.21
Remarks:	**Found Beyond prescribed limits**
Name & signature of Official on duty :	**Sri R. K. Mishra, F.A, Sri Giridhar Prasad, Khalasi**

18/11/2020

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18/11/2020

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Regional Officer

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JHARKAHND STATE POLLUTION CONTROL BOARD

Regional Office cum Laboratory **DUMKA**

Tower Chowk, Rashikpur Road, Dudhani, 814101

Ambient Air Quality Datasheet for Particulate Matter (Size less Than 2.5 µm) or PM2.5

Station Name	**Tin Bazar, Dumka**
Shift	
Date of Sampling	**08-11-2020 to 09-11-2020**
Monitoring Period	24 hr.
Parameters	PM -2.5
Filter paper No.	A2
Flow Rate (m^3/minute)	16.65
Average Flow Rate (m^3/minute)	16.65
Total operation time (Minute)	1440
Initial weight of filter paper (gms.)	0.16385
Final weight of filter paper (gms.)	0.16892
Dust Contents (gms.)	0.00507
Total Volume of Air Sampled (m^3)	24.0046
24 hourly Average PM 2.5 (µg/m^3):	198.40
Remarks:	**Found Beyond prescribed limits**
Name & signature of Official on duty :	**Sri R. K. Mishra, F.A, Sri Giridhar Prasad, Khalasi**

18/11/2020

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ASO

18/11/2020

(Kamlakant Pathak)
Regional Officer

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JHARKAHND STATE POLLUTION CONTROL BOARD

Regional Office cum Laboratory **DUMKA**

Tower Chowk, Rashikpur Road, Dudhani, 814101

Ambient Air Quality Datasheet for Particulate Matter (Size less Than 2.5 µm) or PM2.5

Station Name	**Tin Bazar, Dumka**
Shift	
Date of Sampling	**09-11-2020 to 10-11-2020**
Monitoring Period	24 hr.
Parameters	PM -2.5
Filter paper No.	A3
Flow Rate (m^3/minute)	16.65
Average Flow Rate (m^3/minute)	16.65
Total operation time (Minute)	1440
Initial weight of filter paper (gms.)	0.16545
Final weight of filter paper (gms.)	0.17066
Dust Contents (gms.)	0.00521
Total Volume of Air Sampled (m^3)	24.0046
24 hourly Average PM 2.5 (µg/m^3):	216.17
Remarks:	**Found Beyond prescribed limits.**
Name & signature of Official on duty :	**Sri R. K. Mishra, F.A, Sri Giridhar Prasad, Khalasi**

18/11/2020

(Ravi Kumar)
ASO

18/11/2020

(Kamlakant Pathak)
Regional Officer

D:\Deepawali 2020/ AAQR Tin Bazar Dumka (Pm 2.5) 2020 /3

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Ref. 1705 Dated. 18/11/020

JHARKAHND STATE POLLUTION CONTROL BOARD

Regional Office cum Laboratory **DUMKA**

Tower Chowk, Rashikpur Road, Dudhani, 814101

Ambient Air Quality Datasheet for Particulate Matter (Size less Than 2.5 µm) or PM2.5

Station Name	Tin Bazar, Dumka
Shift	
Date of Sampling	10-11-2020 to 11-11-2020
Monitoring Period	24 hr.
Parameters	PM -2.5
Filter paper No.	A4
Flow Rate (m^3/minute)	16.65
Average Flow Rate (m^3/minute)	16.65
Total operation time (Minute)	1440
Initial weight of filter paper (gms.)	0.16949
Final weight of filter paper (gms.)	0.17078
Dust Contents (gms.)	0.00129
Total Volume of Air Sampled (m^3)	24.0046
24 hourly Average PM 2.5 (µg/m^3):	55.50
Remarks:	Found within prescribed limits.
Name & signature of Official on duty :	Sri R. K. Mishra, F.A, Sri Giridhar Prasad, Khalasi

18/11/2020

(Ravi Kumar)
ASO

18/11/2020

(Kamlakant Pathak)
Regional Officer

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Ref. 1705 Dated- 18/11/020

JHARKAHND STATE POLLUTION CONTROL BOARD

Regional Office cum Laboratory **DUMKA**

Tower Chowk, Rashikpur Road, Dudhani, 814101

Ambient Air Quality Datasheet for Particulate Matter (Size less Than 2.5 µm) or PM2.5

Station Name	**Tin Bazar, Dumka**
Shift	
Date of Sampling	**11-11-2020 to 12-11-2020**
Monitoring Period	24 hr.
Parameters	PM -2.5
Filter paper No.	A5
Flow Rate (m^3/minute)	16.65
Average Flow Rate (m^3/minute)	16.65
Total operation time (Minute)	1440
Initial weight of filter paper (gms.)	0.16320
Final weight of filter paper (gms.)	0.16445
Dust Contents (gms.)	0.00125
Total Volume of Air Sampled (m^3)	24.0046
24 hourly Average PM 2.5 (µg/m^3):	51.66
Remarks:	**Found within prescribed limits.**
Name & signature of Official on duty :	**Sri R. K. Mishra, F.A, Sri Giridhar Prasad, Khalasi**

18/11/2020

(Ravi Kumar)
ASO

Kamal 18/11/2020

(Kamlakant Pathak)
Regional Officer

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Ref. 1705 Dated- 18/11/020

JHARKAHND STATE POLLUTION CONTROL BOARD

Regional Office cum Laboratory **DUMKA**

Tower Chowk, Rashikpur Road, Dudhani, 814101

Ambient Air Quality Datasheet for Particulate Matter (Size less Than 2.5 µm) or PM2.5

Station Name	**Tin Bazar, Dumka**
Shift	
Date of Sampling	**12-11-2020 to 13-11-2020**
Monitoring Period	24 hr.
Parameters	PM -2.5
Filter paper No.	A6
Flow Rate (m^3/minute)	16.65
Average Flow Rate (m^3/minute)	16.65
Total operation time (Minute)	1440
Initial weight of filter paper (gms.)	0.16497
Final weight of filter paper (gms.)	0.16589
Dust Contents (gms.)	0.00092
Total Volume of Air Sampled (m^3)	24.0046
24 hourly Average PM 2.5 (µg/m^3):	36.58
Remarks:	**Found within prescribed limits.**
Name & signature of Official on duty :	**Sri R. K. Mishra, F.A, Sri Giridhar Prasad, Khalasi**

(Ravi Kumar)
ASO

Kamal 18/11/2020
(Kamlakant Pathak)
Regional Officer

D:\Deepawali 2020/ AAQR Tin Bazar Dumka (Pm 2.5) 2020 /6

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Ref. 1705

Dated- 18/11/020

JHARKAHND STATE POLLUTION CONTROL BOARD

Regional Office cum Laboratory **DUMKA**

Tower Chowk, Rashikpur Road, Dudhani, 814101

Ambient Air Quality Datasheet for Particulate Matter (Size less Than 2.5 µm) or PM2.5

Station Name	Tin Bazar, Dumka
Shift	
Date of Sampling	13-11-2020 to 14-11-2020
Monitoring Period	24 hr.
Parameters	PM -2.5
Filter paper No.	A7
Flow Rate (m^3/minute)	16.65
Average Flow Rate (m^3/minute)	16.65
Total operation time (Minute)	1440
Initial weight of filter paper (gms.)	0.16185
Final weight of filter paper (gms.)	0.16256
Dust Contents (gms.)	0.00071
Total Volume of Air Sampled (m^3)	24.0046
24 hourly Average PM 2.5 (µg/m^3):	28.85
Remarks:	Found within prescribed limits.
Name & signature of Official on duty :	Sri R. K. Mishra, F.A, Sri Giridhar Prasad, Khalasi

18/11/2020

(Ravi Kumar)
ASO

Kamal 18/11/2020

(Kamlakant Pathak)
Regional Officer

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Ref. 1705 Dated- 18/11/2020

JHARKAHND STATE POLLUTION CONTROL BOARD

Regional Office cum Laboratory **DUMKA**

Tower Chowk, Rashikpur Road, Dudhani, 814101

Ambient Air Quality Datasheet for Particulate Matter (Size less Than 2.5 µm) or PM2.5

Station Name	**Tin Bazar, Dumka**
Shift	
Date of Sampling	**14-11-2020 to 15-11-2020**
Monitoring Period	24 hr.
Parameters	PM -2.5
Filter paper No.	A8
Flow Rate (m^3/minute)	16.65
Average Flow Rate (m^3/minute)	16.65
Total operation time (Minute)	1440
Initial weight of filter paper (gms.)	0.16732
Final weight of filter paper (gms.)	0.16928
Dust Contents (gms.)	0.00196
Total Volume of Air Sampled (m^3)	24.0046
24 hourly Average PM 2.5 (µg/m^3):	98.36
Remarks:	**Found within prescribed limits.**
Name & signature of Official on duty :	**Sri R. K. Mishra, F.A, Sri Giridhar Prasad, Khalasi**

18/11/2020

(Ravi Kumar)
ASO

18/11/2020

(Kamlakant Pathak)
Regional Officer

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Ref. 1705 Dated- 18/11/2020

JHARKAHND STATE POLLUTION CONTROL BOARD

Regional Office cum Laboratory **DUMKA**

Tower Chowk, Rashikpur Road, Dudhani, 814101

Ambient Air Quality Datasheet for Particulate Matter (Size less Than 2.5 µm) or PM2.5

Station Name	**Tin Bazar, Dumka**
Shift	
Date of Sampling	**15-11-2020 to 16-11-2020**
Monitoring Period	24 hr.
Parameters	PM -2.5
Filter paper No.	A9
Flow Rate (m^3/minute)	16.65
Average Flow Rate (m^3/minute)	16.65
Total operation time (Minute)	1440
Initial weight of filter paper (gms.)	0.16692
Final weight of filter paper (gms.)	0.16868
Dust Contents (gms.)	0.00178
Total Volume of Air Sampled (m^3)	24.0046
24 hourly Average PM 2.5 (µg/m^3):	85.50
Remarks:	**Found within prescribed limits.**
Name & signature of Official on duty :	**Sri R. K. Mishra, F.A, Sri Giridhar Prasad, Khalasi**

18/11/2020
(Ravi Kumar)
ASO

18/11/2020
(Kamlakant Pathak)
Regional Officer

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(10)

Meghalaya State Pollution Control Board
Forests & Environment Department, Government of Meghalaya
'ARDEN' Lumpyngngad, Shillong-793014
Website: http://megspcb.gov.in

NO. MSPCB/ LEGAL – 272/2020/2020-'21/10 Dated 20th November, 2020

To,

Member Secretary
Central Pollution Control Board
Ministry of Environment, Forests & Climate Change
Parivesh Bhawan, C.B.D. Cum office complex
East Arjun Nagar, New Delhi – 110032
Email: mscb.cpcb@gov.in

Subject: Implementation of the Hon'ble NGT order Dt. 9.11.2020 in O.A. No. 249 of 2020 in the matter of Tribunal on its own motion Versus Ministry of Environment Forest & Climate Change & Ors – Reg.

Ref: No.RDNE/302/Divali Mon/2020-21/1214 Dt. 13.11.2020.

Sir,

With reference to the above, I am to inform/submit Action Taken Report as under :-

1. That the Meghalaya State Pollution Control Board had written to the State Government vide letter No.MSPCB/LEGAL-272/2020/2020-'21/5 & 6 Dated 9th and 10th November, 2020 respectively, submitting Status Report on Ambient Air Quality pertaining to the city of Shillong during November, 2019 and suggested/recommended that the sale and use of fire crackers during the period of Midnight 9th – 10th November, 2020 to midnight of November 30 – December 1st, 2020 be totally banned.

This is for favour of your kind information

Enclosed: As stated.

Yours Faithfully

MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong

Memo NO. MSPCB/ LEGAL – 272/2020/2020-'21/10 Dated 20th November, 2020

Copy to:

1. P.K. Gupta, DH-AQM, Central Pollution Control Board, Ministry of Environment, Forests & Climate Change, Parivesh Bhawan, C.B.D. Cum office complex, East Arjun Nagar, New Delhi – 110032 for favour of information.

2. The Regional Director, Central Pollution Control Board, Regional Directorate North East, 'TUM-SIR', Fire Brigade Lower Motinagar, Shillong – 793014 (Email: zoshillong.cpcb@nic.in) for favour of information.

O/C

MEMBER SECRETARY

(5)

Meghalaya State Pollution Control Board
Forests & Environment Department, Government of Meghalaya
'ARDEN' Lumpyngngad, Shillong-793014
Website: http://megspcb.gov.in

NO.MSPCB /LEGAL-272/2020/2020-'21/5 Dated 9th November, 2020

To,

The Principal Secretary to the Government of Meghalaya,
Forests and Environment Department.

Sub: O.A. No. 249/2020 in the matter of Tribunal on its own motion Versus Ministry of Environment, Forest & Climate Change & Ors.

Sir,

With reference to the above, I have the honor to enclose herewith order dated 5.11.2020 passed by the NGT, Principal Bench wherein it has directed that:-

1. The sale or use of all kind of fire crackers from midnight November, 9-10, 2020 to the midnight of November 30 – December 1, 2020 shall be totally banned in cites/towns in the Country that has average of ambient air quality falling under 'poor' and above category during November, 2019

2. The cities/towns where air quality is 'moderate' or below only green crackers shall be allowed to be sold and the timings shall be as below if the concerned States do not specify :-
   i. 8 to 10 pm on Diwali and Gurupurb
   ii. 6am to 12:30 am on Chatt
   iii. 11:55 pm to 12:30 am during Christmas and New Year Eve.

Christmas and New year's Eve is subject to review of this order on 1st December, 2020.

In this regard, I am submitting herewith the Status Report on Ambient Air Quality pertaining to the city of Shillong during November, 2019, where the average ambient air quality falls under 'Satisfactory' Category of Air Quality Index rating which is enclosed herewith as Annexure to the report for ready reference.

Further, in view of the COVID-19 pandemic it is recommended that the sale and use of fire crackers in the State be banned during the above period mentioned in Para 1 in order to prevent deterioration of Air Quality and which may adversely affect lung diseases like COVID-19.

This is for favour of your kind information and necessary action.

Enclosed: As stated.

Yours faithfully

MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong

Memo. NO.MSPCB /LEGAL-272/2020/2020-'21/5 Dt 9th November, 2020

Copy to:

1. The Principal Chief Conservator of Forests & HoFF, Meghalaya, Shillong for favour of information.
2. The Chairman, Meghalaya State Pollution Control Board, Shillong for favour of information.

O/C

MEMBER SECRETARY

Contact details: Email:megspcb@rediffmail.com; Telephone Numbers : Chairman-0364-2521217; Member Secretary-2522802; Scientific-2521514; Engineering-2521533; Laboratory-2521726; Administration-2520073; Telefax-2521764

Status Report on Ambient Air Quality & Noise level Monitoring of Shillong City during Diwali Festival, 2019

The Meghalaya State Pollution Control Board conducts the Ambient Air Quality & Noise Level monitoring during Diwali festivals in two phases, Pre-Diwali and Diwali day since 2015 in three locations of Shillong city falling in the area categorized as Commercial, Residential and Silence Zones viz. Police Bazar (Commercial Area), Lumpyngngad (Residential Area) and Ganesh Das Hospital (Silence Zone)in accordance with the ***Honourable Supreme Court's directions in Order Dt.21. 07. 2005 in WP(C) 72 of 1998.***

1. Observations & Findings on Ambient Air Quality :

The findings as per data recorded during Diwali festival, 2019 may be summarized as follows:

1. Lumpyngngad (MSPCB's office premises -Location A: Residential Zone):

i) **Pre Diwali day:** The concentrations of SO_2, NO_2, PM10, PM2.5, Metal viz. Pb, Ni and As was found to be within the prescribed limits of National Ambient Air Quality Standards .

ii) **Diwali day :** The concentrations of SO_2, NO_2, PM10,PM2.5,Pb was found to be within the prescribed limits of National Ambient Air Quality Standards.

iii) The higher concentrations of PM_{10}, $PM_{2.5}$ observed on Diwali Day as compared to other days may be due to emission of bursting and burning of fire crackers and sparklers on the festive occasion.

iv) The Air Quality Index (AQI) on Diwali day falls under "GOOD" category.AQI rating scale enclosed as annexure-1.

2. Police Bazar (Meghalaya Legislative Assembly Office's Premises - Location B:Commercial Zone):

(i) **Pre Diwali day :** The concentrations of SO_2, NO_2, PM10,PM2.5, Metal viz. Pb, Ni and As was found to be within the prescribed limits of National Ambient Air Quality Standards.

(ii) **Diwali day :** The concentrations of SO_2, NO_2 ,PM10,PM2.5,Pb was found to be within the prescribed limits of National Ambient Air Quality Standards .

(iii)The higher concentrations of SO_2, NO_2, PM_{10}, $PM_{2.5}$ observed on Diwali Day as compared to other days may be due to emission of bursting and burning of fire crackers and sparklers on the festive occasion, besides emission from vehicle, dust generated due to movement of vehicles and traffic congestion.

v) The Air Quality Index (AQI) on Diwali day falls under "Satisfactory" category. AQI rating scale enclosed as annexure-1.

3. Lawmali (Ganesh Das Hospital premises- Location C: Silence Zone)

(i) **Pre Diwali day :** The concentrations of SO_2, NO_2 ,PM10,PM2.5 and Metal viz. Pb, Ni and As. was found to be within the prescribed limits of National Ambient Air Quality Standards .

(ii) **Diwali day** : The concentrations of SO_2, NO_2 ,PM10,PM2.5,Pb was found to be within the prescribed limits of National Ambient Air Quality Standards .

(iii) The higher concentrations of SO_2, NO_2, PM_{10}, $PM_{2.5}$ on Diwali Day may be due to emission of bursting and burning of fire crackers and sparklers on the festive occasion besides emission from vehicle, dust generated due to movement of vehicles.

vi) The Air Quality Index (AQI) on Diwali day falls under "Satisfactory" category. AQI rating scale enclosed as annexure-1.

2. Observations & Findings on Ambient Noise level :

The findings as per data recorded during Diwali festival from 2015 to 2019 may be summarized as follows:

1. Lumpyngngad (MSPCB's office premises - Location A: Residential Zone):

i) **Pre Diwali day :** The ambient noise levels observed to be lower on pre Diwali day.

ii) **Diwali day :** The ambient noise levels was higher on Deepawali day in comparison to that on a normal/pre-Deepawali day . The bursting of firecrackers and burning of sparklers on Deepawali day is obviously the major contributor to the higher noise level monitored on the occasion.

iii) A decreasing trend was observed during 2019 when compared to values recorded in 2018 during Normal days and Diwali day.

2. Police Bazar (Meghalaya Legislative Assembly Office's Premises - Location B: Commercial Zone):

(i) **Pre Diwali day :** The ambient noise levels observed to be lower on pre Diwali day.

(ii) **Diwali day :** The ambient noise levels was higher on Deepawali day in comparison to that on a normal/pre-Deepawali day . The bursting of firecrackers and burning of sparklers on Deepawali day is obviously the major contributor to the higher noise level monitored on the occasion.

(iii) A decreasing trend was observed during 2019 when compared to values recorded in 2018 during Normal days and Diwali day.

3. Lawmali (Ganesh Das Hospital premises- Location C : Silence Zone)

(i) **Pre Diwali day :** The ambient noise levels observed to be lower on pre Diwali day.

(ii) **Diwali day :** The ambient noise levels was higher on Deepawali day in comparison to that on a normal/pre-Deepawali day . The bursting of firecrackers and burning of sparklers on Deepawali day is obviously the major contributor to the higher noise level monitored on the occasion.

(iii) A decreasing trend was observed during 2019 when compared to values recorded in 2015-2018 during Normal days and Diwali day.

Senior Scientist
Meghalaya State Pollution Control Board

Annexure -1

Air Quality Index(AQI)			
Sl.No.	Air Quality Index(AQI)	Rating Scale	
1.	(0-50)	Good (G)	Minimal Impact
2.	(51-100)	Satisfactory(S)	Minor breathing discomfort to sensitive people
3.	(101–200)	Moderate(M)	Breathing discomfort to the people with lung, heart disease, children and older adults
4.	201-300)	Poor	Breathing discomfort to people on prolonged exposure
5.	(301–400)	Very Poor	Breathing discomfort to people on prolonged exposure
6.	(>401)	Severe	Respiratory effects even on healthy people

Source: CPCB, Delhi

Meghalaya State Pollution Control Board
Forests & Environment Department, Government of Meghalaya
'ARDEN' Lumpyngngad, Shillong-793014
Website: http://megspcb.gov.in

NO.MSPCB /LEGAL-272/2020/2020-'21/6 Dated 10th November, 2020

To,

The Principal Secretary to the Government of Meghalaya,
Forests and Environment Department.

Sub: O.A. No. 249/2020 in the matter of Tribunal on its own motion Versus Ministry of Environment, Forest & Climate Change & Ors.

Ref: NO.MSPCB /LEGAL-272/2020/2020-'21/5 Dated 9.11.2020

Sir,

In continuation to the letter under reference, I have the honour to submit herewith a 24(twenty four) hourly Air Quality Index of Shillong city, monitored under National Air Monitoring Programme (NAMP) for the periods 3rd to 4th November, 2020 and 4th to 5th November, 2020 for favour of your information.

Enclosed: As stated.

Yours faithfully

MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong

Memo. NO.MSPCB /LEGAL-272/2020/2020-'21/6 Dt 10th November, 2020

Copy to:

1. The Principal Chief Conservator of Forests & HoFF, Meghalaya, Shillong for favour of information.
2. The Chairman, Meghalaya State Pollution Control Board, Shillong for favour of information.

O/c

MEMBER SECRETARY

Air Quality Index (24 hourly)
of Shillong city monitored under
National Air Monitoring Programme (NAMP)

Location		Date of Monitoring			
		03.11.2020 - 04.11.2020		04.11.20 - 05.11.2020	
		Air Quality Index (AQI) value	Rating	Air Quality Index (AQI) value	Rating
1.	Lumpyngngad, Shillong	35	Good	34	Good
2.	Barik, Shillong	47	Good	57	Satisfactory
3.	4 ½ Mile, Upper Shillong.	39	Good	40	Good
4.	Polo, Shillong	34	Good	35	Good

AQI calculation is as per standard procedures prescribed by Central Pollution Control Board (CPCB), New Delhi.
Rating Scale:
Good: 0-50; Satisfactory: 51-100; Moderate: 101 - 200; Poor: 201-300; Very Poor: 301-400; Severe: >400

Senior Scientist
Meghalaya State Pollution Control Board

Gmail

Deuvu Sharma <deuvusharma@gmail.com>

Fwd: Compliance of NGT order dated Nov 09, 2020 on ban of firecrackers - reg.

1 message

CPCB K AQM Div <aqm.cpcb@gov.in> Thu, Nov 26, 2020 at 1:08 PM
To: deuvusharma <deuvusharma@gmail.com>

From: "Vivek Pandey" <cpcc-chd@nic.in>
To: "CPCB K AQM Div" <aqm.cpcb@gov.in>
Cc: "cf chandigarh" <cf.chandigarh@gmail.com>, "pandey vivekcpcc" <pandey_vivekcpcc@rediffmail.com>
Sent: Monday, November 23, 2020 4:07:55 PM
Subject: Re: Compliance of NGT order dated Nov 09, 2020 on ban of firecrackers - reg.

Sir,

With reference to your email dated 13.11.2020 regarding compliance of the order of Hon'ble NGT w.r.t . ban on firecrackers dated 09.11.2020. It is here informed that keeping in view of order of Hon'ble NGT and present Corona Pandemic, Chandigarh Administration has banned the sale and bursting of fire crackers in U.T. Chandigarh The order of Chandigarh Administration is attached herewith.

Further, it is hereby informed that as per results of monitoring conducted during the Diwali Festival which is found that AQI is much less than the results of last year Diwali. The results of Diwali Monitoring is also attached herewith.

Regards,
Chandigarh Pollution Control Committee
Chandigarh

From: "cf chandigarh" <cf.chandigarh@gmail.com>
To: "Vivek Pandey" <cpcc-chd@nic.in>, vivekpandey29@gmail.com
Sent: Friday, November 13, 2020 12:12:36 PM
Subject: Fwd: Compliance of NGT order dated Nov 09, 2020 on ban of firecrackers - reg.

---------- Forwarded message ---------
From: **CPCB K AQM Div** <aqm.cpcb@gov.in>
Date: Fri, 13 Nov 2020 at 12:00
Subject: Compliance of NGT order dated Nov 09, 2020 on ban of firecrackers - reg.
To: <ms@pcb.ap.gov.in>, <ngilyang_tam@rediffmail.com>, <membersecretary@pcbassam.org>, <bspcb@yahoo.com>, <hocecb@gmail.com>, Member Secretary GSPCB <ms-gspcb.goa@nic.in>, <goapcb@gspcb.in>, <membersecretarygpcb@gmail.com>, <hspcbms@gmail.com>, <hspcbho@gmail.com>, mspcb-hp <mspcb-hp@nic.in>, <membersecretaryjkspcb@gmail.com>, <rlbakshi@gmail.com>, Member Secretary Karnataka State Pollution Control Board <memsecy@kspcb.gov.in>, Head office Karnataka State Pollution Control Board <ho@kspcb.gov.in>, Sreekala S <ms.kspcb@gov.in>, <ms@mpcb.gov.in>, <pcb-manipur@nic.in>, Pollution Control Board <pcb-man@nic.in>, <rskori2762@gmail.com>, <megspcb@rediffmail.com>, Jerold Hollis Nengnong <memsecy.spcb-meg@gov.in>, MPCB <mpcb@mizoram.gov.in>, K Vanlalfamkima <miz@envis.nic.in>, <rusoviljohn@yahoo.co.in>,

<membersecretary@ospcboard.org>, <d.biswal@rediffmail.com>, <msppcb@gmail.com>, Member Secretary <member-secretary@rpcb.nic.in>, <drgopalpradhan@gmail.com>, <membersecretary@spcbsikkim.org>, TNPCB Chennai <tnpcb-chn@gov.in>, <tnpcbmembersecretary@gmail.com>, Neetu Kumari Prasad <ms-tspcb@telangana.gov.in>, <Mukherjee_manas@rediffmail.com>, <msukpcb@yahoo.com>, <spsubudhi@gmail.com>, <ms@uppcb.com>, <ms@wbpcb.gov.in>, <nirajsinghal.ifs@gmail.com>, Gopal Krishna <s.gopal@nic.in>, <dstandamans@gmail.com>, <cf.chandigarh@gmail.com>, <pccdmn@rediffmail.com>, <pccdddnh@gmail.com>, Member Secretary <msdpcc@nic.in>, <msdpcc2019@gmail.com>, Director, S&T <lk-dst@nic.in>, Pondicherry Pollution Control Committee Pondicherry <ppcc.pon@nic.in>
Cc: P K GUPTA ADDITIONAL DIRECTOR <pkgupta.cpcb@nic.in>, sharan chem <sharan_chem@rediffmail.com>, SHARANDEEP SINGH <sharandeep.cpcb@nic.in>

Sir,

I am directed to enclose herewith the NGT order (OA No. 249/2020) dated November 09, 2020 on **"ban of fire-crackers"** for compliance and submission of Action taken report to CPCB latest by **November 22, 2020.**

Thanks & regards,
PA to Head, AQM,
CPCB

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Use Solar Energy for Perpetuity & Save Mother Earth !

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2 attachments

IMG-20201123-WA0000.jpg
97K

AQI_2016-2020_latest_Diwali_Results___Press_Release_2017_new_2___2_.docx
25K

OFFICE OF ADVISER TO THE ADMINISTRATOR, UT-CUM-CHAIRPERSON, STATE EXECUTIVE COMMITTEE OF STATE DISASTER MANAGEMENT AUTHORITY, UT, CHANDIGARH

ORDER

No.13180-HIII(5)/2020/
Dated 06/11/2020

In exercise of the powers conferred on the undersigned as Chairperson of the Disaster Executive Committee of State Disaster Management Authority, I hereby order, a complete ban on sale or use of crackers of any kind, throughout the Union Territory of Chandigarh. These directions are issued as a containment measure to prevent risk of spread of covid-19, due to polluted atmosphere created by bursting of crackers.

These orders will come into force with immediate effect and will remain in force until further orders.

Any violation of the orders will invite penal action under Section 51 to 60 of Disaster Management Act, 2005 besides legal action under Section 188 of the IPC and other provisions as applicable.

MANOJ PARIDA, IAS
Adviser to the Administrator, UT
& Chairperson, State Executive Committee of
State Disaster Management Authority,
UT, Chandigarh

Endst No. 13180-HIII(5)/2020 Dated 06/11/2020

A copy is forwarded to the following for information and necessary action :-

1. Secretary to Hon'ble Governor Punjab & Administrator U.T.
2. Principal Secretary Home, U.T., Chandigarh
3. Director General of Police, U.T., Chandigarh
4. Commissioner, M.C., Chandigarh
5. Deputy Commissioner, U.T., Chandigarh

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Year □		2016			2017			2018			2019			2020		
Location □	**Parameter □g/m³ (24 hrly avg.)**	**Normal Day**	**Diwali Day**	**AQI/ Type**	**Normal Day**	**Diwali Day**	**AQI/ Type**	**Normal Day**	**Diwali Day**	**AQI/ Type**	**Normal Day**	**Diwali Day**	**AQI/ Type**	**Normal Day**	**Diwali Day**	**AQI/ Type**
Sector 22	**RSPM-2.5**	….	….	Normal Day **123/ Moderate** Diwali Day **266/ Poor**	44	**102**	Normal Day **116/ Moderate** Diwali Day **240/ Poor**	69	**134**	Normal Day **130/ Moderate** Diwali Day **311/ V. Poor**	63	**212**	Normal Day **110/ Moderate** Diwali Day **371/ V. Poor**	111	**94**	Normal Day **270/ Poor** Diwali Day **213/ Poor**
	RSPM-10	135	**316**		124	169		110	**187**		86	**280**		168	**142**	
	SO_2	BDL	BDL		BDL	BDL		BDL	BDL		BDL	BDL		BDL	BDL	
	NO_x	16	**38**		26	29		36	28		16	37		24	24	
IMTECH	**RSPM-2.5**	….	….	….	….	….	….	83	170	Normal Day **177/ Moderate** Diwali Day **338/ V. Poor**	47	**187**	Normal Day **78/ Satisfactory** Diwali Day **352/ V. Poor**	108	**138**	Normal Day **260/ Poor** Diwali Day **314/ V. Poor**
	RSPM-10	….	….		….	….		131	225		77	**240**		130	**157**	
	SO_2	….	….		….	….		BDL	BDL		BDL	BDL		BDL	BDL	
	NO_x	….	….		….	….		32	24		19	25		20	27	
Sector 29 upto 2016 & PEC-12 started from 2017 onwards	**RSPM-2.5**	….	….	Normal Day **124/ Moderate** Diwali Day **280/ Poor**	….	**104**	Normal Day **125/ Moderate** Diwali Day **247/ Poor**	78	**119**	Normal Day **160/ Moderate** Diwali Day **297/ Poor**	40	**114**	Normal Day **90/ Satisfactory** Diwali Day **280/ Poor**	99	**95**	Normal Day **230/ Poor** Diwali Day **217/ Poor**
	RSPM-10	136	**330**		137	**139**		116	**158**		90	**141**		115	**130**	
	SO_2	BDL	BDL		BDL	BDL		BDL	BDL		BDL	BDL		BDL	BDL	
	NO_x	19	**42**		15	17		33	18		9	16		13	15	
Sector 17	**RSPM-2.5**	….	….	Normal Day **109/ Moderate** Diwali Day **183/ Moderate**	93	**71**	Normal Day **210/ Poor** Diwali Day **137/ Moderate**	85	**83**	Normal Day **183/ Moderate** Diwali Day **177/ Moderate**	63	**104**	Normal Day **110/ Moderate** Diwali Day **247/ Poor**	84	**98**	Normal Day **180/ Moderate** Diwali Day **227/ Poor**
	RSPM-10	114	**225**		137	**97**		150	**124**		81	**173**		102	**115**	
	SO_2	BDL	BDL		BDL	BDL		BDL	BDL		BDL	BDL		BDL	BDL	
	NO_x	21	**30**		26	28		31	22		16	20		22	17	

Year →	2016	2017	2018	2019	2020
Location ↓	**AQI/ Type**	**AQI/ Type**	**AQI/ Type**	**AQI/ Type**	**AQI/ Type**
Sector 22	Normal Day **123/ Moderate** Diwali Day **266/ Poor**	Normal Day **116/ Moderate** Diwali Day **240/ Poor**	Normal Day **130/ Moderate** Diwali Day **311/ V. Poor**	Normal Day **110/ Moderate** Diwali Day **371/Very Poor**	Normal Day **270/ Poor** Diwali Day **213/Poor**
IMTECH	….	….	Normal Day **177/ Moderate** Diwali Day **338/ V. Poor**	Normal Day **78/ Satisfactory** Diwali Day **352/V. Poor**	Normal Day **260/ Poor** Diwali Day **314/V. Poor**
Sector 29 upto 2016 & PEC-12 started from 2017 onwards	Normal Day **124/ Moderate** Diwali Day **280/ Poor**	Normal Day **125/ Moderate** Diwali Day **247/ Poor**	Normal Day **160/ Moderate** Diwali Day **297/ Poor**	Normal Day **90/ Satisfactory** Diwali Day **280/Poor**	Normal Day **230/ Poor** Diwali Day **217/Poor**
Sector 17	Normal Day **109/ Moderate** Diwali Day **183/ Moderate**	Normal Day **210/ Poor** Diwali Day **137/ Moderate**	Normal Day **183/ Moderate** Diwali Day **177/ Moderate**	Normal Day **110/ Moderate** Diwali Day **247/ Poor**	Normal Day **180/ Moderate** Diwali Day **227/Poor**
Sec. 25	------	-------	-------	Normal Day **110/Moderate** Diwali Day **341/Very Poor**	Normal Day **127/Moderate** Diwali Day **140/Moderate**

TRIPURA STATE POLLUTION CONTROL BOARD

(A Statutory Organisation under Government of Tripura)
Department of Science Technology & Environment

No.F.18(28)/TSPCB/2013/254/15456-60 November 26, 2020

To
Sri P. K. Gupta
Head, AQM Division
Central Pollution Control Board
MOEF & CC, Government of India
Parivesh Bhawan, East Arjun Nagar, Delhi-110032.

Sub.: Compliance report on action taken by the State of Tripura to comply with the Hon'ble NGT order dated 09.11.2020 in OA No.249/2020 with OA No.254/2020 with OA No. 255/2020 with OA No. 93/2020 in connection with remedial action against pollution caused by use of fire crackers-reg.

Ref: Your letter No. AQM/Fire Crackers/2020-21 dated 20/11/2020

Sir,

This has reference to your mail and letter No. AQM/Fire Crackers/2020-21 dated 20/11/2020 on the subject cited above. The consolidated Action Taken Report by the State of Tripura in compliance with the order dated 09.11.2020 of Hon'ble National Green Tribunal in OA No.249/2020 (OA No.254/2020 , OA No. 255/2020 , OA No. 93/2020) in connection with remedial action against pollution caused by use of fire crackers is enclosed herewith for kind information & necessary action.

Enclosed: As stated

Yours Sincerely,

26.11.2020

(B. Karmakar)
Member Secretary

Copy to:

1. PPS to the Chief Secretary to the Govt of Tripura for kind information of the Chief Secretary.
2. PS to the Secretary to the Govt of Tripura, Science, Technology & Environment Department for kind information of the Secretary.
3. The Director, Department of Science, Technology & Environment for kind information.
4. The Regional Director, Central Pollution Control Board, North East, Shillong-793014, for kind information.

Address :
PARIVESH BHAWAN
Pandit Nehru Complex, Gurkhabasti
PO : Kunjaban, Agartala, West Tripura-799006

Website :
www.tspcb.tripura.gov.in / trpenivis.nic.in
e-mail :
tripuraspcb@gmail.com / hoospcb-tr@gov.in

Contact :
Chairman: 0381 - 2322462
Member Secretary: 0381 - 2325421
Head of Office: 0381 - 2322455
OCMS Help Desk: 0381 2328792

Action Taken Report on directions of Hon'ble National Green Tribunal vide Order dated 05.11.2020 (Date of hearing 05.11.2020 and date of uploading 09.11.2020) in the O.A. No.249/2020 with O.A. No.254/2020 with OA No.255/2020 with OA No.93/2020 in connection with remedial action against pollution caused by use of fire crackers aggravating the menace of Covid-19.

Submitted by:

Tripura State Pollution Control Board

Action Taken Report on directions of Hon'ble National Green Tribunal vide Order dated 05.11.2020 (Date of hearing 05.11.2020 and date of uploading 09.11.2020) in the O.A. No.249/2020 with OA No.254/2020 with OA No.255/2020 with OA No.93/2020 in connection with remedial action against pollution caused by use of fire crackers aggravating the menace of Covid-19.

Background:

Hon'ble Nation Green Tribunal, Principal bench, New Delhi had passed some orders /directions on 05.11.2020 (Date of Hearing) & 09.11.2020 (Date of Uploading the order), in O.A No.249/2020 with 254/2020 with OA No. 255/2020 with OA No. 93/2020 (CZ) regarding remedial action against pollution by use of fire crackers aggravating the menace of Covid19 pandemic, posting higher danger to the lives and health of vulnerable groups. The Tribunal elaborately referred the current restrictions on fire crackers imposed by different States and PCBs. The Hon'ble NGT also referred different Orders of the Hon'ble Supreme Court of India passed time to time in this matter.

The Hon'ble NGT directed as follows:

i. There will be total ban against sale or use of all kinds of fire crackers in the NCR from midnight of November, 9 -10, 2020 to the midnight of November 30 - December 1, 2020, to be reviewed thereafter.

ii. Direction (i) will also apply to all cities/towns in the country where the average of ambient air quality during November (as per available data of last year) fall under 'poor' and above category.

iii. The cities/towns where air quality is 'moderate' or below, only green crackers be sold and the timings for use and bursting of crackers be restricted to two hours during festivals, like Diwali, Chatt, New Year/Christmas Eve etc.,

as may be specified by the concerned State. This direction is on pattern of direction of the Hon'ble Supreme Court in (2019) 13 SCC 523 which we are applying to areas moderately polluted or below air quality due to aggravated effect during Covid-19, as already noted. If nothing is specified by the State, timing will be 8 to 10 pm on Diwali and Gurupurb, 6 am to 8 am on Chatt and 11.55 pm to 12.30 am during Christmas and New year eve (which have yet to come and do not fall in November but if ban continues) and not otherwise.

iv. At other places, ban/restrictions are optional for the authorities but if there are more stringent measures under orders of the authorities, the same will prevail.

v. All States/UTs/PCBs/PCCs may initiate special drives to contain air pollution from all sources in view of potential of aggravation of Covid-19.

vi. The Chief Secretaries and DGPs of all the States/UTs may issue and circulate an appropriate order in above terms with appropriate enforcement guidelines to all the District Magistrates and Superintendents of Police, PCBs/PCCs.

vii. The CPCB and the State PCBs/PCCs may regularly monitor the air quality during this period which may be uploaded on their respective websites. CPCB may compile information on the subject, including the status of compliance of this order from all the States/UTs and file a consolidated report with data compiled till filing of report, before the next date by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. Next date of hearing is on 1.12.2020.

The detail Action Taken Report are as follows:

A. Action Taken Report to restrict Fire Crackers:

1. The Department of Science, Technology & Environment, Government of Tripura had issued Notification regarding restricted use of fire crackers vide No.F. 8(14)/DSTE/ENV/Pt-II/7220-41 dated 30.10.2018 wherein it was notified that the crackers with reduced emission/ green crackers shall be permitted to be manufactured and sold in the state of Tripura. It was also notified that on the Diwali or on the day of other festivals, when such firecrackers generally takes place, the scheduled timing of such fireworks, would strictly be from 8.00 pm till 10.00 pm only. On Christmas eve and new year eve, when such fireworks start around midnight midnight i.e. 12.00 am, timing of fireworks should be from 11.55 pm till 12.30 am only. Copy of said Notification is enclosed as **Annexure-I.**
2. The Chief Secretary, Tripura also issued a Memorandum No. F.1(4)/CS/As/Misc/2020 dated 10.11.2020 in compliance of the order dated 9.11.2020 of Hon'ble National Green Tribunal to restrict the use of Fire Crackers and also to contain the air/noise pollution during Diwali and other festivals throughout the State. (**Annexure-IA**).

3. The Chief Secretary, Government of Tripura has issued guidelines for celebration of Diwali and Kali Puja Festival, 2020 throughout the State considering the pandemic situation due to COVID-19. In this guideline, emphasis has also been given to avoid fire crackers during Diwali Utsav and to follow the Notification No.F. 8(14)/DSTE/ENV/Pt-II/7220-41 dated 30.10.2018 issued by Department of Science, Technology & Environment, Government of Tripura regarding firecrackers. Copy enclosed as **Annexure-II.**

4. Awareness programmes have been conducted on ill effects of firecrackers and various aspects of Noise Rules involving NGOs, ECO Clubs and other

electronic media to generate awareness among the people on the occasion of Diwali festival 2020. **(Annexure-III)**

5. Raids have been conducted prior to festive occasion this year also jointly by the officials of District Administration and Tripura State Pollution Control Board for enforcing the restriction of sale as well as use of banned fire crackers throughout the State of Tripura. Considerable quantity of illegal fire crackers were seized from various markets and the seized firecrackers were disposed off as per Waste Management Rules**. (Annexure-IV)**

6. Surveillance team have been formed by the TSPCB to monitor the sale and use/bursting of banned fire crackers during Diwali & Kali Puja festival. The said team has monitored the sale and use/bursting of banned fire crackers during Diwali & Kali Puja festival. **(Annexure-V)**

7. Advertisements have been published in the local newspapers in vernacular languages in several occasions before and during Diwali Day highlighting various aspects of Noise Rules as well as with a request to the public to restrict themselves from bursting of illegal fire crackers. **(Annexure-VI)**

B. Action Taken Report to Control Air Pollution:

7. As per the guideline of CPCB, the Ambient Air Quality Monitoring has been conducted by TSPCB during 07.11.2020 to 21.11.2020 on the occasion of Diwali festival, 2020 to assess the air quality status before, during and after the Diwali festival. **(Annexure-VII)**

8. The ambient air monitoring data on the occasion of Diwali festival for the State of Tripura is enclosed as **Annexure-VIII.**

9. The Tripura State Pollution Control Board has directed all the ULBs to take necessary actions on the following issues to control air pollution:

i. Sprinkling of water on the roads during dry season twice a day. Emphasis may be given to use the treated waste water for road watering, if available.

ii. Covering of unpaved roadside using grass or by any other means.

iii. Ensure that all construction & demolition works shall be done following the Construction & Demolition Waste Management Rules, 2016.

iv. Ensure that no person or body including local body, any agency, organization, concessionaire etc. shall be allowed open burning of waste on lands, including at landfill sites in the State of Tripura as per the Notification issued by Department of Science, Technology and Environment vide No.F. 11(49)/DSTE/CC/Pt-I/3382-3414 dated 04.05.2017.

v. Road side plantation.

Copy of the said letter is enclosed as **Annexure-IX.**

10. The Tripura State Pollution Control Board has requested the Transport Department, Government of Tripura to take necessary steps to minimize & Control the vehicular emission and also to ensure that that no vehicle shall run in the road without having valid PUC Certificate. Copy of the said letter as enclosed as **Annexure-X.**

The Vehicles are being checked regularly for PUC certificates by the Traffic Police and if found exceeding the emission limits, the registration of such vehicle is suspended till satisfactory repairs are carried out. Penal compounding fees are also being recovered from such defaulting vehicles. Grant of PUC Renewal certificate is considered only after observing satisfactory Performance of the vehicle.

11. The Government of Tripura vide Notification No.F.11(49)/DSTE/CC/Pt-I/3382-3414 dated 04.05.2017 notified that no person or body including local body, any agency, organization, concessionaire etc. shall be allowed open burning of waste on lands, including at landfill sites in the whole State of Tripura. And for each such default, the violators shall be liable to pay Environmental compensation. This notification has been issued to combat air pollution throughout the State. **(Annexure-XI)**

12. Two manual ambient air quality stations are being operated at Agartala under National Ambient Air Quality Monitoring Programme (NAMP) of Central Pollution Control Board (CPCB). The ambient air quality monitoring is being carried out on regular basis as per the frequency of NAMP. The ambient air quality data are being uploaded in the Environmental Air Quality Data Entry system (E-AQ-DES) portal of CPCB on regular basis.

13. One Continuous Ambient Air Quality Monitoring Station (CAAQMS) funded by CPCB has been installed at Agartala to monitor the real time ambient Air Quality status. The real time air quality data from Agartala air monitoring station is now linked to the CPCB server. The real-time air quality status of Agartala in terms of Air Quality Index can be viewed by accessing "National Air Quality Index-CPCB".

    For setting up of another Continuous Ambient Air Quality Monitoring Station (CAAQMS) at Agartala funded by MoEFCC, the Expression of Interest has been floated through e-tender portal for selection of bidders for installation of Continuous Ambient Air Quality Monitoring Station (CAAQMS). The technical evaluation of Technical bids is going on.

14. TSPCB has also developed a public grievance portal similar to "Sameer" app developed by CPCB. The name of the said app of Tripura is "TRIPURAR PARIBESH". The general public can submit complaints

regarding various environment related issues like Air, Water and Noise pollution etc through this app. **(<u>Annexure-XII</u>)**

15. In Tripura Cleaner Fuels (CNG) has already been introduced. 04 nos. Of CNG filling stations have been established in Tripura. CNG buses have been introduced in Agartala towns.

16. E-rickshaw has already been introduced throughout the state since last 5 years.

17. All Urban Local Bodies are in action for cleaning of road dust at early morning by spraying water.

18. All the Brick Kilns are operating their units with Fixed Chimney. Steps to be taken to introduce cleaner technology in Brick Kilns to reduce the emission level further. Educative campaign has been initiated for commissioning of Fixed Chimney Bulls Trench kilns in to Zigzag kilns.

19. A Notification has been issued by AMC to use only treated water for the water sprinkling at road and never to allow use of drinking water for these activities AMC also confirms that presently no surface or ground water is used for watering parks and gardens in the city. (Annexure 3)

20. Extensive road side plantation is being done by the Forest Department.

21. Regular enforcement drives are being conducted throughout the state against the vehicles plying on road violating Motor Vehicle Acts including emission norms.

22. With a view to minimize and control vehicular emission, registration of BS-IV vehicles are not allowed as per the decision of the Hon'ble Supreme Court of India, and only BS-VI vehicles are getting registration.

23. At present there are 51 (Fifty one) numbers of Emission Testing Centres in the State of Tripura. Recently, approval has been given to open 17 (Seventeen) more Emission Testing Centres in the State.

24. Initiative has been taken to introduce the mobile PUC Van to cover remote area people to get their vehicle tested easily.

25. It is mandatory to have valid PUC certificate of a vehicle to apply for fitness certificate in VAHAN-4.

26. At present, 44 numbers of PUC centre's have been integrated with VAHAN-4 and the emission testing are done online at the PUC centre's.

C. Action taken in respect of control of Noise Pollution:

27. The Ambient Noise Level Monitoring was conducted during festive occasions (such as Diwali) this year also as per the Guidelines of Central Pollution Control Board. **(Annexure XIII)**

28. The ambient noise data on the occasion of Diwali festival for the State of Tripura is enclosed as **Annexure-XIV.**

29. In exercise of powers conferred under the Air (Prevention & Control of Pollution) Act, 1981, Environment (Protection) Act, 1986 and on the basis of the guidelines imposed by the Central Pollution Control Board, Tripura State Pollution Control Board issued an Order on *17.09.1998* regarding maximum permissible noise level of the fireworks at the time of bursting alongwith the list of banned fireworks. The District Magistrate & Collector and Superintendent of Police have also been directed not to allow sale or use of the banned firecrackers throughout the State. **(Annexure-XV)**

30. In exercise of the power conferred by Rule 2 © of the Noise Pollution (Control & Regulation) Rules, 2000, the Sub Divisional Police Officers have been appointed as the 'Authority' for regulating the use of loudspeaker or a public address system in his/her jurisdiction. The SDPOs shall take necessary action under the overall supervision and control of the District Magistrate of the District. The SDPOs are

authorised to grant permission for the use of loudspeaker or the public address system. ***(Annexure-XVI)***

31. In exercise of the power conferred by Rule 3(2) of the Noise Pollution (Control & Regulation) Rules, 2000, various areas of the State of Tripura have been categorised as Industrial/Commercial/Residential Areas and Silence Zone. The Ambient Air Quality Standard in respect of Noise for the said areas has also been notified. ***(Annexure-XVII)***

32. As per the Noise Pollution (Control & Regulation) Rules, 2000, the loudspeaker or the public address system shall not be used at night time [10.00 p.m. to 6.00 a.m.] except the closed premises or during a public emergency. The Government of Tripura issued a Notification regarding permission of use of loudspeaker or the public address system between 10.00 pm to 12 hours midnight for the total 15 days in any calendar year on account of celebration. ***(Annexure-XVIII)***

33. As per the latest Judgement Order dated 16.08.2016 of the Hon'ble High Court of Tripura, The District Magistrate & Collector shall constitute a Committee for periodical review whether the order are being followed or enforced with the following members:

    (i) The District Magistrate & Collector of each district as the Chairman.

    (ii) The Superintendent of Police of the each district as member, and

    (iii) All the Sub-Division Magistrates and Sub-Divisional Police Officers of the said district and one representative from the Tripura State Pollution Control Board as member.

34. In compliance of the Order of Hon'ble NGT dated 03.10.2017 in connection with OA No.158/2016/EZ, the Government of Tripura issued Notification dated 29/12/2017 regarding mandatory use of Sound Limiter(s) in all sound system/ public address system for

effective control of Noise Pollution in the whole State of Tripura. ***(Annexure*- XIX)**

35. An advertisement was issued in local newspapers regarding the mandatory use of sound limiters by the sellers, users and manufactures of audio system and public address system. (**Annexure-XX**)

36. The Government of Tripura issued Notification No.F. 8(14)/DSTE/ENV/Pt-II/7220-41 dated 30.10.2018 regarding restrictions on use of firecrackers/ fireworks during Diwali & all other festivals with an objective to reduce Air & Noise Pollution including minimization of Solid Waste generation.

37. TSPCB issued advertisement in local news papers and also in Souvenirs in several occasions highlighting various aspect of Noise Rule to generate awareness among common people to combat noise and air pollution arising from fire crackers etc. **(Annexure XXI)**

38. TSPCB, General Administration of Sadar sub division and Police Department jointly conducted special campaign against the indiscriminate use of loud speaker on festive season this year.

ANNEXURE- I

GOVERNMENT OF TRIPURA
DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT
VIGYAN, PRAJUKTI O PARIVESH BHAWAN
P.N.COMPLEX: AGARTALA
TRIPURA-799006

No.F.8(14)/DSTE/ENV/Pt-II/ 7220-41 Dated, 30/10/ 2018

NOTIFICATION

WHEREAS, Article 48A of the Constitution of India, inter-alia envisages that the State shall endeavor to protect and improve the natural environment for safeguarding human beings, wildlife including all living creatures, forests, lake, rivers etc.;

AND

WHEREAS the Government of Tripura after considering the adverse effects of fire crackers/fireworks have decided to regulate this which have detrimental effect on the environment;

AND

WHEREAS, it is observed that smoke and other harmful chemical gases emitted from the fire crackers/fireworks during Deewali and various religious festivals including Christmas, New Year eve and other occasions like marriages etc are causing vigorous water and air pollution as well as soil pollution resulting in unhygienic environmental and public health related problems and degrade the natural quality of air, water & soil;

AND

WHEREAS, it is observed that fire crackers/fireworks enhance the toxic particles/gases and ash on it's burning;

NOW, THEREFORE, in compliance with the direction dated 23/10/2018 passed by the Hon'ble Supreme Court of India in Writ Petition (Civil) No.728 of 2015 (Arjun Gopal & others Vs. Union of India & others) and also in exercise of the powers conferred by section 5 of the Environment (Protection) Act, 1986 (Central Act No.29 of 1986), and also the powers conferred to this State vide Notification No.S.O.479 (E) dated the 25th July,1991 under Section 23 of the Environment (Protection) Rules, 1986, the Government of Tripura in consultation with the Tripura State Pollution Control Board hereby imposes the following restrictions on use of fire crackers/fireworks along with following directions with an objective to reduce air and noise pollution including minimization of solid waste generation and also to tackle the pollution problems which occurs due to firecrackers during Diwali (Deepabali) and all other festivals, of any religion including Christmas and New Year eve and other occasions like marriages etc. for effective implementation in the State of Tripura;

1. The crackers with reduced emission (improved crackers) and green crackers shall be permitted to be manufactured and sold in the State of Tripura.

Explanation: (i) Use of Reduced Emission firecrackers (Improved crackers)-(a) Avoidance of use of ash as desiccant or filler materials in crackers for reduction in particulate matter by 15-20%. These can be implemented subject to approval by Petroleum and Explosives Safety Organization (PESO), and (b) usage of charcoal meeting specifications of explosive and pyrotechnics as prescribed by PESO.

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Green crackers: Safe Water and Air Sprinklers (SWAS)- low emission sound and light emitting functional crackers with particulate matter reduction by 30-35 % and significant reduction in NO_X & SO_2 due to in situ water generation as dust suppressant and low cost due to usage of low cost oxidants. These can be implemented subject to approval by Petroleum and Explosives Safety Organization (PESO).

2. The production and sale of crackers other than those mentioned in point No.**1** is completely banned in the entire State of Tripura. The manufacture, sale and use of joined firecrackers (series crackers or laris) are also banned as the same cause huge air, noise and solid waste problems.

Explanation: No person except the Licensed Traders shall be permitted to sell and store the fire crackers [improved crackers and green crackers] as mentioned in point No.**1**. The sale of crackers other than those mentioned in point No.**1** including joined crackers (series of crackers or laries) and those fire crackers generating noise level exceeding 90 dB(A) at 5 metre distance from the point of bursting is completely banned in the entire State of Tripura.

3. On the day of Diwali (Deepabali) or on the day of any other festivals, when such fireworks generally take place, the scheduled timing of such fireworks, would strictly be from 8:00 p.m. till 10:00 p.m. only. On Christmas eve and New Year eve, when such fireworks start around midnight, i.e. 12:00 a.m., timing of fireworks should be from 11:55 p.m. till 12:30 a.m. only.

4. The Tripura State Pollution Control Board shall carry out short-term monitoring in the Cities for 14 days (commencing from 7 days prior to Diwali and ending 7 days after Diwali) for the parameters namely, Aluminum, Barium, Iron apart from the regulatory parameters against the short-term Ambient Air Quality Criteria Values (AAQCVs) with regard to bursting of firecrackers.

5. For encouraging the community fire cracking at the designated site on the day of Diwali (Deepabali) or any other festivals, of any religion, the District Administration / Local Bodies may explore the feasibility of community fire cracking. This exercise shall have to be completed before one week of Diwali (Deepabali) or any other festivals so that the public at large is well informed about the designated places. The particular area/field as designated for the purpose of *Diwali* shall be valid for community fire cracking even on other occasions/festivals as well.

6. The Police shall ensure that bursting of fireworks should take place only during the designated time and at designated places, as mentioned above. They shall also ensure that there is no sale of banned firecrackers. In case any violation is found, the Station House Officer (SHO)/Officer-in-Charge of the concerned Police Station of the area shall be held personally liable for such violation and this would amount to committing contempt of the Court, for which such SHO(s) would be proceeded against.

7. Extensive public awareness campaigns shall be carried out by the School Education/Higher Education Department, ICA Department, Department of Science,

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chnology & Environment and Tripura State Pollution Control Board informing the public about the harmful effects of firecrackers.

➢ **Responsibilities of Local Administration/Local Bodies/Police Deptt.-**

a) All Local Administration (Sub-Divisional Magistrate) shall ensure designation or identification of places in consultation with the Station House Officer (SHO)/Officer-in-Charge of the concerned Police Station and Local Authorities for community fire cracking.

b) The local authorities shall take necessary action as per direction of Hon'ble Supreme Court.

➢ **Responsibilities of Tripura State Pollution Control Board (TSPCB):-**

a) TSPCB shall monitor air and noise pollution 7 (seven) days prior to Dewali and 7 (seven) after the Deewali. They also monitor all kind of pollution (Air, Water & Noise etc) during all pre & post festival sessions in the State.

b) TSPCB shall prepare materials for mass awareness to the common people.

➢ **Responsibilities of District Administration (DM & Collector):-**

a) The District Administration shall make overall supervision for effective control of fire cracker or fire works for any occasion in the State and comply with the directions of the Hon'ble Supreme Court.

➢ **Authorized Officers:-**

The following officers are hereby authorized to implement this Notification in their respective jurisdiction namely:

1. District Magistrate & Collectors of all respective Districts in Tripura.
2. Superintendent of Police, SDPO & Officers at the level of Sub-Inspector of Police and Station House Officer (SHO)/Officer-in-Charge of the concerned Police Station.
3. Member Secretary, Tripura State Pollution Control Board and Officers at the level of Junior Environmental Engineer/Junior Scientist and above.
4. Municipal Commissioner, Agartala Municipal Corporation, Agartala and other Officers nominated by him.
5. Chief Executive Officer of Tripura Tribal Area Autonomous District Council, Tripura and other Officers nominated by him.
6. Director, Department of Science, Technology & Environment, Government of Tripura and Officers at the level of Scientific Officer and above.
7. Director, Food and Civil Supplies Department and Officers at the level of Inspector and above.

Contd..... P/4.

Director, Industries & Commerce Department and other Officers nominated by him.

9. Director, Health & Family Welfare Department or other Officers nominated by him.
10. Commissioner of Taxes & Excise and Officers at the level of Inspector of Taxes and above.
11. Labour Commissioner, Labour Department and Officers at the level of Inspector and above.
12. Sub-Divisional Magistrate of all respective Sub-Division in Tripura.
13. Block Development Officer of all respective block in Tripura.
14. Chief Executive Officer of all Municipal Council in Tripura
15. Executive Officer of all respective Nagar Panchayet in Tripura.

➢ **Monitoring:-**

Authorities of all Local Bodies/Local Administration and Member Secretary, Tripura State Pollution Control Board (TSPCB) shall ensure over all monitoring and implementation of these rules and directions. The Member Secretary, TSPCB, Local Authorities and all the Authorized Officers mentioned in foregoing para within their respective area/jurisdiction, are authorized to file complaint under section 19 of the Environment (Protection) Act, 1986.

➢ **Enforcement:-**

This Notification issued in supersession of all earlier orders/Notifications and shall come into force with immediate effect.

By the order of the Governor

(Dr. Ashok Kumar, IFS)
Principal Secretary
Government of Tripura

Copy to:-

1. The Addl. Chief Secretary to the Governor, Tripura, Agartala.
2. The Principal Secretary to the Chief Minister, Tripura.
3. P.S to the All Ministers, Govt. of Tripura.
4. P.S to the Chairman, Tripura Tribal Area Autonomous District Council, Tripura.
5. The Mayor, AMC, Agartala.
6. The Chairperson of all Municipal Council, Tripura.
7. The Chairperson of all Nagar Panchayet, Tripura.
8. The JS & SA to Chief Secretary, Govt. of Tripura.
9. The Director General of Police, Govt. of Tripura, Agartala.

Contd.....P/5.

10. The Chairman, Tripura State Pollution Control Board.
11. P.A/P.S to All Pr. Secretaries/Commissioner /Secretaries/ Special Secretaries, Govt. of Tripura.
12. Chief Executive Officer of Tripura Tribal Area Autonomous District Council, Tripura.
13. The Municipal Commissioner, AMC, Agartala.
14. All DM & Collector, Tripura

.....

15. All Head of Department/Director, Govt. of Tripura.

.....

16. All Sub-Divisional Magistrate, Tripura

.....

17. All Block Development Officer

.....

18. Chief Executive Officer, All Municipal Council, Tripura.

.....

19. Executive Officer, All Nagar Panchayet, Tripura.

.....

20. Concerned Department of the Authorized Officers mentioned in this Notification for information of the Authorized Officer.
21. The Manager, Government Press for publication of this notification in the next issue of official gazette.
22. Sri S. Banik, Scientific Officer, DSTE for publication in the Departmental website.

30/10/18

(Dr. Ashok Kumar, IFS)
Principal Secretary
Government of Tripura

ANNEXURE- I A

Government of Tripura
Office of the Chief Secretary
Agartala, Tripura

No. F. 1(4)/CS/AS/Misc./2020 Dated, the.10th, November, 2020

MEMORANDUM

To limit the spread of COVID-19 during festival time, the undersigned has issued guidelines for Diwali and Kalipuja Festival, 2020 vide Order No. F. 2(1)/CS/H&FW/Mask/2020 dated 07.11.2020 (copy enclosed) where it is stated that use of crackers should be avoided during Diwali Utsav and Kalipuja and guidelines issued by the Science, Technology & Environment Department should be followed strictly by all.

2. In pursuance of direction issued by Hon'ble Supreme Court in Writ petition No. 728 of 2015, the Department of Science, Technology & Environment imposed restrictions on use of the fire crackers / fireworks during Diwali and all other festivals vide Notification No. F. 8(14)/DSTE/ENV/Pt.II/7220-41 dated 30.10.2018 (copy enclosed), in which only the crackers with reduced emission (improved crackers) and green crackers are permitted to be manufactured and sold in the State. On the day of the Diwali or on the day of the other festivals, the scheduled timing of such fireworks should strictly be from 8:00 PM to 10:00 PM only. On Christmas eve and New Year eve, timing of such fireworks should be from 11:55 PM to 12.30 AM.

3. The National Green Tribunal (NGT) in its order dated 05.11.2020 in OA No. 249/2020 has directed Chief Secretaries and DGPs to issue appropriate enforcement guidelines to District officials.

4. All District Magistrate & Collectors / Superintendents of Police and Secretary, State Pollution Control Board are directed to follow the above orders / guidelines strictly to contain the air/noise pollution during Diwali and other festivals. The Tripura State Pollution Control Board (TSPCB) should monitor air quality during the festival season and upload on its website as directed by NGT.

16/11/20
(Manoj Kumar)
Chief Secretary

To

1. All DM & Collectors.
2. All Superintendents of Police.
3. The Secretary, Tripura State Pollution Control Board.

Copy to:-

Director General of Police (In-Charge), Government of Tripura.

Government of Tripura
Office of the Chief Secretary

N. F.2(1)/CS/H&FW/Mask/2020 Dt:- 7/11/2020

ORDER

Subject: Guidelines for Diwali and Kali Puja Festival, 2020

Whereas it has come to the notice of the State Government that there is spread of COVID-19 occurring in different parts of the State which poses a major threat to public health, hygiene and safety of the people and it is also felt that unless measures are put in place to contain the spread of the pandemic there is a chance of large scale spread of COVID-19 in the population which is likely to cause loss of human lives.

AND

Whereas despite taking several measures to contain the spread, it appears that COVID-19 pandemic may continue during Diwali / Kali Puja Festival on 14th November, 2020.

AND

Whereas it is considered necessary to issue guidelines for the Diwali / Kali Puja Festival, 2020 to limit the spread of COVID -19 through its transmission.

NOW

I, therefore, in the capacity of Chairman, State Executive Committee, in exercise of the power conferred under Section 24 of the Disaster Management Act, 2005, direct all clubs/Puja Committees/Household Puja Organizers and other stakeholders to follow the guidelines given in **Annexure-1** below during Puja Celebrations. Non- compliance of the guidelines shall attract action as per law.

7/11/20

(Manoj Kumar)
Chief Secretary & Chairman,
State Executive Committee

To

1. Additional Chief Secretary, Govt. of Tripura.
2. All Principal Secretaries/Secretaries/Special Secretaries, Govt. of Tripura.
3. Director General of Police (In-charge), Govt. of Tripura.
4. Principal Chief Conservator of Forest, Govt. of Tripura.
5. All DM & Collectors. They are also requested to communicate the guidelines to all Puja Committees and other stakeholders.
6. All Superintendents of Police.
7. All Head of Departments, Govt. of Tripura.
8. Presidents/Secretaries of all Puja Committees.

Copy to

1. Principal Secretary to Hon'ble Governor of Tripura, Raj Bhawan, Agartala.
2. Special Secretary to Hon'ble Chief Minister, Tripura.
3. PS to Hon'ble Deputy Chief Minister, Tripura.
4. PS to all Hon'ble Ministers.
5. PS to Chief Secretary, Govt. of Tripura.

27/11/20

(N. C. Sharma)
Additional Secretary to Chief Secretary,
Government of Tripura

Annexure - I

Guidelines for Diwali / Kali Puja Festival, 2020

1. This year, Diwali and Kali Puja should be celebrated in simple manner keeping possibility of spread of COVID-19 in mind and maintaining adequate social distancing.
2. No fair / mass gathering of devotees will be allowed in the premises of existing established temples of Goddess Kali in Agartala and other parts of the State. The Puja Committees should take necessary steps in this regard in consultation with District / Sub Divisional administration.
3. The guidelines for observance of Diwali Utsav in Tripuraswari Temple in Udaipur will be issued separately.
4. The community puja may be held in open spaces to the extent feasible. There should be open Puja Mandops / Pandals so that idol is clearly visible from a distance. Puja Mandops with entry-exit system &obstructions for movement and viewing will not be allowed.
5. The size of idol Goddess Kali in community pujas may be limited within 5 feet.
6. There should not be any procession during bringing the idol to Puja Mandops / Pandals.
7. Only upto 5 visitors should be allowed at a time in front of the pandal maintaining a physical distance of atleast one meter. Proper marking for standing of visitors behind the persons in front should be done by the Puja Organizers.
8. Required number of volunteers should be kept ready for maintaining physical distancing of the visitors in coordination with security personnel.
9. Puja Committees should not organize any entertainment programme during the Puja day and subsequent days.

10. Puja Committees should not arrange for any extravagant lighting in the Pandals which may attract excessive gathering of the visitors.
11. All the members of the Organizing Committees / Volunteers and visitors should wear mask during Puja day. The Organizing Committees should arrange sufficient mask to distribute if any visitor comes without a mask. Hand sanitizers / hand wash should be arranged for all visitors at entry point as well as common areas.
12. All the Puja pandals should be sanitized atleast three times in the Puja day. The bamboo, rope etc. used for regulating crowd may particularly be sanitized on regular interval. Necessary arrangements may be made for the same.
13. There should be arrangement of thermal screening of visitors in all Puja Mandops / Pandals. If any visitor with high temperature is detected, local health authority may be contacted for necessary action.
14. Prasad distribution may be avoided. Common feast in a group will not be allowed.
15. In the domestic celebrations of Diwali and Kali Puja, invitees should be limited 15 to 20 persons and all should wear mask and maintain physical distancing.
16. Use of crackers should be avoided during Diwali Utsav and guidelines issued by the Science, Technology & Environment Department in this regard should be followed strictly by all.
17. While shopping in markets, the crowded areas may be avoided.
18. The District /Police administration should keep close surveillance on public gathering in the premises of Kali Puja Pandals / Mandops in coordination with Police / Municipal authorities, and other departments. The District Administration may impose further restrictions to ensure law and order, movement of vehicles, least gathering, etc as per the situation.

****

GOVERNMENT OF TRIPURA
DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT
VIGYAN, PRAJUKTI O PARIVESH BHAWAN
P.N.COMPLEX: AGARTALA
TRIPURA-799006

No.F.8(14)/DSTE/ENV/Pt-II/ 7220-41 Dated, 30./10.../ 2018

NOTIFICATION

WHEREAS, Article 48A of the Constitution of India, inter-alia envisages that the State shall endeavor to protect and improve the natural environment for safeguarding human beings, wildlife including all living creatures, forests, lake, rivers etc.;

AND

WHEREAS the Government of Tripura after considering the adverse effects of fire crackers/fireworks have decided to regulate this which have detrimental effect on the environment;

AND

WHEREAS, it is observed that smoke and other harmful chemical gases emitted from the fire crackers/fireworks during Deewali and various religious festivals including Christmas, New Year eve and other occasions like marriages etc are causing vigorous water and air pollution as well as soil pollution resulting in unhygienic environmental and public health related problems and degrade the natural quality of air, water & soil;

AND

WHEREAS, it is observed that fire crackers/fireworks enhance the toxic particles/gases and ash on it's burning;

NOW, THEREFORE, in compliance with the direction dated 23/10/2018 passed by the Hon'ble Supreme Court of India in Writ Petition (Civil) No.728 of 2015 (Arjun Gopal & others Vs. Union of India & others) and also in exercise of the powers conferred by section 5 of the Environment (Protection) Act, 1986 (Central Act No.29 of 1986), and also the powers conferred to this State vide Notification No.S.O.479 (E) dated the 25th July,1991 under Section 23 of the Environment (Protection) Rules, 1986, the Government of Tripura in consultation with the Tripura State Pollution Control Board hereby imposes the following restrictions on use of fire crackers/fireworks along with following directions with an objective to reduce air and noise pollution including minimization of solid waste generation and also to tackle the pollution problems which occurs due to firecrackers during Diwali (Deepabali) and all other festivals, of any religion including Christmas and New Year eve and other occasions like marriages etc. for effective implementation in the State of Tripura;

1. The crackers with reduced emission (improved crackers) and green crackers shall be permitted to be manufactured and sold in the State of Tripura.

Explanation: (i) Use of Reduced Emission firecrackers (Improved crackers)-(a) Avoidance of use of ash as desiccant or filler materials in crackers for reduction in particulate matter by 15-20%. These can be implemented subject to approval by Petroleum and Explosives Safety Organization (PESO), and (b) usage of charcoal meeting specifications of explosive and pyrotechnics as prescribed by PESO.

Contd....P/2.

(ii) Green crackers: Safe Water and Air Sprinklers (SWAS)- low emission sound and light emitting functional crackers with particulate matter reduction by 30-35 % and significant reduction in NO_X & SO_2 due to in situ water generation as dust suppressant and low cost due to usage of low cost oxidants. These can be implemented subject to approval by Petroleum and Explosives Safety Organization (PESO).

2. The production and sale of crackers other than those mentioned in point No.**1** is completely banned in the entire State of Tripura. The manufacture, sale and use of joined firecrackers (series crackers or laris) are also banned as the same cause huge air, noise and solid waste problems.

Explanation: No person except the Licensed Traders shall be permitted to sell and store the fire crackers [improved crackers and green crackers] as mentioned in point No.**1**. The sale of crackers other than those mentioned in point No.**1** including joined crackers (series of crackers or laries) and those fire crackers generating noise level exceeding 90 dB(A) at 5 metre distance from the point of bursting is completely banned in the entire State of Tripura.

3. On the day of Diwali (Deepabali) or on the day of any other festivals, when such fireworks generally take place, the scheduled timing of such fireworks, would strictly be from 8:00 p.m. till 10:00 p.m. only. On Christmas eve and New Year eve, when such fireworks start around midnight, i.e. 12:00 a.m., timing of fireworks should be from 11:55 p.m. till 12:30 a.m. only.

4. The Tripura State Pollution Control Board shall carry out short-term monitoring in the Cities for 14 days (commencing from 7 days prior to Diwali and ending 7 days after Diwali) for the parameters namely, Aluminum, Barium, Iron apart from the regulatory parameters against the short-term Ambient Air Quality Criteria Values (AAQCVs) with regard to bursting of firecrackers.

5. For encouraging the community fire cracking at the designated site on the day of Diwali (Deepabali) or any other festivals, of any religion, the District Administration / Local Bodies may explore the feasibility of community fire cracking. This exercise shall have to be completed before one week of Diwali (Deepabali) or any other festivals so that the public at large is well informed about the designated places. The particular area/field as designated for the purpose of *Diwali* shall be valid for community fire cracking even on other occasions/festivals as well.

6. The Police shall ensure that bursting of fireworks should take place only during the designated time and at designated places, as mentioned above. They shall also ensure that there is no sale of banned firecrackers. In case any violation is found, the Station House Officer (SHO)/Officer-in-Charge of the concerned Police Station of the area shall be held personally liable for such violation and this would amount to committing contempt of the Court, for which such SHO(s) would be proceeded against.

7. Extensive public awareness campaigns shall be carried out by the School Education/Higher Education Department, ICA Department, Department of Science,

Contd..... P/3

Technology & Environment and Tripura State Pollution Control Board informing the public about the harmful effects of firecrackers.

➢ **Responsibilities of Local Administration/Local Bodies/Police Deptt.-**

a) All Local Administration (Sub-Divisional Magistrate) shall ensure designation or identification of places in consultation with the Station House Officer (SHO)/Officer-in-Charge of the concerned Police Station and Local Authorities for community fire cracking.

b) The local authorities shall take necessary action as per direction of Hon'ble Supreme Court.

➢ **Responsibilities of Tripura State Pollution Control Board (TSPCB):-**

a) TSPCB shall monitor air and noise pollution 7 (seven) days prior to Dewali and 7 (seven) after the Deewali. They also monitor all kind of pollution (Air, Water & Noise etc) during all pre & post festival sessions in the State.

b) TSPCB shall prepare materials for mass awareness to the common people.

➢ **Responsibilities of District Administration (DM & Collector):-**

a) The District Administration shall make overall supervision for effective control of fire cracker or fire works for any occasion in the State and comply with the directions of the Hon'ble Supreme Court.

➢ **Authorized Officers:-**

The following officers are hereby authorized to implement this Notification in their respective jurisdiction namely:

1. District Magistrate & Collectors of all respective Districts in Tripura.
2. Superintendent of Police, SDPO & Officers at the level of Sub-Inspector of Police and Station House Officer (SHO)/Officer-in-Charge of the concerned Police Station.
3. Member Secretary, Tripura State Pollution Control Board and Officers at the level of Junior Environmental Engineer/Junior Scientist and above.
4. Municipal Commissioner, Agartala Municipal Corporation, Agartala and other Officers nominated by him.
5. Chief Executive Officer of Tripura Tribal Area Autonomous District Council, Tripura and other Officers nominated by him.
6. Director, Department of Science, Technology & Environment, Government of Tripura and Officers at the level of Scientific Officer and above.
7. Director, Food and Civil Supplies Department and Officers at the level of Inspector and above.

Contd..... P/4.

8. Director, Industries & Commerce Department and other Officers nominated by him.
9. Director, Health & Family Welfare Department or other Officers nominated by him.
10. Commissioner of Taxes & Excise and Officers at the level of Inspector of Taxes and above.
11. Labour Commissioner, Labour Department and Officers at the level of Inspector and above.
12. Sub-Divisional Magistrate of all respective Sub-Division in Tripura.
13. Block Development Officer of all respective block in Tripura.
14. Chief Executive Officer of all Municipal Council in Tripura
15. Executive Officer of all respective Nagar Panchayet in Tripura.

➢ **Monitoring:-**

Authorities of all Local Bodies/Local Administration and Member Secretary, Tripura State Pollution Control Board (TSPCB) shall ensure over all monitoring and implementation of these rules and directions. The Member Secretary, TSPCB, Local Authorities and all the Authorized Officers mentioned in foregoing para within their respective area/jurisdiction, are authorized to file complaint under section 19 of the Environment (Protection) Act, 1986.

➢ **Enforcement:-**

This Notification issued in supersession of all earlier orders/Notifications and shall come into force with immediate effect.

By the order of the Governor

(Dr. Ashok Kumar, IFS)
Principal Secretary
Government of Tripura

Copy to:-

1. The Addl. Chief Secretary to the Governor, Tripura, Agartala.
2. The Principal Secretary to the Chief Minister, Tripura.
3. P.S to the All Ministers, Govt. of Tripura.
4. P.S to the Chairman, Tripura Tribal Area Autonomous District Council, Tripura.
5. The Mayor, AMC, Agartala.
6. The Chairperson of all Municipal Council, Tripura.
7. The Chairperson of all Nagar Panchayet, Tripura.
8. The JS & SA to Chief Secretary, Govt. of Tripura.
9. The Director General of Police, Govt. of Tripura, Agartala.

Contd.....P/5.

10. The Chairman, Tripura State Pollution Control Board.
11. P.A/P.S to All Pr. Secretaries/Commissioner /Secretaries/ Special Secretaries, Govt. of Tripura.
12. Chief Executive Officer of Tripura Tribal Area Autonomous District Council, Tripura.
13. The Municipal Commissioner, AMC, Agartala.
14. All DM & Collector, Tripura

.....

15. All Head of Department/Director, Govt. of Tripura.

.....

16. All Sub-Divisional Magistrate, Tripura

.....

17. All Block Development Officer

.....

18. Chief Executive Officer, All Municipal Council, Tripura.

.....

19. Executive Officer, All Nagar Panchayet, Tripura.

.....

20. Concerned Department of the Authorized Officers mentioned in this Notification for information of the Authorized Officer.
21. The Manager, Government Press for publication of this notification in the next issue of official gazette.
22. Sri S. Banik, Scientific Officer, DSTE for publication in the Departmental website.

20/10/18

(Dr. Ashok Kumar, IFS)
Principal Secretary
Government of Tripura

ANNEXURE- 2 II

Government of Tripura
Office of the Chief Secretary

N. F.2(1)/CS/H&FW/Mask/2020 Dt:- 7/11/2020

ORDER

Subject: Guidelines for Diwali and Kali Puja Festival, 2020

Whereas it has come to the notice of the State Government that there is spread of COVID-19 occurring in different parts of the State which poses a major threat to public health, hygiene and safety of the people and it is also felt that unless measures are put in place to contain the spread of the pandemic there is a chance of large scale spread of COVID-19 in the population which is likely to cause loss of human lives.

AND

Whereas despite taking several measures to contain the spread, it appears that COVID-19 pandemic may continue during Diwali / Kali Puja Festival on 14th November, 2020.

AND

Whereas it is considered necessary to issue guidelines for the Diwali / Kali Puja Festival, 2020 to limit the spread of COVID -19 through its transmission.

NOW

I, therefore, in the capacity of Chairman, State Executive Committee, in exercise of the power conferred under Section 24 of the Disaster Management Act, 2005, direct all clubs/Puja Committees/Household Puja Organizers and other stakeholders to follow the guidelines given in **Annexure-1** below during Puja Celebrations. Non- compliance of the guidelines shall attract action as per law.

7/11/20

(Manoj Kumar)
Chief Secretary & Chairman,
State Executive Committee

To

1. All Principal Secretaries/Secretaries/Special Secretaries, Govt. of Tripura.
2. Director General of Police (In-charge), Govt. of Tripura.
3. Principal Chief Conservator of Forest, Govt. of Tripura.
4. All DM & Collectors. They are also requested to communicate the guidelines to all Puja Committees and other stakeholders.
5. All Superintendents of Police.
6. All Head of Departments, Govt. of Tripura.
7. Presidents/Secretaries of all Puja Committees.

Copy to

1. Principal Secretary to Hon'ble Governor of Tripura, Raj Bhawan, Agartala.
2. Special Secretary to Hon'ble Chief Minister, Tripura.
3. PS to Hon'ble Deputy Chief Minister, Tripura.
4. PS to all Hon'ble Ministers.
5. PS to Chief Secretary, Govt. of Tripura.

27/11/20

(N. C. Sharma)
Additional Secretary to Chief Secretary,
Government of Tripura

Annexure - 1

Guidelines for Diwali / Kali Puja Festival, 2020

1. This year, Diwali and Kali Puja should be celebrated in simple manner keeping possibility of spread of COVID-19 in mind and maintaining adequate social distancing.
2. No fair / mass gathering of devotees will be allowed in the premises of existing established temples of Goddess Kali in Agartala and other parts of the State. The Puja Committees should take necessary steps in this regard in consultation with District / Sub Divisional administration.
3. The guidelines for observance of Diwali Utsav in Tripuraswari Temple in Udaipur will be issued separately.
4. The community puja may be held in open spaces to the extent feasible. There should be open Puja Mandops / Pandals so that idol is clearly visible from a distance. Puja Mandops with entry-exit system &obstructions for movement and viewing will not be allowed.
5. The size of idol Goddess Kali in community pujas may be limited within 5 feet.
6. There should not be any procession during bringing the idol to Puja Mandops / Pandals.
7. Only upto 5 visitors should be allowed at a time in front of the pandal maintaining a physical distance of atleast one meter. Proper marking for standing of visitors behind the persons in front should be done by the Puja Organizers.
8. Required number of volunteers should be kept ready for maintaining physical distancing of the visitors in coordination with security personnel.
9. Puja Committees should not organize any entertainment programme during the Puja day and subsequent days.

10. Puja Committees should not arrange for any extravagant lighting in the Pandals which may attract excessive gathering of the visitors.
11. All the members of the Organizing Committees / Volunteers and visitors should wear mask during Puja day. The Organizing Committees should arrange sufficient mask to distribute if any visitor comes without a mask. Hand sanitizers / hand wash should be arranged for all visitors at entry point as well as common areas.
12. All the Puja pandals should be sanitized atleast three times in the Puja day. The bamboo, rope etc. used for regulating crowd may particularly be sanitized on regular interval. Necessary arrangements may be made for the same.
13. There should be arrangement of thermal screening of visitors in all Puja Mandops / Pandals. If any visitor with high temperature is detected, local health authority may be contacted for necessary action.
14. Prasad distribution may be avoided. Common feast in a group will not be allowed.
15. In the domestic celebrations of Diwali and Kali Puja, invitees should be limited 15 to 20 persons and all should wear mask and maintain physical distancing.
16. Use of crackers should be avoided during Diwali Utsav and guidelines issued by the Science, Technology & Environment Department in this regard should be followed strictly by all.
17. While shopping in markets, the crowded areas may be avoided.
18. The District /Police administration should keep close surveillance on public gathering in the premises of Kali Puja Pandals / Mandops in coordination with Police / Municipal authorities, and other departments. The District Administration may impose further restrictions to ensure law and order, movement of vehicles, least gathering, etc as per the situation.

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ANNEXURE- III

TRIPURA STATE POLLUTION CONTROL BOARD

(A Govt. of Tripura Organisation)

No. F.21(6)/TSPCB/NGC/Pt-III/2020-21 November 10, 2020

MEMORANDUM

Tripura State Pollution Control Board is pleased to sanction and release an amount of Rs. 2,000/- (Rupees two thousand) only in favour of Balmiki Samajik Sangstha, Sahid Khudiram Palli, North Indranagar, Agartala for display of awareness messages through flex/banner in their Puja Pandal highlighting the Regulations and Guidelines of Noise Pollution and bursting of Fire Crackers during Diwali, 2020.

The activities reports, photographs, press clippings, utilization certificate, statement of expenditure etc. shall have to be submitted to Tripura State Pollution Control Board on or before November 30, 2020.

The expenditure is debitable from the head of 3435.03.102.06.96.20-other Administrative Expenses-under the Scheme of Swachhta Action Plan under Demand No. 27 of MoEF & CC for the year 2020-21.

(Amarendra Jamatia) 10/11/2020
Asst. Environmental Engineer
Head of Office & DDO

To
Balmiki Samajik Sangstha
Sahid Khudiram Palli, North Indranagar
Agartala

Copy to:

(i) Chairman, Tripura State Pollution Control Board
(ii) Member Secretary, Tripura State Pollution Control Board
(iii) Accountant/Cashier , Tripura State Pollution Control Board

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455
232 2462 (Chairman), 232 8792 (Member Secretary)
Fax : (0381) 232 5421, 232 2455
e-mail : tripuraspcb@gmail.com / trippcb@sancharnet.in / hoospcb-tr@gov.in
website : www.tspcb.tripura.gov.in

TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

No. F.21(6)/TSPCB/NGC/Pt-III/2020-21/19612-15 November 10, 2020

MEMORANDUM

Tripura State Pollution Control Board is pleased to sanction and release an amount of Rs. 3,000/- @ Rs. 1000/- (Rupees one thousand) each in favour of the following Newspapers (Category-C) being the cost of display of advertisement in their special edition on the eve of Diwali, 2020.

Sl.No.	Name and address of the Applicants
1.	Pavel Ramnagar Rd. No.3, Ramnagar, Agartala, Tripura(W)
2.	Tripura Darshan 11, Jagannath Bari Road, Agartala, Tripura(W)
3.	Janatar Adhikar Krishnanagar 20, Old Kalibari Lane, Agartala, Tripura(W)

The expenditure is debitable from the head of 3435.03.102.06.96.20-other Administrative Expenses-under the Scheme of Swachhta Action Plan under Demand No. 27 of MoEF & CC for the year 2020-21.

(Amarendra Jamatia) 10/11/2020
Asst. Environmental Engineer
Head of Office & DDO

To

Copy to:

(i) Chairman, Tripura State Pollution Control Board
(ii) Member Secretary, Tripura State Pollution Control Board
(iii) Accountant/Cashier , Tripura State Pollution Control Board

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455
232 2462 (Chairman), 232 8792 (Member Secretary)
Fax : (0381) 232 5421, 232 2455
e-mail : tripuraspcb@gmail.com / trippcb@sancharnet.in / hoospcb-tr@gov.in
website : www.tspcb.tripura.gov.in

TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

No. F.21(6)/TSPCB/NGC/Pt-III/2020-21/14608-11 November 10 ,2020

MEMORANDUM

Tripura State Pollution Control Board is pleased to sanction and release an amount of Rs. 3,000/- (Rupees three thousand) in favour of Society for Handicraft and Literacy Promotion Initiative (SHILPI), Umacharan Villa,#7, Gangail Road, Town Pratapgarh, Agartala, Tripura(W) for conducting anti-cracker, anti-Pollution Awareness Campaign on the eve of Diwali, 2020.

The activities reports, photographs, press clippings, utilization certificate, statement of expenditure etc. shall have to be submitted to Tripura State Pollution Control Board on or before November 30, 2020.

The expenditure is debitable from the head of 3435.03.102.06.96.20-other Administrative Expenses-under the Scheme of Swachhta Action Plan under Demand No. 27 of MoEF & CC for the year 2020-21.

(Amarendra Jamatia) 10/11/2020
Asst. Environmental Engineer
Head of Office & DDO

To
Society for Handicraft and Literacy Promotion Initiative (SHILPI)
Umacharan Villa,#7, Gangail Road
Town Pratapgarh, Agartala
Tripura(W)

Copy to:
(i) Chairman, Tripura State Pollution Control Board
(ii) Member Secretary, Tripura State Pollution Control Board
(iii) Accountant/Cashier , Tripura State Pollution Control Board

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455
232 2462 (Chairman), 232 8792 (Member Secretary)
Fax : (0381) 232 5421, 232 2455
e-mail : tripuraspcb@gmail.com / trippcb@sancharnet.in / hoospcb-tr@gov.in
website : www.tspcb.tripura.gov.in

TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

No. F.21(6)/TSPCB/NGC/Pt-III/2020-21/13518-21 October 21,2020

MEMORANDUM

Tripura State Pollution Control Board is pleased to sanction and release an amount of Rs. 2,000/- (Rupees two thousand) only in favour of Umakanta Academy Alumni, Umakanta Academy Complex, Akhaura Road, Agartala being the cost of display of advertisement in their Souvenir to be published on 10h November, 2020.

The advertisement shall consist of awareness generating messages on various environmental issues.

The expenditure is debitable from the head of 3435.03.102.06.96.20-other Administrative Expenses-under the Scheme of Swachhta Action Plan under Demand No. 27 of MoEF & CC for the year 2020-21.

Amarendra Jamatia 21/10/2020
(Amarendra Jamatia)
Asst. Environmental Engineer
Head of Office & DDO

To
Umakanta Academy Alumni
Umakanta Academy Complex
Akhaura Road, Agartala

Copy to:
(i) Chairman, Tripura State Pollution Control Board
(ii) Member Secretary, Tripura State Pollution Control Board
(iii) Accountant/Cashier , Tripura State Pollution Control Board

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455
232 2462 (Chairman), 232 8792 (Member Secretary)
Fax : (0381) 232 5421, 232 2455
e-mail : tripuraspcb@gmail.com / trippcb@sancharnet.in / hoospcb-tr@gov.in
website : www.tspcb.tripura.gov.in

TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

No. F.21(6)/TSPCB/NGC/Pt-III/2020-21/13536-39 October 21,2020

MEMORANDUM

Tripura State Pollution Control Board is pleased to sanction and release an amount of Rs. 4,000/- @Rs. 1000/- (Rupees one thousand) each in favour of the following Publishers being the cost of display of advertisement on various environmental topics in their Magazines to be published on the eve of Durga Puja Festival, 2020.

The advertisement shall carry awareness message on Covid-19 and Noise Pollution.

Sl.No.	Name and address of the Publishers
1.	Satyabhashan Banamalipur, Agartala, Tripura(W)
2.	Pratichhabi Abhoynagar, Agartala, Tripura(W)
3.	Agartala Darpan Kunjaban Colony, Abhoynagar, Agartala, Tripura(W)
4.	Kishor Barta A.A. Road (Opp. to ISKON) Math Chowmuhani, Agartala, Tripura(W)

The expenditure is debitable from the head of 3435.03.102.06.96.20- other Administrative Expenses-under the Scheme of Swachhta Action Plan under Demand No. 27 of MoEF & CC for the year 2020-21.

(Amarendra Jamatia) 21/10/2020
Asst. Environmental Engineer
Head of Office & DDO

To

Copy to:
(i) Chairman, Tripura State Pollution Control Board
(ii) Member Secretary, Tripura State Pollution Control Board
(iii) Accountant/Cashier , Tripura State Pollution Control Board

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455
232 2462 (Chairman), 232 8792 (Member Secretary)
Fax : (0381) 232 5421, 232 2455
e-mail : tripuraspcb@gmail.com / trippcb@sancharnet.in / hoospcb-tr@gov.in
website : www.tspcb.tripura.gov.in

TRIPURA STATE POLLUTION CONTROL BOARD

(A Govt. of Tripura Organisation)

No. F.21(6)/TSPCB/NGC/Pt-III/2020-21/13522-26 October 21, 2020

MEMORANDUM

Tripura State Pollution Control Board is pleased to sanction and release an amount of Rs. 2,000/- @ Rs. 1000/- (Rupees one thousand) each in favour of the following Social/Voluntary Organizations for being the cost of display of advertisement in their Magazine/Souvenir to be published on the eve of Durga Puja Festival, 2020.

The advertisement shall carry awareness message on Covid-19 and Noise Pollution.

(i) Society for Alternative Thinking and Actions
Ranirgaon, Majlishpur
Agartla, Tripura (W)

(ii) Roshni
(A Social Organization)
North Banamalipur, Agartala, Tripura (W)

The expenditure is debitable from the head of 3435.03.102.06.96.20- other Administrative Expenses-under the Scheme of Swachhta Action Plan under Demand No. 27 of MoEF & CC for the year 2020-21.

(Amarendra Jamatia) 21/10/2020
Asst. Environmental Engineer
Head of Office & DDO

To

Copy to:
(i) Chairman, Tripura State Pollution Control Board
(ii) Member Secretary, Tripura State Pollution Control Board
(iii) Accountant/Cashier , Tripura State Pollution Control Board

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455 / 232 8792
232 2462 (Chairman), 230 7751 (Member Secretary)
Fax : (0381) 232 5421, 232 2455
e-mail : trippcb@sancharnet.in / hoospcb-tr@gov.in
website : www.tspcb.tripura.gov.in

TRIPURA STATE POLLUTION CONTROL BOARD

(A Govt. of Tripura Organisation)

No. F.21(6)/TSPCB/NGC/Pt-III/2020-21/13532-35 October 21,2020

MEMORANDUM

Tripura State Pollution Control Board is pleased to sanction and release an amount of Rs. 8,000/- @ Rs. 1000/- (Rupees one thousand) each in favour of the following Newspapers (Category-B and C) being the cost of display of advertisement in their special edition on the eve of Durga Puja, Festival , 2020.

The advertisement shall carry awareness message on Covid-19 and Noise Pollution.

Sl.No.	Name and address of the Applicants
1.	Tripura Express Banamalipur, Ganaraj Chowmuhani, Agartala, Tripura(W)
2.	Tripura Darshan 11, Jagannath Bari Road, Agartala, Tripura(W)
3.	Nabapunji Harish Thakur Road, Krishnanagar, Agartala, Tripura(W)
4.	Manush Patrika Melarmath, Gangail Road, Agartala, Tripura(W)
5.	Metro Tripura Lichu Bagan, Near BCDI Office, Agartala, Tripura(W)
6.	Kirtiman Banamalipur, Jorapukurpar(East side), Agartala, Tripura(W)
7.	Tripura Darpan Agartala, Tripura(W)
8.	Janatar Adhikar Krishnanagar 20, Old Kalibari Lane, Agartala, Tripura(W)

The expenditure is debitable from the head of 3435.03.102.06.96.20- other Administrative Expenses-under the Scheme of Swachhta Action Plan under Demand No. 27 of MoEF & CC for the year 2020-21.

(Amarendra Jamatia) 21/10/2020
Asst. Environmental Engineer
Head of Office & DDO

To

Copy to:

(i) Chairman, Tripura State Pollution Control Board
(ii) Member Secretary, Tripura State Pollution Control Board
(iii) Accountant/Cashier , Tripura State Pollution Control Board

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455 / 232 8792
232 2462 (Chairman), 230 7751 (Member Secretary)
Fax : (0381) 232 5421, 232 2455
e-mail : trippcb@sancharnet.in / hoospcb-tr@gov.in
website : www.tspcb.tripura.gov.in

TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

No. F.21(6)/TSPCB/NGC/Pt-III/2020-21/13527-31 October 21 ,2020

MEMORANDUM

Tripura State Pollution Control Board is pleased to sanction and release an amount of Rs. 3000/- @ Rs. 1,500/- (Rupees one thousand five hundred) each in favour of the following 2(two) Social Organizations for display of awareness generating messages in their respective Puja Pandal on the topics of Covid-19 and Noise Pollution during Durga Puja Festival, 2020.

(i) Muktopran Sangha
South Joynagar, Muktanganpalli
Agartala, Tripura (West)

(ii) Aguntak Club
Joynagar, Agartala, Tripura (West)

The expenditure is debitable from the head of 3435.03.102.06.96.20-other Administrative Expenses-under the Scheme of Swachhta Action Plan under Demand No. 27 of MoEF & CC for the year 2020-21.

(Amarendra Jamatia) 21/10/2020
Asst. Environmental Engineer
Head of Office & DDO

To

Copy to:
(i) Chairman, Tripura State Pollution Control Board
(ii) Member Secretary, Tripura State Pollution Control Board
(iii) Accountant/Cashier , Tripura State Pollution Control Board

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455
232 2462 (Chairman), 232 8792 (Member Secretary)
Fax : (0381) 232 5421, 232 2455
e-mail : tripuraspcb@gmail.com / trippcb@sancharnet.in / hoospcb-tr@gov.in
website : www.tspcb.tripura.gov.in

ANNEXURE-IV

Governor Ramesh Bais flagged off ambulance of Indian Red Cross Society, Tripura State Branch at Rajbhavan Thursday. Other dignitaries present were T. K. chakravarti, General Secretary Indian Red Cross Society Tripura State Branch, Dr Sailesh Kumar Yadav DM and Collector west District, Sonam Panchu Khirmey, Chief Plant Manager Indian Oil corporation Limited, Bishalgarh Bottling plant.

Nitish may take oath as Bihar CM on Nov 16

Patna, Nov 12 (IANS) Janata Dal-United leader and NDA ally Nitish Kumar is likely to take oath as the Bihar Chief Minister for another term on November 16 after the NDA victory in Assembly elections.

In the results that came on November 10, the NDA that fought the elections under its chief ministerial candidate Nitish Kumar managed to bag 125 seats in the 243-member Assembly.

Even as the NDA top leadership, including Prime Minister Narendra Modi, has announced that Nitish Kumar will be the new CM, there is also a buzz that the new Cabinet will have two Deputy Chief Ministers from the BJP, similar to the arrangement in Uttar Pradesh.

The role of Nitish Kumar is thus expected to undergo a change in the new government since his party has won only 43 seats, much lower than the BJP's 74 seats. As a result, the JD-U will play the role of 'younger brother' in the new Cabinet.

The BJP cannot however afford to take a risk by putting pressure on Nitish Kumar for the Chief Minister's post since its top leadership knows that he has the option to switch sides. Nitish will also face the challenges to keep the NDA forces united as the alliance has just three seats more than a simple majority of 122 seats.

In Markets Masks are still an issue!

Banned firecrackers, polythene bags seized

Times News

Agartala, Nov 12: Six months have passed. The Covid 19 death toll has also crossed the three hundred mark.

However, still the administration is failing to ensure cent percent use of masks in crowded areas, especially markets. Blame it on the lackadaisical behavior of a certain section or the decrease in Covid 19 mortality, traders in various markets of Agartala city are found still obsessed to its general feeling "there is no Covid".

An enforcement team of Sadar SDM led by SDM Ashim Saha went out in a drive against banned firecrackers, price rise, masks, single use of plastic etc and found that about 40 percent of the traders have not wear masks. Saha himself distributed masks and fined some them in few cases.

Disappointed over the issue, Saha said, "till date, a big section of traders do not wear masks. After so many attempts and regular enforcement visits, it seems no improvement. We have warned a lot of them and fined in few cases just raise awareness among the masses".

His team that also included officials from state pollution control board raided some of the shops in suspicion of banned firecrackers stock and polythene bags. "We have seized 100 kgs of polythene bags from this market only. It shows as to how, use of polythene bags are continuing despite a strict ban. Moreover, firecrackers have been also seized that are not harmful for environment and cause severe noise pollution", Saha added. Saha also raised concerns over the price rise issue and pointed out that a section of traders were selling goods in MRP that can be sold in a relaxed rate.

"The buyers should bargain before buying anything because MRP does not mean an absolute price", he told reporters during the raid.

RESERVE BANK OF INDIA
2nd Floor, Jackson Gate Building, Lenin Sarani, Agartala – 799 001

TENDER NOTICE

E-Tender for Annual Service Contract for providing Manpower, Maintenance and Housekeeping Services

Reserve Bank of India, Agartala, invites E-tenders under Two-Bid system (Technical and Financial Bid) for the Annual Service Contract for providing Manpower, Maintenance and Housekeeping Services for RBI, Agartala. Eligible parties may visit the Bank's website www.rbi.org.in and go to the tab 'Tenders' on the home page for details. The last date of submission of E-tender is **December 10, 2020.**

Sd/-
General Manager (Officer-in-charge)

NOTE: Corrigendum in the advertisement, if any, will be published only on the Bank's website.

भारतीय रिज़र्व बैंक
दूसरी मंजिल, जैकसन गेट बिलडिंग, लेनिन सरणी, अगरतला -799 001

टेंडर नोटिस

मैनपावर, रखरखाव और हाउसकीपिंग सेवा प्रदान करने की वार्षिक सेवा अनुबंध के लिए ई-निविदा

भारतीय रिज़र्व बैंक, अगरतला में मैनपावर, रखरखाव और हाउसकीपिंग सेवा प्रदान करने की वार्षिक सेवा अनुबंध के लिए दो-बोली प्रणाली (तकनीकी और वित्तीय बोली) के तहत भारतीय रिज़र्व बैंक, अगरतला, ई-निविदाएं आमंत्रित करता है। योग्य प्रार्थी, बैंक की वेबसाइट www.rbi.org.in पर जाएं और होम पेज पर 'निविदाएं' टैब के अंदर देखें। ई-निविदा जमा करने की अंतिम तिथि **10 दिसंबर 2020** है।

हस्ताक्षरित
महाप्रबंधक (प्रभारी अधिकारी)

ध्यान दें: विज्ञापन पर जारी किए जाने वाले शुद्धिपत्र, यदि कोई हो, तो केवल बैंक की वेबसाइट पर प्रकाशित किया जाएगा।

কৃতজ্ঞতাভরে বলছি, অনবদ্য সর্বজনপ্রিয় PB24 চিরজীবী হোক, সাহসে ও প্রেমে।

আপনাদের —
রেখা রায়
অবসরপ্রাপ্ত শিক্ষিকা
উদয়পুর

অভিযানে শব্দবাজি উদ্ধার

প্রতিবাদী কলম প্রতিনিধি, কাঁঠালিয়া, ২৮ অক্টোবর।। যাত্রাপুর থানার পুলিশ বুধবার নেশা বিরোধী অভিযানে গিয়ে শব্দবাজি উদ্ধার করে নিয়ে আসে। একজন ব্যবসায়ীর কাছ থেকে এই বাজি উদ্ধার হয়। এদিন সকালে পুলিশ ও টিএসআর বাহিনী থলিবাড়ির পূর্বদিকের জঙ্গলে গাঁজা বাগান ধ্বংস করতে গিয়েছিল। সেখান থেকে ফিরে আসার পথে থলিবাড়ি বাজারের এক ব্যবসায়ীর কাছ থেকে শব্দবাজি উদ্ধার করে। বাজিগুলো ওই ব্যবসায়ী রোধে রেখেছিলেন। সেটাই তার জন্য কাল হল!

ছবি ঃ প্রাণগোপাল আচার্য

বৃহস্পতিবার কামান চৌমুহনীতে বাজির দোকানে হানা দেন সদর মহকুমা প্রশাসনের আধিকারিকরা।

এনফোর্সমেন্ট টিমের বাজার অভিযান

স্যন্দন প্রতিনিধি, আগরতলা, ১২ নভেম্বর ।। দীপাবলিকে সামনে রেখে বৃহস্পতিবার রাজ্যের প্রধান বাজার মহারাজগঞ্জ বাজারে অভিযান চালালো এনফোর্সমেন্ট প্রতিনিধি দল। নিষিদ্ধ শব্দবাজি যাতে কোন ব্যবসায়ী বিক্রি করতে না পারে তার জন্য এনফোর্সমেন্ট টিমের সাথে ছিলেন দূষণ নিয়ন্ত্রণ বোর্ডের আধিকারিকরা। অভিযানের মূল উদ্দেশ্য হলো আলোর উৎসব দীপাবলিতে বাজারে কাঁচামালের মূল্য স্বাভাবিক আছে কিনা এবং বেআইনি শব্দবাজি কোন ব্যবসায়ী মজুত রেখেছে কিনা সবকিছু অভিযানে দেখা হয়। এদিন অভিযানে উদ্ধার হয় প্রচুর পরিমাণে অবৈধ শব্দবাজি এবং প্লাস্টিক ক্যারি ব্যাগ। অভিযানের পর সদর মহকুমা শাসক অসীম সাহা জানান, এনফোর্সমেন্ট টিম দ্বারা নিয়মিত বাজারে অভিযান চালানো হচ্ছে। বৃহস্পতিবার বাজারে অভিযান চালিয়ে দেড়শো কেজি প্লাস্টিক ক্যারি ব্যাগ এবং তিন ব্যাগ শব্দবাজি উদ্ধার করা হয়েছে। বেআইনিভাবে প্লাস্টিক ক্যারি ব্যাগ এবং শব্দবাজি রাখার জন্য বেশ কয়জন ব্যবসায়ীকে প্রায় পাঁচ হাজার টাকা জরিমানা করা হয়েছে। তবে বাজারে দীপাবলি কেন্দ্র করে তেমন কোন ভিড় নেই বলা চলে। পাশাপাশি মাস্কের উপর অভিযান চালানো হয় এদিন। বেশ কিছু ব্যবসায়ী দোকানে মাস্ক ছাড়া বসে আছেন। সেইসব ব্যবসায়ীদেরও জরিমানা করা হয় এদিন। তবে এ ধরনের অভিযান অব্যাহত থাকবে বলে জানান অসীম সাহা।

ফুলের বাজারে ডাকাত পড়েছে!

স্যন্দন প্রতিনিধি, আগরতলা, ১২ নভেম্বর ।। যে যেভাবে পাড়ছে দাম হাঁকছে তাও কিনা ফুলের। অবিশ্বাস্য হলেও সত্যি জবা ফুল ১০ টাকায় বিকোচ্ছে। ফুলের বাজারে জবা ফুলের এই দাম শুনে আঁতকে উঠাটাই খুব স্বাভাবিক। আর জবা ফুলের মালা? ৩শত থেকে ৫শত টাকা দাম। দু'দিন বাদেই আলোর উৎসব দীপাবলি। কালীপুজো। জবা ফুল লাগবেই। অন্যান্য ফুল থাকলেও জবা ফুল ছাড়া কালী পুজো হয় না। পুজো পার্বণের সময় সারা বছরই ফল, সবজি এসবের দাম বৃদ্ধি নতুন নয়। এই অভিজ্ঞতা সবারই জানা। দীপাবলিতে কালীপুজোর সংখ্যা প্রতিবারই বাড়ছে। এছাড়া থানাগুলিতে কালী পুজো হয়ে থাকে। এছাড়া রয়েছে বিভিন্ন ক্লাব। এই সংখ্যাটাও একেবারে কম নয়। যদিও দুর্গোপুজোর মতো মণ্ডপ এখানে হয়না। ফুল যারা বিভিন্ন বাজারে বিক্রি করে থাকে তাদের আগে থেকেই ফুলের জন্য বিশেষ করে জবা ফুলের জন্য অর্ডার দিতে হয়। এই চাহিদার ফায়দা তুলছে ব্যবসায়ীরা। বাজারে যারা খুচরো ফুল বিক্রি করে থাকে তাদের বেশিরভাগই মহিলা। অত্যন্ত ক্ষুদ্র ব্যবসায়ী। কিন্তু ফুলের আসল ব্যাপারীরা এই সুযোগের ফায়দা তুলছে। তারাই ওদের কাছ থেকে জবা ফুল সংগ্রহ করে। আর পরবর্তী সময়ে দামটা এরাই জুড়ে দেয়

ড়ছে চুরি-ছিনতাইবাজি
এটিএম-মানিব্যাগ গায়েব

র্মী বাড়ির
কেনাকাটা
রা মহিলার
া রাখা মানি
অভিযোগ।
পুর সবজি
টাকা দিতে
াসে, তিনি
ত করেন।

পুলিশকেও ঘটনা জানান। সম্প্রতি কল্যাণপুর থানা এলাকার বিভিন্ন গ্রাম-গ্রামাঞ্চলে চোরচক্রের একটি বড়সড় র‍্যাকেট সক্রিয়। সাধারণ মানুষের প্রাণেরও ঝুঁকি বাড়ছে। ইদানিং চোরের দল এলাকার দ্বারিকাপুর গ্রামের জনৈক ব্যক্তির বাড়ির গ্রীল কেটে মোটর বাইক, কল্যাণপুর সৎসঙ্গ এলাকার গৃহস্থের পাঁচটি গরু সহ বেশ কিছু পরিবারের গৃহপালিত পশু চুরি করে নিয়ে যায়। সাধারণ মানুষের প্রচেষ্টায় কল্যাণপুর বাজার কলোনী গ্রামের এক চোর হাতেনাতে ধরা পড়ে। আজ হাটবারে মহিলার টাকা সহ এটিএম, মানি ব্যাগ চুরির ঘটনায় চাঞ্চল্য দেখা দিয়েছে। শেষ পর্যন্ত ক্ষতিগ্রস্ত জনজাতি মহিলা কল্যাণপুর থানায় জিডি এন্ট্রি করেন।

২০০০ সালে সমতা পার্টির নেতা হিসেবে প্রথম বিজেপির সমর্থনে বিহারের মুখ্যমন্ত্রী হয়েছিলেন তিনি। কিন্তু বিধানসভায় সংখ্যাগরিষ্ঠতা প্রমাণে ব্যর্থ হয়ে ৭ দিনের মাথায় ইস্তফা দেন। দ্বিতীয় দফায় ২০০৫-১০ এবং তৃতীয় দফায় সঙ্গে মতবিরোধের জেরে তিনি 'মহাগঠবন্ধন' ছাড়েন ২০১৭-র জুলাইয়ে। ইস্তফা দেওয়ার কয়েক ঘণ্টা পরেই এনডিএ-তে শামিল হয়ে উপমুখ্যমন্ত্রী পদে সুশীলকে সঙ্গী করে ষষ্ঠ বার বিহারের মুখ্যমন্ত্রী হন নীতীশ।

ধর্মনগরে নিষিদ্ধ শব্দবাজির বিরুদ্ধে প্রশাসনের অভিযান

স্যন্দন প্রতিনিধি, ধর্মনগর, ১২ নভেম্বর ।। বৃহস্পতিবার ধর্মনগরের এসডিএম কমলেশ ধর'র নেতৃত্বে প্রশাসনের একটি দল ধর্মনগরের বিভিন্ন দোকানে অভিযান চালায়। চকোলেট বাজি সহ যে আট রকমের বাজি সরকার থেকে নিষিদ্ধ করা হয়েছে, তালিকাভুক্ত এই শব্দবাজিগুলি বিভিন্ন দোকান থেকে তুলে এনে নষ্ট করা হয়। এত সাবধানতা অবলম্বনের পরও লাখ লাখ টাকার শব্দ বাজি ধর্মনগরের বিভিন্ন দোকানগুলিতে কি করে উঠলো, তা নিয়েও প্রশ্ন দেখা দিয়েছে। এসডিএম জানান, এবার রাত ৮টা থেকে ১০টার মধ্যে তারা বাজি সহ নিষিদ্ধ তালিকাভুক্তের বাইরের বাজিগুলি পোড়ানো যাবে। শব্দবাজির বিরুদ্ধে প্রশাসনের অভিযান অব্যাহত থাকবে।

র বাড়িতে বৈঠক

উপাধ্যায় মার্গ থেকে জানানো হয় যে, খুব শীঘ্রই বিজেপির কেন্দ্রীয় নেতৃত্বের একটি পর্যবেক্ষক দল ত্রিপুরায় আসবেন এবং সবকিছু সরেজমিনে তদন্ত করে দেখবেন। তাঁদের রিপোর্টের উপর ভিত্তি করেই চূড়ান্ত সিদ্ধান্ত নেবে দিল্লি। এখানে উল্লেখ্য, সাধারণত বিজেপি শাসিত অভিজ্ঞতা থেকে একই ভুল দু'বার করবে না দিল্লি, অন্তত এই সম্ভাবনাই বেশি রয়েছে। তবে সবকিছুই পরিষ্কার হবে দিল্লির পর্যবেক্ষক দলের ত্রিপুরা সফরের পরেই। এদিকে বিদ্রোহী বিধায়ক ও বিজেপি-র কার্যকর্তারা দিল্লিতে ত্রিপুরা নিয়ে গুচ্ছ অভিযোগ জানিয়ে আসার পর

ANNEXURE- V

TRIPURA STATE POLLUTION CONTROL BOARD

(A Govt. of Tripura Organisation)

tspcb/F.19(6)/TSPCB/ 13247-55

October 15, 2020

OFFICE ORDER

In compliance to the **Directions of Hon'ble Supreme Court of India dated 23/10/2018** and **Central Pollution Control Board dated 17/09/2020**, the Tripura State Pollution Control Board will conduct the following study during Deepabali-2020:

i) Noise Level Monitoring from **6:00 to 12:00 pm** on **09/11/2020 (Normal Day)** and on **14/11/2020 (Deepabali Day)** in Agartala (East Agartala zone, West Agartala zone), Dharmanagar, Ambassa & Udaipur for assessing impact of Noise arising out from fire crackers bursting.

ii) Air Quality Monitoring at Agartala (two locations), Ambassa (one location), Udaipur (one location) and Dharmanagar (one location) for **consecutive 15 days** commencing from **07/11/2020 to 21/11/2020** to assess the impact of fire crackers bursting.

2. The teams comprising of the following officials would conduct the Air Quality Monitoring and Noise Level Monitoring in their respective areas.

Place	Name of officials
Dhrmanagar	Sri Subrata Majumder, Jr. Environmental Engineer
Udaipur	Sri Dipak Rudra Paul, Jr. Scientist
	Sri Goutam Ghosh, Jr. Scientist
Ambassa	Sri Sushanta Das, Jr. Scientist
East Agartala	Smt. Tuli Chakma, Jr. Scientific Assistant
	Sri Abhijit Das, Information Officer
	Sri Rahul Lodh, Jr. Laboratory Assistant
	Sri Anoj Debnath, IT Assistant-cum-DEO
West Agartala	Smt. Satarupa Sengupta, Jr. Environmental Engineer
	Sri Rajib Paul, Jr. Scientific Assistant
	Sri Abhijit Sarkar, Programme Officer
	Sri Ratan Debnath, Sr. Laboratory Assistant
Surveillance Team for Agartala on Deepabali Day (14/11/2020)	Sri Prakash Paul, Jr. Environmental Engineer

3. The Surveillance Team is hereby directed to attend all kinds of public complaints, problems related to noise pollution etc. time to time and make necessary efforts to redress the same upto the possible extent on Deepabali Day **(14/11/2020).** The Team is also directed to compile all the information from the monitoring teams and inform the same to the appropriate authority in time in case of any violation.

4. TA/DA of the officials and other expenditure in connection with conducting noise level & air quality monitoring would be met from the head of Noise Pollution Regulation & Control A/c.

15.10.2020

(Bishu Karmakar)
Member Secretary

To

Sri Subrata Majumder, Jr. Environmental Engineer/ Sri. Dipak Rudra Pal, Pal, Jr. Scientist/ Sri Goutam Ghosh, Jr. Scientist / Sri Sushanta Das, Jr. Scientist/Smt. Satarupa Sengupta, Jr. Environmental Engineer/ Sri Prakash Paul, Jr. Environmental Engineer/ Sri Rajib Paul, Jr. Scientific Assistant/ Miss Tuli Chakma, Jr. Scientific Assistant/ Sri Abhijit Sarkar, Programme Officer/ Sri Abhijit Das, Information Officer/Sri Ratan Debnath, Sr. Laboratory Assistant /Sri Rahul Lodh, Jr. Laboratory Assistant /Sri Anoj Debnath, IT Assistant

Copy to the :

1. PS to the Hon'ble Deputy Chief Minister, Tripura for kind information of Hon'ble Deputy Chief Minister.
2. PA to the Hon'ble Chairman, Tripura State Pollution Control Board for kind information of Chairman.
3. PS to Secretary, Science, Technology & Environment Department, Government of Tripura for kind information of Secretary.
4. District Magistrate & Collector, West Tripura, South Tripura, North Tripura, Dhalai, Khowai, Gomati, Unakoti, Sepahijala.
5. Superintendent of Police, West Tripura, South Tripura, North Tripura, Dhalai, Khowai, Gomati, Unakoti, Sepahijala.
6. Head of Office & DDO, Tripura State Pollution Control Board.
7. Officer in-charge, East Agartala PS/West Agartala PS/Udaipur PS/Kumarght PS/Ambassa PS for information & necessary assistance.
8. Scientific Officer, DSTE, Kumarghat/Udaipur/Ambassa for information.

15.10.2020

Member Secretary

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455
232 2462 (Chairman), 232 8792 (Member Secretary)
Fax : (0381) 232 5421, 232 2455
e-mail : tripuraspcb@gmail.com / trippcb@sancharnet.in / hoospcb-tr@gov.in
website : www.tspcb.tripura.gov.in

ANNEXURE- V1

TRIPURA STATE POLLUTION CONTROL BOARD

(A Statutory Organisation under Government of Tripura)
Department of Science Technology & Environment

No.F.19(6)/TSPCB/2020/ 14718-71 November 12, 2020

To
The Director
ICA Department
Government of Tripura
Agartala, Tripura West

Sub: Publication of Advertisement in 4(four) Category-B Vernacular Newspapers-reg.

Sir,

Kindly find the enclosed content of Advertisement which requires immediate publication in the leading Category-B of Vernacular Newspapers for wide circulation.

I would request you to kindly make necessary arrangement to publish the enclosed advertisement matter **(4 column x 24 cm)** in the leading 4(four) Vernacular Newspapers (**Category-B**) on **14/11/2020**.

After publication of advertisement, you are requested to send the Bill /Invoice in triplicate for arranging payment.

Yours sincerely,

12.11.2020
(Bishu Karmakar)
Member Secretary

Enclo: As stated

Copy to:

1. PA to the Chairman, Tripura State Pollution Control Board for kind information.
2. Head of Office & DDO, Tripura State Pollution Control Board.
3. No.F.4(1)/TSPCB/2020-21/

dress :
RIVESH BHAWAN
dit Nehru Complex, Gurkhabasti
: Kunjaban, Agartala, West Tripura-799006

Website :
www.tspcb.tripura.gov.in / trpenivis.nic.in
e-mail :
tripuraspcb@gmail.com / hoospcb-tr@gov.in

Contact :
Chairman: 0381 - 2322462
Member Secretary: 0381 - 2325421
Head of Office: 0381 - 2322455
OCMS Help Desk: 0381 2328702

ত্রিপুরা রাজ্য দূষণ নিয়ন্ত্রণ পর্ষদ

No.F.19(6)/TSPCB/2020 November 12, 2020

আসন্ন কালীপূজা / দীপাবলি উপলক্ষে বিজ্ঞপ্তি

কালীপূজা/দীপাবলি উৎসবের দিনে পরিবেশ দূষণ মুক্ত রাখার জন্য নিম্নলিখিত বিধিগুলি মেনে চলুন

১) কালীপূজার দিন (১৪-১১-২০২০) রাত বারোটা থেকে পরদিন ভোর ছয়টা পর্যন্ত মাইক্রোফোন, বাদ্যযন্ত্র ইত্যাদি ব্যবহার করা যাবে না।

২) নীরব অঞ্চলের অর্থাৎ হাসপাতাল, শিক্ষাকেন্দ্র এবং আদালতের একশ মিটারের মধ্যে মাইক বাজানো বা বাজি ফোটানো যাবে না।

৩) বাজি ফোটানোর জায়গার ৫ মিটার দূরত্বে ৯০ ডেসিবেলের বেশি শব্দ সৃষ্টিকারী বাজি মজুত, বিক্রয় এবং ব্যবহার সম্পূর্ণ নিষিদ্ধ।

৪) কালীমূর্তি বিসর্জনের জন্য ব্যবহৃত যানবাহনের মাইক বাজাতে হলেও সংশ্লিষ্ট কর্তৃপক্ষ থেকে অগ্রিম অনুমতি নিতে হবে এবং শব্দের মাত্রা নির্ধারিত সীমার মধ্যে রাখতে হবে।

৫) জেলা প্রশাসন, পুরনিগম, পুরপরিষদ এবং নগর পঞ্চায়েত কর্তৃক নির্ধারিত দিনে ও নির্দিষ্ট স্থানে প্রতিমা বিসর্জন করতে হবে এবং বিসর্জনের নিয়মাবলী মেনে চলতে হবে।

৬) সমস্ত কালীপূজা আয়োজক এবং সাধারণ জনগণকে অনুরোধ করা হচ্ছে উনারা যেন রাজ্য সরকারের ০৭-১১-২০২০ তারিখের **No.F.2(1)/CS/H&FW/Mask/2020** সেহামূলে এবং ১০-১১-২০২০ তারিখের **No.F.1(4)/CS/AS/Misc/2020** সেহামূলে জারীকরা দীপাবলি উৎসব এবং কালীপূজা উদযাপনের বিধিমালা মেনে চলেন। উপরিউক্ত বিধিমালার সম্বন্ধে বিস্তারিত জানতে লগ অন করুন www.trpenvis.nic.in/test/info_tspcb.html।

৭) এছাড়া, বিজ্ঞান, প্রযুক্তি ও পরিবেশ দপ্তরের ৩০-১০-২০১৮ তারিখের **No.F.8(14)/DSTE/ENV/Pt-II/7220-41** সেহামূলে জারি করা বাজী তৈরি, বিক্রি ও পোড়ানো সংক্রান্ত বিধিমালাও মেনে চলুন। এই বিধিমালার সম্বন্ধে বিস্তারিত জানতে লগ অন করুন www.trpenvis.nic.in/test/info_tspcb.html।

৮) সর্বোপরি, COVID-19 মহামারীতে যে কোন ধরণের বাজীর শব্দ ও ধোঁয়া COVID-19 আক্রান্ত ও সুস্থ হয়ে উঠা ব্যক্তির অথবা সাধারণ জনগনের জন্য ক্ষতিকারক হতে পারে। অতএব, সাধারণ জনগনের নিকট অনুরোধ করা হচ্ছে, উনারা যেন শব্দ ও বায়ু দূষক বাজী ফোটানো থেকে বিরত থাকেন।

" দীপাবলি আলোর উৎসব, শব্দের নয় "

সদস্য সচিব

TRIPURA STATE POLLUTION CONTROL BOARD

(A Statutory Organisation under Government of Tripura)
Department of Science Technology & Environment

No.F.19(6)/TSPCB/2020/ 19722-25 November 12, 2020

To
The Director
ICA Department
Government of Tripura
Agartala, Tripura West

Sub: Publication of Advertisement in 2(two) Category-A Vernacular Newspapers-reg.

Sir,

Kindly find the enclosed content of Advertisement which requires immediate publication in the leading Category-A of Vernacular Newspapers for wide circulation.

I would request you to kindly make necessary arrangement to publish the enclosed advertisement matter **(4 column x 24 cm)** in the leading 2(two) Vernacular Newspapers (**Category-A**) on **13/11/2020** and **14/11/2020**.

After publication of advertisement, you are requested to send the Bill /Invoice in triplicate for arranging payment.

Yours sincerely,

12.11.2020

(Bishu Karmakar)
Member Secretary

Enclo: As stated

Copy to:

1. PA to the Chairman, Tripura State Pollution Control Board for kind information.
2. Head of Office & DDO, Tripura State Pollution Control Board.
3. No.F.4(1)/TSPCB/2020-21/

ldress :
RIVESH BHAWAN
ıdit Nehru Complex, Gurkhabasti
: Kunjaban, Agartala, West Tripura-799006

Website :
www.tspcb.tripura.gov.in / trpenivis.nic.in
e-mail :
tripuraspcb@gmail.com / hoospcb-tr@gov.in

Contact :
Chairman: 0381 - 2322462
Member Secretary: 0381 - 2325421
Head of Office: 0381 - 2322455
OCMS Help Desk: 0381 2328792

ত্রিপুরা রাজ্য দূষণ নিয়ন্ত্রণ পর্ষদ

No.F.19(6)/TSPCB/2020 November 12, 2020

আসন্ন কালীপূজা / দীপাবলি উপলক্ষে বিজ্ঞপ্তি

কালীপূজা/দীপাবলি উৎসবের দিনে পরিবেশ দূষণ মুক্ত রাখার জন্য নিম্নলিখিত বিধিগুলি মেনে চলুন

১) কালীপূজার দিন (১৪-১১-২০২০) রাত বারোটা থেকে পরদিন ভোর ছয়টা পর্যন্ত মাইক্রোফোন, বাদ্যযন্ত্র ইত্যাদি ব্যবহার করা যাবে না।

২) নীরব অঞ্চলের অর্থাৎ হাসপাতাল, শিক্ষাকেন্দ্র এবং আদালতের একশ মিটারের মধ্যে মাইক বাজানো বা বাজি ফোটানো যাবে না।

৩) বাজি ফোটানোর জায়গার ৫ মিটার দূরত্বে ৯০ ডেসিবেলের বেশি শব্দ সৃষ্টিকারী বাজি মজুত, বিক্রয় এবং ব্যবহার সম্পূর্ণ নিষিদ্ধ।

৪) কালীমূর্তি বিসর্জনের জন্য ব্যবহৃত যানবাহনের মাইক বাজাতে হলেও সংশ্লিষ্ট কর্তৃপক্ষ থেকে অগ্রিম অনুমতি নিতে হবে এবং শব্দের মাত্রা নির্ধারিত সীমার মধ্যে রাখতে হবে।

৫) জেলা প্রশাসন, পুরনিগম, পুরপরিষদ এবং নগর পঞ্চায়েত কর্তৃক নির্ধারিত দিনে ও নির্দিষ্ট স্থানে প্রতিমা বিসর্জন করতে হবে এবং বিসর্জনের নিয়মাবলী মেনে চলতে হবে।

৬) সমস্ত কালীপূজা আয়োজক এবং সাধারণ জনগণকে অনুরোধ করা হচ্ছে উনারা যেন রাজ্য সরকারের ০৭-১১-২০২০ তারিখের **No.F.2(1)/CS/H&FW/Mask/2020** সেহামূলে এবং ১০-১১-২০২০ তারিখের **No.F.1(4)/CS/AS/Misc/2020** সেহামূলে জারীকরা দীপাবলি উৎসব এবং কালীপূজা উদযাপনের বিধিমালা মেনে চলেন। উপরিউক্ত বিধিমালার সম্বন্ধে বিস্তারিত জানতে লগ অন করুন www.trpenvis.nic.in/test/info_tspcb.html।

৭) এছাড়া, বিজ্ঞান, প্রযুক্তি ও পরিবেশ দপ্তরের ৩০-১০-২০১৮ তারিখের **No.F.8(14)/DSTE/ENV/Pt-II/7220-41** সেহামূলে জারি করা বাজী তৈরি, বিক্রি ও পোড়ানো সংক্রান্ত বিধিমালাও মেনে চলুন। এই বিধিমালার সম্বন্ধে বিস্তারিত জানতে লগ অন করুন www.trpenvis.nic.in/test/info_tspcb.html।

৮) সর্বোপরি, COVID-19 মহামারীতে যে কোন ধরণের বাজীর শব্দ ও ধোঁয়া COVID-19 আক্রান্ত ও সুস্থ হয়ে উঠা ব্যক্তির অথবা সাধারণ জনগনের জন্য ক্ষতিকারক হতে পারে। অতএব, সাধারণ জনগনের নিকট অনুরোধ করা হচ্ছে, উনারা যেন শব্দ ও বায়ু দূষক বাজী ফোটানো থেকে বিরত থাকেন।

" দীপাবলি আলোর উৎসব, শব্দের নয় "

সদস্য সচিব

TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

tspcb

No.F.19(6)/TSPCB/2020/ 13346-99 October 20, 2020

To
The Director
ICA Department
Government of Tripura
Agartala, Tripura West

Sub: Publication of Advertisement in 2(two) Category-A and 4(four) Category-B Vernacular Newspapers-reg.

Sir,

Kindly find the enclosed content of Advertisement which requires immediate publication in the leading Category-A of Vernacular Newspapers for wide circulation.

I would request you to kindly make necessary arrangement to publish the enclosed advertisement matter **(4 column x 22.5 cm)** in the leading 2(two) Vernacular Newspapers (**Category-A**) and also in the leading 4(four) Vernacular Newspapers (**Category-B**) on **22/10/2020**.

After publication of advertisement, you are requested to send the Bill /Invoice in triplicate for arranging payment.

Yours sincerely,

20.10.2020

(Bishu Karmakar)
Member Secretary

Enclo: As stated

Copy to:

1. PA to the Chairman, Tripura State Pollution Control Board for kind information.
2. Head of Office & DDO, Tripura State Pollution Control Board.
3. No.F.4(1)/TSPCB/2020-21/

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455
232 2462 (Chairman), 232 8792 (Member Secretary)
Fax : (0381) 232 5421, 232 2455
e-mail : tripura[illegible]@gmail.com / trippcb@sancharnet.in / hoospcb-tr@gov.in
website : www.tspcb.tripura.gov.in

ত্রিপুরা রাজ্য দূষণ নিয়ন্ত্রণ পর্ষদ

No.F.19(6)/TSPCB/13346-49 October 20, 2020

আসন্ন পূজা উপলক্ষে বিজ্ঞপ্তি

শারদীয়া দুর্গাপূজা, লক্ষ্মীপূজা, কালীপূজা ইত্যাদি উৎসবের দিন গুলিতে পরিবেশ দূষণ মুক্ত রাখার জন্য নিম্নলিখিত বিধিগুলি মেনে চলুন

১) দুর্গাপূজার চারদিন (২৩-১০-২০২০ থেকে ২৬-১০-২০২০), লক্ষ্মীপূজা (৩০-১০-২০২০) এবং কালীপূজার দিন (১৪-১১-২০২০) রাত বারোটা পর্যন্ত প্রকাশ্য স্থানে শব্দসীমার মধ্যে মাইক্রোফোন, বাদ্যযন্ত্র ইত্যাদি ব্যবহার করা যাবে। রাত বারোটা থেকে পরদিন ভোর ছয়টা পর্যন্ত মাইক্রোফোন, বাদ্যযন্ত্র ইত্যাদি ব্যবহার করা যাবে না।

২) অন্যান্য দিনগুলিতে রাত দশটা থেকে পরদিন ভোর ছয়টা পর্যন্ত কোনোরকম শব্দবাজি ফোটানো যাবে না। এই সময়কালে প্রকাশ্য স্থানে মাইক্রোফোন, বাদ্যযন্ত্র, নির্মাণযন্ত্র ইত্যাদি ব্যবহার করা যাবে না।

৩) নীরব অঞ্চলের অর্থাৎ হাসপাতাল, শিক্ষাকেন্দ্র এবং আদালতের একশ মিটারের মধ্যে কখনোই মাইক বাজানো বা বাজি ফোটানো যাবে না।

৪) প্রকাশ্য স্থানে শব্দসীমার মধ্যে মাইক বাজাতে হলে সংশ্লিষ্ট মহকুমা পুলিশ অফিসারের (SDPO) কাছ থেকে আগাম অনুমতি নিতে হবে। সংশ্লিষ্ট থানার মাধ্যমে আবেদন করে এই অনুমতিপত্র পাওয়া যাবে।

৫) পূজা পরবর্তী বিভিন্ন সাংস্কৃতিক অনুষ্ঠানেও মাইক বাজাতে হলে সংশ্লিষ্ট মহকুমা পুলিশ অফিসারের অগ্রিম অনুমতি নিতে হবে। প্রকাশ্য স্থানে সাংস্কৃতিক অনুষ্ঠান রাত ১০-টার মধ্যে অবশ্যই শেষ করতে হবে।

৬) বাজি ফোটানোর জায়গার ৫ মিটার দূরত্বে ৯০ ডেসিবেলের বেশি শব্দ সৃষ্টিকারী এমন সব ধরনের বাজি মজুত, বিক্রয় এবং ব্যবহার সম্পূর্ণ নিষিদ্ধ।

৭) বিসর্জনের জন্য ব্যবহৃত যানবাহনের মাইক বাজাতে হলেও সংশ্লিষ্ট কর্তৃপক্ষ থেকে অগ্রিম অনুমতি নিতে হবে এবং শব্দের মাত্রা নির্ধারিত সীমার মধ্যে রাখতে হবে।

৮) জেলা প্রশাসন, পুরনিগম, পুরপরিষদ এবং নগর পঞ্চায়েত কর্তৃক নির্ধারিত দিনে ও নির্দিষ্ট স্থানে প্রতিমা বিসর্জন করতে হবে এবং বিসর্জনের নিয়মাবলী মেনে চলতে হবে।

৯) পূজামণ্ডপ ও সংলগ্ন এলাকার আবর্জনা ব্যবস্থাপনার জন্য প্রত্যেক পূজাকমিটিকে উদ্যোগ নিতে হবে।

১০) সর্বোপরি, সাধারন জনগন এবং পূজা আয়োজক সবাই COVID-19 এর বিধিমালা মেনে চলুন।

আপনার আনন্দ যেন অন্যের ক্ষতির কারণ না হয়।

" শারদ শুভেচ্ছা সহ "

সদস্য সচিব

TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

No.F.19(6)/TSPCB/2020/13929-34 **October 29, 2020**

To
The Editor/Advt. Manager
Dainik Sambad/ Syandan Patrika
Agartala

Sub : Advertisement

Sir/Madam,

I would request you to kindly publish the enclosed Advertisement matter as **3 column X 16 cm** in your **30th October, 2020 issue** at Government of Tripura, ICA rate.

You are also requested to send your Bill in triplicate for arranging payment.

Yours faithfully,

Enclo : As stated

(Amarendra Jamatia) 29/10/2020
Asstt. Enviroenmental Engineer
Head of Office & DDO

Copy to:-

1. Chairman, Tripura State Pollution Control Board.
2. Member Secretary, Tripura State Pollution Control Board.
3. Accountant, Tripura State Pollution Control Board.
4. No.F.4(1)/TSPCB

Asstt. Enviroenmental Engineer 29/10/2020
Head of Office & DDO

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
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ত্রিপুরা রাজ্য দূষণ নিয়ন্ত্রণ পর্ষদ

No.F.19(6)/TSPCB/ 29-10-2020

লক্ষ্মীপূজা ও কালীপূজা উপলক্ষে বিজ্ঞপ্তি

১) লক্ষ্মীপূজা ও কালীপূজা উপলক্ষ্যে এই রাজ্যে ৯০ (নব্বই) ডেসিবেলের বেশি প্রাবল্যের শব্দবাজি মজুত, বিক্রয় এবং ব্যবহার করা সম্পূর্ণ নিষিদ্ধ।

২) The Noise Pollution (Regulation & Control) Rules, 2000 অনুসারে লক্ষ্মীপূজার দিন (৩০-১০-২০১৮) এবং কালিপুজার দিন (১৪-১০-২০২০) রাত দশটা থেকে পরদিন ভোর ছয়টা পর্যন্ত যে কোন প্রাবল্যের বাজি ফোটানো সম্পূর্ণ নিষিদ্ধ।

৩) নীরব অঞ্চলের অর্থাৎ হাসপাতাল, শিক্ষাকেন্দ্র এবং আদালতের একশ মিটারের মধ্যে কখনোই বাজি ফোটানো যাবে না।

৪) এছাড়া, COVID-19 মহামারীতে যে কোন ধরণের বাজীর শব্দ ও ধোঁয়া COVID-19 আক্রান্ত ও সুস্থ হয়ে উঠা ব্যাক্তির অথবা সাধারণ জনগনের জন্য ক্ষতিকারক হতে পারে।

৫) অতএব, সাধারণ জনগনের নিকট অনুরোধ করা হচ্ছে, উনারা যেন শব্দ ও বায়ু দূষক বাজী ফোটানো থেকে বিরত থাকেন।

সদস্য সচিব

ANNEXURE- VII

TRIPURA STATE POLLUTION CONTROL BOARD

(A Govt. of Tripura Organisation)

tspcb/F.19(6)/TSPCB/ 13247-55

October 15, 2020

OFFICE ORDER

In compliance to the **Directions of Hon'ble Supreme Court of India dated 23/10/2018** and **Central Pollution Control Board dated 17/09/2020**, the Tripura State Pollution Control Board will conduct the following study during Deepabali-2020:

i) Noise Level Monitoring from **6:00 to 12:00 pm** on **09/11/2020 (Normal Day)** and on **14/11/2020 (Deepabali Day)** in Agartala (East Agartala zone, West Agartala zone), Dharmanagar, Ambassa & Udaipur for assessing impact of Noise arising out from fire crackers bursting.

ii) Air Quality Monitoring at Agartala (two locations), Ambassa (one location), Udaipur (one location) and Dharmanagar (one location) for **consecutive 15 days** commencing from **07/11/2020 to 21/11/2020** to assess the impact of fire crackers bursting.

2. The teams comprising of the following officials would conduct the Air Quality Monitoring and Noise Level Monitoring in their respective areas.

Place	Name of officials
Dhrmanagar	Sri Subrata Majumder, Jr. Environmental Engineer
Udaipur	Sri Dipak Rudra Paul, Jr. Scientist
	Sri Goutam Ghosh, Jr. Scientist
Ambassa	Sri Sushanta Das, Jr. Scientist
East Agartala	Smt. Tuli Chakma, Jr. Scientific Assistant
	Sri Abhijit Das, Information Officer
	Sri Rahul Lodh, Jr. Laboratory Assistant
	Sri Anoj Debnath, IT Assistant-cum-DEO
West Agartala	Smt. Satarupa Sengupta, Jr. Environmental Engineer
	Sri Rajib Paul, Jr. Scientific Assistant
	Sri Abhijit Sarkar, Programme Officer
	Sri Ratan Debnath, Sr. Laboratory Assistant
Surveillance Team for Agartala on Deepabali Day **(14/11/2020)**	Sri Prakash Paul, Jr. Environmental Engineer

3. The Surveillance Team is hereby directed to attend all kinds of public complaints, problems related to noise pollution etc. time to time and make necessary efforts to redress the same upto the possible extent on Deepabali Day **(14/11/2020).** The Team is also directed to compile all the information from the monitoring teams and inform the same to the appropriate authority in time in case of any violation.

4. TA/DA of the officials and other expenditure in connection with conducting noise level & air quality monitoring would be met from the head of Noise Pollution Regulation & Control A/c.

15.10.2020

(Bishu Karmakar)
Member Secretary

To

Sri Subrata Majumder, Jr. Environmental Engineer/ Sri. Dipak Rudra Pal, Pal, Jr. Scientist/ Sri Goutam Ghosh, Jr. Scientist / Sri Sushanta Das, Jr. Scientist/Smt. Satarupa Sengupta, Jr. Environmental Engineer/ Sri Prakash Paul, Jr. Environmental Engineer/ Sri Rajib Paul, Jr. Scientific Assistant/ Miss Tuli Chakma, Jr. Scientific Assistant/ Sri Abhijit Sarkar, Programme Officer/ Sri Abhijit Das, Information Officer/Sri Ratan Debnath, Sr. Laboratory Assistant /Sri Rahul Lodh, Jr. Laboratory Assistant /Sri Anoj Debnath, IT Assistant

Copy to the :

1. PS to the Hon'ble Deputy Chief Minister, Tripura for kind information of Hon'ble Deputy Chief Minister.
2. PA to the Hon'ble Chairman, Tripura State Pollution Control Board for kind information of Chairman.
3. PS to Secretary, Science, Technology & Environment Department, Government of Tripura for kind information of Secretary.
4. District Magistrate & Collector, West Tripura, South Tripura, North Tripura, Dhalai, Khowai, Gomati, Unakoti, Sepahijala.
5. Superintendent of Police, West Tripura, South Tripura, North Tripura, Dhalai, Khowai, Gomati, Unakoti, Sepahijala.
6. Head of Office & DDO, Tripura State Pollution Control Board.
7. Officer in-charge, East Agartala PS/West Agartala PS/Udaipur PS/Kumarght PS/Ambassa PS for information & necessary assistance.
8. Scientific Officer, DSTE, Kumarghat/Udaipur/Ambassa for information.

15.10.2020

Member Secretary

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
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West Tripura, PIN - 799 006

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STATUS OF AIR QUALITY STATUS ON THE OCCASSION OF DEEPABALI, 2020

To assess the air quality during Deepabali festival the air quality monitoring have been conducted from **07/11/2020 to 21/11/2020** at Agartala (two locations), Ambassa (one location), Udaipur (one location) and Dharmanagar (one location) to assess the impact of fire crackers bursting as per the guidelines of CPCB.

The sampling procedures for measurement of PM-10, PM-2.5, NO_2 and SO_2 were according to the internationally accepted standard technique through use of Respirable Dust Sampler manufactured by M/s ENVIROTECH APM 460DXNL, with gaseous sampling attachments were used for sampling purposes. In the sampler, air borne particulates are trapped by sucking air through a pre-weighed glass fibre filter paper (Whatman GF/A) by an electric blower at a high flow rate of 0.8 to 1.2 cubic meters per minute. The gaseous sampling is performed through an attachable subsidiary unit by diverting only about 0.4 litres per minute (LPM) of air flow which is measured by a rotameter. Generally sampling is done over a period of 24-hours in three shifts each of eight hours duration. Shift wise monitoring data sheets are used for recording the particulates. The method of sampling and analysis of NO_2 is as per IS 5182 (Part VI, 1975). However, the method for sampling and analysis of SO_2 is as per IS 5182 (Part II, 1969). The air quality data of Kunjaban, Agartala during 07/11/2020 to 21/11/2020 were collected from continuous ambient air quality monitoring (CAAQM) stations of installed at Kunjaban residential area to monitor the ambient air quality on real time basis.

The findings from Air Quality Monitoring carried out by the Tripura State Pollution Control Board during Deepabali Festival - 2020 are shown in the **Tables 1-12**.

Table-1: Data Sheet for PM_{10} & $PM_{2.5}$ for Kunjaban, Agartala during Deepabali Festival, 2020 (Through CAAQMS)

Date: **07.11.2020 to 08.11.2020**				
Parameter	**PM_{10}**			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Concentration (µg/m3)	102.99	87.83	73.75	73.63
24 hourly average (µg/m3)	**88.1**			**73.6**
Date: **08.11.2020 to 09.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Concentration (µg/m3)	43.55	53.13	51.10	43.34
24 hourly average (µg/m3)	**49.2**			**43.3**

Date: **09.11.2020 to 10.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Concentration (µg/m3)	45.61	64.25	59.85	46.29
24 hourly average (µg/m3)	**56.5**			**46.2**
Date: **10.11.2020 to 11.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Concentration (µg/m3)	41.11	69.86	79.97	49.76
24 hourly average (µg/m3)	**63.6**			**49.7**
Date: **11.11.2020 to 12.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Concentration (µg/m3)	48.74	67.05	55.87	42.36
24 hourly average (µg/m3)	**57.2**			**42.3**
Date: **12.11.2020 to 13.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Concentration (µg/m3)	64.59	72.99	46.54	46.57
24 hourly average (µg/m3)	**61.3**			**46.5**
Date: **13.11.2020 to 14.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Concentration (µg/m3)	44.03	66.72	78.92	37.96
24 hourly average (µg/m3)	**63.2**			**37.9**
Date: **14.11.2020 to 15.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Concentration (µg/m3)	63.09	196.83	241.07	156.43
24 hourly average (µg/m3)	**166.9**			**156.4**
Date: **15.11.2020 to 16.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Concentration (µg/m3)	105.03	129.36	165.86	110.62
24 hourly average (µg/m3)	**133.4**			**110.6**

Date: **16.11.2020 to 17.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Concentration (µg/m3)	107.22	131.92	127.78	92.14
24 hourly average (µg/m3)	**122.3**			**92.1**
Date: **17.11.2020 to 18.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Concentration (µg/m3)	106.61	99.21	81.79	70.51
24 hourly average (µg/m3)	**95.8**			**70.5**
Date: **18.11.2020 to 19.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Concentration (µg/m3)	137.04	117.52	102.05	81.99
24 hourly average (µg/m3)	**118.8**			**81.9**
Date: **19.11.2020 to 20.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Concentration (µg/m3)	135.36	134.35	82.77	81.82
24 hourly average (µg/m3)	**117.4**			**81.8**
Date: **20.11.2020 to 21.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Concentration (µg/m3)	105.48	134.78	124.27	95.60
24 hourly average (µg/m3)	**121.5**			**95.6**
Date: **21.11.2020 to 22.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Concentration (µg/m3)	110.51	96.08	85.32	77.40
24 hourly average (µg/m3)	**97.3**			**77.4**

Table-2: Data Sheet for SO_2 & NO_2 For Kunjaban, Agartala during Deepabali Festival, 2020

Date:**07.11.2020 to 08.11.2020**			
Shift	1st Shift	2nd Shift	3rd Shift
Monitoring Period	06.00 AM to 2.00	02.00 PM to 10.00 PM	10.00 PM to 06.00 AM

	PM					
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Concentration (µg/m3)	11.02	7.1	11.22	8.66	6.45	11.05
24 Hourly Average (µg/m3)	**SO_2**		**9.56**	**NO_2**		**8.93**
Date:**08.11.2020 to 09.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Concentration (µg/m3)	10.97	4.42	11.02	4.97	11.05	5.67
24 Hourly Average (µg/m3)	**SO_2**		**11.01**	**NO_2**		**5.02**
Date:09.11.2020 **to 10.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Concentration (µg/m3)	11.08	5.60	11.37	8.64	11.39	6.65
24 Hourly Average (µg/m3)	**SO_2**		**11.2**	**NO_2**		**6.9**
Date:**10.11.2020to 11.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Concentration (µg/m3)	11.34	6.46	11.34	12.81	11.23	7.83
24 Hourly Average (µg/m3)	**SO_2**		**11.3**	**NO_2**		**9.03**
Date:**11.11.2020 to 12.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Concentration (µg/m3)	11.37	5.75	11.37	8.75	11.33	6.96
24 Hourly Average (µg/m3)	**SO_2**		**11.3**	**NO_2**		**7.1**
Date:**12.11.2020 to 13.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Concentration (µg/m3)	11.28	6.40	11.33	9.63	11.28	5.00
24 Hourly Average (µg/m3)	**SO_2**		**11.2**	**NO_2**		**7.01**
Date:**13.11.2020 to 14.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Concentration (µg/m3)	11.35	4.90	11.44	10.18	11.50	7.99
24 Hourly Average (µg/m3)	**SO_2**		**11.4**	**NO_2**		**7.69**
Date:**14.11.2020 to 15.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Concentration (µg/m3)	11.44	5.11	11.52	7.60	11.67	9.38
24 Hourly Average (µg/m3)	**SO_2**		**11.5**	**NO_2**		**7.3**

Date:**15.11.2020 to 16.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Concentration (µg/m3)	11.62	8.61	11.61	6.60	11.62	9.25
24 Hourly Average (µg/m3)	**SO_2**		**11.6**	**NO_2**		**8.1**
Date:**16.11.2020 to 17.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Concentration (µg/m3)	11.54	8.60	11.60	7.80	11.60	10.1
24 Hourly Average (µg/m3)	**SO_2**		**11.5**	**NO_2**		**8.8**
Date:**17.11.2020 to 18.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Concentration (µg/m3)	11.52	8.16	11.64	9.36	11.39	6.23
24 Hourly Average (µg/m3)	**SO_2**		**11.5**	**NO_2**		**7.9**
Date:**18.11.2020 to 19.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Concentration (µg/m3)	11.31	6.51	11.44	13.59	11.36	8.32
24 Hourly Average (µg/m3)	**SO_2**		**11.3**	**NO_2**		**9.4**
Date:**19.11.2020 to 20.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Concentration (µg/m3)	11.37	7.68	11.51	15.41	11.45	7.50
24 Hourly Average (µg/m3)	**SO_2**		**11.4**	**NO_2**		**10.7**
Date:**20.11.2020 to 21.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Concentration (µg/m3)	11.52	7.75	11.67	12.68	11.65	8.96
24 Hourly Average (µg/m3)	**SO_2**		**11.6**	**NO_2**		**9.7**
Date:**21.11.2020 to 22.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Concentration (µg/m3)	11.61	7.75	11.54	8.62	11.59	5.89
24 Hourly Average (µg/m3)	**SO_2**		**11.5**	**NO_2**		**7.4**

Table-3: Data Sheet for PM_{10} & $PM_{2.5}$ for Bordowali, Agartala during Deepabali Festival, 2020.

Date: **07.11.2020 to 08.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	B-1	B-2	B-3	D6042420
Average Flow Rate (m3/Minute)	1.01	1.02	1.02	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6528	2.6635	2.6657	0.1654
Final weight of the filter Paper (gms)	2.7132	2.7522	2.7285	0.1682
Dust Contains (gms)	0.0604	0.0887	0.0581	0.0022
Total Volume of Air Sampled (m3)	484.8	489.6	489.6	30.09
Concentration (µg/m3)	124.5	181.1	128.2	93.05
24 hourly average (µg/m3)	**144.6**			**93.05**
Date: **08.11.2020 to 09.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	B-4	B-5	B-6	D6042421
Average Flow Rate (m3/Minute)	1.01	1.02	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6594	2.6427	2.6588	0.1644
Final weight of the filter Paper (gms)	2.7236	2.6991	2.7192	0.1670
Dust Contains (gms)	0.0642	0.0564	0.0616	0.0026
Total Volume of Air Sampled (m3)	484.8	489.6	504	31.05
Concentration (µg/m3)	132.5	112.9	119.8	83.73
24 hourly average (µg/m3)	**121.7**			**83.7**
Date: **09.11.2020 to 10.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	B-7	B-8	B-9	D6042422
Average Flow Rate (m3/Minute)	1.01	1.02	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6255	2.6377	2.6278	0.1645
Final weight of the filter Paper (gms)	2.6982	2.7189	2.7048	0.1672
Dust Contains (gms)	0.0727	0.0812	0.077	0.0027
Total Volume of Air Sampled (m3)	484.8	489.6	504	32.08
Concentration (µg/m3)	150.08	165.8	152.7	84.16
24 hourly average (µg/m3)	**156.1**			**84.1**
Date: **10.11.2020 to 11.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	B-10	B-11	B-12	D6042423
Average Flow Rate (m3/Minute)	1.01	1.04	1.05	

Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6454	2.6248	2.6244	0.1658
Final weight of the filter Paper (gms)	2.7213	2.7311	2.6978	0.1689
Dust Contains (gms)	0.0759	0.1063	0.0734	0.0031
Total Volume of Air Sampled (m3)	484.8	499.2	504	31.01
Concentration (µg/m3)	156.5	212.9	145.6	99.9
24 hourly average (µg/m3)		**171.6**		**99.9**
Date**11.11.2020 to 12.11.2020**				
Parameter		PM_{10}		$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	B-13	B-14	B-15	D6042424
Average Flow Rate (m3/Minute)	1.01	1.05	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6298	2.6370	2.6636	0.1642
Final weight of the filter Paper (gms)	2.6894	2.7156	2.7309	0.1678
Dust Contains (gms)	0.0596	0.0776	0.0673	0.0036
Total Volume of Air Sampled (m3)	484.8	504	504	30.09
Concentration (µg/m3)	122.9	153.9	133.5	119.6
24 hourly average (µg/m3)		**136.7**		**119.6**
Date: **12.11.2020 to 13.11.2020**				
Parameter		PM_{10}		$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	B-16	B-17	B-18	D6042425
Average Flow Rate (m3/Minute)	1.02	1.04	1.06	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6694	2.6289	2.6650	0.1622
Final weight of the filter Paper (gms)	2.7428	2.7265	2.7299	0.1651
Dust Contains (gms)	0.0734	0.0936	0.0649	0.0029
Total Volume of Air Sampled (m3)	489.6	499.2	508.8	29.01
Concentration (µg/m3)	149.9	195.5	127.5	99.9
24 hourly average (µg/m3)		**157.6**		**99.9**
Date: **13.11.2020 to 14.11.2020**				
Parameter		PM_{10}		$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	B-19	B-20	B-21	D6042426
Average Flow Rate (m3/Minute)	1.01	1.04	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6254	2.6478	2.6124	0.1666
Final weight of the filter Paper (gms)	2.7094	2.7509	2.6698	0.1692
Dust Contains (gms)	0.084	0.1031	0.0574	0.0026
Total Volume of Air Sampled (m3)	484.8	499.2	504	29.01
Concentration (µg/m3)	173.2	206.5	113.8	89.6
24 hourly average (µg/m3)		**164.5**		**89.6**
Date: **14.11.2020 to 15.11.2020**				

Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	B-22	B-23	B-24	D6042427
Average Flow Rate (m3/Minute)	1.01	1.05	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6636	2.6254	2.6298	0.1622
Final weight of the filter Paper (gms)	2.7154	2.7487	2.7908	0.1682
Dust Contains (gms)	0.0518	0.123	0.163	0.0060
Total Volume of Air Sampled (m3)	484.8	504	504	30.09
Concentration (µg/m3)	106.8	244.6	321.4	199.4
24 hourly average (µg/m3)	**224.2**			**199.4**
Date: **15.11.2020 to 16.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	B-25	B-26	B-27	D6042428
Average Flow Rate (m3/Minute)	1.01	1.05	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6624	2.6698	2.6719	0.1622
Final weight of the filter Paper (gms)	2.7519	2.7704	2.7548	0.1661
Dust Contains (gms)	0.0895	0.1006	0.0829	0.0039
Total Volume of Air Sampled (m3)	484.8	504	504	32.04
Concentration (µg/m3)	184.6	199.6	164.4	121.7
24 hourly average (µg/m3)	**182.8**			**121.7**
Date: **16.11.2020 to 17.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	B-28	B-29	B-30	D6042429
Average Flow Rate (m3/Minute)	1.02	1.04	1.06	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6658	2.6542	2.6298	0.1622
Final weight of the filter Paper (gms)	2.7197	2.7401	2.6805	0.1663
Dust Contains (gms)	0.0539	0.0859	0.0507	0.0031
Total Volume of Air Sampled (m3)	489.6	499.6	508.8	30.09
Concentration (µg/m3)	110.08	171.9	99.6	103.02
24 hourly average (µg/m3)	**127.1**			**103.02**
Date: **17.11.2020 to 18.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	B-31	B-32	B-33	D6042430
Average Flow Rate (m3/Minute)	1.01	1.02	1.06	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6544	2.6239	2.6298	0.1656

Final weight of the filter Paper (gms)	2.7209	2.7920	2.6824	0.1681
Dust Contains (gms)	0.0665	0.0681	0.0526	0.0025
Total Volume of Air Sampled (m3)	484.8	489.6	508.8	30.09
Concentration (µg/m3)	137.16	135.1	103.3	83.08
24 hourly average (µg/m3)	**125.1**			**83.08**
Date: **18.11.2020 to 19.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	B-34	B-35	B-36	D6042431
Average Flow Rate (m3/Minute)	1.01	1.04	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6244	2.6237	2.6836	0.1642
Final weight of the filter Paper (gms)	2.6925	2.7158	2.7619	0.1669
Dust Contains (gms)	0.0681	0.0921	0.0783	0.0027
Total Volume of Air Sampled (m3)	484.8	494.4	504	29.01
Concentration (µg/m3)	140.4	186.2	155.3	93.07
24 hourly average (µg/m3)	**160.6**			**93.07**
Date: **19.11.2020 to 20.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	B-37	B-38	B-39	D6042432
Average Flow Rate (m3/Minute)	1.01	1.05	1.06	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6280	2.6028	2.6288	0.1624
Final weight of the filter Paper (gms)	2.6802	2.6736	2.6996	0.1644
Dust Contains (gms)	0.0522	0.0708	0.0708	0.0020
Total Volume of Air Sampled (m3)	484.8	504	508.8	30.09
Concentration (µg/m3)	107.6	140.4	139.15	66.4
24 hourly average (µg/m3)	**129.05**			**66.4**
Date: **20.11.2020 to 21.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	B-40	B-41	B-42	D6042433
Average Flow Rate (m3/Minute)	1.01	1.02	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6652	2.6294	2.6918	0.1662
Final weight of the filter Paper (gms)	2.7137	2.6907	2.7489	0.1689
Dust Contains (gms)	0.0485	0.0613	0.0571	0.0027
Total Volume of Air Sampled (m3)	484.8	489.6	504	29.01
Concentration (µg/m3)	100.4	125.2	113.2	93.07
24 hourly average (µg/m3)	**112.9**			**93.07**
Date: **21.11.2020 to 22.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours

Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	B-43	B-44	B-45	D6042434
Average Flow Rate (m3/Minute)	1.01	1.04	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6239	2.6284	2.6422	0.1628
Final weight of the filter Paper (gms)	2.7014	2.7099	2.7125	0.1651
Dust Contains (gms)	0.0775	0.0815	0.0703	0.0023
Total Volume of Air Sampled (m3)	484.8	499.2	504	29.01
Concentration (µg/m3)	159.8	163.2	139.4	79.2
24 hourly average (µg/m3)	**154.1**			**79.2**

Table-4: Data Sheet for SO_2 & NO_2 for Bordowali, Agartala during Deepabali Festival, 2020.

Date:**07.11.2020 to 08.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.02	1.02	1.02	1.02	1.02
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.5	28.8	29.0	29.2	29.1	29.2
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	489.6	489.6	489.6	489.6
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.010	0.042	0.018	0.057	0.012	0.05
Concentration (µg/m3)	1.48	9.55	1.77	13.2	1.57	12.2
24 Hourly Average (µg/m3)	**SO_2**		**1.6**	**NO_2**		**11.6**
Date: **08.11.2020 to 09.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.02	1.02	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.6	28.9	28.9	29.3	29.1	29.5
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	489.6	489.6	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.009	0.029	0.012	0.033	0.011	0.030
Concentration (µg/m3)	1.17	9.28	1.51	9.36	1.49	9.32
24 Hourly Average (µg/m3)	**SO_2**		**1.3**	**NO_2**		**9.3**
Date: **09.11.2020 to 10.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.02	1.02	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480

Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.7	28.8	29.1	29.4	29.4	29.4
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	489.6	489.6	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.011	0.050	0.015	0.065	0.012	0.042
Concentration (µg/m3)	1.49	12.51	1.56	15.2	1.42	12.97
24 Hourly Average (µg/m3)	**SO_2**		**1.4**	**NO_2**		**13.5**
Date: **10.11.2020 to 11.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.04	1.04	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.2	28.5	28.9	29.1	29.0	29.3
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	499.2	499.2	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.008	0.032	0.011	0.039	0.008	0.030
Concentration (µg/m3)	1.22	12.36	1.32	15.28	1.22	11.52
24 Hourly Average (µg/m3)	**SO_2**		**1.2**	**NO_2**		**13.05**
Date: **11.11.2020 to 12.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.05	1.05	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.8	28.6	29.0	29.0	29.1	29.3
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	504	504	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.008	0.031	0.01	0.038	0.007	0.033
Concentration (µg/m3)	1.22	11.94	1.39	15.08	1.19	12.02
24 Hourly Average (µg/m3)	**SO_2**		**1.2**	**NO_2**		**13.01**
Date: **12.11.2020 to 13.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.02	1.02	1.04	1.04	1.06	1.06
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.5	28.7	29.0	29.2	29.1	29.4
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	489.4	489.4	499.2	499.2	508.8	508.8
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.007	0.037	0.009	0.044	0.007	0.032
Concentration (µg/m3)	1.32	12.28	1.32	15.56	1.32	11.65
24 Hourly Average (µg/m3)	**SO_2**		**1.3**	**NO_2**		**13.1**
Date: **13.11.2020 to 14.11.2020**						

Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.04	1.04	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.6	28.5	29.0	29.0	29.0	29.1
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	499.2	499.2	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.008	0.039	0.014	0.048	0.01	0.051
Concentration (µg/m3)	1.39	12.54	1.96	15.97	1.49	16.28
24 Hourly Average (µg/m3)	**SO_2**		**1.6**	**NO_2**		**14.9**
Date: **14.11.2020 to 15.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.05	1.05	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.9	28.8	28.8	29.0	29.0	29.3
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	504	504	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.008	0.045	0.018	0.157	0.025	0.193
Concentration (µg/m3)	1.39	15.29	3.04	22.85	5.35	27.39
24 Hourly Average (µg/m3)	**SO_2**		**3.2**	**NO_2**		**21.8**
Date: **15.11.2020 to 16.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.05	1.05	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.6	28.5	29.0	29.1	29.1	29.3
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	504	504	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.019	0.088	0.012	0.062	0.01	0.052
Concentration (µg/m3)	2.95	17.39	2.01	15.29	1.49	15.87
24 Hourly Average (µg/m3)	**SO_2**		**2.1**	**NO_2**		**16.1**
Date: **16.11.2020 to 17.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.02	1.02	1.04	1.04	1.06	1.06
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.6	28.4	29.0	29.1	29.1	29.3
Volume taken for analysis (ml)	10	10	10	10	10	10

Total Volume of Air Sampled (l)	489.6	489.6	499.6	499.6	508.8	508.8
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.008	0.029	0.012	0.033	0.01	0.031
Concentration (µg/m3)	1.39	13.59	2.01	14.26	1.49	13.95
24 Hourly Average (µg/m3)	**SO_2**		**1.6**	**NO_2**		**13.9**
Date: **17.11.2020 to 18.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.02	1.02	1.06	1.06
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.8	28.4	29.1	29.0	29.1	29.3
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	489.6	489.6	508.8	508.8
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.008	0.033	0.011	0.051	0.011	0.043
Concentration (µg/m3)	1.39	13.94	1.83	15.09	1.83	14.56
24 Hourly Average (µg/m3)	**SO_2**		**1.6**	**NO_2**		**14.5**
Date: **18.11.2020 to 19.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.04	1.04	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.8	28.3	28.8	29.2	28.9	29.2
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	494.4	494.4	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.009	0.030	0.011	0.047	0.009	0.041
Concentration (µg/m3)	1.67	13.01	1.83	14.39	1.67	13.73
24 Hourly Average (µg/m3)	**SO_2**		**1.7**	**NO_2**		**13.7**
Date: **19.11.2020 to 20.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.05	1.05	1.06	1.06
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.8	28.4	28.8	29.2	29	29.3
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	504	504	508.8	508.8
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.011	0.025	0.018	0.039	0.015	0.022
Concentration (µg/m3)	1.93	12.56	2.38	13.77	2.09	12.15
24 Hourly Average (µg/m3)	**SO_2**		**2.1**	**NO_2**		**12.8**
Date: **20.11.2020 to 21.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	

Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.02	1.02	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.9	28.5	29.1	29.0	29.1	29.0
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	489.6	489.6	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.009	0.028	0.015	0.042	0.015	0.037
Concentration (µg/m3)	1.32	12.89	2.09	14.08	2.09	13.09
24 Hourly Average (µg/m3)	**SO_2**		**1.8**	**NO_2**		**13.3**
Date: **21.11.2020 to 22.11.2020**						
Shift	1st Shift		2^{nd} Shift		3^{rd} Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.04	1.04	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.9	28.7	29.1	29.0	29.1	29.1
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	499.2	499.2	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.011	0.022	0.018	0.037	0.015	0.023
Concentration (µg/m3)	1.95	12.15	2.35	13.56	2.09	12.49
24 Hourly Average (µg/m3)	**SO_2**		**2.1**	**NO_2**		**12.7**

Table-5: Data Sheet for Pm_{10} & $Pm_{2.5}$ for Udaipur during Deepabali Festival, 2020.

Date: **07.11.2020 to 08.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2^{nd} Shift	3^{rd} Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	U-1	U-2	U-3	D6042082
Average Flow Rate (m3/Minute)	1.01	1.04	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6097	2.6144	2.6130	0.1714
Final weight of the filter Paper (gms)	2.6331	2.6353	2.6419	0.1722
Dust Contains (gms)	0.0234	0.0209	0.0289	0.0008
Total Volume of Air Sampled (m3)	484.8	499.2	504	29.01
Concentration (µg/m3)	48.2	41.8	57.3	27.5
24 hourly average (µg/m3)	**49.1**			**27.5**
Date: **08.11.2020 to 09.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2^{nd} Shift	3^{rd} Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	U-4	U-5	U-6	D6042083
Average Flow Rate (m3/Minute)	1.01	1.05	1.05	
Total Operation Time (Minutes)	480	480	480	1440

Initial weight of Filter Paper (gms)	2.6279	2.6099	2.6058	0.1708
Final weight of the filter Paper (gms)	2.6495	2.6420	2.6416	0.1717
Dust Contains (gms)	0.0216	0.0321	0.0358	0.0009
Total Volume of Air Sampled (m3)	484.8	504	504	29.01
Concentration (µg/m3)	44.5	63.6	71.03	31.02
24 hourly average (µg/m3)	**59.7**			**31.02**
Date: **09.11.2020 to 10.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	U-7	U-8	U-9	D6042084
Average Flow Rate (m3/Minute)	1.01	1.04	1.07	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6149	2.6117	2.6121	0.1703
Final weight of the filter Paper (gms)	2.6382	2.6395	2.6457	0.1711
Dust Contains (gms)	0.0233	0.0278	0.0336	0.0008
Total Volume of Air Sampled (m3)	484.8	499.2	513.6	32.02
Concentration (µg/m3)	48.06	55.6	65.4	24.9
24 hourly average (µg/m3)	**56.3**			**24.9**
Date: **10.11.2020 to 11.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	U-10	U-11	U-12	D6042085
Average Flow Rate (m3/Minute)	1.01	1.04	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6127	2.5930	2.6125	0.1697
Final weight of the filter Paper (gms)	2.6395	2.6247	2.6472	0.1706
Dust Contains (gms)	0.0268	0.0317	0.0347	0.0009
Total Volume of Air Sampled (m3)	484.8	499.2	504	32.02
Concentration (µg/m3)	55.2	63.5	68.8	28.1
24 hourly average (µg/m3)	**62.5**			**28.1**
Date: **11.11.2020 to 12.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	U-13	U-14	U-15	D6042086
Average Flow Rate (m3/Minute)	1.02	1.05	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6032	2.6097	2.6081	0.1693
Final weight of the filter Paper (gms)	2.6385	2.6480	2.6412	0.1702
Dust Contains (gms)	0.0353	0.0388	0.0331	0.0009
Total Volume of Air Sampled (m3)	489.6	504	504	29.01
Concentration (µg/m3)	72.09	76.9	65.6	31.02
24 hourly average (µg/m3)	**71.5**			**31.02**
Date: **12.11.2020 to 13.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$

Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	U-16	U-17	U-18	D6042087
Average Flow Rate (m3/Minute)	1.02	1.05	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6078	2.6120	2.6149	0.1685
Final weight of the filter Paper (gms)	2.6390	2.6518	2.6461	0.1692
Dust Contains (gms)	0.0312	0.0398	0.0312	0.0007
Total Volume of Air Sampled (m3)	489.6	504	504	31.01
Concentration (µg/m3)	63.7	78.9	61.9	22.5
24 hourly average (µg/m3)	**68.1**			**22.5**
Date: **13.11.2020 to 14.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	U-19	U-20	U-21	D6042088
Average Flow Rate (m3/Minute)	1.02	1.05	1.07	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6132	2.6139	2.6145	0.1683
Final weight of the filter Paper (gms)	2.6449	2.6417	2.6446	0.1690
Dust Contains (gms)	0.0317	0.0278	0.0301	0.0007
Total Volume of Air Sampled (m3)	489.6	504	513.6	32.04
Concentration (µg/m3)	64.7	55.1	58.6	21.8
24 hourly average (µg/m3)	**59.4**			**21.8**
Date: **14.11.2020 to 15.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	U-22	U-23	U-24	D6042089
Average Flow Rate (m3/Minute)	1.01	1.04	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6281	2.6278	2.6251	0.1694
Final weight of the filter Paper (gms)	2.7202	2.6805	2.6867	0.1716
Dust Contains (gms)	0.0392	0.0527	0.0616	0.0022
Total Volume of Air Sampled (m3)	484.8	499.2	504	32.02
Concentration (µg/m3)	80.8	105.5	122.2	68.7
24 hourly average (µg/m3)	**102.8**			**68.7**
Date: **15.11.2020 to 16.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	U-25	U-26	U-27	D6042090
Average Flow Rate (m3/Minute)	1.01	1.05	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6197	2.8642	2.6178	0.1650
Final weight of the filter Paper (gms)	2.6664	2.6522	2.6566	0.1662

Dust Contains (gms)	0.0467	0.0334	0.0388	0.0012
Total Volume of Air Sampled (m3)	484.8	504	504	29.01
Concentration (µg/m3)	96.3	66.2	76.9	41.3
24 hourly average (µg/m3)	**79.8**			**41.3**
Date: **16.11.2020 to 17.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	U-28	U-29	U-30	D6042091
Average Flow Rate (m3/Minute)	1.01	1.04	1.04	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6137	2.6141	2.6122	0.1661
Final weight of the filter Paper (gms)	2.6363	2.6394	2.6361	0.1669
Dust Contains (gms)	0.0226	0.0253	0.0239	0.0008
Total Volume of Air Sampled (m3)	484.8	499.2	499.2	29.01
Concentration (µg/m3)	46.6	50.6	47.8	27.5
24 hourly average (µg/m3)	**48.3**			**27.5**
Date: **17.11.2020 to 18.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	U-31	U-32	U-33	D6042092
Average Flow Rate (m3/Minute)	1.01	1.05	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6087	2.6071	2.6091	0.1659
Final weight of the filter Paper (gms)	2.6319	2.6269	2.6334	0.1668
Dust Contains (gms)	0.0232	0.0198	0.0243	0.0009
Total Volume of Air Sampled (m3)	484.8	504	504	30.06
Concentration (µg/m3)	47.8	39.2	48.2	29.9
24 hourly average (µg/m3)	**45.06**			**29.9**
Date: **18.11.2020 to 19.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	U-34	U-35	U-36	D6042093
Average Flow Rate (m3/Minute)	1.01	1.04	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6077	2.6056	2.6061	0.1655
Final weight of the filter Paper (gms)	2.6392	2.6399	2.6439	0.1662
Dust Contains (gms)	0.0315	0.0343	0.0378	0.0007
Total Volume of Air Sampled (m3)	484.8	499.2	504	32.02
Concentration (µg/m3)	64.9	68.7	75	21.8
24 hourly average (µg/m3)	**69.5**			**21.8**
Date: **19.11.2020 to 20.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to	02:00 PM to	10:00 PM to	06:00 AM to

	02:00 PM	10:00 PM	06:00 AM	06:00 AM
Filter Paper No:	U-37	U-38	U-39	D6042094
Average Flow Rate (m3/Minute)	1.01	1.04	1.04	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6111	2.6117	2.6108	0.1669
Final weight of the filter Paper (gms)	2.6443	2.6475	2.6490	0.1678
Dust Contains (gms)	0.0332	0.0358	0.0382	0.0009
Total Volume of Air Sampled (m3)	484.8	499.2	499.2	29.01
Concentration (µg/m3)	68.4	71.7	76.5	31
24 hourly average (µg/m3)	**72.2**			**31**
Date: **20.11.2020 to 21.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2^{nd} Shift	3^{rd} Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	U-40	U-41	U-42	D6042095
Average Flow Rate (m3/Minute)	1.01	1.05	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6105	2.6109	2.6105	0.1671
Final weight of the filter Paper (gms)	2.6481	2.6453	2.6421	0.1681
Dust Contains (gms)	0.0376	0.0344	0.0316	0.001
Total Volume of Air Sampled (m3)	484.8	504	504	31.02
Concentration (µg/m3)	77.5	68.2	62.6	32.2
24 hourly average (µg/m3)	**69.4**			**29.01**
Date: **21.11.2020 to 22.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2^{nd} Shift	3^{rd} Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	U-43	U-44	U-45	D6042096
Average Flow Rate (m3/Minute)	1.01	1.04	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6248	2.6528	2.6628	0.1655
Final weight of the filter Paper (gms)	2.6481	2.6808	2.6914	0.1681
Dust Contains (gms)	0.0233	0.0280	0.0268	0.001
Total Volume of Air Sampled (m3)	484.8	499.2	504	32.02
Concentration (µg/m3)	48.06	56.08	56.7	31.2
24 hourly average (µg/m3)	**53.6**			**31.2**

Table-6: Data Sheet for SO_2 & NO_2 for Udaipur during Deepabali Festival, 2020.

Date: **07.11.2020 to 08.11.2020**						
Shift	1st Shift		2^{nd} Shift		3^{rd} Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.04	1.04	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30

Final volume of Sample (ml)	28.7	28.7	28.9	28.9	28.9	28.9
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	499.2	499.2	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.008	0.021	0.011	0.028	0.012	0.031
Concentration (µg/m3)	1.35	11.84	2.88	12.92	2.95	13.05
24 Hourly Average (µg/m3)	**SO_2**		**2.3**	**NO_2**		**12.6**
Date: **08.11.2020 to 09.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.05	1.05	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	29	28.9	29.0	29.6	28.9	28.9
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	504	504	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.009	0.024	0.014	0.029	0.016	0.025
Concentration (µg/m3)	1.86	12.32	2.39	13.29	2.66	12.38
24 Hourly Average (µg/m3)	**SO_2**		**2.3**	**NO_2**		**12.6**
Date: **09.11.2020 to 10.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.04	1.04	1.07	1.07
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	29.1	28.9	29	28.7	28.9	28.9
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	499.2	499.2	513.6	513.6
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.009	0.028	0.016	0.033	0.016	0.030
Concentration (µg/m3)	1.86	12.65	2.65	13.77	2.44	12.95
24 Hourly Average (µg/m3)	**SO_2**		**2.3**	**NO_2**		**13.1**
Date: **10.11.2020 to 11.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.04	1.04	1.06	1.06
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.4	29.1	29	28.9	28.9	28.8
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	499.2	499.2	508.8	508.8
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.011	0.031	0.018	0.042	0.016	0.035
Concentration (µg/m3)	2.08	13.58	2.93	14.01	2.65	13.82
24 Hourly Average (µg/m3)	**SO_2**		**2.5**	**NO_2**		**13.8**
Date: **11.11.2020 to 12.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	

Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.05	1.05	1.06	1.06
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	29	28.7	29.0	29.2	29	28.9
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	504	504	508.8	508.8
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.010	0.029	0.015	0.034	0.015	0.033
Concentration (µg/m3)	1.94	13.21	2.36	13.76	2.15	13.35
24 Hourly Average (µg/m3)	**SO_2**		**2.1**	**NO_2**		**13.4**
Date: **12.11.2020 to 13.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.02	1.02	1.06	1.06	1.08	1.08
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.9	28.9	28.7	29.1	29	29
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	489.6	489.6	508.8	508.8	518.4	518.4
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.009	0.024	0.011	0.032	0.010	0.032
Concentration (µg/m3)	1.65	12.36	2.36	13.08	1.57	12.85
24 Hourly Average (µg/m3)	**SO_2**		**1.8**	**NO_2**		**12.7**
Date: **13.11.2020 to 14.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.02	1.02	1.07	1.07	1.07	1.07
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	29	29	29.2	29	28.9	29
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	489.6	489.6	513.6	513.6	513.6	513.6
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.009	0.025	0.015	0.039	0.018	0.028
Concentration (µg/m3)	1.65	12.54	2.87	13.62	3.08	12.79
24 Hourly Average (µg/m3)	**SO_2**		**1.8**	**NO_2**		**12.7**
Date: **14.11.2020 to 15.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.04	1.04	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	29.2	29.1	29.0	29.1	29.3	29
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	499.2	499.2	504	504

Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.012	0.028	0.019	0.063	0.027	0.075
Concentration (µg/m3)	2.08	12.95	3.15	15.22	4.29	16.28
24 Hourly Average (µg/m3)	**SO_2**		**3.1**	**NO_2**		**14.8**
Date: **15.11.2020 to 16.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.04	1.04	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	29.2	29.1	29	28.7	29.2	29.2
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	499.2	499.2	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.016	0.051	0.022	0.055	0.020	0.050
Concentration (µg/m3)	2.97	14.92	3.39	15.08	3.08	14.36
24 Hourly Average (µg/m3)	**SO_2**		**3.1**	**NO_2**		**14.7**
Date: **16.11.2020 to 17.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.04	1.04	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	29.2	29	29	28.9	29	28.5
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	499.2	499.2	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.01	0.019	0.014	0.024	0.012	0.025
Concentration (µg/m3)	1.69	12.08	2.46	12.65	2.04	12.33
24 Hourly Average (µg/m3)	**SO_2**		**3.1**	**NO_2**		**14.7**
Date: **17.11.2020 to 18.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.03	1.03	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	29.1	29.1	29	29	28.9	28.9
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	494.4	494.4	504	504
Absorbance (Blank)	0.003	0.009	0.009	0.009	0.003	0.009
Absorbance (Sample)	0.009	0.018	0.012	0.024	0.013	0.025
Concentration (µg/m3)	1.35	11.84	1.94	12.22	1.99	12.33
24 Hourly Average (µg/m3)	**SO_2**		**1.7**	**NO_2**		**12.1**
Date: **18.11.2020 to 19.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2

Average Flow Rate (lpm)	1.01	1.01	1.03	1.03	1.04	1.04
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	29.0	29.2	28.5	29.1	29	29
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	494.4	494.4	499.2	499.2
Absorbance (Blank)	0.003	0.009	0.003	0.009	0.003	0.009
Absorbance (Sample)	0.009	0.02	0.011	0.026	0.010	0.028
Concentration (µg/m3)	1.35	11.69	1.65	12.49	1.52	12.87
24 Hourly Average (µg/m3)	**SO_2**		**1.5**	**NO_2**		**12.3**
Date: **19.11.2020 to 20.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.03	1.03	1.04	1.04
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	29.1	29	28.9	28.9	29	28.7
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	494.4	494.4	499.2	499.2
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.008	0.022	0.012	0.027	0.016	0.025
Concentration (µg/m3)	1.28	11.93	1.44	12.65	1.63	11.47
24 Hourly Average (µg/m3)	**SO_2**		**1.4**	**NO_2**		**12.01**
Date: **20.11.2020 to 21.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.03	1.03	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	29	28.7	29	29	28.9	28.7
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	494.4	494.4	504	504
Absorbance (Blank)	0.003	0.009	0.003	0.009	0.003	0.009
Absorbance (Sample)	0.008	0.021	0.011	0.024	0.011	0.023
Concentration (µg/m3)	1.28	11.72	1.34	12.08	1.29	11.91
24 Hourly Average (µg/m3)	**SO_2**		**1.3**	**NO_2**		**11.9**
Date: **21.11.2020 to 22.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.03	1.03	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	29.1	28.7	29	29.1	28.9	28.9
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	494.4	494.4	504	504
Absorbance (Blank)	0.003	0.009	0.003	0.009	0.003	0.009
Absorbance (Sample)	0.007	0.02	0.012	0.021	0.012	0.021
Concentration (µg/m3)	1.15	11.56	1.42	11.67	1.33	11.51

24 Hourly Average (µg/m3)	**SO_2**	**1.3**	**NO_2**	**11.5**

Table-7: Data Sheet for Pm_{10} & $Pm_{2.5}$ for Ambassa during Deepabali Festival, 2020.

Date: **07.11.2020 to 08.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	A-1	A-2	A-3	D6041042
Average Flow Rate (m3/Minute)	1.01	1.04	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6539	2.6542	2.6571	0.1609
Final weight of the filter Paper (gms)	2.6712	2.6728	2.6750	0.1615
Dust Contains (gms)	0.0173	0.0192	0.0179	0.0006
Total Volume of Air Sampled (m3)	484.8	499.2	504	30.09
Concentration (µg/m3)	35.68	38.46	35.51	19.94
24 hourly average (µg/m3)	**36.5**			**19.9**
Date: **08.11.2020 to 09.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	A-4	A-5	A-6	D6041043
Average Flow Rate (m3/Minute)	1.02	1.04	1.07	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6592	2.6602	2.6611	0.1612
Final weight of the filter Paper (gms)	2.6755	2.6794	2.6731	0.1619
Dust Contains (gms)	0.0163	0.0192	0.0183	0.0007
Total Volume of Air Sampled (m3)	489.6	499.2	513.6	32.01
Concentration (µg/m3)	33.29	38.46	35.63	21.86
24 hourly average (µg/m3)	**35.7**			**21.8**
Date: **09.11.2020 to 10.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	A-7	A-8	A-9	D6041043
Average Flow Rate (m3/Minute)	1.02	1.05	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6594	2.6591	2.6579	0.1682
Final weight of the filter Paper (gms)	2.6769	2.6780	2.6770	0.1687
Dust Contains (gms)	0.0175	0.0189	0.0191	0.0005
Total Volume of Air Sampled (m3)	489.6	504	504	32.01
Concentration (µg/m3)	35.74	37.5	37.89	15.62
24 hourly average (µg/m3)	**37.04**			**15.6**
Date: **10.11.2020 to 11.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours

Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	A-10	A-11	A-12	D6041044
Average Flow Rate (m3/Minute)	1.02	1.05	1.06	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6603	2.6607	2.8613	0.1659
Final weight of the filter Paper (gms)	2.6768	2.6789	2.8791	0.1665
Dust Contains (gms)	0.0165	0.0182	0.0178	0.0006
Total Volume of Air Sampled (m3)	489.6	504	534.2	30.09
Concentration (µg/m3)	33.7	36.11	33.3	19.9
24 hourly average (µg/m3)		**34.3**		**19.9**
Date: **11.11.2020 to 12.11.2020**				
Parameter		PM_{10}		$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	A-13	A-14	A-15	D6041045
Average Flow Rate (m3/Minute)	1.01	1.05	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6609	2.6611	2.6607	0.1652
Final weight of the filter Paper (gms)	2.6767	2.6798	2.6797	0.1660
Dust Contains (gms)	0.0178	0.0187	0.0190	0.0008
Total Volume of Air Sampled (m3)	484.8	504	504	32.02
Concentration (µg/m3)	36.71	37.1	37.69	24.98
24 hourly average (µg/m3)		**37.1**		**24.9**
Date: **12.11.2020 to 13.11.2020**				
Parameter		PM_{10}		$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	A-16	A-17	A-18	D6041046
Average Flow Rate (m3/Minute)	1.02	1.05	1.06	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6610	2.6606	2.6614	0.1653
Final weight of the filter Paper (gms)	2.6794	2.6803	2.6808	0.1662
Dust Contains (gms)	0.0184	0.0197	0.0194	0.0009
Total Volume of Air Sampled (m3)	489.6	504	508.8	29.01
Concentration (µg/m3)	37.58	39.08	38.12	31.02
24 hourly average (µg/m3)		**38.2**		**31.02**
Date: **13.11.2020 to 14.11.2020**				
Parameter		PM_{10}		$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	A-19	A-20	A-21	D6041047
Average Flow Rate (m3/Minute)	1.02	1.05	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6703	2.6707	2.8710	0.1613
Final weight of the filter Paper (gms)	2.6842	2.6870	2.8869	0.1617
Dust Contains (gms)	0.0139	0.0163	0.0159	0.0004

Total Volume of Air Sampled (m3)	489.6	504	504	31.08
Concentration (µg/m3)	28.39	32.34	31.54	12.87
24 hourly average (µg/m3)		**30.7**		**12.8**
Date: **14.11.2020 to 15.11.2020**				
Parameter		PM_{10}		$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	A-22	A-23	A-24	D6041048
Average Flow Rate (m3/Minute)	1.01	1.05	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6714	2.6709	2.6708	0.1604
Final weight of the filter Paper (gms)	2.6857	2.6965	2.7059	0.1619
Dust Contains (gms)	0.0143	0.0256	0.0351	0.0015
Total Volume of Air Sampled (m3)	484.8	504	504	31.08
Concentration (µg/m3)	29.49	50.79	69.64	48.26
24 hourly average (µg/m3)		**49.9**		**48.2**
Date: **15.11.2020 to 16.11.2020**				
Parameter		PM_{10}		$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	A-25	A-26	A-27	D6041049
Average Flow Rate (m3/Minute)	1.02	1.05	1.06	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6671	2.6675	2.6673	0.1602
Final weight of the filter Paper (gms)	2.6920	2.6840	2.6844	0.1611
Dust Contains (gms)	0.0249	0.0165	0.0171	0.0009
Total Volume of Air Sampled (m3)	489.6	504	508.8	29.01
Concentration (µg/m3)	50.85	32.73	33.6	31.02
24 hourly average (µg/m3)		**39.06**		**31.02**
Date: **16.11.2020 to 17.11.2020**				
Parameter		PM_{10}		$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	A-28	A-29	A-30	D6041050
Average Flow Rate (m3/Minute)	1.02	1.04	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6681	2.6678	2.6675	0.1600
Final weight of the filter Paper (gms)	2.6833	2.6842	2.6844	0.1608
Dust Contains (gms)	0.0152	0.0164	0.0169	0.0008
Total Volume of Air Sampled (m3)	489.6	499.2	504	32.02
Concentration (µg/m3)	31.04	32.85	33.53	24.98
24 hourly average (µg/m3)		**32.4**		**24.9**
Date: **17.11.2020 to 18.11.2020**				
Parameter		PM_{10}		$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM

Filter Paper No:	A-31	A-32	A-33	D6041051
Average Flow Rate (m3/Minute)	1.01	1.02	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6587	2.6581	2.6573	0.1603
Final weight of the filter Paper (gms)	2.6760	2.6746	2.6734	0.1708
Dust Contains (gms)	0.0173	0.0232	0.0161	0.0005
Total Volume of Air Sampled (m3)	484.8	489.6	504	29.01
Concentration (µg/m3)	35.68	47.38	31.94	17.32
24 hourly average (µg/m3)	**38.3**			**17.2**
Date: **18.11.2020 to 19.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	A-34	A-35	A-36	D6041052
Average Flow Rate (m3/Minute)	1.01	1.05	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6575	2.6577	2.6572	0.1609
Final weight of the filter Paper (gms)	2.6753	2.6758	2.6750	0.1615
Dust Contains (gms)	0.0178	0.0181	0.0178	0.0006
Total Volume of Air Sampled (m3)	484.8	504	504	32.02
Concentration (µg/m3)	36.71	35.91	35.31	18.73
24 hourly average (µg/m3)	**35.9**			**18.7**
Date: **19.11.2020 to 20.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	A-37	A-38	A-39	D6041053
Average Flow Rate (m3/Minute)	1.01	1.04	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6681	2.8673	2.6669	0.1672
Final weight of the filter Paper (gms)	2.6849	2.8844	2.6838	0.1679
Dust Contains (gms)	0.0168	0.0171	0.0167	0.0007
Total Volume of Air Sampled (m3)	484.8	499.2	504	32.05
Concentration (µg/m3)	34.6	34.25	33.13	21.84
24 hourly average (µg/m3)	**33.9**			**21.8**
Date: **20.11.2020 to 21.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	A-40	A-41	A-42	D6041054
Average Flow Rate (m3/Minute)	1.01	1.04	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6676	2.6656	2.6653	0.1657
Final weight of the filter Paper (gms)	2.6835	2.6837	2.6837	0.1665
Dust Contains (gms)	0.0159	0.0181	0.0184	0.0008
Total Volume of Air Sampled (m3)	484.8	499.2	504	29.01
Concentration (µg/m3)	32.79	36.25	36.5	27.57
24 hourly average (µg/m3)	**35.1**			**27.5**

Date: **21.11.2020 to 22.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	A-43	A-44	A-45	D6041055
Average Flow Rate (m3/Minute)	1.01	1.05	1.06	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.6652	2.6295	2.6529	0.1622
Final weight of the filter Paper (gms)	2.6849	2.6501	2.6780	0.1630
Dust Contains (gms)	0.0197	0.0206	0.0251	0.0008
Total Volume of Air Sampled (m3)	484.8	504	504	32.05
Concentration (µg/m3)	40.63	40.87	49.8	24.96
24 hourly average (µg/m3)	**43.7**			**24.9**

Table-8: Data Sheet for SO_2 & NO_2 for Ambassa during Deepabali Festival, 2020.

Date: **07.11.2020 to 08.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.05	1.05	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.6	28.8	28.8	28.6	29.1	29.1
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	504	504	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.009	0.025	0.010	0.022	0.009	0.022
Concentration (µg/m3)	1.39	8.08	1.56	7.14	1.22	7.14
24 Hourly Average (µg/m3)	**SO_2**		**1.3**	**NO_2**		**7.4**
Date: **08.11.2020 to 09.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.02	1.02	1.04	1.04	1.07	1.07
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.8	28.7	28.7	28.7	28.8	28.8
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	489.6	489.6	499.2	499.2	513.6	513.6
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.008	0.028	0.009	0.032	0.008	0.028
Concentration (µg/m3)	1.25	11.52	1.32	12.83	1.09	11.08
24 Hourly Average (µg/m3)	**SO_2**		**1.2**	**NO_2**		**11.8**
Date: **09.11.2020 to 10.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.02	1.02	1.05	1.05	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480

Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.3	28.5	29.2	29.2	28.7	28.8
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	489.6	489.6	504	504	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.009	0.025	0.011	0.029	0.014	0.025
Concentration (µg/m3)	1.37	10.09	1.63	11.01	1.95	9.56
24 Hourly Average (µg/m3)	**SO_2**		**1.6**	**NO_2**		**10.2**
Date: **10.11.2020 to 11.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.02	1.02	1.05	1.05	1.06	1.06
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	29.3	29.2	28.3	28.5	28.3	28.3
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	489.6	489.6	504	504	508.8	508.8
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.012	0.028	0.016	0.033	0.013	0.029
Concentration (µg/m3)	1.75	11.53	2.27	13.65	1.89	11.89
24 Hourly Average (µg/m3)	**SO_2**		**1.9**	**NO_2**		**12.3**
Date: **11.11.2020 to 12.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.02	1.02	1.05	1.05	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.6	28.5	28.5	28.7	28.2	28.2
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	489.6	489.6	504	504	518.4	518.4
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.010	0.029	0.015	0.035	0.011	0.035
Concentration (µg/m3)	1.53	11.73	2.09	13.87	1.43	12.83
24 Hourly Average (µg/m3)	**SO_2**		**1.6**	**NO_2**		**12.8**
Date: **11.11.2020 to 12.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.02	1.02	1.05	1.05	1.06	1.06
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.1	28.0	28.0	28.3	28.6	28.7
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	489.6	489.6	504	504	508.8	508.8
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.008	0.025	0.011	0.031	0.012	0.031
Concentration (µg/m3)	1.28	10.89	1.53	11.59	1.61	11.27
24 Hourly Average (µg/m3)	**SO_2**		**1.4**	**NO_2**		**11.2**
Date: **12.11.2020 to 13.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	

Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.02	1.02	1.05	1.05	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.1	28.0	28.2	28.3	28.6	28.7
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	489.6	489.6	504	504	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.007	0.027	0.010	0.033	0.011	0.033
Concentration (µg/m3)	1.05	11.15	1.32	12.86	1.53	12.86
24 Hourly Average (µg/m3)	**SO_2**		**1.3**	**NO_2**		**12.2**
Date: **13.11.2020 to 14.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.02	1.02	1.05	1.05	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.3	28.5	28.2	28.3	28.3	28.3
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	489.6	489.6	504	504	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.008	0.027	0.014	0.034	0.015	0.033
Concentration (µg/m3)	1.37	11.15	1.73	12.93	1.89	12.86
24 Hourly Average (µg/m3)	**SO_2**		**1.6**	**NO_2**		**12.3**
Date: **14.11.2020 to 15.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.02	1.02	1.05	1.05	1.06	1.06
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.9	29	28.6	28.8	29.1	29.1
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	489.6	489.6	504	504	508.8	508.8
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.010	0.034	0.019	0.059	0.025	0.065
Concentration (µg/m3)	1.59	13.09	2.97	15.59	3.77	15.94
24 Hourly Average (µg/m3)	**SO_2**		**2.7**	**NO_2**		**14.8**
Date: **15.11.2020 to 16.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.02	1.02	1.04	1.04	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.8	28.7	29.2	29.2	28.8	28.8
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	489.6	489.6	499.2	499.2	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.014	0.036	0.012	0.039	0.010	0.024
Concentration (µg/m3)	2.15	13.84	1.64	13.56	1.43	12.87
24 Hourly Average (µg/m3)	**SO_2**		**1.7**	**NO_2**		**13.4**

Date: **16.11.2020 to 17.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.03	1.03	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	29.1	29	28.6	28.7	29	29
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	494.4	494.4	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.009	0.019	0.012	0.025	0.011	0.022
Concentration (µg/m3)	1.53	11.08	1.97	12.98	1.55	12.53
24 Hourly Average (µg/m3)	**SO_2**		**1.6**	**NO_2**		**12.1**
Date: **17.11.2020 to 18.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.05	1.05	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.6	28.8	28.7	28.7	28.7	28.7
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	499.2	504	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.009	0.022	0.015	0.030	0.013	0.025
Concentration (µg/m3)	1.53	10.08	1.83	13.01	1.69	12.76
24 Hourly Average (µg/m3)	**SO_2**		**1.6**	**NO_2**		**11.9**
Date: **19.11.2020 to 20.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.03	1.03	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.4	28.5	28.3	28.3	28.7	29
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	494.4	494.4	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.008	0.019	0.011	0.026	0.011	0.02
Concentration (µg/m3)	1.26	9.56	1.57	12.95	1.39	9.63
24 Hourly Average (µg/m3)	**SO_2**		**1.4**	**NO_2**		**10.7**
Date: **20.11.2020 to 21.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.04	1.04	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.7	28.5	28.7	28.8	28.7	28.8
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	499.2	499.2	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003

Absorbance (Sample)	0.009	0.022	0.013	0.028	0.011	0.025
Concentration (µg/m3)	1.53	9.89	1.69	13.08	1.38	12.87
24 Hourly Average (µg/m3)	**SO_2**		**1.5**	**NO_2**		**11.9**
Date: **21.11.2020 to 22.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.05	1.05	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.5	28.3	28.5	28.8	28.5	28.5
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	504	504	508.8	508.8
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.011	0.026	0.015	0.033	0.015	0.03
Concentration (µg/m3)	1.49	12.84	1.62	13.57	1.51	13.15
24 Hourly Average (µg/m3)	**SO_2**		**1.5**	**NO_2**		**13.1**

Table-9: Data Sheet for PM_{10} & $PM_{2.5}$ for Dharmanagar during Deepabali Festival, 2020.

Date: **07.11.2020 to 08.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	N-1	N-2	N-3	D6042089
Average Flow Rate (m3/Minute)	1.01	1.02	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.5033	2.5064	2.5057	0.1701
Final weight of the filter Paper (gms)	2.5225	2.5218	2.5238	0.1708
Dust Contains (gms)	0.0172	0.0154	0.0181	0.0007
Total Volume of Air Sampled (m3)	484.8	489.6	504	32.05
Concentration (µg/m3)	35.47	31.45	35.91	21.84
24 hourly average (µg/m3)	**34.2**			**21.8**
Date: **08.11.2020 to 09.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	N-4	N-5	N-6	D6042090
Average Flow Rate (m3/Minute)	1.01	1.05	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.5087	2.5209	2.5311	0.1697
Final weight of the filter Paper (gms)	2.5243	2.5380	2.5476	0.1703
Dust Contains (gms)	0.0156	0.0171	0.0165	0.0006
Total Volume of Air Sampled (m3)	484.8	504	504	29.01
Concentration (µg/m3)	32.5	33.9	32.7	20.68
24 hourly average (µg/m3)	**33.03**			**20.6**
Date: **09.11.2020 to 10.11.2020**				

Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	N-7	N-8	N-9	D6042091
Average Flow Rate (m3/Minute)	1.01	1.05	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.5091	2.5109	2.5173	0.1684
Final weight of the filter Paper (gms)	2.5234	2.5287	2.5367	0.1691
Dust Contains (gms)	0.0143	0.0178	0.0194	0.0007
Total Volume of Air Sampled (m3)	484.8	504	504	29.01
Concentration (µg/m3)	29.49	35.31	38.49	24.12
24 hourly average (µg/m3)	**34.4**			**24.1**
Date: **10.11.2020 to 11.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	N-10	N-11	N-12	D6042092
Average Flow Rate (m3/Minute)	1.01	1.03	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.5177	2.5218	2.5213	0.1677
Final weight of the filter Paper (gms)	2.5329	2.5367	2.5376	0.1681
Dust Contains (gms)	0.0152	0.0149	0.0163	0.0004
Total Volume of Air Sampled (m3)	484.8	494.4	504	29.01
Concentration (µg/m3)	31.35	48.22	32.34	13.7
24 hourly average (µg/m3)	**37.3**			**13.7**
Date: **11.11.2020 to 12.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	N-13	N-14	N-15	D6042093
Average Flow Rate (m3/Minute)	1.01	1.04	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.5235	2.5229	2.5219	0.1679
Final weight of the filter Paper (gms)	2.5406	2.5436	2.5410	0.1687
Dust Contains (gms)	0.0171	0.0207	0.0191	0.0008
Total Volume of Air Sampled (m3)	484.4	499.2	504	30.06
Concentration (µg/m3)	35.3	41.4	37.89	26.6
24 hourly average (µg/m3)	**38.1**			**26.6**
Date: **12.11.2020 to 13.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	N-16	N-17	N-18	D6042094
Average Flow Rate (m3/Minute)	1.01	1.04	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.5319	2.5291	2.5272	0.1671

Final weight of the filter Paper (gms)	2.5501	2.5553	2.5491	0.1680
Dust Contains (gms)	0.0182	0.0262	0.0219	0.0009
Total Volume of Air Sampled (m3)	484.8	499.2	504	29.01
Concentration (µg/m3)	37.5	52.4	43.4	31.02
24 hourly average (µg/m3)	**44.4**			**31.02**
Date: **13.11.2020 to 14.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	N-19	N-20	N-21	D6042095
Average Flow Rate (m3/Minute)	1.01	1.04	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.5607	2.5601	2.5583	0.1688
Final weight of the filter Paper (gms)	2.5770	2.5757	2.5759	0.1694
Dust Contains (gms)	0.0163	0.0156	0.0176	0.0006
Total Volume of Air Sampled (m3)	484.8	499.2	504	31.02
Concentration (µg/m3)	33.6	31.2	34.9	19.3
24 hourly average (µg/m3)	**33.2**			**19.3**
Date: **14.11.2020 to 15.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	N-22	N-23	N-24	D6042096
Average Flow Rate (m3/Minute)	1.01	1.04	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.5571	2.5603	2.5597	0.1704
Final weight of the filter Paper (gms)	2.5729	2.5982	2.6138	0.1722
Dust Contains (gms)	0.0158	0.0379	0.0441	0.018
Total Volume of Air Sampled (m3)	484.8	499.2	504	31.08
Concentration (µg/m3)	32.5	75.9	87.5	57.9
24 hourly average (µg/m3)	**65.3**			**57.9**
Date: **15.11.2020 to 16.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	N-25	N-26	N-27	D6042097
Average Flow Rate (m3/Minute)	1.01	1.05	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.5611	2.5608	2.5617	0.1708
Final weight of the filter Paper (gms)	2.5848	2.5772	2.5849	0.1719
Dust Contains (gms)	0.0217	0.0264	0.0232	0.011
Total Volume of Air Sampled (m3)	484.8	504	504	29.01
Concentration (µg/m3)	44.7	52.3	46.03	37.9
24 hourly average (µg/m3)	**47.6**			**37.9**
Date: **16.11.2020 to 17.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours

Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	N-28	N-29	N-30	D6042098
Average Flow Rate (m3/Minute)	1.01	1.04	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.5687	2.5693	2.5673	0.1710
Final weight of the filter Paper (gms)	2.5935	2.5901	2.5864	0.1718
Dust Contains (gms)	0.0248	0.0208	0.0191	0.0008
Total Volume of Air Sampled (m3)	484.8	494.4	504	29.01
Concentration (µg/m3)	51.1	42.07	37.8	27.5
24 hourly average (µg/m3)	**43.6**			**27.5**
Date: **17.11.2020 to 18.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	N-31	N-32	N-33	D6042099
Average Flow Rate (m3/Minute)	1.01	1.05	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.5599	2.5621	2.5608	0.1715
Final weight of the filter Paper (gms)	2.5787	2.5777	2.5770	0.1723
Dust Contains (gms)	0.0188	0.0156	0.0162	0.0008
Total Volume of Air Sampled (m3)	484.8	499.2	513.6	30.06
Concentration (µg/m3)	38.7	31.2	31.5	26.6
24 hourly average (µg/m3)	**33.8**			**26.6**
Date: **18.11.2020 to 19.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	N-34	N-35	N-36	D6042084
Average Flow Rate (m3/Minute)	1.01	1.05	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.5623	2.5629	2.5637	0.1731
Final weight of the filter Paper (gms)	2.5795	2.5828	2.5801	0.1738
Dust Contains (gms)	0.0112	0.0132	0.0158	0.0007
Total Volume of Air Sampled (m3)	484.8	504	504	30.09
Concentration (µg/m3)	23.1	26.1	31.3	23.2
24 hourly average (µg/m3)	**26.8**			**23.2**
Date: **19.11.2020 to 20.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2nd Shift	3rd Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	N-37	N-38	N-39	D6042085
Average Flow Rate (m3/Minute)	1.02	1.05	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.5588	2.5298	2.5426	0.1715
Final weight of the filter Paper (gms)	2.5724	2.5509	2.5699	0.1723
Dust Contains (gms)	0.0136	0.0198	0.0273	0.0008

Total Volume of Air Sampled (m3)	484.8	499.2	513.6	30.06
Concentration (µg/m3)	28.05	39.6	53.1	26.6
24 hourly average (µg/m3)	**40.2**			**24.1**
Date: **20.11.2020 to 21.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2^{nd} Shift	3^{rd} Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	N-40	N-41	N-42	D6042086
Average Flow Rate (m3/Minute)	1.01	1.05	1.06	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.5438	2.5513	2.5244	0.1748
Final weight of the filter Paper (gms)	2.5671	2.5786	2.5496	0.1756
Dust Contains (gms)	0.0233	0.0273	0.0252	0.0008
Total Volume of Air Sampled (m3)	484.8	494.4	504	29.01
Concentration (µg/m3)	48.06	55.2	50	27.5
24 hourly average (µg/m3)	**51.08**			**27.5**
Date: **21.11.2020 to 22.11.2020**				
Parameter	PM_{10}			$PM_{2.5}$
Shift	1st Shift	2^{nd} Shift	3^{rd} Shift	24 Hours
Monitoring Period	06:00 AM to 02:00 PM	02:00 PM to 10:00 PM	10:00 PM to 06:00 AM	06:00 AM to 06:00 AM
Filter Paper No:	N-43	N-44	N-45	D6042087
Average Flow Rate (m3/Minute)	1.01	1.04	1.05	
Total Operation Time (Minutes)	480	480	480	1440
Initial weight of Filter Paper (gms)	2.5428	2.5368	2.5824	0.1720
Final weight of the filter Paper (gms)	2.5539	2.5519	2.6100	0.1729
Dust Contains (gms)	0.0111	0.0151	0.0276	0.0009
Total Volume of Air Sampled (m3)	484.8	499.2	504	29.01
Concentration (µg/m3)	22.8	30.2	54.7	31
24 hourly average (µg/m3)	**35.9**			**31**

Table-10: Data Sheet for SO_2 & NO_2 for Dharmanagar during Deepabali Festival, 2020.

Date: **07.11.2020 to 08.11.2020**						
Shift	1st Shift		2^{nd} Shift		3^{rd} Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.02	1.02	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	29.1	29.1	29	28.9	29.1	28.9
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	489.6	489.6	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.008	0.026	0.011	0.033	0.01	0.028
Concentration (µg/m3)	1.39	11.9	1.87	13.7	1.59	12.3

24 Hourly Average (µg/m3)	**SO_2**		**1.6**	**NO_2**		**12.6**
Date: **08.11.2020 to 09.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.05	1.05	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.9	28.8	28.8	28.9	29.2	29.2
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	504	504	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.008	0.025	0.012	0.029	0.01	0.024
Concentration (µg/m3)	1.39	11.32	1.91	12.94	1.59	10.36
24 Hourly Average (µg/m3)	**SO_2**		**1.6**	**NO_2**		**11.5**
Date: **09.11.2020 to 10.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.05	1.05	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	29.1	29	28.9	28.7	29.0	29.1
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	504	504	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.011	0.029	0.009	0.030	0.008	0.023
Concentration (µg/m3)	1.97	12.56	1.42	13.05	1.22	10.17
24 Hourly Average (µg/m3)	**SO_2**		**1.5**	**NO_2**		**11.9**
Date: **10.11.2020 to 11.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.03	1.03	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.5	28.4	29.0	29.1	28.9	28.5
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	494.4	494.4	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.009	0.021	0.01	0.024	0.009	0.029
Concentration (µg/m3)	1.57	9.97	1.39	10.08	1.35	12.74
24 Hourly Average (µg/m3)	**SO_2**		**1.4**	**NO_2**		**10.9**
Date: **11.11.2020 to 12.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	

Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.04	1.04	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	29	28.9	29.2	29	28.9	28.9
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	499.2	499.2	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.008	0.02	0.014	0.025	0.008	0.022
Concentration (µg/m3)	1.37	9.72	1.87	10.45	1.28	9.36
24 Hourly Average (µg/m3)	**SO_2**		**1.5**	**NO_2**		**9.8**
Date: **12.11.2020 to 13.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.04	1.04	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	29.1	28.8	28.8	28.8	29.0	29.1
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	499.2	499.2	504	504
Absorbance (Blank)	0.003	0.003	0.003	0.003	0.003	0.003
Absorbance (Sample)	0.008	0.020	0.011	0.020	0.010	0.022
Concentration (µg/m3)	1.37	9.72	1.25	9.48	1.53	9.85
24 Hourly Average (µg/m3)	**SO_2**		**1.3**	**NO_2**		**9.6**
Date: **13.11.2020 to 14.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.04	1.04	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	29	28.3	28.6	28.7	29	28.7
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	499.2	499.2	504	504
Absorbance (Blank)	0.003	0.009	0.003	0.009	0.003	0.009
Absorbance (Sample)	0.008	0.024	0.012	0.026	0.010	0.029
Concentration (µg/m3)	1.37	10.46	1.39	10.35	1.22	11.8
24 Hourly Average (µg/m3)	**SO_2**		**1.3**	**NO_2**		**10.8**
Date: **14.11.2020 to 15.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2

Average Flow Rate (lpm)	1.01	1.01	1.05	1.05	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	29.1	29.1	29	28.3	29.1	28.9
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	504	504	504	504
Absorbance (Blank)	0.003	0.009	0.003	0.009	0.003	0.009
Absorbance (Sample)	0.01	0.013	0.019	0.041	0.028	0.057
Concentration (µg/m3)	1.34	11.7	2.08	13.8	2.97	14.1
24 Hourly Average (µg/m3)	**SO_2**		**2.1**	**NO_2**		**13.2**
Date: **15.11.2020 to 16.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.04	1.04	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.9	28.5	29	28.8	28.3	28.3
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	499.2	499.2	504	504
Absorbance (Blank)	0.003	0.009	0.003	0.009	0.003	0.009
Absorbance (Sample)	0.019	0.026	0.018	0.031	0.019	0.029
Concentration (µg/m3)	2.19	11.85	2.05	11.92	2.08	11.24
24 Hourly Average (µg/m3)	**SO_2**		**2.1**	**NO_2**		**11.6**
Date: **16.11.2020 to 17.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.04	1.04	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.9	28.8	28.5	28.3	28.5	28.5
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	494.4	494.4	504	504
Absorbance (Blank)	0.003	0.009	0.003	0.009	0.003	0.009
Absorbance (Sample)	0.008	0.021	0.012	0.028	0.012	0.029
Concentration (µg/m3)	1.27	11.18	1.43	11.56	1.37	11.24
24 Hourly Average (µg/m3)	**SO_2**		**1.3**	**NO_2**		**11.3**
Date: **17.11.2020 to 18.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.05	1.05	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480

Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.9	28.8	28.5	28.5	29.1	28.9
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	504	504	504	504
Absorbance (Blank)	0.003	0.009	0.003	0.009	0.003	0.009
Absorbance (Sample)	0.008	0.030	0.011	0.035	0.01	0.030
Concentration (µg/m3)	1.27	11.82	1.39	12.08	1.34	11.46
24 Hourly Average (µg/m3)	**SO_2**		**1.6**	**NO_2**		**10.9**
ate: **18.11.2020 to 19.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.05	1.05	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.5	28.5	28.7	28.7	29	28.3
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	504	504	504	504
Absorbance (Blank)	0.003	0.009	0.003	0.009	0.003	0.009
Absorbance (Sample)	0.010	0.025	0.016	0.028	0.013	0.028
Concentration (µg/m3)	1.59	11.08	1.87	10.94	1.44	10.94
24 Hourly Average (µg/m3)	**SO_2**		**1.6**	**NO_2**		**10.9**
Date: **19.11.2020 to 20.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO_2	SO_2	NO_2
Average Flow Rate (lpm)	1.02	1.02	1.05	1.05	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	28.8	28.6	29	28.9	29	28.9
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	489.6	489.6	504	504	504	504
Absorbance (Blank)	0.003	0.009	0.003	0.009	0.003	0.009
Absorbance (Sample)	0.01	0.021	0.015	0.026	0.018	0.026
Concentration (µg/m3)	1.47	10.28	1.53	10.94	1.69	10.94
24 Hourly Average (µg/m3)	**SO_2**		**1.5**	**NO_2**		**10.7**
Date: **20.11.2020 to 21.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.05	1.05	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	29	28.5	28.9	28.8	29	28.4
Volume taken for analysis (ml)	10	10	10	10	10	10

Total Volume of Air Sampled (l)	484.8	484.8	504	504	504	504
Absorbance (Blank)	0.003	0.009	0.003	0.009	0.003	0.009
Absorbance (Sample)	0.011	0.026	0.016	0.029	0.012	0.024
Concentration (µg/m3)	1.26	11.08	1.73	11.58	1.58	11.14
24 Hourly Average (µg/m3)	**SO_2**		**1.5**	**NO_2**		**11.2**
Date: **21.11.2020 to 22.11.2020**						
Shift	1st Shift		2nd Shift		3rd Shift	
Monitoring Period	06.00 AM to 2.00 PM		02.00 PM to 10.00 PM		10.00 PM to 06.00 AM	
Parameter	SO_2	NO_2	SO_2	NO2	SO_2	NO_2
Average Flow Rate (lpm)	1.01	1.01	1.04	1.04	1.05	1.05
Total Operation Time (Minutes)	480	480	480	480	480	480
Initial volume of Sample (ml)	30	30	30	30	30	30
Final volume of Sample (ml)	29.1	28.8	28.9	28.9	29.1	29
Volume taken for analysis (ml)	10	10	10	10	10	10
Total Volume of Air Sampled (l)	484.8	484.8	499.2	499.2	504	504
Absorbance (Blank)	0.003	0.009	0.003	0.009	0.003	0.009
Absorbance (Sample)	0.011	0.028	0.016	0.033	0.015	0.027
Concentration (µg/m3)	1.26	11.36	1.89	12.14	1.72	11.18
24 Hourly Average (µg/m3)	**SO_2**		**1.6**	**NO_2**		**11.5**

Table-11: Average Value of Air Quality Data in Tripura on the occasion of Deepabali, 2020 during 07/11/2020 to 21/11/2020.

Monitoring Period	PM_{10}	$PM_{2.5}$	SO_2	NO_2
Kunjaban, Agartala				
07.11.2020-08.11.2020	88.1	73.6	9.56	8.9
08.11.2020-09.11.2020	49.2	43.3	11.01	5.02
09.11.2020-10.11.2020	56.5	46.2	11.2	6.9
10.11.2020-11.11.2020	63.6	49.7	11.3	9.03
11.11.2020-12.11.2020	57.2	42.3	11.3	7.1
12.11.2020-13.11.2020	61.3	46.5	11.2	7.01
13.11.2020-14.11.2020	63.2	37.9	11.4	7.69
14.11.2020-15.11.2020	166.9	156.4	11.5	7.3
15.11.2020-16.11.2020	133.4	110.6	11.6	8.1
16.11.2020-17.11.2020	122.3	92.1	11.5	8.8
17.11.2020-18.11.2020	95.8	70.5	11.5	7.9
18.11.2020-19.11.2020	118.8	81.9	11.3	9.4
19.11.2020-20.11.2020	117.4	81.8	11.4	10.7
20.11.2020-21.11.2020	121.5	95.6	11.6	9.79
21.11.2020-22.11.2020	97.3	77.4	11.5	7.4
Average	**94.1**	**73.7**	**11.5**	**7.4**
Bordowali, Agartala				
07.11.2020-08.11.2020	144.6	93.05	1.6	11.6
08.11.2020-09.11.2020	121.7	83.7	1.3	9.3

Monitoring Period	PM_{10}	$PM_{2.5}$	SO_2	NO_2
09.11.2020-10.11.2020	156.1	84.1	1.4	13.5
10.11.2020-11.11.2020	171.6	99.9	1.2	13.05
11.11.2020-12.11.2020	136.7	119.6	1.2	13.1
12.11.2020-13.11.2020	156.6	99.9	1.3	13.1
13.11.2020-14.11.2020	164.5	89.6	1.6	14.9
14.11.2020-15.11.2020	224.2	199.4	3.2	21.8
15.11.2020-16.11.2020	182.8	121.7	2.1	16.1
16.11.2020-17.11.2020	127.1	103.02	1.6	13.9
17.11.2020-18.11.2020	125.1	83.08	1.6	14.5
18.11.2020-19.11.2020	160.6	93.07	1.7	13.7
19.11.2020-20.11.2020	129.05	66.4	2.1	12.8
20.11.2020-21.11.2020	121.9	93.07	1.8	13.3
21.11.2020-22.11.2020	154.1	79.2	2.1	12.7
Average	**151.7**	**100.5**	**1.7**	**13.8**
Udaipur				
07.11.2020-08.11.2020	49.1	27.5	2.3	12.6
08.11.2020-09.11.2020	59.7	31.02	2.3	12.6
09.11.2020-10.11.2020	56.3	24.9	2.3	13.1
10.11.2020-11.11.2020	62.5	28.1	2.5	13.8
11.11.2020-12.11.2020	71.5	31.02	2.1	13.4
12.11.2020-13.11.2020	68.1	22.5	1.8	12.7
13.11.2020-14.11.2020	59.4	29.8	1.8	12.7
14.11.2020-15.11.2020	102.8	68.7	3.1	14.8
15.11.2020-16.11.2020	79.8	41.3	3.1	14.7
16.11.2020-17.11.2020	48.3	27.5	3.1	14.7
17.11.2020-18.11.2020	45.06	29.9	1.7	12.1
18.11.2020-19.11.2020	69.5	21.8	1.5	12.3
19.11.2020-20.11.2020	72.2	31	1.4	12.01
20.11.2020-21.11.2020	53.6	31.2	1.3	11.9
21.11.2020-22.11.2020	53.6	31.2	1.3	11.5
Average	**63.4**	**31.8**	**1.3**	**11.5**
Ambassa				
07.11.2020-08.11.2020	36.5	19.9	1.3	7.4
08.11.2020-09.11.2020	35.7	21.8	1.2	11.8
09.11.2020-10.11.2020	37.04	15.6	1.6	10.2
10.11.2020-11.11.2020	34.3	19.9	1.9	12.3
11.11.2020-12.11.2020	37.1	24.9	1.6	12.8
12.11.2020-13.11.2020	38.2	31.02	1.4	11.2
13.11.2020-14.11.2020	30.7	12.8	1.3	12.2
14.11.2020-15.11.2020	49.9	48.2	1.6	12.3
15.11.2020-16.11.2020	39.06	31.02	2.7	14.8
16.11.2020-17.11.2020	32.4	24.9	1.7	13.4

Monitoring Period	PM_{10}	$PM_{2.5}$	SO_2	NO_2
17.11.2020-18.11.2020	38.3	17.2	1.6	12.1
18.11.2020-19.11.2020	35.9	18.7	1.6	11.9
19.11.2020-20.11.2020	33.9	21.8	1.4	10.7
20.11.2020-21.11.2020	35.1	27.5	1.5	11.9
21.11.2020-22.11.2020	43.7	24.9	1.5	13.1
Average	**37.1**	**24**	**1.5**	**11.8**
Dharmanagar				
07.11.2020-08.11.2020	34.2	21.8	1.6	12.6
08.11.2020-09.11.2020	33.03	20.6	1.6	11.5
09.11.2020-10.11.2020	34.4	24.1	1.5	11.9
10.11.2020-11.11.2020	37.3	13.7	1.4	10.9
11.11.2020-12.11.2020	38.1	26.6	1.5	9.8
12.11.2020-13.11.2020	44.4	31.02	1.3	9.6
13.11.2020-14.11.2020	33.2	19.3	1.3	10.8
14.11.2020-15.11.2020	65.3	57.9	2.1	13.2
15.11.2020-16.11.2020	47.7	37.9	2.1	11.6
16.11.2020-17.11.2020	43.6	27.5	1.3	11.3
17.11.2020-18.11.2020	33.8	26.6	1.6	10.9
18.11.2020-19.11.2020	26.8	23.2	1.6	10.9
19.11.2020-20.11.2020	40.2	24.1	1.5	10.7
20.11.2020-21.11.2020	51.08	27.5	1.5	11.2
21.11.2020-22.11.2020	35.9	31	1.6	11.5
Average	**39.9**	**31**	**1.5**	**11.2**

Table-12: Average Ambient Air Quality data in Tripura on Deepabali Day (14.11.2020) during Deepabali Festival 2020

Sl. No.	Monitoring Locations	Measured (Time Weighted)				STANDARD (24 Hrs.)			
		PM_{10}	$PM_{2.5}$	SO_2	NO_2	PM_{10}	$PM_{2.5}$	SO_2	NO_2
1	Kunjaban at TSPCB Office Complex, Agartala	**166.9**	**156.4**	11.5	7.3	100	60	80	80
2	Bipani bitan, Bordowali	**224.2**	**199.4**	3.2	21.8	100	60	80	80
3	Nagar Panchayet Office, Udaipur	**102.8**	**68.7**	3.1	14.8	100	60	80	80
4	Ambassa Bazar, Ambassa, Dhalai	49.9	48.2	1.6	12.3	100	60	80	80
5	Dharmanagar motor stand, North Tripura	65.3	57.9	2.1	13.2	100	60	80	80

Observations:

The Ambient Air Quality Monitoring was carried out at 5 locations covering Agartala, Udaipur, Dharmanagar & Ambassa for 14 consecutive days i.e. from **07.11.2020 to 21.11.2020** as per the guidelines issued by the CPCB.

From the Ambient Air Quality data it is observed that the average values of SO_2, NO_2, were within the prescribed standard value during **07.11.2020 to 21.11.2020** in all sampling locations. The average values of PM-10 were within prescribed standard value during **07.11.2020 to 21.11.2020** in all sampling sites except at Bordowali where average value has been recorded **151.7**. The average values of PM-2.5 were within the prescribed standard value during **07.11.2020 to 21.11.2020** in all sampling location except at Bordowali, Agartala and Kunjaban, Agartala where average value has been recorded **100.5 and 73.7 µg/m³** respectively.

On Deepabali day (**14.11.2020**) it is observed that the average values of SO_2, NO_2, were within the prescribed standard value in all sampling locations. But the average value of PM-10 and PM-2.5 is beyond the prescribed standard value in Kunjaban, Bordowali and Udaipur locations. The average values of PM-10 for Kunjaban, Bordowali and Udaipur were recorded 166.9, 224.2 and 102.8 µg/m³ respectively and the average values of PM-2.5 for Kunjaban, Bordowali and Udaipur were recorded 156.4, 199.4 and 68.7 µg/m³ respectively during the Deepabali day.

ANNEXURE- IX

TRIPURA STATE POLLUTION CONTROL BOARD

(A Govt. of Tripura Organisation)

NGT Matter

No.F.18(28)/TSPCB/2013/254/ 14697-53 **November 11 ,2020**

To

1. **The Municipal Commissioner**
   Agartala Municipal Corporation
2. **The Chief Executive Officer.**
   Ambassa Municipal Council, Belonia Municipal Council, Dharmanagar Municipal Council, Bishalgarh Municipal Council, Kailasahar Municipal Council, Khowai Municipal Council, Kumarghat Municipal Council, Melaghar Municipal Council, Mohanpur Municipal Council, Ranirbazar Municipal Council, Santirbazar Municipal Council, Teliamura Municipal Council, Udaipur Municipal Council.
3. **The Executive Officer**
   Panisagar Nagar Panchayat, Kamalpur Nagar Panchayat, Jirania Nagar Panchayat, Sonamura Nagar Panchayat, Amarpur Nagar Panchayat, Sabroom Nagar Panchayat.

Sub.: Compliance of Order dated 05.11.2020 (date of uploading 09.11.2020) passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in OA No.254/2020 with OA No.255/2020 and OA No.93/2020 (CZ) –reg.

Sir,

With reference to the subject cited above, please find enclosed herewith a copy of order dated 05.11.2020 (date of uploading 09.11.2020) passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in OA No. /2020 with OA No.255/2020 and OA No.93/2020 (CZ) for kind information and necessary action.

In this said order, the Hon'ble National Green Tribunal directed that *"All States/UTs/PCBs/PCCs may initiate special drives to contain air pollution from all sources in view of potential of aggravation of Covid-19".*

In view of the above, you are requested to take necessary action on the following issues to control air pollution:

i. Sprinkling of water on the roads during dry season twice a day. Emphasis may be given to use the treated waste water for road watering, if available.
ii. Covering of unpaved roadside using grass or by any other means.
iii. Ensure that all construction & demolition works shall be done following the Construction & Demolition Waste Management Rules, 2016.
iv. Ensure that no person or body including local body, any agency, organization, concessionaire etc. shall be allowed open burning of waste on lands, including at landfill sites in the State of Tripura as per the Notification issued by Department of Science, Technology and Environment vide No.F. 11(49)/DSTE/CC/Pt-I/3382-3414 dated 04.05.2017.
v. Road side plantation.

In view of the above, you are requested to submit a compliance report within **20.11.2020** to this office positively for onward submission to CPCB. The matter may be treated as **Most Urgent.**

Yours Sincerely,

Enclosed: as stated

11.11.2020

(Bishu Karmakar)
Member Secretary

Copy to:

1. PPS to The Chief Secretary to the Govt of Tripura for kind information of the Chief Secretary.
2. P.S to the Secretary, Science, Technology and Environment for the kind information of the Secretary.
3. P.S to the Secretary, Urban Development Department for kind information of the Secretary.
4. The Director, Science, Technology and Environment for the kind information.

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455
232 2462 (Chairman), 232 8792 (Member Secretary)
Fax : (0381) 232 5421, 232 2455
e-mail : trippcb@sancharnet.in / hoospcb-tr@gov.in
website : www.tspcb.tripura.gov.in

ANNEXURE- X

TRIPURA STATE POLLUTION CONTROL BOARD

(A Statutory Organisation under Government of Tripura)
Department of Science Technology & Environment

No.F.18(28)/TSPCB/2013/254/ 14641-95

NGT Matter
November 10 **,2020**

To
The Joint Transport Commissioner
Transport Department
Government of Tripura, Tripura (W).

Sub.: Compliance of Order dated 05.11.2020 (date of uploading 09.11.2020) passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in OA No.254/2020 with OA No.255/2020 and OA No.93/2020 (CZ) –reg.

Sir,

With reference to the subject cited above, please find enclosed herewith a copy of order dated 05.11.2020 (date of uploading 09.11.2020) passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in OA No.254/2020 with OA No.255/2020 and OA No.93/2020 (CZ) for kind information and necessary action.

In this said order, the Hon'ble National Green Tribunal directed that "All States/UTs/PCBs/PCCs may initiate special drives to contain air pollution from all sources in view of potential of aggravation of Covid-19".

In view of the above, you are requested to take necessary steps to minimize & Control the vehicular emission and also to ensure that no vehicle shall run in the road without having valid PUC Certificate. You are also requested to submit a compliance report within **20.11.2020** to this office positively.

The matter may be treated as **Most Urgent.**

Enclosed: as stated

Yours Sincerely,

10.11.2020
(Bishu Karmakar)
Member Secretary

Copy to:

1. PPS to The Chief Secretary to the Govt of Tripura for kind information of the Chief Secretary.
2. P.S to the Secretary, Science, Technology and Environment for the kind information of the Secretary.
3. P.S to the Secretary, Transport Department for kind information of the Secretary.
4. The Director, Science , Technology & Environment for kind information.

Address :
PARIVESH BHAWAN
Pandit Nehru Complex, Gurkhabasti
PO : Kunjaban, Agartala, West Tripura-799006

Website :
www.tspcb.tripura.gov.in / trpenivis.nic.in
e-mail :
tripuraspcb@gmail.com / hoospcb-tr@gov.in

Contact :
Chairman: 0381 - 2322462
Member Secretary: 0381 - 2325421
Head of Office: 0381 - 2322455
OCMS Help Desk: 0381 2328792

ANNEXURE- XI

GOVERNMENT OF TRIPURA
DEPTT. OF SCIENCE, TECHNOLOGY & ENVIRONMENT
VIGYAN, PRAJUKTI O PARIVESH BHAWAN
GORKHABASTI: AGARTALA
TRIPURA-799006

No.F.11(49)/DSTE/CC/Pt-I/ 3382-3419 Dated 09/05/2017

NOTIFICATION

Whereas, Article 48-A of the Constitution of India *inter-alia* envisages that the State shall endeavor to protect and improve the natural environment for safeguarding human beings, wildlife including all living creatures, forests, lake, rivers etc.,

AND

Whereas, the open burning of wastes produces various harmful toxic gases/particles which causes pollution of air, water, soil etc and disturbs the natural balance of ecology & environment,

AND

Whereas, the waste is generated both in the form of biodegradable & non-biodegradable substances, the non-biodegradable waste includes plastic and other substances which release various harmful toxic gases on burning,

AND

Whereas, in accordance with the Judgment pronounced on 22nd December, 2016 by Hon'ble National Green Tribunal, Principal Bench, New Delhi in Original Application No.199 of 2014 in the matter of Almitra H. Patel & Anr. Vrs. Union of India & Others, the state Government shall impose complete prohibition on open burning of waste on lands, including at landfill sites in the whole State,

NOW,

Therefore, in compliance with the Judgment pronounced on 22nd December, 2016 by Hon'ble National Green Tribunal, Principal Bench, New Delhi and in exercise of the powers conferred by section 5 of the Environment (Protection) Act, 1986 (29 of 1986), and also the powers conferred to this State vide Notification No.S.O.479 (E) dated the 25th July,1991 under Section 23 of the Environment (Protection) Act, 1986, the State Government issues this Notification to impose ban/prohibition on open burning of waste on lands, including at landfill sites in the whole State. **In this context, the Government hereby issues the following directions:-**

Directions:-

No person or body including local body, any agency, organization, concessionaire etc. shall be allowed open burning of waste on lands, including at landfill sites in the whole of State of Tripura,

Contd---P/2

Penalty :

For each such incident or default, violators including the project concessionaire, local body, any person or body responsible for such burning, shall be liable to pay environmental compensation of Rs.5,000/- (Rupees Five Thousand) only in case of simple burning, while Rs.25,000/- (Rupees Twenty Five Thousand) in case of bulk wastes burning. Environmental compensation shall be recovered as arrears of land revenue by the competent authority in accordance with law. The environmental compensation collected in this regard shall be deposited to the Tripura State Pollution Control Board for development/up gradation of ecology & Environment of the State.

Authorised Officers:-

The following officers are hereby authorized to implement this Notification in their respective jurisdiction viz.

1. Member Secretary, Tripura State Pollution Control Board (TSPCB) and officers at the level of Junior Environmental Engineer/Junior Scientist and above.
2. Director, Science, Technology & Environment and officers at the level of Scientific Officer and above.
3. Municipal Commissioner, Agartala Municipal Corporation, Agartala and his nominee.
4. Chief Executive Officer, TTAADC and other officers nominated by him.
5. DMs & Collectors, Tripura
6. Superintendent of Police and officers at the level of SI and above.
7. Director, Industries & Commerce and other officer nominated by him.
8. Director, Health & Family Welfare or other officers nominated by him.
9. Commissioner, Taxes & Excise and officers at the level of inspector or above.
10. Sub-Divisional Magistrates, Tripura.
11. Chief Inspector of Factories and Boilers, Factories and Boiler Organization, Labour Department, Govt. of Tripura and his nominee.
12. Chief Executive Officer of Municipal Council and other officers nominated by him.
13. Block Development Officers, Tripura and his nominee.
14. Executive Officers of Nagar Panchayat, Tripura and his nominee.

In case of violation of the aforementioned directions, the above mentioned authorized officers, shall in accordance with the procedure and powers conferred under Section 19 of the Environment (Protection) Act.1986, initiate legal action including the recovery of penalty as indicated above.

This Notification shall come into force with immediate effect.

By the order of the Governor

Chakma 4/5/17

(C. Murti)
Spl. Secretary
Government of Tripura

Copy to:-

1. The Principal Secretary to the Governor, Tripura, Agartala.
2. The Principal Secretary to the Chief Minister, Tripura.

Contd....P/3.

3. P.S to the All Ministers, Govt. of Tripura.
4. The PPS to Chief Secretary, Govt. of Tripura.
5. The Director General of Police, Govt. of Tripura, Agartala.
6. P.A/P.S to All Pr. Secretaries/Commissioner /Secretaries/ Special Secretaries, Govt. of Tripura.
7. The Mayor, Agartala Municipal Corporation, Agartala.
8. The Chairman, Tripura State Pollution Control Board.
9. Chief Executive Officer, TTAADC, Tripura.
10. All DM & Collector, Tripura.
11. Municipal Commissioner, Agartala Municipal Corporation, Agt.
12. All Head of Department/Director, Govt. of Tripura.
13. All Sub-Divisional Magistrate, Tripura
14. The Chief Executive Officer, All Municipal Council, Tripura.
15. Chief Inspector of Factories and Boilers, Factories and Boiler Organization, Labour Department, Govt. of Tripura, Agartala.
16. All Block Development Officer, Tripura
17. All Executive Officer, All Nagar Panchayet, Tripura.
18. Sri S. Banik, Scientific Officer, DSTE, Agt. He is requested to publish the same in Departmental Website.
19. The Manager, Government Press for publication of this notification in the next issue of official gazette.

Chaube 4/5/17

(C. Murti)
Spl. Secretary
Government of Tripura

ANNEXURE- XII

TRIPURA STATE POLLUTION CONTROL BOARD

(A Govt. of Tripura Organisation)

No.F.19(78)/TSPCB/2020/ 95-91-94 **August 07, 2020**

To
The Director
ICA Department
Government of Tripura
Agartala, Tripura West

Sub: Publication of Advertisement in 2 (two) Category-A of Vernacular Newspapers-reg.

Sir,

Kindly find the enclosed content of Advertisement which requires immediate publication in the leading Category-A of Vernacular Newspapers for wide circulation.

I would request you to kindly make necessary arrangement to publish the enclosed advertisement matter **(2 column x 9 cm)** in the leading 2(two) Vernacular Newspapers (Category-A) at the earliest.

After publication of advertisement, you are requested to send the Bill /Invoice in triplicate for arranging payment.

Yours sincerely,

7/8/2020

(Bishu Karmakar)
Member Secretary

Enclo: As stated

Copy to:

1. PA to the Chairman, Tripura State Pollution Control Board for kind information.
2. Head of Office & DDO, Tripura State Pollution Control Board.
3. No.F.4(1)/TSPCB/2020-21

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PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455
232 2462 (Chairman), 232 8792 (Member Secretary)
Fax : (0381) 232 5421, 232 2455
e-mail : tripuraspcb@gmail.com / trippcb@sancharnet.in / hoospcb-tr@gov.in
website : www.tspcb.tripura.gov.in

ত্রিপুরা রাজ্য দূষণ নিয়ন্ত্রণ পর্ষদ

গুরখাবস্তী, আগরতলা- ৭৯৯০০৬

No.F.19(78)/TSPCB/2020/৯৬৭১ 03-08-2020

ত্রিপুরা রাজ্য দূষণ নিয়ন্ত্রণ পর্ষদ কতৃক "**TRIPURAR PARIBESH**" নামক একটি মোবাইল App তৈরী করা হয়েছে যাহা Google Play Store-এ উপলব্দ।

উপরিউক্ত App এর মাধ্যমে পরিবেশ দূষণ সংক্রান্ত বিভিন্ন অভিযোগ সরাসরি ত্রিপুরা রাজ্য দূষণ নিয়ন্ত্রণ পর্ষদের নিকট নথিভুক্ত করা যাবে। প্রয়োজনে ছবি upload করা যাবে সংশ্লিষ্ট অভিযোগের সাথে।

এই App এর মাধ্যমে নথিভুক্ত সংশ্লিষ্ট অভিযোগের তথ্য ও নিস্পত্তি সম্পর্কে বিষদ বিবরণও জানা যাবে।

সদস্য সচিব

ANNEXURE- XIII

TRIPURA STATE POLLUTION CONTROL BOARD

(A Govt. of Tripura Organisation)

tspcb/F.19(6)/TSPCB/ 13242-55

October 15, 2020

OFFICE ORDER

In compliance to the **Directions of Hon'ble Supreme Court of India dated 23/10/2018** and **Central Pollution Control Board dated 17/09/2020**, the Tripura State Pollution Control Board will conduct the following study during Deepabali-2020:

i) Noise Level Monitoring from **6:00 to 12:00 pm** on **09/11/2020 (Normal Day)** and on **14/11/2020 (Deepabali Day)** in Agartala (East Agartala zone, West Agartala zone), Dharmanagar, Ambassa & Udaipur for assessing impact of Noise arising out from fire crackers bursting.

ii) Air Quality Monitoring at Agartala (two locations), Ambassa (one location), Udaipur (one location) and Dharmanagar (one location) for **consecutive 15 days** commencing from **07/11/2020 to 21/11/2020** to assess the impact of fire crackers bursting.

2. The teams comprising of the following officials would conduct the Air Quality Monitoring and Noise Level Monitoring in their respective areas.

Place	Name of officials
Dhrmanagar	Sri Subrata Majumder, Jr. Environmental Engineer
Udaipur	Sri Dipak Rudra Paul, Jr. Scientist
	Sri Goutam Ghosh, Jr. Scientist
Ambassa	Sri Sushanta Das, Jr. Scientist
East Agartala	Smt. Tuli Chakma, Jr. Scientific Assistant
	Sri Abhijit Das, Information Officer
	Sri Rahul Lodh, Jr. Laboratory Assistant
	Sri Anoj Debnath, IT Assistant-cum-DEO
West Agartala	Smt. Satarupa Sengupta, Jr. Environmental Engineer
	Sri Rajib Paul, Jr. Scientific Assistant
	Sri Abhijit Sarkar, Programme Officer
	Sri Ratan Debnath, Sr. Laboratory Assistant
Surveillance Team for Agartala on Deepabali Day **(14/11/2020)**	Sri Prakash Paul, Jr. Environmental Engineer

3. The Surveillance Team is hereby directed to attend all kinds of public complaints, problems related to noise pollution etc. time to time and make necessary efforts to redress the same upto the possible extent on Deepabali Day **(14/11/2020).** The Team is also directed to compile all the information from the monitoring teams and inform the same to the appropriate authority in time in case of any violation.

4. TA/DA of the officials and other expenditure in connection with conducting noise level & air quality monitoring would be met from the head of Noise Pollution Regulation & Control A/c.

15.10.2020

(Bishu Karmakar)
Member Secretary

To

Sri Subrata Majumder, Jr. Environmental Engineer/ Sri. Dipak Rudra Pal, Pal, Jr. Scientist/ Sri Goutam Ghosh, Jr. Scientist / Sri Sushanta Das, Jr. Scientist/Smt. Satarupa Sengupta, Jr. Environmental Engineer/ Sri Prakash Paul, Jr. Environmental Engineer/ Sri Rajib Paul, Jr. Scientific Assistant/ Miss Tuli Chakma, Jr. Scientific Assistant/ Sri Abhijit Sarkar, Programme Officer/ Sri Abhijit Das, Information Officer/Sri Ratan Debnath, Sr. Laboratory Assistant /Sri Rahul Lodh, Jr. Laboratory Assistant /Sri Anoj Debnath, IT Assistant

Copy to the :

1. PS to the Hon'ble Deputy Chief Minister, Tripura for kind information of Hon'ble Deputy Chief Minister.
2. PA to the Hon'ble Chairman, Tripura State Pollution Control Board for kind information of Chairman.
3. PS to Secretary, Science, Technology & Environment Department, Government of Tripura for kind information of Secretary.
4. District Magistrate & Collector, West Tripura, South Tripura, North Tripura, Dhalai, Khowai, Gomati, Unakoti, Sepahijala.
5. Superintendent of Police, West Tripura, South Tripura, North Tripura, Dhalai, Khowai, Gomati, Unakoti, Sepahijala.
6. Head of Office & DDO, Tripura State Pollution Control Board.
7. Officer in-charge, East Agartala PS/West Agartala PS/Udaipur PS/Kumarght PS/Ambassa PS for information & necessary assistance.
8. Scientific Officer, DSTE, Kumarghat/Udaipur/Ambassa for information.

15.10.2020

Member Secretary

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

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website : www.tspcb.tripura.gov.in

STATUS REPORT ON NOISE LEVEL MONITORING DURING DEEPABALI FESTIVAL, 2020

In order to assess the noise level during Deepabali Festival, 2020, noise monitoring were carried out in and around Agartala, the state capital of Tripura, Udaipur Town area of Gomati District, Dharmanagar Town in North Tripura District and Ambassa Town of Dhalai District on Normal Day i.e. on **09.11.2020** and on Deepabali Day i.e. on **14.11.2020** between 18.00 Hrs. to 24.00 Hrs as per the guidelines by Central Pollution Control Board (CPCB). **Sound Level Meter CR-1710; Make: Cirrus (Class I)** was used for monitoring of noise levels. The noise levels were monitored at least for 30 minutes at each location during monitoring.

The findings from Noise Monitoring carried out by the Tripura State Pollution Control Board during Deepabali Festival, 2020 are shown in **Tables 1-4**. The comparative study of noise level at Agartala, Udaipur, Ambassa and Kumarghat are at **Tables 5-12**.

Table-1: Noise Levels in dB (A) at Different Locations of Agartala on Normal Day (09.11.2020) and Deepabali Day (14.11.2020) During Deepabali Festival -2020

Time Duration	Normal Day			Deepabali Day			Remarks
	L_{min}	L_{max}	L_{eq} dB(A)	L_{min}	L_{max}	L_{eq} dB(A)	
Location 1 : Ashram Chowmuhani							
18.00 to 19.00 Hr	56.72	58.46	**58.52**	61.18	69.8	**66.63**	
19.00 to 20.00 Hr	61.34	63.92	**65.9**	67.86	76.04	**78.70**	
20.00 to 21.00 Hr	55.62	59.14	**58.96**	64.5	70.08	**67.46**	
21.00 to 22.00 Hr	54.38	57.7	**56.49**	59.18	69.14	**64.98**	
22.00 to 23.00 Hr	50.98	53.82	**52.57**	56.64	65.04	**61.16**	
23.00 to 24.00 Hr	49.64	51.78	**50.88**	50.48	54.36	**52.52**	
Location 2 : Capital Complex							
18.00 to 19.00 Hr	37.5	39.94	**38.89**	54.28	59.52	**57.94**	
19.00 to 20.00 Hr	38.66	41.02	**40.13**	51.52	57.64	**57.20**	
20.00 to 21.00 Hr	31.14	33	**32.80**	48.34	55.06	**52.22**	
21.00 to 22.00 Hr	27.86	30.44	**29.39**	47.02	50.78	**49.34**	
22.00 to 23.00 Hr	29.42	31.46	**30.60**	46.54	51.14	**49.11**	
23.00 to 24.00 Hr	27.82	29.72	**28.93**	42.78	45.56	**44.37**	
Location 3 : Circuit House							
18.00 to 19.00 Hr	60.9	62.48	**62.86**	59.08	64.84	**62.29**	

Time Duration	Normal Day			Deepabali Day			Remarks
	L_{min}	L_{max}	L_{eq} dB(A)	L_{min}	L_{max}	L_{eq} dB(A)	
19.00 to 20.00 Hr	59.2	62.22	**61.51**	63.08	72.66	**71.04**	
20.00 to 21.00 Hr	56.26	58.1	**57.51**	58.18	61.7	**62.13**	
21.00 to 22.00 Hr	57.82	58.82	**58.79**	55	58.98	**57.25**	
22.00 to 23.00 Hr	55.78	58.28	**57.87**	53.18	58.08	**55.86**	
23.00 to 24.00 Hr	47.92	49.82	**48.99**	49.82	54	**52.79**	
Location 4 : Indranagar							
18.00 to 19.00 Hr	46.88	52.92	**51.41**	56.68	64	**61.11**	
19.00 to 20.00 Hr	52.98	55.4	**57.16**	61.08	69.8	**65.94**	
20.00 to 21.00 Hr	55.64	58.56	**58.44**	61.62	67.46	**64.82**	
21.00 to 22.00 Hr	53.6	56.4	**55.39**	60.76	64.94	**63.20**	
22.00 to 23.00 Hr	38.9	40.54	**39.92**	54.46	58.58	**57.07**	
23.00 to 24.00 Hr	33.36	36.82	**35.69**	48.1	52.06	**51.53**	
Location 5 : G.B. Hospital							
18.00 to 19.00 Hr	47.02	48.62	**48.44**	55.54	61.6	**59.35**	
19.00 to 20.00 Hr	57.94	59.36	**58.71**	54.38	61.38	**58.39**	
20.00 to 21.00 Hr	59.62	60.84	**60.47**	55.82	59	**57.57**	
21.00 to 22.00 Hr	58.66	60.4	**59.65**	53.76	**58.08**	56.34	
22.00 to 23.00 Hr	49.78	51.54	**51.49**	51.88	55.7	**54.16**	
23.00 to 24.00 Hr	47.88	50	**48.98**	47.88	51.98	**50.16**	
Location 6 : M.B.B. College							
18.00 to 19.00 Hr	42.5	44.84	**44.33**	55.02	61.5	**58.33**	
19.00 to 20.00 Hr	42.82	44.5	**44.5**	55.7	64.58	**60.66**	
20.00 to 21.00 Hr	42.94	45.2	**44.38**	54.34	60.8	**58.49**	
21.00 to 22.00 Hr	41.36	43.1	**42.73**	52.46	56.54	**54.90**	
22.00 to 23.00 Hr	32.14	35.8	**35.06**	43.16	46.54	**45.09**	
23.00 to 24.00 Hr	28.9	30.92	**29.97**	38.62	41.52	**40.25**	
Location 7 : Battala							
18.00 to 19.00 Hr	70.78	76.44	**74.27**	74.46	77.02	**76.05**	
19.00 to 20.00 Hr	64.86	67.44	**69.02**	73.28	74.52	**74.05**	
20.00 to 21.00 Hr	64.14	67.16	**65.80**	61.52	64.38	**62.98**	
21.00 to 22.00 Hr	62.66	64.9	**63.93**	62.46	65.52	**64.54**	
22.00 to 23.00 Hr	55.02	65.12	**66.92**	62.54	65.28	**66.21**	
23.00 to 24.00 Hr	48.46	52.86	**51.10**	53.1	55.42	**55.29**	
Location 8 : Astabal							
18.00 to 19.00 Hr	64.36	77.36	**71.29**	70.5	75.16	**73.03**	
19.00 to 20.00 Hr	66.38	75.1	**71.41**	70.18	72.24	**71.52**	
20.00 to 21.00 Hr	62.44	64.8	**64.56**	70.6	76.44	**78.16**	
21.00 to 22.00 Hr	62.76	65.02	**64.42**	65.02	68.74	**67.13**	

Time Duration	Normal Day			Deepabali Day			Remarks
	L_{min}	L_{max}	L_{eq} dB(A)	L_{min}	L_{max}	L_{eq} dB(A)	
22.00 to 23.00 Hr	58.32	62.78	**60.72**	62.34	64.62	**64.0**	
23.00 to 24.00 Hr	55.4	58.92	**57.27**	51.08	53.3	**54.45**	
Location 9 : Durga Chowmuhani							
18.00 to 19.00 Hr	63.12	68.12	**65.94**	64.24	69.78	**68.12**	
19.00 to 20.00 Hr	63.76	69.86	**66.89**	63.68	65.68	**65.74**	
20.00 to 21.00 Hr	59.46	61.22	**61.11**	63.58	65.62	**65.34**	
21.00 to 22.00 Hr	63.22	65.06	**64.92**	56.84	59.46	**58.80**	
22.00 to 23.00 Hr	57.68	62.08	**60.11**	52.38	54.34	**53.55**	
23.00 to 24.00 Hr	53.96	59.24	**56.72**	49.06	52.52	**51.36**	
Location 10 : Netaji Chowmuhani							
18.00 to 19.00 Hr	58.86	64.8	**62.38**	68.5	70.1	**69.47**	
19.00 to 20.00 Hr	64.72	67.44	**68.90**	67.36	68.8	**68.32**	
20.00 to 21.00 Hr	59.04	61.9	**62.03**	69.6	71.84	**70.88**	
21.00 to 22.00 Hr	53.8	55.74	**57.18**	56.62	59.82	**59.56**	
22.00 to 23.00 Hr	53.32	61.46	**61.10**	48.96	53.28	**51.60**	
23.00 to 24.00 Hr	44.28	49.22	**46.80**	52.72	55.46	**54.65**	
Location 11 : A.D. Nagar							
18.00 to 19.00 Hr	52.74	56.82	**54.95**	61.64	63.88	**63.78**	
19.00 to 20.00 Hr	51.62	53.92	**53.09**	60.3	64.6	**62.76**	
20.00 to 21.00 Hr	52.78	54.88	**54.34**	52.5	54.96	**53.90**	
21.00 to 22.00 Hr	50.2	51.7	**51.55**	46.72	49.94	**48.58**	
22.00 to 23.00 Hr	38.84	41.26	**40.12**	46.84	49.44	**48.21**	
23.00 to 24.00 Hr	37.36	39.18	**38.31**	44.14	46.16	**46.29**	
Location 12 : I.G.M. Hospital							
18.00 to 19.00 Hr	52.18	56.16	**54.82**	56.86	58.68	**57.87**	
19.00 to 20.00 Hr	54.56	56.8	**56**	56.2	58.32	**57.35**	
20.00 to 21.00 Hr	67.76	69.32	**68.61**	55.44	60.32	**59.62**	
21.00 to 22.00 Hr	47.64	49.98	**48.92**	61.94	64.38	**63.41**	
22.00 to 23.00 Hr	50.96	57.56	**55.21**	54.24	56.54	**55.72**	
23.00 to 24.00 Hr	45.94	51.22	**48.73**	51.06	53.32	**52.41**	

Note: Almost in all locations Human Crowd, Vehicular movement and public address systems were there during noise monitoring.

Table-2: Noise Levels in dB (A) at Different Locations of Udaipur on Normal Day (09.11.2020) And Deepabali Day (14.11.2020) During Deepabali Festival -2020

Time Duration	Normal Day			Deepabali Day			Remarks
	L_{min}	L_{max}	L_{eq} dB(A)	L_{min}	L_{max}	L_{eq} dB(A)	
Location 1 : Brahmabari							
18.00 to 19.00 Hr	49.36	74.98	**63.49**	60.68	78.9	**72.03**	
19.00 to 20.00 Hr	54.94	71.16	**64.61**	59.98	75.98	**69.13**	
20.00 to 21.00 Hr	50.94	67.6	**59.86**	61.32	75.88	**70.05**	
21.00 to 22.00 Hr	47.3	71.66	**60.11**	62.02	69.66	**66.28**	
22.00 to 23.00 Hr	50.88	80.1	**65.88**	61.3	73.9	**68.28**	
23.00 to 24.00 Hr	47.38	66.82	**57.58**	60.72	76.6	**69.35**	
Location 2 : Bridge Chowmuhani							
18.00 to 19.00 Hr	46.54	72.94	**60.14**	64.64	76.48	**70.86**	
19.00 to 20.00 Hr	46.38	67.5	**58.18**	62.72	75.78	**70.20**	
20.00 to 21.00 Hr	45.6	69.08	**58.24**	63.7	73.12	**68.84**	
21.00 to 22.00 Hr	47.26	67.08	**58.41**	65.08	78.12	**72.16**	
22.00 to 23.00 Hr	44.56	48.42	**46.59**	52.78	70.16	**62.28**	
23.00 to 24.00 Hr	39.48	47.68	**43.78**	52.28	63.78	**58.71**	
Location 3 : West Bank Of Amar Sagar							
18.00 to 19.00 Hr	58.28	75.14	**67.33**	48.1	74.48	**61.55**	
19.00 to 20.00 Hr	51.76	74.54	**64.34**	53.04	66.62	**60**	
20.00 to 21.00 Hr	55.06	66.78	**61.27**	55.7	75.9	**66.04**	
21.00 to 22.00 Hr	53.08	66.24	**60.64**	49.64	63.8	**58.27**	
22.00 to 23.00 Hr	51.62	65.66	**59.30**	48.74	66.24	**59.76**	
23.00 to 24.00 Hr	56.86	63.44	**60.23**	44.96	55.96	**50.65**	
Location 4 : Hospital Area							
18.00 to 19.00 Hr	48.22	67.16	**58.15**	53.82	73.64	**63.97**	
19.00 to 20.00 Hr	46.16	66.4	**56.43**	60.56	70.16	**65.98**	
20.00 to 21.00 Hr	43.26	59.24	**51.81**	62.1	74.26	**71.96**	
21.00 to 22.00 Hr	42.6	61.82	**52.3**	55.22	73.2	**65.79**	
22.00 to 23.00 Hr	38.18	52.98	**46.59**	63.86	74.84	**71.02**	
23.00 to 24.00 Hr	40.7	48.86	**45.60**	54.06	64.8	**60.27**	
Location 5 : Tripureswari Temple							
18.00 to 19.00 Hr	50.02	55.02	**52.82**	64.9	75.26	**70.47**	
19.00 to 20.00 Hr	49	59.8	**54.97**	64.84	74.9	**70.32**	
20.00 to 21.00 Hr	47.4	68.12	**59.44**	67	78.76	72.96	
21.00 to 22.00 Hr	45.08	60.88	**53.31**	65.9	79.34	**73.10**	
22.00 to 23.00 Hr	44.14	56.56	**52.69**	65.56	77.4	**71.84**	

Time Duration	Normal Day			Deepabali Day			Remarks
	L_{min}	L_{max}	L_{eq} dB(A)	L_{min}	L_{max}	L_{eq} dB(A)	
23.00 to 24.00 Hr	40.98	52.4	**47.27**	64.34	76.1	**70.96**	

Note: Almost in all locations Human Crowd, Vehicular movement and public address systems were there during noise monitoring.

Table-3: Noise Levels in dB (A) at Different Locations of Dharmanagar on Normal Day (09.11.2020) and Deepabali Day (14.11.2020) During Deepabali Festival -2020

Time Duration	Normal Day			Deepabali Day			Remarks
	L_{min}	L_{max}	L_{eq} dB(A)	L_{min}	L_{max}	L_{eq} dB(A)	
Location 1 : Railway Station							
18.00 to 19.00 Hr	45.92	48.58	**48.44**	54.64	57.64	**57.57**	
19.00 to 20.00 Hr	51.5	54.06	**52.92**	57.66	60.78	**59.38**	
20.00 to 21.00 Hr	57.62	58.82	**58.64**	65.12	69.78	**69.07**	
21.00 to 22.00 Hr	61.86	64.78	**63.85**	63.32	65.22	**64.54**	
22.00 to 23.00 Hr	50.52	52.16	**51.44**	72.06	73.6	**73.26**	
23.00 to 24.00 Hr	45.7	49.04	**47.7**	60.16	62.22	**61.62**	
Location 2 : Dharmanagar Circuit House							
18.00 to 19.00 Hr	50.86	53	**55.18**	56.56	60.38	**59.05**	
19.00 to 20.00 Hr	44.78	48.8	**47.11**	49.66	54.02	**52.07**	
20.00 to 21.00 Hr	48.92	50.32	**50.03**	47.6	50.1	**49.73**	
21.00 to 22.00 Hr	41.2	43.72	**45.31**	55.9	58.34	**57.78**	
22.00 to 23.00 Hr	41.54	44.12	**43.19**	48.34	49.72	**49.06**	
23.00 to 24.00 Hr	39.5	41.28	**40.64**	51.84	53.54	**52.98**	
Location 3 : Dharmanagar SDM & Judge Qr.							
18.00 to 19.00 Hr	65.48	68	**67.20**	62.04	65.96	**66.40**	
19.00 to 20.00 Hr	64.96	67.2	**66.17**	63.9	66.14	**65.21**	
20.00 to 21.00 Hr	65.24	67.62	**67.63**	67.98	70.62	**69.49**	
21.00 to 22.00 Hr	60.92	64.4	**63.21**	59.38	61.32	**60.52**	
22.00 to 23.00 Hr	47.92	49.72	**49.75**	59.24	61.04	**60.45**	
23.00 to 24.00 Hr	53.78	57.4	**57.32**	63.22	64.74	**64.22**	
Location 4 : Dharmanagar Hospital							
18.00 to 19.00 Hr	42.8	44.84	**47.75**	51.9	57.5	**57.36**	
19.00 to 20.00 Hr	46.52	48.68	**47.67**	52.84	55.7	**54.34**	
20.00 to 21.00 Hr	51.32	52.28	**52.33**	52.86	54.92	**53.94**	
21.00 to 22.00 Hr	41.88	45.3	**44.05**	48.08	51.18	**49.88**	
22.00 to 23.00 Hr	48.96	49.64	**49.32**	54.6	57.06	**56.55**	

Time Duration	Normal Day			Deepabali Day			Remarks
	L_{min}	L_{max}	L_{eq} dB(A)	L_{min}	L_{max}	L_{eq} dB(A)	
23.00 to 24.00 Hr	42.5	46.98	**46.08**	46.52	48.9	**48.15**	
Location 5 : D.N. Vidyamandir							
18.00 to 19.00 Hr	59.6	63.9	**66.53**	64	68.64	**67.54**	
19.00 to 20.00 Hr	66.98	68.88	**68.59**	65.74	67.84	**67.12**	
20.00 to 21.00 Hr	64.36	73.46	**70.43**	54.94	57.16	**56.68**	
21.00 to 22.00 Hr	48.28	51.36	**51.67**	61.54	64.28	**63.47**	
22.00 to 23.00 Hr	54.02	55.56	**54.87**	62.28	63.96	**63.61**	
23.00 to 24.00 Hr	49.68	54.42	**55.70**	57.86	60.76	**60.96**	

Note: Almost in all locations Human Crowd, Vehicular movement and public address systems were there during noise monitoring.

Table-4: Noise Levels in dB (A) at Different Locations of Ambassa on Normal Day (09.11.2020) And Deepabali Day (14.11.2020) During Deepabali Festival -2020

Time Duration	Normal Day			Deepabali Day			Remarks
	L_{min}	L_{max}	L_{eq} dB(A)	L_{min}	L_{max}	L_{eq} dB(A)	
Location 1 : Ambassa District Hospital							
18.00 to 19.00 Hr	45.62	50.42	**48.50**	43.8	57.98	**57.03**	
19.00 to 20.00 Hr	43.92	47.92	**46.24**	44.08	56.22	**52.63**	
20.00 to 21.00 Hr	43.56	45.8	**46**	39.54	51.72	**45.94**	
21.00 to 22.00 Hr	37	38.5	**37.87**	41.24	47.72	**45.94**	
22.00 to 23.00 Hr	36.04	37.84	**37.14**	40.12	50.4	**49.20**	
23.00 to 24.00 Hr	35.92	37.82	**36.88**	36.76	40.9	**39.91**	
Location 2 : Kulai Class XII School							
18.00 to 19.00 Hr	51.7	58.88	**59.79**	51.04	65.64	**63.10**	
19.00 to 20.00 Hr	48.64	53.42	**51.62**	48.7	71.51	**72.15**	
20.00 to 21.00 Hr	42.38	44.52	**44.31**	43.18	65.42	**58.27**	
21.00 to 22.00 Hr	45.38	47.72	**46.58**	44.52	58.24	**52.51**	
22.00 to 23.00 Hr	38.48	39.94	**39.8**	43.36	54.42	**56.94**	
23.00 to 24.00 Hr	38.68	40.02	**39.43**	45.28	55.56	**55.12**	
Location 3 : Baulia Basti							
18.00 to 19.00 Hr	52.76	55.6	**59.43**	52.96	64.36	**61.54**	
19.00 to 20.00 Hr	50.34	53.8	**56.35**	51.68	69.92	**63.77**	
20.00 to 21.00 Hr	48.44	49.54	**49.04**	51.22	68.34	**61.45**	
21.00 to 22.00 Hr	47.6	48.96	**48.37**	45.62	62.42	**58.46**	
22.00 to 23.00 Hr	44.24	45.64	**45**	43.28	60.52	**55.46**	
23.00 to 24.00 Hr	44.5	45.64	**45.09**	43.96	60.8	**53.56**	

Time Duration	Normal Day			Deepabali Day			Remarks
	L_{min}	L_{max}	L_{eq} dB(A)	L_{min}	L_{max}	L_{eq} dB(A)	
Location 4 : Ambassa Bazar							
18.00 to 19.00 Hr	61.88	71.74	**67.32**	70.54	87.84	**80.49**	
19.00 to 20.00 Hr	61.14	67.44	**64.75**	76.46	85.98	**82.71**	
20.00 to 21.00 Hr	59.32	63.88	**66.07**	65.42	75.6	**74.91**	
21.00 to 22.00 Hr	51.44	54.54	**55.16**	70.32	79.76	**75.24**	
22.00 to 23.00 Hr	45.92	49.78	**48.72**	70.68	77.3	**75.06**	
23.00 to 24.00 Hr	39.34	42.22	**40.90**	62.56	74.12	**71.83**	
Location 5 : Dulubari Gate							
18.00 to 19.00 Hr	53.1	58.7	**57.10**	71.22	78.58	**75.54**	
19.00 to 20.00 Hr	55.04	60.44	**59.95**	59.14	72.92	**69.35**	
20.00 to 21.00 Hr	47.48	52.76	**61.21**	53.92	65.84	**65.99**	
21.00 to 22.00 Hr	49.32	52.38	**61.31**	53.04	67.48	**60.74**	
22.00 to 23.00 Hr	41.78	44.24	**47.62**	46.78	67.68	**58.32**	
23.00 to 24.00 Hr	40.56	44.3	**46.23**	42.06	53.74	**49.56**	

Note: Almost in all locations Human Crowd, Vehicular movement and public address systems were there during noise monitoring.

Table-5: Comparative Study of Average Noise Levels of Agartala on Normal Day & Deepabali Day from 18.00 to 24.00 Hrs during Deepabali Festival-2020.

Sl No	Locations	Category	Standard Value	Normal Day (Average Noise Level)	Deepabali Day (Average Noise Level)
1.	Asharam Chowmuhani	Commercial	55	**57.22**	**64.24**
2.	Astabal	Commercial	55	**64.94**	**68.07**
3.	Battala	Commercial	55	**64.18**	**66.52**
4.	Durga Chowmuhani	Commercial	55	**62.61**	**60.49**
5.	Netaji Chowmuhani	Commercial	55	**59.73**	**62.41**
6.	A.D. Nagar	Residential	45	**48.73**	**53.92**
7.	Capital Complex	Residential	45	**33.46**	**51.70**
8.	Circuit House	Residential	45	**57.92**	**60.23**
9.	Indranagar	Residential	45	**49.67**	**60.61**
10.	G. B. Hospital	Sensitive	40	**54.62**	**56.10**
11.	I.G.M Hospital	Sensitive	40	**55.38**	**57.73**
12.	M.B.B. College	Sensitive	40	**40.16**	**52.95**

Table-6: Comparative Study of Noise Levels of Udaipur on Normal Day & Deepabali Day from 18.00 to 24.00 Hrs During Deepabali Festival- 2020

Sl No	Locations	Category	Standard Value	Normal Day (Average Noise Level)	Deepabali Day (Average Noise Level)
1.	Brahmabari	Commercial	55	61.92	69.19
2.	Bridge Chowmuhani	Residential	45	54.23	67.17
3.	West Bank of Amar Sagar	Residential	45	62.18	59.38
4.	Hospital area	Sensitive	40	51.81	66.50
5.	Tripureswari Temple	Sensitive	40	53.42	71.61

Table-7: Comparative Study of Noise Levels of Dharmanagar City on Normal Day & Deepabali Day from 18.00 to 24.00 Hrs During Deepabali Festival -2020.

Sl No	Locations	Category	Standard Value	Normal Day (Average Noise Level)	Deepabali Day (Average Noise Level)
1.	Railway Station	Commercial	55	53.83	64.24
2.	Dharmanagar Circuit House	Residential	45	46.91	53.44
3.	SDM & Judges Quarter	Residential	45	61.88	64.38
4.	D.N. Vidyamandir	Sensitive	40	61.30	63.23
5.	Dharmanagar Hospital	Sensitive	40	47.86	53.37

Table-8: Comparative Study of Noise Levels of Ambassa City on Normal Day & Deepabali Day from 18.00 to 24.00 Hrs During Deepabali Festival -2020.

Sl No	Locations	Category	Standard Value	Normal Day (Average Noise Level)	Deepabali Day (Average Noise Level)
1.	Ambassa District Hospital	Sensitive	40	42.1	48.39
2.	Baulia Basti	Residential	45	50.54	59.04
3.	Kulai Class XII School	Sensitive	40	46.92	59.68
4.	Ambassa Bazar	Commercial	55	57.15	76.71
5.	Dulubari Gate	Commercial	55	55.57	63.25

Table-9: Comparative Study of Noise Levels of Agartala on Deepabali Day during 2019 and 2020.

Locations	Standard	Deepabali Day 2019	Deepabali Day 2020
Ashram Chowmuhani	55	**65.08**	**64.24**↓
Astabal	55	**72.76**	**68.07**↓
Battala	55	**73.31**	**66.52**↓
Durga Chowmuhani	55	**68.56**	**60.49**↓
Netaji Chowmuhani	55	**73.00**	**62.41**↓
A.D. Nagar	45	**67.61**	**53.92**↓
Capital Complex	45	**49.84**	**51.70**↑
Circuit House	45	**63.05**	**60.23**↓
Indranagar	45	**63.70**	**60.61**↓
G. B. Hospital	40	**54.82**	**56.10**↑
I.G.M Hospital	40	**65.67**	**57.73**↓
M.B.B. College	40	**50.45**	**52.95**↑

Table-10: Comparative Study of Noise Levels of Udaipur on Deepabali Day during 2019 and 2020.

Locations	Standard	Deepabali Day 2019	Deepabali Day 2020
Brahmabari	55	**61.19**	**69.19**↑
Bridge Chowmuhani	45	**68.38**	**67.17**↓
West Bank of Amar Sagar	45	**57.26**	**59.38**↑
Hospital area	40	**53.48**	**66.50**↑
Tripureswari Temple	40	**66.93**	**71.61**↑

Table-11: Comparative Study of Noise Levels of Dharmanagar on Deepabali Day during 2019 and 2020.

Locations	Standard	Deepabali Day 2019	Deepabali Day 2020
Railway Station	55	**67.26**	**64.24**↓
Dharmanagar Circuit House	45	**67.57**	**53.44**↓
SDM & Judges Quarter	45	**69.05**	**64.38**↓
D.N. Vidyamandir	40	**63.55**	**63.23**↓
Dharmanagar Hospital	40	**51.57**	**53.37**↑

Table-12: Comparative Study of Noise Levels of Ambassa on Deepabali Day during 2019 and 2020.

Locations	Standard	Deepabali Day 2019	Deepabali Day 2020
Ambassa District Hospital	40	**40.06**	**48.39**↑
Jawahar Nagar Office Complex	45	**50.88**	**59.04**↑
Ambassa PHC, Chandraicherra	40	**46.85**	**59.68**↑
Ambassa Bazar	55	**63.61**	**76.71**↑
Kulai Bazar	55	**60.28**	**63.25**↑

Observations:

The Ambient noise level monitoring was carried out at 12 different locations in and around Agartala city, 5 locations each in Udaipur, Dharmanagar and Ambassa town between 18.00 hours & 24.00 hours at Normal Day i.e. on **09.11.2020** and Deepabali Day i.e. on **14.11.2020**.

Among the 12 locations in Agartala, the noise level decreased in 9 locations compare to the last year during Deepabali day in 2019. In Udaipur noise level raised in 4 locations compare to the last year. In Dharmanagar the noise level decreased in 4 locations compare to the last year. In Ambasa noise level raised in 5 locations compare to the last year during Deepabali Day.

From the data table, it is observed that the maximum and minimum average noise levels on Deepabali day at the four towns are as follows:

Agartala (12)	Maximum noise level	**68.07 dB** at Astabal
	Minimum noise level	**51.70 dB** at Capital Complex
Udaipur (5)	Maximum noise level	**71.61 dB** at Tripureswari Temple
	Minimum noise level	**59.38 dB** at West Bank of Amarsagar
Dharmanagar (5)	Maximum noise level	**64.38 dB** at SDM & Judges Quarter.
	Minimum noise level	**53.37 dB** at Dharmanagr Hospital Area
Ambassa (5)	Maximum noise level	**76.71 dB** at Ambassa Bazar
	Minimum noise level	**48.39 dB** at Ambassa District Hospital Area

(Number within the brackets indicates number of location sites)

ANNEXURE- XV

TRIPURA STATE POLLUTION CONTROL BOARD

(A Govt. of Tripura Organisation)

No.F.19(6)/TSPCB/2020/ 14409-19 **October 06, 2020**

To
The District Magistrate & Collector, West Tripura/ Sepahijala/ Khowai/ Gomati/ South Tripura/ Dhalai/ Unakoti/ North Tripura District

Sub: Combating Air & Noise Pollution during Diwali festival, 2020: Restrictions and use of Microphones and fire crackers - reg.

Sir/ Madam,

In exercise of powers conferred under the Air (Prevention & Control of Pollution) Act, 1981, Environment (Protection) Act, 1986 and on the basis of the guidelines imposed by the Central Pollution Control Board, Tripura State Pollution Control Board issued an Order on *17.09.1998* regarding maximum permissible noise level of the fireworks at the time of bursting alongwith the list of banned fireworks. A copy of the said Order is enclosed as Annexure-I.

2. In compliance of the Judgment Order of Hon'ble Supreme Court of India dated 23/10/2018 in Writ Petition (civil) No. 728 of 2015 filed by Arjun Gopal & others vs. Union of India & Others, the Government of Tripura has imposed various restrictions on use of firecrackers/ fireworks with an objective to reduce Air & Noise Pollution including minimization of Solid Waste generation on the occasion of Deepabali, Christmas & New year vide Notification No.F.8(14)/DSTE/ENV/pt-II/7220-41 dated 30/10/2018. A copy of the said Notification is also enclosed as Annexure-II.

3. I woud, therefore, request you to take necessary steps for compliance of various provisions of Noise Pollution (Regulation & Control) Rules 2000 and the notifications to combat Air & Noise Pollution during Diwali festival, 2020.

Yours Sincerely,

Enclo : As stated

6.11.2020

(Bishu Karmakar)
Member Secretary

Copy to the:

i) PPS to the Chief Secretary, Government of Tripura for kind information of the Chief Secretary.
ii) PA to Chairman, Tripura State Pollution Control Board.
iii) PS to the Secretary, Department of Science, Technology & Environment for kind information of the Secretary.

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455
232 2462 (Chairman), 232 8792 (Member Secretary)
Fax : (0381) 232 5421, 232 2455
e-mail : tripuraspcb@gmail.com / trippcb@sancharnet.in / hoospcb-tr@gov.in
website : tspcb.tripura.gov.in

TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

tspcb

No.F.19(6)/TSPCB/2020/ 14420 - 31 **October 06, 2020**

To
The Superintendent of Police, West Tripura/ Sepahijala/ Khowai/ Gomati/ South Tripura/ Dhalai/ Unakoti/ North Tripura District

Sub: Combating Air & Noise Pollution during Diwali festival, 2020: Restrictions and use of Microphones and fire crackers - reg.

Sir/ Madam,

In exercise of powers conferred under the Air (Prevention & Control of Pollution) Act, 1981, Environment (Protection) Act, 1986 and on the basis of the guidelines imposed by the Central Pollution Control Board, Tripura State Pollution Control Board issued an Order on *17.09.1998* regarding maximum permissible noise level of the fireworks at the time of bursting alongwith the list of banned fireworks. A copy of the said Order is enclosed as Annexure-I.

2. In compliance of the Judgment Order of Hon'ble Supreme Court of India dated 23/10/2018 in Writ Petition (civil) No. 728 of 2015 filed by Arjun Gopal & others vs. Union of India & Others, the Government of Tripura has imposed various restrictions on use of firecrackers/ fireworks with an objective to reduce Air & Noise Pollution including minimization of Solid Waste generation on the occasion of Deepabali, Christmas & New year vide Notification No.F.8(14)/DSTE/ENV/pt-II/7220-41 dated 30/10/2018. A copy of the said Notification is also enclosed as Annexure-II.

3. I woud, therefore, request you to take necessary steps for compliance of various provisions of Noise Pollution (Regulation & Control) Rules 2000 and the notifications to combat Air & Noise Pollution during Diwali festival, 2020.

Yours Sincerely,

6.11.2020

(Bishu Karmakar)
Member Secretary

Enclo : As stated

Copy to the:
i) PPS to the Chief Secretary, Government of Tripura for kind information of the Chief Secretary.
ii) PA to Chairman, Tripura State Pollution Control Board.
iii) P.S. to the DGP, Tripura for kind information of the DGP.
iv) PS to the Secretary, Department of Science, Technology & Environment for kind information of the Secretary.

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
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West Tripura, PIN - 799 006

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e-mail : tripuraspcb@gmail.com / trippcb@sancharnet.in / hoospcb-tr@gov.in
website : www.tspcb.tripura.gov.in

ANNEXURE- XVI

GOVERNMENT OF TRIPURA
DEPTT. OF SCIENCE, TECHNOLOGY & ENVIRONMENT
VIGYAN, PRAJUKTI O PARIVESH VHAWAN
GORKHABASTI: AGARTALA
TRIPURA-799006

No.F.11(33)/DSTE/CC/Pt-I/1431-38 Dated, 28/02/2014

NOTIFICATION

In exercise of the power conferred by Rule 2 (c) of the Noise Pollution (Regulation and Control) Rules 2000 issued under the Environment (Protection) Act, 1986 and in partial modification of the earlier notifications No.F.8(1)/DSTE/ENV/Pt-IX/4519-36 dated 05.10.2009, even no.5669-86 dated 21.12.2009 and No.11(33)/DSTE/CC/Pt-I/452-58 dated 28.01.2014, the Governor of Tripura is hereby pleased to appoint the Sub-Divisional Police Officers as the "Authority" for regulating the use of loudspeaker or a public address system in his/her jurisdiction as per relevant provisions of the said Rules. The SDPOs shall take necessary action under the overall supervision and control of the concerned Superintendent of Police of the District. District Magistrate & Collectors, Tripura will look after action taken in this regard for proper implementation of thc Rulcs in their respective jurisdiction.

(Surender Kumar)
Secretary
Government of Tripura

Copy to:-

1. The Director General of Police, Government of Tripura
2. The Secretary, Home Department, Government of Tripura
3. All District Magistrate & Collector, Tripura.
4. All District Superintendent of Police, Tripura
5. All Sub-Divisional Police Officer, Tripura
6. The Manager, Tripura Government press for publication in the gazette.

Copy also forwarded to:

1. The PS to the Chief Secretary, Government of Tripura
2. The Chairman, Tripura State Pollution Control Board

(22)

GOVERNMENT OF TRIPURA
DEPARTMENT OF SCIENCE, TECHNOLOGY AND ENVIRONMENT
PT. NEHRU COMPLEX, AGARTALA

No.F.11(33)DSTE/CC/PH/461-73 Dated the 29th January 2014

MEMORANDUM – 07

Subject: Checking noise pollution

Attention of all concerned is hereby drawn to the provisions of the Noise Pollution (Regulation and Control) Rules, 2000 framed under the Environment (Protection) Act, 1986 as well as provisions of the Central Motor Vehicles Act, 1989, as applied to Tripura. The High Court of Tripura in Writ Petition (C) (PIL) 03 of 2013 has issued certain directions on the 20th January 2014 (copy enclosed). In compliance with the said directions, following action shall be taken by all concerned for checking noise pollution:

I. Action by Police

(i) The Sub-Divisional Police Officer (SDPO) of the Subdivision shall be designated 'authority' as per Rule 2(c) of the Noise Pollution (Regulation and Control) Rules, 2000. Persons requiring use of loud speaker shall have to submit application under the prescribed format to the SDPO of the concerned area at least seven days before the date of use. The SDPO, on receipt of the said application, shall undertake enquiry, as deemed necessary, and give permission indicating the conditions to be complied with and copy of the same shall be endorsed to the SDM concerned. The permission may also be refused, if deemed necessary, indicating the reasons thereof. The SDPO, with help of officer-in-charge of the Police Station, shall take necessary action for ensuring that the directions indicated above are complied with and in the event of any violation, appropriate action shall be taken as per provisions of the relevant Act and Rules and the directions issued by the Hon'ble High Court.

(ii) No loudspeaker or any sound producing instrument or a musical instrument or a sound amplifier shall be used at night time during 10 PM to 6 AM except within an auditorium, conference rooms, community hall, banquet hall or during public emergency.

(iii) Under no circumstances, loudspeakers or other sound making instruments be permitted in the "silence zone" within a radius of 100 meters from any school, college, governmental hospital or court.

Contd.

(iv) The peripheral noise level of a privately owned sound system or a sound producing instrument shall not, at the boundary of the private place, exceed by more than 5 dB(A) the ambient noise standards specified for the area in which it is used.

(v) Required equipment for measuring intensity of sound shall be made available to the SDPOs.

(vi) Due care shall be taken for ensuring that the rules are obeyed in a graceful and civil manner as far as feasible and only in case of resistance by the violators, punitive action is to be taken.

II. <u>Action by other departments</u>

(i) The horns or other sound producing device on vehicles should comply with Rule 119 of the Motor Vehicles Rules. No vehicle with sound boxes should be permitted to ply. Requirement for complying with these should be indicated in the licence and looked into while issuing and renewing licence. While appropriate legal action may be taken for the first offence committed by the driver/vehicle, in case the offence happening for the second time, route permit, wherever applicable, of such vehicle/driver shall be cancelled and the sound box seized. **(Action by Transport Department)**

(ii) Awareness regarding noise pollution should be generated among students, youth, enforcement agencies, civil society. For the purpose, wide publicity should be given to these in print and electronic media. **(Action by ST&E/School Education/ICA Departments)**

(iii) Tripura State Pollution Control Board (TSPCB) shall organize capacity building on necessary technical guidance to concerned officials. The Board shall also keep general watch for maintaining ambient air quality standards for sound levels in different zones.

(iv) All development authorities, local bodies and other concerned authorities, while planning development activity or carrying out functions relating to town and country planning, shall give due consideration to checking noise pollution as a parameter of quality of life to avoid noise menace and to achieve the objective of maintaining the ambient air quality standards in respect of noise. **(Action by UD, PW Departments)**

General

(i) Implementation of the statutory provisions and directions of the Hon'ble High Court of Tripura, as indicated above, shall be monitored at the district level by the DM & Collectors with help of the District Superintendents of Police and other officials and at the State level by the Director General of Police.

(S.K. Panda)
Chief Secretary
Government of Tripura

To
1. Director General of Police
2. Chairman, Tripura State Pollution Control Board
3. Additional Chief Secretary, PWD
4. Secretary, Home/Transport/ST&E/UD
5. Chief Executive Officer, TTAADC
6. All DM & Collectors,
7. All District Superintendents of Police
8. All Sub-Divisional Police Officers

Copy to:
1. Secretary, Information & Cultural Affairs with request to issue due publicity.
2. Director, Tripura Government Press with request to publish the same in the Tripura Gazette.

Copy for favour of information to:
1. ACS to Chief Minister
2. PS to all Ministers
3. PS to all Secretaries

for submission of application seeking permission for use of loudspeaker / public address system.

1. Name and address of the application :
2. Contact number :
3. Date and time of use of loudspeaker/public address system: :
4. Place/location of use of the loudspeaker/public address system: :
5. Details of equipment sought to be used. :

Undertaking

I / We hereby undertake to comply with the relevant provisions of the Noise Pollution (Regulation and Control) Rules, 2000 and the directions of the Hon'ble High Court of Tripura dated the 20th January 2014 in Writ Petition (C) (PIL) 03 of 2013, as relevant for the purpose.

(Signature of the person seeking permission)

Format for granting permission for the use of loudspeaker/public address system

No. _____
Office of the Sub-Divisional Police Officer
_____ Sub-Division

Dated, the _____, 2014

Order

In exercise of the powers under Rule 2(c) of the Noise Pollution (Regulation and Control) Rules, 2000 framed under the Environment (Protection) Act, 1986 and the Notification No.F.11(33)/DSTE/CC/Pt-I dated the 29th January 2014 of the Department of Science, Technology & Environment, Government of Tripura, permission is hereby granted to ..... for use of loudspeaker/public address system at the place and on the date(s) specified below:

1. Name of the place and its location :
2. Date(s) for which the permission given : On ..... / From .....(date) to .....(date)
3. Time allowed for use of the loudspeaker/public address system : From ..... (hrs.) to ..... (hrs.)
4. Specification of the loudspeaker/public address system allowed :

The above permission is subject to the following conditions:

(i) The loudspeaker or public address system shall not be used at night time (between 10-00 pm and 6-00 am).

(ii) The noise level at the boundary of the public place, where loudspeaker or public address system is being used, shall not exceed 10 dB(A) above the ambient noise standards for the area or 75 dB(A), whichever is lower.

(iii) Any violation of the conditions will lead to cancellation of the permission and make the person(s) liable for penalty, as laid down under the said Rules.

Sub-Divisional Police Officer

Copy to:
The Sub-Divisional Magistrate, _____

ANNEXURE- XVII

GOVERNMENT OF TRIPURA
DEPTT. OF SCIENCE, TECHNOLOGY & ENVIRONMENT

No.F.11 (33)/DSTE/CC/Pt-I/ 2509 - 16

Dated 02/04/2014

Notification

In exercise of the powers granted by Rule 3(2) of the Noise Pollution (Regulation and Control) Rules, 2000, as amended till date, the Governor of Tripura is pleased to categorize various areas of the State of Tripura, as given in **Schedule-I**, as industrial/commercial/residential areas and silence zone with immediate effect, for the purpose of the aforesaid Rules. The ambient air quality standards in respect of noise for the said areas/zone are shown in **Schedule-II**. In view of the ongoing General Election to House of People, 2014, this is issued with the concurrence of the Election Commission of India vide no.437/TP/2014/707 dated 27th March 2014.

By order of the Governor

(Surender Kumar)
Secretary to the
Government of Tripura

To

1. Chief Secretary, Government of Tripura
2. Additional Chief Secretary to the Chief Minister
3. Director General of Police
4. Chairman, Tripura State Pollution Control Board
5. District Magistrates & Collector
6. District Superintendents of Police
7. Sub-divisional Magistrates
8. Sub-divisional police officers
9. Manager, Tripura Government Press for publication in the official gazette

Schedule-I

Zoning of Areas as Industrial/Commercial/Residential Area and Silence Zone as per the Noise Pollution (Regulation & Control) Rules, 2000 as amended to date

A. Silent Zone:- An area comprising 100 metres around:

i. **Recognized hospitals with in-patient facility**: 24 hours
ii. **Other recognized hospitals:** During OPD hours
iii. **Recognized residential schools (10th Standard and above) and colleges:** 24 hours
iv. **Other recognized schools (10th Standard and above) and colleges:** During class hours
v. **Courts:** During court hours

N.B. University and other degree institutions shall be covered under "Colleges'.

B. Other Zones/Areas

District: North Tripura **Town/City: Dharmanagar**

Industrial Zone:- 1. Dharmanagar Industrial Estate

Commercial Zone:-

1. Dharmanagar Motor Stand, **2.** Nayapara Bazaar, **3.** Chandrapur Bazaar, **4.** Sanicherra Bazaar, **5.** Uptakhali Bazaar, **6.** Tilthoi Bazaar, **7.** Churaibari Inter-state Border, **8.**Dharmanagar Railway Station

Residential Zone:- Rest of the area.(Mixed with small commercial spots)

P.T.O

District: North Tripura **Town/City: Kanchanpur**

Commercial Zone:-

1. Kanchanpur Bazaar & Motor Stand, **2.** Laljhuri Bazaar, **3.** Dasda Bazaar, **4.** Love Story Bazaar, **5.** Vangmun Bazaar, **6.** Mumpui Bazaar

Residential Zone:- Rest of the area.(Mixed with small commercial spots)

District: North Tripura **Town/City:**

Commercial Zone:-

1. Panisagar Bazaar, **2.** Bilthai Bazaar

Residential Zone:- Rest of the area.(Mixed with small commercial spots)

District: Unakoti **Town/City: Kumarghat**

Industrial Zone:- Kumarghat Industrial Estate

Commercial Zone:-

1. Kumarghat Railway Station, **2.** Kumarghat Market, **3.** Kumarghat Motor Stand, **4.** Pechathal Market, **5.** Fatikroy Market, **6.** Pabiacherra Bazaar

D. Residential Zone:- Rest of the area.(Mixed with small commercial spots)

District: Unakoti **Town/City: Kailashahar**

Commercial Zone:-

1. Kailashahar Market, **2.** Kailashahar Motor Stand, **3.** Gobindapur Bazaar

Residential Zone:- Rest of the area.(Mixed with small commercial spots)

P.T.O

District: Dhalai **Town/City: Kamalpur**

Commercial Zone:-

1. Kamlpur Bazaar & Motorstand, **2.** Manik Bhandar , **3.** Halahali Bazaar, **4.** Santirbazar, **5.**Salema Bazaar

Residential Zone:- Rest of the area.(Mixed with small commercial spots)

District: Dhalai **Town/City: Ambassa**

Commercial Zone:-

1. Ambassa Market & Motor Stand, **2.** Ambassa Railway Station, **3.** Kulai Bazaar, **4.** Dolubari Bazaar

Residential Zone:- Rest of the area.(Mixed with small commercial spots)

District: Dhalai **Town/City: Longtaraivelly**

Commercial Zone:-

1. Manughat Motor Stand & Bazaar, **2.** Chailengta Bazaar, **3.** Manughat Railway Station

Residential Zone:- Rest of the area.(Mixed with small commercial spots)

District: Dhalai **Town/City: Gandacherra**

Commercial Zone:-

1. Gandacherra Motor Stand & Bazaar, **2.** Ganganagar Bazaar

Residential Zone:- Rest of the area.(Mixed with small commercial spots)

P.T.O

District: Khowai **Town/City: Khowai**

Commercial Zone:-

1. Khowai Motor Stand, **2.** Khowi Puran Bazaar, **3.** Khowai Natun Bazaar, **4.** Satnala Bazaar, **5.** Chebri Bazaar, **6.** Kalyanpur Bazaar, **7.** Hathkata Bazaar, **8.** Paharmura Bazaar

Residential Zone:- Rest of the area.(Mixed with small commercial spots)

District: Khowai **Town/City: Teliamura**

Commercial Zone:-

1. Teliamura Railway Station, **2.** Teliamura Bazaar & Motor Stand, **3.** Chakmaghat Bazaar, **4.**Mohorcherra Bazaar, **5.** Ghelatali Bazaar

Residential Zone:- Rest of the area.(Mixed with small commercial spots)

District: West Tripura **Town/City: Agartala**

Industrial Zone:-

1. A.D.Nagar, **2.** Badarghat, **3.** Ramnagar Wood Based Industrial Cluster, **4.** Barjala Wood Based Industrial Cluster, **5.** Khayerpur Wood Based Industrial Cluster, **6.** Hapania Wood Based Industrial Cluster, **7.** Dukli Industrial Estate

Commercial Zone:-

1. City Center, **2.** Hawkers Corner, **3.** Surjya Chowmuhani, **4.** Maharajganja Bazaar, **5.** Math Chowmuhani Bazaar, **6.** Tulsibati Bazaar, **7.** G.B. Bazaar, **8.** Lake Chowmuhani Bazaar, **9.**Durga Chomuhani Bazaar, **10.** Battala Bazaar, **11.** Amtali Bazaar, **12.** M.B.Tilla Bazaar, **13.**Camper Bazaar, **14.** Charipara Bazaar, **15.** Kaman chowmuhani, **16.** Battala Super Market, **17.** Purbasha, **18.** R.M.S. Chowmuhani, **19.** Abhoynagar Bazaar, **20.** Jogendranagar Bazaar, **21.** Chandrapur, **22.** Agartala Railway Station

Residential Zone:- Rest of the area.(Mixed with small commercial spots)

P.T.O

District: West Tripura **Town/City: Jirania**

Industrial Zone:- Bodhjung Nagar

Commercial Zone:-

1. Jirania (Birendranagar) Market, **2.** ChampakNagar Market, **3.** Mandai Market, **4.** Khumlung Bazaar, **5.** Ranirbazaar, **6.** Jirania Railway Station

Residential Zone:- Rest of the area.(Mixed with small commercial spots)

District: West Tripura **Town/City: Mohanpur**

Commercial Zone:-

1. Kamalghat Market, **2.**Mohanpur Bazaar, **3.** Simna Bazaar, **4.** Hezamara Bazaar, **5.**Katlamara Bazaar, **6.** Fatikcherra Bazaar, **7.** Kali Bazaar, **8.** Bamutia Bazaar, **9.** Kalagachia Bazaar, **10.** Gandhigram Bazaar, **11.** Narshingarh Bazaar, **12.** Usha Bazaar, **13.** Natun nagar Bazaar, **14.** Agartala Airport (Singerbil)

Residential Zone:- Rest of the area.(Mixed with small commercial spots)

District: Sipahijala **Town/City: Bishalgarh**

Commercial Zone:-

1. Bishalgarh Bazaar, **2.** Office Tilla Bazaar, **3.** Charilam Bazaar, **4.** Bisramganj Bazaar, **5.**Golaghati Bazaar, **6.** Madhupur Bazaar, **7.** Debipur Bazaar, **8.** Bishalgarh Motor Stand, **9.**Bisramganj Motor Stand

Residential Zone:- Rest of the area.(Mixed with small commercial spots)

District: Sipahijala **Town/City: Sonamura**

Commercial Zone:-

1. Melagarh Bazaar, **2.** Sonamura Motor Stand, **3.** Boxanagar Bazaar, **4.** Rabindranagar Bazaar, **5.** Kathalia Bazaar, **6.** Dhanpur Bazaar, **7.** Melaghar Motor Stand, **8.** Sonamura Bazaar

P.T.O

Residential Zone:- Rest of the area.(Mixed with small commercial spots)

District: Gomati **Town/City: Udaipur**

Industrial Zone:- Dwajanagar Industrial Estate

Commercial Zone:-

1. Udaipur Bazaar, **2.** Udaipur Motor Stand, **3.** Matabari Bazaar, **4.** Palatana Bazaar, **5.**Maharani Bazaar, **6.** Chandrapur Bazaar, **7.** Jamjuri Bazaar, **8.** Kakraban Bazaar, **9.**Dwajanagar Bazaar, **10.** Killa Bazaar

Residential Zone:- Rest of the area.(Mixed with small commercial spots)

District: Gomati **Town/City: Amarpur**

Industrial Zone:-

Commercial Zone:-

1. Amarpur Bazaar, **2.** Amarpur Motor Stand, **3.** Dalak Bazaar, **4.** Natun Bazaar, **5.** Ompi Bazaar

Residential Zone:- Rest of the area.(Mixed with small commercial spots)

District: South Tripura **Town/City: Santirbazar**

Commercial Zone:-

1. Shantir Bazar, **2.** Baikhora, **3.** Charakbai, **4.** Jolaibari, **5.** Maicherra, **6.** Muhuripur, **7.**Debdaru, **8.** Kalashi, **9.** Kwaifung

Residential Zone:- Rest of the area.(Mixed with small commercial spots)

P.T.O

District: South Tripura **Town/City: Belonia**

Commercial Zone:-

1. Ek No. Tilla Market, **2.** Bankar Bazaar, **3.** College Square Market, **4.** Satmura Market, **5.**Dakhinapan Indoor Market Complex, **6.** New Motor Stand, **7.** Old Motor Stand

Residential Zone:- Rest of the area.(Mixed with small commercial spots)

District: South Tripura **Town/City: Sabroom**

Commercial Zone:-

1. Sabroom Market, **2.** Brajendranagar Market, **3.** Manu Bazaar, **4.** Harina Bazaar, **5.** Jalefa Bazaar, **6.** Bankul Bazaar, **7.** Satchand Bazaar, **8.** Kalacherra Bazaar, **9.** Srinagar Market, **10.**Manu Ghat Bazaar

Residential Zone:- Rest of the area.(Mixed with small commercial spots)

****

Note: In case of overlapping of the areas in two or more different zones, the standard for ambient air quality for noise shall be taken to be the least of such zones. For example, if an area falls under silent as well as commercial zones, the ambient air quality standard for noise for silent zone shall a

SCHEDULE – II

Ambient Air Quality Standards in respect of Noise

Area Code	Category of Area/Zone	Limits in dB (A) Leq*	
		Day Time	Night Time
(A)	Industrial Area	75	70
(B)	Commercial Area	65	55
(C)	Residential Area	55	45
(D)	Silence Zone	50	40

Note:-

1. Day time shall mean from 6.00 a.m. to 10.00 p.m.

2. Night time shall mean from 10.00 p.m. to 6.00 a.m.

[1][3. Silence Zone is an area comprising not less than 100 meters around hospitals, educational institutions, courts, religious places or any other area which is declared as such by the competent authority].

4. Mixed category of area may be declared as one of the four above mentioned categories by the competent authority.

*dB (A) Leq denotes the time weighted average of the level of sound in decibles on scale A which is relatable to human hearing.

A "decibel" is a unit in which noise is measured.

"A", in dB(A) Leq, denotes the frequency weighting in the measurement of noise and corresponds to frequency response characteristics of the human ear.

Leq: It is an energy mean of the noise level over a specified period.

[1] Substituted by Rule 4 of the Noise Pollution (Regulation and Control)(Amendment) Rules, 2000 notified vide S.O.1046(E), dated 22.11.2000

ANNEXURE- XVIII

GOVERNMENT OF TRIPURA
DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT
BIGYAN, PRAJUKTI O PARIVESH BHAWAN
GORKHABASTI: P.N.COMPLEX
AGARTALA:TRIPURA.

No.F.8 (14)/DSTE/ENV/Pt-II/3262-70 Dated 19/05/2014

NOTIFCATION

The Governor has appointed the Sub-Divisional Police Officers as the "Authority" for regulating the use of loudspeaker or public address systems in their jurisdiction as per the relevant provisions of the Noise Pollution (Regulation and Control) Rules, 2000 vide notification no.F.11(33)/DSTE/CC/Pt-1/1431-38 dated 28.02.2014. Normally the loudspeaker or the public address system shall not be used at night time [10.00 p.m to 6.00 a.m] except in closed premises or during a public emergency.

2. Now, in exercise of the power given by Rule-5 (3) of Noise Pollution (Regulation and Control) Rules 2000, the Governor of Tripura is hereby pleased to permit use of loudspeaker or public address system between 10 pm to 12 hours midnight on the following days on account of celebration of following occasions [total 15 days in any calendar year]

Sl. No.	Name of occasions	Nos of day	Sl. No.	Name of occasions	Nos of days
1.	Saraswati Puja	01	7.	Durgapuja	04
2.	Maha Shivaratri	01	8.	Idul Zuha (Bakrid)	01
3.	Garia Puja	01	9.	Laxshmi Puja	01
4.	Buddha Purnima	01	10.	Diwali	01
5.	Idu'l Fitr	01	11.	Christmas Day	01
6.	Janmashtami	01	12.	Biswakarma Puja	01
				Total Nos of days	**15**

3. All other conditions ad requirements for the use of the loudspeaker or public address system will continue to remain the same.

4. This will come into force with immediate affect and valid up to until further order.

(K. Bhowmik)
Secretary
Government of Tripura

Copy to:

1. Director General of Police
2. All District Magistrate & Collector, Tripura
3. All Superintendent of Police, Tripura
4. All Sub-Divisional Magistrate, Tripura
5. All Sub-divisional Police Officers, Tripura
6. DSP Central, Agartala.
7. The Manager, Tripura Government press for publication in the next issue.

Copy also forwarded to:

1. The Chief Secretary, Govt. of Tripura.
2. The Chairman, Tripura State Pollution Control Board, Agartala.

ASIS KUMAR SEN
NOTARY
Regd. No.-13802/18
KOLKATA
EXPIRY DATE

ANNEXURE- XIX

GOVERNMENT OF TRIPUA
DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT
VIGYAN, PRAJUKTI O PARIVESH BHAWAN
GORKHABASTI : AGARTALA
TRIPURA-799006

No.F.11(87)/DSTE/CC/Pt-I/ 9939-60 Date: - 29 /12/2017

NOTIFICATION

In exercise of the power conferred by rule 5(3) of the Noise Pollution (Regulation and Control) Rules 2000 issued under the Environment (Protection) Act, 1986, the Governor of Tripura is pleased to issue this Notification for mandatory use of Sound Limiter(s) in all Sound System/ Public Address System for effective control of Noise pollution in the whole state with immediate effect as an addendum to rule 5.

No sound system should be sold/ purchased/supplied/installed/let out/ used by any manufacturer/ dealer/shopkeeper/ any agency who lets out the PA system etc./ individual without having sound limiter in it. Further, all Licensing Authorities including Police Authorities, Municipal Corporation, Municipal Councils, Nagar Panchayats, Panchayat shall ensure that no audio system or public address system shall be let out/installed without being fitted with sound limiter in any government or non government function and this condition be included in all licenses issued by respective agencies.

By the order of the Governor
Rastogi
(Dr. Alind Rastogi)
Secretary
Government of Tripura

Copy to: -

1. The Principal Secretary to the Governor, Tripura, Agartala
2. The Principal Secretary to the Chief Minister, Tripura
3. PS to the All Ministers, Govt. of Tripura
4. The Mayor, AMC, Agartala
5. The Chairman of all Municipal Council, Tripura
6. The Chairman of all Nagar Panchayat, Tripura
7. The JS & SA to Chief Secretary, Govt of Tripura
8. The Director General of Police, Govt of Tripura, Agartala
9. The Chairman, Tripura State Pollution Control Board
10. PA/ PS to All Pr Secretaries/ Commissioner/ Secretaries/ Special Secretaries, Govt of Tripura
11. The Municipal Commissioner, AMC, Agartala
12. All DM & Collector, Tripura.... ....
13. Head of Department/ Director, Govt of Tripura
14. All Sub-Divisional Magistrate, Tripura
15. All Sub-Divisional Police Office, Tripura
16. Chief Executive Officer, All Municipal Council, Tripura
17. All Block Development Officer
18. Executive Officer, All Nagar Panchayat, Tripura
19. Concerned Department of the Authorized Officers mentioned in this Notification for information of the Authorized Officer.
20. The Manager, Government Press for publication of this notification in the next issue of official gazettee.
21. Sri S. Banik, Scientific Officer, DSTE for publication in the Departmental website

....

Rastogi
(Dr.Alind Rastogi)
Secretary
Government of Tripura

ANNEXURE- XX
R-8

TRIPURA STATE POLLUTION CONTROL BOARD

(A Govt of Tripura Organisation)

No.F.18(39)/TSPCB/2017/ 11575-82 October 31, 2017

To
The Editor/ Advt. Manager
Dainik Sambad/ Daily Desher Katha/ Syandan Patrika/ Anjkal Tripura
Agartala

Sub : Advertisement

Sir/Madam,

I would request you to kindly publish the enclosed Advertisement matter as **(3 col. x 9 cm)** in your **1st November, 2017 issue** at Government of Tripura, ICA rate.

You are also requested to send your Bill in triplicate for arranging payment.

Yours faithfully,

Enclo : As stated

(Aparajita Das)
Asstt. Environmental Engineer

Copy to:-

1. Chairman, Tripura State Pollution Control Board for kind information.
2. Head of Office, Tripura State Pollution Control Board.
3. Accountant, Tripura State Pollution Control Board.
4. No.F.4(1)/TSPCB/2016-17/

Asstt. Environmental Engineer

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2689 / 232 2455 / 232 8792
232 2462 (Chairman), 230 7751 (Member Secretary)
Fax : (0381) 232 5421, 232 2455
e-mail : tspcc@sancharnet.in / hoospcb-tr@gov.in
website : www.tspcb.tripura.gov.in

GOVT. OF INDIA
NOTARY
AGARTALA

ত্রিপুরা রাজ্য দূষণ নিয়ন্ত্রণ পর্ষদ

গোর্খাবস্তি, আগরতলা-৭৯৯০০৬

জরুরী বিজ্ঞপ্তি

এতদ্বারা ত্রিপুরার সমস্ত Audio System তথা Public Address System প্রস্তুতকারী এবং ব্যবহারকারীদের অবগতির জন্য জানানো যাচ্ছে যে, মহামান্য National Green Tribunal – এর আদেশমূলে উক্ত System গুলিতে Sound Limiters (শব্দসীমা নিয়ন্ত্রক ব্যবস্থাপনা) লাগানো বাধ্যতামূলক। এই নিয়ম অমান্যকারীদের বিরুদ্ধে পর্ষদ আইনানুগ ব্যবস্থা গ্রহণ করতে বাধ্য থাকবে।

Scientist 'C'

ANNEXURE- XXI

TRIPURA STATE POLLUTION CONTROL BOARD

(A Govt. of Tripura Organisation)

No.F.19(6)/TSPCB/2020/13929-34 **October 29, 2020**

To
The Editor/Advt. Manager
Dainik Sambad/ Syandan Patrika
Agartala

Sub : Advertisement

Sir/Madam,

I would request you to kindly publish the enclosed Advertisement matter as **3 column X 16 cm** in your **30th October, 2020 issue** at Government of Tripura, ICA rate.

You are also requested to send your Bill in triplicate for arranging payment.

Yours faithfully,

Enclo : As stated

(Amarendra Jamatia) 29/10/2020
Asstt. Enviroenmental Engineer
Head of Office & DDO

Copy to:-

1. Chairman, Tripura State Pollution Control Board.
2. Member Secretary, Tripura State Pollution Control Board.
3. Accountant, Tripura State Pollution Control Board.
4. No.F.4(1)/TSPCB

Asstt. Enviroenmental Engineer 29/10/2020
Head of Office & DDO

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455
232 2462 (Chairman), 232 8792 (Member Secretary)
Fax : (0381) 232 5421, 232 2455
e-mail : tripura...b@gmail.com / trippcb@sancharnet.in / hoospcb-tr@gov.in
website : www.tspcb.tripura.gov.in

ত্রিপুরা রাজ্য দূষণ নিয়ন্ত্রণ পর্ষদ

No.F.19(6)/TSPCB/ 29-10-2020

লক্ষ্মীপূজা ও কালীপূজা উপলক্ষে বিজ্ঞপ্তি

১) লক্ষ্মীপূজা ও কালীপূজা উপলক্ষ্যে এই রাজ্যে ৯০ (নব্বই) ডেসিবেলের বেশি প্রাবল্যের শব্দবাজি মজুত, বিক্রয় এবং ব্যবহার করা সম্পূর্ণ নিষিদ্ধ।

২) The Noise Pollution (Regulation & Control) Rules, 2000 অনুসারে লক্ষ্মীপূজার দিন (৩০-১০-২০১৮) এবং কালিপুজার দিন (১৪-১০-২০২০) রাত দশটা থেকে পরদিন ভোর ছয়টা পর্যন্ত যে কোন প্রাবল্যের বাজি ফোটানো সম্পূর্ণ নিষিদ্ধ।

৩) নীরব অঞ্চলের অর্থাৎ হাসপাতাল, শিক্ষাকেন্দ্র এবং আদালতের একশ মিটারের মধ্যে কখনোই বাজি ফোটানো যাবে না।

৪) এছাড়া, COVID-19 মহামারীতে যে কোন ধরণের বাজীর শব্দ ও ধোঁয়া COVID-19 আক্রান্ত ও সুস্থ হয়ে উঠা ব্যাক্তির অথবা সাধারণ জনগনের জন্য ক্ষতিকারক হতে পারে।

৫) অতএব, সাধারণ জনগনের নিকট অনুরোধ করা হচ্ছে, উনারা যেন শব্দ ও বায়ু দূষক বাজী ফোটানো থেকে বিরত থাকেন।

সদস্য সচিব

TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

tspcb

No.F.19(6)/TSPCB/2020/ 13346-49 October 20, 2020

To
The Director
ICA Department
Government of Tripura
Agartala, Tripura West

Sub: Publication of Advertisement in 2(two) Category-A and 4(four) Category-B Vernacular Newspapers-reg.

Sir,

Kindly find the enclosed content of Advertisement which requires immediate publication in the leading Category-A of Vernacular Newspapers for wide circulation.

I would request you to kindly make necessary arrangement to publish the enclosed advertisement matter **(4 column x 22.5 cm)** in the leading 2(two) Vernacular Newspapers (**Category-A**) and also in the leading 4(four) Vernacular Newspapers (**Category-B**) on **22/10/2020**.

After publication of advertisement, you are requested to send the Bill /Invoice in triplicate for arranging payment.

Yours sincerely,

Bishu 20.10.2020

(Bishu Karmakar)
Member Secretary

Enclo: As stated

Copy to:

1. PA to the Chairman, Tripura State Pollution Control Board for kind information.
2. Head of Office & DDO, Tripura State Pollution Control Board.
3. No.F.4(1)/TSPCB/2020-21/

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455
232 2462 (Chairman), 232 8792 (Member Secretary)
Fax : (0381) 232 5421, 232 2455
e-mail : tripu[illegible]cb@gmail.com / trippcb@sancharnet.in / hoospcb-tr@gov.in
website : www.tspcb.tripura.gov.in

ত্রিপুরা রাজ্য দূষণ নিয়ন্ত্রণ পর্ষদ

No.F.19(6)/TSPCB/13346-49 October 20, 2020

আসন্ন পূজা উপলক্ষে বিজ্ঞপ্তি

শারদীয়া দুর্গাপূজা, লক্ষ্মীপূজা, কালীপূজা ইত্যাদি উৎসবের দিন গুলিতে পরিবেশ দূষণ মুক্ত রাখার জন্য নিম্নলিখিত বিধিগুলি মেনে চলুন

১) দুর্গাপূজার চারদিন (২৩-১০-২০২০ থেকে ২৬-১০-২০২০), লক্ষ্মীপূজা (৩০-১০-২০২০) এবং কালীপূজার দিন (১৪-১১-২০২০) রাত বারোটা পর্যন্ত প্রকাশ্য স্থানে শব্দসীমার মধ্যে মাইক্রোফোন, বাদ্যযন্ত্র ইত্যাদি ব্যবহার করা যাবে। রাত বারোটা থেকে পরদিন ভোর ছয়টা পর্যন্ত মাইক্রোফোন, বাদ্যযন্ত্র ইত্যাদি ব্যবহার করা যাবে না।

২) অন্যান্য দিনগুলিতে রাত দশটা থেকে পরদিন ভোর ছয়টা পর্যন্ত কোনোরকম শব্দবাজি ফোটানো যাবে না। এই সময়কালে প্রকাশ্য স্থানে মাইক্রোফোন, বাদ্যযন্ত্র, নির্মাণযন্ত্র ইত্যাদি ব্যবহার করা যাবে না।

৩) নীরব অঞ্চলের অর্থাৎ হাসপাতাল, শিক্ষাকেন্দ্র এবং আদালতের একশ মিটারের মধ্যে কখনোই মাইক বাজানো বা বাজি ফোটানো যাবে না।

৪) প্রকাশ্য স্থানে শব্দসীমার মধ্যে মাইক বাজাতে হলে সংশ্লিষ্ট মহকুমা পুলিশ অফিসারের (SDPO) কাছ থেকে আগাম অনুমতি নিতে হবে। সংশ্লিষ্ট থানার মাধ্যমে আবেদন করে এই অনুমতিপত্র পাওয়া যাবে।

৫) পূজা পরবর্তী বিভিন্ন সাংস্কৃতিক অনুষ্ঠানেও মাইক বাজাতে হলে সংশ্লিষ্ট মহকুমা পুলিশ অফিসারের অগ্রিম অনুমতি নিতে হবে। প্রকাশ্য স্থানে সাংস্কৃতিক অনুষ্ঠান রাত ১০-টার মধ্যে অবশ্যই শেষ করতে হবে।

৬) বাজি ফোটানোর জায়গার ৫ মিটার দূরত্বে ৯০ ডেসিবেলের বেশি শব্দ সৃষ্টিকারী এমন সব ধরনের বাজি মজুত, বিক্রয় এবং ব্যবহার সম্পূর্ণ নিষিদ্ধ।

৭) বিসর্জনের জন্য ব্যবহৃত যানবাহনের মাইক বাজাতে হলেও সংশ্লিষ্ট কর্তৃপক্ষ থেকে অগ্রিম অনুমতি নিতে হবে এবং শব্দের মাত্রা নির্ধারিত সীমার মধ্যে রাখতে হবে।

৮) জেলা প্রশাসন, পুরনিগম, পুরপরিষদ এবং নগর পঞ্চায়েত কর্তৃক নির্ধারিত দিনে ও নির্দিষ্ট স্থানে প্রতিমা বিসর্জন করতে হবে এবং বিসর্জনের নিয়মাবলী মেনে চলতে হবে।

৯) পূজামণ্ডপ ও সংলগ্ন এলাকার আবর্জনা ব্যবস্থাপনার জন্য প্রত্যেক পূজাকমিটিকে উদ্যোগ নিতে হবে।

১০) সর্বোপরি, সাধারন জনগন এবং পূজা আয়োজক সবাই COVID-19 এর বিধিমালা মেনে চলুন।

আপনার আনন্দ যেন অন্যের ক্ষতির কারণ না হয়।

" শারদ শুভেচ্ছা সহ "

সদস্য সচিব

TRIPURA STATE POLLUTION CONTROL BOARD

(A Statutory Organisation under Government of Tripura)
Department of Science Technology & Environment

No.F.19(6)/TSPCB/2020/ 14722-25 November 12, 2020

To
The Director
ICA Department
Government of Tripura
Agartala, Tripura West

Sub: Publication of Advertisement in 2(two) Category-A Vernacular Newspapers-reg.

Sir,

Kindly find the enclosed content of Advertisement which requires immediate publication in the leading Category-A of Vernacular Newspapers for wide circulation.

I would request you to kindly make necessary arrangement to publish the enclosed advertisement matter **(4 column x 24 cm)** in the leading 2(two) Vernacular Newspapers (**Category-A**) on **13/11/2020** and **14/11/2020**.

After publication of advertisement, you are requested to send the Bill /Invoice in triplicate for arranging payment.

Yours sincerely,

12.11.2020

(Bishu Karmakar)
Member Secretary

Enclo: As stated

Copy to:

1. PA to the Chairman, Tripura State Pollution Control Board for kind information.
2. Head of Office & DDO, Tripura State Pollution Control Board.
3. No.F.4(1)/TSPCB/2020-21/

Address :
'ARIVESH BHAWAN
'andit Nehru Complex, Gurkhabasti
'O : Kunjaban, Agartala, West Tripura-799006

Website :
www.tspcb.tripura.gov.in / trpenivis.nic.in
e-mail :
tripuraspcb@gmail.com / hoospcb-tr@gov.in

Contact :
Chairman: 0381 - 2322462
Member Secretary: 0381 - 2325421
Head of Office: 0381 - 2322455
OCMS Help Desk: 0381 2328792

ত্রিপুরা রাজ্য দূষণ নিয়ন্ত্রণ পর্ষদ

No.F.19(6)/TSPCB/2020 November 12, 2020

আসন্ন কালীপূজা / দীপাবলি উপলক্ষে বিজ্ঞপ্তি

কালীপূজা/দীপাবলি উৎসবের দিনে পরিবেশ দূষণ মুক্ত রাখার জন্য নিম্নলিখিত বিধিগুলি মেনে চলুন

১) কালীপূজার দিন (১৪-১১-২০২০) রাত বারোটা থেকে পরদিন ভোর ছয়টা পর্যন্ত মাইক্রোফোন, বাদ্যযন্ত্র ইত্যাদি ব্যবহার করা যাবে না।

২) নীরব অঞ্চলের অর্থাৎ হাসপাতাল, শিক্ষাকেন্দ্র এবং আদালতের একশ মিটারের মধ্যে মাইক বাজানো বা বাজি ফোটানো যাবে না।

৩) বাজি ফোটানোর জায়গার ৫ মিটার দূরত্বে ৯০ ডেসিবেলের বেশি শব্দ সৃষ্টিকারী বাজি মজুত, বিক্রয় এবং ব্যবহার সম্পূর্ণ নিষিদ্ধ।

৪) কালীমূর্তি বিসর্জনের জন্য ব্যবহৃত যানবাহনের মাইক বাজাতে হলেও সংশ্লিষ্ট কর্তৃপক্ষ থেকে অগ্রিম অনুমতি নিতে হবে এবং শব্দের মাত্রা নির্ধারিত সীমার মধ্যে রাখতে হবে।

৫) জেলা প্রশাসন, পুরনিগম, পুরপরিষদ এবং নগর পঞ্চায়েত কর্তৃক নির্ধারিত দিনে ও নির্দিষ্ট স্থানে প্রতিমা বিসর্জন করতে হবে এবং বিসর্জনের নিয়মাবলী মেনে চলতে হবে।

৬) সমস্ত কালীপূজা আয়োজক এবং সাধারণ জনগণকে অনুরোধ করা হচ্ছে উনারা যেন রাজ্য সরকারের ০৭-১১-২০২০ তারিখের **No.F.2(1)/CS/H&FW/Mask/2020** সেহামূলে এবং ১০-১১-২০২০ তারিখের **No.F.1(4)/CS/AS/Misc/2020** সেহামূলে জারীকরা দীপাবলি উৎসব এবং কালীপূজা উদযাপনের বিধিমালা মেনে চলেন। উপরিউক্ত বিধিমালার সম্বন্ধে বিস্তারিত জানতে লগ অন করুন www.trpenvis.nic.in/test/info_tspcb.html।

৭) এছাড়া, বিজ্ঞান, প্রযুক্তি ও পরিবেশ দপ্তরের ৩০-১০-২০১৮ তারিখের **No.F.8(14)/DSTE/ENV/Pt-II/7220-41** সেহামূলে জারি করা বাজী তৈরি, বিক্রি ও পোড়ানো সংক্রান্ত বিধিমালাও মেনে চলুন। এই বিধিমালার সম্বন্ধে বিস্তারিত জানতে লগ অন করুন www.trpenvis.nic.in/test/info_tspcb.html।

৮) সর্বোপরি, COVID-19 মহামারীতে যে কোন ধরণের বাজীর শব্দ ও ধোঁয়া COVID-19 আক্রান্ত ও সুস্থ হয়ে উঠা ব্যক্তির অথবা সাধারণ জনগনের জন্য ক্ষতিকারক হতে পারে। অতএব, সাধারণ জনগনের নিকট অনুরোধ করা হচ্ছে, উনারা যেন শব্দ ও বায়ু দূষক বাজী ফোটানো থেকে বিরত থাকেন।

" দীপাবলি আলোর উৎসব, শব্দের নয় "

সদস্য সচিব

TRIPURA STATE POLLUTION CONTROL BOARD

(A Statutory Organisation under Government of Tripura)
Department of Science Technology & Environment

No.F.19(6)/TSPCB/2020/ 19318-71 **November 12, 2020**

To
The Director
ICA Department
Government of Tripura
Agartala, Tripura West

Sub: Publication of Advertisement in 4(four) Category-B Vernacular Newspapers-reg.

Sir,

Kindly find the enclosed content of Advertisement which requires immediate publication in the leading Category-B of Vernacular Newspapers for wide circulation.

I would request you to kindly make necessary arrangement to publish the enclosed advertisement matter **(4 column x 24 cm)** in the leading 4(four) Vernacular Newspapers (**Category-B**) on **14/11/2020**.

After publication of advertisement, you are requested to send the Bill /Invoice in triplicate for arranging payment.

Yours sincerely,

12.11.2020

(Bishu Karmakar)
Member Secretary

Enclo: As stated

Copy to:

1. PA to the Chairman, Tripura State Pollution Control Board for kind information.
2. Head of Office & DDO, Tripura State Pollution Control Board.
3. No.F.4(1)/TSPCB/2020-21/

ldress :
RIVESH BHAWAN
ıdit Nehru Complex, Gurkhabasti
: Kunjaban, Agartala, West Tripura-799006

Website :
www.tspcb.tripura.gov.in / trpenivis.nic.in
e-mail :
tripuraspcb@gmail.com / hoospcb-tr@gov.in

Contact :
Chairman: 0381 - 2322462
Member Secretary: 0381 - 2325421
Head of Office: 0381 - 2322455
OCMS Help Desk: 0381 2328792

ত্রিপুরা রাজ্য দূষণ নিয়ন্ত্রণ পর্ষদ

No.F.19(6)/TSPCB/2020 November 12, 2020

আসন্ন কালীপূজা / দীপাবলি উপলক্ষে বিজ্ঞপ্তি

কালীপূজা/দীপাবলি উৎসবের দিনে পরিবেশ দূষণ মুক্ত রাখার জন্য নিম্নলিখিত বিধিগুলি মেনে চলুন

১) কালীপূজার দিন (১৪-১১-২০২০) রাত বারোটা থেকে পরদিন ভোর ছয়টা পর্যন্ত মাইক্রোফোন, বাদ্যযন্ত্র ইত্যাদি ব্যবহার করা যাবে না।

২) নীরব অঞ্চলের অর্থাৎ হাসপাতাল, শিক্ষাকেন্দ্র এবং আদালতের একশ মিটারের মধ্যে মাইক বাজানো বা বাজি ফোটানো যাবে না।

৩) বাজি ফোটানোর জায়গার ৫ মিটার দূরত্বে ৯০ ডেসিবেলের বেশি শব্দ সৃষ্টিকারী বাজি মজুত, বিক্রয় এবং ব্যবহার সম্পূর্ণ নিষিদ্ধ।

৪) কালীমূর্তি বিসর্জনের জন্য ব্যবহৃত যানবাহনের মাইক বাজাতে হলেও সংশ্লিষ্ট কর্তৃপক্ষ থেকে অগ্রিম অনুমতি নিতে হবে এবং শব্দের মাত্রা নির্ধারিত সীমার মধ্যে রাখতে হবে।

৫) জেলা প্রশাসন, পুরনিগম, পুরপরিষদ এবং নগর পঞ্চায়েত কর্তৃক নির্ধারিত দিনে ও নির্দিষ্ট স্থানে প্রতিমা বিসর্জন করতে হবে এবং বিসর্জনের নিয়মাবলী মেনে চলতে হবে।

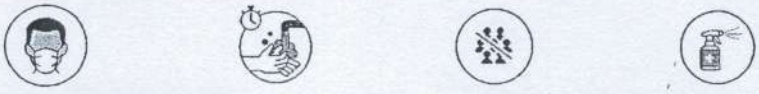
৬) সমস্ত কালীপূজা আয়োজক এবং সাধারণ জনগণকে অনুরোধ করা হচ্ছে উনারা যেন রাজ্য সরকারের ০৭-১১-২০২০ তারিখের **No.F.2(1)/CS/H&FW/Mask/2020** সেহামূলে এবং ১০-১১-২০২০ তারিখের **No.F.1(4)/CS/AS/Misc/2020** সেহামূলে জারীকরা দীপাবলি উৎসব এবং কালীপূজা উদযাপনের বিধিমালা মেনে চলেন। উপরিউক্ত বিধিমালার সম্বন্ধে বিস্তারিত জানতে লগ অন করুন www.trpenvis.nic.in/test/info_tspcb.html।

৭) এছাড়া, বিজ্ঞান, প্রযুক্তি ও পরিবেশ দপ্তরের ৩০-১০-২০১৮ তারিখের **No.F.8(14)/DSTE/ENV/Pt-II/7220-41** সেহামূলে জারি করা বাজী তৈরি, বিক্রি ও পোড়ানো সংক্রান্ত বিধিমালাও মেনে চলুন। এই বিধিমালার সম্বন্ধে বিস্তারিত জানতে লগ অন করুন www.trpenvis.nic.in/test/info_tspcb.html।

৮) সর্বোপরি, COVID-19 মহামারীতে যে কোন ধরণের বাজীর শব্দ ও ধোঁয়া COVID-19 আক্রান্ত ও সুস্থ হয়ে উঠা ব্যক্তির অথবা সাধারণ জনগনের জন্য ক্ষতিকারক হতে পারে। অতএব, সাধারণ জনগনের নিকট অনুরোধ করা হচ্ছে, উনারা যেন শব্দ ও বায়ু দূষক বাজী ফোটানো থেকে বিরত থাকেন।

" দীপাবলি আলোর উৎসব, শব্দের নয় "

সদস্য সচিব



ACTION TAKEN REPORT IN RESPECT OF THE DIRECTIONS OF HON'BLE NGT IN THE MATTER OF OA. NO.249 OF 2020

1. **Banning of Fire crackers:**

The Hon'ble NGT directs all the cities and towns in the country where the average of air quality fall under 'poor' and above category as per available data of last year, to impose total ban against the sale or use of all kinds of fire crackers from November 9-10, 2020 to the midnight of November 30 – December 1, 2020. Mizoram State Govt. has not issued specific order on total ban of fire crackers during Diwali as the situation in Mizoram do not call for the need. The Air Quality of Aizawl City and other towns in Mizoram fall under **Good/Satisfactory category** for the past years till date based on AQI. Besides, Mizoram is Christian dominated state and the Hindu population is marginal accounting for only 2.75 percent of the total population and use of fire crackers during Diwali is barely noticeable over the years. There has been no adverse impact on the air quality of Aizawl city and other town on account of Diwali during the past years which is evidenced by the air quality and noise data generated as per the assessment carried out by Mizoram Pollution Control Board before and during Diwali each year.

2. **Monitoring of Air Quality during Diwali, 2020**

As regularly practiced in the previous years and as per the protocol of CPCB, monitoring for air quality during Diwali is again being undertaken during Diwali period this year from the existing 4 nos. of NAMP stations in Aizawl city and one Continuous Ambient Air Quality Monitoring Station at Sikulpuikawn, Aizawl for a period of 14 days (7^{th} - 23^{rd} November 2020) . Ambient Air data as on the reporting date (20.11.2020) is given at *Annexure-I*. The Air Quality Index (AQI) during the monitoring period is found within **Good/Satisfactory** category is all within permissible limits. Use of firecracker during Diwali celebration in the state is not observed. The State govt. has imposed certain restrictions on social gatherings due to Covid-19 and night time curfew between 8 P.M to 4:40 A.M.

Ambient Air Quality Monitoring data During Deepawali festival, 2020
(7.11.2020 to 22.11.2020)

Data / Observations:

Monitoring Station	Date of Monitoring	Regulatory parameters		
		SO_2 ($\mu g/m^3$)	NO_2 ($\mu g/m^3$)	PM_{10} ($\mu g/m^3$)
LAIPUITLANG	7.11.2020	2	4.5	18
	9.11.2020	2	4.5	20
	11.11.2020	2	4.5	21
	13.11.2020	2	4.5	17
	15.11.2020	2	4.5	20
	17.11.2020	2	4.5	21
	19.11.2020	2	4.5	24
BAWNGKAWN	7.11.2020	2	4.5	14
	9.11.2020	2	4.5	9
	11.11.2020	2	4.5	21
	13.11.2020	2	12	20
	15.11.2020	2	4.5	9
	17.11.2020	2	11.8	49
	19.11.2020	2	10.9	52
DAWRPUI	8.11.2020	2	4.5	20
	10.11.2020	2	4.5	20
	12.11.2020	2	4.5	42
	14.11.2020	2	4.5	48
	16.11.2020	2	9.9	46
	18.11.2020	2	11.8	49
KHATLA	8.11.2020	2	4.5	10
	10.11.2020	2	4.5	11
	12.11.2020	2	4.5	12
	14.11.2020	2	4.5	10
	16.11.2020	2	4.5	12
	18.11.2020	2	4.5	11
	* All values (24 hourly Avg.) are in $\mu g/m^3$			

CENTRAL POLLUTION CONTROL BOARD

CONTINUOUS AMBIENT AIR QUALITY

Date: Friday, Nov 20 2020
Time: 05:45:48 PM

Station: Sikulpuikawn, Aizawl - Mizoram PCB
State: Mizoram
City: Aizawl
Parameter:PM2.5,PM10,NO2,NOx,NO,NH3,SO2,CO,Ozone,Benzene,Toluene,Xylene,MP-Xylene,Eth-Benzene,AT
Average_Period:24 Hours
From:07-11-2020T00:00:00Z 00:00
To:20-11-2020T17:33:59Z 00:00

		Sikulpuikawn, Aizawl - Mizoram PCB		
Prescribed Standards		0-60	0-100	0-80
Exceeding Standards		NA	NA	NA
Remarks				
From Date	To Date	PM2.5	PM10	NO2
07-11-2020 00:00	08-11-2020 00:00	None	None	None
08-11-2020 00:00	09-11-2020 00:00	None	None	None
09-11-2020 00:00	10-11-2020 00:00	4.97	18.38	0.26
10-11-2020 00:00	11-11-2020 00:00	2.44	14.18	0.41
11-11-2020 00:00	12-11-2020 00:00	5.35	17.51	0.54
12-11-2020 00:00	13-11-2020 00:00	6.22	19.5	0.33
13-11-2020 00:00	14-11-2020 00:00	4.36	17.5	0.42
14-11-2020 00:00	15-11-2020 00:00	2.48	6.83	0.16
15-11-2020 00:00	16-11-2020 00:00	None	None	None
16-11-2020 00:00	17-11-2020 00:00	2.15	12.21	0.77
17-11-2020 00:00	18-11-2020 00:00	26.06	49.91	0.71
18-11-2020 00:00	19-11-2020 00:00	22.67	46.37	0.58
19-11-2020 00:00	20-11-2020 00:00	29.1	59.39	0.52
20-11-2020 00:00	20-11-2020 17:33	41.48	69.65	0.73
Prescribed Standards		0-80	0-80	0-400
Exceeding Standards		NA	NA	NA
Remarks				
From Date	To Date	NOx	NO	NH3
07-11-2020 00:00	08-11-2020 00:00	None	None	None
08-11-2020 00:00	09-11-2020 00:00	None	None	None
09-11-2020 00:00	10-11-2020 00:00	16.89	12.6	None
10-11-2020 00:00	11-11-2020 00:00	16.38	12.15	None
11-11-2020 00:00	12-11-2020 00:00	16.5	12.2	None
12-11-2020 00:00	13-11-2020 00:00	16.34	12.18	None
13-11-2020 00:00	14-11-2020 00:00	16.35	12.09	None
14-11-2020 00:00	15-11-2020 00:00	15.54	11.93	None
15-11-2020 00:00	16-11-2020 00:00	None	None	None
16-11-2020 00:00	17-11-2020 00:00	16.96	12.28	None
17-11-2020 00:00	18-11-2020 00:00	16.25	11.8	None
18-11-2020 00:00	19-11-2020 00:00	16.26	11.87	None
19-11-2020 00:00	20-11-2020 00:00	16.15	11.86	None
20-11-2020 00:00	20-11-2020 17:33	16.35	11.87	None

Prescribed Standards		0-80	0-4	0-180
Exceeding Standards		NA	NA	NA
Remarks				
From Date	To Date	SO2	CO	Ozone
07-11-2020 00:00	08-11-2020 00:00	None	None	None
08-11-2020 00:00	09-11-2020 00:00	None	None	None
09-11-2020 00:00	10-11-2020 00:00	24.13	0.36	4.37
10-11-2020 00:00	11-11-2020 00:00	13.0	0.26	5.42
11-11-2020 00:00	12-11-2020 00:00	1.83	0.28	5.21
12-11-2020 00:00	13-11-2020 00:00	2.26	0.32	2.57
13-11-2020 00:00	14-11-2020 00:00	2.23	0.29	0.88
14-11-2020 00:00	15-11-2020 00:00	1.38	0.26	0.44
15-11-2020 00:00	16-11-2020 00:00	None	None	None
16-11-2020 00:00	17-11-2020 00:00	3.93	0.24	2.4
17-11-2020 00:00	18-11-2020 00:00	2.66	0.34	2.89
18-11-2020 00:00	19-11-2020 00:00	3.34	0.33	1.89
19-11-2020 00:00	20-11-2020 00:00	4.07	0.37	1.48
20-11-2020 00:00	20-11-2020 17:33	3.8	0.38	2.15
Prescribed Standards		0-5	0-5	0-5
Exceeding Standards		NA	NA	NA
Remarks				
From Date	To Date	Benzene	Toluene	Xylene
07-11-2020 00:00	08-11-2020 00:00	None	None	None
08-11-2020 00:00	09-11-2020 00:00	None	None	None
09-11-2020 00:00	10-11-2020 00:00	0.0	None	None
10-11-2020 00:00	11-11-2020 00:00	0.0	None	None
11-11-2020 00:00	12-11-2020 00:00	0.0	0.0	None
12-11-2020 00:00	13-11-2020 00:00	0.0	None	None
13-11-2020 00:00	14-11-2020 00:00	0.0	0.0	None
14-11-2020 00:00	15-11-2020 00:00	0.0	None	None
15-11-2020 00:00	16-11-2020 00:00	None	None	None
16-11-2020 00:00	17-11-2020 00:00	0.0	None	None
17-11-2020 00:00	18-11-2020 00:00	0.0	None	None
18-11-2020 00:00	19-11-2020 00:00	0.0	None	None
19-11-2020 00:00	20-11-2020 00:00	0.0	None	None
20-11-2020 00:00	20-11-2020 17:33	0.0	None	None
Prescribed Standards		0-5	0-5	NA
Exceeding Standards		NA	NA	NA
Remarks				
From Date	To Date	MP-Xylene	Eth-Benzene	AT
07-11-2020 00:00	08-11-2020 00:00	None	None	None
08-11-2020 00:00	09-11-2020 00:00	None	None	None
09-11-2020 00:00	10-11-2020 00:00	None	None	None
10-11-2020 00:00	11-11-2020 00:00	None	None	None
11-11-2020 00:00	12-11-2020 00:00	None	None	None
12-11-2020 00:00	13-11-2020 00:00	None	None	None
13-11-2020 00:00	14-11-2020 00:00	None	None	None
14-11-2020 00:00	15-11-2020 00:00	None	None	None
15-11-2020 00:00	16-11-2020 00:00	None	None	None
16-11-2020 00:00	17-11-2020 00:00	None	None	None
17-11-2020 00:00	18-11-2020 00:00	None	None	None
18-11-2020 00:00	19-11-2020 00:00	None	None	None
19-11-2020 00:00	20-11-2020 00:00	None	None	None
20-11-2020 00:00	20-11-2020 17:33	None	None	None

Government of Jammu and Kashmir
J&K Pollution Control Board
Jammu

Winter office: November-April
Parivesh Bhawan, Gladni,
Transport Nagar, Narwal,
Jammu. (J&K) 180006.
Ph./Fax. 0191-2476925

Summer Office: May-October
Sheikh-ul-Alam Campus,
Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008
Ph./Fax. 0194-2311165.

email: membersecretaryjkspcb@gmail.com

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan,
East Arjun Nagar,
Delhi-110032.

No. PCB/NGT/102/2020/ 1725-27 Dt. 25-11-2020.

Sub:- Implementation of directions of Hon'ble NGT vide order dt. 09-11-2020 in OA No. 249/2020 regarding restrictions on sale and use of fire crackers during festive seasons.

Ref:-

i) J&K Govt. order No. **89-JK (DMRRR) of 2020** dt. **10-11-2020**.
ii) CPCB no. **AQM/Firecrackers/2020-2021** dt. **20-11-2020**.

Sir,

Kindly refer to the CPCB communication referred above on the subject quoted. In this regard, it is to inform that the directions of Hon'ble NGT have been complied in letter and spirit, with the issuance of Government Order No. **89 JK (DMRRR) of 2020** dt. **10-11-2020** regulating the sale and use of fire crackers in J&K. The said Govt. order has been issued on the basis of **Air Quality Index** (AQI) which was Moderate for Jammu and Srinagar cities, on the basis of ambient air quality monitoring data for the month of **November 2019**, which was compiled by J&K Board.

The Govt. order for regulation of use and sale of crackers has imposed the following restrictions / regulations:-

i) Only "Green crackers" shall be permitted for sale and use in the Cities of Jammu and Srinagar.

ii) The use / bursting of these green crackers shall be restricted to only two hours during the festivals. The timing shall be 8 pm to 10 pm on Diwali and Gurupurab; from 6 am to 8 am on Chhatt and from 11.55 pm to 12.30 am on eve of Christmas and New Year.

iii) *All the Deputy Commissions shall execute extensive public awareness campaigns regarding the above. The J&K State Pollution Control Board shall carryout short-term monitoring in the cities for 14 days (Commencing immediately) for the parameters namely, Aluminium, Barium, Iron apart from the regulatory parameters against the short-term Ambient Air Quality Criteria Values (AAQCVs) proposed by CPCB with regard to bursting of firecrackers. This will help in generation of data on pollution caused by the bursting of firecrackers and would be helpful for regulation and control of quality of Aluminium, Barium and Iron used in the manufacture of firecrackers.*

Further, special awareness campaign was also launched by the joint inspection team of **Pollution Control Board**, **Revenue** and **Police department** before / during Diwali festival for the enforcement of Govt. Order and Hon'ble Tribunal directions. Print and Electronic media (FM Radio) was also used extensively for the awareness of public on impart of pollution caused due to bursting of crackers and its potential of aggravating COVID-19 cases.

The Board has also taken up the special monitoring of ambient air quality for 15 days, i.e prior to Diwali 7 days and after Diwali 7 days and noise monitoring for two days i.e on 9th and 14th November during Diwali festival-2020, as per CPCB guidelines and up-loaded the monitored data of festival day on official website.

Yours faithfully,

Encl:- i) **Copy of Govt. Order dt. 10-11-2020.**
ii) **Awareness campaign photographs of joint team of PCB, Revenue and Police deptt. During Diwali festival.**
iii) **News Paper cuttings.**

25/11/20

(B.M. Sharma) IFS
Member Secretary
JK PCB, Jammu

Copy to the:-
i) Additional Director and Head, AQM – Division, CPCB Delhi.
ii) P.A to Chairman for information of the Chairman, JKPCB, Jammu.

Ann I

GOVERNMENT OF JAMMU AND KASHMIR

Department of Disaster Management, Relief, Rehabilitation & Reconstruction
State Executive Committee
Civil Secretariat, J&K, Jammu.
******

Subject: **Implementation of directions of Hon'ble NGT vide order dated 09.11.2020 in OA No.249/2020-regarding restrictions on sale and use of fire crackers during festive season.**

Government Order No. 89-JK (DMRRR) of 2020.
Dated: 10.11.2020

1) Whereas, amidst the COVID-19 pandemic through which the UT of Jammu and Kashmir is passing and considering the approaching winter season during which the elderly, children, persons with co-morbidities and others, are prone to respiratory problems; and

2) Whereas, during the approaching festive season of Diwali, Gurupurab, Kartik Purnima, Christmas and New year, people usually burst crackers which can further affect respiratory health of vulnerable groups, besides, aggravating health condition of COVID-19 patients / persons staying in home isolation; and

3) Whereas, the Hon'ble National Green Tribunal (NGT) in its order dated 09.11.2020, on the Original / Main application No. 249 / 2020, passed the following directions to the States / U.Ts in connection with the sale and use of crackers during the festive season -

   a) *There will be total ban on sale or use of all kinds of fire crackers in the NCR from midnight of November, 9-10, 2020 to the midnight of November 30-December, 1, 2020, to be reviewed thereafter.*

   b) *Direction (a) will also apply to all cities/towns in the country where the average of ambient air quality during November (as per available data of last year) fall under 'poor' and above category.*

c) *The cities/towns where air quality is 'moderate' or below, only green crackers be sold and the timings for use and bursting of crackers be restricted to two hours during festivals, like Diwali, Chatt, New Year/Christmas Eve etc., as may be specified by the concerned State. This direction is on pattern of direction of the Hon'ble Supreme Court in (2019) 13 SCC 523 which we are applying to areas moderately polluted or below air quality due to aggravated effect during Covid-19, as already noted. If nothing is specified by the State, timing will be 8 to 10 pm on Diwali and Gurupurb, 6 am to 8 am on Chatt and 11:55 pm to 12:30 am during Christmas and New Year Eve (which have yet to come and do not fall in November but if ban continues) and not otherwise.*

4) Whereas, as per the J&K Pollution Control Board's data for the month of November, 2019, the Cities of Jammu and Srinagar fall under the Moderate category of Air Quality Index (AQI) and thus, as per NGT's Order, fall in the restrictions mentioned in category (c) above.

5) Now therefore in exercise of powers conferred under Section 24 of the Disaster Management Act, 2005, the State Executive Committee hereby issues the following directions for regulating the activities related to sale and use of fire crackers in the capital cities of Jammu and Srinagar: -

i. *Only "Green crackers" shall be permitted for sale and use in the Cities of Jammu and Srinagar.*

ii. *The use/bursting of these green crackers shall be restricted to only two hours during the festivals. The timing shall be 8 pm to 10 pm on Diwali and Gurupurab; from 6 am to 8 am on Chhatt and from 11:55 pm to 12:30 am on eve of Christmas and New Year.*

iii. *All the Deputy Commissioners shall execute extensive public awareness campaigns regarding the above. The J&K State Pollution Control Board shall carryout short-term monitoring*

in the cities for 14 days (commencing immediately) for the parameters namely, Aluminum, Barium, Iron apart from the regulatory parameters against the short-term Ambient Air Quality Criteria Values (AAQCVs) proposed by CPCB with regard to bursting of firecrackers. This will help in generation of data on pollution caused by the bursting of firecrackers and would be helpful for regulation and control of quality of Aluminum, Barium and Iron used in the manufacture of firecrackers.

6) Any violation of the above directions will invite immediate penal action under Section 51 to 60 of Disaster Management Act, 2005 besides legal action under Section 188 of the IPC and others provisions as applicable.

Member-Secretary
State Executive Committee

No: DMRRR/PS/Secy/552/2020 ***Dated: 10 .11.2020***

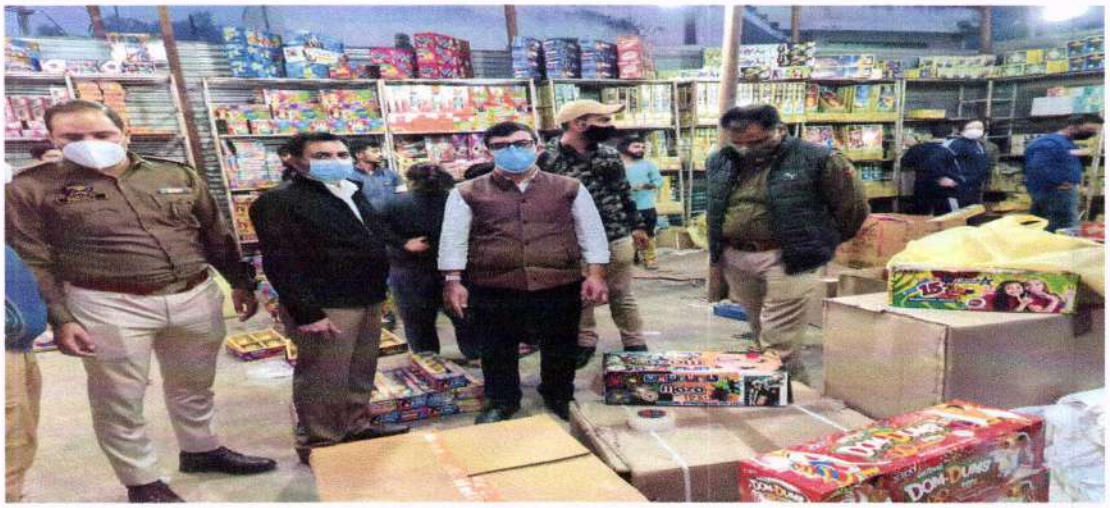
Copy to:-

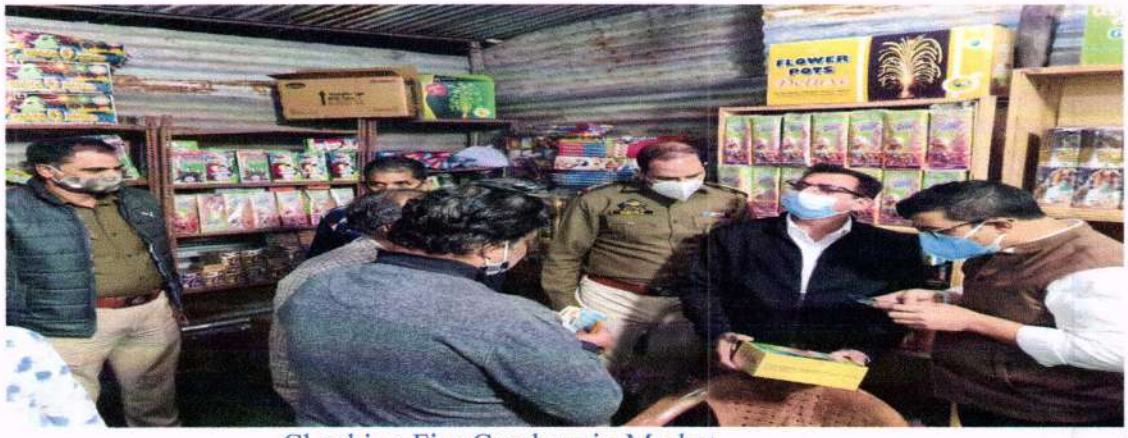
1. Financial Commissioner, Health and Medical Education Department.
2. Principal Secretary to the Lieutenant Governor, J&K
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Director General of Police, J&K.
5. Divisional Commissioner, Kashmir/Jammu
6. Inspector General of Police, Kashmir/Jammu.
7. All Deputy Commissioners.
8. All Superintendents of Police.
9. Director, Information and PR for wide publicity.
10. Private Secretary to the Chief Secretary.
11. Incharge Website, GAD.
12. Government Order/Stock file.

Ann. II

Pollution Control Board Jammu

(Joint Inspection Team of Pollution Control Board, Revenue Deptt. & J&K,Police)
Diwali Festival-2020





Checking Fire Crackers in Market .

J&K

PCB

J&K Pollution Control Board
Jammu

HAPPY DEEPAWALI

'Deepawali is a festival of lights'

Let us celebrate Deepawali this year in true spirit but with a difference by "using Earthen lamps / Deevas and use of only Green Crackers" (from 8.00 PM to 10.00 PM) to avoid adverse impact on environment and human health specially in COVID-19 times.

Air Quality Index (AQI) of Jammu city is in moderate category (ranging 101-200) as on 11-11-2020, which may degrade to very poor (ranging 301-400) to severe (ranging 401-500) on Deepawali, if not celebrated in an eco-friendly manner.

"Let us join hands in celebrating Deepawali as a responsible citizen of the country".

Sd/-
Chairman
J&K Pollution Control Board,
Jammu

DIP/J-2528-P/20
Dated: 13-11-2020

JAMMU, Nov 13: KC Sports Club (KCSC) defeated Shining Star Doda by 48 runs while Vishal Cricket Club trounced Game Changer Club by eight wickets in the ongoing Eid-Diwali Milan Cricket Championship, being organised by Members of ICA in association with KC Sports Club at KC Sports Club Ground, here today.

Batting first KCSC scored 172 runs by losing 7 wickets in stipulated 20 overs. Bandeep Singh made 72 runs, Akash and Aqib contributed 29 and 23 runs respectively. From the bowling side, Anmol took four important wickets, Aman bagged two wickets while Adnan took 1 wicket for his team.

In reply Shining Stars Club Doda couldn't chased the target and managed to score 124 runs in 19.4 overs by losing all wickets. Nawaz scored 33 runs, Karan and Pranav contributed 32 and 22 runs respectively. From the bowling side, Bandeep took three wickets, Sunil and Vivek took 2 wickets each while Akash, Aqib, Vicky and Puneet took 1 wicket each. Bandeep Singh was declared as Man of the Match.

In 2nd match, Vishal Cricket Club defeated Game Changer Club by 8 wickets.

Batting first Game Changer Club made 142 runs by losing five wickets with Yogesh Sikka contributing 57 runs, Kartik scored 19 runs and Dikshant made 16 runs. From the bowling side, Rakesh Koul took two wickets while Aqib, Rahul and Sarthak took 1 wicket each.

In reply Vishal Cricket Club chased the target in 18 overs by losing only two wickets and won the match by 8 wickets. Sarthak scored 52 runs whereas Rohan Gill & Rakesh Koul contributed 36 and 17 runs respectively. From bowling side, Munna and Gourav took 1 wicket each.

The matches were officiated by Ashok Kumar, JD Singh, Vijay Dhar, Sabastian and Sanju.

Green Crackers for a Safe and Eco-friendly pollution free Deepawali

- Substantially reduce emissions and absorb dust
- Cause atleast 30% less air pollution compared to traditional fire crackers
- Do not contain hazardous elements like Barium Nitrate etc.

All Green Cracker Boxes have a unique logo and a QR Code with production and emission details

DIP/J-2495-P/20
Dt. 12-11-2020

Dt. 13/11/2020.

J&K Minerals Limited
(J&K Government Undertaking)
5th floor, Jawaharlal Nehru Udhyog Bhawan

PUBLICITY NOTICE

No: MDSI/J/2020-409 dated 11.10.2020

Dip/J-2483-P/20
Dt: 13-11-2020

Sd/-
Managing Director

J&K Pollution Control Board

Attention: Producers of Electrical and Electronic items

Any enterprise or facility who manufactures and sells any Electrical and Electronic Equipment and their components or consumables or parts or spares under its own brand

and

Any individual selling any imported or assembled Electrical and Electronic Equipment and their components or consumables or parts or spares under his own brand has to seek

Extended Producer Responsibility – Authorization from Central Pollution Control Board

Violators shall be punished as under relevant Rules

जम्मू और कश्मीर प्रदूषण नियंत्रण बोर्ड

सावधान !

वैद्युत और इलेक्ट्रॉनिक वस्तुओं के निर्माता

कोई भी उद्यम या सुविधा जो अपने ब्रांड के अन्तर्गत किसी भी वैद्युत या इलेक्ट्रॉनिक उपकरण अथवा उनके घटकों या उपभोज्यों या हिस्सों या अतिरिक्त पुर्जों का निर्माण या उनकी बिक्री करता है

अथवा

आयातित या संयोजित वैद्युत और इलेक्ट्रॉनिक उपकरण अथवा उनके घटकों या उपभोज्यों या हिस्सों या अतिरिक्त पुर्जों की अपने स्वयं के ब्रांड के तहत बिक्री करता है

आप के लिये
केंद्रीय प्रदूषण नियंत्रण बोर्ड से
-विस्तारित उत्पादक दायित्व (ई पी आर)- प्राधिकार
प्राप्त करना अनिवार्य है।

DIP/J-2487-P/20
Dated 12-11-2020

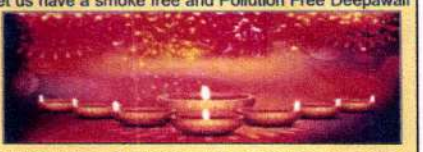
उल्लंघन करने वालों को संबंधित नियमों के तहत दंडित किया जा सकता है व उनकी बिक्री पर प्रतिबंध भी लगाया जा सकता है।

J&K Pollution Control Board

Jammu

AVOID USE OF CRACKERS

Let us have a smoke free and Pollution Free Deepawali



DEEPAWALI IS FESTIVAL OF LIGHTS, BUT NOT THAT OF SMOKE, DUST AND NOISE

- As per Government Order No. 89-JK of 2020 dt. 10-11-2020, issued in pursuance to Hon'ble National Green Tribunal directions dt. 09-11-2020, only Green Crackers are allowed for sale and use, in Non-Attainment Cities of Jammu and Srinagar.
- The bursting / use of Green Crackers is restricted to only two hours during the festivals from 8.00 PM to 10.00 PM on Deepawali and Gurupurb.
- Fire crackers cause loud sound up to the the range of 125 to 155 dBA, which can damage our ear drums and may cause permanent deafness and serious heart problems. Bursting crackers also have adverse effects on the health and behaviour of animals.
- Do not fire crackers as they emit obnoxious and toxic gases, besides micro-pollutants, Respirable Suspended Particulate Matter (RSPM / PM10) and PM 2.5, which could cause serious health problems such as Bronchitis, Asthma, Respiratory disorders, besides Cardio-Vascular and other diseases.
- Crackers contain Lead, Magnesium, Zinc, Manganese, Sodium, Potassium, Copper, Cadmium, Phosphorus, Sulphur, Nitrate, Nitrite etc. which are hazardous to nature and harmful for environment and living beings including humans and cause a number of dangerous and fatal diseases of nervous system, lungs, heart, kidney, eyes, skin problems etc.
- Don't celebrate Deepawali with banned Pollution causing Crackers, celebrate it with exchange of sweets and greetings, as Deepawali is a festival of Light, Peace and Brother-hood.
- Be a part of Deepawali celebrations with the use of eco-friendly articles by replacing the use of candles and electric strings with Earthen Divas.
- Have a pollution free, crackers free Deepawali this year.

Join hands with Pollution Control Board to save the Environment of Jammu and Kashmir from the menace of Pollution.

Sd/-
(B. M. Sharma)
Member Secretary
PCB, Jammu

DIP/J-2494-P/20
Dt: 12-11-2020

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020/11/13/?id=110232

उल्लंघन करने वालों को संबंधित नियमों के तहत दंडित किया जा सकता है व उनकी बिक्री पर प्रतिबंध भी लगाया जा सकता है।

DIP/J-2494-P/20
Dt: 12-11-2020

Member Secretary
PCB, Jammu

J&K POLLUTION CONTROL BOARD

Attention: Scrap Dealers dealing with E-waste collection and Dismantling

- Informal trading of E-waste (Electrical & Electronic waste) is prohibited which includes
  a) Collection
  b) Dismantling &
  c) Recycling of E-waste
- Only authorized Collection Points (identified by Producers) or established by Producer Responsibility Organizations (PROs) on behalf of Producers, viz., LG, Samsung, Voltas, Canon, HP, Dell, Intex, Vivo etc. can collect E-waste.
- Only authorized dismantlers (authorized by PCB) can collect and dismantle the E-waste scrap.

Violation of directions by Scrap dealers shall be dealt strictly by POLLUTION CONTROL BOARD under relevant provisions and directions of the Hon'ble NGT

जम्मू और कश्मीर प्रदूषण नियंत्रण बोर्ड

सावधान!

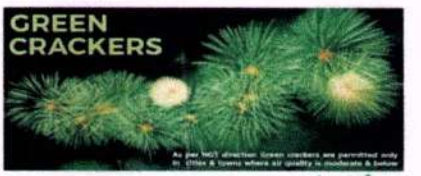
ई–कचरा इकट्ठा या उसकी तोड़–फोड़ करने वाले स्क्रैप डीलर

- ई–कचरा (वैद्युत और इलेक्ट्रॉनिक कचरे) का अनौपचारिक व्यापार निषिद्ध है। इसमें शामिल है
  ई–कचरे का
  क) इकट्ठा करना (संग्रह)
  ख) तोड़–फोड़ (निशाकरण)
  ग) रीसाइक्लिंग (पुनर्चक्रण)
- केवल उत्पादकों या उत्पादक दायित्व संगठनों (पी आर ओ) द्वारा उत्पादकों की ओर से स्थापित किए गए अधिकृत संग्रह केंद्र/स्थल ही ई–कचरा एकत्र कर सकते हैं।
- केवल पीसीबी द्वारा अधिकृत डिस्मैंटलर ही ई–कचरे के स्क्रैप को इकट्ठा कर उसकी तोड़–फोड़ कर सकते हैं।

स्क्रैप डीलरों द्वारा ऊपर दिए गए निर्देशों का उल्लंघन माननीय एनजीटी के निर्देशों के तहत कर

Jammu and Kashmir Pollution Control Board
Jammu

Green Crackers for a Safe and Eco-friendly pollution free Deepawali



- Substantially reduce emissions and absorb dust
- Cause atleast 30% less air pollution compared to traditional fire crackers
- Do not contain hazardous elements like Barium Nitrate etc.

GREEN CRACKERS: SWAS, STAR & SAFAL

SWAS	STAR	SAFAL
Safe Water Releaser	Safe Thermite Cracker	Safe Mineral Aluminium

LET'S SAY 'NO' TO FIRE CRACKERS

All Green Cracker Boxes have a unique logo and a QR Code with production and emission details

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CHAIRMAN OFFICE
C. P. C. B.
No. 167568
Date 19-11-2020

ccb.cpcb@nic.in

KERALA POLICE - COMPLIANCE REPORT

From : sudheeran996@gmail.com
Thu, Nov 19, 2020 10:48 AM
Subject : KERALA POLICE - COMPLIANCE REPORT
2 attachments
To : Chairman CPCB <ccb.cpcb@nic.in>, homeadept@gmail.com

SIR,
PLEASE FIND THE ATTACHED COMPLIANCE REPORT.

REGARDS,
FOR DGP & STATE POLICE CHIEF, KERALA
SUDHEERAN S, SR. CLERK, PHQrs
9497756410

LTR TO CPCB.pdf
158 KB

GREEN CRACKERS - G.O.pdf
973 KB

POLICE **DEPARTMENT**

KERALA

Urgent

No. U2-145306/2020/PHQ

Police Headquarters,
Thiruvananthapuram
✉phq.pol@kerala.gov.in
✆04712721547

Dated. 19-11-2020

From

DGP & State Police Chief,
Kerala

To

The Chairman,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032,
Email: ccb.cpcb@nic.in

Sir,

Sub : Kerala Police - Order of the Hon'ble National Green Tribunal in O.A. No. 249/2020 regarding remedial action against pollution by use of fire crackers - Compliance Report submitting of - Reg.

Ref : 1. National Green Tribunal Order Dated 09/11/2020 in O.A. No. 249/2020
2. G.O (Rt) No. 2642/2020/Home Dated 11/11/2020 of Govt. of Kerala

Kind attention is invited to the subject and references cited above.

02. The Hon'ble National Green Tribunal passed an order in O.A No. 249/2020, vide reference cited 1st, to take urgent measures for controlling air pollution by restricting/regulating the use and bursting of green crackers with the timing specified by the State Government.

03. As such Government of Kerala has issued an order vide reference cited 2nd above by allowing the sale of Green Crackers alone in the State and restricted the timings for use and bursting of such crackers for two hours between 8 pm and 10 pm on Diwali and between 11.55 pm and 12.30 am on Christmas and New Year. The District Magistrates and the District Police Chiefs have been entrusted for strict compliance of the order. This is for information.

U2-145306/2020/PHQ 880b3e

Yours faithfully

Xaviour T F IPS
Assistant Inspector General
For State Police Chief

Copy To : The Additional Chief Secretary to Govt., Home (A) Department, Govt. of Kerala for information (Please Ref: Letter No. A3/242/2020/Envt. Dated 11/11/2020)

U2-145306/2020/PHQ

880b3e

File No.HOME-F1/213/2020-HOME 1/2 URGENT

By Fax

GOVERNMENT OF KERALA

Abstract

Home Department-Restricting the sale, use and bursting of firecrackers during Festival seasons-Orders issued.

HOME (F) DEPARTMENT

G.O.(Rt)No.2642/2020/HOME Dated,Thiruvananthapuram, 11/11/2020

Read 1 Order of the Hon'ble National Green Tribunal (NGT) in OA No 249/2020 dated 05-11-2020.

2 Letter No:PCB/HO/EE4/OA No 249/2020 dated 09-11-2020 from the Kerala State Pollution Control Board, Thiruvananthapuram.

ORDER

As per the Order read as 1st paper above, the Hon'ble National Green Tribunal has issued the direction that the cities/towns where air quality is 'moderate' or below, only green crackers be sold and the timings for use and bursting of crackers be restricted to two hours during festivals, like Diwali, Chatt, New Year/Christmas Eve etc. It is also directed that if nothing is specified by the State, timing will be 8 to 10 pm on Diwali and Gurupurb, 6 am to 8 am on Chatt and 11.55 pm to 12.30 am during Christmas and New year eve (which have yet to come and do not fall in November but if ban continues) and not otherwise.

2. The State Pollution Control Board in the letter read as 2nd paper above, informed that the ambient air quality of cities /towns in Kerala fall under 'Moderate' or below category. It was also requested to issue orders and appropriate enforcement guidelines specifying the timing for bursting of fire crackers.

3. Government have examined the matter in detail and are pleased to allow the sale of Green Crackers alone in the State and to restrict the timings for use and bursting of such crackers for two hours between 8 pm and 10 pm on Diwali and between 11.55 pm and 12.30 am on Christmas and New Year.

4. District Magistrates and District Police Chiefs shall ensure strict compliance.

(By order of the Governor)
MINI.M
ADDITIONAL SECRETARY

To:

The State Police Chief, Kerala, Thiruvananthapuram.
The Commissioner of Land Revenues, Kerala, Thiruvananthapuram.
The Chairman, Kerala State Pollution Control Board.
All District Collectors.
All District Police Chiefs.
SF/OC

Forwarded /By order
Signature valid
Digitally signed by ANITHA RAJ V
Date: 2020.11.11 17.[illegible] IST
Reason: Approved
Section Officer

Status of upload of information on website in compliance to Hon'ble NGT order in OA 249/2020

S.No.	State Pollution Control Board	Status
1.	Andhra Pradesh State Pollution Control Board	-
2.	Arunachal Pradesh State Pollution Control Board	-
3.	Assam State Pollution Control Board	✓
4.	Bihar State Pollution Control Board	-
5.	Chhattisgarh Environment Conservation Board	-
6.	Goa State Pollution Control Board	-
7.	Gujarat State Pollution Control Board	-
8.	Haryana State Pollution Control Board	-
9.	Himachal Pradesh State Pollution Control Board	-
10.	Jammu & Kashmir State Pollution Control Board	-
11.	Jharkhand State Pollution Control Board	Website inaccessible
12.	Karnataka State Pollution Control Board	-
13.	Kerala State Pollution Control Board	✓
14.	Madhya Pradesh State Pollution Control Board	-
15.	Maharashtra State Pollution Control Board	Website inaccessible
16.	Manipur State Pollution Control Board	-
17.	Meghalaya State Pollution Control Board	-
18.	Mizoram State Pollution Control Board	-
19.	Nagaland State Pollution Control Board	-
20.	Odisha State Pollution Control Board	✓
21.	Punjab State Pollution Control Board	-
22.	Rajasthan State Pollution Control Board	-
23.	Sikkim State Pollution Control Board	✓
24.	Tamil Nadu State Pollution Control Board	✓
25.	Telangana State Pollution Control Board	-
26.	Tripura State Pollution Control Board	-
27.	Uttar Pradesh State Pollution Control Board	-
28.	Uttrakhand State Pollution Control Board	✓
29.	West Bengal State Pollution Control Board	-

S.No.	State Control Committee	Report Uploaded On Website
1.	Delhi Pollution Control Committee	-
2.	Puducherry Pollution Control Committee	-
3.	Chandigarh Pollution Control Committee	Website inaccessible
4.	Daman & Diu and Dadra & Nagar Haveli Pollution Control Committee	-
5.	Andaman & Nicobar Islands Pollution Control Committee	-
6.	Lakshadweep Pollution Control Committee	Website inaccessible

✓-desired information uploaded on the website.

Note: '-' does not ascertain non availability of data on the website. The respected State Pollution Control Boards/ Pollution Control Committees may further clarify if required.

Pollution Control Board:: Assam
Bamunimaidam; Guwahati-21

NOTIFICATION

No. WB/G-1692/20-21/65/909 Dated Guwahati, the 10th Nov, 2020

Sub: Directions under Section 31(A) of Air (Prevention & Control of Pollution) Act, 1981 & Rule 35 of Air (Prevention & Control of Pollution) Assam Rule, 1991 and in compliance of Directives of Hon'ble National Green Tribunal in O.A. No. 249/2020 dtd. 09.11.2020.

Whereas, as directed by Hon'ble National Green Tribunal in Original Application No. 249/2020 dated 09.11.2020 [Para 48(v)] and also for the fact that the bursting of fire crackers releases copious amount of harmful chemicals, which have severe impact on the respiratory health of vulnerable groups and such pollutants can further aggravate health conditions of COVID-19 positives persons besides person staying in home isolation;

Now, therefore, in exercise of the powers conferred under Section 31(A) of Air (Prevention & Control of Pollution) Act, 1981 read with Rule 35 of Air (Prevention & Control of Pollution) Assam Rule, 1991 and keeping in view the need of public interest to curb high air pollution in Guwahati which is bracketed as "poor" quality in Air Quality Index (AQI), Pollution Control Board, Assam hereby directs as under –

1. ***There will be total ban against sale or use of all kinds of fire crackers in the Guwahati city from midnight of November, 9-10, 2020 to the midnight of November 30 – December 1, 2020 to be reviewed thereafter.***
2. ***Except Guwahati in other areas only green crackers can be sold and bursting is allowed only for two hours during Deepawali festivals from 8 pm to 10 pm; during Chatt Puja from 6 am to 8 am and during Christmas & New year eve from 11.55 pm to 12.30 am".***

The District Magistrates and Commissioners / Superintendents of Police shall implement the aforesaid directions. Daily Action Taken Reports to be submitted to Pollution Control Board, Assam.

This has issued with the approval of the Competent Authority.

Member Secretary (i/c)

Memo No. WB/G-1692/20-21/65-A, Dated Guwahati, the 10th Nov, 2020

Copy to:

1. PPS to the Hon'ble Chief Minister, Assam, Dispur, Guwahati-6 for kind appraisal of the Hon'ble Chief Minister, Assam.
2. P.S. to the Hon'ble Minister, Environment & Forest, Assam, Dispur, Guwahati-6 for kind appraisal of the Hon'ble Minister Environment & Forest.
3. S.O. to the Chief Secretary to the Govt. of Assam, Dispur, Guwahati-6 for kind information.
4. P.S. to the Director General of Police, Assam, Assam Police Headquarters Ulubari, Guwahati – 781007 for kind information.
5. P.S. to Principal Secretary to the Govt. of Assam, Environment & Forests Deptt., Dispur, Guwahati-6 for kind information.

Contd...p/2

6. The Chief Executive Officer, Assam State Disaster Management Authority, Govt. of Assam, Assam Secretariat, Dispur, Guwahati-6 for kind information.
7. The Commissioner of Police, Guwahati city for kind information & necessary action.
8. Commissioner of Divisions, North Assam Division, Tezpur / Upper Assam Division, Jorhat / Lower Assam Division, Panbazar, Guwahati / Hills & Barak Valley Division, Guwahati / Central Assam Division, Nagaon for kind information & necessary action.
9. The Commissioner, Guwahati Municipal Corporation for kind information & necessary action.
10. The Deputy Commissioner, All districts for kind information & necessary action.
11. The Superintendent of Police, All districts for kind information & necessary action.
12. The Chief Executive Officer, Guwahati Metropolitan Development Authority for information & necessary action.
13. All District Municipal Board/Town Committee in the State of Assam for information and necessary action.
14. The Regional Officer, Regional Office, Guwahati-1 / Guwahati-2 / Tezpur / Nagaon / Sivasagar / Bongaigaon / Golaghat / Silchar / Dibrugarh, Pollution Control Board, Assam for information & necessary action.

Member Secretary (i/c)
Pollution Control Board, Assam

☎: General: 0471 2312910, 2318153, 2318154, 2318155 Chairman: 2318150 Member Secretary: 2318151
e-mail: ms.kspcb@gov.in, FAX: 2318152 web: www.keralapcb.nic.in

KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram – 695 004
പട്ടം പി.ഒ., തിരുവനന്തപുരം – 695 004

Date: 11/11/2020

PRESS RELEASE

- As per the order of the Home department based on order of the Hon'ble National Green Tribunal in OA No. 249/2020 dated 05/11/2020 and the advice of the Kerala State Pollution Control Board, only 'Green Crackers' can be sold and used in the State on the occasion of Diwali. The 'Green Crackers' can be used only between 8.00 pm and 10.00 pm on Diwali.
- Usage of fire crackers are banned within 100 meters of silence zones such as hospitals, courts, educational institutions and worship places.

Sd/-
CHAIRMAN

General: 0471- 2312910, 2318153, 2318154, 2318155 Chairman: 2318150 Member Secretary: 2318151
e-mail: keralapcb@asianetindia.com FAX: 2318134, 2318152 web: www.keralapcb.org
KERALA STATE POLLUTION CONTROL BOARD
കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്
Pattom P.O., Thiruvananthapuram – 695 004
പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004

തീയതി : 11/11/2020

പത്ര പരസ്യം

- ബഹു. ദേശീയ ഹരിത ടിബ്യൂണലിന്റെ ഒ.എ.249/2020, 05/11/2020 ലെ ഉത്തരവും കേരള സംസ്ഥാന മലിനീകരണനിയന്ത്രണ ബോർഡിന്റെ നിർദ്ദേശവും കണക്കിലെടുത്ത് 'ഗ്രീൻ ക്രാക്കറുകൾ' മാത്രമേ സംസ്ഥാനത്ത് വിൽക്കുവാനും ഉപയോഗിക്കുവാനും പാടുള്ളൂ എന്നും 'ഗ്രീൻ ക്രാക്കറുകൾ' ഉപയോഗിക്കുന്ന സമയം ദീപാവലി ദിവസം രാത്രി 8 മണി മുതൽ 10 മണി വരെ ആക്കി നിജപ്പെടുത്തിയിരിക്കുന്നു എന്നും സംസ്ഥാന ആഭ്യന്തര വകുപ്പ് ഉത്തരവിറക്കിയിരിക്കുന്നു.
- നിശബ്ദ മേഖലകളായ ആശുപത്രികൾ, കോടതികൾ, വിദ്യാഭ്യാസ സ്ഥാപങ്ങൾ, ആരാധനാലയങ്ങൾ തുടങ്ങിയവയുടെ 100 മീറ്ററിനുള്ളിൽ പടക്കം പൊട്ടിക്കുവാൻ പാടുള്ളതല്ല.

ഒപ്പ്/-
ചെയർമാൻ

City	Date of Monitoring	No of Monitored Stations	PM10	PM2.5	SO2	NO2	NH3	O3	AQI value	Category	Prominent Pollutiant
Bhubaneswar	16-11-2020	3	98	46	≤4.0	15	31.8	22.2	98	satisfactory	PM10
Bhubaneswar	15-11-2020	3	98	40	≤4.0	15	31.7	21.3	98	satisfactory	PM10
Bhubaneswar	14-11-2020	6	117	71	≤4.0	19.7	34.6	28.8	137	moderate	PM2.5
Bhubaneswar	13-11-2020	3	110	40	≤4.0	15.1	33.5	22.3	107	moderate	PM10
Bhubaneswar	12-11-2020	3	99	42	≤4.0	14.7	30.4	22.1	99	satisfactory	PM10
Bhubaneswar	11-11-2020	2	89	27	≤4.0	16.3	31.3	23.1	89	satisfactory	PM10
Bhubaneswar	10-11-2020	2	94	40	≤4.0	16.1	31.5	21.7	94	satisfactory	PM10
Bhubaneswar	09-11-2020	5	95	45	≤4.0	14.9	32.8	23	95	satisfactory	PM10
Bhubaneswar	21-11-2020	3	91	40	≤4.0	16.3	31.8	22.2	91	satisfactory	PM10
Bhubaneswar	18-11-2020	3	90	39	≤4.0	16	34.2	21.9	90	satisfactory	PM10
Bhubaneswar	20-11-2020	3	88	37	≤4.0	15.7	32.3	22.6	88	satisfactory	PM10
Bhubaneswar	19-11-2020	6	83	33	≤4.0	15.2	30.8	22.5	83	satisfactory	PM10

ENVIS Hub: Sikkim
Status of Environment and Related Issues

Hosted by Forest and Environment Department, Government of Sikkim
Sponsored by Ministry of Environment, Forests & Climate Change, Government of India

Draft Sikkim Forest Act 2020

World Ozone Day 2020 Celebrated

Status Report On Forest Nurseries 2020-21

Guidelines For Environmental Management Of Dairy Farms And Gaushalas

Pictorial Guide On Biomedical Waste Management Rules 2016 (Amended In 2018 & 2019)

SEIAA SEAC Sikkim

A Day For Mother Earth 2020 Celebrated

SPCB Report On Impact Of Lockdown On Air Quality And Status Of Bio-Medical Waste Management In Relation To Covid-19 In Sikkim

World Environment Day Celebrated

World Bee Day Observed

50th Earth Day Celebration

Green Skill Development Programme On Three Certified Courses Launched

GSDP Course On Bee Keeping Launched

Daily Weather And Forecast For Sikkim

Air Quality Index Of Sikkim

Sikkim Hosted National Workshop Of JICA Assisted Projects In India To Address The Challenges Of Biodiveristy Conservation Through Human-Wildlife Conflict Management

Students Solar Ambassador Workshop Held

Sikkim Ecotourism Wins “MOST EXCLUSIVE LEISURE PRODUCT” Award At TTF, Surat

Climate Change Cell Constituted

Standing Consultative Committee For The Preparation Of Preliminary Working Plan Report For South Sikkim Forest Division

Earthian Schools Teacher's Orientation Programme Held

PANDA Vol 11 Released

A Day For Mother Earth Observed In Sikkim

Green Teacher's Training On Green Schools Audit Programme

Last Updated:25/11/2020

Latest News

Archive

Appeal by the Hon'ble Minister Forest Shri Karma Loday Bhutia for promoting and supporting Swachh Hawa Campaign - Harit Diwali Swasth Diwali 2020

Appeal by the Hon'ble Minister Forest Shri Karma Loday Bhutia for promoting and supporting Swachh Hawa Campaign - Harit Diwali Swasth Diwali 2020.

Feedback

Held

GSP Award To Pelling School

World Wetlands Day 2019 Celebrated

International Symposium On Evergreen Oak Forests Of Eastern Himalayas Held

EC To 1000 Bedded Multispeciality Hospital At Sichey, Gangtok, East Sikkim

Mith Trees Or Mithini Relationship

Revised SoR For Logging And Conservion Works In Sikkim

Guidelines For Dispensing Compensation For Life/ Property/ Losses During Human Wildlife Conflict - Sikkim

Total Visitor: 2343864

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Status of Environment and Related Issues
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செய்தி வெளியீடு

விபத்து, ஒலி மற்றும் மாசற்ற தீபாவளியை கொண்டாடுமாறு பொதுமக்களுக்கு வேண்டுகோள்

தீபாவளித் திருநாள் மக்களால் மகிழ்ச்சியுடன் கொண்டாடப்படும் திருநாளாகும். இத்திருநாளில் சிறுவர்கள் முதல் பெரியவர்கள் வரை பட்டாசுகளை வெடித்து மகிழ்ச்சியை வெளிப்படுத்துவார்கள். அதேவேளையில், பட்டாசுகளை வெடிப்பதால் நம்மை சுற்றியுள்ள நிலம், நீர், காற்று உள்ளிட்ட வாழ்வாதரங்கள் பெருமளவில் மாசுபடுகின்றன. பட்டாசு வெடிப்பதால் எழும் அதிகப்படியான ஒலி மற்றும் மாசினால் சிறுகுழந்தைகள், வயதான பெரியோர்கள் மற்றும் நோய்வாய்பட்டுள்ள வயோதிகர்கள் உடல் அளவிலும் மனதளவிலும் பெரும் பாதிப்புக்கு உள்ளாகிறார்கள்.

பட்டாசு உற்பத்தி மற்றும் விற்பனைக்கு தடை கோரி மாண்புமிகு உச்ச நீதிமன்றத்தில் தொடரப்பட்ட பொது நல வழக்கில் மாண்புமிகு உச்ச நீதிமன்றம் தனது 23.10.2018 ஆம் நாளிட்ட ஆணையில், சுற்றுச்சூழலுக்கு உகந்த மூலப்பொருட்களை பயன்படுத்தி பட்டாசுகளை உற்பத்தி செய்ய வேண்டும் எனவும், வருங்காலத்தில் பசுமைப் பட்டாசுகளை உற்பத்தி செய்து விற்பனை செய்ய வேண்டும் எனவும் நிபந்தனைகளை விதித்தது.

மேலும், மாண்புமிகு உச்ச நீதிமன்றம் தனது ஆணையில், பட்டாசுகளை வெடிப்பதால் காற்றின் தரம் பாதிக்கப்படுவது குறித்து போதுமான விழிப்புணர்வு ஏற்படுத்த வேண்டும் எனவும், திறந்தவெளிகளில் குறிப்பிடப்பட்ட பகுதிகளில் மட்டுமே பட்டாசுகளை வெடிக்க மாநில அரசுகள் வலியுறுத்த வேண்டும் எனவும் அறிவுறுத்தியுள்ளது.

மாண்புமிகு உச்ச நீதிமன்ற தீர்ப்பின் அடிப்படையில், தமிழ்நாடு அரசு கடந்த 2018 மற்றும் 2019 ஆண்டு தீபாவளி பண்டிகையன்று காலை 6 முதல்7 மணி

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வரையும், இரவு 7 முதல் 8 மணி வரையும் மட்டுமே பட்டாசுகளை வெடிப்பதற்கு நேரம் நிர்ணயம் செய்து அனுமதி வழங்கியது. இந்த ஆண்டு தீபாவளி பண்டிகையன்றும், கடந்த ஆண்டைப் போலவே காலை 6 முதல் 7 மணி வரையும், இரவு 7 முதல் 8 மணி வரை மட்டுமே பட்டாசுகளை வெடிக்கவேண்டும் எனத் தெரிவிக்கப்படுகிறது.

மேலும், பட்டாசுகளை வெடிப்பதால் ஏற்படும் சுற்றுச்சூழல் சீர்கேடு குறித்தும் உடல் நலனில் ஏற்படும் பாதிப்புகள் குறித்தும், போதிய அளவில் விழிப்புணர்வு ஏற்படுத்த தமிழ்நாடு மாசு கட்டுப்பாடு வாரியம் பல நடவடிக்கைகள் எடுத்து வருகிறது. அதன்படி மாநிலத்தில் உள்ள அனைத்து மாவட்டங்களில் உள்ள பள்ளிகள், கல்லூரிகள், தேசிய பசுமை படைகள், பசுமை மன்றங்கள் மற்றும் தன்னார்வ நிறுவனங்கள் மூலம் பொதுமக்களிடையே போதுமான விழிப்புணர்வு ஏற்படுத்த பள்ளி கல்வித்துறை, உயர்கல்வித்துறை மற்றும் குறு, சிறு மற்றும் நடுத்தர தொழில் முனைவோர் ஆகிய துறைகளின் செயலாளர்கள், காவல்துறை இயக்குநர், அனைத்து மாவட்ட ஆட்சியர்கள், சுற்றுச்சூழல் துறை இயக்குநர், மாநகராட்சி ஆணையர்கள் மற்றும் உயர் அதிகாரிகள் ஒத்துழைப்போடு அனைத்து மாவட்டங்களிலும் விழிப்புணர்வு ஏற்படுத்த தமிழ்நாடு மாசு கட்டுப்பாடு வாரியம் மூலம் தக்க நடவடிக்கை எடுக்கப்பட்டுள்ளது. மாவட்ட அளவில் உச்சநீதிமன்ற ஆணையின்படி நடவடிக்கை எடுக்க அனைத்து மாவட்ட ஆட்சியர்களும் தமிழ்நாடு மாசு கட்டுப்பாடு வாரியம் மூலம் கேட்டுக் கொள்ளப்பட்டுள்ளார்கள்.

சுற்றுச்சூழலை பாதிப்பு இல்லாமல் பேணிக் காப்பது நம் ஒவ்வொருவரின் கடமையும் பொறுப்பும் ஆகும். இதனை கருத்தில் கொண்டு, பொதுமக்கள் கீழ்கண்டவற்றைக் கடைப்பிடிக்குமாறு கேட்டுக் கொள்ளப்படுகிறது :-

<u>பாதுகாப்பான தீபாவளி கொண்டாடுவதற்கு பொது மக்கள் கடைபிடிக்க வேண்டியவை</u>

1. பொதுமக்கள் குறைந்த ஒலியுடனும், குறைந்த அளவில் மாசு படுத்தும் தன்மையும் கொண்ட பட்டாசுகளை மட்டுமே வெடிக்க வேண்டும்.

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2. மாவட்ட நிர்வாகம் / உள்ளாட்சி அமைப்புகளின் முன் அனுமதியுடன், பொதுமக்கள் திறந்த வெளியில் ஒன்று கூடி கூட்டாக பட்டாசுகளை வெடிப்பதற்கு அந்த அந்த பகுதிகளில் உள்ள நல சங்கங்கள் மூலம் முயற்சிக்கலாம்.

தவிர்க்க வேண்டியவை

1. அதிக ஒலி எழுப்பும், தொடர்ச்சியாக வெடிக்கக் கூடிய சரவெடிகளை தவிர்க்கலாம்.
2. மருத்துவமனைகள், வழிபாட்டுத் தலங்கள் மற்றும் அமைதி காக்கப்படும் இடங்களில் பட்டாசுகள் வெடிப்பதைத் தவிர்க்க வேண்டும்.
3. குடிசை பகுதிகள் மற்றும் எளிதில் தீப்பற்றக் கூடிய இடங்களுக்கு அருகில் பட்டாசு வெடிப்பதை தவிர்க்க வேண்டும்.

ஆகவே, பொதுமக்கள் சுற்றுச் சூழலுக்கு அதிக மாசு ஏற்படுத்தாத பட்டாசுகளை அரசு அனுமதித்துள்ள நேரத்தில் உரிய இடங்களில் கூட்டாக வெடித்து மாசற்ற தீபாவளியை கொண்டாடுமாறு தமிழ்நாடு அரசு மற்றும் தமிழ்நாடு மாசு கட்டுப்பாடு வாரியத்தால் கேட்டுக்கொள்ளப்படுகிறது.

அனைவருக்கும் இதயங்கனிந்த மாசற்ற தீபாவளி நல் வாழ்த்துக்கள்

* * * * * *

தலைவருக்காக
தமிழ்நாடு மாசு கட்டுப்பாடு வாரியம்

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AQI During Diwali 2020

07.11.2020

08.11.2020

09.11.2020

10.11.2020

11.11.2020

12.11.2020

13.11.2020

14.11.2020

15.11.2020

16.11.2020

17.11.2020

18.11.2020

19.11.2020

20.11.2020

21.11.2020

Source : Uttarakhand Pollution Control Board Government Of Uttarakhand, Last Updated on 22-11-2020

Item Nos. 01 to 04 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 249/2020
(I.A. No. 370/2020, I.A. No. 371/2020,
I.A. No. 372/2020& I.A. No.373/2020)

Tribunal on its own Motion Applicant(s)

Versus

Ministry of Environment, Forest
& Climate Change & Ors. Respondent(s)

WITH

Original Application No. 254/2020

Shobhit Shukla Applicant(s)

Versus

Govt. of NCT of Delhi Respondent(s)

WITH

Original Application No. 255/2020

Chirag Jain Applicant(s)

Versus

Govt. of NCT of Delhi Respondent(s)

WITH

Original Application No. 93/2020(CZ)

Dr. P. G. Najpande & Anr. Applicant(s)

Versus

State of M. P. & Ors. Respondent(s)

Date of hearing: 05.11.2020
Date of uploading of order: 09.11.2020

CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL, EXPERT MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER

ORDER

I. The Issue

1. Common question in these matters is remedial action against pollution by use of fire crackers aggravating the menace of Covid-19

pandemic, posing higher danger to the lives and health of the vulnerable groups.

II. Current Restrictions on Firecrackers

2. At the outset, we note that considering the potentially harmful consequences of burning of crackers amidst COVID-19 pandemic situation and approaching winter (when there is higher level of air pollution), the States of Odisha, Rajasthan, Sikkim, NCT Delhi (DPCC) and UT Chandigarh have prohibited sale and use of fire crackers to protect the vulnerable groups like elderly, children, persons with co-morbidities and others. Reliance has been placed on Technical Expert Committee that prohibition is necessary to avoid harmful health impact on account of bursting of crackers, aggravating Covid during increased pollution. The notifications are as follows:

"Government of Odisha
Office of Special Relief Commissioner
No. 6218 /R&DM(DM) Date: 03-11-2020

RDM-RLF-MISC-0290-2020

ORDER

Whereas, the State is passing through a critical stage of COVID-19 pandemic;

And whereas, the winter season is approaching during which the elderly, children, persons with co-morbidities and others develop respiratory problems;

And whereas, the Deepavali and Kartika Purnima festivals are approaching and people usually burn fire crackers during such occasions;

And whereas, ***it is a well-known fact that burning of the fire crackers releases copious amounts of harmful chemicals, which have severe impact on the respiratory health of vulnerable groups and such pollutants can further aggravate health conditions of COVID-19 positive persons besides persons staying in home isolation****;*

And whereas, ***the Technical Expert Committee of the State Government has recommended for prohibition of burning of fire crackers to protect the vulnerable groups like elderly, children, persons with co-morbidities and others****;*

And whereas, considering the potentially harmful consequences of burning of crackers amidst COVID-19 pandemic situation and approaching winter, the State Government have directed to prohibit the sale and use of fire crackers from 10th to 30th of November, 2020 in public interest;

Now, therefore, in exercise of the powers conferred under section 24(1) of the Disaster Management Act, 2005 read with rule 8(1) of the Odisha Disaster Management Rules, 2010, the undersigned hereby directs that the sale and use of fire crackers shall remain prohibited in all parts of the State from 10th to 30th of November, 2020.

Any person found violating this order shall be punished under the provisions of the Disaster Management Act, 2005 and other relevant laws.

Chief Secretary,
Odisha"

"Home (Gr.V) Department
Notification
Jaipur, November 03, 2020

S.O.402 :-*In continuation of this department's notification even number dated 03.05.2020, 12.05.2020, 21.05.2020, 27.07.2020 and 17.10.2020, in exercise of the powers conferred by section 11 of the Rajasthan Epidemic Diseases Act, 2020 (Act No. 21 of 2020), the State Government hereby authorizes all Executive Magistrates, all Police Officers not below the rank of Assistant Sub-Inspector, all officers of Municipal Corporation/ Council/Board not below the rank of Revenue Inspector, all Chief Executive Officers of Zila Parisad and all Block Development Officers, within their respective jurisdiction, to compound the offences committed under section 4 of the said Act, by violating the order or regulation* ***prohibiting the actions specified in column 2 of the schedule given below*** *for the amount specified against each of them in column 3 of the said schedule.*

Schedule

S.No.	***Offence***	***Amount in Rupees for which the offence is to be compounded***
1	***2***	***3***
1.	***Any shopkeeper selling any kind of fireworks.***	*Rs. 10,000/-*
2.	***Any person found using or allow the firing of any kind of***	*Rs. 2000/-*

"

"GOVERNMENT OF SIKKIM
HOME DEPARTMENT
GANGTOK

No. 38 /Home/2020 *Dated: 04/11/2020*

ORDER

Subject: ***Ban on bursting of fire crackers***

Whereas, the active cases of Covid-19 are on the decline in the State and significant number of patients have recovered, ***increase in air pollution on account of bursting of fire crackers may prove hazardous for recovered as well as active Covid-19 patients.***

Now, therefore, in exercise of power conferred u/s 22 (2) (h) of the Disaster Management Act, 2005, the undersigned in his capacity as Chairperson, State Executive Committee hereby directs that there shall be a complete ban on bursting of fire crackers in the State till further orders. The District Magistrates and Superintendents of Police shall take all measures and necessary action to ensure compliance of this order.

Sd-
(S.C. Gupta, IAS)
Chief Secretary
Govt. of Sikkim"

DPCC

"DELHI POLLUTION CONTROL COMMITTEE

F. No DPCC/(10)(10)(01)/ leg-20151/144' ated:06.11.2020

Subject: Directions u/s 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, read with Rule 20 (A) (6) of the Air (Prevention and Control of Pollution) (Union Territories) Rules, 1983, to stop bursting and sale of all kind of fire crackers.

Whereas, Delhi Pollution Control Committee in view of the Hon'ble Supreme Court directives dated 23.10.2018 in Writ Petition (Civil) No. 728/2015 titled as, " Arjun Gopal and Mother's Versus Union of India and Others" and in exercise of the powers conferred under section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, and keeping in view to curb high air pollution in Delhi, issued directions on 29.10.2020 prohibiting bursting of fire crackers and restricted the Licensed Traders only to sale/ store fire crackers with reduced emission (improved crackers) and Green Crackers. The fire crackers which were compliant with PESO prescribed standards, only to be manufactured, stored and sold through Licensed Traders. It was further directed that no e-commerce websites shall accept any online orders and effect online sales and on Diwali days or on any other festivals like Gurpurab etc., when such fireworks generally take place, it would strictly be from 8:00 PM to 10:00 PM only. On Christmas eve and New Year eve, it would be from 11:55 PM to 12:30 AM only and use of barium salts in the fireworks was also banned.

Whereas, Delhi faces grave air pollution particularly in winter season and level of pollutants like Particulate Matter Concentration ($PM_{2,5}$ and PM_{10}) goes much beyond the prescribed standards for Ambient Air Quality.

Whereas, air quality of Delhi is deteriorating day by day and as on 05.11.2020 at 6.00 PM, Air Quality Index (AQI) reached 435, which is classified as "Severe" category warranting extreme measures to contain further worsening and prevent hazards, as a result of air pollution, to public at large.

Whereas the city of Delhi is reeling under a third peak of out-break of COVIDI9 and large scale celebrations by bursting of fire crackers will result not only in agglomeration of people, in violation of social distancing norms, but also would result ***in high level of air pollution leading to serious health issues in Delhi, which under the prevalent pandemic crisis situation is not favourable for the cause of larger community health given the possible high level of exposure to air pollutants leading to short term and long term adverse health effects given the significant relationship between air pollution and respiratory infections.***

Whereas, when severe AQI levels reach such a dangerous level, the deadly air pollutants can make their way into lungs causing severe discomfort and health issues, and hazardous AQI levels can be highly unacceptable to health by aggravating to chronic health conditions caused by breathing poisonous air.

Whereas, burning of fire crackers would cause extensive air pollution and releases metal particles, dangerous toxins, harmful chemicals and noxious gases which would form one of the main sources of air pollution particularly when AQI is already reeling under "Severe" category. The air quality in the severe category may cause respiratory effects even on healthy people and severe health impact on people with lung /heart diseases. The health impacts may be experienced even during light physical activity.

Now, therefore, in view of the above in suppression of directions issued vide even number dated 29.10.20220 and in exercise of the powers conferred under Section 31(A) of Air (Prevention and Control of Pollution) Act, 1981, read with Rule 20 (A) (6) of the Air (Prevention and Control of Pollution) (Union Territories) Rules, 1983, and keeping in view the need in public interest to curb high air pollution in Delhi, Delhi Pollution Control Committee hereby directs as under:

> ***"There will be a 'Complete Ban' on bursting and sale of all kinds of fire crackers from 07.11.2020 to 30.11.2020 in the territory of NCT of Delhi."***

The District Magistrates and Deputy Commissioners of Police shall implement the aforesaid directions. Daily action taken reports are required to be submitted to Delhi Pollution Control Committee on email ID: msdpcc@nic.in."

CHANDIGARH

"OFFICE OF ADVISER TO THE ADMINISTRATOR, UT-CUM-CHAIRPERSON, STATE EXECUTIVE COMMITTEE OF STATE DISASTER MANAGEMENT AUTHORITY, UT, CHANDIGARH

ORDER

No.13180-HIII(5)2020/ Dated 06/11/2020

In exercise of the powers conferred on the undersigned as Chairperson of the Disaster Executive Committee of State Disaster. Management Authority, I hereby order, a complete ban on sale or use of crackers of any kind, throughout the Union Territory of Chandigarh. ***These directions are issued as a containment measure to prevent risk of spread of covid-19, due to polluted atmosphere created by bursting of crackers.***

These orders will come into force with immediate effect and will remain in force until further orders.

Any violation of the orders will invite penal action under Section 51 to 60 of Disaster Management Act, 2005 besides legal action under Section 188 of the IPC and other provisions as applicable.

MANOJ PARIDA, IAS Adviser to the Administrator, UT & Chairperson, State Executive Committee of State Disaster Management Authority, UT, Chandigarh"

3. We further note that the Calcutta High Court vide interim order dated 5.11.2020 in *WPA No. 1984 of 2020, Ms. Anasua Bhattacharya vs. State of West Bengal & Ors.* has banned fire crackers as follows:

" ....

As far as the firecrackers are concerned, notwithstanding the pendency of the matter before the NGT, in view of the appeal issued by the State and the unique problem brought about by the pandemic, ***the State should ensure that there is no use or display or bursting of firecrackers at all during the Kali Puja and Diwali celebrations. For this purpose, only wax or oil-based diyas would have to suffice, for the greater good of the citizens and in the larger public interest. This direction as to firecrackers will be effective all over the State and will cover not only the Kali Puja and Diwali celebrations, but also the Chhat Puja, Jagadhatri Puja and Guru Nanak's birthday celebrations thereafter.***

The police should maintain a strict vigil to ensure that there is no sale or purchase of firecrackers of any form in the State between now and the end of the month. The police should make every effort to confiscate firecrackers and any kind of like material which have the potential to pollute the air. Immediate appropriate measures must be taken by the police against those seeking to act in contravention of these directions. The State will ensure that no firecrackers of any kind are brought into the State, except for immediate transit to another State.

The compendious word "firecrackers" is used in this order to include all types of sparklers and the like, whether or not the use or burning thereof involves any sound or light being generated."

III. Procedural History

4. We now refer to the cases before the Tribunal. In *OA 249/2020, Indian Social Responsibility Network through Santosh Gupta vs. Ministry of Environment, Forest & Climate Change & Ors.*, (the title later modified on application of the applicant seeking to withdraw his name as *Tribunal on its own Motion* vs. *Ministry of Environment, Forest & Climate Change & Ors.*), the Tribunal considered the matter on 02.11.2020 and passed following order:

> *"1. The issue raised in this application relates to remedial action against* ***pollution by use of fire crackers in NCR during the time air quality is unsatisfactory with potential of severity of Covid-19 pandemic.*** *The application refers to the statement of the Union Health Minister and the Health Minister of Delhi that during festive season there will be rise of Covid cases due to air pollution. Increased pollution may further affect the vulnerable groups and increase the fatality rate. Covid cases in Delhi may go up to 15,000 per day, as against the current cases of about 5,000 per day. Use of green crackers will not remedy the situation. The smoke will choke and may create gas chamber like situation. It will lead to poor visibility, hazy conditions and asphyxia.*
>
> *2. The issue of fire crackers has been dealt with by the Hon'ble Supreme Court by several orders. The matter has been considered in the light of right to clean environment and acknowledged adverse effect of bursting of crackers on health due to increased pollution. Particular reference may be made to the following:*
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> *(I) Vide order dated 11.11.2016, in Arjun Gopal v. Union of India, (2017) 1 SCC 412,[1] it was noted that air quality standards in Delhi are from 'poor' to 'severe' during winter resulting in potential of diseases. Following directions were issued:*
>
> *"We direct the Central Government to:*
>
> *(i) Suspend all such licenses as permit sale of fireworks, wholesale and retail, within the territory of NCR.*
> *(ii) The suspension shall remain in force till further orders of this Court.*
> *(iii) No such licenses shall be granted or renewed till further orders."*

[1] Para 5, 19 & 20

(II) *Vide order dated 12.09.2017, in Arjun Gopal v. Union of India (2017) 16 SCC 280,[2] it was noted that since under the law, the health of the people has to take precedence over any commercial or other interests, graded regulation of fire crackers was necessary which would eventually result in prohibition. Accordingly, directions were issued to restrict the temporary licenses to 50%, pending further consideration.*

(III) *Vide order dated 23.10.2018, in Arjun Gopal v. Union of India, (2019) 13 SCC 523,[3] while banning certain categories of fire crackers and directing regulation of the remaining, it was inter-alia directed that on Diwali days or other festivals, fire crackers will be used strictly between 8 p.m. to 10 p.m. only with different timings for some other festivals. It was also directed that the Union of India, Government of NCT of Delhi and the State Governments of NCR would permit community fire crackers only (for Diwali and other festivals, etc. as mentioned above), wherever it can be done.*

(IV) *There are also directions of the Hon'ble Supreme Court with regard to the noise level of the crackers vide judgment In Re: Noise Pollution-implementation of the Laws for Restricting Use of Loudspeakers and High-Volume Producing Sound Systems, (2005) 5 SCC 733.*

3. ***The above cases do not consider Covid-19 situation when the adverse effect may be so severe that number of deaths of children, senior citizens and other vulnerable persons may increase. Number of diseases may also increase. There are reports in public domain that air quality of Delhi is deteriorating and further deterioration may give rise to increase in Covid cases.[4] It is well known that the Graded Response Action Plan (GRAP) has been introduced envisaging prohibiting of polluting activities if the air quality deteriorates. The Air Quality Index (AQI) is reported to be averaging between 410 and 450 i.e. 'hazardous' category. Fire crackers emit poisonous gases like SO_2, NO_x, CO as well as the metal besides creating noise. In the given climatic conditions, this may result in respiratory/pulmonary diseases, diabetic, hypertension and other diseases.***

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[2] Para 69 to 72

[3] Para 48

[4] (i). Festivals, Air Pollution Reasons for rise in Delhi Covid cases: Centre: https://www.ndtv.com/india-news/festivals-air-pollution-reasons-for-rise-in-delhi-covid-cases-centre-2317795

(ii). Covid-19 recoveries continue to surpass new cases; next two-and-a-half month period crucial says Harsh Vardhan: https://www.firstpost.com/india/covid-19-recoveries-continue-to-surpass-new-cases-next-two-and-a-half-month-crucial-says-harsh-vardhan-8922691.html

(iii). Covid cocktail: Why Delhi's air pollution crises may deepen this winter: https://www.indiatoday.in/news-analysis/story/covid-cocktail-why-delhi-air-pollution-crisis-deepen-winter-coronavirus-lockdown-1722602-2020-09-17

(iv). Covid-19 and pollution: 'Delhi staring at coronavirus disaster': https://www.bbc.com/news/world-asia-india-54596245

4. There are also expert views on clear nexus of air pollution with Covid-19.[5] With increased air pollution, virus can cause more damage.

5. In view of above, ***issue notice to the MoEF&CC, CPCB, DPCC, Police Commissioner, Delhi, Governments of Delhi, Haryana, Uttar Pradesh and Rajasthan on the question whether the use of fire crackers may be banned for the period from 07.11.2020 to 30.11.2020 in the interest of public health and environment****."*

5. In *O.A. No. 254/2020, Shobhit Shukla vs. Govt. of NCT of Delhi*, the applicant has stated as follows:

"That the applicant herein most respectfully submits that the use of fireworks in Delhi has posed a serious problem to the quality of the air during the week of Diwali, which followed by usage of crackers during the weddings in the winter season. That the quality of air in the months of October, November and December since the time the applicant has shifted to Delhi has deteriorated to catastrophic levels. With each passing year the issue of extreme smog in Delhi is becoming more and more deadly. It is essential to highlight here that on 02.11.2020, Delhi's air quality was in the "very poor" category, as per the data from the Central Pollution Control Board (CPCB). The capital recorded an Air Quality Index (AQI) of 310 at 7 am.

That in this regard, the, the situation has become more hazardous in 2020 because of the on-going corona pandemic. According to the Delhi state health department, 4,001 fresh cases were detected in Delhi in the last 24 hours, pushing the total tally more than 3.96 lakh. In fact, in the wake of the deadly coronavirus disease (Covid-19) pandemic and rising pollution in the national capital, the Delhi government has also launched an anti-firecracker campaign from November 3rd, 2020.

Under the campaign, 11 special squads of the Delhi Pollution Control Committee (DPCC) and city police will inspect firecracker manufacturing units to ensure that there is no old stock left. The government has also urged people to not burn crackers at all this year as the city battle surge in Covid-19 cases.

That however it is wishful and ideal that it is expected out of people that they shall themselves refrain from bursting crackers on the eve

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[5] "SARS-CoV-2 virus (COVID-19) is a member of the coronavirus family and is responsible for the pandemic declared by the World Health Organization. A positive correlation has been observed between the spread of the virus and air pollution, one of the greatest challenges of our millennium. COVID-19 could have an air transmission and atmospheric particulate matter (PM) that could create a suitable environment for transporting the virus at greater distances than those considered for close contact. Moreover, PM induces inflammation in lung cells, and exposure to PM could increase the susceptibility and severity of the COVID-19 patient symptoms. The new coronavirus has been shown to trigger an inflammatory storm that would be sustained in the case of pre-exposure to polluting agents. Given this state of affairs, the potential role of PM in the spread of COVID-19, focusing on Italian cities whose PM daily concentrations were found to be higher than the annual average allowed during the months preceding the epidemic. Furthermore, a positive correlation between the virus spread, PM, and angiotensin-converting enzyme 2 (ACE2), a receptor involved in the entry of the virus into pulmonary cells and inflammation was observed": https://www.ncbi.nlm.nih.gov/pmc/articles/PMC7345938/

of Diwali and other forthcoming festivities, it has been seen in the past years that the such voluntary restrictions do not translate into legitimate constraint on the usage of such fire crackers. This has shown extremely hazardous effects upon the air quality of the Delhi-NCR region."

6. In *O.A. No. 255/2020, Chirag Jain vs. Govt. of NCT of Delhi*, the applicant has stated as follows:

"That currently we are undergoing an unprecedented time in our country with the ongoing pandemic of COVID-19, cases of which are sure to rise with the advent of winters in Delhi.

That it is now a common knowledge that the respiratory system is immensely adversely affected by the COVID-19 virus and that the same stress will increase manifold with the increase in the air pollution in the area of Delhi. It is also the view of the Government both of the NCT of Delhi as well as the Central Government. It has been stated in the media that the onset of winter season and rising air pollution in Delhi NCR shall aggravate the pandemic and may affect vulnerable groups and could lead to a drastic increase in the fatality rate in the country.

Delhi is encircled by Haryana from three sides and Uttar Pradesh on its eastern side. Delhi is a bowl state, in sense that, thickly populated cities like Noida, Ghaziabad, Faridabad and Gurugram encircle it and that the wind cycle from the areas surrounding the city coagulate the wind of the city. With the ongoing burning of stubble in the northern regions of the country the downwind brings all the smoke residue into the city due to which the entire region which is referred as NCR is predominated with high background dust, intensified industrial activities, high vehicular density, issues of re-suspension of dust etc. that are some of the primary causes of the deteriorating air quality in Delhi NCR.

The Air Quality Index (AQI) of Delhi and adjoining cities more or less is a testimony of the same. With the exception of monsoon season, AQI of the region more or less remains in the above 'Moderate' category. Therefore, there is an imminent need for actions to be taken for regulating various activities which have been identified as pollution contributors in the region.

As per the statement of the Health Minister of Delhi, an expert panel had been constituted by the Government which gave an indication that the COVID-19 cases in Delhi may go up to 15000 per day. This has been attributed on account of the onset of festival season, harsh winter conditions and rising air pollution levels.

AIIMS, a premier medical institution in the country has also issued advisories in view of anticipated conditions. Health Care Experts in other states have also released such medical advisories.

With the onset of the festival season in the country, there shall be use of fire crackers in huge numbers that will aggravate the air

pollution concern in Delhi NCR. Using green crackers (also known as environmentally friendly crackers) is also futile since they are neither emission free and nor noise free. Hon'ble Supreme Court is reviewing the proceedings and adjudication is presently focusing on substitution of the ingredients to minimize pollution levels referring as Green Crackers.

There is also no mention on the regulation of firecrackers in Graded Response Action Plan (GRAP) perhaps with the view that their use is for limited period. However, such a stand is not correct owing to the fact it is contrary to the Air Act and considering that post the Diwali Day, the sky is engulfed with smoke. Deepawali celebrations with Firecrackers is not an integral part of the traditional celebrations. Right to earning a livelihood at the cost of severe health risks and damage to the environment should not be treated as a constitutional right.

There has been plethora of literature that is publicly available to show that air pollution leads to several diseases and discomfort. According to study from Harvard T.H. Chan School of Public Health, people who live in regions with high levels of air pollution are more likely to die from the disease than people who live in less polluted areas. Therefore, there exists a clear nexus between the rising air pollution and COVID-19 related deaths.

Harsh winter periods in Delhi NCR also results in reduction in the mixing heights thereby locking the pollutants and leading to hazy and poor visibility conditions. The emissions from Delhi, Faridabad, Gurugram, Noida and Ghaziabad are almost identical and Delhi gets locked experiencing the most unbearable conditions. Undoubtedly, the community at large has to live under distressed conditions.

It is a well-established fact that fire crackers emit poisonous gases like SO2, NOX, CO as well as the metal besides creating noise. The Government of India and the Government of Delhi have accepted in Media that air pollution and the winter conditions will lead to a surge in the COVID-19 cases and the most vulnerable groups will be the ones that could potentially suffer from respiratory/pulmonary diseases, hypertension and other such ailments. They might also lack the financial resources to seek the help of any medical institution. This also places an additional burden on the healthcare system of the country that is already struggling with shortage of beds, lack of PPE kits etc."

7. In *O.A. No. 93/2020(CZ), Dr. P.G. Najpande & Anr. v. State of MP & Ors.* which has been filed before the Bhopal Bench and transferred to this Bench, to be heard with connected matters, it is stated as follows:

"Therefore, the main grievance of applicants it that this smoke filled air will increase in mortality rate of corona patients, it will lead to increase in number of corona patients.

Those patients who have recovered from the corona infection diseases may again be put to hazardous situation.

All above effects will be because of huge air pollution causes by bursting of crackers.

Hon'ble National Green Tribunal (CZ) Bhopal in OA No.113/2013 observed on 31.10.2013 to take necessary steps against bursting of crackers causing air pollution in Diwali Festival by State Pollution Control Board, District Administrations and State Govt. of Madhya Pradesh, Rajasthan and Chhattisgarh.

A complaint regarding sale of substandard crackers causing air and noise pollution was filled before Hon'ble M.P. human Right Commission on 26.10.2018. Hon'ble Commission had directed to Inspector General of Police Bhopal on 05.10.2018 to take an necessary action. But neither the State Govt., State Pollution Control Board, Inspector General of Police, nor the District Administrative Department took appropriate action to curb the menace of crackers.

This year a situation is still more disastrous, because of covid-19 situation, people are suffering and their "Rights to Life" enshrined under Article 21 of the Constitution of India is under threats and hence it will be hazardous if the bursting of crackers is not banned."

8. Vide order dated 04.11.2020 on consideration of the above matters, the Tribunal directed all the matters to be heard together and observed:

"9. However, having regard to further developments such as grievance being raised for the State of MP and States of Odisha and Rajasthan have banned use of fire crackers in the wake of unsatisfactory air quality, ***the scope of proceedings may need to be extended beyond NCR so as to suggest that in all the concerned States where air quality is not satisfactory may consider taking action on the pattern of action taken by the States of Odisha and Rajasthan. Further, with respect to non-attainment cities (where air quality as per record maintained by the CPCB is generally beyond norms) which are 122 in number, as per record of CPCB, the Tribunal may have to consider direction to prohibit use of fire crackers during the period air quality is beyond a threshold (and beyond the norms notified under the Air Act) to protect the health of the vulnerable groups.*** *The remedial action with regard to the said cities is being separately dealt with by this Tribunal in O.A. No. 681/2018, News item published in "The Times of India" Authored by Shri Vishwa Mohan titled "NCAP with multiple timelines to clean air in 102 cities to be released around August 15." List of the said cities is as follows:*

"List of 122 Non-Attainment Cities (Air Pollution)

Sl. No.	State	Sl. No.	City
1.	Andhra Pradesh	1.	Anantapur*
		2.	Chitoor*
		3.	Eluru*
		4.	Guntur
		5.	Kadapa*
		6.	Kurnool
		7.	Nellore
		8.	Ongole*
		9.	Rajahmundry*
		10.	Srikakulam*
		11.	Vijaywada
		12.	Vishakhapatnam
		13.	Vizianagaram*
2.	Assam	14.	Guwahati
		15.	Nagaon
		16.	Nalbari
		17.	Sibsagar
		18.	Silcher
3.	Bihar	19.	Gaya
		20.	Muzzaffarpur
		21.	Patna
4.	Chandigarh	22.	Chandigarh
5.	Chhattisgarh	23.	Durg Bhillainagar
		24.	Korba
		25.	Raipur
6.	Delhi	26.	Delhi
7.	Gujarat	27.	Ahmedabad
		28.	Surat
		29.	Vadodara*
8.	Himachal Pradesh	30.	Baddi
		31.	Damtal
		32.	Kala Amb
		33.	Nalagarh
		34.	Paonta Sahib
		35.	Parwanoo
		36.	Sunder Nagar
9.	Jammu & Kashmir	37.	Jammu
		38.	Srinagar
10.	Jharkhand	39.	Dhanbad
11.	Karnataka	40.	Bangalore
		41.	Devangere
		42.	Gulburga
		43.	Hubli-Dharwad
12.	Madhya Pradesh	44.	Bhopal
		45.	Dewas
		46.	Gwalior
		47.	Indore
		48.	Sagar
		49.	Ujjain
13.	Maharashtra	50.	Akola
		51.	Amravati
		52.	Aurangabad
		53.	Badlapur
		54.	Chandrapur
		55.	Jalgaon
		56.	Jalna
		57.	Kolhapur
		58.	Latur
		59.	Mumbai
		60.	Nagpur
		61.	Nashik
		62.	Navi Mumbai
		63.	Pune
		64.	Sangli
		65.	Solapur
		66.	Thane*
		67.	Ulhasnagar
14.	Meghalaya	68.	Byrnihat
15.	Nagaland	69.	Dimapur
		70.	Kohima

Sl. No.	State	Sl. No.	City
16.	Odisha	71.	Angul
		72.	Balasore
		73.	Bhubneshwar
		74.	Cuttack
		75.	Kalinga Nagar*
		76.	Rourkela
		77.	Talcher
17.	Punjab	78.	Amritsar
		79.	Dera Baba Nanak
		80.	Dera Bassi
		81.	Gobindgarh
		82.	Jalandhar
		83.	Khanna
		84.	Ludhiana
		85.	Naya Nangal
		86.	Patiala
18.	Rajasthan	87.	Alwar
		88.	Jaipur
		89.	Jodhpur
		90.	Kota
		91.	Udaipur
19.	Tamil Nadu	92.	Trichy*
		93.	Tuticorin
20.	Telangana	94.	Hyderabad
		95.	Nalgonda
		96.	Patencheru
		97.	Sangareddy*
21.	Uttar Pradesh	98.	Agra
		99.	Allahabad
		100.	Anpara
		101.	Bareily
		102.	Firozabad
		103.	Gajraula
		104.	Ghaziabad
		105.	Jhansi
		106.	Kanpur
		107.	Khurja
		108.	Lucknow
		109.	Moradabad
		110.	Noida
		111.	Raebareli
		112.	Varanasi
22.	Uttarakhand	113.	Dehradun*
		114.	Kashipur
		115.	Rishikesh
23.	West Bengal	116.	Asansol*
		117.	Barrackpore*
		118.	Durgapur*
		119.	Haldia*
		120.	Howrah*
		121.	Kolkata
		122.	Raniganj*

”

10. Accordingly, we consider it appropriate to issue notice to all the States/UTs where the above cities fall, in addition to notice already issued to the Governments of Delhi, Haryana and Uttar Pradesh. Notice need not be issued to the States of Odisha and Rajasthan in view of the notification issued by the said States. To all other States/UTs where the above cities fall, notice may be issued by e-mail to the concerned Chief Secretaries returnable for tomorrow.”

9. Accordingly, the matter was taken up for consideration on 05.11.2020 and after hearing learned counsel for the appearing parties, following order was passed:

> *"We have heard learned Amicus, Shri Raj Panjwani, Senior Advocate, Shri. Mahesh Jethmalani, Senior Advocate appearing for the Indian Fireworks Manufacturers' Association and learned Counsel appearing for the MoEF, CPCB and the States/UTs/PCBs/PCCs present before us by video conferencing.*
>
> *Hearing concluded. Order reserved. Order will be uploaded on the website by 09.11.2020 at 10:30 a.m.*
>
> *Shri Jethmalani and any other learned counsel are permitted to file any further note of submissions by 04:00 p.m. tomorrow, if so desired.*
>
> *We note the statement of learned counsel for the State of West Bengal that the State is contemplating taking appropriate measures in this regard. We also note the stand of the Delhi Government that there is a meeting scheduled at 04:00 p.m. to consider the measures to be taken on the subject."*

IV. Respondents' Stand

10. Only written response received was from the State of Haryana, the Delhi Pollution Control Committee (DPCC) and the Fireworks Manufacturers' Associations till 5.11.2020, when the matter was heard. Later, after conclusion of hearing, response has been filed by the States of Tamil Nadu, Punjab and Assam on 6.11.2020. A copy of notification dated 6.11.2020 has been filed by DPCC. Written submissions have been filed by the Tamil Nadu Fireworks and Amorces Manufacturer's Association, Sivakasi (TNFAM Association). We have considered all such submissions. The response of the State of Haryana is as follows:

> *"In this regard, it is informed that the State has duly considered the matter and we are of the opinion that the ban on the use of fire crackers is not required in the State of Haryana. However,* ***if the Hon'ble Tribunal so deems fit, the ban may be imposed selectively only in the districts of Haryana falling in the NCR Region for the period from 07.11.2020 to 30.11.2020****."*

The written submission of TNFAM Association is as follows:

> *"1 to 17. … … …*

18. That the proposed suggestive ban on the use of firecrackers has sent shivers down the spine of the sellers who are anyway facing acute financial hardship owing to the present pandemic. It is submitted that in a news article published online by Republic world on 05.11.2020, The sellers in the Delhi's Sadar Bazar, Delhi's largest firecracker market are requesting the National Green Tribunal (NGT) not to ban crackers ahead of the festival season. In recent times only 10 shops in Sadar Bazar have received the certificate to sell green crackers-that causes less pollution comparatively and are allowed by the Government. The number of shops dealing with firecrackers massively decreased from 70 to now just 10, over the last four years.
A copy of the news article dated 05.11.2020 is annexed hereto and
marked as ***Annexure R-12.***

19. It is submitted that similarly, the decision of the Government of West Bengal to impose the ban on use of firecrackers may impact almost 4 lakh workers. This apprehension further stems from the fact that it would have been much better if the State Governments made the decision a few months ago and issued guidelines as it would have saved the manufacturers from the risk of sustaining huge losses at a time when they are yet recover from the impact of the lockdown. A copy of the article dated 04.11.2020 published in Deccan Herald is annexed hereto and marked as Annexure-R13.

20. That further complete ban on fire crackers the markets would be flooded with illegal crackers violating the noise limit of 90 decibels. In a situation like this where vocal for local and Atma-Nirbhar Bharat is echoing in the heart of every Indian, a ban on legal firecrackers will mean that the market will be flooded with illegal Chinese crackers which will serve no purpose both for the buyers, the sellers and the environment.

21. That it is wrong to presume that there is any correlation between bursting of firecrackers and the increase in the number of Covid cases. The primary concern will be that of air pollution which in effect is a concern already addressed by the introduction of Green Firecrackers. CPCB in its affidavit in 2017 filed before the Hon'ble Supreme Court in the aforesaid Writ petition have already given a report of Gangaram Hospital that no significant health hazard was noticed during Diwali because of fireworks. It is submitted that that special norms of social distancing and wearing masks in public were mandated in liquor and cigarette shops which are consumed daily. The Firecracker Industry will ensure that such social norms will be followed for selling and using of crackers.

22. That the European Society of Cardiology Report referred to by the amicus curie discusses the effect of air pollution on covid patients. However, same report also suggests that "attributable fraction does not imply a direct cause-effect relationship between air pollution and COVID-19 mortality (although it is possible). Instead it refer--; to relationships between two, direct and indirect, i.e. by

aggravating co-morbidities [other health conditions] that could lead to fatal health outcomes of the virus infection".

23. It is submitted that in the order dated 02.11.2020, this Hon'ble Tribunal has taken note of the orders dated 11.11.2016, 12.09.2017, 23.11.2018, passed by the Hon'ble Supreme Court in Writ Petition No. 728 of 2015 [Arjun Gopal v. Union of India]. However, the important orders in the aforesaid Writ Petition have been passed only on 05.03.2019, 11.04.2019 and 26.11.2019. Further, the Hon'ble Tribunal has not taken into consideration the status report filed by the MOEF dated 17.08.2019, 10.12.2019 and 26.10.2020 wherein the permission to manufacture green firecrackers in accordance with the guidelines of PESO was sought. It is submitted that banning the sale of firecrackers on the basis of a partial and myopic observation rather than a holistic approach is a case writ large of travesty of justice.

24. It is submitted that during the pooja for Ayodhya temple construction in Corona period, the whole state of Uttar Pradesh celebrated with fireworks. There was no increase of any covid cases because of bursting of fireworks. Further, in Sivakasi there are more than 1200 fireworks factories and more than 8 lakh people are directly or indirectly employed in the industry. The factories check quality of fireworks daily by bursting it. Though fireworks are burst daily the fresh covid cases on 05.11.2020 were only 15 cases in the entire district. Nowhere around the world has any country banned fireworks during this Covid situation during their festival celebrations.

25. That the Firecracker Industry wrote letters to all Chief Ministers of the states on 01.09.2020 September itself requesting to issue temporary license for fireworks shop forth coming Diwali. Many Governments replied that it will do the needful and started the process of issuing licenses. With this confidence fireworks were produced and sent to the wholesalers of all state. Huge loans were availed by Manufacturers and dealers for the production and purchase of the same. None of the governments said that fireworks will not be allowed this year as soon as they got the representation from the firecracker Industry. If the fireworks are banned at the last hour, nothing will be left of the Firecracker Industry or of the 8 lakh workers.

26. That Rediff news in an article dated 05.11.2020 has reported that 42% pollution is because of stubble burning, whereas IIT reported Fireworks accounts to less than 0.1%. Details of information availed from Rediff News are annexed hereto and marked as ***Annexure-R14."***

11. The stand of the State of Tamil Nadu is that banning of crackers will affect livelihood of the manufactures and workers and the same is

not justified. The State of Punjab has claimed that air quality in its non-attainment cities is satisfactory or moderate during certain months. Similar is the stand of Assam PCB and State of Tamil Nadu. We reproduce below the main averments in the stand of the said three States:

> *"**State of Punjab***
>
> *1 to 3. … … …*
>
> *4. As regards the State of Punjab, the matter has been considered by the State and it is apprised that the Air Quality Index (AQI) of the State in the non-attainment cities of Amritsar, Ludhiana, Mandi Gobindgarh, Patiala, Jalandhar, Khanna are cities where Continuous Ambient Air Quality Monitoring Stations (CAAQMS) have been installed and the Air Quality Index (AQI) had remained in the moderate range for the months of January and February, 2020, in the satisfactory range for the months March, April, May, June and July, 2020, in the range of good for the month August, 2020, satisfactory range in the month of September, 2020 and moderate in the month of October, 2020. The status relating to Air Quality Index (AQI) of the aforementioned non-attainment cities for the months of January to October, 2020 in a tabular form is enclosed herewith as **"Annexure-A".***
>
> *5. … … ….*
>
> *6. In view of the above stated facts and after due consideration of the matter in the background of Covld-19 pandemic. It is respectfully apprised that ban on the use of Fire Crackers Is not required in the State of Punjab. It is further apprised that no part of the State falls in the National Capital Region (NCR). However, the State undertakes to abide by the directions of the Hon'ble National Green Tribunal, if issued otherwise in the case."*
>
> *"**Assam PCB***
>
> *1. … … …*
>
> *2. As per Air Quality Monitoring from January to August, 2020, AQIs of Guwahati in January, February & March is Moderate, in April, June, July & August it is good and in May it is satisfactory.*
>
> *In case of Nagaon, in January & February it was Moderate and in other months it was good.*
>
> *In Silchar all 8 (eight) months are good.*

In Sivasagar, January, February & March - Satisfactory and other 5 (five) months are good.

In Nalbari January, February & March - Satisfactory and other months are good.

3. As per air quality monitoring before & during Deepawali, 2019 only Particulate Matter (PM_{10}) were found exceeded-in Guwahati and marginally exceeded in Sivasagar and in Nagaon and Silchar it was under limit. Other parameter such as SO_2 & NO_2 were under limit in all station in all occasions.

4. Notification issued to all Deputy Commissioners of Assam to ensure implementation of directives of the Hon'ble Supreme Court of India in WP(C) No. 72/1998 dtd. 18th July, 2005.

5. Complete ban of fire crackers may be considered for Guwahati city only. In other towns directives of the Hon'ble Supreme Court of India dtd. 18th July, 2005 in WP(C) No. 72/1998 shall be implemented through Deputy Commissioners."

*"**State of Tamil Nadu***

1. to 4. ... ...

5. It is respectfully submitted that in Tamil Nadu only green crackers are permitted to be sold/used and bursting of crackers is proposed only for two hours on Diwali day i.e., between 6.00 AM to 7.00 AM in the morning and 7.00 PM and 8.00 PM in the evening. Further, awareness is being continuously created among the public through various means including the mass media.

6. It is respectfully further submitted that the State of Tamil Nadu is a major cracker manufacturing State using raw materials with reduced emission levels and low decibels and the State contributes to about 90% of total manufacture of crackers in India, providing direct employment to around 4 lakh people and indirect employment to 4 lakh people, and that their livelihoods solely depends on the sale of crackers during Diwali season. All steps were religiously taken to curb the pollution caused by the crackers in accordance with the directions of Hon'ble Supreme Court. Besides, the State has been taking proper COVID-19 management steps and the results are evident. Besides, the State Pollution Control Board has been constantly monitoring the air quality across the State of Tamil Nadu and suggesting measures.

7. It has been decided that environment friendly green crackers would be allowed as per the recent Hon'ble Supreme Court directions with supervision from the pollution control authorities of the State and also local supervision by the Police and Revenue authorities."

12. I.A. Nos. 370/2020 and 371/2020 have been filed by the Indian Fireworks Manufacturers' Association, Sivakasi, Tamil Nadu for being impleaded and urgent hearing respectively. It is stated that the said association is the largest association of fire cracker manufacturers in Sivakasi. The crackers with reduced emissions and green crackers were permitted under the order of the Hon'ble Supreme Court dated 23.10.2018 in *Writ Petition No. 728/2015, Arjun Gopal v. Union of India* while others were banned. There is also ban on joined fire crackers and for use of barium salts. Petroleum and Explosive Safety Organization (PESO) is to review composition of the fireworks. There is also reference to meetings of CSIR-NEERI to consider composition and standards of the crackers on 27.02.2019 which was considered by the Hon'ble Supreme Court on 05.03.2019 and 11.04.2019. MoEF&CC filed status report before the Hon'ble Supreme Court on 17.08.2019 that there will be 90% reduction of Barium in emissions with the new composition. The MoEF&CC has filed further affidavit dated 10.12.2019 before the Hon'ble Supreme Court mentioning the steps for implementing green crackers. I.A. Nos. 372/2020 & I.A. No. 373/2020 have been filed by Tamil Nadu Fireworks and Amorces Manufacturer's Association, Sivakasi, Tamil Nadu for being impleaded and for urgent hearing respectively.

V. Amicus Submissions

Research and Studies

13. Shri Panjwani, learned Amicus has filed written submissions. It is submitted that air pollution increases the risk of mortality from Covid-19. Reliance has been placed on the following studies:

i. *'A. Pozzer et al, 'Regional and global contributions of air pollution to the risk of death from COVID-19' Cardiovascular Research revised on 3.10.2020.*[6]

ii. *Aparna Banerjea, 'After studies, it's clear that air pollution contributes to Covid mortality: ICMR' Mint, 27 October 2020.*[7]

iii. *Sandipan Talukdar, 'Air Pollution May Account for 15% of COVID-19 Deaths Worldwide, Says New Study', News Click, 28 October 2020.*[8]

iv. *The CPCB report tilted 'Report on Ambient Noise Levels & Ambient Air Quality during Deepawali Festival 2018 & 2019'.*

v. *'State of Global Air 2020' report released by the Health Effects Institute and the Institute for Health Metrics and Evaluation's Global Burden of Disease Project.*[9]

vi. *Report: 'India recorded highest infant deaths due to air pollution in 2019, shows study', Scroll.in, 21 October 2020."*[10]

14. Shri Panjwani referred to the articles referred to above during hearing. In *'A. Pozzer et al, 'Regional and global contributions of air pollution to risk of death from COVID-19' Cardiovascular Research,* which is an article published by the **European Society of Cardiology, revised on 03.10.2020**, a study has been conducted about the nexus of Covid-19 and air pollution using relevant data and attributable fraction. It is opined that both **the air pollutant $PM_{2.5}$ and the SARS-CoV-2 virus enter the lungs via the bronchial system (portal organ), with potential systemic health impacts through the blood circulation. Both $PM_{2.5}$ and SARS-CoV-2 cause vascular endothelial dysfunction, oxidative stress, inflammatory responses, thrombosis, and an increase in immune cells. The SARSCoV-2 infection facilitates the**

6 https://academic.oup.com/cardiovascres/advance-article/doi/10.1093/cvr/cvaa288/5940460

7 https://www.livemint.com/news/india/after-studies-it-s-clear-that-air-pollution-contributes-to-covid-mortality-icmr-11603799525870.html

8 https://www.newsclick.in/air-pollution-account-15-per-COVID-19-deaths-worldwide-new-study

9 https://www.stateofglobalair.org/

10 https://scroll.in/latest/976376/india-recorded-highest-infant-deaths-due-to-air-pollution-in-2019-shows-study#:~:text=As%20many%20as%2016.67%20lakh,2019%2C%20according%20to%20the%20survey.&text=More%20than%201%2C16%2C000%20infants,2020%20report%20published%20on%20Wednesday.

induction of endothelial inflammation in several organs as a direct consequence of viral cytotoxic effects and the host inflammatory response, which can aggravate pre-existing chronic respiratory and vascular (coronary) dysfunction, and cause lung injury by alveolar damage, as well as stroke and myocardial infarction by inducing plaque rupture. Potential common pathophysiological mechanisms of increased risk thus relate to endothelial injury and pathways that regulate immune function. Further, there are strong indications of increased susceptibility to viral infections from exposure to air pollution.

Lung injuries, including the life-threatening acute respiratory distress syndrome and respiratory failure, as well as acute coronary syndrome, arrhythmia, myocarditis, and heart failure, were shown to be clinically dominant, leading to critical complications of COVID-19. **Recent studies in China, the USA, as well as Europe indicate that patients with cardiovascular risk factors or established cardiovascular disease and other comorbid conditions are predisposed to myocardial injury during the course of COVID-19. From the available information, it thus follows that air pollution-induced inflammation leads to greater vulnerability and less resiliency, and the pre-conditions increase the host vulnerability. Air pollution causes adverse events through myocardial infarction and stroke, and it is an additional factor capable of increasing blood pressure, while there is emerging evidence for a link with type 2 diabetes and a possible contribution to obesity and enhanced insulin resistance. Bronchopulmonary and cardiovascular pre-conditions, including hypertension, diabetes, coronary artery disease, cardiomyopathy, asthma, COPD, and acute lower respiratory illness,**

all negatively influenced by air pollution, lead to a substantially higher mortality risk in COVID-19. Furthermore, it seems likely that fine particulates prolong the atmospheric lifetime of infectious viruses, thus favouring transmission. It is possible that future research will reveal additional pathways that mediate the relationship between air pollution and the risk of death from COVID-19.

15. In article by Aparna Banerjea titled '**After studies, it's clear that air pollution contributes to Covid mortality: ICMR'** Mint, 27 October 2020', it is mentioned that **the ICMR studies have proved that long-term exposure to air pollution has been linked to an increased risk of dying from Covid-19. It is further stated that there have been studies from Europe and US, where they have looked at polluted areas and have compared mortality during lockdown and correlation with pollution. "It is found that pollution is contributing to mortality in COVID, that's well established by studies," said Dr. Balram Bhargava, DG ICMR, in a health ministry briefing today.**

According to a study, published in Cardiovascular Research, scientists estimated that about 15% of deaths worldwide from COVID-19 could be attributed to long-term exposure to air pollution. In Europe the proportion was about 19%, in North America it was 17%, and in East Asia about 27%.

.... **....** **....**

The study further mentions that the Air Quality Index (AQI) (as on 04.11.2020) was recorded at 346 in Rohini, 329 in RK Puram, 377 in Anand Vihar, and 363 in Mundka, all four in the 'very poor' category, as per Central Pollution Control Board (CPCB) data. In an attempt to curb the increasing air pollution in the national capital, the Delhi government recently launched the 'Red Light On, Gaadi

Off' campaign as part of its 'Yuddh Pradushan Ke Viruddh' (War Against Pollution) initiative. Along with this, Delhi Environment Minister Gopal Rai had also announced the launch of a campaign starting on Monday to include the citizens of the capital in raising awareness on air pollution.

16. In article by Sandipan Talukdar titled '**Air Pollution May Account for 15% of COVID-19 Deaths Worldwide**, Says New Study', News Click, 28 October 2020, similar observations have been made.

It is stated that Prof. Jos Lelieveld of Max Planck Institute of Chemistry, Mainz, Germany, and a corresponding author of the study said "Since the numbers of deaths from COVID-19 are increasing all the time, it's not possible to give exact or final numbers of COVID-19 deaths per country that can be attributed to air pollution. However, as an example, in the UK there have been over 44,000 coronavirus deaths and we estimate that the fraction attributable to air pollution is 14%, meaning that more than 6,100 deaths could be attributed to air pollution. In the USA, more than 220,000 COVID deaths with a fraction of 18% yields about 40,000 deaths attributable to air pollution."

On the mechanism of how $PM_{2.5}$ can aggravate the respiratory disease, Prof. Thomas Munzel of Gutenberg University, Germany, said "When people inhale polluted air, the very small polluting particles, the $PM_{2.5}$, migrate from the lungs to the blood and blood vessels, causing inflammation and severe oxidative stress, which is an imbalance between free radicals and oxidants in the body that normally repair damage to cells. This causes damage to the inner lining of arteries, the endothelium, and leads to the narrowing and stiffening of the arteries. The COVID-19 virus also enters the body

via the lungs, causing similar damage to blood vessels, and it is now considered to be an endothelial disease."

"If both long-term exposure to air pollution and infection with the COVID-19 virus come together then we have an additive adverse effect on health, particularly with respect to the heart and blood vessels, which leads to greater vulnerability and less resilience to COVID-19. If you already have heart disease, then air pollution and coronavirus infection will cause trouble that can lead to heart attacks, heart failure and stroke," he further added. **The study also shows a country wide estimation of COVID-19 deaths attributable to long term air pollution exposure. According to it, Czech Republic has a share of 29%, China 26%, Germany 22%, Italy 15% and so on. New Zealand has a very low share of 1%.**

Extending this analogy to Indian conditions, it is possible to infer that deaths attributable to pollution in India may not be less than 15%.

17. In CPCB 'Report on Ambient Noise Levels & Ambient Air Quality during Deepawali Festival 2018 & 2019', it has been found that there was increase in PM_{10} and $PM_{2.5}$. The report mentions City-wise increase/decrease in PM_{10} and $PM_{2.5}$ on Deepawali day in Table 2 as follows:

"Table - 2

Table 2: **City-wise increase in PM_{10} and $PM_{2.5}$ on Deepawali day compared to Pre-Depawali Period** (in%)

	Agra	Delhi	Kolkata	Bengaluru	Bhopal	Lucknow	Vadodara
PM_{10}	33	247	112	83	59	107	-9.0
$PM_{2.5}$	68	592	137	218	57	113	64

"

City-wise summary of 15 days' data of prescribed elements in $PM_{2.5}$ for pre-Deepawali period, Deepawali day and Post Deepawali period is presented in Table 3 as follows:

"Table - 3

Table 3: Comparison of Metal concentrations in $PM_{2.5}$ at various Indian Cities during Deepawali 2019												
	Agra			Bhopal			Bengaluru			Delhi		
	A1	Ba	Fe	A1	Ba	Fe	A1	Ba	Fe	A1	Ba	Fe
Pre Deepawali	0.97	0.05	0.93	0.55	0.03	0.53	0.02	0.01	1.13	1.30	0.27	0.59
Deepawali	14.45	8.67	0.81	9.16	6.04	0.40	4.17	2.63	0.25	32.87	18.77	1.12
Post Deepawali	3.38	1.55	0.82	1.09	0.42	0.47	0.97	0.49	0.24	2.66	0.86	0.51
	Kolkata			Lucknow			Vadodara					
	A1	Ba	Fe	A1	Ba	Fe	A1	Ba	Fe			
Pre Deepawali	1.05	0.52	0.67	0.85	0.23	0.44	0.53	0.15	0.41			
Deepawali	19.44	20.03	0.53	23.63	15.08	0.81	2.63	1.60	0.20			
Post Deepawali	4.03	3.21	0.84	4.60	2.60	0.54	0.62	0.42	0.25			
Note: (a) All values are in ug/m^3 in $PM_{2.5}$(b) Short Term Critical Ambient Air Quality Critical Values (CAAQVs) are : Al – 40 ug/m^3; Ba – 0.4 ug/m^3 and Fe – 40.0 ug/m^3 (All these are given for 24 hourly averages)												

From the above Table it is evident that Aluminum and Iron in $PM_{2.5}$ fraction are well within the prescribed short term AAQCVs in all cities, however, the main violation occurred in Barium. Barium exceeded AAQCVs (4.0 ug/ m^3) in Delhi, Kolkata, Agra, Bhopal and Lucknow. This year with the promotion of Green Cracker and new formulation crackers in Barium concentration was not expected."

Comparative Concentration of $PM_{2.5}$ & PM_{10} (Based on Real time data) During Deepawali days (2016, 2017, 2018 & 2019) is as follows:

"Table-5

Table 5: Comparative Concentration of $PM_{2.5}$ & PM_{10} (Based on Real time data) During Deepawali days (2016, 2017, 2018 & 2019)												
Year/Day	***2016***			***2017***			***2018***			***2019***		
	DATE	***$PM_{2.5}$***	***PM_{10}***	***DATE***	***$PM_{2.5}$***	***PM_{10}***	***DATE***	***$PM_{2.5}$***	***PM_{10}***	***DATE***	***$PM_{2.5}$***	***PM_{10}***
7 Day Before Deepawali	*23-Oct*	*165*	*399*	*12-Oct*	*157*	*356*	*31-Oct*	*237*	*430*	*20-Oct*	*102*	*208*
6 Day Before Deepawali	*24-Oct*	*130*	*380*	*13-Oct*	*150*	*353*	*1-Nov*	*225*	*403*	*21-Oct*	*114*	*232*
5 Day Before Deepawali	*25-Oct*	*110*	*304*	*14-Oct*	*154*	*312*	*2-Nov*	*188*	*355*	*22-Oct*	*98*	*231*
4 Day Before Deepawali	*26-Oct*	*191*	*411*	*15-Oct*	*160*	*369*	*3-Nov*	*129*	*254*	*23-Oct*	*137*	*305*
3 Day Before Deepawali	*27-Oct*	*212*	*507*	*16-Oct*	*163*	*394*	*4-Nov*	*192*	*293*	*24-Oct*	*165*	*326*
2 Day Before Deepawali	*28-Oct*	*216*	*491*	*17-Oct*	*159*	*361*	*5-Nov*	*313*	*454*	*25-Oct*	*133*	*289*

1 Day Before Deepawali	*29-Oct*	*349*	*600*	*18-Oct*	*198*	*414*	*6-Nov*	*149*	*290*	*26-Oct*	*173*	*315*
Deepawali day	*30-Oct*	*445*	*862*	*19-Oct*	*344*	*445*	*7-Nov*	*324*	*432*	*27-Oct*	*284*	*391*
1 Day after Deepawali	*31-Oct*	*259*	*766*	*20-Oct*	*325*	*628*	*8-Nov*	*371*	*532*	*28-Oct*	*247*	*386*
2 Day after Deepawali	*1-Nov*	*197*	*674*	*21-Oct*	*225*	*520*	*9-Nov*	*267*	*411*	*29-Oct*	*286*	*455*
3 Day after Deepawali	*2-Nov*	*354*	*945*	*22-Oct*	*168*	*373*	*10-Nov*	*301*	*477*	*30-Oct*	*269*	*446*
4 Day after Deepawali	*3-Nov*	*261*	*716*	*23-Oct*	*188*	*434*	*11-Nov*	*246*	*433*	*31-Oct*	*361*	*560*
5 Day after Deepawali	*4-Nov*	*272*	*632*	*24-Oct*	*200*	*426*	*12-Nov*	*264*	*466*	*1-Nov*	*319*	*511*
6 Day after Deepawali	*5-Nov*	*421*	*1031*	*25-Oct*	*197*	*466*	*13-Nov*	*233*	*393*	*2-Nov*	*434*	*592*
7 Day after Deepawali	*6-Nov*	*424*	*1231*	*26-Oct*	*181*	*435*	*14-Nov*	*112*	*196*	*3-Nov*	*486*	*557*

"

18. Conclusion in the report is as follows:

"Conclusion:

1) ***On Deepwali day $PM_{2.5}$ concentrations were found to be 5.0 to 6.0 times higher than pre-Deepawali average levels across various cities. Maximum increase was observed in Delhi (6.0 times) followed by Bengaluru (2.2 times), Kolkata (1.4 times) and Lucknow (1.1 times). Bhopal recorded minimum increase in $PM_{2.5}$.***
2) *SO_2 was found within prescribed NAAQS (80 ug/m^3) limits durin the entire monitoring period including 27th October, 2019 (Deepawali day).*
3) *Similarly, NO_2 was also found to be within prescribed NAAQS limit in all the cities during monitoring period.*
4) ***During post Deepawali period PM_{10} concentration was reduced by 14-42% in different cities compared to Deepawali day level. Agra has 7% increase in PM_{10} during post Deepawali period. Maximum reduction was observed in Vadodara (42.5%) and minimum at Lucknow (14%). In Delhi PM_{10} was reduced by 27% in post Deepawali period compared to Deepawali peak.***
5) *$PM_{2.5}$ levels during post Deepawali declined by 11-62% in comparison with Deepawali day in different cities. Highest decrease was found in Vadodara (62%) and lowest in Lucknow (11%). In Delhi, $PM_{2.5}$ concentration was decreased by 15% during post Deepawali compared to Deepawali day concentration. Agra recorded little increase in $PM_{2.5}$ during post Deepawali. The reduction in particulates during post Deepawali also indicate that the prevailing meteorology is governing the scenario and in Indo Gangetic plain the particulates remained in suspension for more duration this year. Vadodara got heat by cyclonic depression and the PM*

concentrations reduced substantially due to high wind speed and rain.

6) ***Barium exceeded AAQCVs (4.0 ug/m^3) in Delhi, Kolkata, Agra, Bhopal and Lucknow. This year with the promotion of Green Cracker and new formulation crackers increase in Barium concentration was not expected.***

7) *The concentration of Iron in $PM_{2.5}$ was found well within the AAQCVs (40 ug/m^3) in all the cities monitored by CPCB.*

8) *Aluminium levels were also found within AAQCVs (40 ug/m^3).*

9) ***In Delhi Barium in $PM_{2.5}$ got reduced by about three times this year on Deepawali day. It is also pertinent to mention that with the introduction of Green Cracker and banning of Barium in fireworks as directed by Hon'ble Supreme Court, Barium concentration was not supposed to be elevated from pre-Deepawali level in Deepawali day."***

19. In 'State of Global Air 2020' report released by the Health Effects Institute and the Institute for Health Metrics and Evaluation's Global Burden of Disease Project, it is stated that:

> *"Extensive evidence links exposure to air pollution with higher rates of respiratory and cardiovascular diseases including lower-respiratory infections.* ***Could air pollution also increase a person's risk of developing a COVID-19 respiratory infection or suffering its most severe complications?***
>
> ***There is reason to believe it could SARS-CoV-2, the corona virus that causes COVID-19, is a respiratory virus that can affect the lungs, blood vessels, and many other parts of the body. Exposure to air pollution has been shown to affect the body's immune defense, making an individual more susceptible to respiratory and other infections. In addition, many of the health conditions that have been associated with increased vulnerability to COVID-19-such as diabetes, cardiovascular disease, and chronic obstructive lung diseases-are also caused by long-term exposure to air pollution.***
>
> *What we learned from the SARS-CoV-1 outbreak in 2002-2004 offers some insight into the interaction between air pollution and the effects of COVID-19. Several studies reported an association between higher air pollution concentrations and higher than expected death rates from SARS-CoV-1 handful of early studies of COVID-19 appear to suggest that areas with higher air pollution concentrations-$PM_{2.5}$ or NO_2 in particular-might similarly experience either higher infection rates or higher case fatality rates. Investigators around the world are hard at work trying to understand fully the linkages between COVID-19 and air pollution, and how exposure to air pollution might affect rates of COVID-19 infection, the severity of disease, or the likelihood of dying."*

20. It has been concluded that:

"Air pollution – comprising ambient $PM_{2.5}$ ozone and household air pollution is an increasingly important risk factor contributing to death and disability worldwide. In 2019, air pollution ranked 4th among major mortality risk factors globally, accounting for nearly 6.75 million early deaths and 213 million years of healthy life lost. Ambient $PM_{2.5}$ accounted for 4.14 million deaths (118 million years of healthy life lost); household air pollution accounted for 2.31 million deaths 365,000 early deaths (6.21 million years of healthy life lost). Taken together these forms of air pollution accounted for more than 1 in 9 deaths worldwide in 2019."

… … …

"Does Air Quality Affect COVID-19 Susceptibility?

The health effects of long-term exposure to air pollution have likely made some people more vulnerable to COVID-19. Here's what we know about the possible connections so far:

- ***Long-term exposure to air pollution can cause many of the health conditions associated with increased vulnerability to COVID-19, such as diabetes, cardiovascular disease, and chronic obstructive lung diseases.***
- ***Exposure to air pollution has been shown to affect the body's immune defense, increasing susceptibility to respiratory and other infections.***
- ***Studies of the SARS-CoV-1 outbreak in 2002-2004 reported as association between higher air pollution levels and higher than expected death rates for that disease.***
- ***A few early studies of COVID-19 similarly appear to suggest that areas with higher air pollution levels experience higher rates of infection or of case fatalities.***

Further Submissions of the amicus

21. Shri Panjwani submitted that Covid-19 issue has not been factored in when the Hon'ble Supreme Court permitted limited use of green crackers. In any case, even green crackers only partly reduce pollution. With Covid-19, even reduced pollution becomes hazardous. What may be permitted in normal time can also not be permitted during Covid-19. That is the reason for the ban by the States which was never considered without Covid. The States have gone by expert advice in doing so. There is enough material indicting nexus between the pollution and the Covid and that the increased pollution will increase Covid impact by reducing immunity level rendering citizens susceptible to more diseases which

may affect lungs, heart and cause cancer. With co-morbidities Covid impact may be higher in NCR and other areas where air quality is not satisfactory. Air quality in Delhi in November is around 400 as per Air Quality Index (AQI) and every feasible step is required to be taken to reduce air pollution and prevent increase thereof.

It is further pointed out that the Hon'ble Supreme Court stipulated community celebrations involving bursting of crackers which is not permissible during Covid pandemic.

It is further submitted that even if conclusive scientific evidence is not available, Precautionary principle need to be invoked, as per law laid down by the Hon'ble Supreme Court in the orders referred to in the order dated 2.11.2020.

Media Reports Referred

22. Following media reports have also been referred to by learned Amicus:

> *"i. 'Coronavirus: Delhi health minister blames pollution, winters, festive season for rise in cases', Scroll.in, 31 October 2020*[11]
>
> *ii. Abantika Ghosh, 'Covid virus found on pollution particles, masks & social distancing a must, say govt experts', ThePrint, 27 October 2020.*[12]
>
> *iii. Durgesh Nandan Jha, 'From Record 5.9k Last Fri, City Cases Soar To 6,725', The Times of India, 4 November 2020*[13]*."*

The above media reports refer to the nexus between air pollution and deaths and diseases particularly during winter and festive season with reference to the statements of the Delhi Health Minister and the Union Health Minister in support of the said statement. **There is further**

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11 https://scroll.in/latest/977303/coronavirus-delhi-health-minister-blames-pollution-winters-festive-season-for-rise-in-cases

12 https://theprint.in/health/covid-virus-found-on-pollution-particles-masks-social-distancing-a-must-say-govt-experts/531981/

13 https://timesofindia.indiatimes.com/city/delhi/Covid-19-From-record-5900-last-Friday-Delhi-cases-soar-to-6725/articleshow/79031687.cms

reference to apprehended increase of Covid cases on account of air increased pollution.

The news item in 'Times of India' dated 04.11.2020 mentions that Delhi recorded 6,725 new cases of Covid-19 – its highest single-day tally – on Tuesday, taking the total number of cases to over 4,00,000 even as hospitals struggled to accommodate the critically ill patients due to paucity of ICU beds. This is leading to increased demand for the hospital beds and increased mortality figures. The increasing trend is clearly attributable to the deteriorating air pollution level.

Other Media reports and Global Trends

23. Apart from the media reports relied upon by the learned Amicus, there are other media reports to which reference may be made as follows:

a) *ASRP Mukesh, 'Ban firecrackers or prepare for Covid disaster, warn docs' Times of India, 30 October, 2020.*[14]

b) *Science, 'Smoky firecrackers can spread coronavirus faster: Experts, Deccan Chronical, 4 November, 2020.*[15]

c) *Cole Sullivan, 'COVID cancellations hit fireworks display companies hard' 10 News, 11.06.2020.*[16]

d) *'BEFORE BURNING CRACKERS LOOK AT US AND BE CONSIDERATE, SYMPATHETIC AND HUMANE' URGES COVID RECOVERED PATIENTS "DEEPAVALI DOES NOT MEAN BURNING CRACKERS FOR ENJOYMENT"- BISWAJIT MUKHERJEE 07.11.2020, PIB Kolkata.*[17]

e) *'After falling for 7 weeks, Covid-19 cases in India rise', Times of India, 09.11.2020.*[18]

f) *Stephanie Pagones, 'Coronavirus-prompted July 4th cancellations leave fireworks display companies 'on life support', FOX Business, 02.07.2020.*[19]

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14 https://timesofindia.indiatimes.com/city/ranchi/ban-firecrackers-or-prepare-for-covid-disaster-warn-docs/articleshow/78941525.cms

15 https://www.deccanchronicle.com/nation/in-other-news/031120/smoky-firecrackers-can-spread-coronavirus-faster-experts.html

16 https://www.wbir.com/article/news/health/coronavirus/covid-cancellations-hit-fireworks-display-companies-hard/51-f16191a3-fdbb-44a3-8447-de4454d761b5

17 https://pib.gov.in/PressReleasePage.aspx?PRID=1671145

18 https://timesofindia.indiatimes.com/india/after-falling-for-7-weeks-covid-19-cases-in-india-rise-again/articleshow/79119707.cms

g) *Joanna York, 'What will France's July 14 celebrations look like this year? Celebrations will still take place in France on 14 July this year, but with some differences due to the Covid-19 crisis, the Connexion, 06.11.2020.*[20]

h) *Tim Baker, 'Coronavirus: London's New Year's Eve fireworks cancelled due to pandemic', Sky News, 18.09.2020.*[21]

i) *Wong Shiying, 'No fireworks display at Marina Bay New Year's Eve countdown this year', the Straits Times, 05.11.2020.*[22]

As per (a), there is a statement by Jharkhand chapter of Indian Medical Association (IMA) that smoke from firecrackers during Diwali can turn out to be fatal for Covid-19 patients. The report particularly mentions the names of the State President Dr. A.K. Singh and Dr. Pradeep Bhattacharjee. It is also further mentioned that winter dry air can aggravate breathing difficulties, especially among those suffering from lung ailments. Smoke from crackers can turn out to be recipe for disaster. Pollutants released will remain suspended in cool air for a long duration.

The reports (b) & (e) show discussion that ban on fire crackers is imperative to prevent harm on account of Covid-19 which will be aggravated by use of fire crackers.

The media reports from (f) to (i) show that having regard to the Covid situation, fireworks display was cancelled in several other countries.

24. As per the data of CPCB, Delhi witnesses a typical air pollution locking mechanism in which the level PM_{10} and $PM_{2.5}$ and the mixing heights varies seasonally. The table given below for 2019 clearly indicates

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19 https://www.foxbusiness.com/lifestyle/fireworks-displays-july-4-coronavirus

20 https://www.connexionfrance.com/French-news/What-will-France-s-July-14-celebrations-look-like-this-year

21 https://news.sky.com/story/coronavirus-londons-new-years-eve-fireworks-cancelled-due-to-pandemic-12074859

22 https://www.straitstimes.com/singapore/no-fireworks-display-at-marina-bay-countdown-this-year?utm_medium=Social&utm_campaign=STFB&utm_source=Facebook&fbclid=IwAR1_4Gj7dYzCq-8BNdxiy1GLEgGgvC3hPTgdOsd-wa-TUyGNED4k3JpQi-o#Echobox=1604550165

that with the onset of winter i.e. October and November, the levels of PM_{10} and $PM_{2.5}$ tends to increase and mixing heights goes down and this create favorable condition for increasing pollution in Delhi.

PM Concentration (CAAQMs) & Mixing Height, Delhi (Monthly Average: Year 2019)

Parameter→/Month↓	**$PM_{2.5}$(µg/m³)**	**PM_{10}(µg/m³)**	**Mixing Height (m)**
January	203	322	413
February	122	215	385
March	83	184	500
April	83	236	602
May	89	247	811
June	63	209	817
July	47	143	729
August	35	85	651
September	40	98	758
October	128	247	622
November	202	312	501
December	209	316	433
Annual Average	109	218	-

Hon'ble Supreme Court order issuing contempt notice against manufacturers of crackers for using prohibited chemicals in violation of Supreme Court order

25. A copy of order of the Hon'ble Supreme Court dated 03.03.2020 in *Writ Petition No. 728/2015, Arjun Gopal (supra)* has also been filed by learned Amicus alleging violation of order of the Hon'ble Supreme Court on the subject by the manufacturers. It was alleged that same chemicals were used by the manufacturers which were prohibited and the products were not being labeled as required under the order of the Hon'ble Supreme Court dated 10.02.2017. The Hon'ble Supreme Court issued

notice to the manufacturers for contempt and directed the CBI to investigate the allegation.

VI. Respondents' contentions in reply to Amicus Submissions

26. Shri Mahesh Jethmalani, appearing for the Firework Manufacturer's Association fairly stated that health of the citizens is of paramount importance but if use of new formulations ensures that there is no addition of pollution or if it is scientifically proved that pollution does not impact Covid, the drastic direction of regulating and restricting use of firecrackers may not be called for. Learned Counsel for the Firework Manufacturer's Association in I.A. Nos. 372/2020 and 373/2020 submitted that if the sale use of Indian crackers is to be restricted, the Chinese crackers from the pay market may be used clandestinely. Further, there will be financial loss and loss of employment to lacs of workers.

27. Learned counsel for the MoEF&CC stated that the Ministry is considering undertaking of a study on the subject to remedy the situation and may take further action only thereafter. Learned counsel for the CPCB stated that according to the study of the CPCB referred to above, the level of air pollution may go up by six times during Diwali and though a study was entrusted to the Maulana Azad Medical Institute about the health impact, further study for next five years is proposed to be conducted. Learned Counsel for the DPCC stated that vide order dated 29.10.2020, the DPCC has allowed only green crackers but the matter is to be further considered. As already mentioned, DPCC has now banned sale and use of crackers on 6.11.2020. Shri Mishra on behalf of the State of UP submitted that under an ordinance, Air Quality

Monitoring Commission has been set up in pursuance of the proceedings before the Hon'ble Supreme Court in *WP 13029/1985, M.C. Mehta v. Union of India & Ors.* and the matter can be left to the said Commission. Learned counsel for the State of Assam stated even in some of the non-attainment cities in Assam, the air quality may not be satisfactory but at best it is moderate and the restriction, if any, should apply if the air quality is beyond moderate i.e. 'poor', 'very poor', 'severe' or 'severe plus'. Learned counsel for the State of West Bengal stated that the Chief Secretary has already made an appeal against use of firecrackers and further measures are also proposed on the subject. As noted earlier, the Calcutta High Court has banned use of fire crackers, after hearing before the Tribunal. Contentions in the response of the State of Tamil Nadu are identical to the contentions of the firework manufactures. Contentions of the State of Punjab have already been noted above. Factually, it is stated that the air quality is moderate and that green crackers are permitted for limited period as directions of the Hon'ble Supreme Court, applicable to NCR.

VII. Consideration and Analysis

28. We have considered the rival submissions and the studies referred to above. The orders of the Hon'ble Supreme Court on the subject have been referred to in the order dated 02.11.2020, reproduced in the earlier part of this order. As regards setting of Air Quality Monitoring Commission, such setting up is not shown to affect the jurisdiction of this Tribunal. The matter before the Hon'ble Supreme Court is not shown to involve the impact of Covid-19, which makes it necessary for the Tribunal to proceed further. The order of Calcutta High Court and of Governments of Odisha, Rajasthan, Sikkim, UT Chandigarh and DPCC

are in the wake of Covid-19 and are relevant for consideration by this Tribunal in the present context.

29. Financial loss or loss of employment cannot be a consideration not to remedy the situation affecting lives and health of the citizens by pollution, aggravated by Covid. While it is true that any restriction on sale and use of crackers may affect the business and employment, at the same time if use of crackers results in pollution and affects life and health of the citizens and the environment, such use may have to be restricted/prohibited to effectuate the 'Sustainable Development' principle of which 'Precautionary' principle is a part, as per mandate of Section 20 read with Section 15 of the National Green Tribunal Act, 2010. Citizens are entitled to breathe fresh air which right cannot be defeated on the ground that enforcement of such right will lead to closing of such business activity. If authorities, do not take action, the Tribunal has to exercise its jurisdiction.

30. The matter is no longer *res integra.* As rightly pointed out by learned Amicus and not even disputed by learned senior advocate Shri Jethmalani, right of trade is not absolute and is to be subject to the 'Sustainable Development' principle, which is part of right to life. In emergency situation, emergency measures may be required in the interest of life and health of the citizens.

Relevant Supreme Court Directions and Observations

31. The Hon'ble Supreme Court, vide order dated 11.11.2016[23], after noting the air quality standard in Delhi and potential of diseases, directed suspension of all licenses for sale of fireworks in NCR. It will be appropriate to refer to the relevant observation:

[23] (2017) 1 SCC 412

"4. The onset of winter and the festival/marriage season this year, presented to the residents of NCR severe concerns regarding the air quality standards. According to reports, the air quality standards in early November of this year were the worst in the world. ***It is reported that the $PM_{2.5}$ levels recorded were "beyond scale" values (see India's Air Quality Among World's Worst Over Diwali Weekend: Report. 4-11-2016, Hindustan Times). The report indicates that 24-hour average of $PM_{2.5}$ levels in South Delhi in 2016 were 38% higher than on the Diwali night of 2015. The day after Diwali, these levels were twice as high as the day after Diwali in 2015, crossing 650 $\mu g/m^3$, which is 26 times above the WHO's standards or levels considered safe. Shockingly, on the morning of 1-11-2016, Delhi woke up to an average $PM_{2.5}$ level of over 700 $\mu g/m^3$ — some of the highest levels recorded the world over and 29 times above WHO standards. The report further states that the WHO guideline for 24-hour average $PM_{2.5}$ levels is 25 $\mu g/m^3$ and with an annual average $PM_{2.5}$ level of 122 $\mu g/m^3$, Delhi's air is the worst among global megacities with dense populations. We have particularly referred to the $PM_{2.5}$ levels because of the extreme effects and near invisibility of this type of particulate matter. $PM_{2.5}$ or particulate matter $_{2.5}$ ($PM_{2.5}$), refers to tiny particles or droplets in the air that are two-and-one-half microns or less in width. It may be noted that the widths of the larger particles in the $PM_{2.5}$ size range would be about thirty times smaller than that of a human hair. These particles primarily emanate from vehicle exhausts and other operations that involve the burning of fuels such as wood, heating oil or coal, and of course, use of fire crackers.***

5. In India, air quality standards are measured in terms of the Air Quality Index (hereinafter "AQI"). The AQI was launched in India on 17-10-2014 by the Ministry of Environment and Forests. According to the press release of the Press information Bureau of the same date, it consists of a comprehensive set of parameters to monitor and asses the air quality. The AQI considers eight pollutants (PM_{10}, $PM_{2.5}$, NO_2, SO_2, CO, O_3, NH_3, and Pb), and based on the levels of these pollutants six categories of AQI ranging from "Good" to "Severe" have been prescribed. The index also suggests the health effects of the pollution categorywise. The gradation of AQI and its health impact is extracted below:

Table 1

AQI	*Associated Health Impacts*
Good (0-50)	*Minimal impact.*
Satisfactory (51-100)	*May cause minor breathing discomfort to sensitive people.*
Moderately polluted (101-200)	*May cause breathing discomfort to people with lung disease such as asthma, and discomfort to people with heart disease, children and older adults.*
Poor (201-300)	*May cause breathing discomfort to people on prolonged exposure, and discomfort to people with heart disease.*
Very Poor (301-400)	*May cause respiratory illness to the people on prolonged exposure. Effect may be more pronounced in people with lung and heart diseases.*

Severe May (401-500)	*May cause respiratory impact even on healthy people, and serious health impacts on people with lung/heart disease. The health impacts may be experienced even during light physical activity.*

Table 2

AQI Category, Pollutants and Health Breakpoints								
AQI category (Range)	**PM_{10} 24-hr**	**$PM_{2.5}$ 24-hr**	**NO_2 24-hr**	**O_3 8-hr**	**CO 8-hr (mg/m^3)**	**SO_2 24-hr**	**NH_3 24-hr**	**Pb 24-hr**
Good (0-50)	**0-50**	**0-30**	**0-40**	**0-50**	**0-1.0**	**0-40**	**0-200**	**0-0.5**
Satisfactory (51-100)	**51-100**	**31-60**	**41-80**	**51-100**	**1.1-2.0**	**41-80**	**201-400**	**0.5-1.0**
Moderately polluted (101-200)	**101-250**	**61-90**	**81-180**	**101-168**	**2.1-10**	**81-380**	**401-800**	**1.1-2.0**
Poor (201-300)	**251-350**	**91-120**	**181-280**	**169-208**	**10-17**	**381-800**	**801-1200**	**2.1-3.0**
Very poor (301-400)	**351-430**	**121-250**	**281-400**	**209-748***	**17-34**	**801-1600**	**1200-1800**	**3.1-3.5**
Severe (401-500)	**430+**	**250+**	**400+**	**748+***	**34+**	**1600+**	**1800+**	**3.5+**

6. Reports indicate that AQI in Delhi was much above the severe standard, shooting off the AQI 500 mark on many days this November. On the day after Diwali, it was more than 14 times the safe limits (see Delhi's Pollution Levels Peaks at 14-16 Times Safe Limits, 31-10-2016, The Hindu). The adverse health effects of these hazardous levels of pollution are only too evident from the table given above. We do not intend to refer to the multiplicity of reports and data on this front.

7. The hazardous levels of air pollution in the last few weeks has spared very few from its ill effects. The life of the citizens of NCR was brought to a virtual standstill, not to speak about the plight of the thousands of mute flora and fauna in NCR. Schools were declared shut, denizens of the city advised to stay indoors, construction activities stopped, power stations shut and ban imposed on burning of garbage and agricultural waste. The fall in air quality has had a significant impact on people's lifestyle as well. The rising costs to protect against air pollution are substantial. It has come to our notice that people are queuing up to purchase protective masks and air purification systems in the wake of dense smog all over the NCR. In short, the capital was "smogged" into an environmental emergency of unseen proportions.

8. The adverse effects of these extreme levels of air pollution spare no one — the young, the old, the infirm and even the future generations. A study of the data of the Global Health Depository of the World Health Organisation reveals that India has the world's highest death rate from chronic respiratory diseases and that about 1.5 million people in India die annually due to indoor and outdoor pollution (see Delhi Wakes up to an Air Pollution Problem it cannot Ignore, 15-2-2015, The New York Times). The Kolkata-based Chittaranjan National Cancer Institute (CNCI), in a study commissioned and handed over to the Central Pollution Control Board, found that key indicators of respiratory health, lung function to palpitation, vision to blood pressure, of children in Delhi, between four and 17 years of age,

were worse off than their counterparts elsewhere. It also found that more than 40% of the school children suffer from lung damage (see Landmark Study Lies Buried, 2-4-2015, The Indian Express). We note with apprehension that there are nascent studies that suggest that pollution can lower children's IQ, hurt their test scores and increase the risks of autism, epilepsy, diabetes and even adult-onset diseases like multiple sclerosis (see Holding Your Breath in India, 29-5-2015, The New York Times).

9. It has been brought to our notice that the severe air pollution in the NCR is leading to multiple diseases and other health related issues amongst the people. It is said that the increase in respiratory diseases like asthma, lung cancer, bronchitis, etc. is primarily attributable to the worsening air quality in the NCR. The damage being caused to people's lungs is said to be irreversible. Other health related issues like allergies, temporary deafness are also on the rise. Various experts have pointed towards multiple adverse effects of air pollution on human health like premature deaths, rise in mortality rates, palpitation, loss of vision, arthritis, heart ailments, cancer, etc.

10. When we refer to these extreme effects, we are not merely referring to the inconvenience caused to people, but to abject deprivation of a range of constitutionally embedded rights that the residents of NCR ought to have enjoyed. Needless to state, the grim situation of air quality adversely affected the right to education, work, health and ultimately, the right to life of the citizens, and this Court is constitutionally bound to address their grave concerns. May we remind ourselves, that this is not the first time that this Court was impelled into ensuring clean air for the citizens of the capital region (see M.C. Mehta v. Union of India [M.C. Mehta v. Union of India, (1998) 6 SCC 60] , [M.C. Mehta v. Union of India, (1998) 9 SCC 589] , M.C. Mehta v. Union of India [M.C. Mehta v. Union of India, (1998) 8 SCC 648] and M.C. Mehta v. Union of India [M.C. Mehta v. Union of India, (1998) 8 SCC 206]).”

32. After the above discussion, the Hon’ble Supreme Court directed suspension of all licenses permitting sale of fireworks within the territory of NCR. The direction was subsequently modified by orders dated 12.09.2017[24] and 23.10.2018[25] to the extent that only green crackers were permitted for two hours on Diwali or other festivals, subject to conditions laid down therein. Even in the said orders, it was observed that health of the people had to take precedence over the commercial interest and **instead of straightaway prohibiting crackers, there has**

[24] *(2017) 16 SCC 280*
[25] *(2019) 13 SCC 523*

be graded regulation, resulting in prohibition. It was also observed that even when there are several sources of pollution, there is no bar to a particular polluting activity being prohibited as there could be no right of parity amongst the polluters. The 'Precautionary' principle was held to be applicable even without a scientific study. Directions in order dated 23.10.2018, reported in Arjun Gopal v UOI, (2019) 13 Scc 523 are:

> ***"48.*** *We are of the opinion that the aforesaid suggestions strike a nice balance between the two competing interests. We accept the aforesaid measures as suggested by the Union of India and direct the Union of India and other authorities concerned to implement the same with immediate effect. In view thereof, the following specific directions are issued:*
> ***48.1.*** *The crackers with reduced emission (improved crackers) and green crackers, as mentioned in Suggestions II and III above only would be permitted to be manufactured and sold.*
> ***48.2.*** *As a consequence, production and sale of crackers other than those mentioned in Suggestions II and III is hereby banned.*
> ***48.3.*** *The manufacture, sale and use of joined firecrackers (series crackers or laris) is hereby banned as the same causes huge air, noise and solid waste problems.*
> ***48.4.*** *The sale shall only be through licensed traders and it shall be ensured that these licensed traders are selling those firecrackers which are permitted by this order.*
> ***48.5.*** *No e-commerce websites, including Flipkart, Amazon, etc., shall accept any online orders and effect online sales. Any such e-commerce companies found selling crackers online will be hauled up for contempt of court and the Court may also pass, in that eventuality, orders of monetary penalties as well.*
> ***48.6.*** *Barium salts in the fireworks is also hereby banned.*
> ***48.7.*** *PESO is directed to review the clinical composition of fireworks, particularly reducing Aluminium content, and shall submit its report in respect thereof within a period of two weeks from today. For undertaking this exercise, PESO would also associate FRDC.*
> ***48.8.*** *Even those crackers which have already been produced and they do not fulfil the conditions mentioned in Suggestions II and III above will not be allowed to be sold in Delhi and NCR.*
> ***48.9.*** *PESO will ensure fireworks with permitted chemicals only to be purchased/possessed/sold/used during Diwali and all other religious festivals, of any religion whatsoever, and other occasions like marriages, etc. It shall test and check for the presence of banned chemicals like lithium/arsenic/antimony/lead/mercury.*
> ***48.10.*** *PESO will ensure suspension of the licences of manufacturers of such fireworks items and appropriate disposal of such stock.*
> ***48.11.*** *PESO will ensure that only those crackers whose decibel (sound) level are within the limits are allowed in the market and will ensure to take action by suspending the licences of the manufacturers on such violations and disposal of such lots. To add to it, as mentioned in the order dated 12-9-2017, the directions*

issued and restrictions imposed in the order passed by this Court on 18-7-2005 in Noise Pollution shall continue to be in force.

48.12. *Directions 4 to 9 and 11 contained in the order dated 12-9-2017[5] shall continue to operate and are reiterated again.*

48.13. *Extensive public awareness campaigns shall be taken up by the Central Government/State Governments/Schools/Colleges informing the public about the harmful effects of firecrackers.*

48.14. *On Diwali days or on any other festivals like Gurupurab, etc., when such fireworks generally take place, it would strictly be from 8.00 p.m. till 10.00 p.m. only. On Christmas eve and New Year's eve, when such fireworks start around midnight i.e. 12.00 a.m., it would be from 11.55 p.m. till 12.30 a.m. only.*

48.15. *The Union of India, Government of NCT of Delhi and the State Governments of NCR would permit community firecracking only (for Diwali and other festivals, etc. as mentioned above), wherever it can be done. For this purpose, particular area/fields would be pre-identified and predesignated by the authorities concerned. This exercise shall be completed within a period of one week from today so that the public at large is informed about the designated places one week before Diwali. The areas designated now for the purpose of Diwali shall be valid for community firecracking on other occasions/festivals as well, as mentioned above. Even for marriages and other occasions, sale of improved crackers and green crackers is only permitted. Insofar as other States are concerned, an endeavour shall be made by them also to explore the feasibility of community firecracking. However, it is made clear that Direction 48.14 pertaining to the duration within which fireworks can take place on all such occasions would be applicable throughout India. Similarly, Direction 48.13 for extensive public awareness campaigns is also a pan India direction.*

48.16. *All the official respondents, and particularly the police, shall ensure that fireworks take place only during the designated time and at designated places, as mentioned above. They shall also ensure that there is no sale of banned firecrackers. In case any violation is found, the Station House Officer (SHO) of the police station of the area concerned shall be held personally liable for such violation and this would amount to committing contempt of the Court, for which such SHO(s) would be proceeded against.*

48.17. *CPCB and respective State Pollution Control Boards/Pollution Control Committees (SPCBs/PCCs) of the States and Union Territories shall carry out short-term monitoring in their cities for 14 days (commencing from 7 days prior to Diwali and ending 7 days after Diwali) for the parameters namely, aluminium, barium, iron apart from the regulatory parameters against the short-term Ambient Air Quality Criteria Values (AAQCVs) proposed by CPCB with regard to bursting of firecrackers. This will help in generation of data on pollution caused by the bursting of firecrackers and would be helpful for regulation and control quantity of aluminium, barium and iron used in the manufacture of firecrackers.*

49. *One clarification needs to be given at this stage. Our discussion pertaining to the arguments based on Article 19(1)(g), Article 25 as well as the argument of loss of substantial revenue and unemployment, in cases the manufacture and sale of the firecrackers is totally banned, is prima facie and we have not given our conclusive determination. It is because of want of detailed studies on various aspects which have been mentioned and taken*

note of during discussion in this order. However, we also make it clear that, prima facie, we do not find much merit in these arguments for which we have given our reasons in brief.
50. *Having regard to the overall circumstances, we have decided that, for the time being, a balanced approach to tackle this problem is needed, which may take care of the concerns of both the parties and, at the same time, provide a reasonable and adequate solution. When the picture would become clearer after the requisite studies/research is undertaken, more stringent measures can be adopted in future if the situation so warrants."*

33. In *Arjun Gopal (supra)*[26], the scope of precautionary principle, even in absence of scientific certainty, was considered, apart from the contention of economic considerations, as bar to remedy pollution. It was observed that it was desirable to err on safe side to enforce right of pollution free environment even in absence of scientific study and right to safe environment is not controlled by economic considerations. The relevant observations from the judgment are:

> ***"****37* ***The aforesaid findings are sufficient to negate the arguments of the opposite side that there is absence of scientific study about the adverse effect of firecrackers during Diwali. In environmental law, "precautionary principle" is one of the well-recognised principles which is followed to save the environment. It is rightly argued by the petitioners that this principle does not need exact studies/material. The very word "precautionary" indicates that such a measure is taken by way of precaution which can be resorted to even in the absence of definite studies.*** *In Vellore Citizens' Welfare Forum [Vellore Citizens' Welfare Forum v. Union of India, (1996) 5 SCC 647], this Court explained the principle in the following manner: (SCC pp. 658 & 660, paras 11 & 14-16)*
>
> > *"11. Some of the salient principles of "Sustainable Development", as culled out from Brundtland Report and other international documents, are Inter-Generational Equity, Use and Conservation of Natural Resources, Environmental Protection, the Precautionary Principle, Polluter Pays Principle, Obligation to Assist and Cooperate, Eradication of Poverty and Financial Assistance to the developing countries. We are, however, of the view that "the precautionary principle" and "the polluter pays principle" are essential features of "Sustainable Development". The "precautionary principle" — in the context of the municipal law — means:*
> >
> > > *(i) Environmental measures — by the State Government and the statutory authorities — must anticipate, prevent and attack the causes of environmental degradation.*

[26] (2019) 13 SCC 523

(ii) ***Where there are threats of serious and irreversible damage, lack of scientific certainty should not be used as a reason for postponing measures to prevent environmental degradation.***

(*iii) The "onus of proof" is on the actor or the developer/industrialist to show that his action is environmentally benign.*

***

14. In view of the abovementioned constitutional and statutory provisions we have no hesitation in holding that the precautionary principle and the polluter pays principle are part of the environmental law of the country.

15. Even otherwise once these principles are accepted as part of the Customary International Law there would be no difficulty in accepting them as part of the domestic law. It is almost an accepted proposition of law that the rules of Customary International Law which are not contrary to the municipal law shall be deemed to have been incorporated in the domestic law and shall be followed by the courts of law. To support we may refer to H.R. Khanna, J.s' opinion in ADM, Jabalpur v. Shivakant Shukla [ADM, Jabalpur v. Shivakant Shukla, (1976) 2 SCC 521] , Jolly George Varghese case [Jolly George Varghese v. Bank of Cochin, (1980) 2 SCC 360] and Gramophone Co. case [Gramophone Co. of India Ltd. v. Birendra Bahadur Pandey, (1984) 2 SCC 534 : 1984 SCC (Cri) 313] .

16. The constitutional and statutory provisions protect a person's right to fresh air, clean water and pollution-free environment, but the source of the right is the inalienable common law right of clean environment. …"

38. The precautionary principle accepted in the aforesaid judgment was further elaborated in A.P. Pollution Control Board case [A.P. Pollution Control Board v. M.V. Nayudu, (1999) 2 SCC 718] as under: (SCC pp. 732-34, paras 31-35)

"31. ***The "uncertainty" of scientific proof and its changing frontiers from time to time has led to great changes in environmental concepts during the period between the Stockholm Conference of 1972 and the Rio Conference of 1992. In Vellore Citizens' Welfare Forum v. Union of India [Vellore Citizens' Welfare Forum v. Union of India, (1996) 5 SCC 647] a three-Judge Bench of this Court referred to these changes, to the "precautionary principle" and the new concept of "burden of proof" in environmental matters. Kuldip Singh, J. after referring to the principles evolved in various international conferences and to the concept of "sustainable development", stated that the precautionary principle, the polluter pays principle and the special concept of onus of proof have now emerged and govern the law in our country too, as is clear from Articles 47, 48-A and 51-A(g) of our Constitution and that, in fact, in the various environmental statutes, such as the Water Act, 1974 and other statutes, including the Environment (Protection) Act, 1986, these***

concepts are already implied. The learned Judge declared that these principles have now become part of our law. *The relevant observations in Vellore case [Vellore Citizens' Welfare Forum v. Union of India, (1996) 5 SCC 647] in this behalf read as follows: (SCC p. 660, para 14)*

'14. In view of the abovementioned constitutional and statutory provisions we have no hesitation in holding that the precautionary principle and the polluter pays principle are part of the environmental law of the country.'

The Court observed that even otherwise, the abovesaid principles are accepted as part of the customary international law and hence there should be no difficulty in accepting them as part of our domestic law. In fact, on the facts of the case before this Court, it was directed that the authority to be appointed under Section 3(3) of the Environment (Protection) Act, 1986 shall implement the "precautionary principle" and the "polluter pays principle"'.

The learned Judges also observed that the new concept which places the burden of proof on the developer or industrialist who is proposing to alter the status quo, has also become part of our environmental law.

32. The Vellore [Vellore Citizens' Welfare Forum v. Union of India, (1996) 5 SCC 647] judgment has referred to these principles briefly but, in our view, it is necessary to explain their meaning in more detail, so that courts and tribunals or environmental authorities can properly apply the said principles in the matters which come before them.

33. ***A basic shift in the approach to environmental protection occurred initially between 1972 and 1982. Earlier, the concept was based on the "assimilative capacity" rule as revealed from Principle 6 of the Stockholm Declaration of the U.N. Conference on Human Environment, 1972. The said principle assumed that science could provide policy-makers with the information and means necessary to avoid encroaching upon the capacity of the environment to assimilate impacts and it presumed that relevant technical expertise would be available when environmental harm was predicted and there would be sufficient time to act in order to avoid such harm. But in the 11th Principle of the U.N. General Assembly Resolution on World Charter for Nature, 1982, the emphasis shifted to the "precautionary principle",*** *and this was reiterated in the Rio Conference of 1992 in its Principle 15 which reads as follows:*

'Principle 15. - In order to protect the environment, the precautionary approach shall be widely applied by States according to their capabilities. Where there are threats of serious or irreversible damage, lack of full scientific certainty shall not be used as a reason for proposing cost-effective measures to prevent environmental degradation.'

34. In regard to the cause for the emergence of this principle, Charmian Barton, in the article earlier referred to in "The Status of the Precautionary Principle in Australia" [(1998) 22 Harvard Environmental Law Review 509 at p. 547] says:

'There is nothing to prevent decision-makers from assessing the record and concluding that there is inadequate information on which to reach a determination. If it is not possible to make a decision with "some" confidence, ***then it makes sense to err on the side of caution and prevent activities that may cause serious or irreversible harm****. An informed decision can be made at a later stage when additional data is available or resources permit further research. To ensure that greater caution is taken in environmental management, implementation of the principle through judicial and legislative means is necessary.'*

In other words, the inadequacies of science is the real basis that has led to the precautionary principle of 1982. It is based on the theory that it is better to err on the side of caution and prevent environmental harm which may indeed become irreversible.

35. The principle of precaution involves the anticipation of environmental harm and taking measures to avoid it or to choose the least environmentally harmful activity. It is based on scientific uncertainty. Environmental protection should not only aim at protecting health, property and economic interest but also protect the environment for its own sake. Precautionary duties must not only be triggered by the suspicion of concrete danger but also by (justified) concern or risk potential. The precautionary principle was recommended by the UNEP Governing Council (1989). The Bomako Convention also lowered the threshold at which scientific evidence might require action by not referring to "serious" or "irreversible" as adjectives qualifying harm. However, summing up the legal status of the precautionary principle, one commentator characterised the principle as still "evolving" for though it is accepted as part of the international customary law, 'the consequences of its application in any potential situation will be influenced by the circumstances of each case'. (See First Report of Dr. Sreenivasa Rao Pemmaraju — Special Rapporteur, International Law Commission dated 3-4-1998, paras 61 to 72.)"

(emphasis in original)

39. In such cases which pertain to the protection of environment, thrusting of "onus of proof" on the developer/industrialist in Vellore Citizens' Welfare Forum [Vellore Citizens' Welfare Forum v. Union of India, (1996) 5 SCC 647] was also elaborated by the Court in the following manner: (A.P. Pollution Control Board case [A.P. Pollution Control Board v. M.V. Nayudu, (1999) 2 SCC 718] , SCC pp. 734-35, paras 36-38)

"36. We shall next elaborate the new concept of burden of proof referred to in Vellore case [Vellore Citizens' Welfare Forum v. Union of India, (1996) 5 SCC 647] at p. 658. In that case, Kuldip Singh, J. stated as follows: (SCC p. 658, para 11)

> *'(iii) The "onus of proof" is on the actor or the developer/industrialist to show that his action is environmentally benign.'*

37. It is to be noticed that while the inadequacies of science have led to the "precautionary principle", the said "precautionary principle" in its turn, has led to the special principle of burden of proof in environmental cases where burden as to the absence of injurious effect of the actions proposed, — is placed on those who want to change the status

quo (Wynne, "Uncertainty and Environmental Learning: Reconceiving Science and Policy in the Preventive Paradigm" [(1992) 2 Global Environmental Change 111 at p. 123]). This is often termed as a reversal of the burden of proof, because otherwise in environmental cases, those opposing the change would be compelled to shoulder the evidentiary burden, a procedure which is not fair. Therefore, it is necessary that the party attempting to preserve the status quo by maintaining a less polluted state should not carry the burden of proof and the party who wants to alter it, must bear this burden. (See James M. Olson, "Shifting the Burden of Proof: How the Common Law can Safeguard Nature and Promote an Earth Ethic" [(1990) 20 Environmental Law 891 at p. 898] .) (Quoted in "The Status of the Precautionary Principle in Australia" [(1998) 22 Harvard Environmental Law Review 509 at p. 547] at pp. 519, 550.)

38. The precautionary principle suggests that where there is an identifiable risk of serious or irreversible harm, including, for example, extinction of species, widespread toxic pollution in major threats to essential ecological processes, it may be appropriate to place the burden of proof on the person or entity proposing the activity that is potentially harmful to the environment. (See Report of Dr Sreenivasa Rao Pemmaraju, Special Rapporteur, International Law Commission, dated 3-4-1998, Para 61.)"

(emphasis in original)

The relevant observations from judgment in *Arjun Gopal (supra)*[27], are:

41. It may be stressed that in Vellore Citizens' Welfare Forum case [Vellore Citizens' Welfare Forum v. Union of India, (1996) 5 SCC 647] , this Court had banned the tanneries when it was found that they were causing immense damage to the environment. Thus, environment protection, which is a facet of Article 21, was given supremacy over the right to carry on business enshrined in Article 19(1)(g). We state at the cost of repetition that right to health, which is recognised as a facet of Article 21 of the Constitution and, therefore, is a fundamental right, assumes greater importance. It is not only the petitioners and other applicants who have intervened in support of the petitioners but the issue involves millions of persons living in Delhi and NCR, whose right to health is at stake. However, for the time being, without going into this debate in greater details, our endeavour is to strive at balancing of two rights, namely, right of the petitioners under Article 21 and right of the manufacturers and traders under Article 19(1)(g) of the Constitution.

44. Applying the aforesaid principle, in the first blush it may appear that the aforesaid argument has substantial force in it. However, that would be only one side of the picture as there are two contra-arguments which are sufficient to take the sheen

[27] (2019) 13 SCC 523

out of the aforesaid plea. First aspect is that the argument of economic hardship is pitched against right to health and life. ***When the Court is called upon to protect the right to life, economic effect of a particular measure for the protection of such right to health will have to give way to this fundamental right. Second factor, which is equally important, is that the economic loss to the State is pitched against the economic loss in the form of cost of treatment for treating the ailments with which people suffer as a result of burning of these crackers. Health hazards in the form of various diseases that are the direct result of burning of crackers have already been noted above. It leads to asthma, coughing, bronchitis, retarded nervous system breakdown and even cognitive impairment. Some of the diseases continue on a prolonged basis. Some of these which are caused because of high level of*** $PM_{2.5}$ ***are even irreversible. In such cases, patients may have to continue to get the medical treatment for much longer period and even for life****. Though there are no statistics as to what would be the cost for treating such diseases which are as a direct consequence of fireworks on these occasions like Diwali, it can safely be said that this may also be substantial. It may be more than the revenue which is generated from the manufacturers of the crackers. However, we say no more for want of precise statistical data in this behalf."*

Relevant Orders of the Tribunal

34. The Tribunal, vide order dated 15.10.2020 in *OA 1016/2019, Utkarsh Panwar vs. Central Pollution Control Board & Ors.,* has recently dealt with the issue invoking the precautionary principle in the context of permissibility of brick kilns in NCR, adding to the air pollution. Prohibiting brick kilns adding to the air pollution, even when affected right to trade, it was observed:

"27. Thus, in view of report of the CPCB, at this stage it is not possible to vacate direction not to permit operation of brick kilns in NCR beyond the carrying capacity found by the CPCB. ***All applications of the brick kiln owners seeking rejection of CPCB report and vacation of interim order against operation of brick kilns, without air quality assimilative capacity permitting such activity will stand rejected*** *subject to further exploring viable options, including change to clean fuel like natural gas. We are conscious that brick kilns may be necessary. Object of this order is not to stop any legitimate business activity but to enforce the right to breathe fresh air which is right to file. The source apportionment studies, placed on record, show that brick kilns contribute 5-7% PM. Air pollution Control devices to be installed by the polluting sources including the brick kilns need to comply not only the consent standards but are also the Ambient Air Quality norms and available assimilative capacity of the region. If the right to fresh air is not enforced, the consequences of brick kilns beyond carrying capacity of the air quality in the area are disastrous in terms of deaths*

and air borne diseases. This will be contrary to the mandate of the Constitution and the environmental law, particularly the principle of 'Sustainable Development'. It is well established that deteriorated ambient air quality in terms of PM_{10} and $PM_{2.5}$ affects respiratory system particularly, the lungs which may make individuals more vulnerable to get other related fatal diseases."[28]

35. Vide order dated 21.08.2020 in O.A. No. 681/2018**, News item published in "The Times of India" Authored by Shri Vishwa Mohan titled *"NCAP with multiple timelines to clean air in 102 cities to be released around August 15"*,** the Tribunal considered the issue of remedial action against **air pollution in 102 non-attainment cities (where air quality is generally found to be beyond norms) as per monitoring by CPCB (number of cities is now 122).** After referring to earlier proceedings in the matter, it was observed*:*

> *"30. In view of the above, the directions are summed up as follows:*
>
> *(i). to (ii). ……xxx……xxx*
>
> *(iii).* ***Let further steps of prohibiting/shifting polluting activities which are found unsustainable/non-conforming and beyond carrying capacity of NACs, as a consequence of SA/CC Studies or otherwise, to other locations, in the interest of public health and protection of environment to give effect to 'Sustainable Development' principle be taken by the States/UTs;***
>
> *(iv). The States may take further steps to set up and operate PGRPs* expeditiously, within three months. The CPCB as well as State PCBs/PCCs may evaluate functioning of such portals on real time basis in the direction of protection of environment. In particular analysis may be undertaken about the number of complaints received, effective steps for redressal taken and improvement achieved and planned. Such exercise may be ongoing but in the first instance may be compiled as on 31.12.2020 and report filed by the State PCBs/PCCs with the CPCB within one month thereafter;*
>
> *(v). ……xxx……xxx*
>
> *(vi).* ***All the concerned States/UTs may execute action plans, including control of stubble burning, where ever necessary and bursting polluting and noise generating***

[28] https://airqualitynews.com/2020/08/13/the-link-between-air-pollution-and-covid-19/http://www.babushahi.com/full-news.php?id=107487

fire crackers and give information about the status of compliance of action plans as on 31.12.2020 to CPCB before 15.1.2021. *They may also give information in a tabulated form about the extent of improvement achieved, if any, in terms of reduction in pollution load. Steps in terms of action plans completed, actions ongoing and actions incomplete;*
(vii) to (xiii) ……xxx……xxx

(xiv). All the States/UTs and PCB/PCCs may take steps to coordinate with the State Disaster Management Authorities and Meteorological Departments. The observations of this Tribunal while dealing with the problem of frequent environmental disasters in order dated 23.07.2020 in OA 134/2020, News Item published on 13.07.2020 in daily "India Today" titled "Massive fire engulf Vizag chemical plant, explosions heard, injuries reported" may also be taken into account. Action taken reports be filed with the CPCB for submission of consolidated report to this Tribunal."
(***Public Grievance Redressal Portal)**

36. As already noted, the Tribunal has the mandate to issue appropriate directions in exercise of its jurisdiction under Section 15 read with Section 20 of the NGT Act, 2010. The scope of Section 15 has been considered in a recent judgement in *the Director General (Road Development) NHAI v. Aam Aadmi Lok Manch & Ors.*[29] wherein it was observed:

"1 to 70. …xxx……xxx……xxx
71. The power and jurisdiction of the NGT under Sections 15(1)(b) and (c) are not restitutionary, in the sense of restoring the environment to the position it was before the practise impugned, or before the incident occurred. ***The NGT's jurisdiction in one sense is a remedial one, based on a reflexive exercise of its powers. In another sense, based on the nature of the abusive practice, its powers can also be preventive.***

72. As a quasi-judicial body exercising both appellate jurisdiction over regulatory bodies' orders and directions (under Section 16) and its original jurisdiction under Sections 14, 15 and 17 of the NGT Act, the tribunal, based on the cases and applications made before it, is an expert regulatory body. Its personnel include technically qualified and experienced members. ***The powers it exercises and directions it can potentially issue, impact not merely those before it, but also state agencies and state departments whose views are heard, after which general directions to prevent the future occurrence of incidents that impact the environment, are issued****.*

[29] AIR 2020 SC 3471, Paras 71, 72 & 75

73&74…xxx……xxx……xxx

75. ***The NGT's directions, though placed in the context of its adjudicatory role, have a wider ramification in the sense that its rulings constitute the appropriate norm which are to be followed by all those engaging in similar activities. Therefore, its orders, contextually in the course of adjudication, also establish and direct behaviour appropriate for future guidance. In these circumstances, given the panoply of the NGT's powers under the NGT Act, which include considering regulatory directions issued by expert regulatory bodies under the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981 and the Biodiversity Act, 2002 it has to be held that general directions for future guidance, to avoid or prevent injury to the environment for appropriate assimilation in relevant rules, can be given by the NGT."***

37. After conclusion of the hearing, a note has been filed by the CPCB on 06.11.2020 giving the current air quality scenario in Delhi as follows:

"1 to 6. ……xxx……xxx
7. CPCB including its Regional Directorates conducts extensive (15 days) air quality monitoring (7 days before Diwali, Diwali day and 7 days after Diwali) for all parameters suggested by the Hon'ble court.

Year wise comparative data of relevant parameters are presented below:

Comparison of PM2sand elements in PM2.s in Delhi during Diwali 2016, 2017, 2018 and 2019																
All Concentrations are in µg/m³																
	$PM_{2.5}$				***Aluminum (Al)***				***Barium (Ba)***				***Iron (Fe)***			
	2016	*2017*	*2018*	*2019*	*2016*	*2017*	*2018*	*2019*	*2016*	*2017*	*2018*	*2019*	*2016*	*2017*	*2018*	*2019*
Delhi Average	*1013*	*604*	*936*	*512*	*176*	*159*	*3.8*	*32.9*	*74*	*34.7*	*54.2*	*18.8*	*2.66*	*1.37*	*1.41*	*1.1*
Notes: NAAQS $PM_{2.5}$ - 60 g/m³; AAQCVs: Al - 40 jug/m³, Ba - 4.0 µg/m³and Fe - 40 µg,/m³																

Air quality data published by CPCB reveals that both PM_{10} and $PM_{2.5}$ increase on Diwali day if compared with pre-Diwali data in Delhi and other cities. Elevated PM concentrations and the signature elements like barium, aluminum (major ingredient of Fire cracker) in $PM_{2.5}$ fraction on Diwali day indicate contribution of firecracker bursting in ambient air quality. Generally, $PM_{2.5}$ may remain in suspension for several days; however, the levels of these metals also observed to come down to the ranges as found in normal days only after 48 hours. This may be due to rapid inertial deposition of metals having high molecular weight (mass).

Considering the facts that firecrackers is not the only cause of deteriorated air quality in Delhi - NCR, Hon'ble Supreme Court has ordered MoEFCC to submit concrete proposal on development of

"Green Crackers" besides banning Barium salts and joint crackers, instead of imposing complete ban on firecrackers.

MoEF & CC has submitted consolidated proposal for implementation of Green crackers after thorough consultation with NEERI, CPCB, 11TB and PESO. Hon'ble court has raised the concern of quality control in manufacturing stage, which is already addressed and appraised to Hon'ble court for necessary direction.

The matter is under consideration of the Hon'ble Supreme Court.

Current air quality scenario in Delhi

The air quality of Delhi started worsening in terms of $PM_{2.5}$ and PM_{10} since second week of October with changes in meteorology. The increase in fire counts in stubble burning areas further aggravated the situation during last fortnight. As per forecast from India Meteorology Department (IMD) and Indian Institute of Tropical Meteorology (IITM), $PM_{2.5}$ concentrations are expected to decline slightly during 4-6th November, 2020. The forecast for next l0 days will be available on 7th November, when the expected concentrations on Diwali day may be available.

The predicted mixing heights and ventilation coefficients during 3 - 7th November will remain between 800 to 1200 m and 6000 to 9500 m^2 /sec, respectively. Ventilation index with less than 6000 m^2/sec is conducive for poor dispersion.

However, considering previous years' experience, with business as usual scenario on Diwali day (bursting crackers) may increase $PM_{2.5}$ concentrations and remain in air for about 48 hours if major changes in meteorology is not observed. Meteorology and air quality forecast by IMD/IITM before Diwali may indicate likely ambient levels of $PM_{2.5}$. In case of use of green crackers for limited duration with strict enforcement, rise in ambient $PM_{2.5}$ levels after Diwali may be comparatively low. It may also be flagged that minimizing the impact of firecrackers on air pollution would give respite for limited period.

***Impact due to COVID**:*

COVID 19 related issues and its relationship with air quality perhaps is beyond the expertise domain of CPCB."

However, it is stated that the CPCB does not have domain expertise to comment on the relationship of air quality and Covid-19.

38. We may now deal with the stand of the States of Punjab, Assam and Tamil Nadu. State of Punjab has claimed moderate air quality during some period but the said period does not refer to month of November

which is the issue for consideration. On the other hand, AQI bulletin available on the website of the CPCB on 06.11.2020 shows Amritsar, Jalandhar, Khanna and Ludhiana in the category of 'poor' air quality. The status of AQI in certain cities/towns is as follows:

"

AQI (06.11.2020)		
POOR (201-300)	***VERY POOR (301-400)***	***SEVERE (>401)***
Ahmedabad	*Agra*	*Delhi*
Amritsar	*Gwalior*	*(NCR)*
Asansol	*Varanasi*	*Ghaziabad*
Bhopal	*Gurugram*	*(NCR)*
Guwahati	*(NCR)*	*Kanpur*
Howrah	*Meerut*	*Lucknow*
Indore	*(NCR)*	*Moradabad*
Jalandhar	*Hapur*	*Noida*
Jodhpur	*(NCR)*	*(NCR)*
Khanna	*Charkhidadri*	*Faridabad*
Kolkata	*(NCR)*	*(NCR)*
Ludhiana	*Panipat*	*Greater*
Muzzaffarpur	*(NCR)*	*Noida*
Patna	*Rohtak*	*(NCR)*
Sagar	*(NCR)*	*Jind*
Thane		*(NCR)*
Ujjain		*Baghpat*
Muzaffarnagar		*(NCR)*
(NCR)		*Bulandshahr*
Bhiwani		*(NCR)*
(NCR)		
Karnal (NCR)		
Sonipat		
(NCR)		
Ambala	*Bahadurgarh*	*Fatehabad*
Hajipur	*Ballabgarh*	
Katni	*Bhiwadi*	
Mandideep	*Dharuhera*	
Mandikhera	*Hisar*	
Narnaul	*Kaithal*	
Palwal	*Kurukshetra*	
Roopnagar	*Manesar*	
Sirsa	*Siliguri*	
Singhrauli		
Vapi		
Vatva		

"

39. The above data of CPCB is only for certain States/cities and is not exhaustive for all cities and States. In view of above data, it is not

possible to accept that in the State of Punjab air quality is satisfactory or moderate everywhere in November. Moreover, apart from non-attainment cities, there are other cities where air quality norms are not met. We have to apply a uniform yardstick based on objective criteria of air quality in the context of Covid-19 pandemic and associated adverse health impacts.

40. Tables 1 and 2 in Supreme Court judgement quoted in para 31 above show health impact and categories of air quality. For moderate and above air quality, there are adverse health impact in normal times which is aggravated by Covid. Contention that Covid does not add to the adverse health impact due to pollution has to be rejected in view of studies and decisions of some of the authorities themselves. For poor and above air quality, health impacts are serious.

41. Thus, two categories of poor and above and moderate and below need to be dealt with separately. While bursting of green fire crackers for duration of two hours on festival days may be allowed in areas with moderate and below air quality, where not otherwise prohibited by authorities/Courts, there has to be total ban where air quality is poor and above. The States who have filed response have not given the data of November. They have stated that ban be not imposed throughout the States or green crackers be allowed for two hours on festival days. This request is justified where air quality is moderate and below but not where air quality is poor and above which may result in deaths and diseases which has to be avoided even if there is financial loss. Celebration by crackers is for happiness. It is not to celebrate deaths and diseases. Happiness of few at the cost of life of others is not the value in Indian society which stands for happiness and well-being of all.

42. We find that though notice was not issued to all the States/UTs but to States/UTs falling in NCR and where 122 non-attainment cities are located, we propose to issue directions *in rem* applicable to all States/UTs, we have to, in the interest of natural justice, make this order subject to such States being at liberty to move this Tribunal to be heard, if so desired. We note that MoEF and CPCB are at notice and the order proposed is not individual State/City specific and absence of notice to such State is only a matter of formality. The situation is grave and emergent and it is not desirable that the order should not be passed pan India once a clear case has been made out and rival viewpoints have been considered.

43. We are also of the view that since we have taken the view that air pollution aggravates Covid-19, not only crackers are to be banned/restricted depending upon air quality, all States/UTs, PCBs/PCCs must take special initiative to contain air pollution by regulating all other sources to pollution, particularly during Covid-19. No doubt pollution for crackers being seasonal source, particular focus is required thereon.

VIII. Conclusion and Directions

44. In view of above, having regard to increased adverse health impact of pollution by use of crackers on Covid-19, aggravating risk to lives and health which has led to ban by the Governments of Odisha, Rajasthan, Sikkim, UT Chandigarh, DPCC and by the Calcutta High Court on sale and use of crackers,, applying the 'Sustainable Development' and 'Precautionary' principles, a case is made out for issuing directions for banning sale and use of fire crackers during November 9 to 30 in areas where air quality is 'poor', 'very poor' and 'severe'.

45. Further, case is made out for restricting sale and use of fire crackers in areas with moderate and poor air quality where also on account of Covid19, there will be serious adverse effects, though less than areas where air quality is poor and above. In such areas, unless covered by the ban or restrictions by the authorities, restrictions on the pattern of those imposed by the Hon'ble Supreme Court vide order dated 23.10.2018, (2019) 13 SCC 523, reproduced in para 32 above will apply i.e. only green crackers be sold and use of crackers will be allowed only for two hours during festivals and not on any other day during November 9 to 30.

46. It is well known that in NCR, this threshold is continuously crossed during November. Thus, ban will be absolute in NCR.

47. Outside the NCR, where air quality standards are poor or more than poor during November, the sale and use of fire cracker has to be banned. It is not necessary to distinguish between non-attainment and other cities. Even in non-attainment cities, though average air quality may not be as per norms for five years, it may be poor or above during November. On the other hand, even in non-attainment cities, air quality may not be as per norms but may not be 'poor' or more than that. This is demonstrated by the data from CPCB website in respect of certain cities quoted above. In Haryana, there is no non-attainment cities in the list of 122, but as per air quality data of CPCB 'Fatehabad', falling outside NCR has 'severe' air quality in November. Similarly, Hisar, Bahadurgarh, Ballabgarh, Dharuhera, Kaithal, Kurukshetra and Manesar are falling under 'very poor' category of air quality and Ambala, Narnaul, Palwal and Sirsa in 'poor' air quality. Similarly, for the State of Punjab, only Amritsar, Jalandhar, Khanna and Ludhiana are shown in the 'poor'

category of air quality out of eight non-attainment cities. This will not be read as debarring the authorities from taking more cautious approach in prohibiting/restricting fire crackers to any other areas not covered by prohibition or restrictions under this order, as has already been done by some of the States.

48. Accordingly, we direct as follows:

i. There will be total ban against sale or use of all kinds of fire crackers in the NCR from midnight of November, 9 -10, 2020 to the midnight of November 30 - December 1, 2020, to be reviewed thereafter.

ii. Direction (i) will also apply to all cities/towns in the country where the average of ambient air quality during November (as per available data of last year) fall under 'poor' and above category.

iii. The cities/towns where air quality is 'moderate' or below, only green crackers be sold and the timings for use and bursting of crackers be restricted to two hours during festivals, like Diwali, Chatt, New Year/Christmas Eve etc., as may be specified by the concerned State. This direction is on pattern of direction of the Hon'ble Supreme Court in (2019) 13 SCC 523 which we are applying to areas moderately polluted or below air quality due to aggravated effect during Covid-19, as already noted. If nothing is specified by the State, timing will be 8 to 10 pm on Diwali and Gurupurb, 6 am to 8 am on Chatt and 11.55 pm to 12.30 am during Christmas and New year eve (which have yet to come and do not fall in November but if ban continues) and not otherwise.

iv. At other places, ban/restrictions are optional for the authorities but if there are more stringent measures under orders of the authorities, the same will prevail.

v. All States/UTs/PCBs/PCCs may initiate special drives to contain air pollution from all sources in view of potential of aggravation of Covid-19

vi. The Chief Secretaries and DGPs of all the States/UTs may issue and circulate an appropriate order in above terms with appropriate enforcement guidelines to all the District Magistrates and Superintendents of Police, PCBs/PCCs.

vii. The CPCB and the State PCBs/PCCs may regularly monitor the air quality during this period which may be uploaded on their respective websites. CPCB may compile information on the subject, including the status of compliance of this order from all the States/UTs and file a consolidated report with data compiled till filing of report, before the next date by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

List for further consideration on 1.12.2020.

A copy of this order be forwarded to the MoEF&CC, CPCB, Chief Secretaries and DGPs, State PCBs/PCCs and District Magistrates of all the States/UTs and by e-mail for Compliance.

We place on record our sincere gratitude to learned Amicus Shri Raj Panjwani, senior advocate and other learned counsel for the assistance rendered in the matter.

Adarsh Kumar Goel, CP

S.K. Singh, JM

Dr. S.S. Garbyal, EM